The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Acting Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

INDEX

Thursday 20th November, 2025

Sl. Nos.	Court	Time	Benches	Page No. ------- Daily
	--	--	NOTICE	1-27
1.	Main Bldg. 11	10.30 A.M.	the Acting Chief Justice & Mr. Justice Rajesh Kumar Verma	28
2.	Main Bldg. 8	10.30 A.M.	Mr. Justice Rajeev Ranjan Prasad & Mr. Justice Sourendra Pandey	35
3.	Main Bldg. 13	10.30 A.M.	Mr. Justice Mohit Kumar Shah & Justice Smt. Soni Shrivastava	54
4.	Main Bldg. 15	10.30 A.M.	Mr. Justice Bibek Chaudhuri & Mr. Justice Dr. Anshuman	73
5.	Main Bldg. 18	10.30 A.M.	Mr. Justice Nani Tagia & Mr. Justice Sanjay Kumar Singh	88
6.	Main Bldg. 15	After D.B. In Chambers Cases	Mr. Justice Bibek Chaudhuri	91
7.	Main Bldg. 14	10.30 A.M.	Mr. Justice Anil Kumar Sinha	95
8.	Main Bldg. 19	10.30 A.M.	Mr. Justice Prabhat Kumar Singh	103
9.	Main Bldg. 20	10.30 A.M.	Mr. Justice Partha Sarthy	111
10.	Cent. Bldg.307	10.30 A.M.	Mr. Justice A. Abhishek Reddy	126
11.	Cent. Bldg.308	10.30 A.M.	Mr. Justice Nawneet Kumar Pandey	132
12.	Cent. Bldg.310	10.30 A.M.	Mr. Justice Sandeep Kumar	137
13.	Cent. Bldg.311	10.30 A.M.	Mr. Justice Purnendu Singh	143
14.	Cent. Bldg.205	10.30 A.M.	Mr. Justice Satyavrat Verma	175
15.	Cent. Bldg.207	10.30 A.M.	Justice Smt. G. Anupama Chakravarthy	185
16.	Cent. Bldg.208	10.30 A.M.	Mr. Justice Rajiv Roy	188
17.	Cent. Bldg.209	10.30 A.M.	Mr. Justice Harish Kumar	196
18.	Cent. Bldg.210	10.30 A.M.	Mr. Justice Shailendra Singh	222
19.	Cent. Bldg.211	10.30 A.M.	Mr. Justice Arun Kumar Jha	228
20.	Cent. Bldg.212	10.30 A.M.	Mr. Justice Jitendra Kumar	245
21.	Cent. Bldg.105	10.30 A.M.	Mr. Justice Alok Kumar Pandey	252

22.	Cent. Bldg.108	10.30 A.M.	Mr. Justice Chandra Shekhar Jha	258
23.	Cent. Bldg.215	10.30 A.M.	Mr. Justice Khatim Reza	262
24.	Cent. Bldg.216	After D.B. In Chambers Cases	Mr. Justice Dr. Anshuman	269
25.	Cent. Bldg.111	10.30 A.M.	Mr. Justice R. P. Mishra	272
26.	Cent. Bldg.112	10.30 A.M.	Mr. Justice Ramesh Chand Malviya	279
27.	Cent. Bldg.203	10.30 A.M.	Mr. Justice S. B. P. Singh	283
28.	Cent. Bldg.204	10.30 A.M.	Mr. Justice Ashok Kumar Pandey	290
29.	Cent. Bldg.213	10.30 A.M.	Mr. Justice Alok Kumar Sinha	299
30.	Cent. Bldg.110	10.30 A.M.	Mr. Justice Ajit Kumar	306
31.	Main Bldg. 28	12.00 Noon	The Joint Registrar Judicial Lawazima	337
32.	Main Bldg. 28	12.30 P.M.	The Joint Registrar Judicial Lawazima Defective Cases Cause List	342
33.	--	--	Provisional List	343

S No	NAME OF PRESIDING HON'BLE JUDGE	Link for Virtual Hybrid Court
1	Hon'ble the Acting Chief Justice	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m92972650334e5b837b9ff571849d48cb
2	Hon'ble Mr. Justice Rajeev Ranjan Prasad	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m92f3922fdab6fe1865950c8385d3423d
3	Hon'ble Mr. Justice Mohit Kumar Shah	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mc064b1cbd0ed70075313f0660683fe2f
4	Hon'ble Mr. Justice Bibek Chaudhuri	https://patnahighcourt3.webex.com/patnahighcourt3/j.php?MTID=m47f582e718470ef448b05263c2899c8a
5	Hon'ble Mr. Justice Nani Tagia	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m3941cf7dd2bac6aafe8618998b943a41
6	Hon'ble Mr. Justice Anil Kumar Sinha	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=md3de8b12d6e987e214efa1202ff3181e
7	Hon'ble Mr. Justice Prabhat Kumar Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=md9a2db913ed3afb355e0ae4abfd47fe7
8	Hon'ble Mr. Justice Partha Sarthy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m9c75a34a9eee7b6604b29159ae39e966
9	Hon'ble Mr. Justice A. Abhishek Reddy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m51ea1d1b690963663f4438ddd37d8df2
10	Hon'ble Mr. Justice Nawneet Kumar Pandey	https://patnahighcourt5.webex.com/patnahighcourt5/j.php?MTID=m78b1ba52068b6bbb7311c241b998a254
11	Hon'ble Mr. Justice Sandeep Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m25ecad34e2c0d4b73fb18312de1939ab
12	Hon'ble Mr. Justice Purnendu Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mb4d7dafd580f25ef43600668a20dda92
13	Hon'ble Mr. Justice Satyavrat Verma	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=ma1290785c89f22d69f18e81c2a036758
14	Hon'ble Mr. Justice Rajesh Kumar Verma	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m9d8a5d9e8c648d9e39f9cdf432d8d1b6
15	Hon'ble Justice Smt. G. Anupama Chakravarthy	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m37a23cee7193e2968c83a0de1507d905
16	Hon'ble Mr. Justice Rajiv Roy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m8daa6a0e29524f557e512192936e2605
17	Hon'ble Mr. Justice Harish Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m7bf16542185c47156920e01be22c0a18
18	Hon'ble Mr. Justice Shailendra Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m2270b3b4538d31ed5c1c167ed2c86ca9
19	Hon'ble Mr. Justice Arun Kumar Jha	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m59e236ac6a32d3964be17f6b01aa8ae3
20	Hon'ble Mr. Justice Jitendra Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m4a574db0ea2e5e7557dd0c1b64efaecb
21	Hon'ble Mr. Justice Alok Kumar Pandey	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m6b8a6a9c1a7820de47dbb4ed1d85a37e
22	Hon'ble Mr. Justice Sunil Dutta Mishra	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m7a03ac273ed264ccebb8b9ae9c308051
23	Hon'ble Mr. Justice Chandra Prakash Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m278539cb97174df2101937faa81785d2
24	Hon'ble Mr. Justice Chandra Shekhar Jha	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mf71ba2ace3f095e3a0be2b7f10ef1cce
25	Hon'ble Mr. Justice Khatim Reza	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m2217247a4dfca40921a0fee98238defa
26	Hon'ble Mr. Justice Dr. Anshuman	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mb1255a0966b82a4e85f80dff9c037e16
27	Hon'ble Mr. Justice R. P. Mishra	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m4b599e2f59b773ffa8fb7d43c94f999f
28	Hon'ble Mr. Justice Ramesh Chand Malviya	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m640f36d311bea979ef1705fdc6d53a7b
29	Hon'ble Mr. Justice S. B. P. Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m1d6d5d8c108f63a5ef7c2005b17b9e1c

30	Hon'ble Mr. Justice Ashok Kumar Pandey	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m51a0e73bd922c302cb6817e5678dc1af
31	Hon'ble Mr. Justice Alok Kumar Sinha	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m838edca61b8629ae60367383fbadcba1
32	Hon'ble Mr. Justice Sourendra Pandey	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m78693a5583f08f0bde31724fb6cf51ee
33	Hon'ble Justice Smt. Soni Shrivastava	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m5fa85e59d890e6871054603a8cdb74a5
34	Hob'ble Mr. Justice Ajit Kumar	

PATNA HIGH COURT
NOTICE

There shall be a Full Court Reference at **3.30 P.M.** on **Friday,** the **21st November, 2025,** in the Centenary Hall of Patna High Court to condole the sad demise of **S/Sri Anil Kumar Mukund, Uday Kant Choudhary, Rabindra Prasad and Amit Kumar Singh,** Advocates of the Court.

By order of Hon'ble
the Acting Chief Justice
Sd/-
Registrar General

Patna High Court,
The 19th November, 2025

NOTICE

As directed, it is hereby informed that the existing practice of mentioning the name of Hon'ble the Chief Justice in petitions filed by lawyers/litigants stands discontinued.

Henceforth, such petitions shall be addressed to the *designation* of the Hon'ble Chief Justice, instead of mentioning His Lordship's name.

By order of Hon'ble the Chief Justice
Sd/-
Registrar General

Patna High Court, Patna
Dated: 10.10. 2025

NOTICE

Ld. Counsels are requested to file all the criminal cases (A. Bail, R. Bail, Quashing, Cr. Appeal, Cr. Revision, C. Bail, Transfer, Modification, Restoration etc.) as per the new provision of law i.e. Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) even if the date of FIR is prior to 01.07.2024, otherwise the defect of provision of law will be pointed out.

By Order of Hon'ble the Chief Justice
Sd/-
(Registrar General)

Patna High Court, Patna
Dated: 08.01.2025

PATNA HIGH COURT LEGAL SERVICES COMMITTEE

N O T I C E

NATIONAL LOK-ADALAT

This is for information to all parties and the learned Lawyers that National Lok Adalats will be held on **8th March 2025, 10th May 2025, 13th September 2025 and 13th December 2025** in terms of Letter No. F.No. L/34/2018/NALSA dated 14th November, 2024 of National Legal Services Authority. Schedule for National Lok Adalat to be held in the year 2025 is as under:-

1st National Lok Adalat	**8th March, 2025,**
2nd National Lok Adalat	**10th May, 2025**
3rd National Lok Adalat	**13th September, 2025**
4th National Lok Adalat	**13th December, 2025**

Following types of cases (pre-litigation and pending) may be taken up for settlement in the aforesaid National Lok Adalat:-

a. Pre-litigation:

All type of Civil and Compoundable Criminal cases, as may be permissible under the Act/Regulations may be taken up.

b. Pending in the Courts:

All type of civil and compoundable criminal cases including following:

i. Criminal Compoundable Offences;
ii. NI Act cases under Section 138;
iii. Money Recovery cases;
iv. Motor Accident Claim cases;
v. Labour dispute cases;
vi. Disputes related to Public Utility services such as Electricity & Water Bills cases etc. (excluding non-compoundable);
vii. Matrimonial disputes (except non-compoundable)
viii. Land Acquisition cases;
ix. Service matters including pension cases;
x. Revenue and other ancillary matter, pending High Court, district Courts and state/district/taluka authorities.
xi. IPR matter/Consumer matters/ also other matters pending before any other quasi-judicial authority
xii. Other civil cases (rent, easmentary rights, injunction suits, specific performance suits etc.).

This is for information to all concerned.

Dated:-17.12.2024

By the order,

Sd/-
Registrar-cum-Secretary,
Patna High Court Legal Services Committee.

NOTICE

As directed, Ld. Counsels are requested to incorporate the period of Judicial Custody in Paragraph-4 of the bail petition, if the appellant is in judicial custody, failing which, the petition shall be put under the defective category (**w.e.f. 01.11.2024)**.

By order of Hon'ble the Chief Justice
Sd/-
Registrar General

Patna High Court, Patna
Dated: 23.10.2024

PATNA HIGH COURT

NOTICE

It is seen that the notice dated 25.08.2023 regarding the practice of attaching typed copy of hand written/illegible documents has not been taken in its true letter and spirit.

It is therefore ordered that true typed copy of handwritten/illegible papers shall invariably be filed in the manner that typed papers are filed just after every original document and not after every page.

Thus, the aforementioned earlier notice is modified to the above extent and the filing of true typed copy of handwritten/illegible papers is made mandatory.

A.D.(Rules)
Patna, the 2nd April, 2024
File No. (XLIXE-03-2023)

By order of the Court
Sd/-
Registrar General

NOTICE

Ld. Advocates are requested to submit the hard copy of the documents (Counter Affidavits/ S.A./ I.A./ Vakalatnama etc. in criminal & civil cases) at the A.O. Filing Counter alongwith e-acknowledgement slip within three days, after filing the same on the portal.

Failing which, it would be treated as null and shall be deleted for the smooth functioning of the Hon'ble Court.

By order of Hon'ble the Chief Justice
Sd/-
Registrar General

Patna High Court, Patna
Dated: 12.01.2024

NOTICE

Ld. Counsels, who are desirous of **"Virtual Hybrid Hearing"** of a listed case/cases are requested to exercise such option through the link available for the respective Courts in the official website of the Patna High Court. They can join the Court at 10.30 A.M to 11.00 A.M. virtually and request for hearing through VC. The Party-In-Person can also avail the facility as per procedure given above.

By Order of Hon'ble the Chief Justice

Sd/-

Patna High Court, Patna **(Registrar General)**

Dated:- 10-10-2023

SOP FOR VIDEO CONFERENCING/ VIRTUAL HEARING BEFORE THE PATNA HIGH COURT

1. Ld. Advocate would be entitled to appear without restriction before the High Court through a video conferencing facility. However, the Patna High Court may regulate the participation of a litigant [or any other person] as per its Rules or Practice Directions.

2. The links for each Court shall be provided in the daily cause list, which shall be published on the website of the Patna High Court.

3. Ld. Advocates/litigants may, if they so desire, use the facility of Video Conferencing available in the High Court premises or E-Sewa Kendra.

4. While accessing the virtual platform, a Ld. Advocate will be required to enter details like name, item number, party for which she/he/they are appearing or such other information as required by the High Court. If the Ld. Advocate appears in more than one matter, case numbers of all matters will be required to be provided.

5. Participants should avoid using multiple devices at remote location to eliminate the chance of echo/ disturbance.

6. The Ld. Advocate must be dressed in professional attire. If the Ld. Advocate is not dressed in professional attire, the right of audience may be withdrawn by the Court. Similarly, a party in person must be appropriately dressed.

7. Court proceedings conducted through video conferencing are judicial proceedings for all purposes, and all protocols applicable to physical courts shall apply to virtual proceedings.

8. Cell phones of all participants shall be switched off or kept in aeroplane mode during the proceedings.

9. Ld. Advocate/party in person may log in from his office, residence, conference room. etc., but not from a vehicle like a car. The remote location should be quiet and have sufficient internet coverage. The Ld. Advocate/Party should have the camera switched on during Court proceedings. [1]All participants should endeavour to look into the camera, remain attentive and not engage in any other activity during the proceedings.

10. Only the Ld. Advocate/duly authorized person in the matter would be entitled to address the Court. The Court coordinator may mute/ unmute any other participant(s).

11. Ld. Advocates/ participants shall regulate their microphones to avoid disturbing the court proceedings. At the time of joining, the microphone should be kept muted. The microphone may be unmated only when the matter is called out. The Court may direct the court coordinator to mute the microphone of Ld. Advocate/participant if there is a disturbance in the court proceedings.

12. If any participant indulges in an act which is considered inappropriate, she/he/they may be excluded from the VC proceedings, and action as directed by the Court may be taken in the matter.

13. No recording of the court proceedings is allowed.

---

1. However, the Court may make an exception where leave is sought in that behalf.

14. Ld. Advocates/participants can seek assistance through the chat facility wherever available. The chat facility should be used only for seeking help from the court coordinator regarding technical assistance concerning VC hearing and/or inquiring about the item number of the case being heard. The Court coordinator would respond to such queries on a best-effort basis.

15. Ld. Advocates can give a Memo of appearance in such manner as notified by the concerned Court.

16. Patna High Court may lay down a procedure for mentioning matters through online mode and place the same on the website.
    (i) VC system/Hybrid Systems shall be operational in all court-rooms on all court working days during Court hours.
    (ii) Ld. Advocates can mention their listed case/cases via Video Conference or Physically for hybrid hearing before the concerned Hon'ble Bench before on 10:30 AM or at any time thereafter, if it is expedient.
    (iii) Upon mentioning, Hon'ble Court may assign appropriate time for virtual hybrid hearing of the cases. Ld. Counsels can join the link of the respective court proceedings through the link available on the Patna High Court Website.

17. If the number of participants who have joined the virtual proceedings exceeds or is likely to exceed the maximum log-ins permitted by the software, the court coordinator, in the first instance, may remove viewers not participating in the court proceedings. Ld. Advocates/litigants appearing in later items may also be requested to log out.

18. In cases where *in-camera* proceedings are required to be held, virtual hearings may be restricted to the parties and/or their Ld. Advocates.

19. Court Masters should specifically mark in CIS the cases which are heard through hybrid mode for future reference.

20. All the Technical Assistants of the respective courts shall create the permanent VC link for Hybrid Courts and post it on the website through the login available to them. They should keep the virtual hybrid system operational in the respective court rooms on every court working day before 10:30 A.M.

21. Respective Court Master should ensure the compliance with respect to point number 19 and 20 as above.

22. The present Standard Operating Procedure shall be in addition to the Video Conferencing Rules notified by the High Court and not in derogation thereof.

***

THE CONSTITUTION OF BENCHES w.e.f. 30.10.2025

The present constitution of Benches is in accordance with Rule 1 & Rule 2 of Chapter-II of The Rules of The High Court at Patna,1916.

In view of the Hon'ble Supreme Court Decision in M/s N. G. Projects vs. M/s Vinod Kumar Jain (Civil Appeal No. 1846/2022), the Trade & Commerce (Works Contract– Tender and Blacklisting) matters shall be posted before a Bench of Two Judges.

S.No.	Bench	Hon'ble Judges	Case Group	Case Category
1.	DB- I	Hon'ble The Acting Chief Justice Hon'ble Mr. Justice Rajesh Kumar Verma	Group-6 Group-7 Group -8 Group-10 Group -16 Group- 30	i)PIL matters ii))Relating to Validity of Acts, Rules & Regulations etc. of Central Government iii)Relating to validity of all Acts, Rules & Regulations etc of State Government iv) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes v) Judicial Service vi) Trade & Commerce –(Works Contract– Tender and Blacklisting) vii) LPA arising from service viii) LPA arising from Education ix) LPA arising from other than service x) Specially Assigned Matters
2.	DB-II (Civil Application Motion Bench)	Hon'ble Mr. Justice Rajeev Ranjan Prasad Hon'ble Mr. Justice Sourendra Pandey	Group -4 Group -8 Group -9 Group-23 Group-33 Group-34 Group- 36 Group-41 Group-53 Group-56 Group-58 Group-55	i) Civil Review (DB) other than Tied up ii) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes iii) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing iv) Company Appeal (DB) v) MJC (DB) All Matters Except Tied Up vi)Commercial Appellate Division Matters vii) Supreme Court Appeals viii) Cr. Appeal (DB) and All I.As. ix)Cr. Appeal (DB) Hearing Matter from year 2023 onwards x)Cr.WJC (DB)-BCC Act & Habeas Corpus xi) Govt. Appeal (DB) xii) Original Cr. Misc.(DB) xiii) Death reference xiv) Specially Assigned matters.

3.	**DB-III (Criminal Application Motion Bench)**	**Hon'ble Mr. Justice Mohit Kumar Shah** **Hon'ble Justice Smt. Soni Shrivastava**	**Group 41** **Group-11**	**i) Cr. Appeal (DB) and All I.As.** **ii)Cr. Appeal (DB) Hearing Matter from year 2020 to 2022** **iii) CAT Matters - Writ & Appeals** **iv) Specially Assigned matters**
4.	**DB-IV**	**Hon'ble Mr. Justice Bibek Chaudhuri** **Hon'ble Mr. Justice Dr. Anshuman**	**Group-31** **Group- 32** **Group-41** **Group-56** **Group-58**	**i)Matrimonial Reference** **ii) Misc. Appeal(DB)** **iii) Cr. Appeal (DB) Hearing Matter From 2011 Year 2019** **iv) Govt. Appeal (DB) – Hearing** **v) Original Cr. Misc.(DB) - Hearing** **vi) Specially Assigned matters.**
5	**DB-V**	**Hon'ble Mr. Justice Nani Tagia** **Hon'ble Mr. Justice Sanjay Kumar Singh**	**Group-31** **Group- 32** **Group-41** **Group-56** **Group-58**	**i)Matrimonial Reference** **ii) Misc. Appeal(DB)** **iii) Cr. Appeal (DB) Hearing Matter up to Year 2010** **iv) Govt. Appeal (DB) – Hearing** **v) Original Cr. Misc.(DB) - Hearing** **vi) Specially Assigned matters.**
6.	**Special Bench (Friday)**	**Hon'ble the Acting Chief Justice**	**Group- 13** **Group- 35**	**i)Hearing Matters** **ii) Request case** **iii) Specially assigned matters**
Civil Benches				
7	**SB-I CIVIL**	**Hon'ble Mr. Justice Anil Kumar Sinha**	**Group -16** **Group -20** **Group- 36**	**i) Trade & Commerce other than Work Contract – Tender & Blacklisting matter (except custom matters)** **ii) Industrial Disputes(From Year 2021onwards)** **iii) Supreme Court Appeal** **iv)Specially Assigned Matter** **v)Tied up matters**
8	**SB- II CIVIL**	**Hon'ble Mr. Justice Partha Sarthy**	**Group-4** **Group- 13** **Group-42** **Group-37**	**i)Civil Review non Tied-up matters** **ii) Service Matter other than education service** **iii)Or. Cr. Misc. (SJ)** **iv) Second Appeal up to year 1990 Hearing matter** **v) Specially assigned matter** **vi)Tied up matters**
9	**SB-III CIVIL**	**Hon'ble Mr. Justice A.Abhishek Reddy**	**Group-14** **Group -17** **Group 18** **Group -22** **Group -19**	**i)Education Service – From year 2022 to 2023** **ii)Land related From Year 2023 onwards** **iii) Panchayat, Local Self Governance etc.** **iv) Other Miscellaneous Year 2024 onwards** **v)Election matters** **vi) Specially assigned matter** **vii)Tied up matters**

10.	**SB-IV CIVIL**	**Hon'ble Mr. Justice Rajiv Roy**	**Group-17** **Group 22** **Group-32** **Group - 29**	**i)Land Related up to Year 2019** **ii)Other Misc. up to year 2023** **iii)Miscellaneous Appeal (SJ)** **iv)First Appeal From Year 1996 to 2000- Hearing** **v)Specially assigned matter** **vi)Tied up matters**
11.	**SB-V CIVIL**	**Hon'ble Mr. Justice Harish Kumar**	**Group -12** **Group -14** **Group 24, 25, 26, 27** **Group -33**	**i) Education matters** **ii) Education Service – From year 2024 onwards** **iii) Or. C. Misc. (Company Matters)** **iv)M.J.C Non –Tied Up Matter from year 2022 onwards** **v) Specially Assigned Matter** **vi)Tied up matters**
12.	**SB-VI CIVIL**	**Hon'ble Mr. Justice Shailendra Singh**	**Group-17** **Group-29** **Group- 37**	**i)Land related Matters From Year 2020 to 2022** **ii)First Appeal From Year 2016 onwards** **iii)Second Appeal (2001 to 2005) Hearing** **iv) Specially assigned matter** **v)Tied up matters**
13.	**SB-VII CIVIL**	**Hon'ble Mr. Justice Khatim Reza**	**Group-37** **Group -33**	**i) Second Appeal** **ii)M.J.C Non –Tied Up Matter up to year 2018** **iii) Specially assigned matter** **iv)Tied up matters**
14.	**SB- VIII CIVIL**	**Hon'ble Mr. Justice R.C. Malviya**	**Group-5** **Group-29** **Group-37**	**i) Civil Revision** **ii)First Appeal From Year 2004 to 2015** **Second Appeal (1991 to 1995) Hearing** **iii)Specially assigned matter** **iv)Tied up matters**
15.	**SB- IX CIVIL**	**Hon'ble Mr. Justice S.B.P. Singh**	**Group- 1** **Group- 2** **Group- 3** **Group-31** **Group-38** **Group-39** **Group-40**	**i) Certificate Appeal** **ii) Civil Misc.** **iii) Civil Reference** **iv) Matrimonial Reference** **v) Test Case** **vi) Test Suit** **vii) Title Suit** **Viii) Specially assigned matter** **ix)Tied up matters**
16.	**SB-X CIVIL**	**Hon'ble Mr. Justice Ashok Kumar Pandey**	**Group-37** **Group-29**	**i)Second Appeal From Year (1996 to 2000) Hearing** **ii)First Appeal Up to Year 2003** **iii)Specially assigned matter** **iv)Tied up matters**
17	**SB-XI CIVIL**	**Hon'ble Mr. Justice Alok Kumar Sinha**	**Group -14** **Group -33**	**i) Education Service – Up to Year 2018** **ii)M.J.C Non –Tied Up Matter from year 2019 to 2021** **iii) Specially assigned matter** **iv)Tied up matters**

18	**SB-XII CIVIL**	**Hon'ble Mr. Justice Ajit Kumar**	**Group -14** **Group -15**	**i) Education Service – From year 2019 to 2021** **ii) Retirement benefits** **iii)Specially assigned matter** **iv)Tied up matters**
Criminal Benches				
19	**SB-I Criminal**	**Hon'ble Mr. Justice Prabhat Kumar Singh**	**Group-46** **Group-43** **Group- 47** **Group- 48**	**i) Anticipatory Bail (Fresh, CD & Old Matters)** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail)** **iii) Modification(SJ)** **iv) Restoration(SJ)** **v)Specially assigned matter** **vi)Tied up matters**
20	**SB-II Criminal**	**Hon'ble Mr. Justice Nawneet Kumar Pandey**	**Group-46**	**i)Anticipatory Bail (C.D. ,Old Cases & Fresh Case arising out of same FIR)** **ii)Specially assigned matter** **iii)Tied up matters**
21	**SB-III Criminal**	**Hon'ble Mr. Justice Sandeep Kumar**	**Group 21** **Group-42, 43 & 44** **Group- 50** **Group-43** **Group-57**	**i)Environment Related** **ii)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year up to 2020** **iii) Others** **iv)Criminal Appeal under J.J.Act,2015** **v) Govt. Appeal (SJ)** **vi) Specially assigned Matter** **vii)Tied up matters**
22.	**SB- IV Criminal**	**Hon'ble Mr. Justice Purnendu Singh**	**Group-45**	**i) Criminal Quashing** **ii)Specially assigned matter** **iii)Tied up matters**
23.	**SB-V Criminal**	**Hon'ble Mr. Justice Satyavrat Verma**	**Group-46** **Group-43**	**i) Anticipatory Bail (Fresh, CD & Old Matters)** **All Anticipatory Bail matters arising out of Bihar prohibition &Excise act,2016** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail)** **iii)Specially assigned matter** **iv)Tied up matters**
24.	**SB –VI Criminal**	**Hon'ble Justice Smt. G. Anupama Chakravarthy**	**Group- 20** **Group-42, 43 & 44**	**i)Industrial Disputes – up to year 2020** **ii) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year 2021 to 2022** **iii) Specially assigned matter** **iv)Tied up matters**
25.	**SB-VII Criminal**	**Hon'ble Mr. Justice Arun Kumar Jha**	**Group-52** **Group-49** **Group-54** **Group-59**	**i) Criminal Revision year 2022 onwards** **ii)Cr. Misc. Transfer** **iii)Criminal Writ from Year 2022 onwards** **iv)Special Leave to Appeal**

26.	**SB-VIII Criminal**	**Hon'ble Mr. Justice Jitendra Kumar**	**Group-42, 43 & 44** **Group-52** **Group-54**	**i)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From year 2023 to 2024** **ii) Criminal Revision from Year 2019 to 2021** **iii)Criminal Writ from Year 2018 to 2021** **iv)Specially assigned Matter** **v) Tied up matters**
27.	**SB-IX Criminal**	**Hon'ble Mr. Justice Alok Kumar Pandey**	**Group-42, 43 & 44** **Group-54**	**i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year 2025 onwards** **ii)Criminal Writ up to 2017** **iii)Specially assigned matter** **iv)Tied up matters**
28.	**SB- X Criminal**	**Hon'ble Mr. Justice Sunil Dutta Mishra**	**Group- 46** **Group-52**	**i) Cancellation of Bail** **ii)Criminal Revision up to year 2018** **iii)Specially assigned matter** **iv)Tied up matters**
29.	**SB-XI Criminal**	**Hon'ble Mr. Justice Chandra Prakash Singh**	**Group- 46** **Group-43**	**i)Regular Bail (Fresh, CD & Old Matters)** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (R. Bail)** **iii) Specially assigned matter** **iv)Tied up matters**
30.	**SB-XII Criminal**	**Hon'ble Mr. Justice Chandra Shekhar Jha**	**Group-46**	**i)Regular Bail (C.D. ,Old Cases & Fresh case arising out of same FIR** **ii)Specially assigned matter** **iii) Tied-up matters**
31.	**SB-XIII Criminal**	**Hon'ble Mr. Justice R. P. Mishra**	**Group-46** **Group-43**	**i) Regular Bail (Fresh, CD & Old Matters)** **All Regular Bail matters arising out of Bihar prohibition &Excise act,2016** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail)** **iii)Specially assigned matter** **iv)Tied up matters**

Mentioning of Division Bench Matters before Motion Bench

1. **All motions and mentioning of Division Bench (Civil & Criminal) side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before the respective Motion Division Benches.**

Mentioning of Single Bench Matters before Motion Bench

2. All motions and mentioning of Single Judge. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches. .

3. All matters would be listed as per roster. Tied-up and part-heard matters will be listed on Friday in 2nd half before the respective Benches, subject to any further instruction of Hon'ble Judges concerned.

4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

5. Civil Review Petitions, MJC (Restoration) and Cancellation of Bail in Single Judge Matters to be listed as per Tied-up of the Bench Concerned / Roster of the subject matter.

NOTICE

The competent authority has been pleased to direct physical filing through **Hard Copy,** subject to the same been accompanied by printouts of message of approval and alongwith e-acknowledgement slip regarding e-filing in the Criminal Filing/ Civil Filing Sections respectively.

The learned Counsels now w.e.f. 2nd January, 2023, may file hard copies of the **Counter Affidavits/ S.A./ I.A./ Vakalatnama** etc. at the A.O. Filing Counter alongwith e-acknowledgement slip regarding e-filing of the same on the dedicated e-portal.

The Hard Copy of the Vakalatnama/ Appearance Slip may also be filed at the dedicated counter with an undertaking that the same shall be filed through e-portal within two working days.

Further, In case of urgent filing of document where the matter is listed on the very next date, the current practice shall continue where the Ld. Advocate will mention the case number and nature of document before Ld. Joint Registrar, List who will thereafter facilitate the transmission of same. Then Ld. Advocates will e-file the document thereafter as per the direction of the Hon'ble Court.

By Order of Hon'ble the Chief Justice

Sd.

(Registrar General)

Dated:- 1st April, 2023

NOTICE

Kindly take notice, that entry in the Court premises will be allowed through **Gate No. 3** and exit shall be facilitated through **Gate No. 3A** near Court Officer's residence.

Further, the Vehicles will pass through the UVSS installed at **Gate No. 3** and the pedestrians will pass through the cabin equipped with DFMD and baggage scanner cabin for their screening along with their belongings, if any.

Further, the lounge for Advocates in the Centenary (new) building shall remain open only for the time till the **Courts are in session**.

Date : 1st April, 2023
Place : Patna

By Order of Hon'ble the Chief Justice
Sd/-
(Registrar General)

PROCEDURE FOR E-FILING.

e-Filing

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

https://efiling.ecourts.gov.in/br
http://patnahighcourt.gov.in/efiling/

In case the e-filed applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com**in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID asgi.patna@yahoo.com**In addition, hard copy shall be served at the "Chamber of The Additional Solicitor General of India in the High Court premises".**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

Name of the Court Master(s) attached with the Hon'ble Judge(s) and their notified registered e-mail.

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
1	Hon'ble the Acting Chief Justice	Mr. Randhir Kumar	Randhircourt@gmail.com
2	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. Sharique Hassan	Courtmaster37@gmail.com
3	Hon'ble Mr. Justice Mohit Kumar Shah	Mr. Gautam Yadav	Courtmaster39@gmail.com
4	Hon'ble Mr. Justice Bibek Chaudhuri	Mr. Chitranjan Kumar	Chitranjankumar01968@gmail.com
5	Hon'ble Mr. Justice Nani Tagia	Mr. Mrityunjay Kumar	Courtmaster707@gmail.com
6	Hon'ble Mr. Justice Anil Kumar Sinha	Mr. Bishwa Mohan Ajay	Courtmaster015@gmail.com
7	Hon'ble Mr. Justice Prabhat Kumar Singh	Mr. Mritunjay Kumar	Courtmaster032@gmail.com
8	Hon'ble Mr. Justice Partha Sarthy	Mr. Amit Kumar	Courtmaster033@gmail.com
9	Hon'ble Mr. Justice A. Abhishek Reddy	Mr. Anuj Kumar Rathor	akrphc@gmail.com
10	Hon'ble Mr. Justice Nawneet Kumar Pandey	Mr. Sourabh Kumar Singh	Courtmaster8@gmail.com
11	Hon'ble Mr. Justice Sandeep Kumar	Mr. Rakesh Kumar Mishra	Courtmaster74@gmail.com
12	Hon'ble Mr. Justice Purnendu Singh	Mr. Anil Kumar Ravidas	ankr2003@gamil.com
13	Hon'ble Mr. Justice Satyavrat Verma	Mr. Ritesh Kumar Jha	Courtmaster13@gmail.com
14	Hon'ble Mr. Justice Rajesh Kumar Verma	Mr. Dhiraj Kumar Sinha	dhirajsinhaphc@gmail.com
15	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mr. Shivendra Kumar Sinha	shivendraphc@gmail.com
16	Hon'ble Mr. Justice Rajiv Roy	Mr. Tripurari Kumar Singh	Courtmaster9@gmail.com
17	Hon'ble Mr. Justice Harish Kumar	Mr. Sunil Kumar Mishra	Sunilmishra44@gmail.com
18	Hon'ble Mr. Justice Shailendra Singh	Mr. Sunil Kumar Tiwari	Courtmaster110@gmail.com
19	Hon'ble Mr. Justice Arun Kumar Jha	Mr. Deepak Kumar	Courtmaster111a@gmail.com
20	Hon'ble Mr. Justice Jitendra Kumar	Mr. Vijay Kumar	Vijayphc2011@gmail.com
21	Hon'ble Mr. Justice Alok Kumar Pandey	Mr. Mukesh Tiwary	courtmaster19@gmail.com
22	Hon'ble Mr. Justice Sunil Dutta Mishra	Mr. Vidya Charan	Vidyacharan4@gmail.com
23	Hon'ble Mr. Justice Chandra Prakash Singh	Mr. Chaudhary Mritunjay Kr.	Mrityunjayc2@gmail.com
24	Hon'ble Mr. Justice Chandra Shekhar Jha	Mr. Mukesh Kumar	Courtmaster216@gmail.com
25	Hon'ble Mr. Justice Khatim Reza	Mr. Faiz Ali	Courtmaster35@gmail.com
26	Hon'ble Mr. Justice Dr. Anshuman	Mr. Sandeep Kumar	Courtmaster18@gmail.com
27	Hon'ble Mr. Justice R. P. Mishra	Mr. Md. Rizwan Hussain	Courtmastermrh@gmail.com

28	**Hon'ble Mr. Justice Ramesh Chand Malviya**	**Mr. Rajesh Kumar**	**Courtmaster18@gmail.com**
29	**Hon'ble Mr. Justice S. B. P. Singh**	**Mr. Sheo Jee Pandey**	**sheogeep@gmail.com**
30	**Hon'ble Mr. Justice Ashok Kumar Pandey**	**Mr. Vishwajeet Kumar**	**vishwajeetkumar14@gmail.com**
31	**Hon'ble Mr. Justice Alok Kumar Sinha**	**Mr. Randhir Kumar Pandey**	**Courtmaster213@gmail.com**
32	**Hon'ble Mr. Justice Sourendra Pandey**	**Mr. Anand Kumar**	**Courtmaster0214@gmail.com**
33	**Hon'ble Justice Smt. Soni Shrivastava**	**Mr. Shashi Kumar**	**Courtmaster0110@gmail.com**
34	**Hon'ble Mr. Justice Ajit Kumar**	**Mr. Nawlesh Kumar**	**Nawalji75085@gmail.com**

Details regarding Phone Numbers of the Technical Staff:-

Sr. No.	Name of Hon'ble Judges	Name of Technical staff	Phone No. of Technical Staffs
1	Hon'ble the Acting Chief Justice	Nishant Kumar -II	7970724959
2	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Aniket gaurav	7909069847
3	Hon'ble Mr. Justice Mohit Kumar Shah	Abhijeet	9102936760
4	Hon'ble Mr. Justice Bibek Chaudhuri	Imran Hayat	7503237025
5	Hon'ble Mr. Justice Nani Tagia	Abhishek Bharti	9546303000
6	Hon'ble Mr. Justice Anil Kumar Sinha	Saurav Kumar	9135434038
7	Hon'ble Mr. Justice Prabhat Kumar Singh	Parinesh Abhishek	7717766152
8	Hon'ble Mr. Justice Partha Sarthy	Gopal Jee	9431202442
9	Hon'ble Mr. Justice A. Abhishek Reddy	Nishant Kumar- I	8210229731
10	Hon'ble Mr. Justice Nawneet Kumar Pandey	Keshav Kumar	8271588262
11	Hon'ble Mr. Justice Sandeep Kumar	Ayush Kumar	7289056552
12	Hon'ble Mr. Justice Purnendu Singh	Sadanand Kumar	9334885672
13	Hon'ble Mr. Justice Satyavrat Verma	Ganesh Kumar Vidyarthi	9591946647
14	Hon'ble Mr. Justice Rajesh Kumar Verma	Kumar Pranav	7366914760
15	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mariya Qibtiya	8584919822
		Shreya Kumari	9006457112
16	Hon'ble Mr. Justice Rajiv Roy	Jyoti Shankar Vidyarthy	9931030439
17	Hon'ble Mr. Justice Harish Kumar	Shivam Raj	8521637082
18	Hon'ble Mr. Justice Shailendra Singh	Manish Madhukar	9580034732
19	Hon'ble Mr. Justice Arun Kumar Jha	Sachin Kumar Singh	8340526361
20	Hon'ble Mr. Justice Jitendra Kumar	Nishant Sinha	9560420237
21	Hon'ble Mr. Justice Alok Kumar Pandey	Nikhil Sinha	9304624739
22	Hon'ble Mr. Justice Sunil Dutta Mishra	Sumit Kumar	8851502367
23	Hon'ble Mr. Justice Chandra Prakash Singh	Saurav Kumar Das	9955357083
24	Hon'ble Mr. Justice Chandra shekhar Jha	Kapil Dev Rai	8052136515
25	Hon'ble Mr. Justice Khatim Reza	Hans Shankar	7295865713
26	Hon'ble Mr. Justice Dr. Anshuman	Gaurav Kumar Gupta	9308471010
27	Hon'ble Mr. Justice R. P. Mishra	Rohit Kumar	9113316930
28	Hon'ble Mr. Justice Ramesh Chand Malviya	Sandeep Kumar Vimal	7011509667
29	Hon'ble Mr. Justice S. B. P. Singh	Anand Vardhan	8368267911
30	Hon'ble Mr. Justice Ashok Kumar Pandey	Shiva Dhar Sirohi	9513280729
31	Hon'ble Mr. Justice Alok Kumar Sinha	Md. Reyaz Ansari	7739222221
32	Hon'ble Mr. Justice Sourendra Pandey	Mr. Rohit Ranjan	7678493073
33	Hon'ble Justice Smt. Soni Shrivastava	Mr. Sunil Kumar	9334082560
34	Hon'ble Mr. Justice Ajit Kumar	Mr. Mantu Kumar	9709460880

सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Acting Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

Urgent Mentioning Notice

1. Urgent roster matters/cases listed before the Hon'ble Mr. Justice Chandra Prakash Singh, and those cases that have been fixed for today may be mentioned before Hon'ble Mr. Justice R. P. Mishra.
2. Urgent roster matters/cases listed before the Hon'ble Mr. Justice Sunil Dutta Mishra, and those cases that have been fixed for today may be mentioned before Hon'ble Mr. Justice Jitendra Kumar.

Thursday the 20th November 2025
MAIN BUILDING
Court No. 11 (AT 10:30 A.M.)
The Acting Chief Justice &
Mr. Justice Rajesh Kumar Verma

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CWJC/17270/2025 PIL- Others	1	PRINCE KUMAR OJHA vs THE STATE OF BIHAR AND ORS	NAVENDU PRAKASH BIPIN KUMAR	ADDL. ADVOCATE GENERAL 03 SIDDHARTHA PRASAD ARVIND KUMAR RANA VIKRAM SINGH PRAKRITITA SHARMA	
2.	CWJC/17586/2025 PIL- Others	1	HARILAL SINGH vs THE STATE OF BIHAR AND ORS	DHIRENDRA KUMAR JHA DR. BIMAL KUMAR JHA KRISHNA CHANDRA JHA	ADVOCATE GENERAL MAURYA VIJAY CHANDRA MAURYA VIJAY CHANDRA	
3.	CWJC/17603/2025 PIL- Others	1	KUNAL KISHOR vs THE STATE OF BIHAR AND ORS	NAND KISHORE SINGH	GOVERNMENT ADVOCATE (05)	
			FOR ORDERS			
4.	CWJC/20570/2012 PUBLIC INTEREST LI IA-1/2012 (8334/2012) MISC IA-2/2014 (9293/2014) INJUNCTION IA-3/2015 (91/2015) MISC IA-4/2023 () IA-5/2023 ()	71	RAKESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SHRI PRAKASH SRIVASTAVA CHANDAN ARBIND KUMAR SINGH RAJESH KUMAR SINGH RAVI KUMAR PANDAY SHAMA SINHA SAURAV KUMAR SUMAN	ROY SHIVAJI NATH RAJESH KUMAR VERMA (CGC) RAJEEV RANJAN KUNAL TIWARY (CGC) RABINDRA KUMAR PRIYADARSHI SHIVENDRA KISHORE HARGOVIND SINGH HIMKAR BINITA SINGH S.D.YADAV (AAG9) BISHWA BIBHUTI KUMAR SINGH JAI KISHORE PODDAR PRASOON SINHA N. A. SHAMSI (A.S.G.) MANISH KUMAR (GP4) RAVINDER KUMAR SHARMA PARIJAT SAURAV	

5.	CWJC/2727/2025 PIL- Others	2	ROUSHAN KUMAR vs THE STATE OF BIHAR AND ORS	UDESHYA KUMAR YADAV SUMIT KUMAR	STANDING COUNSEL (18)
6.	CWJC/3037/2025 PIL- Road Construc	3	MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	SIPPY SINHA KANCHAN KUMARI	ADVOCATE GENERAL INDU BHUSHAN
7.	CWJC/3061/2025 PIL- Others	3	RANJAY DAS vs THE STATE OF BIHAR AND ORS	PREM KUMAR UMA SHANKAR	ADVOCATE GENERAL
8.	CWJC/3388/2025 PIL- Others	2	MANOJ KUMAR SINGH @ MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	MD.IMTEYAZ AHMAD VAISHNAVI SINGH PRAVIN KUMAR RITWIK THAKUR	GOVERNMENT ADVOCATE (5)
9.	CWJC/3430/2025 PIL- Others	2	ALOK KUMAR vs THE STATE OF BIHAR AND ORS	DILIP KUMAR AJIT KUMAR KIRAN KUMARI	ADVOCATE GENERAL ADDITIONAL SOLICITOR GENERAL VIVEK PRASAD PRABHAT KUMAR SINGH SRIRAM KRISHNA
10.	CWJC/3505/2025 PIL- Others	5	NAVIN KUMAR PANKAJ vs THE UNION OF INDIA AND ORS	GAUTAM KUMAR KEJRIWAL ADITYA RAMAN ALOK KUMAR JHA MUKUND KUMAR AKASH KUMAR	ADDITIONAL SOLICITOR GENERAL ADVOCATE GENERAL MAURYA VIJAY CHANDRA RAM ANURAG SINGH
11.	CWJC/3764/2025 PIL- Others	2	SURESH KUMAR SINGH @ SURESH SINGH vs THE STATE OF BIHAR AND ORS	VIRENDRA KUMAR VAIBHAVA VEER SHANKER KUMAR GAURAV	ADVOCATE GENERAL
12.	CWJC/3917/2025 PIL- Others	2	AMIT KUMAR AKELA vs THE STATE OF BIHAR AND ORS	PRAFULL CHANDRA THAKUR	ADVOCATE GENERAL
13.	CWJC/16861/2025 PIL- Others	2	SIDDHESHWAR VIDYARTHY AND ANR vs THE STATE OF BIHAR AND ORS	SUMAN SAURABH JAI VARDHAN NARAYAN	ADVOCATE GENERAL GANPATI TRIVEDI DR. KRISHNA NANDAN SINGH

FOR ORDERS (ON PETITIONS)

14.	L.P.A/22/2023 LPA IA-1/2025 () SUBSTITUTION IA-2/2025 () LIMITATION PETITIO IA-3/2025 () MISC	12	GITA DEVI vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHRIVASTAVA	MD. KHURSHID ALAM (AAG12)
15.	L.P.A/1184/2024 LPA IA-1/2024 () LIMITATION PETITIO IA-2/2024 () STAY OF PROCEEDING	2	THE STATE OF BIHAR AND ORS vs PRAFULLA CHANDRA CHAUDHARY AND ORS	SANJAY KUMAR	
16.	L.P.A/83/2025 LPA IA-1/2025 () MISC IA-2/2025 () LIMITATION PETITIO	4	NIRAJ KUMAR ROY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECREARY, AND ORS	ADITI MEDHA	ADDITIONAL ADVOCATE GENERAL (5)

FOR ADMISSION

17.	L.P.A/543/2024 LPA IA-2/2024 () STAY OF PROCEEDING	6	THE STATE OF BIHAR AND ORS vs KRISHNA PRASAD	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	RAMCHANDRA SINGH SHANKAR KUMAR LAL BAHADUR SINGH
18.	CWJC/14059/2025 CUSTOM IA-1/2025 () MISC	1	M/S NXTIFY TECHNOLOGIES PRIVATE LIMITED vs THE UNION OF INDIA AND ORS	ALI MUQTADIR AHMAD MAARIJ AHMAD PRASHANT SINGH	ADDITIONAL SOLICITOR GENERAL DEVANSH SHANKAR SINGH DAYANAND SINGH AMIT PANDEY

(AT 2.15 P.M.)

19.	CWJC/15931/2025 WORKS CONTRACT - T	4	M/S NAVAYUGA ENGINEERING COMPANY LIMITED vs THE STATE OF BIHAR AND ORS	SAKET GUPTA ABHINAV TYAGI SHIVAM CHAUDHARY ASMITA SRIVASTAV	ADVOCATE GENERAL ARSHIT ANAND ARPIT ANAND

(AT 12:00 NOON)

20.	CWJC/17794/2025 WORKS CONTRACT - T	1	VISHWANATH SYSTEMATIC JV vs THE STATE OF BIHAR AND ORS	MANISH JHA PRATYUSH PRATAP SINGH RITU RAJ SHUKLA	GOVERNMENT ADVOCATE (05)

(AT 2.15 P.M.)

21.	L.P.A/607/2022 LPA IA-1/2022 () STAY OF PROCEEDING	19	THE STATE OF BIHAR AND ORS vs KAMESHWAR SINGH AND ORS	SAROJ KUMAR SHARMA (A.C. TO A.A.G.3)	PRASHANT KUMAR ASHOK KUMAR GARG DINESHWAR PANDEY NETAN CHOUHAN AMBUJ NAYAN CHAUBEY PRASHANT KUMAR
With 21.1	L.P.A/442/2022 LPA	7	THE STATE OF BIHAR AND ORS vs HASIB AHMAD KHAN	SAROJ KUMAR SHARMA (A.C. TO A.A.G3)	PRASHANT KUMAR MAYANK MOHAN
22.	L.P.A/408/2023 LPA IA-1/2023 () MISC IA-2/2023 ()	17	BHAI BIRENDRA (PRADHAN, BIHAR RAJYA ARYA PRATINIDHI SABHA) vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR JITENDRA KUMAR SHRISHTI SINGH	SARVESH KUMAR SINGH (AAG13) VIKAS KUMAR
23.	L.P.A/1115/2023 LPA	7	VIKRANT SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SHILPI KESHRI SURYAJIT PRAKASH CHANDRA SHEKHAR KUMAR SINGH	P.K. VERMA (AAG 3) SATYAM SHIVAM SUNDARAM JAGANNATH PRASAD
24.	L.P.A/1335/2023 LPA IA-2/2025 () STAY OF PROCEEDING	5	THE STATE OF BIHAR AND ORS vs NAND JI SINGH	PRATIK KUMAR (A.C. TO G.A.11) RAGHWANAND	
25.	L.P.A/663/2024 LPA	8	MAHENDRA PRATAP THAKUR @ MAHENDRA SHARMA vs THE STATE OF BIHAR AND ORS	DR. ANAND KUMAR	ADDL. ADVOCATE GENERAL 3 REWATI KANT RAMAN VIKASH KUMAR (SC 11)
26.	L.P.A/1008/2024 LPA	9	CHITRANJAN KUMAR vs THE BIHAR STAFF SELECTION COMMISSION	VIJAY BARDHAN PANDEY RAM SHANKAR KUMAR ANJANI KUMAR MISHRA	VIKAS KUMAR
27.	L.P.A/1141/2024 LPA	5	THE STATE OF BIHAR AND ORS vs MAA RUKMANTI ENTERPRISES SAHARSA	PREM RANJAN KUMAR (AC TO AAG IX)	PRAMOD MISHRA
28.	L.P.A/1302/2024 LPA IA-2/2024 () STAY OF PROCEEDING	3	THE STATE OF BIHAR AND ORS vs DR. AURANGZEB ALAM, AND ORS	MD. KAMIL AKHTAR (AC TO AAG 5) S RAZA AHMAD (AAG 5)	
29.	L.P.A/1/2025 LPA IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () MISC IA-4/2025 () MISC	10	SWATI AGRAWAL vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR GARG	ADDITIONAL ADVOCATE GENERAL (7) PRINCE KUMAR MISHRA ANJALI KUMARI VIKAS KUMAR
30.	L.P.A/14/2025 LPA IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () MISC	4	THE UNION OF INDIA AND ORS vs RAJESH KUMAR	ANSHAY BAHADUR MATHUR	ARBIND KUMAR SINGH
31.	L.P.A/16/2025 LPA	7	SHAILENDRA KUMAR JAISWAL @ VINOD KUMAR vs BINITA OJHA AND ORS	PARTH GAURAV ASHUTOSH KUMAR PANDEY KUMAR SAURAV MANOGYA SINGH	ADDITIONAL ADVOCATE GENERAL (12) AKASH RAJ ARUN BHARTI RAJIT RANJAN

32.	L.P.A/86/2025 LPA IA-1/2025 () STAY OF PROCEEDING IA-4/2025 () MISC	14	MOHAMMAD SHABBIR @ MD. SHABBIR ALAM AND ORS vs THE STATE OF BIHAR AND ORS	KUNAL TIWARY ANIKET SINGH GAUHAR ALI VISHAL VIKRAM RANA MISHA BHARTI PALLAVI PRIYA PRIYA MD. KAMALUDDIN SHASHI KUMAR MD. YUSUF EQBAL	ADDITIONAL ADVOCATE GENERAL (13) SIDDHARTHA PRASAD GIRISH PANDEY BRAJESH SAHAY PRINCE KUMAR MISHRA PRINCE KUMAR MISHRA
33.	L.P.A/286/2025 LPA	5	SOHAN PRASAD vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, AND ORS	SHAHBAJ ALAM	GOVERNMENT ADVOCATE (07)
34.	L.P.A/637/2025 LPA IA-5/2025 () MISC	7	SUNIL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI SHREYASHI RAJ	ADDL. ADVOCATE GENERAL (03) RAJESH RANJAN SHAKTI SUMAN KUMAR MARIA NAZIR KUMAR KAUSHIK NAMRATA DUBEY HEMANT RAJ
35.	L.P.A/891/2025 LPA IA-1/2025 () STAY OF PROCEEDING	3	THE PATNA HIGH COURT AND ORS vs CHANDAN KUMAR AND ORS	PIYUSH LALL	ADDL. ADVOCATE GENERAL (05) KUMAR KAUSHIK NAMRATA DUBEY HEMANT RAJ SHUBHAM PRIYADARSHI
36.	L.P.A/1005/2025 LPA IA-1/2025 () STAY OF PROCEEDING	2	THE STATE OF BIHAR AND ORS vs SURESH SINGH AND ANR	KUMAR KAMAL NAYAN	NITYANAND MISHRA ALOK ABHINAV ABHISHEK MISHRA DIKSHA KUMARI

FOR ADMISSION -I

37.	CWJC/7613/2022 JUDICIAL SERVICE	21	SRI HARE RAM @ HARE RAM vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA ATUL KUMAR MEHTA YOGESH KUMAR KANISHEK KAUSTUBH AYUSH KUMAR SHIKHAR MANI	P.K. VERMA (AAG3) PIYUSH LALL
38.	CWJC/622/2024 WORKS CONTRACT - T	12	JITENDRA PRASAD SINGH AND ANR vs THE STATE OF BIHAR AND ORS	SARVESHWAR TIWARY	ADDL. ADVOCATE GENERAL 3 BAJARANGI LAL RABINDRA KUMAR PRIYADARSHI ABHISHEK KUMAR PRASOON SINHA
39.	CWJC/716/2025 VALIDITY OF ACT IA-1/2025 () EARLY HEARING IA-2/2025 () INTERVENOR PETITIO	5	JULI KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	ADVOCATE GENERAL NIKESH KUMAR MD. SHAHNAWAZ ALI ADITYA KUMAR CHAUDHARY ADITYA KUMAR CHAUDHARY
40.	CWJC/2443/2025 WORKS CONTRACT - T	5	GOMATEE INFRASTRUCTURE vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN ANSH PRASAD	ADVOCATE GENERAL SARVESHWAR TIWARY
41.	CWJC/5918/2025 CUSTOM IA-2/2025 () AMENDMENT IA-3/2025 () MODIFICATION	13	BHARAT TRADING COMPANY, vs THE UNION OF INDIA AND ORS	PRABHAT RANJAN ANSH PRASAD	ADDITIONAL SOLICITOR GENERAL
42.	CWJC/6811/2025 ALL OTHER MATTER O	3	M/S K.B. ENTERPRISES vs UNION OF INDIA AND ORS	MANISH KUMAR GYANESHWAR PRASAD SUSHIL RANJAN SINHA	ADDITIONAL SOLICITOR GENERAL AMIT PANDEY RUCHI MANDAL

43.	CWJC/11061/2025 VALIDITY OF ACT	2	DR. NIRAJ KUMAR @ NIRAJ KUMAR vs THE STATE OF BIHAR AND ORS	ABHISHEK KUMAR PANDEY HARSH KAUSHAL AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	GOVERNMENT ADVOCATE (05) KUMAR PRIYA RANJAN JOGENDRA KUMAR PRASOON SINHA SUNIL KUMAR SINGH
44.	CWJC/11940/2025 WORKS CONTRACT - T	11	AWADHKISHOR SINGH vs THE STATE OF BIHAR AND ORS	RIYA GIRI SUMIT KUMAR JHA PRATIK RAJ	ADDITIONAL ADVOCATE GENERAL (13) ADYA PANDEY MANINI JAISWAL
45.	CWJC/12238/2025 WORKS CONTRACT - T	7	BHOLE SHANKAR CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN ANSH PRASAD	ADVOCATE GENERAL
46.	CWJC/12740/2025 WORKS CONTRACT - T	4	M/S TRIJAL CONSTRUCTION PVT. LTD. vs UNION OF INDIA AND ORS	MADHAV RAJ	ADDITIONAL SOLICITOR GENERAL DR. ANAND KUMAR ARVIND KUMAR HARENDRA PRASAD SINGH
47.	CWJC/12825/2025 WORKS CONTRACT - T	6	JAI MATA DEE AND MAA SITA CONSTRUCTION vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN ANSH PRASAD	ADVOCATE GENERAL
48.	CWJC/13259/2025 INCOME TAX	2	PRANAB CHATTERJEE MAHAVIDYALAYA BUXAR, vs THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BIHAR AND JHARKHAND, AND ORS	AMAN RAJA AJAY KUMAR JHA SANJEEV KUMAR	ARCHANA SINHA @ ARCHANA SHAHI
49.	CWJC/13425/2025 WORKS CONTRACT - T	4	SKYLIGHT ENGINEERING AND CONSTRUCTION vs THE STATE OF BIHAR AND ORS	LAL BABU SINGH NILESH KUMAR PANDEY	STANDING COUNSEL (09) LALIT KISHORE UTSAV ANAND PALLAVI PANDEY
50.	CWJC/13822/2025 INCOME TAX	2	PRANAB CHATTERJEE MAHAVIDYALAYA BUXAR, vs THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BIHAR AND JHARKHAND, AND ORS	AMAN RAJA AJAY KUMAR JHA SANJEEV KUMAR	ARCHANA SINHA @ ARCHANA SHAHI
51.	CWJC/15195/2025 WORKS CONTRACT - T	4	DEO ENTERPRISES PVT. LTD. vs THE STATE OF BIHAR AND ORS	ALOK RANJAN	ADVOCATE GENERAL MITALI RAVI KUMAR
52.	CWJC/15300/2025 INCOME TAX	1	VISHAL BIJPURIA vs THE PRINCIPLE CHIEF COMMISSIONER AND ORS	PRASOON KUMAR KRISHNA MOHAN MISHRA	ARCHANA SINHA @ ARCHANA SHAHI
53.	CWJC/15309/2025 INCOME TAX	1	VISHAL BIJPURIA vs THE PRINCIPLE CHIEF COMMISSIONER AND ORS	PRASOON KUMAR KRISHNA MOHAN MISHRA	ARCHANA SINHA @ ARCHANA SHAHI
54.	CWJC/15485/2025 WORKS CONTRACT - T IA-1/2025 () MISC	2	AVIAN INFRASTRUCTURE AND ENERGY PVT. LTD. vs THE STATE OF BIHAR AND ORS	SHRUTI SINGH SUMIT SHEKHAR PANDEY	ADVOCATE GENERAL
55.	CWJC/15495/2025 WORKS CONTRACT - T IA-1/2025 () AMENDMENT	2	AVIAN INFRASTRUCTURE AND ENERGY PVT. LTD. vs THE STATE OF BIHAR AND ORS	SHRUTI SINGH SUMIT SHEKHAR PANDEY	ADVOCATE GENERAL
56.	CWJC/15601/2025 CUSTOM	4	BIKANER ASSAM ROAD LINES INDIA LTD. AND ANR vs THE UNION OF INDIA AND ORS	PRABHAT RANJAN ANSH PRASAD	ADDITIONAL SOLICITOR GENERAL DEVANSH SHANKAR SINGH
57.	CWJC/16046/2025 WORKS CONTRACT - T	2	AMIT KUMAR-ALOK KUMAR vs BIHAR URBAN INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ORS	MANISH SAHAY ANIL KUMAR SINHA SIDDHARTH ADITYA AMAN RAJ AMRIT KIRTI	GOVERNMENT PLEADER (05) LALIT KISHORE RABINDRA KUMAR PRIYADARSHI
58.	CWJC/16514/2025 WORKS CONTRACT - T IA-1/2025 () AMENDMENT	3	GENESYS INTERNATIONAL CORPORATION LTD vs THE STATE OF BIHAR AND ORS	GAUTAM KUMAR KEJRIWAL AKASH KUMAR MUKUND KUMAR	ADVOCATE GENERAL
59.	CWJC/16682/2025 WORKS CONTRACT - T	1	M/S MANISHA CONSTRUCTION vs THE STATE OF BIHAR AND ORS	LAL BABU SINGH	STANDING COUNSEL (11)

60.	CWJC/16693/2025 WORKS CONTRACT - T	1	MAHAVIR PUMPS MANUFACTURING PVT. LTD. vs THE STATE OF BIHAR AND ORS	NIRBHAY PRASHANT	ADVOCATE GENERAL
61.	CWJC/16929/2025 INCOME TAX	2	BANDANA SINGH vs THE UNION OF INDIA AND ORS	ANURAJ SINGH	ADDITIONAL SOLICITOR GENERAL ARCHANA SINHA @ ARCHANA SHAHI
62.	CWJC/17055/2025 WORKS CONTRACT - T	1	M/S DHIRENDRA CONSTRUCTION PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR LAKSHMI KUMARI RAJNISH PRAKASH ANKESH KUMAR SINHA KANISHK KAUSTUBH	ADVOCATE GENERAL
63.	CWJC/17081/2025 WORKS CONTRACT - T	1	JAY PRAKASH SINGH vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR LAKSHMI KUMARI RAJNISH PRAKASH ANKESH KUMAR SINHA KANISHK KAUSTUBH	GOVERNMENT ADVOCATE (5)
64.	CWJC/17122/2025 WORKS CONTRACT - T	1	BRAJDHARI KUMAR vs THE STATE OF BIHAR AND ORS	KANISHKA SHANKAR AYUSH KUMAR	STANDING COUNSEL (28)
65.	CWJC/17174/2025 WORKS CONTRACT - T	1	RIDDHI SIDDHI SERVICES vs THE STATE OF BIHAR AND ORS	LAKSHMI KUMARI RANJEET KUMAR ANKESH KUMAR SINHA KANISHK KAUSTUBH RAJNISH PRAKASH	STANDING COUNSEL (25)
66.	CWJC/17200/2025 WORKS CONTRACT - T	1	OM COLLECTIONS vs THE STATE OF BIHAR AND ORS	LAKSHMI KUMARI RANJEET KUMAR RAJNISH PRAKASH ANKESH KUMAR SINHA	STANDING COUNSEL (28)
67.	CWJC/18091/2025 WORKS CONTRACT - T	1	M/S CREATIVE LABS vs THE STATE OF BIHAR AND ORS	PRASHANT BHUSHAN	GOVERNMENT ADVOCATE (05)

FOR ORDERS (ON OFFICE NOTES) -I

68.	CWJC/17812/2025 PIL- Others	1	AMIT KUMAR, ADVOCATE vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA ALOK ANAND	ADVOCATE GENERAL
69.	CWJC/17838/2025 PIL- Financial Irr	1	RAJIV RANJAN SINGH vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR	ADVOCATE GENERAL
70.	CWJC/17840/2025 PIL- Others	1	PRAMOD KUMAR vs THE STATE OF BIHAR AND ORS	YASH ROOHAN AYUSH	STANDING COUNSEL (11) KUMAR ABHIMANYU PRATAP
71.	CWJC/17878/2025 PIL- Encroachment	1	RANJIT KUMAR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR VIVEK BHUSHAN	GOVERNMENT PLEADER (05)
72.	CWJC/17958/2025 PIL- Encroachment	1	SHIV SHANKAR PRASAD vs THE STATE OF BIHAR AND ORS	AMRESH KUMAR RAKESH KUMAR SHARMA	ADVOCATE GENERAL P.K.SHAHI

FOR ORDERS (ON PETITIONS)-I

73.	L.P.A/227/2025 LPA IA-1/2025 () LIMITATION PETITIO	2	NIRMAL KUMAR vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR ASHOK KUMAR KARNA ABHISHEK RAJ	GOVERNMENT ADVOCATE (5)
74.	L.P.A/290/2025 LPA IA-1/2025 () LIMITATION PETITIO	4	MD ASLAM ALI QUADRI @ MD. ASLAM ALI KADRI vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINHA ASHOK KUMAR RAJESH KUMAR AJAY KR SINGH NO.1 SUPRIYA KUMARI	ADDL. ADVOCATE GENERAL (13)
75.	L.P.A/312/2025 LPA IA-1/2025 () LIMITATION PETITIO	5	TANMOY RATH vs THE BIHAR STATE UNIVERSITY SERVICE COMMISSION AND ORS	SANJAY KUMAR RASHMI KUMARI DAMINI VISHNU MANJALI	HARSH SINGH

76.	L.P.A/1004/2025 LPA IA-1/2025 () LIMITATION PETITIO IA-2/2025 () STAY OF PROCEEDING	2	THE STATE OF BIHAR AND ORS vs SURESH SINGH, AND ANR	KUMAR KAMAL NAYAN	NITYANAND MISHRA ALOK ABHINAV ABHISHEK MISHRA DIKSHA KUMARI

Thursday the 20th November 2025

MAIN BUILDING

Court No. 8 (AT 10:30 A.M.)

Mr. Justice Rajeev Ranjan Prasad &
Mr. Justice Sourendra Pandey

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
Notice: No adjournment shall be granted in First Five cases of 'Hearing' matter.						
			TO BE MENTIONED			
1.	CR. APP (DB)/877/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	KRISHNA RAUT vs THE STATE OF BIHAR AND ANR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI	PARMESHWAR MEHTA	
			FOR ADMISSION II			
2.	CR. WJC/3032/2025 HABEAS CORPUS HABEAS CORPUS	1	RAM JIVAN RAI vs THE DIRECTOR GENERAL OF POLICE, GOVERNMENT OF BIHAR AND ORS	SANTOSH KUMAR SHALINI MD. KHALID QURAISHI SHUBHENDU SHEKHAR	A.G	
3.	CR. WJC/3038/2025 HABEAS CORPUS HABEAS CORPUS	1	CHANDAN PRASAD vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	DIWAKAR . DEEPAK KUMAR SAHEEBA NAZ ABHISHEK SINGH	A.G. DR. K.N. SINGH (ASG)	
4.	CR. WJC/3040/2025 HABEAS CORPUS HABEAS CORPUS	1	GANESH KUMAR SAH vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	ROUNAK SINHA	A.G.	
			FOR ADMISSION V			
5.	CWJC/13596/2025 EXCISE ACT (STATE)	1	RAM NARESH YADAV vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR SHUKLA	STANDING COUNSEL (20)	
6.	CWJC/13717/2025 EXCISE ACT (STATE)	1	RIYA DEY @ RIA DEY vs THE STATE OF BIHAR AND ORS	ANURAG SAURAV SHARDA RAJE SINGH ABHISHEK KUMAR ANKESH BIBHU	STANDING COUNSEL (22)	
7.	CWJC/13902/2025 EXCISE ACT (STATE)	1	KIRAN KUMARI vs THE STATE OF BIHAR AND ORS	SANJAY PARASMANI	STANDING COUNSEL 28	
8.	CWJC/13927/2025 EXCISE ACT (STATE)	1	SHMADI KHATOON vs THE STATE OF BIHAR AND ORS	SUBODH KUMAR SURENDRA KISHORE THAKUR ADITYA KUMAR PANDEY	GOVERNMENT PLEADER (26)	
9.	CWJC/13998/2025 EXCISE ACT (STATE)	1	BITU KUMAR vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR SHAHI	GOVERNMENT PLEADER 17	
			FOR ORDERS (ON OFFICE NOTES)			
10.	CR. APP (DB)/543/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	OM PRAKASH RAM vs THE STATE OF BIHAR	SARVESH KASHYAP ANANT KUMAR MISHRA NIRAJ KUMAR SINGH	AJAY MISHRA	
11.	CR. APP (DB)/643/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	NAJRA PRAVIN @ NAZRA PRAVEEN vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA ABU NASAR ASHHAR MUSTAFA	SUJIT KUMAR SINGH	
12.	CR. APP (DB)/369/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	SUNNY KUMAR @ SUNNY RAJ @ SUNNY RAJ GUPTA vs THE STATE OF BIHAR AND ANR	VARDAAN MANGALAM RITIKA RANI HIMJA GAUTAM SINGH RUPALI	PARMESHWAR MEHTA	
13.	CR. APP (DB)/370/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ANR	MADHUKAR ANAND SHUBHAM KUMAR SINGH	ABHIMANYU SHARMA	

14.	CR. APP (DB)/380/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	BAIJNATH YADAV vs THE STATE OF BIHAR	ASHOK KUMAR PREM CHAND YADAV UPENDRA PRASAD	BINOD BIHARI SINGH
15.	CR. APP (DB)/415/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	SONU KUMAR @ SOHAN KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR NIRALA MRITUNJAY PRASAD SINGH	BIPIN KUMAR RAJIB RANJAN JHA

FOR ORDERS (ON PETITIONS)

16.	CR. APP (DB)/593/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-2/2025 () EARLY HEARING	5	VIKASH KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR GEETA KUMARI ARUN KUMAR	ABHIMANYU SHARMA
17.	CR. APP (DB)/939/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2025 () LIMITATION PETITIO	10	MD. SALAUDDIN @ MD. SALAHUDDIN vs THE STATE OF BIHAR AND ORS	VINAY KUMAR MISHRA	BIPIN KUMAR PANKAJ KUMAR JHA PANKAJ KUMAR JHA PANKAJ KUMAR JHA PANKAJ KUMAR JHA PANKAJ KUMAR JHA PANKAJ KUMAR JHA
18.	CR. APP (DB)/1095/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2025 () LIMITATION PETITIO	2	CHUNNA MANDAL vs THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY	ABHIMANYU SHARMA

FOR ADMISSION - NOT ADMITTED / RECORDS NOT CALLED FOR

19.	CR. APP (DB)/17/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	ANAND KUMAR AND ANR vs THE UNION OF INDIA THROUGH SRI ANUP KUMAR GUPTA, INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE	SUBODH KUMAR PRIYAM KUMARI SURENDRA KISHORE THAKUR	VIKAS KUMAR ANKIT KUMAR SINGH DR KRISHNA NANDAN SINGH (ASG) DR KRISHNA NANDAN SINGH (ASG)
20.	CR. APP (DB)/457/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	RAMENDRA MAHTO @ RAMENDRA SINGH vs THE STATE OF BIHAR	DINESHWAR MISHRA	BINOD BIHARI SINGH
21.	CR. APP (DB)/564/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	PAWAN KAPAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	AJAY MISHRA
22.	CR. APP (DB)/730/2025 U/S 21(4) NIA ACT CR.APP(DB)	2	MD. NAZAR SADDAM vs THE NATIONAL INVESTIGATION AGENCY	RANA HASON	DR. KRISHNA NANDAN SINGH (A.S.G)
23.	CR. APP (DB)/787/2025 CONVERTED FROM CR CR. APPEAL AGAINST	3	RAVISH KUMAR vs THE STATE OF BIHAR AND ORS	SARVAN KUMAR	ABHA SINGH
24.	CR. APP (DB)/975/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SHAMSHER @ SHAMSHER SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR SURENDRA PRASAD TIWARI	BINOD BIHARI SINGH
25.	CR. APP (DB)/1108/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	DEEPAK KUMAR vs THE STATE OF BIHAR	MAHENDRA PRASAD VERMA	ABHIMANYU SHARMA
26.	CR. APP (DB)/1149/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	MD. MISTER vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI	SUJIT KUMAR SINGH SUDHANSHU SHEKHAR
With 26.1	CR. APP (DB)/1183/2025 AGAINST CONVICTIONCR. APP (DB) AGAIN	1	MD. OWAIS vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP MEENA SINGH	SUJIT KUMAR SINGH SUDHANSHU SHEKHAR
27.	CR. APP (DB)/1206/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	MAHESH YADAV vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR ABHISHEK KUMAR	PARMESHWAR MEHTA LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR SIDHARTH KUMAR
28.	CR. APP (DB)/1207/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MD. PATAR @ MD. PATTER @ SARFARAJ AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR	AJAY MISHRA SHIVAM KUMAR DIWAKAR DEEPAK KUMAR PRIYA KUMARI

29.	CR. APP (DB)/1284/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	DEEP NARAYAN YADAV @ DEEP NARAYAN SINGH vs THE STATE OF BIHAR	SHUBHESH PANDEY AMIT KUMAR MISHRA PRIYA RANJAN	BIPIN KUMAR AVINASH CHANDRA
30.	CR. APP (DB)/1289/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	KANHAIYA YADAV vs THE STATE OF BIHAR AND ANR	BIBHAKAR TIWARY DILIP KUMAR TIWARY	MANISH KUMAR NO2
31.	CR. APP (DB)/1347/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	ARBIND SINGH vs THE STATE OF BIHAR AND ORS	PRATIK MISHRA VATSAL VISHAL	MANISH KUMAR NO2
32.	CR. APP (DB)/1368/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	MD. SADDAM vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	SATYA NARAYAN PRASAD
33.	CR. APP (DB)/1369/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	ASHOK RAY @ MANGAN RAY vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI SAURABH RAJ	KM. SHASHI BALA VERMA
34.	CR. APP (DB)/1420/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	1	DHIRAJ KUMAR vs THE STATE OF BIHAR AND ORS	PRIYA RANJAN SANJEEV KUMAR ANUNAY SHAHI NITISH KUMAR SUDEEP KUMAR	PARMESHWAR MEHTA
35.	CR. APP (DB)/1472/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	PRABHU KUMAR YADAV vs THE STATE OF BIHAR	SURYA NARAYAN KUMAR VIVEK KUMAR CHITTARANJAN KUMAR	SATYA NARAYAN PRASAD
With 35.1	CR. APP (DB)/1473/2025 AGAINST CONVICTIONCR. APP (DB) AGAIN	1	ANMOL YADAV @ RAUNAK KUMAR BHARTI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	AJAY MISHRA
36.	CR. APP (DB)/1476/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	NAJBUDDIN @ VICKY ALAM vs THE STATE OF BIHAR	ANIL KUMAR SINGH HARSH KUMAR SINGH PRAGYA SINGH TEJ NARAYAN SINGH PUSHPA KUMARI	DILIP KUMAR SINHA
37.	CR. APP (DB)/1478/2025 OTHER THAN CONVIC CR.APP(DB) IA-1/2025 () LIMITATION PETITIO	1	SARFARAZ @ MUZAFFAR AHMAD WANI vs THE UNION OF INDIA THROUGH NATIONAL INVESTIGATION AGENCY	KUNDAN KUMAR OJHA NAVNEET PRABHAKAR SADHNA PARASHER	DR. KRISHNA NANDAN SINGH (ASG)
38.	CR. APP (DB)/1480/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	DANI SINGH vs THE STATE OF BIHAR AND ANR	UTSAV	SUJIT KUMAR SINGH
39.	CR. APP (DB)/1492/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	KIRAN DEVI AND ANR vs THE STATE OF BIHAR	DIMPAL KUMARI	ZEYAUL HODA
40.	CR. APP (DB)/1496/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SHAMBHU YADAV vs THE STATE OF BIHAR	MRITUNJAY KUMAR	AJAY MISHRA
41.	CR. APP (DB)/1501/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SHYAMSUNDAR GUPTA vs THE STATE OF BIHAR AND ANR	SANJYA KUMAR CHAUBEY	BINAY KRISHNA
42.	CR. APP (DB)/1504/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	RAGHUBIR RAM @ RAGHUVEER RAM vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI	PARMESHWAR MEHTA

FOR ADMISSION - AFTER RECORDS

43.	CR. APP (DB)/1198/2017 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2017 (2662/2017) LEAVE PETITION	8	DINANATH DAS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SHARMA	SRI AJAY MISHRA AMAN RAJ ASHOK KUMAR
44.	CR. APP (DB)/1121/2019 converted from Cr CR. APPEAL AGAINST IA-1/2025 () LIMITATION PETITIO	7	PAWAN CHAOUDHARY @ PAWAN KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	MD. SHAHNAWAZ ALI BIPIN KUMAR	ZEYAUL HODA
45.	CR. APP (DB)/321/2020 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	SUNIL YADAV @ SUNIL KUMAR YADAV vs THE STATE OF BIHAR AND ORS	SUBODH PRASAD	DILIP KUMAR SINHA

46.	CR. APP (DB)/82/2021 AGAINST ACQUITTAL CR. APPEAL AGAINST	7	PAPPU PANDEY @ OMPRAKASH PANDEY vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SURYA PRAKASH SINGH	A.G. KM. SHASHI BALA VERMA
47.	CR. APP (DB)/127/2021 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2021 () LIMITATION PETITIO	4	MANJILA DEVI vs THE STATE OF BIHAR AND ANR	LILAWATI SINGH MANISHA PRAKASH RANJAN KUMAR PUJA DURGESH NANDAN	A.G AJAY MISHRA
48.	CR. APP (DB)/128/2021 AGAINST ACQITTAL CR. APPEAL AGAINST	4	RAMASHISH PRAJAPAT vs THE STATE OF BIHAR AND ORS	PATANJALI RISHI PRERNA RISHI	A.G KM. SHASHI BALA VERMA
49.	CR. APP (DB)/130/2021 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2021 () LIMITATION PETITIO	3	JAYMANTI KUMARI vs THE STATE OF BIHAR AND ANR	ARPANA KUMARI	A.G. DILIP KUMAR SINHA
50.	CR. APP (DB)/225/2021 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	RAM SAHNI @ RAMU SAHANI vs THE STATE OF BIHAR AND ORS	IQBAL ASIF NIAZI	A.G. DILIP KUMAR SINHA DILIP KUMAR SINHA
51.	CR. APP (DB)/370/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	6	KAUSHALYA DEVI vs THE STATE OF BIHAR AND ORS	ANANT KUMAR MISHRA NIRAJ KUMAR SINGH	SATYA NARAYAN PRASAD
52.	CR. APP (DB)/477/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	7	BHAGAWAN GHI JHA @ BHAGAWAN JI JHA vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR NO 2	SUJIT KUMAR SINGH KUNDAN RATHORE@ KUNDAN KUMAR KAMALA KANT TIWARY
53.	CR. APP (DB)/521/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	JOGINDRA RAI @ JOGINDRA YADAV @ YOGENDRA RAY vs THE STATE OF BIHAR AND ANR	SATYENDRA RAI SUDHIR KUMAR SINGH HIMANSHU SHEKHAR SACHIN RAJ PRABHAT RANJAN SINGH	PARMESHWAR MEHTA
54.	CR. APP (DB)/765/2023 AGAINST CONVICTIO CR. APPEAL AGAINST IA-1/2023 () LIMITATION PETITIO	8	MD. HASIM vs THE STATE OF BIHAR AND ANR	MAZHARUL HASSAN	BINOD BIHARI SINGH
55.	CR. APP (DB)/1068/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	RAMJEE YADAV @ RAMJI SINGH vs THE STATE OF BIHAR AND ORS	VINAY KUMAR MISHRA	BIPIN KUMAR
56.	CR. APP (DB)/1145/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	MALTI DEVI vs THE STATE OF BIHAR AND ORS	RAM BINOD SINGH PARIJAT SAURAV	KM. SHASHI BALA VERMA
57.	CR. APP (DB)/363/2024 CONVERTED FROM CR CR. APPEAL AGAINST	4	CHINTAMAN PRASAD YADAV vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR YADAV	ABHAY KUMAR
58.	CR. APP (DB)/436/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2024 () LIMITATION PETITIO	5	RAMLAGAN SINGH @ RAMLAGAN YADAV @ JAY KUMAR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR NO.6 INDRAJEET KUMAR	BIPIN KUMAR AMAN VISHAL LEELAWATI KUMARI AMAN VISHAL LEELAWATI KUMARI AMAN VISHAL LEELAWATI KUMARI
59.	CR. APP (DB)/800/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	MD. IDRISH vs THE STATE OF BIHAR AND ANR	MD. SHAMIMUL HODA	SUJIT KUMAR SINGH
60.	CR. APP (DB)/828/2024 AGAINST CONVICTIO CR.APP(DB)	11	BINOD MISHRA @ VINOD KUMAR MISHRA @ VINOD KUMAR @ VINOD MISHRA vs THE UNION OF INDIA THROUGH NATIONAL INVESTIGATION AGENCY, NEW DELHI, BRANCH OFFICE PATNA, BIHAR	PRIYANKA SINGH AVIJEET KUMAR RAHUL VIKAS KUMAR JHA ADARSH SINGH ARVIND KUMAR MOUAR RAJ KRISHNA JHA SHASHANK SHEKHAR	DR KRISHNA NANDAN SINGH (ASG) MANOJ KUMAR SINGH
61.	CR. APP (DB)/846/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	ANITA SINHA vs THE STATE OF BIHAR AND ORS	RAJ KISHOR PRASAD ASHOK KUMAR	BAL MUKUND PRASAD SINHA

62.	CR. APP (DB)/947/2024 CONVERTED FROM CR CR. APPEAL AGAINST	8	ANIL KUMAR @ ANIL KUMAR YADAV vs THE STATE OF BIHAR AND ORS	MALTI KUMARI	RAMCHANDRA SINGH ANIL KUMAR AKASH KUMAR MISHRA AKASH KUMAR MISHRA ANIL KUMAR AKASH KUMAR MISHRA ANIL KUMAR AKASH KUMAR MISHRA ANIL KUMAR AKASH KUMAR MISHRA ANIL KUMAR
63.	CR. APP (DB)/974/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	13	MAIMOON NESHA @ MAIMUM NESHA vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	KM. SHASHI BALA VERMA BIPIN KUMAR
64.	CR. APP (DB)/1038/2024 CONVERTED FROM CR CR. APPEAL AGAINST	4	HASBUDDIN SHAH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SHARMA	BIPIN KUMAR
65.	CR. APP (DB)/1062/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2025 () AMENDMENT	9	ASHOK KUMAR @ SURESH MANDAL vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR JHA RANA PRATAP SINGH	ABHIMANYU SHARMA VIJAY SHANKAR UPADHYAY RANJEET KUMAR SINGH
66.	CR. APP (DB)/1111/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	MOTICHAND RAM @ MOTICHAND CHAMAR vs THE STATE OF BIHAR AND ORS	PREETI KUMARI PALLAVI KUMARI	BINOD BIHARI SINGH
67.	CR. APP (DB)/1119/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2024 () LIMITATION PETITIO	5	DHARMENDRA KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, BIHAR, PATNA AND ORS	BIPIN KUMAR SARITA KUMARI	KM. SHASHI BALA VERMA SHEO NANDAN PRASAD PUJA KUMARI UMESH PRASAD
68.	CR. APP (DB)/1128/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	SAJARUN NISHA vs THE STATE OF BIHAR AND ANR	BAIDYANATH PRASAD	MANISH KUMAR NO2
69.	CR. APP (DB)/1133/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	RANJIT SAH @ RANJEET KUMAR vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	BINOD BIHARI SINGH
70.	CR. APP (DB)/1162/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	6	PAPPU KUMAR RAI @ PAPPU RAI @ PAPPU RAY vs THE STATE OF BIHAR AND ORS	MURARI NARAIN CHAUDHARY VIJAY KUMAR BRAHMANAND KUMAR ANIKET KUMAR	BINOD BIHARI SINGH UGRANATH MALLIK UGRANATH MALLIK UGRANATH MALLIK
71.	CR. APP (DB)/1248/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	ANKESH LAL DEV vs THE STATE OF BIHAR AND ANR	VINAY KUMAR MISHRA	SUJIT KUMAR SINGH ABHIJEET GAUTAM PANKAJ KUMAR JHA
72.	CR. APP (DB)/1253/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	RAJESH YADAV vs THE STATE OF BIHAR AND ORS	RASHMI JHA SAGAR KUMAR	KM. SHASHI BALA VERMA AMARNATH JHA RAKESH SINGH MEENA SINGH SAKSHI DEEP SAKET KUMAR SINGH
73.	CR. APP (DB)/1264/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	8	SEEMA KUMARI vs THE STATE OF BIHAR AND ANR	DHARAM DEEPAK VISHWASH ADIL ABBAS SAURAV SUMAN	AJAY MISHRA
74.	CR. APP (DB)/1338/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	MADHU KUMARI vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH	SATYA NARAYAN PRASAD
75.	CR. APP (DB)/1404/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	AJAY KUMAR vs THE STATE OF BIHAR AND ANR	BIJAY KUMAR PATHAK NAGENDRA KUMAR SINGH	AJAY MISHRA
76.	CR. APP (DB)/1443/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	MANGAL RAM vs THE STATE OF BIHAR AND ORS	NAWAL KISHORE SINGH KAMLESH KUMAR	USHA KUMARI 1
77.	CR. APP (DB)/1479/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	CHANCHAL DEVI vs THE STATE OF BIHAR AND ANR	DHURENDRA KUMAR SUDHANSHU KUMAR SUMIT KUMAR	PARMESHWAR MEHTA

78.	CR. APP (DB)/1508/2024 CONVERTED FROM CR CR. APPEAL AGAINST	5	SHAMBHU MEHTA vs THE STATE OF BIHAR AND ORS	VIJAY KISHORE BHARTI	SHYAM KUMAR SINGH
79.	CR. APP (DB)/1519/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	RANJU DEVI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH	BINOD BIHARI SINGH
80.	G. APP. (DB)/6/2025 GOVT. APP.(D.B) G. APP(DB)	2	THE STATE OF BIHAR vs GAUTAM KUMAR	ABHIMANYU SHARMA	MALTI KUMARI
81.	CR. APP (DB)/77/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	JYOTISH DEBBERMA @ JYOTISH DEV VERMA vs THE UNION OF INDIA, THROUGH INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (DRI), PATNA	KUMAR RAJEEV PANKAJ KUMAR ABHIYUDAY ANAND MANOJ KUMAR SINGH SAURABH KUMAR RISHUP	DR KRISHNA NANDAN SINGH (ASG) AMIT PANDEY ANKIT KUMAR SINGH
82.	CR. APP (DB)/101/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	RANJIS CHAUHAN @ RANJISH CHAUHAN vs THE STATE OF BIHAR AND ORS	ARJUN PRASAD RAM ADYA SINGH	SUJIT KUMAR SINGH
83.	CR. APP (DB)/167/2025 CONVERTED FROM CR CR. APPEAL AGAINST	4	AMRESH BAITHA vs THE STATE OF BIHAR AND ORS	DINESH JHA NIKHILESH KUMAR RANJANA SRIVASTAVA	BINAY KRISHNA
84.	CR. APP (DB)/169/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	SK. ISHAQUE @ MD. ISHAK vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	KM. SHASHI BALA VERMA
85.	CR. APP (DB)/190/2025 CONVERTED FROM CR CR. APPEAL AGAINST	3	AJAY KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, BIHAR, PATNA AND ORS	VANSHIKA NUPUR SARITA KUMARI BIPIN KUMAR	ABHAY KUMAR
86.	CR. APP (DB)/258/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	BALRAM SINGH vs THE STATE OF BIHAR AND ORS	RAVI BHARDWAJ SONI SHRIVASTAVA	UMESHANAND PANDIT
87.	CR. APP (DB)/277/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	MANORMA KUMARI vs THE STATE OF BIHAR AND ANR	MADHUBALA VERMA AJAY KUMAR VERMA	DILIP KUMAR SINHA
88.	CR. APP (DB)/295/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	KSHITIZ KUMAR @ MITTHU KUMAR vs THE STATE OF BIHAR AND ORS	PRABHAT KUMAR SINGH PRIYA	BINOD BIHARI SINGH
89.	CR. APP (DB)/307/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	UPENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RAJ KISHOR PRASAD	AJAY MISHRA
90.	CR. APP (DB)/354/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2025 () LIMITATION PETITIO	4	USHA DEVI vs THE STATE OF BIHAR AND ORS	VAISHNAVI SINGH RITWIK THAKUR PRANSHU PURUSHOTTAM KUMAR	KM. SHASHI BALA VERMA SANDEEP PATIL
91.	CR. APP (DB)/377/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	DINESH MISHRA vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR SINGH PRAVEEN PRABHAKAR	PARMESHWAR MEHTA
92.	CR. APP (DB)/445/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	SANJEET KUMAR vs THE STATE OF BIHAR AND ANR	SONI KUMARI DHIRENDRA KUMAR SINHA AMRIT LAL	BIPIN KUMAR
93.	CR. APP (DB)/472/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	ABDUL HAKIM vs THE STATE OF BIHAR AND ORS	FAHAD KHURSHID	SUJIT KUMAR SINGH
94.	CR. APP (DB)/549/2025 u/s 21(4) N.I.A A CR.APP(DB)	3	RAJIV RANJAN SINGH @ CHUNNU SINGH @ RAJIV KUMAR vs THE STATE OF BIHAR AND ANR	RAJNISH KUMAR SINGH ANIL KUMAR	SUJIT KUMAR SINGH KRISHNA NANDAN SINGH MANOJ KUMAR SINGH
95.	CR. APP (DB)/582/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	RUKHSANA KHATOON @ RUKSANA vs THE STATE OF BIHAR AND ORS	MD. NURUL HODA SATISH CHANDRA MISHRA	SUJIT KUMAR SINGH
96.	CR. APP (DB)/604/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	MALTI DEVI vs THE STATE OF BIHAR AND ORS	ASHISH GIRISH CHANDRA JHA	BINOD BIHARI SINGH

97.	CR. APP (DB)/605/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	RAMASHRAY SINGH AND ANR vs THE STATE OF BIHAR AND ORS	RAMESH KUMAR SINGH REKHA RANJAN PRASAD	KM. SHASHI BALA VERMA
98.	CR. APP (DB)/661/2025 OTHER THAN CONVIC CR.APP(DB)	3	ROHIT RAI @ PRAKASH @ MANOJ vs UNION OF INDIA THROUGH DIRECTOR GENERAL N I A	RAGHWENDRA PRATAP SINGH BIRENDRA KUMAR SINGH ANISH KUMAR	DR. KRISHNA NANDAN SINGH (A.S.G) MANOJ KUMAR SINGH
99.	CR. APP (DB)/670/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	RAVINDRA RAI @ RAVINDRA KUMAR YADAV vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV	DILIP KUMAR SINHA UDAI SHANKAR SINGH
100.	CR. APP (DB)/754/2025 CONVERTED FROM CR CR. APP (DB) AGAIN	4	MANNALAL CHAUDHARY @ PANNALAL CHAUDHARY @ SUNNY JI @ MUNNA vs THE UNION OF INDIA THROUGH THE DIRECTOR GENERAL OF THE NATIONAL INVETIGATING AGENCY, GOVT. OF INDIA	SANJEEV KUMAR SITESH KASHYAP MD. DILSHAD ALAM BHARTI RAI	DR. K.N. SINGH(A.S.G.) ARVIND KUMAR
101.	CR. APP (DB)/767/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	BANARSI RAY @ BANARASI RAY vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR AKANKSHA RANJAN	MANISH KUMAR NO2
102.	CR. APP (DB)/768/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	SANTU KUMAR vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR	BINOD BIHARI SINGH
103.	CR. APP (DB)/769/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	MD. RABBAN @ PAPPU vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM FAIZAN AHMAD	ABHIMANYU SHARMA
104.	CR. APP (DB)/1377/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RANJIT YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI AMRENDRA KUMAR	DILIP KUMAR SINHA RABI BHUSHAN RAKHI KUMARI

(After the above or at 12.30 P.M., whichever is earlier.)

FOR ORDERS

105.	CR. APP (DB)/385/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2025 () LIMITATION PETITIO	3	RAHUL KUMAR @ RAHUL SAHNI vs THE STATE OF BIHAR AND ANR	SUBODH KUMAR MANJEET KUMAR ROY SURENDRA KISHORE THAKUR	USHA KUMARI 1 RAKESH RANJAN
106.	CR. APP (DB)/431/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	MD. ZAKIR ALAM @ ZAKIR vs THE STATE OF BIHAR AND ANR	FIROZ AHMAD	KM. SHASHI BALA VERMA
107.	CR. APP (DB)/439/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	JAIRAM RAJBANSHI vs THE STATE OF BIHAR AND ANR	RAM PRASAD SINGH	ABHIMANYU SHARMA
108.	CR. APP (DB)/442/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2025 () MISC	2	RAMBALAK SADA AND ANR vs THE STATE OF BIHAR	SHILPI KESHRI CHANDRA SHEKHAR KUMAR SINGH AKANKSHA VERMA SURYAJIT PRAKASH MADHURIPU RAJ	AJAY MISHRA
109.	CR. APP (DB)/451/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	TRIBHUAN CHAUDHARY AND ANR vs THE STATE OF BIHAR	AJAY KUMAR TIWARI SHAILENDRA KUMAR SINGH	BIPIN KUMAR
110.	CR. APP (DB)/455/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RAVI KUMAR vs THE STATE OF BIHAR AND ANR	KUMAR KAMAL NAYAN	BIPIN KUMAR
111.	CR. APP (DB)/458/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAM SURAT BHAGAT AND ANR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	SATYA NARAYAN PRASAD
112.	CR. APP (DB)/459/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	NITISH KUMAR vs THE STATE OF BIHAR AND ANR	RAGHAV PRASAD CHANDRA SHEKHAR GUN SAGAR MAHTO	DILIP KUMAR SINHA KUMAR KAMAL NAYAN
113.	CR. APP (DB)/460/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	DEVNANDAN YADAV vs THE STATE OF BIHAR AND ANR	DURGESH NANDAN RANJAN KUMAR PUJA	SADANAND PASWAN ALKA VERMA MIRA KUMARI

With 113.1	CR. APP (DB)/474/2025 AGAINST CONVICTION	3	BIJLI YADAV vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR UDAY PRATAP SINGH	SADANAND PASWAN ALKA VERMA MIRA KUMARI
114.	CR. APP (DB)/467/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	SALMAN ANSARI vs THE STATE OF BIHAR AND ANR	ARUN THAKUR BRAJESH SINGH MD. ANWAR	SUJIT KUMAR SINGH
115.	CR. APP (DB)/468/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	MD. AZIM vs THE STATE OF BIHAR AND ANR	PRIYA RANJAN SANJEEV KUMAR CHANDNI KUMARI NITISH KUMAR	BINOD BIHARI SINGH AJAY KUMAR SINHA VARSHA VERMA
116.	CR. APP (DB)/469/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAGHUNATH PRASAD SINGH AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH	MANISH KUMAR NO2
117.	CR. APP (DB)/480/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	SHANKAR SINGH vs THE STATE OF BIHAR	PRAVEEN KUMAR RAUSHAN KUMAR	BIPIN KUMAR
118.	CR. APP (DB)/487/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MD. AFAQUE @ MD. AAFAQUE vs THE STATE OF BIHAR	MD NAUSHADUZZOHA MD NEMATULLAH	PARMESHWAR MEHTA
119.	CR. APP (DB)/490/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	PINTU YADAV @ PINTU KUMAR vs THE STATE OF BIHAR AND ANR	KRISHNA DEO RAJ KRISHNA DEO RAJ	BINAY KRISHNA ANISH KUMAR
120.	CR. APP (DB)/500/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	VISHAL PATEL vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ RISHAV DEV	BIPIN KUMAR
121.	CR. APP (DB)/502/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	VIJAY RAM @ VIJAY KUMAR RAM @ VIJAY KUMAR @ VIJAY KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	MD. HUSSAMUDDIN AZAD	MANISH KUMAR NO2 SANJAY KUMAR SHARMA

(AT 2.15 P.M.)

FOR JUDGEMENT

122.	CR. APP (DB)/310/2025 OTHER THAN CONVIC CR.APP(DB)	7	ANWAR RASHID vs THE UNION BANK OF INDIA THROUGH NATIONAL INVESTIGATION AGENCY	SHAMS AKHTAR KAMAL KISHORE SINGH BIRENDRA SINGH ROHIT ANAND SHAMS AKHTAR	DR. K.N. SINGH (A.S.G.) ARVIND KUMAR

FOR HEARING

123.	CR. APP (DB)/411/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	8	PUJA KUMARI @ PUJA DEVI vs THE STATE OF BIHAR AND ORS	PRABHAT KUMAR SINGH	ABHIMANYU SHARMA MD. ATAUL HAQUE SHAHID AQUBAL
124.	CR. APP (DB)/431/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	MD. AFAK @ MD. AFAQUE @ AFAQUE vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	SUJIT KUMAR SINGH
With 124.1	CR. APP (DB)/315/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	MD. IBRAHIM MIYAN (DRIVER) @ ABRAHIM MIYA vs THE STATE OF BIHAR	MRITYUNJAY KUMAR RABINDRA KUMAR TIWARI	SATYA NARAYAN PRASAD
125.	CR. APP (DB)/441/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	RAJESH KUMAR @ RAJESH KUMAR NUT @ FIROJ NUT vs THE STATE OF BIHAR	ANUP KUMAR PANDEY VINAY KUMAR MISHRA AVINAV KUNAL SWEKSHA PANDEY	SATYA NARAYAN PRASAD
126.	CR. APP (DB)/445/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	SHANKAR DAS vs THE STATE OF BIHAR AND ANR	DHIRENDRA KUMAR SINHA GANESH PRASAD SINGH	PARMESHWAR MEHTA RAM ANURAG SINGH DR. KRISHNA NANDAN SINGH (ASG) DR.KRISHNA NANDAN SINGH (ASG)
With 126.1	CR. APP (DB)/447/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	11	SANDEEP KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SATRUDHAN KUMAR UMESH KUMAR ROY	DILIP KUMAR SINHA MANOJ KUMAR SINGH RAM TUJABH SINGH K.N. SINGH(A.S.G.) K.N. SINGH(A.S.G.)
With 126.2	CR. APP (DB)/739/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	11	MANOJ SAH vs THE STATE OF BIHAR AND ANR	JAY PRAKASH SHARMA PRAVEEN RANJAN GANESH PRASAD SINGH	KM. SHASHI BALA VERMA RAMAKANT SHARMA MANOJ KUMAR SINGH RAM ANURAG SINGH K.N. SINGH(A.S.G.)

127.	CR. APP (DB)/451/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	AJAY RAM vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	SATYA NARAYAN PRASAD
128.	CR. APP (DB)/459/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	14	AAKASH KUMAR SINGH vs THE STATE OF BIHAR	RANA ISHWAR CHANDRA DR. RAMESH KUMAR SINGH	MANISH KUMAR NO2
129.	CR. APP (DB)/474/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	9	RAJKISHORE RAM @ RAJKISHOR RAM vs THE STATE OF BIHAR AND ANR	JAVED ASLAM DEVIKA RANI	DILIP KUMAR SINHA UDAY PRATAP SINGH SATYENDRA RAI
With 129.1	CR. APP (DB)/471/2023 AGAINST ACQUITTALCR. APPEAL AGAINST	7	RAJKISHORE RAM @ RAJKISHOR RAM vs THE STATE OF BIHAR AND ORS	JAVED ASLAM DEVIKA RANI	USHA KUMARI 1 UDAY PRATAP SINGH RAJESH KUMAR
130.	CR. APP (DB)/481/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	10	NIRANJAN BHARDWAJ @ RAJU vs THE STATE OF BIHAR	DEEPAK SAHAY JAMUAR VISHAL RAUSHAN	MANISH KUMAR NO2 RAHUL KUMAR AKASH RAJ ARUN BHARTI
131.	CR. APP (DB)/486/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RAJENDRA SAH AND ORS vs THE STATE OF BIHAR	MRIGENDRA KUMAR KUSUM KUMARI	BINOD BIHARI SINGH
With 131.1	CR. APP (DB)/608/2023 AGAINST ACQUITTALCR. APPEAL AGAINST	10	GUPTESHWAR SINGH vs THE STATE OF BIHAR AND ANR	RUDRANK SHIVAM SINGH PRAVEEN KUMAR	BIPIN KUMAR BRAJ KISHORE SINGH SATYA DEO KUMAR
132.	CR. APP (DB)/491/2023 CR. APPL (SJ) NO. CR. APPEAL AGAINST	11	MD. NIZAMUDDIN vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINGH	MUKESHWAR DAYAL
133.	CR. APP (DB)/492/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	PRAMOD BHAGAT vs THE STATE OF BIHAR	RAJESH KUMAR	SUJIT KUMAR SINGH
134.	CR. APP (DB)/502/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	MD SAJJAD @ SAHJAD vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	BIPIN KUMAR
135.	CR. APP (DB)/515/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	SANJEEV DEV VERMA AND ANR vs THE STATE OF BIHAR	MIRA KUMARI	KM. SHASHI BALA VERMA
With 135.1	CR. APP (DB)/539/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	SANJEET VERMA @ SANJEET DEV VERMA @ SANJIT DEBBERMA vs THE STATE OF BIHAR	MIRA KUMARI SHALINI RAUT	KM. SHASHI BALA VERMA
136.	CR. APP (DB)/517/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	RENU DEVI @ RENU KUNWAR vs THE STATE OF BIHAR AND ANR	RUDRANK SHIVAM SINGH PRAVEEN KUMAR	SATYA NARAYAN PRASAD ARUN ANJANI PARASHAR
With 136.1	CR. APP (DB)/512/2023 AGAINST ACQUITTALCR. APPEAL AGAINST	8	RENU DEVI @ RENU KUNWAR vs THE STATE OF BIHAR AND ORS	RUDRANK SHIVAM SINGH PRAVEEN KUMAR	ABHIMANYU SHARMA MADHUKAR ANAND SHUBHAM KUMAR SINGH ANJANI PARASHAR
137.	CR. APP (DB)/580/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	RAJDEEP THATHERA vs THE STATE OF BIHAR AND ANR	VASANT VIKAS DHANESHWAR VASHIST	KM. SHASHI BALA VERMA AMAR ANAND ARUN KUMAR TIWARY PRASHANTI KUMARI
138.	CR. APP (DB)/591/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	SANTOSH MARANDI vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	MANISH KUMAR NO2
139.	CR. APP (DB)/599/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	9	AMIT KUMAR @ CHHOTU @ AMIT KUMAR PANDIT vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE	PARMESHWAR MEHTA
140.	CR. APP (DB)/600/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	10	BALIRAM SINGH @ BALI SINGH vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR KESHAV KUMAR	SYED ASHFAQUE AHMAD SHUBHESH PANDEY AMIT KUMAR MISHRA MURLIDHAR MISHRA
141.	CR. APP (DB)/609/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	10	KAILASH SAW @ KAILASH SAHU @ KAILASH SAH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	BINOD BIHARI SINGH
142.	CR. APP (DB)/625/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	DILIP RAM @ DILIP KUMAR vs THE STATE OF BIHAR AND ANR	MAHENDRA THAKUR	SATYA NARAYAN PRASAD

143.	CR. APP (DB)/629/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	SHANKAR YADAV AND ANR vs THE UNION OF INDIA THROUGH THE INTELLIGENCE OFFICER, NARCOTICES CONTROL BUREAU	RAVINDRA KUMAR RAJESH ROY GOPAL KRISHNA	SUJIT KUMAR SINGH KRISHNA NANDAN SINGH KUMAR SACHIN BINDHYACHAL RAI GOPAL KRISHNA MANI LAL MAHTO
144.	CR. APP (DB)/632/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	MD QUARBAN vs THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	SUJIT KUMAR SINGH
145.	CR. APP (DB)/672/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	MD. ALAM vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD MD. RAFI AHMAD MD. TALIB HASAN	AJAY MISHRA DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA

FOR ORDERS (ON OFFICE NOTES) - III

146.	CR. WJC/2714/2025 HABEAS CORPUS HABEAS CORPUS	2	RAM SHANKAR THAKUR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEAPRTMENT, PATNA AND ORS	PINTU KUMAR PATEL PRIYANKA SHIVNANDAN BHARTI	A.G

FOR ADMISSION III

147.	CR. WJC/539/2024 226,227 OTHERS	5	GOPAL KUMAR GOYAL AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEP., GOV. OF BIHAR, PATNA AND ORS	MANOHAR PRASAD SINGH ALKA VERMA GUNSAGAR MAHTO	A.A.G. 13
148.	CR. WJC/2112/2024 HABEAS CORPUS HABEAS CORPUS	11	AJIT PASWAN vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOV. OF BIHAR, MAIN SECRETARIAT, PATNA AND ORS	SUMIT SHEKHAR PANDEY TARAKANT RISHI KUMARI PRIYANKA SAMBHAV GUPTA	A.G
149.	CR. WJC/2449/2024 HABEAS CORPUS HABEAS CORPUS	14	DAMINI KUMARI @ PINKI PANDEY vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	RAJESH KUMAR MISHRA	A.G.
150.	CR. WJC/21/2025 HABEAS CORPUS HABEAS CORPUS	10	RAMBHA KUMARI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, BIHAR, PATNA AND ORS	SHASHIKANT SURENDRA KUMAR MISHRA	A.G. RAKESH KUMAR MISHRA KANHAIYA RAO ARVIND KUMAR
151.	CR. WJC/2285/2025 HABEAS CORPUS HABEAS CORPUS	4	SHAKEELA PARVEEN vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	HARSH SINGH ABHIJEET	
152.	CR. WJC/2377/2025 HABEAS CORPUS HABEAS CORPUS	2	MUKESH KUMAR KARN vs THE STATE OF BIHAR, THROUGH CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	AKANKSHA MALVIYA ANUJ KUMAR SHRIVASTAV AKASH KESHAV	A.G. YESHONEEL RATNAM NEHA KUMARI APRAJITA KUMARI ADITYA NATH PANDEY YESHONEEL RATNAM APRAJITA KUMARI ADITYA NATH PANDEY
153.	CR. WJC/2545/2025 HABEAS CORPUS HABEAS CORPUS	3	KAVITA DEVI vs THE STATE OF BIHAR THORUGH DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA AND ORS	ANJANI KUMAR JHA VISHWA SHRI RAJENDRA ANITA KUMARI SHARMA	A.G
154.	CR. WJC/2668/2025 B.C.C. ACT B.C.C. ACT	2	ANKIT KUMAR @ CHOTU vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR AND ORS	ANUJ KUMAR EASHITA RAJ SAKSHI BHATNAGAR SHREYANSHU KUMAR	G.P.25
155.	CR. WJC/2678/2025 B.C.C. ACT. B.C.C. ACT	2	DHARMENDRA KUMAR GUPTA @ DHARMENDRA KRANTIKARI vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR AND ORS	JAGNNATH SINGH MD. GHULAM MUSTAFA DEEPAK KUMAR PADMANABH KASHYAP	S.C.12

156.	CR. WJC/2679/2025 HABEAS CORPUS HABEAS CORPUS	2	RENU DEVI vs THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	AMIT KUMAR	A.G.
157.	CR. WJC/2934/2025 B.C.C. ACT B.C.C. ACT IA-1/2025 () AMENDMENT	3	VIJAY SINGH @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA. AND ORS	RAVINDRA KUMAR AMISH KUMAR	G.P.2

FOR ORDERS (ON OFFICE NOTES) -I

158.	CWJC/11001/2025 EXCISE ACT (STATE)	1	RAJEEB KUMAR SHARMA @ RAJEEV KUMAR vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR PANDEY KUMARI PALLAVI AVINASH KUMAR PANDEY	ADDITONAL ADVOCATE GENERAL (3)
159.	CWJC/12134/2025 EXCISE ACT (STATE)	1	BULET YADAV @ BULAT YADAV vs THE STATE OF BIHAR AND ORS	BRAJESH KUMAR SINGH ADITYA KUMAR PANDEY PRAGYA BHARTI	GOVERNMENT ADVOCATE (11)

FOR ADMISSION -I

160.	C. REV./125/2023 CV RIVIEW	4	KAMLESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	DR. ITI SUMAN EESHA SAROJ KUMAR	MD. KHURSHID ALAM (AAG 12)
161.	C. REV./76/2022 civil review	8	NATIONAL B. ED COLLEGE OF HIGHER EDUCATION, MURGICHAK ROAD MOHAMMADPUR JANIPUR, vs THE STATE OF BIHAR AND ORS	ARYA ACHINT	AJAY KUMAR RASTOGI (AAG 10) LALIT KISHORE SUNIL KUMAR SINGH SATYABIR BHARTI
162.	CWJC/18604/2024 EXCISE ACT (STATE) IA-1/2025 () MODIFICATION	13	DHASABUJA BREWERIES PRIVATE LIMITED (FORMERLY MOLSON COORS COBRA INDIA PVT. LTD.) vs THE STATE OF BIHAR AND ORS	SATYABIR BHARTI ABHISHEK ANAND KANUPRIYA	ADDITIONAL ADVOCATE GENERAL (13) VIKAS KUMAR LALIT KISHORE GIRIJISH KUMAR
With 162.1	CWJC/19548/2024 EXCISE ACT (STATE)	9	INBREW BEVERAGES PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	SATYABIR BHARTI ABHISHEK ANAND KANUPRIYA	GOVERNMENT ADVOCATE (8) LALIT KISHORE GIRIJISH KUMAR
With 162.2	CWJC/19643/2024 EXCISE ACT (STATE)	10	UNITED BREWERIES LIMITED, vs THE STATE OF BIHAR AND ORS	SATYABIR BHARTI ABHISHEK ANAND KANUPRIYA	GOVERNMENT PLEADER 17 LALIT KISHORE GIRIJISH KUMAR
With 162.3	CWJC/243/2025 EXCISE ACT (STATE)	9	COLONA BLENDERS AND BOTTLERS (INDIA) PVT. LTD. AND ORS vs THE STATE OF BIHAR AND ORS	SATYABIR BHARTI ABHISHEK ANAND KANUPRIYA	STANDING COUNSEL (09) LALIT KISHORE GIRIJISH KUMAR
163.	CWJC/19406/2024 GST/SALES TAX ACT/	11	M/S SREE NARAYAN CONSTRUCTION vs THE STATE OF BIHAR AND ORS	ARCHANA SINHA @ ARCHANA SHAHI ALOK KUMAR @ ALOK KR SHAHI	STANDING COUNSEL (11)
164.	CWJC/465/2025 GST/SALES TAX ACT/	4	BIPIN BHARTI vs THE COMMISSIONER AND ORS	MANI SHANKAR KUMAR ROHIT KUMAR SINGH SANOJ KUMAR MANOJ KUMAR SINGH	STANDING COUNSEL (11) SHILPI KESHRI
165.	CWJC/878/2025 GST/SALES TAX ACT/	5	M/S SUNDARAM AUTO COMPONENTS LIMITED, vs THE DEPUTY COMMISSIONER OF STATE TAX, AND ANR	VAGISHA PRAGYA VACAKNAVI ANKITA ROY	GOVERNMENT PLEADER (7)
166.	CWJC/929/2025 GST/SALES TAX ACT/ IA-1/2025 () AMENDMENT	3	M/S. GREENTECH AUTO LLP vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY KAMLESH KUMAR	ADVOCATE GENERAL VIVEK PRASAD (GP7)

167.	CWJC/1111/2025 GST/SALES TAX ACT/	6	PAN INDIA INFRA PROJECT PVT. LTD. RANHILL UTILITIES SDN BHD CONSORTIUM vs THE STATE OF BIHAR THROUGH THE COMMISSIONER, AND ANR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA ADITYA RAMAN MUKUND KUMAR AKASH KUMAR	GOVERNMENT PLEADER (07)
168.	CWJC/2219/2025 GST/SALES TAX ACT/	5	M/S RECRO FURNITURE PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	ARCHANA SINHA @ ARCHANA SHAHI RICHA RAJIV SINGH SHUBHAM SHANKAR SWARNA ROY	STANDING COUNSEL (11)
169.	CWJC/2536/2025 GST/SALES TAX ACT/	5	M/S SAI FABRICATION vs THE UNION OF INDIA AND ORS	RAJU PRASAD MADHUSUDAN SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11)
170.	CWJC/2952/2025 GST/SALES TAX ACT/	5	M/S BAJRANG INFRASTRUCTURE AND CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR AND ORS	SANJAY JHA SHASHI BHUSHAN SINGH USHA KUMARI	GOVERNMENT PLEADER (07)
171.	CWJC/3538/2025 GST/SALES TAX ACT/	2	CHAUDHARY AGENCY vs STATE OF BIHAR AND ORS	SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN	STANDING COUNSEL (11)
172.	CWJC/3646/2025 ALL OTHER MATTER O	5	KUMARI SINDHU vs THE UNION OF INDIA AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	ADDITIONAL SOLICITOR GENERAL GIRIJISH KUMAR
173.	CWJC/3703/2025 GST/SALES TAX ACT/	4	MS/ BABA AMAR SINGH MARWAL GRENITE AND TILES, vs THE UNION OF INDIA, AND ORS	ANURAG SAURAV PRITY KUMARI VAIBHAV KUMAR ABHISHEK KUMAR ANKESH BIBHU SHARDA RAJE SINGH	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (07)
174.	CWJC/3744/2025 GST/SALES TAX ACT/	6	M/S SAI SERVICES vs THE UNION OF INDIA AND ORS	ANURAG SAURAV PRITY KUMARI ANKESH BIBHU ABHISHEK KUMAR VAIBHAV KUMAR	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11)
175.	CWJC/3793/2025 GST/SALES TAX ACT/	5	MOHAMMAD SHAHID SALIM vs THE STATE OF BIHAR AND ORS	SWARNA ROY ALOK KUMAR SHAHI KOMAL RICHA RAJIV SINGH	GOVERNMENT PLEADER (7)
176.	CWJC/4077/2025 GST/SALES TAX ACT/	4	SAVITA THAKUR @ SAVITA KUMARI vs THE STATE OF BIHAR AND ORS	BIMAL KUMAR JHA	STANDING COUNSEL (11)
177.	CWJC/4204/2025 ALL OTHER MATTER O	4	M/S GALAXY HEIGHTS (PARTNERHSIP FIRM) vs THE UNION OF INDIA AND ORS	ANURAG SAURAV ABHISHEK KUMAR PRITY KUMARI ANKESH BIBHU SHARDA RAJE SINGH VAIBHAV KUMAR	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11)
178.	CWJC/4244/2025 GST/SALES TAX ACT/	3	M/S CHAMPION GROUP OF COMPANY vs THE UNION OF INDIA AND ORS	SUBHANKAR PRABHAKAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (7)
179.	CWJC/4631/2025 EXCISE ACT (STATE) IA-1/2025 () LIMITATION PETITIO IA-2/2025 () ADDING PARTY	10	PRADEEP KUMAR @ PARDEEP KUMAR vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SANTOSH KUMAR VERMA	GOVERNMENT PLEADER (18)
180.	CWJC/4797/2025 GST/SALES TAX ACT/	2	M/S LAXMAN KUMAR vs THE UNION OF INDIA AND ORS	BIJAY KUMAR GUPTA MANISH KUMAR	STANDING COUNSEL 11 ADDITIONAL SOLICITOR GENERAL
181.	CWJC/5068/2025 GST/SALES TAX ACT/	3	M/S SHIV SHAKTI HARDWARE, vs THE STATE OF BIHAR AND ORS	SAGAR WARSI ABHITABH KUMAR AMRIT ANAND SHASHI BHUSHAN SINHA	GOVERNMENT PLEADER (07)
182.	CWJC/5244/2025 GST/SALES TAX ACT/	7	SHREE DURGA ROLLER FLOUR MILLS PRIVATE LIMITED vs STATE OF BIHAR AND ORS	HIRESH KARAN SADASHIV TIWARI PRACHI PALLAVI SHIVANI DEWALLA	GOVERNMENT PLEADER (7) RAJAN GHOSHRAVE RAJAN GHOSHRAVE

183.	CWJC/5343/2025 GST/SALES TAX ACT/	2	UNITED SPIRITS LIMITED vs THE STATE OF BIHAR AND ORS	KANUPRIYA ABHISHEK ANAND	STANDING COUNSEL (11)
184.	CWJC/5349/2025 ALL OTHER MATTER O	3	M/S LAXMAN KUMAR, vs THE UNION OF INDIA AND ORS	BIJAY KUMAR GUPTA MANISH KUMAR	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11)
185.	CWJC/5449/2025 GST/SALES TAX ACT/	3	M/S RAJESH KUMAR ITS PROPRIETOR RAJESH KUMAR vs THE STATE OF BIHAR AND ORS	SWARNA ROY ALOK KUMAR @ ALOK KR SHAHI RICHA RAJIV SINGH KOMAL SHUBHAM SHANKAR	GOVERNMENT PLEADER (7)
186.	CWJC/5454/2025 GST/SALES TAX ACT/	4	M/S INDIA TRADING CO vs THE STATE OF BIHAR AND ORS	SWARNA ROY RICHA RAJIV SINGH KOMAL SHUBHAM SHANKAR ALOK KUMAR @ ALOK KR SHAHI	GOVERNMENT PLEADER (07)
187.	CWJC/5467/2025 GST/SALES TAX ACT/	2	M/S AMAN BRICKS AND ANR vs THE STATE OF BIHAR AND ORS	ROONA SANJAY KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (7)
188.	CWJC/5526/2025 ALL OTHER MATTER O	4	M/S ANJANI KUMAR SINHA vs THE UNION OF INDIA AND ORS	SWARNA ROY SHUBHAM SHANKAR KOMAL RICHA RAJIV SINGH	ADDITIONAL SOLICITOR GENERAL
189.	CWJC/5528/2025 GST/SALES TAX ACT/	3	M/S KANT AUSHDHALAYA vs THE UNION OF INDIA AND ORS	DHANENDRA CHAUBEY SRIRAM KRISHNA VIJAY KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11)
190.	CWJC/5668/2025 GST/SALES TAX ACT/	2	ABHINAV AWAS PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SANTOSH KUMAR KANISHK KAUSTUBH	STANDING COUNSEL (11)
With 190.1	CWJC/5735/2025 GST/SALES TAX ACT/	2	ABHINAV AWAS PRIVATE LIMITED, vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SANTOSH KUMAR KANISHK KAUSTUBH	STANDING COUNSEL (11)
With 190.2	CWJC/5742/2025 GST/SALES TAX ACT/	2	ABHINAV AWAS PRIVATE LIMITED, vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SANTOSH KUMAR KANISHK KAUSTUBH	STANDING COUNSEL (11)
With 190.3	CWJC/5779/2025 GST/SALES TAX ACT/	2	ABHINAV AWAS PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SANTOSH KUMAR KANISHK KAUSTUBH	STANDING COUNSEL (11)
With 190.4	CWJC/5866/2025 GST/SALES TAX ACT/	2	ABHINAV AWAS PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SANTOSH KUMAR KANISHK KAUSTUBH	STANDING COUNSEL (11)
191.	CWJC/5681/2025 GST/SALES TAX ACT/	3	M/S KANT AUSHDHALAYA vs THE UNION OF INDIA AND ORS	DHANENDRA CHAUBEY SRIRAM KRISHNA VIJAY KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11)
192.	CWJC/5864/2025 GST/SALES TAX ACT/	3	M/S DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ORS	SWARNA ROY RICHA RAJIV SINGH KOMAL SHUBHAM SHANKAR	STANDING COUNSEL (11)
193.	CWJC/5865/2025 GST/SALES TAX ACT/	3	M/S RAJAT INDANE SERVICES THROUGH ITS PROPRIETOR RAJESH KUMAR vs THE STATE OF BIHAR AND ORS	SWARNA ROY RICHA RAJIV SINGH ALOK KUMAR @ ALOK KR SHAHI KOMAL SHUBHAM SHANKAR	GOVERNMENT PLEADER (7)
194.	CWJC/5867/2025 GST/SALES TAX ACT/	3	M/S. PRAKASH UDYOG vs THAT STATE OF BIHAR AND ORS	AKASH CHATURVEDI SRIRAM KRISHNA VIJAY KUMAR SINGH	GOVERNMENT PLEADER (7)
195.	CWJC/5919/2025 GST/SALES TAX ACT/	2	BIHAR ELECTRICITY REGULATORY COMMISSION, vs THE UNION OF INDIA AND ORS	RAJANI KANT MISHRA LAKSHMAN LAL PANDEY	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11)

196.	CWJC/6031/2025 GST/SALES TAX ACT/ IA-1/2025 () MISC	3	SHRI RADHE KRISHNA DRUG HOUSE, vs THE STATE OF BIHAR AND ORS	SADASHIV TIWARI	GOVERNMENT PLEADER (7)
197.	CWJC/6132/2025 ALL OTHER MATTER O	2	DEEPA ADVERTISERS PVT. LTD., vs THE UNION OF INDIA AND ORS	ADITYA PRAKASH RUDRA PRATAP SINGH KUMAR RAHUL SUDARSHAN KUMAR AKSHANSH ANKIT	ADDITIONAL SOLICITOR GENERAL
198.	CWJC/6182/2025 GST/SALES TAX ACT/	3	GODREJ CONSUMER PRODUCTS LTD. vs STATE OF BIHAR AND ORS	SADASHIV TIWARI HIRESH KARAN	STANDING COUNSEL (11)
199.	CWJC/6351/2025 GST/SALES TAX ACT/	3	M/S MAHAL INT UDYOG, vs THE STATE OF BIHAR AND ORS	SANJAY JHA SHASHI BHUSHAN SINGH RAJ RANI CHOUDHARY MD.SAMIR MINHAJ	GOVERNMENT PLEADER (7)
200.	CWJC/6403/2025 GST/SALES TAX ACT/	2	M/S AMAN BRICKS vs THE STATE OF BIHAR AND ORS	ROONA SANJAY KUMAR	GOVERNMENT PLEADER (07) ADDITIONAL SOLICITOR GENERAL
201.	CWJC/6406/2025 GST/SALES TAX ACT/	2	M/S KUNAL BRICKS GSTIN-10ARKPS1119H1Z3 AND ITS OFFICE AT DULMA, vs THE UNION OF INDIA AND ORS	BIJAY KUMAR GUPTA MANISH KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (07) AMIT PANDEY SHILPI KESHRI
202.	CWJC/6454/2025 GST/SALES TAX ACT/	4	M/S RAJEEV RANJAN SECURITY AGENCY vs THE STATE OF BIHAR AND ORS	ALOK KUMAR @ ALOK KR SHAHI SHUBHAM SHANKAR RICHA RAJIV SINGH KOMAL	GOVERNMENT PLEADER (7)
203.	CWJC/6455/2025 GST/SALES TAX ACT/	4	M/S RAJEEV RANJAN SECURITY AGENCY vs THE STATE OF BIHAR AND ORS	ALOK KUMAR @ ALOK KR SHAHI SHUBHAM SHANKAR SWARNA ROY RICHA RAJIV SINGH KOMAL	GOVERNMENT PLEADER (7)
204.	CWJC/6456/2025 GST/SALES TAX ACT/	2	KARMENDRA KUMAR vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH	STANDING COUNSEL (11)
205.	CWJC/6536/2025 GST/SALES TAX ACT/	2	M/S M.K. ENTERPRISES ITS PROPRIETOR MUKESH KUMAR SAH vs THE STATE OF BIHAR AND ORS	SWARNA ROY RICHA RAJIV SINGH KOMAL SHUBHAM SHANKAR	STANDING COUNSEL (11)
206.	CWJC/6765/2025 INCOME TAX	3	RATNALAYA JEWELLERS vs THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-4	SMRITI SINGH SHILPI KESHRI	ARCHANA SINHA @ ARCHANA SHAHI
207.	CWJC/6942/2025 ALL OTHER MATTER O	2	M/S ADITYA ENTERPRISES vs THE UNION OF INDIA AND ORS	UDAY PRASAD SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11) DR. ANJANI PD. SINGH
208.	CWJC/6985/2025 ALL OTHER MATTER O	2	M/S SHIV KISHOR CONSTRUCTION PVT. LTD. vs THE UNION OF INDIA THROUGH THE PRINCIPAL COMMISSIONER CENTRAL, GST AND CENTRAL EXCISE, AND ORS	RAKESH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL SRIRAM KRISHNA DEVANSH SHANKAR SINGH
209.	CWJC/6989/2025 GST/SALES TAX ACT/	2	KUMAR MRITUNJAY CONSTRUCTION PRIVATE LIMITED, vs THE STATE OF BIHAR AND ANR	SADASHIV TIWARI	GOVERNMENT PLEADER (7)
210.	CWJC/7005/2025 EXCISE ACT (STATE)	6	RADICO KHAITAN LIMITED vs THE STATE OF BIHAR AND ORS	KANUPRIYA ABHISHEK ANAND	STANDING COUNSEL (21)
With 210.1	CWJC/8078/2025 EXCISE ACT (STATE)	4	PRAKASH GOODS CARRIER AND COMPANY vs THE STATE OF BIHAR AND ORS	ABHISHEK ANAND KANUPRIYA	STANDING COUNSEL (28)

211.	CWJC/7021/2025 GST/SALES TAX ACT/	2	M/S DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ORS	SWARNA ROY SHUBHAM SHANKAR RICHA RAJIV SINGH KOMAL	STANDING COUNSEL (11)
212.	CWJC/7200/2025 GST/SALES TAX ACT/	2	M/S SHANTAMANI AGRO AND ALLIED PRODUCTS PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	RAGHVENDRA KUMAR RISHABH MISHRA	GOVERNMENT PLEADER (7)
213.	CWJC/7470/2025 GST/SALES TAX ACT/	2	M/S SHREE JEWELLERS, vs THE STATE OF BIHAR AND ORS	BIJAY KUMAR GUPTA MANISH KUMAR	STANDING COUNSEL 11
214.	CWJC/7565/2025 GST/SALES TAX ACT/	2	M/S. PAWAN INT. UDYOG, vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR VIVEKA NAND	GOVERNMENT PLEADER (07)
With 214.1	CWJC/7566/2025 GST/SALES TAX ACT/	4	M/S. PAWAN INT. UDYOG vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR VIVEKA NAND	GOVERNMENT PLEADER (07) RANJEET KUMAR PANDEY MRITUNJAY KUMAR KUMARI RASHMI
215.	CWJC/7583/2025 GST/SALES TAX ACT/ IA-1/2025 () MISC	4	ERA INFRA ENGINEERING LIMITED vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA RIYA GIRI	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11) AMIT PANDEY
216.	CWJC/7593/2025 GST/SALES TAX ACT/	2	M/S AISHWARYA JEWELLERS, vs THE STATE OF BIHAR AND ORS	BIJAY KUMAR GUPTA MANISH KUMAR	GOVERNMENT PLEADER (7)
217.	CWJC/7617/2025 GST/SALES TAX ACT/	1	MARUTI INT UDYOG vs STATE OF BIHAR AND ANR	SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN	STANDING COUNSEL (11)
218.	CWJC/7636/2025 GST/SALES TAX ACT/	1	ROUNAK INT UDYOG vs STATE OF BIHAR AND ANR	SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN	STANDING COUNSEL (11)
219.	CWJC/7641/2025 GST/SALES TAX ACT/	1	KUMAR MRITUNJAY CONSTRUCTION PRIVATE LIMITED, vs THE STATE OF BIHAR AND ANR	SADASHIV TIWARI	GOVERNMENT PLEADER (07)
220.	CWJC/7654/2025 GST/SALES TAX ACT/ IA-1/2025 () MISC	4	ERA INFRA ENGINEERING LIMITED vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA RIYA GIRI	STANDING COUNSEL (11) ADDITIONAL SOLICITOR GENERAL AMIT PANDEY
221.	CWJC/7679/2025 GST/SALES TAX ACT/	1	ROUNAK INT UDYOG vs STATE OF BIHAR AND ANR	SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN	STANDING COUNSEL (11)
222.	CWJC/7682/2025 INCOME TAX	1	SHARDA CONSTRUCTION vs PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX (TDS) PATNA AND ORS	SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN	ARCHANA SINHA @ ARCHANA SHAHI MRITUNJAY KUMAR
223.	CWJC/7716/2025 ALL OTHER MATTER O IA-1/2025 () MISC	4	ERA INFRA ENGINEERING LIMITED vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA RIYA GIRI	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11)
224.	CWJC/7720/2025 GST/SALES TAX ACT/	2	KUMAR MRITUNJAY CONSTRUCTION PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	SADASHIV TIWARI	GOVERNMENT PLEADER (7)
225.	CWJC/7732/2025 GST/SALES TAX ACT/	1	M/S MAA BHAGWATI TRADERS, vs THE STATE OF BIHAR AND ORS	NITESH KUMAR PRAKASH CHANDRA AMRENDRA KUMAR DEEPAK KUMAR SINGH	STANDING COUNSEL (11)

226.	CWJC/7795/2025 GST/SALES TAX ACT/	2	M/S BIHAR RISK MANAGEMENT CONSULTANCY (P) LTD. vs THE STATE OF BIHAR AND ORS	ROHIT SINGH RANA VEER PRAWAR GIRIDHAR GOPAL TIWARY	STANDING COUNSEL (11)
227.	CWJC/8115/2025 INCOME TAX	1	KAUSHAL KISHORE DUTTA vs PRINCIPAL COMMISSIONER OF INCOME TAX, AND ORS	SADASHIV TIWARI HIRESH KARAN PRACHI PALLAVI	ARCHANA SINHA @ ARCHANA SHAHI
228.	CWJC/8239/2025 GST/SALES TAX ACT/	1	KUMAR MRITUNJAY CONSTRUCTION PRIVATE LIMITED, vs THE STATE OF BIHAR AND ANR	SADASHIV TIWARI	GOVERNMENT PLEADER (07)
229.	CWJC/8269/2025 GST/SALES TAX ACT/	1	M/S AADYA ENTERPRISES AND ANR vs THE STATE OF BIHAR AND ORS	PADMANABH KASHYAP BINOD KUMAR AMBASTHA AMIT KUMAR MD. GHULAM MUSTAFA MANOJ KUMAR SINHA	STANDING COUNSEL (11)
230.	CWJC/8441/2025 EXCISE ACT (STATE)	3	BIRJU KUMAR MAHTO @ BIRJU KUMAR vs THE STATE OF BIHAR AND ORS	AVINASH KRITYA NAND JHA	GOVERNMENT PLEADER (27)
231.	CWJC/8449/2025 GST/SALES TAX ACT/	1	M/S MAA BHAGWATI TRADING COMPANY vs THE STATE OF BIHAR AND ORS	SWARNA ROY	GOVERNMENT PLEADER (07)
232.	CWJC/8482/2025 EXCISE ACT (STATE)	5	RATAN KUMAR KHIRWAL @ RATAN KUMAR vs THE STATE OF BIHAR AND ORS	PRAKASH CHANDRA AGRAWAL PRINCE KHATRI	STANDING COUNSEL (10)
233.	CWJC/8571/2025 ALL OTHER MATTER O	1	LALAN KUMAR AND SSC JV vs THE UNION OF INDIA AND ORS	GAUTAM KUMAR KEJRIWAL MUKUND KUMAR AKASH KUMAR ADITYA RAMAN	ADDITIONAL SOLICITOR GENERAL MR. LALIT KISHORE SRIRAM KRISHNA
234.	CWJC/8761/2025 GST/SALES TAX ACT/	1	M/S SHIVAM TRADING vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR ANAMIKA KUMARI	GOVERNMENT PLEADER 07
235.	CWJC/8777/2025 EXCISE ACT (STATE)	2	JAGDEO PRASAD vs THE STATE OF BIHAR AND ORS	LALAN KUMAR VERMA MITHILESH KUMAR	GOVERNMENT PLEADER 12
236.	CWJC/8844/2025 GST/SALES TAX ACT/	5	M/S. BONANZA PORTFOLIO LIMITED vs THE UNION OF INDIA AND ORS	MOHIT AGARWAL VIKASH KHANNA LOKESH KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (7) DEVANSH SHANKAR SINGH
237.	CWJC/8947/2025 GST/SALES TAX ACT/	1	BHOGENDRA KUMAR KAMAT @ BHOGENDRA KAMAT vs THE STATE OF BIHAR AND ORS	SURESH MISHRA	STANDING COUNSEL 11
238.	CWJC/8948/2025 GST/SALES TAX ACT/	1	M/S KING BRICKS vs THE STATE OF BIHAR AND ORS	ANUBHAV KHOWALA	GOVERNMENT PLEADER 07
239.	CWJC/8950/2025 GST/SALES TAX ACT/	3	ASHOK KUMAR JHAWAR PROPRIETOR OF JHAWAR TRADERS vs THE STATE OF BIHAR AND ORS	ADITYA RAMAN AKASH KUMAR ALOK KUMAR JHA MUKUND KUMAR	STANDING COUNSEL (11) MITHILESH KUMAR RAI SANJAY KUMAR SAKET TIWARY
240.	CWJC/8951/2025 ALL OTHER MATTER O	1	SHRIJAN INGICON PRIVATE LIMITED, vs COMMISSIONER OF CGST AND CENTRAL EXCISE, AND ORS	SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN SHIVANI DEWALLA	ADDITIONAL SOLICITOR GENERAL SRIRAM KRISHNA DEVANSH SHANKAR SINGH
241.	CWJC/8961/2025 INCOME TAX	1	NAUBIND SINGH vs THE FACELESS ASSESSING OFFICER, AND ORS	CHIRANJIVA RANJAN	ADDITIONAL SOLICITOR GENERAL ARCHANA SINHA
242.	CWJC/9172/2025 GST/SALES TAX ACT/	1	M/S INDIAN TRIBUTES vs THE UNION OF INDIA AND ORS	SHAILESH ANAND SUKESH RANJAN	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (7) SHILPI KESHRI

243.	CWJC/9516/2025 GST/SALES TAX ACT/	2	CAPITAL PROPMART PVT. LTD. vs THE STATE OF BIHAR AND ORS	ADITYA RAMAN ALOK KUMAR JHA AKASH KUMAR MUKUND KUMAR	STANDING COUNSEL (11) MITHILESH KUMAR RAI SANJAY KUMAR SAKET TIWARY
244.	CWJC/9854/2025 GST/SALES TAX ACT/	1	M/S DOSKEY INFRASTRUCTURE AND CONSTRUCTION PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	MANISH KUMAR BIJAY KUMAR GUPTA	STANDING COUNSEL (11)
245.	CWJC/9998/2025 EXCISE ACT (STATE)	3	ZIYAUL HAQUE vs THE STATE OF BIHAR AND ORS	SUMIT SHEKHAR PANDEY	GOVERNMENT PLEADER (27)
246.	CWJC/10423/2025 EXCISE ACT (STATE)	2	MAMTA DEVI vs THE STATE OF BIHAR AND ORS	BINAY KUMAR VIVEK KUMAR	STANDING COUNSEL (22)
247.	CWJC/11024/2025 GST/SALES TAX ACT/	2	M/S CHANDRA BHSUHAN KUMAR vs THE STATE OF BIHAR AND ORS	ANAND VARDHAN SHUBHANGI PANDEY	GOVERNMENT PLEADER (07) ADDITIONAL SOLICITOR GENERAL SHILPI KESHRI
248.	CWJC/11071/2025 GST/SALES TAX ACT/	2	M/S. PRASAD SALES AGENCY A PARTNERSHIP FIRM vs THE STATE OF BIHAR AND ORS	MOHIT AGARWAL RAHUL KUMAR VIKASH KHANNA	GOVERNMENT PLEADER (7)
249.	CWJC/11138/2025 GST/SALES TAX ACT/	2	M/S. PRASAD SALES AGENCY vs THE STATE OF BIHAR AND ORS	MOHIT AGARWAL VIKASH KHANNA RAHUL KUMAR	GOVERNMENT PLEADER (07)
250.	CWJC/11247/2025 GST/SALES TAX ACT/	1	M/S FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES (I) PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY MADAN KUMAR	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11)
251.	CWJC/11301/2025 GST/SALES TAX ACT/	1	M/S FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES (I) PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY MADAN KUMAR	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (11)
252.	CWJC/11303/2025 GST/SALES TAX ACT/	3	M/S. SHYAM ELECTRIC vs THE UNION OF INDIA AND ORS	MOHIT AGARWAL VIKASH KHANNA RAHUL KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (7) SHILPI KESHRI
253.	CWJC/11457/2025 GST/SALES TAX ACT/	3	M/S. SHYAM ELECTRIC vs THE UNION OF INDIA AND ORS	MOHIT AGARWAL VIKASH KHANNA RAHUL KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (07) SHILPI KESHRI
254.	CWJC/11471/2025 EXCISE ACT (STATE)	2	GOVIND KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	BIJAY SHANKAR CHOUBEY	GOVERNMENT PLEADER (24)
255.	CWJC/11628/2025 EXCISE ACT (STATE)	2	SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	KALPANA KUMAR HARSHVARDHAN	STANDING COUNSEL (11)
256.	CWJC/11658/2025 ALL OTHER MATTER O	2	M/S VANPRASTHA INFRA PRIVATE LIMITED, vs THE UNION OF INDIA AND ORS	SANJEEV KUMAR PRAVASHANKAR MISHRA	ADDITIONAL SOLICITOR GENERAL DEVANSH SHANKAR SINGH AMIT PANDEY
257.	CWJC/11695/2025 GST/SALES TAX ACT/	2	M/S ITC LIMITED, vs THE STATE OF BIHAR AND ORS	KANUPRIYA ABHISHEK ANAND	GOVERNMENT ADVOCATE (11)
258.	CWJC/11918/2025 EXCISE ACT (STATE)	2	MITHILESH PASWAN AND ANR vs THE STATE OF BIHAR AND ORS	DINESH MAHARAJ JITENDRA KUMAR	GOVERNMENT PLEADER (18)
259.	CWJC/12077/2025 GST/SALES TAX ACT/	2	M/S BALAJI INTERNATIONAL, vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY	GOVERNMENT ADVOCATE (11)

260.	CWJC/12523/2025 EXCISE ACT (STATE)	2	SUMIT YADAV @ SUMIT KUMAR @ DCM AND ANR vs THE STATE OF BIHAR AND ORS	VIKRAM SINGH	STANDING COUNSEL (21)
261.	CWJC/13079/2025 GST/SALES TAX ACT/	1	M/S SHIVAM ENTERPRISES vs THE STATE OF BIHAR AND ORS	BIJAY KUMAR GUPTA MANISH KUMAR	GOVERNMENT PLEADER (7)
262.	CWJC/13179/2025 EXCISE ACT (STATE)	2	BABLU KUMAR SINGH @ BABLU KUMAR vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR TIWARY	GOVERNMENT PLEADER (11)
263.	CWJC/13257/2025 GST/SALES TAX ACT/	1	M/S RANVEER KUMAR vs THE STATE OF BIHAR AND ORS	BIJAY KUMAR GUPTA MANISH KUMAR	STANDING COUNSEL (11)
264.	CWJC/13449/2025 GST/SALES TAX ACT/	1	M/S KISLAY ENTERPRISES vs THE STATE OF BIHAR AND ORS	BIJAY KUMAR GUPTA MANISH KUMAR	STANDING COUNSEL (11) LALIT KISHORE PALLAVI PANDEY
265.	CWJC/13450/2025 GST/SALES TAX ACT/	1	M/S KISLAY ENTERPRISES vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, INDUSTRIES DEPARTMENT AND ORS	BIJAY KUMAR GUPTA MANISH KUMAR	STANDING COUNSEL (11) LALIT KISHORE PALLAVI PANDEY
266.	CWJC/13594/2025 EXCISE ACT (STATE)	2	SRI BINOD SINGH vs THE STATE OF BIHAR AND ORS	AMIT KUMAR PRAMOD KUMAR SINGH ANJALI ANAND RAJNISH KUMAR	GOVERNMENT PLEADER (12)
267.	CWJC/13952/2025 GST/SALES TAX ACT/	1	M/S BANDHAN BRICKS vs STATE OF BIHAR AND ORS	MARIA NAZIR SADASHIV TIWARI	STANDING COUNSEL 11
268.	CWJC/14102/2025 GST/SALES TAX ACT/	1	M/S BANDHAN BRICKS vs UNION OF INDIA AND ORS	MARIA NAZIR SADASHIV TIWARI MD. ANWAR	STANDING COUNSEL (11) ADDITIONAL SOLICITOR GENERAL DEVANSH SHANKAR SINGH
269.	CWJC/16004/2025 EXCISE ACT (STATE) IA-1/2025 () MISC	2	BHUSHAN MISTRI vs THE STATE OF BIHAR AND ORS	AJIT RANJAN KUMAR SURENDRA KUMAR SHANTI PRATAP SHAILENDRA KUMAR	GOVERNMENT ADVOCATE (3)
270.	CWJC/16026/2025 EXCISE ACT (STATE)	1	BHAGMANI MAHTO @ BHAGMANI DEVI vs THE STATE OF BIHAR AND ORS	SHEKHAR HARSHVARDHAN	ADDITIONAL ADVOCATE GENERAL (9)
271.	CWJC/16759/2025 EXCISE ACT (STATE)	1	DAYAMANTI DEVI vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR	GOVERNMENT PLEADER (05)
272.	CWJC/16967/2025 EXCISE ACT (STATE)	1	KARU PASI @ KARU CHAUDHARI vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR	STANDING COUNSEL (13)

FOR HEARING -I

273.	CWJC/15529/2024 GST/SALES TAX ACT/	8	M/S JAY PRAKASH PRASAD PROPRIETOR LATE JAY PRAKASH PRASAD vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SANTOSH KUMAR	STANDING COUNSEL (11)
274.	CWJC/16510/2019 INCOME TAX	19	BIHAR POLICE BUILDING CONSTRUCTION CORPORATION PVT. LTD., vs THE UNION OF INDIA AND ORS	PRAKASH SAHAY	S.D.SANJAY (ADSG) ARCHANA SINHA @ ARCHANA SHAHI
275.	CWJC/1303/2024 ALL OTHER MATTER O	11	M/S SATYAM CONSTRUCTIONS vs THE COMMISSIONER OF CGST AND CENTRAL EXCISE PATNA-II AND ORS	SAKET TIWARY AMRITYA RAJ ANIMESH GUPTA	ADDITIONAL SOLICITOR GENERAL
276.	CWJC/11451/2024 INCOME TAX	10	HINDUSTAN MEDIA VENTURES LIMITED vs PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BIHAR AND JHARKHAND AND ORS	D.V.PATHY SADASHIV TIWARI PRACHI PALLAVI	ARCHANA SINHA @ ARCHANA SHAHI

With 276.1	CWJC/7210/2024 INCOME TAX	12	M/S GRAPHIC TRADES PRIVATE LIMITED vs THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX , BIHAR AND JHARKHAND AND ORS	VISHAL KUMAR RAHUL KUMAR SUSHILA AGRAWAL	ARCHANA SINHA @ ARCHANA SHAHI
With 276.2	CWJC/9158/2024 INCOME TAX	10	RAM SAGAR SINGH vs THE PRINCIPLE CHIEF COMMISSIONER OF INCOME TAX, (BIHAR AND JHARKHAND), AND ORS	AMAN RAJA AJAY KUMAR JHA SANJEEV KUMAR	ARCHANA SINHA @ ARCHANA SHAHI
With 276.3	CWJC/9856/2024 INCOME TAX	10	SIS CASH SERVICES PRIVATE LIMITED AND ANR vs ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1, PATNA AND ORS	PIYUSH SAURAV NITESH KUMAR	ARCHANA SINHA @ ARCHANA SHAHI MRITUNJAY KUMAR
With 276.4	CWJC/9984/2024 INCOME TAX	10	SIS PROSEGUR HOLDINGS PRIVATE LIMITED, AND ANR vs THE INCOME TAX OFFICER AND ORS	PIYUSH SAURAV NITESH KUMAR	MRITUNJAY KUMAR ARCHANA SINHA @ ARCHANA SHAHI
With 276.5	CWJC/9992/2024 INCOME TAX	10	SIS CASH SERVICES PRIVATE LIMITED AND ANR vs THE ASSISTANT COMMISSIONER OF INCOME TAX AND ORS	PIYUSH SAURAV NITESH KUMAR	ARCHANA SINHA @ ARCHANA SHAHI MRITUNJAY KUMAR
With 276.6	CWJC/11267/2024 INCOME TAX	8	SHASHIKANT SINGH vs PRINCIPAL COMMISSIONER OF INCOME TAX, AND ORS	D.V.PATHY HIRESH KARAN PRACHI PALLAVI SADASHIV TIWARI	ARCHANA SINHA @ ARCHANA SHAHI
With 276.7	CWJC/12809/2024 INCOME TAX	8	SONALAL RAM vs THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, AND ORS	AMAN RAJA AJAY KUMAR JHA SANJEEV KUMAR	ARCHANA SINHA @ ARCHANA SHAHI
With 276.8	CWJC/17292/2024 INCOME TAX	7	ASHOK KUMAR vs PRINCIPAL COMMISSIONER OF INCOME TAX-1 AND ORS	D.V.PATHY SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN	ARCHANA SINHA @ ARCHANA SHAHI
With 276.9	CWJC/17791/2024 INCOME TAX	5	AJIT KUMAR SINGH vs PRINCIPAL COMMISSIONER OF INCOME TAX, AND ORS	D.V.PATHY SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN	ARCHANA SINHA @ ARCHANA SHAHI
With 276.10	CWJC/17981/2024 INCOME TAX	5	SUDHIR KUMAR vs PRINCIPAL COMMISSIONER OF INCOME TAX- 1 AND ANR	D.V.PATHY SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN	ARCHANA SINHA @ ARCHANA SHAHI
With 276.11	CWJC/408/2025 INCOME TAX	4	DHIRENDRA AGARWAL vs PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR	D.V.PATHY SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN	ARCHANA SINHA @ ARCHANA SHAHI
277.	CWJC/15408/2024 EXCISE ACT (STATE)	13	SUKHDEV SINGH vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR PANDEY	GOVERNMENT ADVOCATE (11)
278.	CWJC/18315/2024 EXCISE ACT (STATE)	12	SHASHI BARANWAL vs THE STATE OF BIHAR AND ORS	RAJA RAM MISHRA RAJ KUMAR	GOVERNMENT PLEADER (16)
279.	CWJC/2255/2025 EXCISE ACT (STATE)	8	MANOHAR LAL vs THE STATE OF BIHAR AND ORS	RAJ KISHOR PRASAD	STANDING COUNSEL (22)
280.	CWJC/3449/2025 ALL OTHER MATTER O	5	BIHAR STATE TOURISM DEVELOPMENT CORPORATION (BSTDC), vs THE UNION OF INDIA AND ORS	RADHA RAMAN NAWNIT KUMAR TIWARY	ADDITIONAL SOLICITOR GENERAL
281.	CWJC/9339/2025 EXCISE ACT (STATE)	4	MAHESH MAHTO ALIAS MAHES MAHTO vs THE STATE OF BIHAR AND ORS	RAM PRAWESH KUMAR RAJEEV RANJAN	STANDING COUNSEL (9)

Thursday the 20th November 2025
MAIN BUILDING
Court No. 13 (AT 10:30 A.M.)
Mr. Justice Mohit Kumar Shah &
Justice Smt. Soni Shrivastava

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	MJC/856/2023 CONTEMPT- DB	2	ASHUTOSH JHA (CLASS-4 CONTRACTOR) vs THE STATE OF BIHAR AND ORS	USHA KUMARI SHASHI BHUSHAN SINGH	AJAY (GA 5)	
2.	CR. APP (DB)/821/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	DINESH MAHTO vs THE STATE OF BIHAR AND ANR	PINTU KUMAR PATEL SHIVNANDAN BHARTI	SUJIT KUMAR SINGH	
			FOR ORDERS (ON PETITIONS)			
3.	CR. APP (DB)/423/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2023 () LIMITATION PETITIO	6	SHIVJEE PAL vs THE STATE OF BIHAR	RAJIVA RANJAN PRAVEEN KUMAR SURESH MUKHIYA RITWIK THAKUR VAISHNAVI SINGH	SADANAND PASWAN	
			FOR ORDERS			
4.	CR. APP (DB)/1499/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	RANJEET CHAUDHARY vs THE STATE OF BIHAR	AJAY KUMAR TIWARI SHAILENDRA KUMAR SINGH KARU KUMAR	SUJIT KUMAR SINGH	
With 4.1	CR. APP (DB)/1518/2024 AGAINST CONVICTION	7	DHARMENDRA KUMAR @ DHARMENDRA SAAH vs THE STATE OF BIHAR	SADANAND ROY SHASHI SHEKHAR SINGH	SUJIT KUMAR SINGH	
5.	CR. APP (DB)/1501/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	TIBBHA MANDAL @ TEBHA MANDAL @ CHANDRA BHANU MANDAL vs THE STATE OF BIHAR	RANJAN KUMAR JHA RANA PRATAP SINGH	SUJIT KUMAR SINGH RAJIVE RANJAN SINGH	
6.	CR. APP (DB)/1507/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	PINTU MANDAL vs THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI	PARMESHWAR MEHTA	
With 6.1	CR. APP (DB)/259/2025 AGAINST CONVICTION	5	PHUCHO MANDAL @ FUCHO MANDAL AND ANR vs THE STATE OF BIHAR	KUMAR SATYA KIRTI ABHAS CHANDRA	PARMESHWAR MEHTA	
7.	CR. APP (DB)/1513/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	SUNNY KUMAR vs THE STATE OF BIHAR AND ANR	SHYAM KISHORE PIYUSH PARASAR RISHI SINHA AMRIT KUMAR KUMAR SHUBHAM	AJAY MISHRA DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA	
With 7.1	CR. APP (DB)/173/2025 AGAINST CONVICTION IA- 1/2025 LIMITATION PETITIO	5	RANJEET KUMAR @ RANJEET PATEL vs THE STATE OF BIHAR AND ANR	PIYUSH PARASAR SHYAM KISHORE RISHI SINHA SHIVESH SINHA KUMAR SHUBHAM	AJAY MISHRA	
With 7.2	CR. APP (DB)/197/2025 AGAINST CONVICTION	4	GOLU KUMAR @ GOLU PATEL vs THE STATE OF BIHAR AND ANR	JAI PRAKASH SINGH DIVYANI KUMARI AATISH KUMAR	AJAY MISHRA DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA	
8.	CR. APP (DB)/1514/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	FULESH KUMAR vs THE STATE OF BIHAR AND ANR	DILIP KUMAR ROY	SATYA NARAYAN PRASAD	
9.	CR. APP (DB)/1521/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	SHIVJI BARI @ SHIV JEE BARI vs THE STATE OF BIHAR AND ANR	GOPAL SWAROOP DUBEY ASHOK KUMAR GARG	SATYA NARAYAN PRASAD GANESH PRASAD SINGH	
10.	CR. APP (DB)/1538/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	BHAGWANDATTA YADAV @ BHAGWANDUTT YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH RAKESH SINGH	AJAY MISHRA SHIVNANDAN BHARTI PINTU KUMAR PATEL	

11.	CR. APP (DB)/2/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	RAMDEO SINGH AND ORS vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR AMRENDRA KUMAR	BINOD BIHARI SINGH
12.	CR. APP (DB)/8/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	MANOJ YADAV vs THE STATE OF BIHAR AND ANR	AKASH RAJ DURGESH KUMAR SHUKLA SHUBHAM KUMAR RAJIT RANJAN ARUN BHARTI NIKITA MITTAL	BINOD BIHARI SINGH BHARAT BHUSHAN
13.	CR. APP (DB)/10/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MANGO YADAV @ BINDESHWAR YADAV vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	SATYA NARAYAN PRASAD NIRMAL KUMAR GAJENDRA KUMAR SINGH MANISH KUMAR NO2
14.	CR. APP (DB)/16/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	SANJAY YADAV vs THE STATE OF BIHAR	VINOD KUMAR	PARMESHWAR MEHTA
15.	CR. APP (DB)/19/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	AMAN KUMAR @ AMAN RAJ vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	ABHIMANYU SHARMA SUDHIR KUMAR RAJ
16.	CR. APP (DB)/22/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	MD. JAHANGIR vs THE STATE OF BIHAR AND ANR	NACHIKETA JHA	SADANAND PASWAN SANTOSH KUMAR
17.	CR. APP (DB)/26/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	CHOTKAN PANDEY @ PANDA vs THE STATE OF BIHAR	RAJESH KUMAR	AJAY MISHRA
18.	CR. APP (DB)/33/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	LEADER MAHTO vs THE STATE OF BIHAR	AMIT KUMAR JHA	MANISH KUMAR NO2
19.	CR. APP (DB)/34/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MANISH KUMAR SINGH vs THE STATE OF BIHAR	SAURAV ANAND	BIPIN KUMAR ANAND KUMAR
With 19.1	CR. APP (DB)/213/2025 AGAINST CONVICTION	4	VIKASH KUMAR SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR	DILIP KUMAR SINHA
20.	CR. APP (DB)/44/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	GANESH SHARMA vs THE STATE OF BIHAR	DEEPANJALI GUPTA	MANISH KUMAR NO2
21.	CR. APP (DB)/47/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	HEERA KUMAR JHA @ BANA KUMAR JHA @ HEERA JHA @ BANA JHA vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	KM. SHASHI BALA VERMA
22.	CR. APP (DB)/48/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	CHAMELI DEVI vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	AJAY MISHRA
With 22.1	CR. APP (SJ)/5649/2024 AGAINST CONVICTION	5	NEELAM DEVI vs THE STATE OF BIHAR AND ANR	INDESHWARI PRASAD MANDAL JITENDRA NARAIN SINHA KHUSHI AWADH	MUKESHWAR DAYAL
23.	CR. APP (DB)/64/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	SHUBHAM KUMAR @ SHUBHAM RAJ AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD	DILIP KUMAR SINHA
24.	CR. APP (DB)/65/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	RUPESH GIRI vs THE STATE OF BIHAR AND ANR	PRATIK	DILIP KUMAR SINHA
25.	CR. APP (DB)/74/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	KARIMAN NONIYA vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA	AJAY MISHRA SHASHIKANT ARUN KUMAR SINGH DURGESH NANDAN
26.	CR. APP (DB)/78/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	AMIT PASWAN @ AMIT KUMAR vs THE STATE OF BIHAR	MANINI JAISWAL PIYUSH SAURAV ASHWINI KUMAR	PARMESHWAR MEHTA
27.	CR. APP (DB)/81/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	NITISH KUMAR vs THE STATE OF BIHAR	SANJAY PRASAD NAVNEET JHA	SATYA NARAYAN PRASAD

28.	CR. APP (DB)/84/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	NISHANT KUMAR @ TINKU KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RABINDRA KUMAR AMRESH KUMAR SANTOSH KUMAR PANDEY RAVI RANJAN KUMAR	DILIP KUMAR SINHA
With 28.1	CR. APP (DB)/72/2025 AGAINST CONVICTION	3	PAPPU YADAV @ OM PRAKASH vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RABINDRA KUMAR AMRESH KUMAR SANTOSH KUMAR PANDEY RAVI RANJAN KUMAR	DILIP KUMAR SINHA
29.	CR. APP (DB)/89/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	AKHILESH KUMAR vs THE STATE OF BIHAR AND ANR	SATISH CHANDRA MISHRA UMA KANT MISHRA	DILIP KUMAR SINHA
30.	CR. APP (DB)/100/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	MANISH KUMAR vs THE STATE OF BIHAR AND ANR	RANA HASON HOMA YUNUS	BINOD BIHARI SINGH BHOLA PRASAD INDRAJEET KUMAR
With 30.1	CR. APP (DB)/156/2025 AGAINS CONVICTION	4	ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	ANIRUDH KUMAR	DILIP KUMAR SINHA BHOLA PRASAD INDRAJEET KUMAR
31.	CR. APP (DB)/116/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	JUBAIR KHAN vs THE STATE OF BIHAR	MAHENDRA PRASAD VERMA	SUJIT KUMAR SINGH
32.	CR. APP (DB)/122/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	SHIV SHANKAR YADAV vs THE STATE OF BIHAR	BHAGYASHREE RAJ KUMARI RASHMI SHAILENDRA KUMAR SINGH	ABHIMANYU SHARMA
33.	CR. APP (DB)/123/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	MANISH KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI PANKAJ KUMAR JHA	SATYA NARAYAN PRASAD UMESH KUMAR GUPTA
34.	CR. APP (DB)/148/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MUKESH KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA	ABHIMANYU SHARMA PRIYANKA KUMARI ANJANA GUPTA KUMARI SEEMA SINGH RAJEEV RANJAN NO.II
35.	CR. APP (DB)/161/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	DHARMENDRA KUMAR @ SUMAN vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR EASHITA RAJ SAKSHI BHATNAGAR	BIPIN KUMAR RITWAJ RAMAN SHASHI PRIYA
36.	CR. APP (DB)/170/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	VIJAY SAHNI @ VIJAY KUMAR SAHNI vs THE STATE OF BIHAR AND ANR	BHAVESH KUMAR SAH	AJAY MISHRA
37.	CR. APP (DB)/191/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	ALI SHER SAH @ ALI SHER AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR AMRENDRA KUMAR KIRAN KUMARI MD.IMTEYAZ AHMAD	ABHIMANYU SHARMA
With 37.1	CR. APP (DB)/71/2025 AGAINST CONVICTION	3	AZAD MIYA vs THE STATE OF BIHAR	ALOK KUMAR ALOK VIVEK KUMAR PANDEY RANJIT KUMAR THAKUR	KM. SHASHI BALA VERMA SANJAY KUMAR SINGH ANIL KUMAR SINGH
With 37.2	CR. APP (DB)/143/2025 AGAINST CONVICTION	3	NAUSHAD ALI @ NAUSHAD SAH vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR PRAVIN KUMAR AMRENDRA KUMAR	ABHIMANYU SHARMA ANIL KUMAR SINGH SANJAY KUMAR SINGH
With 37.3	CR. APP (DB)/177/2025 AGAINST CONVICTION	3	ZAKA @ ZAKIR HUSSAIN @ ZAKIR SAH AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD AMRENDRA KUMAR RITWIK THAKUR KIRAN KUMARI	ABHIMANYU SHARMA SANJAY KUMAR SINGH ANIL KUMAR SINGH
38.	CR. APP (DB)/195/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	AMOD KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RAVI RANJAN KUMAR AMRESH KUMAR RUP ANAND KRISHN	BIPIN KUMAR
39.	CR. APP (DB)/241/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	NITISH KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	ABHIMANYU SHARMA AMIR ALAM DHANANJAY KUMAR

40.	CR. APP (DB)/434/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	BADRI DAS AND ANR vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ ADARSH SINGH VIKAS KUMAR JHA KHALID FAIZAN SANJAY SINGH AMRIT ABHIJAT UPENDRA YADAV	SUJIT KUMAR SINGH
41.	CR. APP (DB)/435/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2025 () INTERVENOR PETITIO	3	ARUN SAH @ KALIYA vs THE STATE OF BIHAR	RAM BINOD SINGH	DILIP KUMAR SINHA KOSHALENDRA RAI NIKHIL KUMAR MANISH CHANDRA GANDHI HIMANSHU RANJAN
42.	CR. APP (DB)/463/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	VIKASH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH ROHIT KUMAR SINGH CHANDAN KUMAR VERMA	PARMESHWAR MEHTA
43.	CR. APP (DB)/478/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	GAUTAM KUMAR @ ASHISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	ABHIMANYU SHARMA
44.	CR. APP (DB)/479/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	HARE KRISHNA SINGH AND ANR vs THE STATE OF BIHAR	BRAJ BHUSAN PODDAR JYOTI KUMARI RABISH KUMAR RAVI RANJAN	AJAY MISHRA ASHOK KUMAR KASHYAP
45.	CR. APP (DB)/483/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	VITTU KUMAR RAY @ BITTU KUMAR RAI vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR AMRENDRA KUMAR KIRAN KUMARI MD.IMTEYAZ AHMAD	KM. SHASHI BALA VERMA RAJNISH PRAKASH LAKSHMI KUMARI RISHIKESH OJHA
With 45.1	CR. APP (DB)/1527/2024 AGAINST CONVICTION	4	CHANDAN KUMAR RAI vs THE STATE OF BIHAR	VAISHNAVI SINGH	KM. SHASHI BALA VERMA RISHIKESH OJHA
With 45.2	CR. APP (DB)/172/2025 AGAINST CONVICTION	5	SUMAN KUMAR RAI @ SUMAN RAI vs THE STATE OF BIHAR	AWADHESH KUMAR PANDEY ARVIND KUMAR	KM. SHASHI BALA VERMA SANJAY KUMAR TIWARY
46.	CR. APP (DB)/488/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	RINKU KUMARI vs THE STATE OF BIHAR	VIKAS KUMAR JHA	MANISH KUMAR NO2 RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR
With 46.1	CR. APP (DB)/394/2025 AGAINST CONVICTION	4	SURAJ KUMAR @ SURAJ KUMAR MANDAL vs THE STATE OF BIHAR	GIRISH CHANDRA JHA RAJESH KUMAR	MANISH KUMAR NO2 RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR
47.	CR. APP (DB)/526/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RAM AWADHESH SINGH @ CHHOTAK SINGH vs THE STATE OF BIHAR	KAHKASHAN ALAM KAMLESH KUMAR AWADHESH KUMAR PANDIT	PARMESHWAR MEHTA DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA
With 47.1	CR. APP (DB)/591/2025 AGAINST CONVICTION	3	HAZARI SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR DEEPAK KUMAR	PARMESHWAR MEHTA DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA
With 47.2	CR. APP (DB)/662/2025 AGAINST CONVICTION	4	KAMLESH SINGH AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD. IMTEYAZ AHMAD KIRAN KUMARI	PARMESHWAR MEHTA ASHOK KUMAR MISHRA DIGVIJAY KUMAR OJHA
48.	CR. APP (DB)/530/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	LALBABU SAHANI @ CHOEAT SAHANI vs THE STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA RITESH KUMAR SINHA ANKITA	SADANAND PASWAN ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR
49.	CR. APP (DB)/539/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	HARE KRISHNA SRIVASTAVA @ PAMPAM AND ANR vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SANJEET KUMAR SINGH	SUJIT KUMAR SINGH
50.	CR. APP (DB)/542/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	PAWAN KUMAR MANDAL @ SUJIT KUMAR @ SUJIT AND ORS vs THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY PRATIK MISHRA VATSAL VISHAL	AJAY MISHRA

51.	CR. APP (DB)/544/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	NITYANAND SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR RAI VANDANA KISHORE ABHISHEK KUMAR	BIPIN KUMAR
52.	CR. APP (DB)/548/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	URMILA DEVI vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR AMRENDRA KUMAR	DILIP KUMAR SINHA
53.	CR. APP (DB)/550/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	UMASHANKAR SAH @ UMASHANKAR KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA RITESH KUMAR SINHA ANKITA	ABHIMANYU SHARMA
54.	CR. APP (DB)/551/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RAHUL KUMAR @ KANKATWA vs THE STATE OF BIHAR	PRAMOD BAN BIHARI SINGH	DILIP KUMAR SINHA ASHUTOSH KUMAR PRIYAM KUMARI SURENDRA KISHORE THAKUR
55.	CR. APP (DB)/557/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	BHOLA RAI AND ANR vs THE STATE OF BIHAR	MANISH KUMAR SINGH KUNDAN KUMAR	SATYA NARAYAN PRASAD PRAVEEN KUMAR ASHOK KUMAR RAVI PRAKASH DWIVEDI SAURABH RAJ
With 55.1	CR. APP (DB)/489/2025 AGAINST CONVICTION	4	PREM SHANKAR RAI vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI RAVI KANT	PARMESHWAR MEHTA PRAVEEN KUMAR ASHOK KUMAR RAVI PRAKASH DWIVEDI SAURABH RAJ
With 55.2	CR. APP (DB)/552/2025 AGAINST CONVICTION	4	RAVI RAI vs THE STATE OF BIHAR	SHAILENDRA KUMAR CHOUBEY SUMAN KUMAR SAMRIDHI SUMAN SARBHAGYA SUMAN	BIPIN KUMAR SAURABH RAJ RAVI PRAKASH DWIVEDI ASHOK KUMAR PRAVEEN KUMAR
With 55.3	CR. APP (DB)/555/2025 AGAINST CONVICTION	4	VIKAKSH RAI @ TUN TUN RAI vs THE STATE OF BIHAR	MANISH KUMAR SINGH KUNDAN KUMAR	BIPIN KUMAR
With 55.4	CR. APP (DB)/560/2025 AGAINST CONVICTION	4	HARI SHANKAR RAI @ HARISHNKAR RAI vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY RABINDRA KUMAR	BIPIN KUMAR
56.	CR. APP (DB)/561/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	NITISH PASWAN @ NITISH KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR AMRENDRA KUMAR MD.IMTEYAZ AHMAD	MANISH KUMAR NO2 SATISH CHANDRA PRITI SINGH
57.	CR. APP (DB)/565/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	NAGEENA DEVI vs THE STATE OF BIHAR	RAJESH RANJAN AKSHAY TRIPATHI MOHAMMAD FAROOQ SHAKTI SUMAN KUMAR	KM. SHASHI BALA VERMA DHANNJAY KUMAR NO 2
58.	CR. APP (DB)/568/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	AWADESH YADAV @ AWADHESH YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR	KM. SHASHI BALA VERMA
59.	CR. APP (DB)/572/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	BADAL SAHNI @ SHIV CHANDRA SAHNI vs THE STATE OF BIHAR	RAVI RANJAN	ANAND MOHAN PRASAD MEHTA
60.	CR. APP (DB)/573/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	DEEPAK KUMAR @ DEEPAK CHOUHAN AND ORS vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK ARVIND KUMAR	DILIP KUMAR SINHA
61.	CR. APP (DB)/574/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	AMIT KUMAR @ AMIT SHEHRA vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH SWAMI R S GANESHAN	SUJIT KUMAR SINGH
62.	CR. APP (DB)/579/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAKESH SAH vs THE STATE OF BIHAR	DHANANJAY KUMAR KRITI PANDEY	KM. SHASHI BALA VERMA
63.	CR. APP (DB)/580/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SHIV KUMAR PASWAN AND ANR vs THE STATE OF BIHAR	RUDAL SINGH RAJ BANSH DUBEY	AJAY MISHRA SHEO KUMAR PRASAD
With 63.1	CR. APP (DB)/595/2025 AGAINST CONVICTION	3	AMARJEET PASWAN @ AMARJIT KUMAR AND ANR vs THE STATE OF BIHAR	RUDAL SINGH RAJ BANSH DUBEY	AJAY MISHRA SHEO KUMAR PRASAD
With 63.2	CR. APP (DB)/669/2025 AGAINST CONVICTION	2	PINTU PASWAN vs THE STATE OF BIHAR	RUDAL SINGH	AJAY MISHRA SHEO KUMAR PRASAD

With 63.3	CR. APP (DB)/677/2025 AGAINST CONVICTION	2	GUDDU PASWAN vs THE STATE OF BIHAR	RUDAL SINGH RAKESH KUMAR	AJAY MISHRA SHEO KUMAR PRASAD
64.	CR. APP (DB)/581/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAJNISH KUMAR SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR KIRAN KUMARI AMRENDRA KUMAR	DILIP KUMAR SINHA SUSHIL KUMAR SINGH
65.	CR. APP (DB)/585/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MANOJ MANJHI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	SATYA NARAYAN PRASAD
With 65.1	CR. APP (DB)/597/2025 AGAINST CONVICTION	2	MOHAN MANJHI vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	MANISH KUMAR NO2
66.	CR. APP (DB)/588/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SITARAM BHAGAT vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR VAISHNAVI SINGH	ABHIMANYU SHARMA
With 66.1	CR. APP (DB)/601/2025 AGAINST CONVICTION IA- 1/2025 MISC	2	HARI BHAGAT @ HARI PRASAD vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD. IMTIYAZ HUSSAIN	ABHIMANYU SHARMA
With 66.2	CR. APP (DB)/603/2025 AGAINST CONVICTION IA- 1/2025 INTERVENOR PETITIO	2	ASHARFI BHAGAT @ ASHARFI PRASAD vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI	ABHIMANYU SHARMA AMIT BHUSHAN SANJAY KUMAR
With 66.3	CR. APP (DB)/606/2025 AGAINST CONVICTION	2	BINOD BHAGAT @ VINOD BHAGAT vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI	ABHIMANYU SHARMA
With 66.4	CR. APP (DB)/607/2025 AGAINST CONVICTION	2	SHANKAR BHAGAT @ SHANKAR PRASAD vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI	ABHIMANYU SHARMA
With 66.5	CR. APP (DB)/608/2025 AGAINST CONVICTION	2	RAJENDRA BHAGAT @ RAJENDRA PRASAD vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI	ABHIMANYU SHARMA
With 66.6	CR. APP (DB)/610/2025 AGAINST CONVICTION	3	HIRDAYANARAYAN BHAGAT @ HRAIDAY NARAYAN BHAGAT @ HIRUAY NARAYAN @ HRIDAY NARAYAN PRASAD vs THE STATE OF BIHAR	BINAY KUMAR VIVEK KUMAR	ABHIMANYU SHARMA
With 66.7	CR. APP (DB)/611/2025 AGAINST CONVICTION	3	JIT NARAYAN BHAGAT @ JIT NARAYAN PRASAD vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI	ABHIMANYU SHARMA
With 66.8	CR. APP (DB)/618/2025 AGAINST CONVICTION	2	BHOLA BHAGAT vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR KIRAN KUMARI	ABHIMANYU SHARMA
With 66.9	CR. APP (DB)/620/2025 AGAINST CONVICTION	3	BATAHU PRASAD @ BATAHU BHAGAT vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR KIRAN KUMARI	ABHIMANYU SHARMA
With 66.10	CR. APP (DB)/622/2025 AGAINST CONVICTION	4	SOGARATH BHAGAT @ RAMSVARTH BHAGAT vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR	ABHIMANYU SHARMA
With 66.11	CR. APP (DB)/637/2025 AGAINST CONVICTION	2	JANAK BHAGAT vs THE STATE OF BIHAR	USHA KUMARI PRIYANKA KUMARI	ABHIMANYU SHARMA
With 66.12	CR. APP (DB)/663/2025 AGAINST CONVICTION	2	BABULAL BHAGAT vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH AKSHAY TRIPATHI	ABHIMANYU SHARMA
With 66.13	CR. APP (DB)/707/2025 AGAINST CONVICTION	3	RAMPRIT BHAGAT @ RAM PRIT PRASAD vs THE STATE OF BIHAR	PRAKASH CHANDRA SAKET KUMAR	ABHIMANYU SHARMA
67.	CR. APP (DB)/599/2025 AGAINST CONVICTIO CR.APP(DB)	2	SANJAY YADAV @ SANJAY GOPE vs THE STATE OF BIHAR	RAM PRAKASH KUMAR	MANISH KUMAR NO2
68.	CR. APP (DB)/609/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	ANGAD NONIA @ ANGAD SINGH vs THE STATE OF BIHAR	DHANNJAY KUMAR II	BINOD BIHARI SINGH

With 68.1	CR. APP (DB)/794/2025 AGAINST CONVICTION	4	BIRAJ RAM @ CHHOTU @ VIRAJ RAM vs THE STATE OF BIHAR	RAMENDRA KUMAR BHARTI SHAHBAJ ALAM SHANOBAR SHAHNAZ RANJANA SINGH	BINOD BIHARI SINGH
69.	CR. APP (DB)/614/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	KRISHNA BHAGAT vs THE STATE OF BIHAR	RAGHAV PRASAD URMILA KUMARI	MANISH KUMAR NO2
70.	CR. APP (DB)/615/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MD. NAJEER @ MD. NAJEER MIAN AND ORS vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR ATUL KUMAR ISHA MISHRA	ABHIMANYU SHARMA ISHAAN RAJ AMISH KUMAR RAVINDRA KUMAR
71.	CR. APP (DB)/623/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	YUVRAJ GIRI @ YUVRAJ KUMAR GIRI @ CHIKU GIRI vs THE STATE OF BIHAR AND ANR	MADHURENDRA KUMAR	SATYA NARAYAN PRASAD
72.	CR. APP (DB)/631/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MD. JAHRUL @ JAHRUL @ MD. JAHARUL ALAM vs THE STATE OF BIHAR AND ANR	BIMAL KUMAR	BIPIN KUMAR SANJEEV KUMAR SINGH
73.	CR. APP (DB)/632/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RAM VINAY YADAV @ RAM BILASH YADAV AND ORS vs THE STATE OF BIHAR	GAJENDRA PRASAD YADAV KUNAL KUMAR SINGH DEEPAK KUMAR	BINOD BIHARI SINGH SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR
74.	CR. APP (DB)/633/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	SANTOSH SAHNI vs THE STATE OF BIHAR	GAURAV KUMAR VERMA SHAMBHU KUMAR	DILIP KUMAR SINHA
75.	CR. APP (DB)/634/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	JUNAID KHAN @ TUNNA vs THE STATE OF BIHAR	AJIT KUMAR OJHA NUTAN MISHRA URVASHI BHARTI ABHIMANYU KUMAR MRITUNJAY KUMAR	MANISH KUMAR NO2
76.	CR. APP (DB)/649/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	VIKASH CHOUDHARY vs THE STATE OF BIHAR	ABHINAY RAJ ALEXANDER ASHOK	SUJIT KUMAR SINGH
77.	CR. APP (DB)/653/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BRIJ KISHOR SINGH @ BRAJ KISHOR SINGH @ BACHCHI SINGH vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA AAKASH CHOUDHARY UMESH KUMAR SINGH	MANISH KUMAR NO2
78.	CR. APP (DB)/665/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RAJ KUMAR @ KANHAI vs THE STATE OF BIHAR	ARUN KUMAR	SATYA NARAYAN PRASAD
With 78.1	CR. APP (DB)/686/2025 AGAINST CONVICTION	2	SANDIP KUMAR @ SANDEEP KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR DHIRENDRA KUMAR	SATYA NARAYAN PRASAD
With 78.2	CR. APP (DB)/696/2025 AGAINST CONVICTION	3	SUDHANSHU KUMAR @ CHIKU YADAV vs THE STATE OF BIHAR AND ANR	KAMESHWAR SINGH	SATYA NARAYAN PRASAD
79.	CR. APP (DB)/675/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	KHUSHILAL SAH vs THE STATE OF BIHAR	ANURAG SAURAV ANKESH BIBHU SHARDA RAJE SINGH VAIBHAV KUMAR PRITY KUMARI ABHISHEK KUMAR	MANISH KUMAR NO2
80.	CR. APP (DB)/676/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	DASRATH SAHNI vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SINGH RAJESH KUMAR	PARMESHWAR MEHTA
With 80.1	CR. APP (SJ)/2306/2025 AGAINST CONVICTION	2	DEVLAL SAHANI @ DEV LAL SAHNI vs THE STATE OF BIHAR	GIRISH CHANDRA JHA BINAY KUMAR PANDEY RAJESH KUMAR	PARMESHWAR MEHTA
81.	CR. APP (DB)/689/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RANJAN KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	JYOTI RANJAN JHA SHRISHTI RANI	BINAY KRISHNA
82.	CR. APP (DB)/694/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MUKHA RAI vs THE STATE OF BIHAR	MANOJ KUMAR	AJAY MISHRA PRABHAT KUMAR MUNNA JAGJIT ROSHAN

83.	CR. APP (DB)/699/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	KISHANLAL HARIJAN AND ANR vs THE STATE OF BIHAR	PATANJALI RISHI PATANJALI RISHI	BIPIN KUMAR
84.	CR. APP (DB)/706/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	NARESH DAS vs THE STATE OF BIHAR	ARUN KUMAR SINHA SHIVA SHANKAR SHARMA ABHIYUDAY ANAND	BIPIN KUMAR
85.	CR. APP (DB)/708/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	ABHIJIT RAJ @ BITTU vs THE STATE OF BIHAR AND ANR	PRIYANKA SINGH EASHITA RAJ VIKAS KUMAR JHA	DILIP KUMAR SINHA RANA VIKRAM SINGH VISHWANATH PD. SINHA
86.	CR. APP (DB)/709/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	ASHOK YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH	BINOD BIHARI SINGH MRITUNJAY KUMAR
With 86.1	CR. APP (DB)/612/2025 AGAINST CONVICTION	3	LALTU @ ARVIND YADAV @ LALU @ ARVIND YADAV @ LALLU YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	BINOD BIHARI SINGH MRITUNJAY KUMAR
With 86.2	CR. APP (DB)/666/2025 AGAINST CONVICTION	3	ASHOK SAH vs THE STATE OF BIHAR	SANJAY KUMAR KAMALA KANT UPADHYAY	BINOD BIHARI SINGH MRITUNJAY KUMAR
With 86.3	CR. APP (DB)/685/2025 AGAINST CONVICTION	2	VIRENDRA MANDAL @ BIRENDRE MANDAL @ VIRENDARA MANDAL vs THE STATE OF BIHAR	MD NAUSHADUZZOHA MD NEMATULLAH MANJEET KUMAR MISHRA	BINOD BIHARI SINGH MRITUNJAY KUMAR
With 86.4	CR. APP (DB)/695/2025 AGAINST CONVICTION	3	NARENDRA KUMAR YADAV vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	BINOD BIHARI SINGH MRITUNJAY KUMAR
87.	CR. APP (DB)/716/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	JAYNANDAN GOSWAMI @ JAINAND GOSWAMI @ NAND GOSWAMI vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI RAUSHAN KUMAR	ABHIMANYU SHARMA
88.	CR. APP (DB)/717/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	VIVEK KUMAR SINGH @ MUNNA SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR SINGH BHASKAR SHANKAR	PARMESHWAR MEHTA
89.	CR. APP (DB)/718/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MITHILESH MISHRA @ MITHILESH KUMAR MISHRA @ MITHILESH KUMAR PANDEY @ MITHLESH MISHRA vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR RAUSHAN KUMAR RAVI PRAKASH DWIVEDI NISHANT KUMAR	SUJIT KUMAR SINGH SURESH PRASAD JEETENDRA NARAYAN
90.	CR. APP (DB)/745/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	KAUSHAL KUMAR AND ANR vs THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	SUJIT KUMAR SINGH
91.	CR. APP (DB)/753/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	DINESH SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PRAVIN KUMAR PURUSHOTTAM KUMAR	DILIP KUMAR SINHA BABU NANDAN PRASAD MADHUSUDAN LAL JAMUAR DIGAMBER KR. SINGH UPENDRA KUMAR NIRALA
92.	CR. APP (DB)/755/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	VILAS YADAV AND ANR vs THE STATE OF BIHAR	SYED. RIZWANUL HAQUE HAFIZ SHAHBAZ ARIF	BIPIN KUMAR PINTU KUMAR PATEL PRIYANKA SHIVNANDAN BHARTI
93.	CR. APP (DB)/756/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	SACHIN SINGH @ SACHIN KUMAR @ SACHIN KUMAR SINGH vs THE STATE OF BIHAR	DHURENDRA KUMAR SUDHANSHU KUMAR	PARMESHWAR MEHTA
With 93.1	CR. APP (DB)/499/2025 AGAINST CONVICTION	2	JHAGRU SINGH @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR ANSH PRASAD SHUBHAM PRAKASH	PARMESHWAR MEHTA
With 93.2	CR. APP (DB)/586/2025 AGAINST CONVICTION	2	VIJAY SINGH vs THE STATE OF BIHAR	SAGAR KUMAR	PARMESHWAR MEHTA
With 93.3	CR. APP (DB)/596/2025 AGAINST CONVICTION	3	SUBODH DUBEY vs THE STATE OF BIHAR	ANUJ KUMAR JAWED GAFFAR KHAN	PARMESHWAR MEHTA
94.	CR. APP (DB)/760/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SONU KUMAR @ TINKU vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD	MANISH KUMAR NO2

95.	CR. APP (DB)/765/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SHUBHAM KUMAR @ KAR BABU @ SHUBHAM KUMAR CHAUDHARY @ KAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	SATYA NARAYAN PRASAD
96.	CR. APP (DB)/766/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	GANGA KUMAR @ GANGA SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR	DILIP KUMAR SINHA
97.	CR. APP (DB)/775/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MUNNA MUSAHAR vs THE STATE OF BIHAR	KUMARI ANUPAM	ABHIMANYU SHARMA
98.	CR. APP (DB)/777/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	DHIRAJ KUMAR vs THE STATE OF BIHAR	RITESH ABHISHEK PARIJAT SAURAV GAURANG DARSHAN DIXIT	SADANAND PASWAN BIPIN KUMAR
99.	CR. APP (DB)/779/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RAMESH RAI vs N.C.B., PATNA	JAY RAM PRASAD	DR. KRISHNA NANDAN SINGH (A.S.G) NILANJAN CHATTERJEE
100.	CR. APP (DB)/783/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	PRAVEEN SINGH vs THE UNION OF INDIA THROUGH THE ZONAL DIRECTOR, NARCOTICS CONTROL BUREAU, PATNA ZONAL UNIT, PATNA	CHANDAN KUMAR VERMA SHASHI KUMAR PRASOON SHEKHAR	DR. K.N. SINGH (ASG) MAURYA VIJAY CHANDRA
101.	CR. APP (DB)/791/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MD. SIKANDAR vs THE STATE OF BIHAR	ANKITA KUMARI SANJAY KUMAR SINGH	BINOD BIHARI SINGH SANJEEV RANJAN SAUMYA SINGH SHRISTI SINGH
With 101.1	CR. APP (DB)/840/2025 AGAINST CONVICTION	2	NUNULAL TANTI vs THE STATE OF BIHAR	ANKITA KUMARI SANJAY KUMAR SINGH	BINOD BIHARI SINGH SANJEEV RANJAN SHRISTI SINGH SAUMYA SINGH
102.	CR. APP (DB)/793/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BANO MISTRI AND ORS vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	SATYA NARAYAN PRASAD RABI BHUSHAN ANKIT KUMAR JHA RAKHI KUMARI RABI BHUSHAN
103.	CR. APP (DB)/796/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	PYARE LAL SAH vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA	BINOD BIHARI SINGH
104.	CR. APP (DB)/798/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	PUJA KUMARI vs THE STATE OF BIHAR AND ANR	ADITI MEDHA	PARMESHWAR MEHTA BAL GOVIND SHARMA
105.	CR. APP (DB)/799/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MANJEET SAHNI @ MANJAY SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	BINOD BIHARI SINGH
106.	CR. APP (DB)/803/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	JAWAHAR RAM vs THE STATE OF BIHAR	MIRA KUMARI	PARMESHWAR MEHTA
107.	CR. APP (DB)/804/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	POONAM DEVI @ PUNAM DEVI vs THE STATE OF BIHAR	SATYAPAL SINGH RAJNISH KUMAR CHOUBEY	BINOD BIHARI SINGH RAGHWENDRA PRATAP SINGH
108.	CR. APP (DB)/807/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	GAUTAM KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	MANISH KUMAR NO2 NIDHI ANAND SURUCHI ANAND
With 108.1	CR. APP (DB)/879/2025 AGAINST CONVICTION	2	NITU DEVI vs THE STATE OF BIHAR	SABAL KUMAR JHA	MANISH KUMAR NO2 NIDHI ANAND SURUCHI ANAND
109.	CR. APP (DB)/814/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	DINANATH CHERO AND ORS vs THE STATE OF BIHAR	BABU NANDAN PRASAD	DILIP KUMAR SINHA
110.	CR. APP (DB)/815/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAMBALI YADAV AND ANR vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI	MANISH KUMAR NO2 GAURAV SINGH ANIL KUMAR SINGH
111.	CR. APP (DB)/818/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RISHI KUMAR @ RISHIKESH KUMAR vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	PARMESHWAR MEHTA
112.	CR. APP (DB)/820/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	NARESH DAS AND ANR vs THE STATE OF BIHAR	BAMBAHADUR JHA	DILIP KUMAR SINHA

113.	CR. APP (DB)/828/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	AZAD HUSSAIN @ MD. AZAD ALAM vs THE STATE OF BIHAR AND ANR	BHOLA PRASAD INDRAJEET	BIPIN KUMAR
114.	CR. APP (DB)/833/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	YOGENDRA BHARTI vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RABINDRA KUMAR SANTOSH KUMAR PANDEY	SATYA NARAYAN PRASAD
With 114.1	CR. APP (DB)/976/2025 AGAINST CONVICTION	3	RAGHUNANDAN PASWAN AND ORS vs THE STATE OF BIHAR	KUMAR NIKHIL	SATYA NARAYAN PRASAD
115.	CR. APP (DB)/835/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	UMESH SINGH @ UMESH YADAV vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	DILIP KUMAR SINHA
With 115.1	CR. APP (DB)/880/2025 AGAINST CONVICTION	3	OMPRAKASH CHAUDHARY vs THE STATE OF BIHAR	DEEP SHEKHAR AMIT ANAND DEEKSHA SINGH	DILIP KUMAR SINHA
With 115.2	CR. APP (DB)/881/2025 AGAINST CONVICTION	2	SONU PASWAN vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	DILIP KUMAR SINHA
116.	CR. APP (DB)/838/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	VIPIN KUMAR SINGH @ VIPIN SINGH vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	MANISH KUMAR NO2
117.	CR. APP (DB)/851/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BAIDHNATH RAUT @ BAIJU PATEL vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD KIRAN KUMARI	BINOD BIHARI SINGH SANJEEV KUMAR SITESH KASHYAP
With 117.1	CR. APP (DB)/900/2025 AGAINST CONVICTION	2	PRINCE KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI MD.IMTEYAZ AHMAD	BINOD BIHARI SINGH SANJEEV KUMAR SITESH KASHYAP
118.	CR. APP (DB)/855/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SHANKAR PASWAN vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	PARMESHWAR MEHTA
119.	CR. APP (DB)/856/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SUJEET KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	MANISH KUMAR NO2
120.	CR. APP (DB)/860/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SATYAM KUMAR @ LALLU @ LALLU YADAV AND ANR vs THE STATE OF BIHAR	RAUSHAN ABHISHEK BRAJ BHUSHAN MISHRA PREM RANJAN KUMAR SAURAV KUMAR SUMAN	MANISH KUMAR NO2
121.	CR. APP (DB)/861/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	SHRAVAN RISHIDEO AND ORS vs THE STATE OF BIHAR	BINITA KUMARI NANDITA KUMARI KUMAR VISHOKA NAND	BIPIN KUMAR DEWESH KUMAR PANDEY SHIVPUJAN SAHAY
122.	CR. APP (DB)/867/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SANTOSH ROY @ SANOSH ROY vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR PURUSHOTTAM KUMAR	BINOD BIHARI SINGH
123.	CR. APP (DB)/871/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	AJAY PANDEY AND ANR vs THE STATE OF BIHAR	RAHUL RATHOUR SUDHIR KUMAR SINGH	SUJIT KUMAR SINGH ANIL KUMAR ROY
124.	CR. APP (DB)/876/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SRIKANT KUMAR @ SRIKANT KUMAR YADAV vs THE STATE OF BIHAR	SHIVENDRA PRASAD	BIPIN KUMAR
125.	CR. APP (DB)/885/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	FUL MOHAMMAD @ FUL MAHAMMAD ANSARI vs THE STATE OF BIHAR	JITENDRA KUMAR CHETNA SONU SINGH	DILIP KUMAR SINHA
126.	CR. APP (DB)/889/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	RAJESH SINGH vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	MANISH KUMAR NO2
127.	CR. APP (DB)/891/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SANTOSH RAY vs THE STATE OF BIHAR AND ANR	MUKUL JEE ARVIND KUMAR SINGH	PARMESHWAR MEHTA

128.	CR. APP (DB)/899/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	RAVI PASWAN vs THE STATE OF BIHAR	HARSH VARDHAN RANJEET KUMAR	KM. SHASHI BALA VERMA DR. KAMAL DEO SHARMA TUSHAR VAIBHAV
With 128.1	CR. APP (DB)/972/2025 AGAINST CONVICTION	2	SARBJEET PASWAN @ SARBJIT PASWAN @ SARVAJEET KUMAR vs THE STATE OF BIHAR	MANORANJAN KUMAR AKSHANSH ANKIT PRAKASH KUMAR	SADANAND PASWAN DR. KAMAL DEO SHARMA TUSHAR VAIBHAV D K SINHA (APP)
With 128.2	CR. APP (DB)/1000/2025 AGAINST CONVICTION	3	CHHOTU YADAV vs THE STATE OF BIHAR AND ANR	LOVELY KUMARI SANJAY KUMAR SINGH SANJAY KUMAR	KM. SHASHI BALA VERMA DR. KAMAL DEO SHARMA TUSHAR VAIBHAV
With 128.3	CR. APP (DB)/1093/2025 AGAINST CONVICTION	2	AMARJEET PASWAN AND ANR vs THE STATE OF BIHAR	RANJEET KUMAR AVINASH RAJ MADHAV RAJ	KM. SHASHI BALA VERMA
129.	CR. APP (DB)/908/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SATYENDRA KUMAR @ LOMAR @ LOMAR KUMAR AND ANR vs THE STATE OF BIHAR	RAMKISHOR SINGH AMIT KUMAR SINGH SUMIT KUMAR SINGH	AJAY MISHRA KUMAR AMIT RANDHIR KUMAR RITESH KUMAR JHA
130.	CR. APP (DB)/910/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	NITISH KUMAR AND ORS vs THE STATE OF BIHAR	SURAJ KUMAR SANDHYA KUMARI	BINOD BIHARI SINGH
131.	CR. APP (DB)/914/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	IDU @ SAIF @ SAIF ALI vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI KIRAN KUMARI VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD	SUJIT KUMAR SINGH PATANJALI RISHI PRERNA RISHI KUNDAN KUMAR NISHANT SHEKHAR
132.	CR. APP (DB)/922/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BRIJESH KUMAR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY PURNIMA KUMARI	ABHIMANYU SHARMA KRISHNA KANT PANDEY AMIT KUMAR PANDEY
133.	CR. APP (DB)/925/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	CICL (XXXX) vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	BINOD BIHARI SINGH SANJU SINGH SUMIT SHEKHAR PANDEY SAMBHAV GUPTA
134.	CR. APP (DB)/935/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	PRAMOD TANTI vs THE STATE OF BIHAR	ANKITA KUMARI PRABHAT KUMAR SINGH	AJAY MISHRA
135.	CR. APP (DB)/938/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RUKHSANA KHATOON vs THE STATE OF BIHAR	MADHURENDRA KUMAR SANJIV KUMAR	MANISH KUMAR NO2
136.	CR. APP (DB)/939/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	ANSHU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	PARMESHWAR MEHTA
137.	CR. APP (DB)/940/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MD. RABBAN @ MD. RABBAN ALAM vs THE STATE OF BIHAR	AJIT KUMAR SINGH	SATYA NARAYAN PRASAD
138.	CR. APP (DB)/956/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAVI KUMAR SINGH vs THE STATE OF BIHAR	RAJ NARAYAN MISHRA MANOJ KUMAR	BINOD BIHARI SINGH
139.	CR. APP (DB)/960/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAMESH MAHTO vs THE STATE OF BIHAR	SHASHANK CHOUHAN	DILIP KUMAR SINHA
140.	CR. APP (DB)/961/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	JICHHO MANDAL AND ANR vs THE STATE OF BIHAR	DR. MANOJ KUMAR KSHEM SHARMA SWEETY SINHA	MANISH KUMAR NO2
With 140.1	CR. APP (DB)/986/2025 AGAINST CONVICTION	2	SANTOSH MANDAL AND ANR vs THE STATE OF BIHAR	DR. MANOJ KUMAR KSHEM SHARMA SWEETY SINHA	MANISH KUMAR NO2
141.	CR. APP (DB)/962/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	AHSHAN ANSARI vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR	BINOD BIHARI SINGH
142.	CR. APP (DB)/964/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	KANTALAL MAHTO @ KANTLAL KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	SIDDHARTH HARSH RAHUL SINGH VISHAL SINGH	USHA KUMARI 1
143.	CR. APP (DB)/977/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	SANJAY CHAUDHARY vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	BIPIN KUMAR

144.	CR. APP (DB)/980/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SUNIL KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ	DR. KRISHNA NANDAN SINGH (A.S.G.) ANURAG SAURAV RATNESH KUMAR
With 144.1	CR. APP (DB)/970/2025 AGAINST CONVICTION	2	DHARMENDRA vs THE UNION OF INDIA THROUGH NCB, PATNA	SAURABH KUMAR MANOJ KUMAR SINGH	DR.K.N.SINGH RANA VIKRAM SINGH
145.	CR. APP (DB)/988/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	DHANUSHDHARI YADAV vs THE STATE OF BIHAR	RAUSHAN ABHISHEK BRAJ BHUSHAN MISHRA PREM RANJAN KUMAR SAURAV KUMAR SUMAN	KM. SHASHI BALA VERMA
146.	CR. APP (DB)/990/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	VIKRAMA PANDEY @ VIKRAMADITYA PANDEY vs THE STATE OF BIHAR	RAHUL RATHOUR SUDHIR KUMAR SINGH	SUJIT KUMAR SINGH ANIL KUMAR ROY
147.	CR. APP (DB)/992/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	KISHAN KUMAR @ KISHAN KUMAR TIWARI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	BIPIN KUMAR
With 147.1	CR. APP (DB)/1017/2025 AGAINST CONVICTION	2	DINESH KUMAR@ DINESH KUMAR DAS vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	BIPIN KUMAR
With 147.2	CR. APP (DB)/1109/2025 AGAINST CONVICTION	2	SHYAMA KANT OJHA @ PAPPU OJHA vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI	BIPIN KUMAR
With 147.3	CR. APP (DB)/1125/2025 AGAINST CONVICTION	2	DINESH KUMAR @ DINESH PATEL vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY PURNIMA KUMARI	BIPIN KUMAR
148.	CR. APP (DB)/997/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	GIRJESH SINGH @ GIRIJESH SINGH vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP MEENA SINGH	BINOD BIHARI SINGH
With 148.1	CR. APP (DB)/1124/2025 AGAINST CONVICTION	2	MUNNA SINGH @ PANKAJ @ PANKAJ KUMAR vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP MEENA SINGH	BINOD BIHARI SINGH
149.	CR. APP (DB)/1041/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BACHCHAN MANJHI @ DEVNATH MANJHI vs THE STATE OF BIHAR	PAWAN KUMAR BHUBNESHWAR PRASAD MANOJ KUMAR SINGH	ABHIMANYU SHARMA
150.	CR. APP (DB)/1042/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	PINTU KUMAR RAI @ PINTU KUMAR RAY vs UNION OF INDIA, THROUGH NARCOTICS CONTROL BUREAU	MADHUKAR ANAND SHUBHAM KUMAR SINGH	DR. K.N. SINGH (ASG) V.N.P SINHA
With 150.1	CR. APP (DB)/1049/2025 AGAINST CONVICTION	2	RAVINDRA KUMAR vs UNION OF INDIA, THROUGH NARCOTICS CONTROL BUREAU AND ANR	MADHUKAR ANAND SHUBHAM KUMAR SINGH	DR. KRISHNA NANDAN SINGH (A.S.G) BINDHYACHAL RAI RAVINDER KUMAR SHARMA
With 150.2	CR. APP (DB)/1091/2025 AGAINST CONVICTION	2	RANJIT KUMAR @ RANJIT PASWAN vs UNION OF INDIA, THROUGH NARCOTICS CONTROL BUREAU	MADHUKAR ANAND SHUBHAM KUMAR SINGH	DR. KRISHNA NANDAN SINGH (A.S.G.) RANA VIKRAM SINGH VISHWANATH PD. SINHA
151.	CR. APP (DB)/1048/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	GEETA DEVI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DEWANAND TIWARI	SATYA NARAYAN PRASAD PRASHANT KUMAR
152.	CR. APP (DB)/1081/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	AMLA YADAV @ AMAL YADAV @ AMAL vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	DILIP KUMAR SINHA
With 152.1	CR. APP (DB)/1092/2025 AGAINST CONVICTION	3	HIRA YADAV @ HEERA YADAV vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI SANJAY KUMAR@MAURYA	DILIP KUMAR SINHA
153.	CR. APP (DB)/1084/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	NEERAJ KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH DEVESH KUMAR SINGH	MANISH KUMAR NO2 BABU NANDAN PRASAD

154.	CR. APP (DB)/1087/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	IDRISH MIYAN vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ABHIMANYU SHARMA AMARENDRA NATH VERMA
With 154.1	CR. APP (DB)/954/2025 AGAINST CONVICTION	2	AVDESH PASWAN AND ORS vs THE STATE OF BIHAR	DHANANJAY KUMAR SURENDRA PRASAD TIWARI	ABHIMANYU SHARMA AMARENDRA NATH VERMA
155.	CR. APP (DB)/1100/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAMU CHAUDHARY AND ANR vs THE STATE OF BIHAR	RAM SUMIRAN RAI ADITYA KUMAR	BINOD BIHARI SINGH
156.	CR. APP (DB)/1117/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	GUDDU YADAV @ PANKAJ YADAV vs THE STATE OF BIHAR	RANJEET KUMAR MADHAV RAJ SHANTAM SHIVAM AVINASH RAJ	BIPIN KUMAR MALTI KUMARI
157.	CR. APP (DB)/1136/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	JAWAHIR PRASAD @ JAWAHIR PRASAD GUPTA vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI SUDHANSHU BHUSHAN SANJAY KUMAR@MAURYA	AJAY MISHRA ADITYA NATH JHA
158.	CR. APP (DB)/1139/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SATISH MAHTO AND ORS vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	PARMESHWAR MEHTA
159.	CR. APP (DB)/1141/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	CHHOTELAL YADAV @ CHHOTE LAL YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	AJAY MISHRA VIKAS MOHAN
With 159.1	CR. APP (DB)/1132/2025 AGAINST CONVICTION	2	LALA YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	SATYA NARAYAN PRASAD VIKAS MOHAN
160.	CR. APP (DB)/1168/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SRIKANT SINGH @ SRI KANT SINGH vs THE STATE OF BIHAR	KUNWAR AJIT SINGH	BIPIN KUMAR
161.	CR. APP (DB)/1172/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MAHTAB ALAM @ MD. MAHTAB ALAM vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	ABHIMANYU SHARMA KUMAR MALENDU SUNNY KUMAR
With 161.1	CR. APP (DB)/1175/2025 AGAINST CONVICTION	2	RAJEEV YADAV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	ABHIMANYU SHARMA KUMAR MALENDU SUNNY KUMAR
162.	CR. APP (DB)/1174/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	PRINCE @ CHHOTU @ PRINCE KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	RAM VINAY PRASAD SINGH	AJAY MISHRA
163.	CR. APP (DB)/1178/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	CHANDRA SHEKHAR SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR	PARMESHWAR MEHTA

(AFTER THE ABOVE OR AT 12:30 P.M., WHICHEVER IS EARLIER)

FOR ADMISSION

164.	MJC/2456/2023 CONTEMPT- DB	2	RAJENDRA KUMAR THAKUR vs MR. BRIJESH MEHROTRA, THE STATE OF BIHAR AND ORS	ANIL KUMAR NISHANT KIRAN	SARVESH KUMAR (GP24) PRASOON SINHA
165.	MJC/3949/2024 RESTORATION- DB	3	RAJENDRA KUMAR PANDEY AND ORS vs THE STATE OF BIHAR AND ORS	REWTI KANT RAMAN ANIRUDH MISHRA ANIRUDH MISHRA ANIRUDH MISHRA	ADDITIONAL ADVOCATE GENERAL 12
166.	CR. APP (DB)/292/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	NAGENDRA SHARMA vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH ANIL KUMAR SINGH	ABHIMANYU SHARMA RANJIT KUMAR THAKUR
167.	CR. APP (DB)/298/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	8	KINO YADAV vs THE STATE OF BIHAR AND ORS	UDAY CHAND PRASAD POOJA PRASAD	BIPIN KUMAR
168.	CR. APP (DB)/546/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	ABHISHEK KUMAR @ ABHISHEK KUMAR SINGH vs THE STATE OF BIHAR AND ORS	NITU KUMARI RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	BIPIN KUMAR
169.	CR. APP (DB)/723/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	CHANDRASHEKHAR KUNWAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SINGH	BIPIN KUMAR

170.	CR. APP (DB)/764/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	SOBIN PASWAN vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR PANDEY SHASHI ANKIT MUDGAL AMIT KUMAR PASWAN AMIT KUMAR	KM. SHASHI BALA VERMA
171.	CR. APP (DB)/1043/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	MANI PRAKASH vs THE STATE OF BIHAR AND ORS	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	BINOD BIHARI SINGH
172.	CR. APP (DB)/1073/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MD. SADDAM @ RAJAN vs THE STATE OF BIHAR AND ANR	SHANKAR KUMAR RAVI BHUSHAN	BIPIN KUMAR
173.	CR. APP (DB)/1320/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	KAMESHWAR RAI AND ANR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR VISHWA RANJAN CHOUDHARY	BIPIN KUMAR RUDRANK SHIVAM SINGH
174.	CR. APP (DB)/1323/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SAURABH KUMAR vs THE STATE OF BIHAR AND ANR	BHOLA PRASAD INDRAJEET KUMAR	PARMESHWAR MEHTA
175.	CR. APP (DB)/1386/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	BALISTER SINGH AND ORS vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR AMRENDRA KUMAR KIRAN KUMARI	MANISH KUMAR NO2 SATISH KUMAR SINHA DHARMESH KUMAR SHRIVASTAVA
176.	CR. APP (DB)/1424/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	ANJIT SINGH @ ANJIT @ AJIT SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR AMRENDRA KUMAR MD.IMTEYAZ AHMAD	DILIP KUMAR SINHA SATISH KUMAR SINHA DHARMESH KUMAR SHRIVASTAVA

(AFTER THE ABOVE OR AT 02:15 P.M., WHICHEVER IS EARLIER)

FOR HEARING

177.	CR. APP (DB)/142/2020 RIGOROUS IMPRISON CR.APP(DB)	12	KUNDAN KUMAR @ MANIKANT SINHA @ KUNDAN AMBASTHA vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI BHARTI	DILIP KUMAR SINHA SYED MASLEH UDDIN ASHRAF RANA HASON HOMA YUNUS
(AT 02:15 P.M.)					
With 177.1	CR. APP (DB)/456/2020 CONVERTED FROM CR.CR.APP(DB)	6	KUNAL SINHA (AMBASTHA) @ KUNAL AMBASTHA AND ORS vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI BHARTI	A.G MANISH KUMAR NO2
178.	CR. APP (DB)/46/2020 AGAINST CONVICTIO CR.APP(DB)	10	PAWAN KUMAR @ NANHE AND ORS vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD BABITA KUMARI NILESH KUMAR	DR. MAYANAND JHA DINESH JHA NIKHILESH KUMAR MANOJ KUMAR
With 178.1	CR. APP (DB)/1470/2019 IMPRISONMENT FOR LCR.APP(DB)	4	MAHENDRA KUMAR vs THE STATE OF BIHAR	NILESH KUMAR SHASHANK SHEKHAR MALAY KUMAR CHOUDHARY	AJAY MISHRA DINESH JHA NIKHILESH KUMAR
179.	CR. APP (DB)/298/2020 life imprisonment CR.APP(DB)	6	RINKU KUNWAR @ ROHIT KUNWAR vs THE STATE OF BIHAR	VIKRAM SINGH AMIT RANJAN SANJEEV KUMAR	DR. MAYANAND JHA
180.	CR. APP (DB)/396/2020 AGAINST CONVICTIO CR.APP(DB)	21	BHUPENDRA YADAV vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA DIWAKAR PRASAD SINGH AMARDEEP LOKPRIYA	A.G. SATYA NARAYAN PRASAD
With 180.1	CR. APP (DB)/241/2020 IMPRISONMENT FOR LCR.APP(DB)	17	YOGENDRA NARAYAN SARDAR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD BIJAY KUMAR PANDEY NILESH KUMAR	DILIP KUMAR SINHA
With 180.2	CR. APP (DB)/340/2020 IMPRISONMENT FOR LCR.APP(DB)	12	SHAMBHU SINGH @ SHAMBHU NARAYAN SINGH AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH RAJESH KUMAR SINHA	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA SUJIT KUMAR SINGH (APP)
181.	CR. APP (DB)/407/2020 AGAINST CONVICTIO CR.APP(DB)	12	SANJEET PANDIT @ SANJIT KUMAR vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA TEJENDRA SINHA BIJAY KUMAR PANDEY KANCHAN KUMARI GOPESH RAJ UDAY KUMAR	A.G MANISH KUMAR NO2

182.	CR. APP (DB)/422/2020 AGAINST CONVICTIO CR.APP(DB)	7	DEENBANDHU SHARMA AND ANR vs THE STATE OF BIHAR	SHIVENDRA PRASAD SANJAY KUMAR MANOJ KUMAR MADHUKAR	A.G. MANISH KUMAR NO2
183.	CR. APP (DB)/71/2021 IMPRISONMENT FOR CR.APP(DB)	13	CHUNNU MAHTO @ RAKESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA BHOLA PRASAD INDRAJEET KUMAR ARUN KUMAR NO. 1 RABINDRA KUMAR MAYANK RAJ RAHUL SINGH RAKESH KUMAR SHARMA	A.G. BIJENDRA KUMAR SINGH KUMAR DHANANJAY SINGH SATYA NARAYAN PRASAD SATYA NARAYAN PRASAD
With 183.1	CR. APP (DB)/451/2020 R.I. FOR LIFECR.APP(DB)	9	MUKESH KUMAR @ GUDDU vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH RAVI SHANKAR PATHAK	A.G. BINAY KUMAR PANDEY KUMAR DHANANJAY SINGH KUNAL TIWARY AJAY MISHRA AJAY MISHRA (APP)
184.	CR. APP (DB)/223/2021 R.I. FOR 25 YEARS CR.APP(DB)	6	MD. SAHEB vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. KM. SHASHI BALA VERMA
185.	CR. APP (DB)/233/2021 R.I. FOR LIFE CR.APP(DB)	6	LAXMAN RAI @ DUKHAN vs THE STATE OF BIHAR	RAM SANDESH ROY RADHA MOHAN SINGH	A.G. KM. SHASHI BALA VERMA ANISH CHANDRA
186.	CR. APP (DB)/248/2021 AGAINST CONVITION CR.APP(DB)	11	ONKAR NATH SINGH @ SHERU SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY MANISH KUMAR SINGH	A.G ABHIMANYU SHARMA P K VERMA (AAG3)
187.	CR. APP (DB)/382/2021 Imprisionment for CR. APP (DB) AGAIN	7	DOMI SAH @ SHIV SHANKAR SAH vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR MISHRA PRATIBHA SRIVASTAVA	BINAY KRISHNA VIPIN KUMAR SINGH
With 187.1	CR. APP (DB)/323/2021 IMPRISONMENT FOR LCR.APP(DB)	7	NUNU SAH @ JAI NARAYAN SAH vs THE STATE OF BIHAR AND ANR	KUMAR VISHOKA NAND RAJANI KUMARI	AJAY MISHRA VIPIN KUMAR SINGH SMRITI SINGH
188.	CR. APP (DB)/389/2021 IMPRISONMENT FOR CR.APP(DB)	9	SINTU YADAV vs THE STATE OF BIHAR	AMIT ANAND ASHOK KUMAR SINGH ABHISHEK KUMAR PANDEY SACHIN KUMAR AMAN RAJ	A.G. DILIP KUMAR SINHA SHASHI BALA VERMA PATLA KUMARI AKHOURI VIPIN BIHARI SHRIVASTAVA
189.	CR. APP (DB)/390/2021 IMPRISONMENT FOR CR.APP(DB)	9	MD. ANAMUL HAQUE @ ENAMUL HAQUE @ MD. ENAMUL @ ANAMUL vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA MOHAMMAD SUFYAN THAKUR BRAJESH SINGH MOHAMMAD SUFYAN THAKUR BRAJESH SINGH VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	A.G AJAY MISHRA (APP) SATISH CHANDRA MISHRA MD. NURUL HODA
With 189.1	CR. APP (DB)/307/2021 R.I. FOR LIFECR.APP(DB)	6	AMZAD ALI @ MD. AMZAD vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G D. K. SINHA (APP) SATISH CHANDRA MISHRA MD. NURUL HODA GYANAND ROY RAJ KUMAR DILIP KUMAR SINHA
With 189.2	CR. APP (DB)/376/2021 R.I. FOR LIFECR.APP(DB)	6	MD. SAKUR ALAM @ MD. SHAKUR @ MD. SAKUR vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	A.G SATISH CHANDRA MISHRA MD. NURUL HODA DILIP KUMAR SINHA S. B. VERMA
190.	CR. APP (DB)/424/2021 AGAINST CONVICTIO CR.APP(DB)	12	MD. CHAND vs THE STATE OF BIHAR AND ANR	RAJESH MOHAN SURESH KUMAR TILAK SAO MD. SHAMIMUL HODA	A.G. DR. MAYANAND JHA SUJIT KUMAR SINGH RAJESH KUMAR

191.	CR. APP (DB)/486/2021 AGAINST CONVICTIO CR.APP(DB)	15	RAHUL KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	DILIP KUMAR SINHA SANJAY KUMAR
192.	CR. APP (DB)/539/2021 AGAINST CONVICTIO CR.APP(DB)	10	SHIVDANI SAHNI vs THE STATE OF BIHAR	RAJ KUMAR SINHA	SATYA NARAYAN PRASAD
With 192.1	CR. APP (DB)/544/2021 IMPRISONMENT FOR LCR.APP(DB)	10	BALWANT SAHNI vs THE STATE OF BIHAR	RAJ KUMAR SINHA	DR. MAYANAND JHA SUJIT KUMAR SINGH SUDHANSHU BHUSHAN
With 192.2	CR. APP (DB)/568/2021 IMPRISONMENT FOR LCR.APP(DB)	10	GOPAL SAHNI vs THE STATE OF BIHAR	SANTOSH KUMAR ANIRUDH KUMAR SINHA RAKESH KUMAR SRIVASTAVA DINESHWAR PRASAD SINGH SABAL KUMAR JHA	AJAY MISHRA
193.	CR. APP (DB)/546/2021 R.I. FOR 20 YEARS CR.APP(DB)	6	PRINCE KUMAR vs THE STATE OF BIHAR	DR. MANOJ KUMAR	KM. SHASHI BALA VERMA
194.	CR. APP (DB)/625/2021 R.I. FOR LIFE CR.APP(DB)	7	MD. ARIF vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	ABHIMANYU SHARMA RAM PRAWESH KUMAR RAJEEV RANJAN
195.	CR. APP (DB)/636/2021 R.I. FOR LIFE CR.APP(DB)	14	HARINARAYAN SINGH vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	ABHIMANYU SHARMA TRIBHUWAN NARAYAN
196.	CR. APP (DB)/703/2021 AGAINST ACQUITTAL CR.APP(DB)	6	MUNDRIKA GOPE vs THE STATE OF BIHAR AND ORS	GOPAL GOVIND MISHRA	AMITESH KUMAR RAJEEV KUMAR GAUTAM SHAH SATYENDRA KUMAR
197.	CR. APP (DB)/705/2021 AGAINST ACQUITTAL CR. APPEAL AGAINST	10	POOJA KUMARI vs THE STATE NOF BIHAR AND ANR	PRASHANT KUMAR	BINAY KRISHNA VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD
With 197.1	CR. APP (SJ)/1361/2020 u/s 14a(2) sc/st aSC/ST ACT (RB)	2	BIPIN KUMAR @ RAVI JEE vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD VAISHNAVI SINGH	A.G PRASHANT KUMAR SHASHANK SHEKHAR DUBEY DINESHWAR PANDEY
198.	CR. APP (DB)/737/2021 AGAINST CONVICTIO CR.APP(DB)	4	ASHUTOSH KUMAR vs THE STATE OF BIHAR AND ANR	HARSH SINGH DHANANJAI KUMAR SINGH	KM. SHASHI BALA VERMA SHIV PRASAD GUPTA MICKEY SINGH
199.	CR. APP (DB)/11/2022 ACQUITTAL CR.APP(DB)	24	RAJESH KUMAR vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR YOGESH KUMAR	AJAY MISHRA DR. ANJANI PD. SINGH SUNNY KUMAR
With 199.1	G. APP. (DB)/1/2023 GOVERNMENT APPEAL G. APP(DB)	6	THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, SHEIKHPURA vs KUNDAN KUMAR AND ANR	AJAY MISHRA	
200.	CR. APP (DB)/50/2022 AGAINST CONVICTIO CR.APP(DB)	8	PRAMOD MANDAL AND ORS vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH KRISHNA KUMAR SINGH VAISHNAVI SINGH PRANSHU RITWIK THAKUR PURUSHOTTAM KUMAR	MANISH KUMAR NO2
201.	CR. APP (DB)/109/2022 AGAINST CONVICTIO CR.APP(DB)	11	PAPPU RAI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	DILIP KUMAR SINHA
202.	CR. APP (DB)/292/2022 AGAINST CONVICTIO CR.APP(DB)	10	ARBIND YADAV @ BAUDHU YADAV vs THE STATE OF BIHAR	GAURI SHANKAR PRASAD	SADANAND PASWAN DILIP KUMAR SINHA (APP) PRAMOD KUMAR VERMA DEVENDRA KUMAR
203.	CR. APP (DB)/309/2022 AGAINST CONVICTIO CR.APP(DB)	9	AKHTAR ALI @ MOHMAD AKHATAR MIYA vs THE STATE OF BIHAR	WASI AKHTAR ASIF KALIM	ABHIMANYU SHARMA SHAKIL AHMAD KHAN

204.	CR. APP (DB)/314/2022 AGAINST CONVICTIO CR.APP(DB)	11	AMUL CHAUHAN vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH SUJIT KUMAR RAHUL KUMAR ANUKRITI JAIPURIYAR VIPIN KUMAR SINGH SMRITI SINGH KUMAR AWNISH ANKIT	ABHIMANYU SHARMA RAJESH KUMAR CHAUDHARY
205.	CR. APP (DB)/353/2022 AGAINST CONVICTIO CR.APP(DB)	6	PAPPU KUMAR @ VINAY KUMAR vs THE STATE OF BIHAR	DR. BIDHU RANJAN ASHOK KUMAR JHA	KM. SHASHI BALA VERMA
206.	CR. APP (DB)/403/2022 AGAINST CONVICTIO CR.APP(DB)	5	MINTU SINGH @ MANISH SINGH @ MANISH KUMAR @ MINTU KUMAR vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH ABHISHEK SRIPRIYA SINHA RITWIK THAKUR VAISHNAVI SINGH	BINAY KRISHNA KAMLESH PRASAD YADAV
With 206.1	CR. APP (DB)/388/2022 AGAINST CONVICTIONCR.APP(DB)	4	SUNIL YADAV @ SUNIL KUMAR YADAV @ SUNIL KUMAR SINGH vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR RITWIK THAKUR VAISHNAVI SINGH	USHA KUMARI 1 KAMLESH PRASAD YADAV
With 206.2	CR. APP (DB)/515/2022 AGAINST CONVICTIONCR.APP(DB)	6	DHARMENDRA PAL @ SUNIL PAL @ CHHOTU vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH RITWIK THAKUR VAISHNAVI SINGH	SATYA NARAYAN PRASAD KAMLESH PRASAD YADAV USHA KUMARI 1
207.	CR. APP (DB)/441/2022 AGAINST CONVICTIO CR.APP(DB)	5	RAMU MANJHI vs THE STATE OF BIHAR	RAJEEV RANJAN	SATYA NARAYAN PRASAD
With 207.1	CR. APP (DB)/215/2022 AGAINST CONVICTIONCR.APP(DB)	7	RAMASHISH MANJHI AND ORS vs THE STATE OF BIHAR	NILESH KUMAR VAISHNAVI SINGH RITWIK THAKUR	KM. SHASHI BALA VERMA
208.	CR. APP (DB)/447/2022 AGAINST CONVICTIO CR.APP(DB)	5	MD. HUSSAIN vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. SATYA NARAYAN PRASAD USHA KUMARI 1 MUKESH KUMAR SINGH
209.	CR. APP (DB)/448/2022 AGAINST CONVICTIO CR.APP(DB)	7	KUMAR @ KUMARJIT SINGH vs THE STATE OF BIHAR	AJIT KUMAR SINGH	DR. MAYANAND JHA RAJ KUMAR CHOUDHARY MANOJ KUMAR SINGH SUJIT KUMAR SINGH
With 209.1	CR. APP (DB)/1188/2017 R.I. FOR LIFE (302CR.APP(DB)	8	KALLU @ RANJAN YADAV vs THE STATE OF BIHAR	RAJESH KUMAR	SRI ASHWANI KUMAR SINHA RAJ KUMAR CHOUDHARY
With 209.2	CR. APP (DB)/1194/2017 R.I. FOR LIFE (302CR.APP(DB)	7	NANDAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY SANTOSH KUMAR	SRI SHIVESH CHANDRA MISHRA RAJ KUMAR CHOUDHARY
With 209.3	CR. APP (DB)/1213/2017 R.I. FOR LIFE(302,CR.APP(DB)	6	SATISH KUMAR @ SATISH YADAV vs THE STATE OF BIHAR	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY SANTOSH KUMAR	SRI DILIP KUMAR SINHA RAJ KUMAR CHOUDHARY
With 209.4	CR. APP (DB)/1307/2017 R.I FOR LIFE (302)CR.APP(DB)	9	RATAN KUMAR SAH @ RATAN SAH vs THE STATE OF BIHAR THROUGH	ABHAY KUMAR SINGH BHARAT BHUSHAN SIDDHARTHA KUMAR SINGH RAJESH KUMAR	SRI ABHIMANYU SHARMA RAJ KUMAR CHOUDHARY JYOTI RANJAN JHA
With 209.5	CR. APP (DB)/1442/2017 CONVERTED FROM (CRCR.APP(DB)	6	VIKRAM KUMAR @ VIKRAM YADAV vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH AMIT KUMAR MISHRA	SRI BIPIN KUMAR RAJ KUMAR CHOUDHARY
With 209.6	CR. APP (DB)/398/2022 AGAINST CONVICTIONCR.APP(DB)	6	TINKU YADAV @ RINKU YADAV vs THE STATE OF BIHAR	AKSHANSH ANKIT RAJENDRA PRASAD YADAV SURYA NARAYAN YADAV	A.G. DILIP KUMAR SINHA
210.	CR. APP (DB)/478/2022 AGAINST CONVICTIO CR.APP(DB)	7	SHAILENDRA KUMAR @ CHOTTU @ NANHKI vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	KM. SHASHI BALA VERMA MANOJ KUMAR NO.1
211.	CR. APP (DB)/487/2022 27(1) CR.APP(DB)	9	AJAY SINGH vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	MANISH KUMAR NO2

With 211.1	CR. APP (DB)/522/2022 AGAINST CONVICTIONCR.APP(DB)	6	UDAY JHA @ UDAY SHANKAR JHA vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RAM SHANKAR KUMAR ROHIT KUMAR	SATYA NARAYAN PRASAD
With 211.2	CR. APP (DB)/566/2022 R.I. FOR LIFECR.APP(DB)	6	DABLOO RAJAK vs THE STATE OF BIHAR	DILIP KUMAR ROY	AJAY MISHRA
212.	CR. APP (DB)/494/2022 AGAINST CONVICTIO CR.APP(DB)	9	AFTAB ALAM @ AFTAB MIAN vs THE STATE OF BIHAR AND ANR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI DEVENDRA KUMAR PRIYA JITENDRA KUMAR	AJAY MISHRA
213.	CR. APP (DB)/501/2022 AGAINST CONVICTIO CR.APP(DB)	9	KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE RAKESH SINGH BHASKAR SHANKAR PRAMENDRA KUMAR SINGH	ABHIMANYU SHARMA
214.	CR. APP (DB)/505/2022 AGAINST CONVICTIO CR.APP(DB)	6	MD. MAHBOOB MANSOORI @ MD. MAHBUB ALAM vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	AJAY MISHRA
215.	CR. APP (DB)/511/2022 AGAINST ACQUITTAL CR. APPEAL AGAINST	5	JITENDRA BAITHA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR JHA	SADANAND PASWAN INDRAJEET BHUSHAN MANISH KUMAR KUMAR HARSHVARDHAN KALPANA DILIP KUMAR SINHA
216.	CR. APP (DB)/520/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	KALCHAND RAM vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	ABHIMANYU SHARMA
217.	CR. APP (DB)/539/2022 AGAINST CONVICTIO CR.APP(DB)	9	MD. SADDAM vs THE STATE OF BIHAR	MD. HELAL AHMAD MD. ANJUM AKHTER MD. EJAZ AKHTER RUPESH KUMAR	SATYA NARAYAN PRASAD
218.	CR. APP (DB)/611/2022 AGAINST CONVICTIO CR.APP(DB)	8	RAJU BAITHA vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	MANISH KUMAR NO2 BIJAY PRAKASH SINGH
With 218.1	CR. APP (DB)/592/2022 AGAINST CONVICTIONCR.APP(DB)	6	SUMAN KOERI @ SUMAN KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	ABHIMANYU SHARMA BIJAY PRAKASH SINGH
With 218.2	CR. APP (DB)/670/2022 AGAINST CONVICTIONCR. APP (DB) AGAIN	7	RAJ KUMAR @ RAM KUMAR vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	AJAY MISHRA BIJAY PRAKASH SINGH
219.	CR. APP (DB)/613/2022 AGAINST CONVICTIO CR.APP(DB)	6	BINAY MANJHI vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	SUJIT KUMAR SINGH
220.	CR. APP (DB)/664/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	BAPJAN RISHI @ BABJAN RISHIDEO vs THE STATE OF BIHAR	ANUKRITI JAIPURIYAR	BINOD BIHARI SINGH
221.	CR. APP (DB)/678/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	ABHISHEK KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINGH SANJAY KUMAR SINGH RAHUL NATH SANJAY KUMAR	SATYA NARAYAN PRASAD
With 221.1	CR. APP (DB)/884/2022 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	SONU KUMAR vs THE STATE OF BIHAR	ARUN KUMAR PANDEY RAJESH KUMAR	ABHIMANYU SHARMA
222.	CR. APP (DB)/680/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	MD. SHAHID ANSARI @ MD. SHAHID @ SHAHID ANSARI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR MD FAZLE KARIM PRATIK MISHRA	SATYA NARAYAN PRASAD
223.	CR. APP (DB)/697/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	AMIT KUMAR AJAY KUMAR SINGH	PARMESHWAR MEHTA USHA KUMARI NO. 1 (SPL. PP)
224.	CR. APP (DB)/711/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	13	DHIRAJ KUMAR @ PUTLI @ ABHISHEK KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA VIJAY KUMAR	BINOD BIHARI SINGH
225.	CR. APP (DB)/727/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	12	PAPPU KUMAR SINGH vs THE STATE OF BIHAR	SABAL KUMAR JHA PANKAJ KUMAR SINGH	BINOD BIHARI SINGH ARBIND KUMAR SINGH

With 225.1	CR. APP (DB)/750/2022 AGAINST CONVICTIONCR.APP(DB)	15	VICKEY @ VIKASH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	KM. SHASHI BALA VERMA ARBIND KUMAR SINGH
With 225.2	CR. APP (DB)/870/2022 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	ABHISHEK KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR SUMIT KUMAR JHA	BINOD BIHARI SINGH ARBIND KUMAR SINGH RABINDRA KUMAR TIWARI
226.	CR. APP (DB)/740/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	MUSTAFA SHEIKH vs THE STATE OF BIHAR AND ANR	MD. HARUN QUARESHI BRAJESH KUMAR SINGH SUMIT KUMAR VAISHNAVI SINGH RITWIK THAKUR PRANSHU	BIPIN KUMAR
227.	CR. APP (DB)/772/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	12	JASWANT SINHA @ JASWANT KUMAR SINHA vs THE STATE OF BIHAR AND ANR	NIKHIL SINGH SUMEET KUMAR SINGH SHAILESH ANAND	KM. SHASHI BALA VERMA SHASHANK SHEKHAR CHITRAGUPTA VIVEK KUMAR SINHA
228.	CR. APP (DB)/836/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	RAJO MAHTO vs THE STATE OF BIHAR	RABI BHUSHAN PRASAD NO. 1	AJAY MISHRA BHIM SEN PRASAD SANJEET KUMAR KANCHAN KUMARI
229.	CR. APP (DB)/849/2022 AGAINST ACQUITTAL CR. APPEAL AGAINST	10	RAM NATH PANDEY vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR MRIGENDRA PRATAP SINGH	BIPIN KUMAR HARISHANKAR ROY HARI SHANKAR ROY
With 229.1	CR. APP (SJ)/786/2021 R.I FOR 1 YEARSCR. APP(SJ)	6	LALJEE PANDEY @ MUNNA PANDEY vs THE STATE OF BIHAR	SADA NAND ROY NUTAN KUMARI SHARMA	A.G BRAJESH PRASAD GUPTA ZEYAUL HODA ZEYAUL HODA
230.	CR. APP (DB)/860/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	VIKRAM KUMAR @ PAPPU vs THE STATE OF BIHAR	SUMAN KUMAR VERMA SUNIL KUMAR VERMA AMRESH KUMAR MISHRA SMRITI VERMA PUSHPENDRA KUMAR SINGH DIVYA BHARTI VIKASH KUMAR JHA ANITA KUMARI	SUJIT KUMAR SINGH
With 230.1	CR. APP (DB)/832/2022 AGAINST CONVICTIONCR. APP (DB) AGAIN	3	SIYARAM SAH vs THE STATE OF BIHAR	SUMAN KUMAR VERMA SUNIL KUMAR VERMA ANISH KUMAR SMRITI VERMA	KM. SHASHI BALA VERMA
231.	CR. APP (DB)/863/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	ASHOK RAM vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA BRIJ MOHAN DAS	ABHIMANYU SHARMA
232.	CR. APP (DB)/874/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	MOJABIR ANSARI vs THE STATE OF BIHAR	ARVIND KUMAR RANDHIR KUMAR NO.1 PRIYANKA SINGH RIZWANUL JAMA KHAN MADHAV RAJ	MANISH KUMAR NO2
233.	CR. APP (DB)/895/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	BHUSHAN KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 UMESH CHANDRA AJAY KUMAR SINHA	PARMESHWAR MEHTA LALAN KUMAR
With 233.1	CR. APP (DB)/641/2022 AGAINST CONVICTIONCR. APP (DB) AGAIN	10	SUJIT KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	KM. SHASHI BALA VERMA LALAN KUMAR
234.	CR. APP (DB)/910/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	11	RIYASAT ALI @ MD. RIYASAT ALI vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD AJAY KUMAR TIWARI VAISHNAVI SINGH RITWIK THAKUR	SADANAND PASWAN AJAY MISHRA (APP)
235.	CR. APP (DB)/925/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	GOVIND KUMAR vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	SUJIT KUMAR SINGH

Thursday the 20th November 2025
MAIN BUILDING
Court No. 15 (AT 10:30 A.M.)
Mr. Justice Bibek Chaudhuri &
Mr. Justice Dr. Anshuman

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks

Notice: (I) All urgent mentioning of cases shall be made on Monday only.
(II) Learned counsels are requested to provide two typed copies of relevant documents such as depositions, FIR, ferdbeyan, exhibits and other documents in appeals for proper adjudication of cases.

FOR ORDERS (ON OFFICE NOTES)

1.	MA/374/2018 MA TAXATION	22	M/S DINA MAHABIR RE-ROLLERS PVT. LTD. AND ORS vs THE UNION OF INDIA, AND ORS	SURAJ SAMDARSHI VISHAL VIKRAM RANA RAJAN PRAKASH INDRAJESH KUMAR	S.D SANJAY ADDL. SOC. GEN. SATYA PRAKASHTRIPATHY ANSHAY BAHDUR MATHUR (CGC) ANSHUMAN SINGH ANSHUMAN SINGH ANSHUMAN SINGH
With 1.1	MA/936/2024 M.A. CENTRAL EXCIS	1	LATE RAJENDRA PRASAD KAMALIA vs THE UNION OF INDIA AND ORS	AVINASH SHEKHAR SIMRAN KUMARI SURAJ SAMDARSHI	ADDITIONAL SOLICITOR GENERAL
With 1.2	MA/944/2024 M.A. CENTRAL EXCIS	3	PRABHU DAYAL BHARATIYA vs THE UNION OF INDIA THROUGH THE SECRETARY, DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE AND ORS	AVINASH SHEKHAR SIMRAN KUMARI SURAJ SAMDARSHI	ADDITIONAL SOLICITOR GENERAL
With 1.3	MA/945/2024 M.A. CENTRAL EXCIS	4	AMIT KUMAR BHARATIYA vs THE UNION OF INDIA, THROUGH THE SECRETARY, DEPARTMENT OF LEGAL AFFAIRS, AND ORS	AVINASH SHEKHAR SIMRAN KUMARI SURAJ SAMDARSHI	ADDITIONAL SOLICITOR GENERAL
With 1.4	MA/946/2024 M.A. CENTRAL EXCIS	3	RAJESH KUMAR KAMALIA vs THE UNION OF INDIA THROUGH THE SECRETARY, DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, AND ORS	AVINASH SHEKHAR SIMRAN KUMARI SURAJ SAMDARSHI	ADDITIONAL SOLICITOR GENERAL
2.	MA/497/2022	4	NILENDU DEVI @ NILENDU DEBI vs MUKUL SINGH	AMARNATH JHA	
3.	MA/219/2025 MA (DB) FAMILY COU	4	BHOLA SAO @ BHOLA PRASAD AND ORS vs RAJESH KUMAR	PRAVASHANKAR MISHRA DEEPAK SINHA	

FOR ORDERS

4.	MA/878/2019	9	GURUDYAL CHOUDHARY @ BRAHAM DAYAL CHOUDHARY @ BRAHM DAYAL CHAUDHARY vs NITU DEVI	ASHOK KUMAR SUNIL KUMAR SINGH ARVIND KUMAR	GAURAV SINGH ADITI SHARMA ABHIJEET KUMAR SINGH

FOR HEARING UNDER ORDER 41 RULE 11 CPC

5.	MA/1120/2019	6	AMRESH KUMAR SAHANI @ AMRESH KUMAR vs REETA DEVI	RAJIVE RANJAN SINGH SHANTI BHUSHAN SINGH	RANJANA SRIVASTAVA
6.	MA/187/2021	5	COMMISSIONER OF CENTRAL GST AND EXCISE, vs M/S HARINAGAR SUGAR MILLS LTD.	ANSHUMAN SINGH	RAMESH KUMAR AGRAWAL SANJEEV KUMAR
7.	MA/712/2024 MA (DB) INCOME TAX	6	DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE-2 PATNA vs MITHILESH KUMAR	ARCHANA SINHA @ ARCHANA SHAHI KOMAL RICHA RAJIV SINGH SWARNA ROY	SHILPI KESHRI KALPANA RASTOGI

FOR HEARING

8.	CR. APP (DB)/590/2018 IMPRISONMENT FOR CR.APP(DB)	7	AJAY SINGH vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA JAY PRAKASH SINGH RASHMI BHARTI SHIO PARSAN SINGH SANJAY KUMAR ANIL KUMAR SINHA RAJANI KANT PANDEY SAURAV KUMAR SUMAN RAUSHAN ABHISHEK	SRI MAYANAND JHA RAM NATH SINGH YADAV SUJIT KUMAR SINGH
9.	CR. APP (DB)/639/2018 IMPRISONMENT FOR CR.APP(DB)	4	SANJAY BHAGAT vs THE STATE OF BIHAR	SUNIL KUMAR SINGH RAKESH KUMAR ASHOK KUMAR SANJAY KUMAR JAY PRAKASH SINGH SWARNA ROY ARCHANA SINHA @ ARCHANA SHAHI MAYANK RAJ SANTOSH KUMAR PANDEY RAKESH KUMAR SHARMA RAVI RANJAN KUMAR	BINAY KRISHNA RAJEEV RANJAN BELA SINGH MD. ANISUR RAHMAN
With 9.1	CR. APP (DB)/600/2018 IMPRISONMENT FOR LCR.APP(DB)	5	LALA MIYA @ YASIN vs THE STATE OF BIHAR	ABHAY KUMAR SUNIL KUMAR VERMA SUMAN KUMAR VERMA ANISH KUMAR SANJAY KUMAR	SRI SADANAND PASWAN BELA SINGH RAJEEV RANJAN MD. ANISUR RAHMAN
10.	CR. APP (DB)/673/2018 R.I. FOR LIFE(302 CR.APP(DB)	10	VIJAY KUMAR YADAV @ VIVEK KUMAR @ GOLU vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH PAWAN KUMAR RANJEET KUMAR SINGH SANJEEV RANJAN AASTHA ANANYA	SHASHI BALA VERMA KM. SHASHI BALA VERMA
11.	CR. APP (DB)/760/2018 R.I. FOR LIFE (30 CR.APP(DB)	17	BHUSHAN YADAV AND ORS vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL	SHASHI BALA VERMA SANJEEV KUMAR
With 11.1	CR. APP (DB)/802/2018 R.I. FOR LIFE (302CR.APP(DB)	15	DASO KEWAT vs THE STATE OF BIHAR	ARUN KUMAR RAM VINAY PRASAD SINGH @ SANJAY RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	SHASHI BALA VERMA SANJEEV KUMAR
With 11.2	CR. APP (DB)/822/2018 R.I. FOR LIFE(302,CR.APP(DB)	6	SARYUG YADAV vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL	SRI SATYA NARAYAN PRASAD SANJEEV KUMAR
12.	CR. APP (DB)/780/2018 IMPRISONMENT FOR CR.APP(DB)	8	MUNNA YADAV AND ANR vs THE STATE OF BIHAR	PRAKASH MAHTO RAJESH KUMAR SINHA UMESH PRASAD MRITYUNJAY KUMAR	SRI ABHIMANYU SHARMA
13.	CR. APP (DB)/792/2018 IMPRISONMENT FOR CR.APP(DB)	7	PAPPU MANDAL vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH DILIP KUMAR	SRI AJAY MISHRA
14.	CR. APP (DB)/936/2018 IMPRISONMENT FOR CR.APP(DB)	16	DEEPAK KUMAR @ SUNNY AND ANR vs THE STATE OF BIHAR	JAVED ASLAM PRIYANKA SINGH ANUJ KUMAR ASHOK KUMAR SINGH ANSUL AMARENDRA KUMAR SINGH RANJEET KUMAR SINGH	SRI SHIVESH CHANDRA MISHRA SANJAY SINGH KUNDAN KUMAR SINGH DR. MAYANAND JHA SUJIT KUMAR SINGH
With 14.1	CR. APP (DB)/612/2018 R.I FOR 7 YEARS (3CR.APP(DB)	14	YOGENDRA SINGH AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH SATYENDRA PRASAD AMARENDRA KUMAR SINGH RANJEET KUMAR SINGH RANVIJAY NARAIN SINGH	SRI ABHIMANYU SHARMA BISHWAJEET SINGH SANJAY SINGH KUNDAN KUMAR SINGH

15.	CR. APP (DB)/948/2018 R.I. FOR LIFE (30 CR.APP(DB)	3	BIRENDRA YADAV vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA DHANANJAYA NATH TIWARI VAISHNAVI SINGH RITWIK THAKUR PRANSHU	SMT USHA KUMARI NO-1
With 15.1	CR. APP (DB)/982/2018 R.I FOR LIFE (302,CR.APP(DB)	4	KAMLESH YADAV AND ANR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA DHANANJAYA NATH TIWARI MD.IMTEYAZ AHMAD VAISHNAVI SINGH RITWIK THAKUR	SMT USHA KUMARI NO-1 DHARMESH KUMAR
16.	CR. APP (DB)/960/2018 R.I FOR LIFE (302 CR.APP(DB)	14	JANARDAN SINGH @ JANARDAN SINGH YADAV vs THE STATE OF BIHAR	NIL KAMAL RAGHUNANDAN KUMAR SINGH UPADHYAY SAURABH KUMAR ANUJ KUMAR ADITYA PANDEY SHYAM KISHORE SANJAY KUMAR PRAVEER KUMAR THAKUR	SRI ABHIMANYU SHARMA
With 16.1	CR. APP (DB)/967/2018 R.I. FOR LIFE (302CR.APP(DB)	11	NANDJI YADAV vs THE STATE OF BIHAR	ATUL CHANDRA ANKIT KATRIAR SANJAY KUMAR PRAVEER KUMAR THAKUR	SRI AJAY MISHRA
With 16.2	CR. APP (DB)/1081/2018 R.I. FOR LIFE(302,CR.APP(DB)	5	JAJ YADAV @ JAJ SINGH vs THE STATE OF BIHAR	RAMCHANDRA SINGH JITENDRA KUMAR SINGH SHANKAR KUMAR	SHASHI BALA VERMA
With 16.3	CR. APP (DB)/1084/2018 R.I. FOR LIFE(302,CR.APP(DB)	11	BALI YADAV AND ORS vs THE STATE OF BIHAR	NITYA NAND TIWARY	SRI SHIVESH CHANDRA MISHRA DR. MAYANAND JHA DR. MAYANAND JHA
17.	CR. APP (DB)/999/2018 R.I. FOR LIFE(377 CR.APP(DB)	4	JITAN CHAUDHARY @ JITENDRA CHAUDHARY @ JITEN CHOUDHRI vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	SRI ASHWANI KUMAR SINHA
18.	CR. APP (DB)/1060/2018 R.I FOR LIFE (302 CR.APP(DB)	5	SANJAY SINGH @ SUKHRU SINGH vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR	SRI AJAY MISHRA AJIT KUMAR DINKAR KUMAR
With 18.1	CR. APP (DB)/983/2018 R.I. FOR LIFE(302,CR.APP(DB)	6	HIRA SINGH vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR	SRI MAYANAND JHA AJIT KUMAR DINKAR KUMAR
19.	CR. APP (DB)/1098/2018 IMPRISONMENT FOR CR.APP(DB)	4	ISHWARI SINGH vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA AJAY KUMAR SINGH ATUL SHANKAR	SRI SATYA NARAYAN PRASAD
With 19.1	CR. APP (DB)/979/2018 IMPRISONMENT FOR LCR.APP(DB)	14	SUNIL KUMAR @ SUNAINA SAO @ SUNIL vs THE STATE OF BIHAR	NILESH KUMAR AMRENDRA KUMAR SHASHANK SHEKHAR NILESH KUMAR	SRI DILIP KUMAR SINHA
With 19.2	CR. APP (DB)/1030/2018 R.I. FOR LIFE(302,CR.APP(DB)	6	NAND LAL YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR RITESH KUMAR	SRI DILIP KUMAR SINHA
With 19.3	CR. APP (DB)/1063/2018 R.I FOR LIFE (302,CR.APP(DB)	6	KISTO PATWA @ KISTU RAM AND ANR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	SRI ASHWANI KUMAR SINHA
With 19.4	CR. APP (DB)/1067/2018 R.I. FOR 10 YEARS CR.APP(DB)	13	LAXMAN RAM vs THE STATE OF BIHAR	RAM PRASAD SINGH MANISH PRAKASH	SRI SATYA NARAYAN PRASAD
With 19.5	CR. APP (DB)/1124/2018 R.I FOR LIFE (302)CR.APP(DB)	3	CHHOTEY KUMHAR @ CHOTE LAL PANDIT vs THE STATE OF BIHAR	PRAVEEN KUMAR RAJ KUMAR SARBOTTAM KUMAR SARKAR	SRI AJAY MISHRA
20.	CR. APP (DB)/1100/2018 R.I. FOR LIFE(376 CR.APP(DB)	5	MD. KHURSHID @ MD. KHURSHID RAYEEN vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL	SRI ASHWANI KUMAR SINHA
21.	CR. APP (DB)/1102/2018 R.I. FOR LIFE (30 CR.APP(DB)	7	CHUNNI PRAVEEN AND ANR vs THE STATE OF BIHAR	BAM BAHADUR JHA CHANDRA MOHAN JHA SANJAY KUMAR NO.1	SRI AJAY MISHRA

22.	CR. APP (DB)/1108/2018 R.I. FOR LIFE (30 CR.APP(DB)	13	HARENDRA SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH SAKET KUMAR SINGH JAI PRAKASH SINGH MANOJ KUMAR SINGH	SRI SHIVESH CHANDRA MISHRA RAJANI KANT SINGH DR. MAYANAND JHA DR. MAYANAND JHA SUJIT KUMAR SINGH
With 22.1	CR. APP (DB)/1088/2018 R.I. FOR LIFE (302CR.APP(DB)	5	RAMESH SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH SAKET KUMAR SINGH	SRI MAYANAND JHA RAJANI KANT SINGH
23.	CR. APP (DB)/1114/2018 R.I. FOR 20 YEARS CR.APP(DB)	16	SAURAV KUMAR @ SAURABH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH PRATIK MISHRA RAGHWENDRA PRATAP SINGH SADA NAND ROY	SRI SHIVESH CHANDRA MISHRA DR. MAYANAND JHA SUJIT KUMAR SINGH
24.	CR. APP (DB)/1130/2018 R.I. FOR LIFE (30 CR.APP(DB)	8	AJAY CHOUDHARY vs THE STATE OF BIHAR	CHHOTE LAL MISHRA ALEXANDER ASHOK	SRI AJAY MISHRA
25.	CR. APP (DB)/1179/2018 R.I. FOR LIFE (30 CR.APP(DB)	17	RAM PRAVESH CHAUHAN vs THE STATE OF BIHAR	ANIL KUMAR NO.1 UDAY PRASAD HAFIZ SHAHBAZ ARIF SHIVE KUMAR RAKESH KUMAR SHARMA AMRESH KUMAR RABINDRA KUMAR	SRI SHIVESH CHANDRA MISHRA NIRANJAN KUMAR PANKAJ KUMAR SUJIT KUMAR SINGH SUJIT KUMAR SINGH (APP)
With 25.1	CR. APP (DB)/1302/2018 R.I. FOR LIFE(302,CR.APP(DB)	14	BASUDEO CHAUHAN vs THE STATE OF BIHAR	PRAMOD KUMAR RITESH KUMAR	SRI DILIP KUMAR SINHA PANKAJ KUMAR NIRANJAN KUMAR
26.	CR. APP (DB)/1196/2018 R.I FOR LIFE (302 CR.APP(DB)	11	RAM SURESH YADAV @ LANGA YADAV @ RAM SURESH SINGH vs THE STATE OF BIHAR	RASHMI BHARTI SATYAPAL SINGH	SHASHI BALA VERMA RAJEEV RANJAN
27.	CR. APP (DB)/1248/2018 R.I. FOR LIFE (30 CR.APP(DB)	6	BHARAT YADAV vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR RAJESH RANJAN RAVI KUMAR AJIT KUMAR MITALI	SRI ABHIMANYU SHARMA RAGHUNANDAN KUMAR SINGH UPADHYAY SAURABH KUMAR
With 27.1	CR. APP (DB)/1191/2018 IMPRISONMENT FOR LCR.APP(DB)	9	SURESH YADAV vs THE STATE OF BIHAR	ANUJ KUMAR JAVED ASLAM ANSUL MITALI RAVI KUMAR	SRI AJAY MISHRA RAGHUNANDAN KUMAR SINGH
With 27.2	CR. APP (DB)/1211/2018 R.I. FOR LIFE(302)CR.APP(DB)	2	HARENDRA YADAV AND ORS vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR RAJESH RANJAN	SRI SHIVESH CHANDRA MISHRA RAGHUNANDAN KUMAR SINGH
With 27.3	CR. APP (DB)/1220/2018 R.I. FOR LIFE (302CR.APP(DB)	6	ASHOK YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	SRI AJAY MISHRA RAGHUNANDAN KUMAR SINGH
28.	CR. APP (DB)/1316/2018 AGAINST ACQUITTAL CR. APPEAL AGAINST	26	ASHOK KUMAR YADAV vs THE STATE OF BIHAR AND ORS	JITENDRA NARAIN SINHA MUKTI NATH RASHMI BHARTI ABHISHEK KUMAR AJIT KUMAR SINGH	SRI DILIP KUMAR SINHA SUSHIL KUMAR SINGH
With 28.1	CR. APP (SJ)/1852/2018 R.I FOR 10 YEARS (CR. APP(SJ)	6	RAVI DASIL @ CHHOTAN RAI vs THE STATE OF BIHAR	SUSHIL KUMAR SINGH BINOD KUMAR	SRI BINOD BIHARI SINGH
29.	CR. APP (DB)/1390/2018 R.I. FOR LIFE (37 CR.APP(DB)	11	BAMBAM MUKHIYA @ GOVIND MUKHIYA vs THE STATE OF BIHAR	RAMASHANKAR SINGH JAGDISH PRASAD SINGH MADHUBALA VERMA AJAY KUMAR VERMA	SRI DILIP KUMAR SINHA
30.	CR. APP (DB)/1410/2018 R.I. FOR LIFE (30 CR.APP(DB)	19	JAGDISH YADAV AND ORS vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	SRI SHIVESH CHANDRA MISHRA DR. MAYANAND JHA DR. MAYANAND JHA SUJIT KUMAR SINGH

31.	CR. APP (DB)/14/2019 IMPRISONMENT FOR CR.APP(DB)	12	MD. PAPPU @ MD. SABA UDDIN vs THE STATE OF BIHAR	ZAINUL ABEDIN MADHAV RAJ MADHAV RAJ	SRI ABHIMANYU SHARMA
32.	CR. APP (DB)/22/2019 IMPRISONMENT FOR CR.APP(DB)	17	MD. AHSAN ALAM vs THE STATE OF BIHAR	SHAHABUDDIN AZEEM @ S. AZEEM	SRI SHIVESH CHANDRA MISHRA RAJEEV NAYAN
With 32.1	CR. APP (DB)/3/2019 R.I. FOR 14 YEARS(CR.APP(DB)	8	MD. AMIR HASSAN @ AMIR HASSAN vs THE STATE OF BIHAR	SHAHABUDDIN AZEEM @ S. AZEEM	SRI DILIP KUMAR SINHA RAJEEV NAYAN
33.	CR. APP (DB)/32/2019 R.I. FOR 12 YEARS CR.APP(DB)	8	BIRJU @ RAJA vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	SRI MAYANAND JHA
34.	CR. APP (DB)/41/2019 R.I. FOR LIFE (30 CR.APP(DB)	4	LAL BAHADUR RAM vs THE STATE OF BIHAR	HARENDRA PRASAD	SRI DILIP KUMAR SINHA
35.	CR. APP (DB)/53/2019 AGAINST CONVICTIO CR.APP(DB)	9	RAMDEO THAKUR AND ORS vs THE STATE OF BIHAR	MADHUKAR PANDEY SACHCHIDANAND CHOUDHARY MRITYUNJAY KUMAR UMESH PRASAD	ASHWANI KUMAR SINHA ABHIMANYU SHARMA
36.	CR. APP (DB)/84/2019 Against Convictio CR.APP(DB)	4	KAMAL YADAV vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH JYOTSNA KUMARI MASOOM ALAM RITWIK THAKUR VAISHNAVI SINGH	ASHWANI KUMAR SINHA AJAY KUMAR
37.	CR. APP (DB)/135/2019 AGAINST CONVICTIO CR.APP(DB)	8	AMIT KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	KM. SHASHI BALA VERMA
38.	CR. APP (DB)/143/2019 against convictio CR.APP(DB)	6	KAMLANAND SINGH @ KAMLU SINGH vs THE STATE OF BIHAR	ANIL PRASAD SINGH ABHIJEET GAUTAM	DR. MAYANAND JHA
With 38.1	CR. APP (DB)/1340/2018 R.I. FOR LIFE (302CR.APP(DB)	6	GANPAT SINGH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	SRI ABHIMANYU SHARMA
39.	CR. APP (DB)/149/2019 against convictio CR.APP(DB)	13	SHRI PAT YADAV AND ORS vs THE STATE OF BIHAR	SADA NAND ROY ALKA AJAY KUMAR JAIN MANOJ KUMAR RAJ NARAYAN MISHRA	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA SUJIT KUMAR SINGH
With 39.1	CR. APP (DB)/1419/2018 IMPRISONMENT FOR LCR.APP(DB)	6	BABBAN SINGH @ BABBAN SINGH YADAV AND ANR vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA RAJESH KUMAR	SRI MAYANAND JHA DILIP KUMAR SINHA (APP)
With 39.2	CR. APP (DB)/1451/2018 R.I FOR LIFE (302,CR.APP(DB)	7	BIHARI SINGH vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA RAJESH KUMAR AJAY KUMAR JAIN ALKA	SRI DILIP KUMAR SINHA
40.	CR. APP (DB)/296/2019 AGAINST CONVICTIO CR.APP(DB)	5	SUDHIR RAI @ SUDHIR MAHATO vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY RAJESH KUMAR ARJUN PRASAD MAN MOHAN KUMAR	KM. SHASHI BALA VERMA
41.	CR. APP (DB)/329/2019 against convictio CR.APP(DB)	17	RAJESH YADAV vs THE STATE OF BIHAR	RAVI RANJAN PRAKASH CHANDRA JHA SHEIKH ARKAN AHMAD SANJAY KUMAR @ S.K. ANJANA	AJAY MISHRA SHEO JEE MISHRA

With 41.1	CR. APP (DB)/332/2019 AGAINST CONVICTIONCR.APP(DB)	6	RAM BRAT YADAV @ RAMBARAT YADAV @ RAMBRAT SINGH vs THE STATE OF BIHAR	TEJ KUMAR MAHARAJ BINOY KUMAR SINHA RADHA KRISHNA RAMCHANDRA SINGH SHANKAR KUMAR	DILIP KUMAR SINHA SHEO JEE MISHRA
With 41.2	CR. APP (DB)/1059/2019 AGAINST CONVICTIONCR.APP(DB)	6	FIDDU YADAV @ RAJU RANJAN KUMAR @ RAJU RANJAN vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA SANTOSH KUMAR PANDEY RAKESH KUMAR SHARMA RABINDRA KUMAR AMRESH KUMAR	MANISH KUMAR NO2 SHEO JEE MISHRA
With 41.3	CR. APP (DB)/192/2022 AGAINST CONVICTIONCR.APP(DB)	6	JALENDRA YADAV vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA DAIZY KUMARI	DILIP KUMAR SINHA
42.	CR. APP (DB)/365/2019 AGAINST CONVICTIO CR.APP(DB)	7	CHANDRA BHUSHAN SINGH vs THE STATE OF BIHAR	SONI SHRIVASTAVA MADHURI KUMARI NILESH SINHA ZEYAUL HODA	DILIP KUMAR SINHA
43.	CR. APP (DB)/442/2019 AGAINST CONVICTIO CR.APP(DB)	10	MUNI PANDEY AND ORS vs THE STATE OF BIHAR AND ANR	SADA NAND ROY	SATYA NARAYAN PRASAD
With 43.1	CR. APP (DB)/532/2019 AGAINST CONVICTIONCR.APP(DB)	8	VIJAY PANDEY vs THE STATE OF BIHAR AND ANR	SADA NAND ROY	ABHIMANYU SHARMA
44.	CR. APP (DB)/450/2019 AGAINST ACQUITTAL CR. APPEAL AGAINST	8	MD. RIJAUL vs THE STATE OF BIHAR AND ORS	MD. MUSOWIR	DR. MAYANAND JHA BIMAL KUMAR VIDYANSHU SUMIT MARUTI KUMARI
45.	CR. APP (DB)/478/2019 AGAINST ACQUITTAL CR. APPEAL AGAINST	6	TARA DEVI vs THE STATE OF BIHAR AND ORS	NILESH KUMAR SHASHANK SHEKHAR BIJAY KUMAR PANDEY	MANISH KUMAR NO2
46.	CR. APP (DB)/517/2019 AGAINST CONVICTIO CR.APP(DB)	7	RUPESH SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK MADHUSUDAN KUMAR	AJAY MISHRA
47.	CR. APP (DB)/529/2019 AGAINST CONVICTIO CR.APP(DB)	6	BHUI @ BHUI YADAV @ RAMESH YADAV vs THE STATE OF BIHAR	PARAS NATH PATLA KUMARI UMESH KUMAR VERMA NITYA NAND NEERAJ KUMARI ANJANI SINHA VAISHNAVI SINGH RITWIK THAKUR AMRENDRA KUMAR	ABHIMANYU SHARMA PRASHANT KUMAR
With 47.1	CR. APP (DB)/514/2019 AGAINST CONVICTIONCR.APP(DB)	6	SITA YADAV vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA TEJ PRATAP SINGH RAVI KUMAR MADHAV RAJ	ABHIMANYU SHARMA PRASHANT KUMAR
With 47.2	CR. APP (DB)/531/2019 AGAINST CONVICTIONCR.APP(DB)	9	BASMATIYA DEVI vs THE STATE OF BIHAR	NITYA NAND NEERAJ RASHMI KUMARI MANDILWAR NILESH KUMAR SHASHANK SHEKHAR RITURAJ RAMAN AMRENDRA KUMAR	SHIWESH CHANDRA MISHRA PRASHANT KUMAR
With 47.3	CR. APP (DB)/535/2019 R.I. FOR LIFECR.APP(DB)	8	LALI YADAV vs THE STATE OF BIHAR	SHIW KUMAR PRABHAKAR UMA SHANKAR SHARMA BIRENDRA KUMAR RAJIV RANJAN SINGH CHUNNU KUMAR VAISHNAVI SINGH RITWIK THAKUR AMRENDRA KUMAR	MANISH KUMAR NO2 PRASHANT KUMAR
With 47.4	CR. APP (DB)/115/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	NAWAB KUMAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ KUMARI ANJANI SINHA ,MINTOO KUMARI BIRENDRA KUMAR	BIPIN KUMAR
With 47.5	CR. APP (DB)/138/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	MAHESH YADAV vs THE STATE OF BIHAR	NITYA NAND NEERAJ KUMARI ANJANI SINHA MINTOO KUMARI BIRENDRA KUMAR	ABHIMANYU SHARMA

48.	CR. APP (DB)/553/2019 IMPRISONMENT FOR CR.APP(DB)	7	KIRAN SINGH AND ANR vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	AJAY MISHRA HIMANSHU KUMAR AKELA
With 48.1	CR. APP (DB)/248/2019 AGAINST CONVICTIONCR.APP(DB)	4	ROHIT KUMAR @ ROHIT SINGH AND ORS. AND ORS vs THE STATE OF BIHAR	UMA SHANKAR SHARMA SHIW KUMAR PRABHAKAR GAUTAM MURARI NARAIN CHAUDHARY VIJAY KUMAR BRAHMANAND KUMAR CHANCHAL KUMARI	DILIP KUMAR SINHA HIMANSHU KUMAR AKELA
With 48.2	CR. APP (DB)/348/2019 AGAINST ACQUITTALCR. APPEAL AGAINST	4	RUCHI KUMARI vs THE STATE OF BIHAR AND ANR	HIMANSHU KUMAR AKELA	DR. MAYANAND JHA ANJANI PARASHAR
With 48.3	CR. APP (DB)/437/2019 AGAINST CONVICTIONCR.APP(DB)	5	SHALIGRAM SINGH @ KHAPRU SINGH vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA SANJEEV SHANKAR RAJESH KUMAR RAKESH KUMAR SHARMA MD. ANWAR ANJANI PARASHAR ARUN	SATYA NARAYAN PRASAD HIMANSHU KUMAR AKELA
49.	CR. APP (DB)/594/2019 R.I. FOR LIFE CR.APP(DB)	4	ZULEKHA KHATOON vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI SANTOSH KUMAR MD. MOBASSAR ALI	SHIWESH CHANDRA MISHRA
With 49.1	CR. APP (DB)/307/2019 AGAINST CONVICTIONCR.APP(DB)	7	MD. KUDUS vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	SATYA NARAYAN PRASAD
With 49.2	CR. APP (DB)/387/2019 CR.APP(DB)	1	AKASH PASWAN @ RAM KRIPAL PASWAN vs THE STATE OF BIHAR	DEVENDRA KUMAR PRAMOD KUMAR VERMA RANJIT KUMAR THAKUR	ASHWANI KUMAR SINHA
50.	CR. APP (DB)/600/2019 R.I. FOR LIFE CR.APP(DB)	7	MD. MOZIBUR RAHMAN vs THE STATE OF BIHAR	MANISH KUMAR MD. ZIAUL QUAMAR	DR. MAYANAND JHA
51.	CR. APP (DB)/634/2019 Against convictio CR.APP(DB)	10	KARU MANDAL vs THE STATE OF BIHAR AND ANR	DIWAKAR UPADHYAYA NIHAR NANDAN AMBASTA PREETY KUNWAR RAM NIWAS PRASAD	KM. SHASHI BALA VERMA
52.	CR. APP (DB)/637/2019 Against convictio CR.APP(DB)	10	KHUSHBU DEVI vs THE STATE OF BIHAR	RANA PRATAP SINGH DHARMENDRA KUMAR SINGH MANISH KUMAR SINGH VIVEKA NAND SINGH AMRENDRA KUMAR BRAJ BHUSHAN PODDAR SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH TILAK SAO RAJESH MOHAN DILIP KUMAR ROY	ASHWANI KUMAR SINHA SUNIL KUMAR SINGH ABHIMANYU SHARMA (APP)
With 52.1	CR. APP (DB)/623/2019 Against convictionCR.APP(DB)	14	GUDDU SINGH vs THE STATE OF BIHAR	RAJ NARAYAN MISHRA MANOJ KUMAR KSHEM SHARMA AMRENDRA KUMAR BRAJ BHUSHAN PODDAR	KM. SHASHI BALA VERMA SUNIL KUMAR SINGH
With 52.2	CR. APP (DB)/689/2019 AGAINST CONVICTIONCR.APP(DB)	7	ASHOK KUMAR SINGH vs THE STATE OF BIHAR	RANA PRATAP SINGH MANISH KUMAR SINGH VIVEKA NAND SINGH	MANISH KUMAR NO2 SUNIL KUMAR SINGH

With 52.3	CR. APP (DB)/690/2019 AGAINST CONVICTIONCR.APP(DB)	11	GULSHAN KUMAR vs THE STATE OF BIHAR	RANA PRATAP SINGH MANISH KUMAR SINGH VIVEKA NAND SINGH DILIP KUMAR ROY BRAJ BHUSHAN PODDAR	ABHIMANYU SHARMA SUNIL KUMAR SINGH
With 52.4	CR. APP (DB)/725/2019 R.I. FOR LIFECR.APP(DB)	6	MANTA MISHRA @ RAJEEV RANJAN MISHRA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	SHIWESH CHANDRA MISHRA SUNIL KUMAR SINGH DR. MAYANAND JHA
53.	CR. APP (DB)/661/2019 against convictio CR.APP(DB)	13	ANJAY KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD RAJEEV KUMAR BIJENDRA KUMAR SINGH	ABHIMANYU SHARMA PANKAJ KUMAR NIRANJAN KUMAR
With 53.1	CR. APP (DB)/687/2019 against convictionCR.APP(DB)	13	MD. GULAB vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD SHASHANK SHEKHAR NILESH KUMAR VIJAY ANAND SHADAB AKHTER VAISHNAVI SINGH RITWIK THAKUR	DILIP KUMAR SINHA PANKAJ KUMAR NIRANJAN KUMAR
With 53.2	CR. APP (DB)/760/2019 R.I. FOR LIFECR.APP(DB)	16	BABLOO KUMAR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD SHASHANK SHEKHAR NILESH KUMAR AKHAURI KAMAL KISHORE SAHAY	ASHWANI KUMAR SINHA PANKAJ KUMAR NIRANJAN KUMAR ASHWANI KUMAR SINHA ABHIMANYU SHARMA
With 53.3	CR. APP (DB)/817/2019 R.I. FOR LIFECR.APP(DB)	9	ALOK KUMAR @ SANDEEP KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	ABHIMANYU SHARMA
54.	CR. APP (DB)/662/2019 against convictio CR.APP(DB)	5	MD. SAIYAD vs THE STATE OF BIHAR	MUKESH KUMAR RANA RAKESH SINGH MEENA SINGH SAKSHI DEEP SAKET KUMAR SINGH	DILIP KUMAR SINHA
55.	CR. APP (DB)/669/2019 against convictio	13	MRITUNJAY DAS @ MRITUNJAY KUMAR DAS vs THE STATE OF BIHAR	KUMARI JYOTI SAMRENDRA KUMAR JHA SARVAN KUMAR	SATYA NARAYAN PRASAD
56.	CR. APP (DB)/677/2019 against convictio CR.APP(DB)	9	RITESH CHOUDHARY @ RITESH KUMAR CHOUDHARY vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD BIMAL KUMAR SHASHANK SHEKHAR	MANISH KUMAR NO2 MADAN PRASAD SINGH NO.2 ARUN KUMAR SINGH ALOK RANJAN
With 56.1	CR. APP (DB)/1373/2019 IMPRISONMENT FOR LCR.APP(DB)	12	DEEPAK JHA vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	DR. MAYANAND JHA ALOK RANJAN SUJIT KUMAR SINGH, APP
57.	CR. APP (DB)/679/2019 AGAINST CONVICTIO CR.APP(DB)	14	DHARMENDRA RAI @ DHARMENDRA RAM vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH ABHAY KUMAR PANDEY OM PRAKASH UPADHYAY	KM. SHASHI BALA VERMA
58.	CR. APP (DB)/681/2019 AGAINST CONVICTIO CR.APP(DB)	4	DHARMENDRA YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA
59.	CR. APP (DB)/709/2019 against convictio CR.APP(DB)	8	NAND LAL BIND vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA KUMAR KAMAL NAYAN SUDHANSHU TRIVEDI	KM. SHASHI BALA VERMA
60.	CR. APP (DB)/757/2019 R.I. FOR LIFE CR.APP(DB)	6	TARUN KEWAT vs THE STATE OF BIHAR	AMRESH KUMAR SINHA PRANESH KUMAR ARYA MANISH RANJAN	SHIWESH CHANDRA MISHRA
61.	CR. APP (DB)/861/2019 IMPRISONMENT FOR CR.APP(DB)	13	JASIM @ MD. JASIM vs THE STATE OF BIHAR	RAMA NAND PODDAR MD. ZIAUL QUAMAR RAJESH ROY MANOJ KUMAR SHRINATH MANJHI KESHAV KUMAR	DR. MAYANAND JHA MD. NAUSHAD UZZOHA SUJIT KUMAR SINGH

With 61.1	CR. APP (DB)/621/2019 against convictionCR.APP(DB)	6	MD. RASOOL @ RASOOL AND ANR vs THE STATE OF BIHAR	RAMA NAND PODDAR	ASHWANI KUMAR SINHA
62.	CR. APP (DB)/879/2019 R.I. FOR 12 YEARS CR.APP(DB)	10	VIJAY MUKHIYA vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA DHANANJAY KUMAR SURENDRA PRASAD TIWARI RAJNISH KUMAR RAVI RANJAN KUMAR RAVI	DR. MAYANAND JHA
63.	CR. APP (DB)/889/2019 R.I. FOR LIFE CR.APP(DB)	8	RAM PUKAR MANDAL vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL KUMARI SUJATA SINHA SANTOSH KUMAR SINGH BHASKAR SHANKAR SAKET KUMAR SINGH MEENA SINGH SADA NAND ROY SHANKAR KUMAR	ASHWANI KUMAR SINHA ABHIMANYU SHARMA
64.	CR. APP (DB)/932/2019 R.I. FOR LIFE CR.APP(DB)	6	VIKKY YADAV @ VIKRAM BHARTI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	SATYA NARAYAN PRASAD
With 64.1	CR. APP (DB)/888/2019 R.I. FOR LIFECR.APP(DB)	3	MD. SUBHAN @ SUBHAN MIYAN vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	MANISH KUMAR NO2
With 64.2	CR. APP (DB)/201/2020 IMPRISONMENT FOR LCR.APP(DB)	6	MONU JAISWAL @ MONA vs THE STATE OF BIHAR	BIDHANESH MISRA TANUJA KUMARI (MISHRA) RAJENDRA KUMAR JHA	DILIP KUMAR SINHA
65.	CR. APP (DB)/953/2019 R.I. FOR LIFE CR.APP(DB)	8	SUNIL KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN PRASAD NO. 1 VIJAY PRAKASH BHARGAVA BINITA SINGH UMESH PRASAD MRITYUNJAY KUMAR BHIM SEN PRASAD SANJEET KUMAR RAKESH KUMAR	DR. MAYANAND JHA
With 65.1	CR. APP (DB)/1061/2019 AGAINST CONVICTIONCR.APP(DB)	6	BALMUKUND YADAV @ RAVIKANT vs THE STATE OF BIHAR	ARUN KUMAR	AJAY MISHRA
With 65.2	CR. APP (DB)/1067/2019 against convictionCR.APP(DB)	9	RAJU KUMAR @ NARENDRA KUMAR RAJU vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	MANISH KUMAR NO2
With 65.3	CR. APP (DB)/1112/2019 R.I. FOR LIFECR.APP(DB)	4	DHARMENDRA PASWAN vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	ABHIMANYU SHARMA
With 65.4	CR. APP (DB)/1137/2019 IMPRISONMENT FOR LCR.APP(DB)	5	NANDAN YADAV vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY RAJESH KUMAR MANISH KUMAR NO2 NILENDU KUMAR CHOUDHARY	KM. SHASHI BALA VERMA
66.	CR. APP (DB)/1030/2019 R.I. FOR 12 YEARS CR.APP(DB)	8	BAM BAM YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH AWADHESH KUMAR SINGH KUMAR BINODE BARIAR RANANJAY KUMAR SUBHASH KUMAR SINHA	KM. SHASHI BALA VERMA

With 66.1	CR. APP (DB)/1189/2019 R.I. FOR 12 YEARSCR.APP(DB)	7	BHUSHAN YADAV vs THE STATE OF BIHAR	RANJIT KUMAR YADAV RAJESH KUMAR AMRESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	KM. SHASHI BALA VERMA RANA VIKRAM SINGH PRITI
67.	CR. APP (DB)/1036/2019 R.I For Life CR.APP(DB)	8	SUNDESH CHAUDHARY vs THE STATE OF BIHAR	SANGEET DEOKULIAR AKHILESH KUMAR	DR. MAYANAND JHA SATISH CHANDRA MISHRA MD. NURUL HODA
With 67.1	CR. APP (DB)/967/2019 R.I. FOR LIFECR.APP(DB)	3	MAHENDRA CHAUDHARY AND ANR vs THE STATE OF BIHAR	SANGEET DEOKULIAR AKHILESH KUMAR	SHIWESH CHANDRA MISHRA SATISH CHANDRA MISHRA MD. NURUL HODA
68.	CR. APP (DB)/1038/2019 Imprisonment for CR.APP(DB)	7	SHIV SHANKAR SAH vs THE STATE OF BIHAR	DEVENDRA KUMAR SHASHIKANT AMAR KUNAL SINGH	ASHWANI KUMAR SINHA ALOK KUMAR ALOK SANTOSH KUMAR
69.	CR. APP (DB)/1048/2019 R.I. FOR LIFE CR.APP(DB)	4	SHYAM NANDAN SINGH AND ANR vs THE STATE OF BIHAR	RATHORE VASUNDHARA BHOLA PRASAD PRIYANKA SINGH FAKHRUDDIN ALI AHMAD SHIVJEE SINGH MUKESH KUMAR RAJESH KUMAR JHA MUKESH MISHRA	AJAY MISHRA SUJIT KUMAR SINGH
With 69.1	CR. APP (DB)/1006/2019 R.I. FOR LIFECR.APP(DB)	7	NAGESHWAR SINGH @ NAGU SINGH vs THE STATE OF BIHAR	MUKESH KUMAR JHA RATHORE VASUNDHARA BHOLA PRASAD FAKHRUDDIN ALI AHMAD	MANISH KUMAR NO2 SUJIT KUMAR SINGH
With 69.2	CR. APP (DB)/1247/2019 Imprisonment for ICR.APP(DB)	5	RAM KEDAR SINGH AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR JHA PREM KUMAR JHA ARUN KUMAR SINGH MUKESH MISHRA	SUJIT KUMAR SINGH A.K.SINHA (APP)
70.	CR. APP (DB)/1053/2019 AGAINST CONVICTIO CR.APP(DB)	15	AKHILESH KUMAR @ BHANTA @ AKHILESH SAW @ AKHILESH vs THE STATE OF BIHAR AND ANR	BAM BAHADUR JHA SUSHIL KUMAR JHA	BINAY KRISHNA
With 70.1	CR. APP (DB)/797/2019 R.I. FOR LIFECR.APP(DB)	7	AKAM RAJWAR vs THE STATE OF BIHAR	BINOD KUMAR SINGH ABHAY KUMAR ROY	BINAY KRISHNA
With 70.2	CR. APP (DB)/1035/2019 R.I. FOR LIFECR.APP(DB)	13	MANTOSH KUMAR vs THE STATE OF BIHAR	BAM BAHADUR JHA SUSHIL KUMAR JHA	USHA KUMARI 1 GOPAL KRISHNA RANJEET KUMAR SINGH
With 70.3	CR. APP (DB)/1058/2019 against convictionCR.APP(DB)	13	BIR BAHADUR SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAJEEV RANJAN MANOJ KUMAR BAM BAHADUR JHA SUSHIL KUMAR JHA	SADANAND PASWAN GOPAL KRISHNA
71.	CR. APP (DB)/1063/2019 AGAINST CONVICTIO CR.APP(DB)	4	DILIP YADAV AND ANR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR	KM. SHASHI BALA VERMA MRIGENDRA KUMAR
72.	CR. APP (DB)/1234/2019 IMPRISONMENT FOR CR.APP(DB)	12	RAMESHWAR SAH vs THE STATE OF BIHAR	VIJAY KUMAR MURARI NARAIN CHAUDHARY MOHIT SHRIWASTAVA ANIKET KUMAR	SHIWESH CHANDRA MISHRA
73.	CR. APP (DB)/1260/2019 imprisonment for CR.APP(DB)	9	LAL BABU CHAUDHARI vs THE STATE OF BIHAR	ANIL KUMAR ROY NARENDRA KUMAR BABBAN PRASAD SINGH	AJAY MISHRA
With 73.1	CR. APP (DB)/1237/2019 IMPRISONMENT FOR LCR.APP(DB)	5	BUNIYA CHOUDHARY @ BADAK NONIYA AND ANR vs THE STATE OF BIHAR	ANIL KUMAR ROY	DR. MAYANAND JHA
74.	CR. APP (DB)/1295/2019 R.I. FOR LIFE CR.APP(DB)	4	GOPAL DUBEY vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY RAJNISH KUMAR ASHOK KUMAR PANDEY MANOJ KUMAR SINGH DEVESH KUMAR SINGH	KM. SHASHI BALA VERMA

With 74.1	CR. APP (DB)/1379/2019 R.I. FOR LIFECR.APP(DB)	10	RAJVANSH PANDEY @ RAM CHANDRA PANDEY vs THE STATE OF BIHAR	SADA NAND ROY TEJ PRATAP SINGH YASH SINGH ISSHAN SIINGH	DILIP KUMAR SINHA
75.	CR. APP (DB)/1297/2019 R.I. FOR LIFE CR.APP(DB)	16	BHIKHARI SAHANI AND ORS vs THE STATE OF BIHAR	RAKESH KUMAR RANJAN ASHISH KUMAR LAL KRISHNA CHANDRA SANJAY KUMAR @ S.K. ANJANA BELA SINGH RAJEEV RANJAN BELA SINGH RAJEEV RANJAN RAKESH MOHAN SINGH PRITISH RANJAN ADARSH RANJAN SONI SHRIVASTAVA SARANDHA SUMAN	KM. SHASHI BALA VERMA
76.	CR. APP (DB)/1306/2019 R.I. FOR LIFE CR.APP(DB)	7	PARMESHWAR RAI vs THE STATE OF BIHAR	SANJEEB KUMAR SANJU NAWAL KISHORE SINGH UPENDRA MISHRA JITENDRA NATH TIWARY SHEO JEE MISHRA	SATYA NARAYAN PRASAD
77.	CR. APP (DB)/1326/2019 LIFE IMPRISONMENT CR.APP(DB)	7	LADDU LAL YADAV vs THE STATE OF BIHAR	DINESH CHOUDHARY PRAFULL CHANDRA THAKUR	ZEYAUL HODA
With 77.1	CR. APP (DB)/1197/2019 converted from cr.CR.APP(DB)	4	LAXMAN YADAV vs THE STATE OF BIHAR	DINESH CHOUDHARY	SYED ASHFAQUE AHMAD
78.	CR. APP (DB)/1364/2019 IMPRISONMENT FOR CR.APP(DB)	4	CHANDAN DEVI @ CHANDA DEVI @ NUNU DEVI @ NUNU vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH ABHISHEK KUMAR SHARDA RAJE SINGH ANURAG SAURAV ANKESH BIBHU PRITY KUMARI VAIBHAV KUMAR	DR. MAYANAND JHA SUJIT KUMAR SINGH
79.	CR. APP (DB)/1368/2019 IMPRISONMENT FOR CR.APP(DB)	9	CHATURANAN CHOUDHARY @ MANTU CHOUDHARY vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	DR. MAYANAND JHA SUJIT KUMAR SINGH
80.	CR. APP (DB)/1372/2019 IMPRISONMENT FOR CR.APP(DB)	4	DHARMENDRA KUMAR @ JHABRA @ BAGGA vs THE STATE OF BIHAR	MADHUSUDAN KUMAR	MANISH KUMAR NO2 DR. AJEET KUMAR
With 80.1	CR. APP (DB)/1200/2019 R.I. FOR LIFECR.APP(DB)	10	SANJAY KUMAR SINGH @ SANJAY KUMAR vs THE STATE OF BIHAR	MADHUSUDAN KUMAR RANJAN KUMAR	MANISH KUMAR NO2 DR. AJEET KUMAR
With 80.2	CR. APP (DB)/1280/2019 IMPRISONMENT FOR LCR.APP(DB)	6	RANJEET KUMAR SINGH @ MUNNA SINGH @ MUNNA vs THE STATE OF BIHAR	MADHUSUDAN KUMAR	KM. SHASHI BALA VERMA DR. AJEET KUMAR
With 80.3	CR. APP (DB)/1293/2019 R.I. FOR LIFECR.APP(DB)	2	MAHESH KUMAR @ MAHESH KUMAR RAI @ MAHESH RAI vs THE STATE OF BIHAR	MADHUSUDAN KUMAR PRAVIN KUMAR VAISHNAVI SINGH RITWIK THAKUR	ABHIMANYU SHARMA
81.	CR. APP (DB)/1391/2019 IMPRISONMENT FOR CR.APP(DB)	10	ASHOK MANDAL vs THE STATE OF BIHAR	SONI SHRIVASTAVA RAVI BHARDWAJ	AJAY MISHRA (APP) PRABHAT RANJAN SINGH SANJAY KUMAR GUPTA KUMAR RANJIT RANJAN
With 81.1	CR. APP (DB)/1305/2019 IMPRISONMENT OF LICR.APP(DB)	4	JITNI DEVI vs THE STATE OF BIHAR	SONI SHRIVASTAVA NILESH SINHA	ASHWANI KUMAR SINHA
82.	CR. APP (DB)/1407/2019 IMPRISONMENT FOR CR.APP(DB)	9	SITA RAM MANDAL vs THE STATE OF BIHAR	PRAVINA KUMARI KUMAR RAJDEEP DIKSHA KUMARI ARVIND KUMAR	ASHWANI KUMAR SINHA MRABHIMANYUSHARMAAPP ABHIMANYU SHARMA

83.	CR. APP (DB)/1445/2019 IMPRISONMENT FOR CR.APP(DB)	5	PRAMOD MANDAL vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA UPENDRA YADAV DHANANJAY KUMAR TIWARY	SHIWESH CHANDRA MISHRA
84.	CR. APP (DB)/1451/2019 R.I. FOR LIFE CR.APP(DB)	7	TAKSIR ALAM vs THE STATE OF BIHAR	SATISH KUMAR SINHA	AJAY MISHRA RAVINDRA KUMAR @ RAVINDRA KR RAI SHYAMAL KRISHNA SINHA
With 84.1	CR. APP (DB)/1350/2019 R.I. FOR LIFECR.APP(DB)	7	ANSAR ALAM vs THE STATE OF BIHAR	BIMAL KUMAR BIRENDRA KUMAR VIDYANSHU SUMIT CHANDRASEKHAR SHARMA S. ANAND	DILIP KUMAR SINHA RAVINDRA KUMAR @ RAVINDRA KR RAI SHYAMAL KRISHNA SINHA
With 84.2	CR. APP (DB)/1375/2019 R.I. FOR LIFECR.APP(DB)	5	NAUZAR ALAM vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR	SATYA NARAYAN PRASAD RAVINDRA KUMAR @ RAVINDRA KR RAI SHYAMAL KRISHNA SINHA
With 84.3	CR. APP (DB)/199/2021 R.I. FOR LIFECR.APP(DB)	3	MD. KASIM vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G. A. SHARMA (APP) SHYAMAL KRISHNA SINHA RAVINDRA KUMAR @ RAVINDRA KR RAI
85.	CR. APP (DB)/1457/2019 IMPRISONMENT FOR CR.APP(DB)	8	AKLOO SAHANI AND ANR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SHEO JEE MISHRA	DR. MAYANAND JHA

MATTER -1

86.	MA/805/2011 MATRIMONIAL CASE- MA OTHERS	50	SATISH SRIVASTAVA @ RAJU vs REETI SRIVASTAVA @ PINKY	ANAND KUMAR OJHA ASHOK KUMAR KARNA	SOURENDRA PANDEY RAJESH KUMAR MISHRA
87.	MA/759/2012 MA OTHERS	20	TANUJA SINHA vs PANKAJ YADAV	AMIT BHUSHAN RAVI BHATIA SHIVNANDAN BHARTI KALYANI SINGH	MRIGANK MAULI VINAY MISTRY KUMAR RAVISH
88.	MA/454/2015 MA OTHERS	35	ALOK KUMAR BHARTI vs SMT. NEELAM PATHAK	MADAN JEET KUMAR ASHUTOSH KUMAR JHA JITENDRA KUMAR SHARDANAND SHIVAM PRERNA	RANG NATH CHOUBEY
89.	MA/155/2016 MA OTHERS	36	UNITA DEVI vs BALRAM MISHRA	GIRISH CHANDRA JHA GOVIND MOHAN THAKUR MADHUMALA KUMARI PRAFULL CHANDRA THAKUR	GANESH CHANDRA THAKUR AJAY KUMAR SINGH
90.	MA/954/2016 MA OTHERS Sole respondent- Chhatia Devi has served and unrepresented.	9	KAMLESH PRASAD @ KAMLESH SINGH vs CHHATIA DEVI	SATYENDRA RAI SHEKHAR SINGH	
91.	MA/1308/2016 MA OTHERS	21	MADHU KUMARI @ KUMARI MADHU vs MANOHAR KUMAR PATHAK	AJAY KUMAR TIWARY HARI MOHAN TRIPATHI VIJAY KUMAR MOHIT SHRIWASTAVA RAJIV PRAKASH SINGH UMA KANT MISHRA	SANJEEV KUMAR JHA
92.	MA/311/2017	7	SUJEET KUMAR vs SMT. ASHA KUMARI	SUSHIL KUMAR JHA BAM BAHADUR JHA	MRITYUNJAY KUMAR
93.	MA/943/2017 MA (DB) FAMILY COU	22	ALOK ANAND vs SMT. RANJITA DEVI	MUKESH KUMAR RANA SHASHI NATH JHA	RAJEEVA ROY
94.	MA/982/2017 MA (DB) FAMILY COU	17	RAVI KISHORE CHAUDHARY @ BITTU vs MANISHA	RAJESH MOHAN	AMAR NATH SINGH SUMAN KUMAR SUBODH CHANDRA JHA

95.	MA/1058/2017 MA (DB) FAMILY COU	11 HIMANSHU KUMAR MISHRA vs JYOTI KUMARI	SATISH KUMAR ASHUTOSH NATH KUMAR RAJEEV KUMAR KAUSHLENDRA ASHOK KUMAR SINGH	
96.	MA/1064/2017 MA (DB) FAMILY COU	12 MANOJ KUMAR vs SAROJ DEVI	UJJWAL KUMAR SINHA BRAJESH KUMAR UMA SHANKAR SHARMA SHIW KUMAR PRABHAKAR GAUTAM	
97.	MA/1090/2017 MA (DB) FAMILY COU	37 SMT. GEETA DEVI vs SRI RAMESH G. MURTY	PRATIK KUMAR SINHA RAKESH CHANDRA DILEEP KUMAR JHA SHASHI PRIYA RAKESH KUMAR SINGH SONU KUMAR	PUNEET SIDDHARTHA RAVI KUMAR
98.	MA/15/2018 MA (DB) FAMILY COU	22 DURGA SHANKAR TIWARY vs VINDHYACHALI DEVI	RAJESH KUMAR MISHRA SOURENDRA PANDEY BIJAY SHANKAR CHOUBEY	DINESHWAR PANDEY ANIMESH KUMAR KUMAR RAVISH SIDDHI AASHANA
99.	MA/423/2018 MA (DB) FAMILY COU	21 SANJAY KUMAR vs ARCHANA KUMARI @ MUNNI AND ANR	RAJ KUMAR CHOUDHARY	KAMAL KISHORE JHA ROUNAK KUMAR SINGH (PANKAJ) KAMAL KISHORE JHA
100.	MA/543/2018 MA (DB) FAMILY COU	24 NEETU KUMARI vs RADHA RAMAN PRATAP SINGH	NIVEDITA NIRVIKAR MANOJ KUMAR	DRONACHARYA ARGHESH KUMAR KUMAR BAITHA BANDANA SINHA
With 100.1	MA/100/2019	20 RADHA RAMAN PRATAP SINGH vs NEETU KUMARI	DRONACHARYA ARGHESH KUMAR BANDANA SINHA KUMAR BAITHA	SHASHI PRIYA ARYA ACHINT
101.	MA/568/2018 MA (DB) FAMILY COU	22 SHINGLA PRABHA vs MANOJ KUMAR	DHARMENDRA KUMAR PASWAN SARITA BAJAJ SARITA BAJAJ	PRADHAN MURLI MANOHAR PRASAD RAJU KUMAR PAWAN KUMAR SINGH
102.	MA/620/2018 MA (DB) FAMILY COU	23 KUMAR SIDHARTH vs SMT. REKHA SINGH	RAVINDRA KR SINHA NO.2 SHIVENDRA PRATAP SINGH	JITENDRA PRASAD SINGH ARVIND KUMAR PANDEY REKHA SINGH (IN PERSON)
103.	MA/766/2018 MA (DB) FAMILY COU	19 ARVIND KUMAR vs ANURADHA KUMARI	GYANENDRA KUMAR SINGH SANJAY KUMAR SHARAN PRAKASH CHANDRA JHA AMARJEET PRABHAKAR	BINAY KUMAR SINGH KAUSHAL KUMAR
104.	MA/850/2018 MA (DB) FAMILY COU	27 RAHUL KUMAR JHA vs SWETA JHA	SUNIL KUMAR VERMA SUMAN KUMAR VERMA SUSHMITA MISHRA SUKESH RANJAN SHIVAM	RAJEEV RANJAN RAVI RANJAN VIKASH KUMAR SINGH
105.	MA/15/2019	19 SHIV SHANKAR BHARTI vs SMT. BABITA DEVI	SANJAY KUMAR PANDEY RADHA MOHAN PATHAK	KAMAL KISHORE SINGH ANIL KUMAR
106.	MA/65/2019	11 SHANKAR CHAUDHARY @ SUBHAM CHAUDHARY vs RANI KUMARI	KEDAR JHA	GIRISH CHANDRA JHA
107.	MA/73/2019	22 RITA DEVI vs SANJAY KUMAR SAH,	MUKESH KUMAR JHA BHOLA PRASAD SANJEEV KUMAR SINGH KUNWAR AJIT SINGH	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH SAMIR KUMAR SAURAV SINGH

With 107.1	MA/82/2019	20	RITA DEVI vs SANJAY KUMAR SAH	MUKESH KUMAR JHA BHOLA PRASAD SANJEEV KUMAR SINGH KUNWAR AJIT SINGH	
108.	MA/78/2019	21	SIMA SHARMA @ SEEMA KUMARI SHARMA vs BED PRAKASH SHARMA	SHAKTI SUMAN KUMAR RAJESH RANJAN	SURYA KANT MISHRA BAM BAHADUR JHA SUSHIL KUMAR JHA SANTOSH KUMAR JHA
109.	MA/181/2019	8	LEENA KUMARI vs ANJANI KUMAR SINHA @ SHASHI KANT SINHA @ BUTANI	MUKESH KUMAR SHIVJEE SINGH PRIYANKA SINHA	SANJAY KUMAR SINHA
110.	MA/224/2019	19	NAJMA KHATOON vs SHEKH IBRAHIM @ IBRAHIM SIDDAKI	TRIBHUWAN NARAYAN	SANJEEV KUMAR
111.	MA/302/2019	18	HARENDRA KUMAR @ H. K. NIRALA vs RITA KUMARI	ARVIND KUMAR SHARMA SMT. SANGITA KUMARI RITIKA RANI	RAHUL KUMAR
112.	MA/492/2019	13	ARCHNA KUMARI vs PRASANT KUMAR	NAVESH NANDAN SHRI NANDAN PRASAD SINGH MS. PRAKRITITA SHARMA SURENDRA PRASAD SINGH	RAJIV RANJAN SINGH SHANKAR KUMAR BIRENDRA KUMAR
113.	MA/510/2019	15	SARITA KUMARI ALIAS JYOTI KUMARI vs GOVIND KUMAR	MADAN PRASAD SINGH NO.2	BIRENDRA KUMAR KUMUD KISHORE
114.	MA/317/2021	9	SMT. NIKKI DEVI vs SRI ASHOK KUMAR SINGH	DUDH NATH SINGH	KALPANA SUMIT SHEKHAR PANDEY
115.	MA/244/2022	6	CALCUTTA EXPRESS ROAD LINES PRIVATE LIMITED vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY CUM COMMISSIONER AND ORS	GAUTAM KUMAR KEJRIWAL RABINDRA PRASAD	VIKASH KUMAR (SC11)
With 115.1	MA/286/2021	7	M/S MRC TRANSOLUTIONS PVT. LTD., vs THE STATE OF BIHAR AND ORS	RAMESH KUMAR AGRAWAL SHIVE KUMAR AAMIR HAYAT	VIKASH KUMAR (SC 11)
116.	MA/309/2022 MISCELLANEOUS APP	4	PRINCIPAL COMMISSIONER OF INCOME TAX (PCIT), I, vs ALKEM LABORATORIES LIMITED	ARCHANA SINHA @ ARCHANA SHAHI SANJEEV KUMAR	SMRITI SINGH SHILPI KESHRI ANUBHAV KHOWALA
117.	MA/382/2023 MA (DB) FAMILY COU	8	MANISHA KUMARI @ MANISHA TRIPATHY @ MANISHA PANDEY vs RAM SHANKAR MANI TRIPATHY	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR ABHITABH KUMAR	MADHURENDRA KUMAR
118.	MA/710/2023 MA (DB) FAMILY COU	21	ALOK RANJAN vs MINU JHA	DEO PRAKASH SINGH	RAJESH KUMAR PANDEY SANDEEP JHA RIKHI SINHA
119.	MA/337/2024 MA (DB) INCOME TAX	2	PRINCIPAL COMMISSIONER OF INCOME TAX 1 vs AJAY KUMAR	ARCHANA SINHA @ ARCHANA SHAHI SWARNA ROY	SMRITI SINGH ANUBHAV KHOWALA SHILPI KESHRI
120.	MA/935/2024 Miscellaneous app MA (DB) FAMILY COU	7	PRIYANKA PATHAK vs AMIT KUMAR PATHAK	RAJIV RANJAN PRATIMA KUMARI SANGEETA SHARMA RAVI SHANKAR	
121.	MA/35/2025 MA (DB) FAMILY COU	3	NEHA NIMISHA vs SRI INDRA NARAYAN PATHAK	VAGISHA PRAGYA VACAKNAVI ANKITA ROY	RAKESH KUMAR SHARMA ALOK ANAND SURYA MOHAN SUDHANSHU ARPITA MISHRA

(AT 2:15 P.M.)

FOR ADMISSION

IN CHAMBERS

122.	MA/367/2021	12	SUNITA PANDAY vs BINOD KUMAR PANDAY	RAGHUNANDAN KUMAR SINGH RIYA SINGH	MAYURI KAMLESHWAR PANDEY PRAVEEN KUMAR
123.	MA/386/2021 Miscellaneous APP	16	SUCHITRA DEVI vs DINESH MANDAL	DEEPAK KUMAR SINHA	MAHESH KUMAR NAZIA SHABAH SAYED IMRAN GHANI
124.	MA/108/2022	10	TRILOTTAMA KUMARI @ TILLOTTAMA KUMARI @ TILOTMA KUMARI vs UMA SHANKAR	ARUN KUMAR MANDAL	ANIL SINGH
With 124.1	MA/109/2022	10	TRILOTTAMA KUMARI @ TILLOTTAMA KUMARI @ TILOTMA KUMARI vs UMA SHANKAR,	ARUN KUMAR MANDAL	ANIL SINGH
125.	MA/373/2022	5	POONAM KUMARI vs RAMESH PRASAD	KUMOD KUMAR SHRIVASTAW KAMAL KISHORE SINGH	UDAY KUMAR
126.	MA/450/2022	12	MANISHA KUMARI @ MANISHA SHUKALA, vs RAJNISH KUMAR SHUKLA	ANIL KUMAR SINGH GAURAV SINGH	SURENDRA MISHRA DINESHWAR MISHRA RACHANA SHUKLA

Thursday the 20th November 2025
MAIN BUILDING
Court No. 18 (AT 10:30 A.M.)
Mr. Justice Nani Tagia &
Mr. Justice Sanjay Kumar Singh

The relevant orders to be referred at the time of hearing, if in vernacular, the learned counsels are kindly requested to provide a translated copy across the Bar.

FOR ORDERS (ON OFFICE NOTES)

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	MA/710/2019	2	AJIT KUMAR SHARMA @ AJIT SHARMA, vs PREMLATA DEVI,	SHAILESH KUMAR SINGH		
2.	MA/298/2020	3	NORTH BIHAR POWER BISTRIBUTION COMPANY LTD. vs COMMISSIONER OF INCOME TAX AND ANR	D.V.PATHY		
3.	MA/299/2020	2	SOUTH BIHAR POWER DISTRIBITION COMPANY LTD., vs COMMISSIONER OF INCOME TAX TDS, AND ANR	D.V.PATHY		
4.	MA/89/2021	2	ASSISTANT COMMISSIONER OF INCOME TAX vs M/S GANGOTRI ELECTROCASTINGS LTD.	ARCHANA SINHA @ ARCHANA SHAHI		
5.	MA/25/2025 MA (DB) FAMILY COU	2	RAJESH KUMAR GUPTA vs VANDANA KUMARI	DHIRENDRA NATH JHA DINESH KUMAR GUPTA		
6.	MA/50/2025 Miscellaneous App M.A. TAX (D.B.) CU	2	COMMISSIONER OF CUSTOMS (PREVENTIVE) PATNA vs M/S DABUR INDIA LIMITED	ANSHUMAN SINGH	HRISHIKESH	
7.	MA/51/2025 MA (DB) FAMILY COU	2	RAKESH SHARMA vs RANI DEVI	VISHWA RANJAN CHOUDHARY		

FOR ORDERS (ON PETITIONS)

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
8.	MA/794/2016 MA OTHERS IA-1/2018 (4394/2018) LIMITATION PETITIO	3	AJAY KUMAR SINGH vs KRISHNA DEVI	RAVI SHANKAR SAHAY AJAY NANDAN SAHAY		

FOR HEARING UNDER ORDER 41 RULE 11 CPC

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
9.	MA/459/2014 MA OTHERS	27	GARU DUTT KUMAR ROY vs VANDANA KUMARI	ASHOK KUMAR MISHRA RISHIT DEO KUMAR SINGH ASHOK KUMAR SHEKHAR HARSHVARDHAN BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI RAJESH KUMAR SINHA ANISHA SINHA	BARUN KUMAR CHOUDHARY	
10.	MA/25/2019	8	AJIT KUMAR JAISWAL vs RANJANA KUMARI @ RANJANA KUMARI JAISWAL	RAJEEV KUMAR SINHA	KRISHNA KUMAR SINGH KRISHNA KUMAR SINGH	
With 10.1	MA/44/2019	11	RANJANA KUMARI @ RANJANA KUMARI JAISWAL vs AJIT KUMAR JAISWAL	DINESH MAHARAJ	RAJEEV KUMAR SINHA	
11.	MA/653/2023 MA (DB) FAMILY COU	14	PRINCE KUMAR SINGH vs PRABHA KUMARI AND ORS	RAVINDRA KUMAR SHUKLA RITU RAJ SHUKLA	HEMANT KUMAR JITENDRA KUMAR DEVENDRA KUMAR SHARDANAND TEJ NARAYAN SINGH HARSH KUMAR SINGH SATYENDRA PRASAD SINGH	

12.	MA/103/2024 MA (DB) FAMILY COU	13	SANOJ KUMAR SINGH vs SWETA BHARTI	MADAN MOHAN PALLAVI PANDEY RITIK SHAH RAHUL RAJ	SHIVENDRA PRASAD
13.	MA/227/2025 MA (DB) FAMILY COU	2	YOGENDRA KUMAR SINGH vs SUNITA DEVI	AJIT KUMAR SINGH	

FOR HEARING

14.	CR. APP (DB)/34/1996 CR.APP(DB)	1	AJAY KUMAR SINGH vs STATE OF BIHAR	SUNIL KR. MANDAL	AJAY MISHRA
15.	CR. APP (DB)/397/1996 CR.APP(DB)	1	SURESH YADAV AND ORS vs STATE OF BIHAR	KAUSHAL KUMAR JHA	DR. MAYANAND JHA
With 15.1	CR. APP (DB)/472/1996 CR.APP(DB)	1	SURAJ YADAV vs STATE OF BIHAR	KAUSHAL KR. JHA	
16.	CR. APP (DB)/295/1997 CR.APP(DB)	1	BRAHMDEV YADAV AND ORS vs STATE OF BIHAR	ASHISH ANSHU	MANISH KUMAR NO2
17.	CR. APP (DB)/441/1997 CR.APP(DB)	1	BINDESHWAR SAHNI AND ANR vs STATE OF BIHAR	RAJESH KUMAR NAVESH NANDAN	
18.	CR. APP (DB)/221/1998 CR.APP(DB)	1	PARASU RAM SINGH vs STATE OF BIHAR	SURENDRA KUMAR SINGH KUMAR UDAY SINGH RAJIV RANJAN TIWARY RAJANI RANJAN PD. SINGH GANESH PRASAD SINGH	PP. ABHIMANYU SHARMA
19.	CR. APP (DB)/20/1999 CR.APP(DB)	1	BUCHI MANDAL AND ORS vs STATE OF BIHAR	SHEKHAR KUMAR SINGH	UDAY CHAND PRASAD NIRMAL KUMAR
20.	CR. APP (DB)/208/2000 CR.APP(DB)	1	SHRAWAN YADAV AND ORS vs STATE OF BIHAR	MUKESH KUMAR BIMAL KUMAR	DR. MAYANAND JHA
With 20.1	CR. APP (DB)/254/2000 CR.APP(DB)	1	SANJAY YADAV @ LULHA YADAV vs STATE OF BIHAR	KR.LALITESHWAR PD.SINGH ABHINAY RAJ BIPIN BIHARI PRASAD	
21.	CR. APP (DB)/389/2001 CR.APP(DB)	1	DOMI @ DOMA MANDAL AND ORS vs STATE OF BIHAR	B.K.SINHA GAURAV AGRAWAL	PP.
22.	CR. APP (DB)/172/2002 CR.APP(DB)	1	BUDHU SINGH AND ORS vs STATE OF BIHAR	PARMANAND PD.NR.SAHI AJAY KUMAR AMBASTHA SUDHA KUMARI	
With 22.1	CR. APP (DB)/181/2002 CR.APP(DB)	1	CHANDESHWARI SINGH AND ORS vs STATE OF BIHAR	NARESH DASS PARMANAND PD.NR.SAHI SUBHASH KUMAR SINGH MADAN PRASAD SINGH-2 ARUN KUMAR SINGH RANVIJAY SINGH	DR.ANJANI PRASAD SINGH PP. SULAV KUMAR SINGH
23.	CR. APP (DB)/183/2003 CR.APP(DB)	2	RAMRAJ CHAUDHARY @ RAMRAJ AHIR vs STATE OF BIHAR	RAGHAV PRASAD MAHESHWAR PRASAD	ARUN SANJAY KUMAR @ S.K. PP.
With 23.1	CR. APP (DB)/246/2003 CR.APP(DB)	1	MADAN AHIR vs STATE OF BIHAR	RAGHAV PRASAD	ARUN
24.	CR. APP (DB)/338/2003 CR.APP(DB)	1	BHIM SINGH AND ORS vs STATE OF BIHAR	POONAM KUMARI GAJENDRA KUMAR SINGH	
With 24.1	CR. APP (DB)/407/2003 CR.APP(DB)	1	KAILASH SINGH AND ORS vs STATE OF BIHAR	POONAM KUMARI GAJENDRA KUMAR SINGH	PP.
25.	CR. APP (DB)/449/2003 CR.APP(DB)	1	ARUN @ PAPPU PRASAD AND ANR vs STATE OF BIHAR	MD. NADIM SERAJ NAWAL KISHOR PRASAD 1	PP.
26.	CR. APP (DB)/260/2004 CR.APP(DB)	1	AJAY SHARMA AND ANR vs STATE OF BIHAR	SANJIV KUMAR JHA SURESH MISHRA VIKRAM SINGH	PP.
27.	CR. APP (DB)/266/2004 CR.APP(DB)	1	DORIK SAO vs STATE OF BIHAR	V.K.VERMA M.K.SINHA	PP.

28.	CR. APP (DB)/677/2004 CR.APP(DB)	1	SHANKAR PASWAN @ BHAKKU vs STATE OF BIHAR	ARVIND KUMAR SINGH DEEP NARAIN PRASAD	PP. DHANANJAI KUMAR SINGH HYOTI RANJAN JHA
29.	CR. APP (DB)/259/2005 CR.APP(DB)	1	PRAVEEN KUMAR vs STATE OF BIHAR	SHIVENDRA KUMAR SINHA ANUJ PRAKASH ABHAY KUMAR SINGH-1 BRAJESH KUMAR RAKESH KUMAR SINHA 1	SANJAY KUMAR @ S.K PP.
30.	MA/122/2016 MA OTHERS	6	SHAILESH KUMAR vs PINKI DEVI@PINKI KUMARI AND ANR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	BINOD PD. SINGH
31.	MA/166/2016 MA OTHERS	3	SUPRIYANKA KUMARI vs KAMAL KUMAR SINGH	GIRISH CHANDRA SHARMA BIPIN KUMAR ANIL KUMAR SINGH	RAJEEV RANJAN MADAN JEET KUMAR
32.	MA/1068/2017 MA (DB) FAMILY COU	11	AJAI KUMAR @ AJAY KUMAR vs SMT. POONAM SINHA AND ANR	ARUN KUMAR NIRMAL KUMAR SINHA-3	BELA SINGH RAJEEV RANJAN SURINDER KUMAR
33.	MA/608/2021	14	YOGENDRA PRASAD, vs RAMJHARI DEVI,	TEJ NARAYAN SINGH HARSH KUMAR SINGH	SANJAY KUMAR RASHMI KUMARI DAMINI VISHNU MANJALI SANJEEV KUMAR AMIT KUMAR SINGH SANJU KUMARI
	Sole respondent- Ramjhari Devi has served and unrepresented.				
34.	MA/638/2022 C misc	12	AMITESH KUMAR JHA vs RICHA JHA	MANOJ KUMAR PANDEY KUMARI PALLAVI	
35.	MA/78/2023	12	KUMAR BIKRAM @ KUMAR VIKRAM vs MRS. SNEHA KIRAN AND ORS	SONI SHRIVASTAVA AMIT PRAKASH RAVI BHARDWAJ	SMITI BHARTI

Thursday the 20th November 2025
MAIN BUILDING
Court No. 15 (AFTER D.B. IN CHAMBERS CASES)
Mr. Justice Bibek Chaudhuri

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CWJC/15953/2025 SELECTION , NON GA	1	RITU KUMARI vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR SINHA RAVI RANJAN MALLICK RAJESH RANJAN	GOVERNMENT PLEADER (12)	
2.	CWJC/15971/2025 DISCP.PROC., GAZET	1	RAJNISH LALL vs THE STATE OF BIHAR AND ORS	UJJWAL RAJ NILANJAN CHATTERJEE ANIRVAN CHOUDHURI	STANDING COUNSEL (3)	
3.	CWJC/15973/2025 COMP.GRND. , HEALT	1	AVNISH KUMAR vs THE STATE OF BIHAR AND ORS	AJOY KUMAR CHAKRABORTY KRISHNA MURARI RAWT	ADVOCATE GENERAL	
4.	CWJC/15975/2025 RGL.AD-HOC., NON G	1	SANJAY KUMAR HARIJAN vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	GOVERNMENT PLEADER (14)	
5.	CWJC/15978/2025 SELECTION , POLIC	1	TRIPURARI KUMAR PANDEY AND ORS vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	ADDITIONAL ADVOCATE GENERAL (13) SATYABIR BHARTI SRIRAM KRISHNA	
6.	CWJC/15979/2025 OTHERS, BOARD/CORP	1	DIGVIJAY SINGH AND ORS vs THE STATE OF BIHAR AND ORS	MANISH KUMAR SINGH	STANDING COUNSEL (21) SANJAY PANDEY KUMAR RAVISH PRASHANT KUMAR CHOUDHARY	
7.	CWJC/15986/2025 SELECTION , HEALT	1	SHIVKANT PATEL vs THE STATE OF BIHAR AND ORS	ARYA ACHINT SHASHI PRIYA AMARSHAKTI SHASHANK SHEKHAR	ADVOCATE GENERAL NIKESH KUMAR	
8.	CWJC/15987/2025 SALARY, GAZETTED S	1	SATENDRA vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH BRAJESH TIWARY	STANDING COUNSEL (25)	
9.	CWJC/16101/2025 SELECTION , NON GA	1	DHEERAJ KUMAR SINGH @ RISHIKESH TIWARI, vs THE STATE OF BIHAR AND ORS	UDAY KUMAR RAHUL KUMAR	GOVERNMENT PLEADER (17)	
10.	CWJC/16102/2025 REM/DIS/TER, NON G	1	BABITA KUMARI vs THE STATE OF BIHAR AND ORS	ANSHUMAN SINGH RANJAY KUMAR	GOVERNMENT PLEADER (14)	
11.	CWJC/16105/2025 SELECTION , HEALT	1	DR. GAURAV KUMAR vs THE STATE OF BIHAR AND ORS	BHOLA PRASAD INDRAJEET KUMAR	ADDITIONAL ADVOCATE GENERAL (7) NIKESH KUMAR	
12.	CWJC/16108/2025 COMP.GRND. , NON G	1	KHUSHBOO KUMARI vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR	GOVERNMENT PLEADER (26)	
13.	CWJC/16109/2025 SELECTION , POLIC	1	CHANDAN KUMAR vs THE STATE OF BIHAR AND ORS	VARDAAN MANGALAM RITIKA RANI HIMJA GAUTAM SINGH MEERA KUMARI	STANDING COUNSEL (3)	
14.	CWJC/16117/2025 REM/DIS/TER, HEALT	1	JAY RAM SINGH vs THE STATE OF BIHAR AND ORS	RAJA RAM MISHRA RAJ KUMAR	STANDING COUNSEL (24) KISHORE KUMAR SINHA	
15.	CWJC/16141/2025 COMP.GRND. , NON G	1	DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR RAKESH KUMAR SINGH	STANDING COUNSEL (18)	
16.	CWJC/16145/2025 SELECTION , NON GA	1	RAMSHRESHTHA KUMAR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR GUN SAGAR MAHTO	STANDING COUNSEL (08)	
17.	CWJC/16151/2025 PROMOTION , NON G	1	MD. ZAFAR ALAM vs THE STATE OF BIHAR AND ORS	ANJANI KUMAR JHA VISHWA SHRI RAJENDRA ANITA KUMARI SHARMA	STANDING COUNSEL (04)	

18.	CWJC/16156/2025 PAY SCALES , NON G	1	LALITESHWAR PATHAK vs THE STATE OF BIHAR AND ORS	PRAFULL CHANDRA THAKUR MADHUMALA KUMARI	GOVERNMENT PLEADER (05) VIVEK ANAND KUMAR
19.	CWJC/16161/2025 OTHERS, POLICE SER	1	SURAJ KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAKESH RANJAN	STANDING COUNSEL (8)
20.	CWJC/16168/2025 OTHERS, HEALTH SER	1	SANJEEV KUMAR SINGH @ SANJEEV KUMAR vs THE STATE OF BIHAR AND ORS	PIYUSH KUMAR PANDEY ADITI SHAHI KUMARI PRIYA	GOVERNMENT PLEADER (17)
21.	CWJC/16169/2025 SELECTION , HEALT	1	DR. JULI KUMARI vs THE STATE OF BIHAR AND ORS	ALKA VERMA PRISU SNEHIL MISHRA ANSHAL KASHYAP PAWAN KUMAR	STANDING COUNSEL (5) NIKESH KUMAR
22.	CWJC/16173/2025 OTHERS, HEALTH SER	1	DR ARCHANA KUMARI ALIAS ARCHANA KUMARI vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	ADVOCATE GENERAL
23.	CWJC/16185/2025 TRANSFER, NON GAZE	1	KRISHNADEV CHAUDHARY vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR MISHRA KANHAIYA RAO	STANDING COUNSEL (8)
24.	CWJC/16187/2025 SALARY, POLICE SER	1	SHER MOHAMMAD ANSARI vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR JHA	GOVERNMENT ADVOCATE (5)
25.	CWJC/16201/2025 SELECTION , POLIC	1	UTPALKANT vs THE STATE OF BIHAR AND ORS	RAM VINAY PD. SINGH	STANDING COUNSEL (23)
26.	CWJC/16205/2025 DISCP.PROC., NON G	1	LALIT RAM vs THE STATE OF BIHAR AND ORS	PIYUSH SAURAV CHANDAN PRIYADARSHI ABHISHEK MISHRA	GOVERNMENT PLEADER (13)
27.	CWJC/16207/2025 SELECTION , NON GA	1	BIRENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR VENKATESH KAUSHIK	ADDL. ADVOCATE GENERAL (07) PIYUSH LALL
28.	CWJC/16212/2025 DISCP.PROC., NON G	1	SANJEEV KUMAR vs THE STATE OF BIHAR AND ORS	AMARJEET PRAKRITITA SHARMA	GOVERNMENT PLEADER (19)
29.	CWJC/16216/2025 OTHERS, NON GAZETT	1	KAJAL KIRAN vs THE STATE OF BIHAR AND ORS	MD. NAJMUL HODDA	STANDING COUNSEL (16)
30.	CWJC/16217/2025 REM/DIS/TER, NON G	1	SANJIDA KHATOON vs THE STATE OF BIHAR AND ORS	RAJNISH KUMAR CHOUBEY DUDH NATH SINGH	GOVERNMENT PLEADER (12)
31.	CWJC/16218/2025 DISCP.PROC., NON G	1	NIDHI KUMARI vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH SANJANA PRASHANT KUMAR SHYAMA KANT SINGH	ADDITIONAL ADVOCATE GENERAL (5)
32.	CWJC/16219/2025 OTHERS, BANK SER.	1	AJAY KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	STANDING COUNSEL (6) SHASHI SHEKHAR SINHA
33.	CWJC/16220/2025 DISCP.PROC., GAZET	1	RASHMI SINHA vs THE STATE OF BIHAR AND ORS	RAJU PRASAD	GOVERNMENT PLEADER (20)
34.	CWJC/16223/2025 SELECTION , HEALT	1	DR. CHANDRA KISHOR vs THE STATE OF BIHAR AND ORS	PRASHANT SINHA AMAR KUMAR SINGH	ADVOCATE GENERAL SANJAY PANDEY
35.	CWJC/16224/2025 PROMOTION , NON G	1	MITHILA NAND SHARMA vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	GOVERNMENT ADVOCATE (7) BINOD KUMAR LABH
36.	CWJC/16227/2025 OTHERS, NON GAZETT	1	SAVITRI DEVI vs THE STATE OF BIHAR AND ORS	UJJAWAL KUMAR SINGH ARVIND KUMAR SINHA	STANDING COUNSEL (12)
37.	CWJC/16230/2025 COMP.GRND. , NON G	1	ABHISHEK KUMAR AND ANR vs THE DISTRICT MAGISTRATE-CUM-COLLECTOR, AND ORS	HANSRAJ DEVENDRA KUMAR PANDEY	STANDING COUNSEL (12)

38.	CWJC/16248/2025 SELECTION , NON GA	1	APPI KUMARI vs THE STATE OF BIHAR AND ORS	NIRAJ KUMAR SINGH CHANDAN KUMAR SINGH	GOVERNMENT PLEADER (16) NARESH DIKSHIT (SPL. P.P. MINES)
39.	CWJC/16262/2025 SELECTION , OTHER	1	RAJNATH SINGH vs THE STATE OF BIHAR AND ORS	ASHUTOSH NATH AMRITANSHU DANGI KUNAL RAUSHAN AMIT BHASKAR	STANDING COUNSEL (11)
40.	CWJC/16263/2025 SELECTION , HEALT	1	DR. RAMANIKA vs THE STATE OF BIHAR AND ORS	ALKA VERMA AKANKSHA KUMARI PRISU SNEHIL MISHRA ANSHAL KASHYAP PAWAN KUMAR	STANDING COUNSEL (22) NIKESH KUMAR
41.	CWJC/16271/2025 SELECTION , POLIC	1	RISHU KUMAR AND ORS vs THE UNION OF INDIA THROUGH THE SECRETARY AND ORS	KUMAR JAY PRABHAS RANJAN KUMAR JAY KUMAR JAY KUMAR JAY KUMAR JAY KUMAR JAY	ADDITIONAL SOLICITOR GENERAL
42.	CWJC/16282/2025 SELECTION , POLIC	1	RINKU DEVI vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR RAMSON VYAS	STANDING COUNSEL (13)
43.	CWJC/16285/2025 REM/DIS/TER, OTHER	1	AJIT KUMAR vs THE UNION OF INDIA AND ORS	SAMEER SAWARN	ADDITIONAL SOLICITOR GENERAL RABINDRA KUMAR PRIYADARSHI
44.	CWJC/16290/2025 COMP.RETIR., POLIC	1	SULEKHA DEVI vs THE STATE OF BIHAR AND ORS	SHRUTI SINGH SUMIT SHEKHAR PANDEY	GOVERNMENT ADVOCATE (11)
45.	CWJC/16300/2025 TRANSFER , HEALT	1	VIVEK GUPTA vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR LALAN PRASAD SINGH BHASKAR ANAND RAVI SHANKAR KUMAR MAGAN KUMAR	GOVERNMENT PLEADER (22)
46.	CWJC/16302/2025 PROMOTION , POLIC	1	BILASH PASWAN vs THE STATE OF BIHAR AND ORS	AMARJEET PRAKRITITA SHARMA	STANDING COUNSEL (28) ARVIND KUMAR (SPL. P.P. VIGILANCE) ANIL SINGH
47.	CWJC/16305/2025 DISCP.PROC., HEALT	1	HARI PRASAD vs THE STATE OF BIHAR AND ORS	ADYA PANDEY MANINI JAISWAL MANAS RAJDEEP	STANDING COUNSEL (15) DR. ANAND KUMAR
48.	CWJC/16307/2025 SALARY, NON GAZETT	1	RAMESH KUMAR vs THE STATE OF BIHAR AND ORS	VIRENDRA PRASAD	GOVERNMENT ADVOCATE 19
49.	CWJC/16309/2025 COMP.GRND. , OTHER	1	SMT. SUNAYANA DEVI vs THE UNION OF INDIA AND ORS	FUL MAN SINGH RABINDRA KUMAR	ADDITIONAL SOLICITOR GENERAL SARITA BAJAJ
50.	CWJC/16311/2025 COMP.GRND. , OTHER	1	GANNI LAL @ GARIBA vs THE UNION OF INDIA AND ORS	PIYUSH KANT SINGH KUNDAN KUMAR RAGHUBIR KUMAR GAURAV KUMAR	ADDITIONAL SOLICITOR GENERAL
51.	CWJC/16319/2025 SELECTION , NON GA	1	RAMLILA DEVI vs THE STATE OF BIHAR AND ORS	DHRAMVEER SITA RAM PRASAD PUJA KUMARI	ADVOCATE GENERAL 07
52.	CWJC/16325/2025 PROMOTION , GAZETT	1	NISHANT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR HARI OM PRASOON SHEKHAR	GOVERNMENT ADVOCATE (11) SANJAY PANDEY RAUSHAN AKSHAT KUMAR ARPIT ANAND
53.	CWJC/16339/2025 PROMOTION , NON G	1	NAROTTAM KUMAR SAMRAJYA AND ORS vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHREYASHI RAJ AKSHAT KUMAR MD. TAUSEEF WAQUAR	STANDING COUNSEL (15)
54.	CWJC/16343/2025 SELECTION , NON GA	1	MINTA DEVI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR TIWARY	ADDL. ADVOCATE GENERAL 05

55.	CWJC/16349/2025 REM/DIS/TER, NON G	1	CHAMPA DEVI vs THE STATE OF BIHAR AND ORS	CHANDRA SHEKHAR SHARMA	STANDING COUNSEL 12
56.	CWJC/16352/2025 REM/DIS/TER, NON G	1	RAMBILASH PRASAD @ RAMVILAS PRASAD vs THE STATE OF BIHAR AND ORS	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY PURNIMA KUMARI SATYAM KUMAR OJHA JAY GUNJAN	GOVERNMENT PLEADER (12)
57.	CWJC/16353/2025 DISCP.PROC., POLIC	1	UDAY KUMAR vs THE STATE OF BIHAR AND ORS	ABHINAY RAJ GAGAN DEO YADAV	ADDITIONAL ADVOCATE GENERAL (12)
58.	CWJC/16357/2025 RGL.AD-HOC., NON G	1	DHIRAJ KUMAR ROY AND ORS vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	GOVERNMENT PLEADER (5)
59.	CWJC/16358/2025 PROMOTION , NON G	1	SHRI KRISHNA SINGH vs THE STATE OF BIHAR AND ORS	SUDHANSHU KUMAR ABHIJEET ABHIGYAN GAURAV KUMAR	GOVERNMENT PLEADER (25) RAJ NANDAN PRASAD
60.	CWJC/16362/2025 SELECTION , BOARD	1	BINOD KUMAR GIRI vs BIHAR STATE POWER (HOLDING) COMPANY LIMITED AND ORS	UDAY KUMAR DR. HARENDRA KUMAR SINGH	VIVEK PRASAD DHARMESHWAR MISHRA
61.	CWJC/16364/2025 REM/DIS/TER, NON G	1	UMESH SADA vs THE STATE OF BIHAR THROUGH THE PRINCIPLE SECRETARY, SOCIAL WELFARE DEPARTMENT AND ORS	GIRISH CHANDRA JHA ASHISH	STANDING COUNSEL (20) MRITUNJAY KUMAR RANJEET KUMAR PANDEY
62.	CWJC/16367/2025 OTHERS, BOARD/CORP	1	DHARMESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD SUNIT KUMAR	GOVERNMENT ADVOCATE (5) ANUKRITI JAIPURIYAR
63.	CWJC/16383/2025 SELECTION , NON GA	1	REKHA KUMARI vs THE STATE OF BIHAR AND ORS	SHIVALIKA SINHA	
64.	CWJC/16385/2025 REM/DIS/TER, NON G	1	MUNNI KUMARI vs THE STATE OF BIHAR AND ORS	JEETENDRA NARAYAN SURESH PRASAD	ADDITIONAL ADVOCATE GENERAL (13)
65.	CWJC/16495/2025 SUSPENSION , NON G	1	SATYANARAYAN KUMAR vs THE STATE OF BIHAR AND ORS	ALI MUQTADIR AHMAD SHAILESH KUMAR	GOVERNMENT ADVOCATE (10)
66.	CWJC/16498/2025 OTHERS, OTHERS	1	ABHISHEK GAURAV vs THE UNION OF INDIA AND ORS	SUNIL KUMAR ADITYA KUMAR PANDEY	ADDITIONAL SOLICITOR GENERAL
67.	CWJC/16501/2025 REM/DIS/TER, BANK	1	VIKASH KUMAR SINGH vs THE BIHAR STATE CO-OPERATIVE BANK LTD. AND ORS	SANJAY KUMAR RAHUL NATH	BINDHYACHAL RAI
68.	CWJC/16506/2025 REM/DIS/TER, POLIC	1	RAJENDRA DAS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR BIBHUTI NARAYAN AMAN RAJ	GOVERNMENT PLEADER (22)

Thursday the 20th November 2025
MAIN BUILDING
Court No. 14 (AT 10:30 A.M.)
Mr. Justice Anil Kumar Sinha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CWJC/24021/2018 TRADE & COMMERCE (	6	M/S BIHAR AGRO INDUSTRIES vs THE STATE OF BIHAR AND ORS	PRIYA GUPTA SUSHILA AGRAWAL MOHIT AGRAWAL VIKASH KHANNA	KINKAR KUMAR- SC9 LALIT KISHORE PIYUSH LALL KUMAR ABHIMANYU PRATAP UJJAWAL BHUSHAN BINITA SINGH	
2.	CWJC/11384/2024 TRADE & COMMERCE (	5	KANCHAN DEVI vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR SINGH	GOVERNMENT PLEADER (12) SANTOSH KUMAR SINGH SHIV KUMAR PANKHA	
			FOR ADMISSION - FRESH CASES			
3.	CWJC/12445/2025 WORKS CONTRACT	1	ANOJ KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	LAL BABU SINGH NILESH KUMAR PANDEY SHIVAM	STANDING COUNSEL (11)	
4.	CWJC/12449/2025 TRADE & COMMERCE (	1	ROCKFIT CORPORATION vs THE STATE OF BIHAR AND ORS	SANKET VENKATESH KIRTI	STANDING COUNSEL (06)	
5.	CWJC/12508/2025 MOTOR VECHILE MATT	1	KRISHNA MURARI AGRAWAL vs THE STATE OF BIHAR AND ORS	PALLAVI LALA KUMOD KUMAR SHRIVASTAW HIRA SHARMA	GOVERNMENT PLEADER (7)	
6.	CWJC/12509/2025 MOTOR VECHILE MATT	1	GULASHAN KHATUN @ GULSAN KHATOON vs THE STATE OF BIHAR AND ORS	VISHAL SAURABH	GOVERNMENT PLEADER (05)	
7.	CWJC/12546/2025 E.C.ACT	1	DAROGA PASWAN vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KARNA SHANKAR KUMAR ABHISHEK RAJ	GOVERNMENT PLEADER (17)	
8.	CWJC/12550/2025 PUBLIC DEMAND RECO	1	SANJAY KUMAR SHAHI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR NISHANT KIRAN KUMARI SARIKA SINGH	STANDING COUNSEL (26) KUMAR RAVISH NARESH DIKSHIT (SPL. P.P. MINES)	
9.	CWJC/12580/2025 CONTRACT (SATUTORY	1	ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	AMIT KUMAR ANAND BHARTI KUMARI	GOVERNMENT ADVOCATE (11) MR. PRASOON SINHA PRABHAT KUMAR	
10.	CWJC/12596/2025 E.C.ACT	1	SHRIKANT PASWAN vs THE STATE OF BIHAR AND ORS	UMA SHANKAR SINGH	STANDING COUNSEL (1)	
11.	CWJC/12607/2025 ARISING FROM DRT	1	RENU SINGH AND ORS vs THE STATE BANK OF INDIA AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	APURV HARSH	
12.	CWJC/12620/2025 TRADE & COMMERCE (	1	SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR SHRIVASTWA	STANDING COUNSEL (11)	
			FOR ADMISSION			
13.	CWJC/627/2008 PUBLIC DEMAND RECO IA-1/2024 () SUBSTITUTION	29	ABDUL RABBAN vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY AND ORS	EBRAHIM KABIR SHRUTI SINGH SHRUTI SINGH SANJEEV KUMAR MISHRA MANINI JAISWAL SHUBHAM KUMAR UPADHYAY	AAG10 B.K.TRIPATHY SUNIL KUMAR JHA NAGMANI KUMAR SUBODH KUMAR JHA B.K.TRIPATHY	

14.	CWJC/4438/2009 TRADE & COMMERCE (	14	M/S RIGA SUGAR COMPANY LIMITED vs THE UNION OF INDIA AND ORS	ASHISH GIRI RAJU GIRI RAJU GIRI SUMIT KUMAR JHA PRATIK RAJ RIYA GIRI	SUDHIR SINGHASST.SG P.TEKRIWAL SARVADEO SINGH (CGC) P.TEKRIWAL SARVADEO SINGH (CGC) KANAK VERMA (CGC) RAJESH KUMAR VERMA S.D.SANJAY (ADDL S.G.) DR.MANKESHWAR TIWARI
With 14.1	CWJC/4439/2009 TRADE & COMMERCE (	14	M/S VISHNU SUGAR MILLS LTD. vs THE UNION OF INDIA AND ORS	JYOTI SARAN ASHISH GIRI ASHISH GIRI RIYA GIRI SUMIT KUMAR JHA PRATIK RAJ	SUDHIR SINGHASST.SG SARVADEO SINGH (CGC) KANAK VERMA (CGC) PRABHAKAR TEKRIWAL PRABHAKAR TEKRIWAL SARVADEO SINGH (CGC) RAJESH KUMAR VERMA S.D.SANJAY (ADDL.S.G.) DR.MANKESHWAR TIWARI
With 14.2	CWJC/13205/2010 CONTRACT (SATUTORY	14	M/S SASA MUSA SUGAR WORKS LTD. vs THE UNION OF INDIA AND ORS	VIKAS RATAN BHARTI RAJU GIRI PRANAV KUMAR	N.A. SHAMSI ASGI P.K.VERMA SARVADEO SINGH KANAK VERMA (CGC) DR.MANKESHWAR TIWARI RAJESH KUMAR VERMA S.D.SANJAY (ADDL.S.G.) DR.MANKESHWAR TIWARI
15.	CWJC/10234/2012 TRADE & COMMERCE (IA-1/2013 (8028/2013) MISC IA-2/2016 (5897/2016) MISC IA-3/2017 (3030/2017) MISC	60	M/S KA KRI INTERNATIONAL vs THE STATE OF BIHAR AND ORS	KAMAL KISHORE JHA AJAY KUMAR SINHA	YASHRAJ BARDHAN RAKESH M.SINGH KUMAR SHANKARAM KUMAR PRIYA RANJAN RAMA KANT SINGH SOUBHIK ROY (GP12) PRASHANT PRATAP AJIT KUMAR
16.	CWJC/12275/2012 TRADE & COMMERCE (IA-1/2023 () STAY OF PROCEEDING IA-2/2024 () MISC IA-3/2024 () MODIFICATION IA-4/2025 () AMENDMENT	30	KUMARI ASHA KIRAN vs BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY AND ORS	MUKESH KUMAR VIPIN KUMAR AJIT ANAND SHWETA ANAND	PIYUSH LALL RAJ NANDAN PRASAD RAKESH KUMAR KUMAR PRIYA RANJAN UJJAWAL BHUSHAN AVINASH KUMAR SANCHAY SRIVASTAVA
With 16.1	CWJC/12627/2015 OTHER MISC. MATTER	26	M/S K.M.PLASTIC INDUSTRIES OLD INDUSTRIEAL ESTATE vs THE STATE OF BIHAR AND ORS	RAM BALI JHA	AAG12 R.N.DUBEY PIYUSH LALL YASHRAJ BARDHAN SARVESH KUMAR SINGH (AAG 13) ABU NASAR SANCHAY SRIVASTAVA
With 16.2	CWJC/12864/2019 TRADE & COMMERCE (	24	M/S VIJAYAM EDUCATIONAL TRUST vs BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY AND ORS	ARBIND KUMAR JHA VIJAY KUMAR VERMA NAVIN KUMAR SINGH SANKET VENKATESH KIRTI	LALIT KISHORE PIYUSH LALL VIVEK PRASAD SANJEEV SHANKAR DEVESH SHANKARAN PANKAJ KUMAR SINHA
With 16.3	CWJC/7862/2021 TRADE & COMMERCE (	30	M/S VIJAYAM EDUCATIONAL TRUST vs BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY AND ORS	ARBIND KUMAR JHA SANKET VENKATESH KIRTI NAVIN KUMAR SINGH	LALIT KISHORE (AG) PIYUSH LALL VIVEK PRASAD PANKAJ KUMAR SINHA DEVESH SHANKARAN PRASOON SINHA
17.	CWJC/11275/2013 ELECTRICITY MATTER	20	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ANR vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR	ASHOK KUMAR KESHRI VINAY KIRTI SINGH SURAJ SAMDARSHI AVINASH SHEKHAR ABHILASHA JHA
18.	CWJC/19137/2013 TRADE & COMMERCE (	25	M/S PANCHSHEEL SOFTWARES vs THE STATE OF BIHAR AND ORS	ALOK RANJAN ARCHANA JHA	MD. N. HODA KHAN
19.	CWJC/19868/2013 ELECTRICITY MATTER	36	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. vs THE STATE OF BIHAR AND ORS	ANAND KUMAR OJHA ASHOK KUMAR KARNA	SANJAY PANDEY GP21 SURAJ SAMDARSHI VINAY KIRTI SINGH

20.	CWJC/21172/2013 STATE FINANCIAL CO IA-1/2018 (6715/2018) MISC	40	M/S SUNRISE TANNING INDUSTRIES P LTD. vs THE CHAIRMAN BIHAR STATE FINANCIAL CORPORATION AND ORS	PRASHANT SINHA BAUA JHA	RAJU GIRI SYED MOHTASHIM AKHTAR SUBHASH CHANDRA BOSE MUJTABAUL HAQUE (GP12) HARSH VARDHAN SAMSHER PRASAD
21.	CWJC/21797/2013 CONTRACT (SATUTORY IA-1/2025 () MISC	37	PREM KUMAR DAS vs THE UNION OF INDIA AND ORS	ANIL KUMAR VERMA BHAGYA NARAYAN JHA ASHOK KUMAR GUPTA	K.P. GUPTA (SC18) BINOD KUMAR YADAV (SC18) DHANNJAY KUMAR NO 2 PRIYADARSHI MATRI SHARAN N. A. SHAMSI (A.S.G.) KRISHNA KUMAR KANAK VERMA NISHANT KUMAR PRASHANT KUMAR
22.	CWJC/23064/2013 TRADE & COMMERCE (	26	GAURI SHANKAR PRADHAN vs THE STATE OF BIHAR AND ORS	MAHESH NARAYAN PARBAT SANJAY KUMAR JHA VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR	SHAIL KUMARI AJIT PRATAP SINGH - (SC-15) AMIT SHRIVASTAVA RAVI RANJAN
23.	CWJC/24263/2013 CONTRACT (SATUTORY	10	RAMESH PRASAD YADAV vs THE STATE OF BIHAR AND ORS	DEWENDRA NARAYAN SINGH	A.UJJWAL RAKESH KUMAR TIWARY
24.	CWJC/25037/2013 TRADE & COMMERCE (	7	M/S MITHILA CONCRETE AND ENGINEERING PRODUCTS vs THE STATE OF BIHAR AND ORS	UMA KANT SINGH ASHOK KUMAR SINGH PRASHANT KUMAR ALOK KUMAR ALOK KRITIKA UPADHAYA	HARENDRA PD. SINGH PANKAJ KUMAR (SC12) BINITA SINGH
25.	CWJC/25136/2013 CONTRACT (SATUTORY	16	AWADHESH KUMAR vs THE STATE OF BIHAR AND ORS	GAURI SHANKAR PRASAD	GP26-N.K.SINGH MANISH KUMAR (GP4) ANWAR KARIM
26.	CWJC/1768/2014 TRADE & COMMERCE (	36	AURANGABAD FOOTPATH FERRYBIKRETA SANGH AND ORS vs THE STATE OF BIHAR AND ORS	LAKSHMI KANT TIWARY UJJWAL KUMAR SINHA ANIL KUMAR	P.K. VERMA KIRTI KESHAV SATYENDRA NARAYAN VERMA SURENDRA PRASAD SINGH
27.	CWJC/2658/2014 TRADE & COMMERCE (IA-1/2023 ()	25	M/S SANJAY KUMAR PROPRIETOR VINOD KUMAR SINGH vs THE STATE OF BIHAR AND ORS	BINOD KUMAR ARVIND KUMAR JHA	SUBHASH PD. SINGH KISHORE KUMAR SINHA
Restored (MJC No. 355/2016)					
28.	CWJC/4508/2014 ELECTRICITY MATTER IA-1/2024 () MISC	20	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. vs THE CONSUMER GRIEVANCE REDRESSAL FORUM AND ORS	PRAKASH KUMAR RENU JHA KUNAL TIWARY SATYABIR BHARTI AKHILESHWAR SINGH	MAHESH PRASAD SIDDHARTHA PRASAD D.K.SINHA ANIL SINGH ANSHUMAN SINGH SATYABIR BHARTI SC 24
29.	CWJC/9472/2014 ELECTRICITY MATTER IA-1/2024 () MISC IA-2/2025 () MISC	19	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ORS AND ANR vs THE STATE OF BIHAR AND ORS	RATAN PRASAD SINHA RATAN PRASAD SINHA	MANIKANT MISHRA ANIL KR.SINGH (GP26)
30.	CWJC/13852/2014 TRADE & COMMERCE (	33	UCO BANK THROUGH THE SENIOR MANAGER, DHIRENDRA NATH JHA, vs THE UNION BANK OF INDIA THROUGH ITS AUTHORIZED OFFICER, AND ORS	RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY	HEMANT KUMAR SHARAN MOHAN KUMAR SINGH ANUP KUMAR SINJA BIMAL KUMAR JHA NIKHILESH KUMAR NISHANT RANJAN

With 30.1	CWJC/25639/2013 TRADE & COMMERCE (	24	UNION BANK OF INDIA vs THE STATE OF BIHAR AND ORS	MOHAN KUMAR SINGH ANUP KR. SINHA SANJIV KUMAR.	S.A. ALAM RANJEET KUMAR PANDEY RAVINDRA NATH CHAUDHARY S.S.P.YADAV (SC14) NILU AGRAWAL ANUP KUMAR SINJA SITA RAM YADAV (GP 16) NISHANT RANJAN BIMAL KUMAR JHA NIKHILESH KUMAR
31.	CWJC/15547/2014 ELECTRICITY MATTER IA-1/2015 (4342/2015) STAY OF PROCEEDING IA-2/2024 () MISC	32	BHARTI AIRTEL LTD. vs THE STATE OF BIHAR AND ORS	SHAKTI SUMAN KUMAR SUSHIL KUMAR	SC2- NAWAL KISHORE SINGH ANAND BHUSHAN SANJEEV KUMAR VINAY KIRTI SINGH J.K. ROY- 1 (SC13) PRITISH KUMAR LAL ARUN KUMAR ARUN KUMAR
32.	CWJC/16863/2014 ELECTRICITY MATTER	31	PRASHANT KUMAR vs THE BIHAR STATE POWER HOLDING COMPANY LTD. AND ORS	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP	VINAY KIRTI SINGH SANJEEV KUMAR PRITISH KUMAR LAL DR. ANAND KUMAR
With 32.1	CWJC/7398/2015 ELECTRICITY MATTER	28	PRASHANT KUMAR vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, THROUGH ITS MANAGING DIRECTOR. AND ORS	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP	VINAY KIRTI SINGH PRITISH KUMAR LAL SANJEEV KUMAR DR. ANAND KUMAR
With 32.2	CWJC/8049/2015 ELECTRICITY MATTER	24	SHASHI BHUSAN TIWARY vs THEBIHAR STATE POWER HOLDING COMPANY LTD.ORS AND ORS	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP	VINAY KIRTI SINGH DR. ANAND KUMAR
33.	CWJC/17946/2014 ELECTRICITY MATTER IA-1/2023 ()	26	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LTD. vs M/S SRI KRISHNA COLD STORAGE AND ICE FACTORY @ M/S SRI KRISHNA COLD STORAGE AND ORS	SANJAY KUMAR GIRI	ABBAS HAIDER (SC6) SUMIT KUMAR JHA SURAJ SAMDARSHI
With 33.1	CWJC/17727/2014 ELECTRICITY MATTER	26	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ORS vs M/S TRINA CONSTRUCTION PVT. LTD.	SANJAY KUMAR GIRI SUBHASH PRASAD SINGH (GA3)	SURAJ SAMDARSHI
With 33.2	CWJC/10061/2022 ELECTRICITY MATTER	21	M/S KRISHNA COLD STORAGE vs THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	SURAJ SAMDARSHI RAJAN PRAKASH PIYUSH RANJAN AVINASH SHEKHAR	VINAY KIRTI SINGH Y. MADHAVI KUNAL TIWARY
34.	CWJC/4393/2015 TRADE & COMMERCE (	16	M/S GANGOTRI IRON AND STEEL CO. LTD. AND ANR vs STATE BANK OF INDIA AND ORS	SANJEEV RANJAN RAJENDRA KUMAR NILANJAN CHATTERJEE	KAUSHLENDRA KUMAR SINHA SANJIV KUMAR. SRI SUNIL KUMAR SINGH
35.	CWJC/5266/2015 CONTRACT (SATUTORY IA-1/2024 () MISC	26	JAI MAA SANTOSHI TRANSPORT vs THE BHARAT PETROLEUM CORPORATION LTD. AND ORS	SUNIL KUMAR NAVIN SHARMA RANJEET KUMAR	RAKESH KUMAR NO.1 SIDDHARTHA PRASAD AMARENDRA NATH VERMA
36.	CWJC/5726/2015 TRADE & COMMERCE (IA-2/2022 () SUBSTITUTION IA-3/2022 () ADDING PARTY IA-4/2023 () IA-5/2025 () MISC	31	MOST. PRATIMA DEVI, AND ORS vs AUTHORISED OFFICER, ALLAHABAD BANK AND ORS	RAVINDRA NATH CHAUDHARY BRAJESH KUMAR SINGH SURENDRA KISHORE THAKUR DEEPAK KUMAR PANKJESH SHARMA MAHENDRA THAKUR BIJAY SHANKAR CHOUBEY GAJENDRA NATH OJHA PAYAL PRAKASH RAKESH RAJU SRIVASTAV MANOJ KUMAR RAJ NARAYAN MISHRA VIRENDRA KUAR	AJAY KUMAR SINHA PRASHANT SINHA SANJAY SINGH THAKUR SANGEET DEOKULIAR MADHURENDRA KUMAR AVINASH RAJAN GHOSHRAVE

Restored (MJC No. 892/2016) (Heard in Part)

37.	CWJC/5830/2015 TRADE & COMMERCE (	27	WRIJNANDAN PRASAD KISHOR vs THE STATE OF BIHAR AND ORS	JAYRAM SHARMA BABAN ROY KUMARI ANJANI SINHA SUBHASH PATEL RAJNISH KUMAR BIRENDRA KUMAR SINGH RAHUL KUMAR NITYA NAND NEERAJ KUMARI ANJANI SINHA	GA12 AJAY SHAILENDRA KUMAR SINGH AMRENDRA NARAYAN RAI
38.	CWJC/6035/2015 E.C.ACT IA-1/2018 (6678/2018) MODIFICATION IA-2/2018 (9605/2018) MISC	35	KANCHAN DEVI vs THE STATE OF BIHAR AND ORS	RAJ KAMAL DHANANJAYA NATH TIWARI SANJEET KUMAR	DEVENDRA KR SINHA SARVESH KUMAR SINGH (AAG13)
39.	CWJC/10299/2015 SHOPES & ESTABLISH	16	MANISH KUMAR PATHAK vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR RAJESH RANJAN SHAKTI SUMAN KUMAR	AAG13-A.K.CHAUDHARY RAKESH CHANDRA SURENDRA PRASAD SINGH ASHOK KUMAR NAVESH NANDAN SUMIT KUMAR JHA
40.	CWJC/10673/2015 ELECTRICITY MATTER	28	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ANR vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR	PURNENDU SINGH- GP27 SUSHILA AGRAWAL AJAY KR.RASTOGI (AAG10) ALOK KUMAR AGRAWAL
With 40.1	CWJC/4260/2016 ELECTRICITY MATTER	27	M/S SHREE SHREE DWARIKAJI FOODS PVT. LTD. vs THE BIHAR STATE POWER HOLDING CO. LTD. AND ORS	ALOK KUMAR AGRAWAL RAJIV RANJAN TIWARI ALOK KUMAR	ANJANI KUMAR- AAG6 PRAKASH KUMAR VINAY KIRTI SINGH
41.	CWJC/11188/2015 TRADE & COMMERCE (IA-4/2025 () AMENDMENT	28	SHAKUNTALA DEVI AND ORS vs UNION BANK OF INDIA AND ORS	BRISKETU SHARAN PANDEY JYOTI KR.SINHA VIDYA NAND SWARUPINI UJJWAL KUMAR ABHISHEK KUMAR MADAN KUMAR	KUMAR ALOK VIDYA NAND SWARUPINI
42.	CWJC/12528/2015 WORKS CONTRACT IA-1/2024 () MISC	18	BIJAY KUMAR vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR JHA	RABINDRA KUMAR PRIYADARSHI DEVESH SHANKARAN - NILANJAN CHATTERJEE PANKAJ KUMAR SINHA PARTH GAURAV KUMAR SAURAV
43.	CWJC/12582/2015 ELECTRICITY MATTER IA-3/2024 () AMENDMENT IA-4/2025 () SUBSTITUTION	22	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ANR vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR	SC14- DR. ANSHUMAN MANI BHUSHAN KUMAR
With 43.1	CWJC/12244/2017 ELECTRICITY MATTER	12	RANJEET PRASAD vs SOUTH BIHAR POWER HOLDING COMPANY THROUGH ITS MANAGING DIRECTOR CUM CHAIRMAN AND ORS	MANI BHUSHAN KUMAR	VINAY KIRTI SINGH KUMAR PRIYA RANJAN
44.	CWJC/14059/2015 TRADE & COMMERCE (	25	ASHOK KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR	A.K. SINHA- GA9
45.	CWJC/14775/2015 ELECTRICITY MATTER	28	M/S PATWARI STEEL PVT. LTD. vs THE BIHAR STATE POWER HOLDING COMPANY LTD. AND ORS	ALOK KUMAR AGRAWAL SUSHILA AGRAWAL	GP28- SMT. GEETA KUMARI AJAY KR. RASTOGI (AAG10) VINAY KIRTI SINGH PRAKASH KUMAR
With 45.1	CWJC/3217/2016 ELECTRICITY MATTER	31	THE ASSESSING OFFICER CUM ASSISTANT ELECTRICAL ENGINEER vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR SHASHI KUMAR	SMT. NIVEDITA NIRVIKAR- GA10 PRIYA GUPTA RAJIV RANJAN TIWARI GYAN PRAKASH OJHA
46.	CWJC/16592/2015 TRADE & COMMERCE (	25	MAA JAGDAMMA TENT HOUSE @ JAGDAMBAA TENT AND LIGHT HOUSE vs THE STATE OF BIHAR AND ORS	SUMEET KUMAR SINGH SHYAM KUAMR SATYENDRA PRASAD SINGH	GP21- SANJAY PANDEY

With 46.1	CWJC/16288/2015 WORKS CONTRACT	26	MAA JAGDAMMA TENT HOUSE @ JAGDAMBAA TENT AND LIGHT HOUSE vs THE STATE OF BIHAR AND ORS	SUMEET KUMAR SINGH SATYENDRA PRASAD SINGH	GP22- G.P. OJHA
47.	CWJC/16932/2015 TRADE & COMMERCE (IA-1/2023 () ADDING PARTY	27	KARUN KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINHA ASHOK KUMAR MANOJ KUMAR MANOJ	AVNISH NANDAN SINHA KAUSHAL KUMAR JHA AMIT PRAKASH RAVI BHARDWAJ
48.	CWJC/17289/2015 ELECTRICITY MATTER	25	THE SOUTH BIHAR POWER DISTRIBUTION CO. LTD. AND ORS vs CONSUMER GREIVANCE REDRESSAL FORUM AND ANR AND ORS	PRAKASH KUMAR PRAKASH KUMAR	SURAJ SAMDARSHI RAJANI KANT MISHRA ANJANI KUMAR SHARAN AVINASH SHEKHAR ROHIT SINGH
49.	CWJC/20085/2018 CONTRACT (SATUTORY	5	SHIOJEE CHAURASIA vs THE STATE OF BIHAR AND ORS	SURENDRA KUMAR SINGH MEENA RANI	BINITA SINGH
50.	CWJC/11285/2024 E.C.ACT	6	SABNAM ARA AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	DIKSHA KUMARI ARVIND KUMAR KUMAR RAJDEEP	GOVERNMENT ADVOCATE (13)
51.	CWJC/2566/2025 TRADE & COMMERCE (	7	M/S BHAGWATI MINI RICE MILL vs THE CENTRAL BANK OF INDIA AND ORS	JAI PRAKASH SINGH	AJIT KUMAR SINHA MINU KUMARI
52.	CWJC/5573/2025 TRADE & COMMERCE (IA-1/2025 () AMENDMENT	15	M/S. GAJENDRA HUME PIPE vs THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY (BIADA) AND ORS	AMAN RAJ HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	LALIT KISHORE PIYUSH LALL PRASHANT PRATAP
53.	CWJC/7006/2025 TRADE & COMMERCE (IA-1/2025 () MISC	4	SANJAY KUMAR vs PUNJAB NATIONAL BANK AND ORS	SIDDHARTHA PRASAD SUNIT KUMAR	MRITUNJAY KUMAR SURYAKANT KUMAR
54.	CWJC/8361/2025 L.I.C./INSURANCE	3	MOHAMMAD MUSHTAQEEM vs THE ZONAL MANAGER LIFE INSURANCE CORPORATION OF INDIA, AND ORS	AMARNATH JHA JAGAT NARAYAN SINGH	RAJ DULAR SAH
55.	CWJC/8570/2025 L.I.C./INSURANCE	5	ZURICH KOTAK GENERAL INSURANCE COMPANY INDIA LIMITED vs THE INSURANCE OMBUDSMAN, AND ORS	DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI DHANANJYA KASHYAP STUTI SHANDILYA	RAJ DULAR SAH RAJ DULAR SAH
56.	CWJC/8892/2025 TRADE & COMMERCE (	4	ARVIND KUMAR SRIVASTAV vs THE STATE OF BIHAR AND ORS	UDAY KUMAR SUBHEN SARKAR	GOVERNMENT PLEADER (11) ER PANKAJ SINHA NAVIN KUMAR DHIRENDRA KUMAR NAVIN KUMAR ER PANKAJ SINHA DHIRENDRA KUMAR
57.	CWJC/9068/2025 PUBLIC DEMAND RECO	3	M/S MAGADH HOUSING THROUGH ITS AUTHORIZED PARTNER MANINDAR NATH MISHRA vs THE STATE OF BIHAR AND ORS	PURUSHOTTAM KUMAR TANUSHRI SUMIT KUMAR RAHUL SRIVASTAVA	STANDING COUNSEL (13) JAINANDRA KUMAR ABHILASHA JHA AVINASH SHEKHAR SURAJ SAMDARSHI ABHILASHA JHA AVINASH SHEKHAR SURAJ SAMDARSHI
58.	CWJC/9605/2025 MINIMUM WAGES ACT	4	LARK LABORATORIES (INDIA) LTD. AND ANR vs THE STATE OF BIHAR AND ORS	ANUJ KUMAR NARENDRA KUMAR SINGH	GOVERNMENT PLEADER (7)
59.	CWJC/9607/2025 E.C.ACT	2	RAM SHANKAR JHA vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR LABH	ADDL. ADVOCATE GENERAL (09)
60.	CWJC/9788/2025 WORKS CONTRACT	2	M/S ANIL KUMAR vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR TUSHAR ANAND SADASHIV TIWARI HIRESH KARAN	STANDING COUNSEL (11)

61.	CWJC/10035/2025 WORKS CONTRACT	2	M/S ANIL KUMAR vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR	STANDING COUNSEL (12)
62.	CWJC/10105/2025 CONTRACT (SATUTORY	4	M/S NEW RATAN PRIYA vs THE STATE OF BIHAR AND ORS	AYUSH KUMAR KANISHKA SHANKAR	STANDING COUNSEL (28)
63.	CWJC/10272/2025 CONTRACT (SATUTORY	5	RAM RATAN PANDIT vs THE STATE OF BIHAR AND ORS	SIYARAM PANDEY	STANDING COUNSEL (28)
64.	CWJC/10951/2025 ELECTRICITY MATTER IA-1/2025 () AMENDMENT	6	JITENDRA JHA vs THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	VIKAS KUMAR JHA	VIVEK PRASAD PRAKASH KUMAR
65.	CWJC/11108/2025 E.C.ACT	3	RAM BHAJAN PASWAN vs THE STATE OF BIHAR AND ORS	SHARDA NAND MISHRA DEEPAK KUMAR SUMIT KUMAR GUPTA ATUL KUMAR DHANDEV KUMAR	GOVERNMENT PLEADER (2)
66.	CWJC/11221/2025 ELECTRICITY MATTER	5	SAI VANDANA ASSOCIATES vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI	VIVEK PRASAD RIYA GIRI ANAND KUMAR OJHA
67.	CWJC/11621/2025 SHOPES & ESTABLISH	3	REKHA PANDEY AND ORS vs THE STATE OF BIHAR AND ORS	PRIYESH KUMAR	STANDING COUNSEL (25)
68.	CWJC/12094/2025 TRADE & COMMERCE (	2	SANGEETA SINHA vs THE SUPERINTENDENT OF POLICE, AND ORS	MAHASWETA CHATTERJEE SAMIR KUMAR SINHA	RAKESH KUMAR SINGH SANTOSH KUMAR SINGH
69.	CWJC/12291/2025 TRADE & COMMERCE (	3	CANARA BANK, HILSA BRANCH vs THE STATE OF BIHAR AND ORS	SIDDHARTH HARSH RAHUL SINGH VISHAL SINGH	GOVERNMENT PLEADER (26) GAUTAM SHAH RAJEEV KUMAR
70.	CWJC/12381/2025 WORKS CONTRACT IA-1/2025 () STAY OF PROCEEDING	3	AMIT A PATNA (JV) THROUGH ITS AUTHORIZED SIGNATORY MR. AMIT KUMAR vs THE UNION OF INDIA AND ORS	MANISH SAHAY ANIL KUMAR SINHA AMRIT KIRTI AMAN RAJ SIDDHARTH ADITYA	ADDITIONAL SOLICITOR GENERAL SHIVADITYA DHARI SINHA
71.	CWJC/12769/2025 E.C.ACT	2	MUNIFA CONSUMER STOCK SELF SUPPORTING CO-OPERATIVE SOCIETY LTD., AND ORS vs THE STATE OF BIHAR AND ORS	DIKSHA KUMARI KUMAR RAJDEEP	GOVERNMENT PLEADER (4)
72.	CWJC/13093/2025 ELECTRICITY MATTER	3	SONI GUPTA AND ANR vs THE STATE OF BIHAR AND ORS	CHANDRA KANT	GOVERNMENT PLEADER (06) VIVEK PRASAD KUNAL TIWARY
73.	CWJC/13924/2025 E.C.ACT	2	KAMLESHWAR PASWAN vs THE STATE OF BIHAR AND ORS	DIKSHA KUMARI KUMAR RAJDEEP	STANDING COUNSEL (04) ARVIND UJJWAL
74.	CWJC/14873/2025 TRADE & COMMERCE (	2	GURIYA KUMARI vs AXIS BANK LIMITED AND ANR	PULKIT RANJAN	DAYANAND SINGH
75.	CWJC/15213/2025 TRADE & COMMERCE (	2	RAHUL KUMAR vs AXIS BANK LIMITED AND ANR	PULKIT RANJAN	DAYANAND SINGH
76.	CWJC/15772/2025 TRADE & COMMERCE (	2	AMAN KUMAR vs THE GENERAL MANAGER AND ANR	PULKIT RANJAN	DAYANAND SINGH
77.	CWJC/15898/2025 TRADE & COMMERCE (	2	MAKCRUNCH FOODS PVT. LTD. AND ANR vs ICICI BANK LTD. AND ANR	PULKIT RANJAN	DAYANAND SINGH
78.	CWJC/16231/2025 WORKS CONTRACT IA-1/2025 () MISC	2	RAUSHAN RAJ vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR RISHI RAJ	STANDING COUNSEL (3)
79.	CWJC/16371/2025 trade and commerc CONTRACT (SATUTORY	1	M/S SIPL INFRACON vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ORS	NAVENDU KUMAR	VIVEK PRASAD DR. ANAND KUMAR

80.	CWJC/16637/2025 STATE INDUS.CAPITA	2	M/S HARINAGAR SUGAR MILLS LIMITED vs THE STATE OF BIHAR AND ORS	SMRITI SINGH SAMIR KUMAR SIPPY SINHA	ADDL. ADVOCATE GENERAL (03)
81.	CWJC/16750/2025 ELECTRICITY MATTER	1	M/S SHEETAL FLOUR MILLS vs THE STATE OF BIHAR AND ORS	MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH	STANDING COUNSEL (1) VIVEK PRASAD VIKASH CHANDRA SRIVASTAVA VIKASH CHANDRA SRIVASTAVA VIKASH CHANDRA SRIVASTAVA VIKASH CHANDRA SRIVASTAVA VIKASH CHANDRA SRIVASTAVA
82.	CWJC/16886/2025 DRUGS & COSMETIC	1	M/S SUKHI ENTERPRISES vs THE STATE OF BIHAR AND ORS	RAM SHANKAR DAS	GOVERNMENT PLEADER (12)
83.	CWJC/18093/2025 DRUGS & COSMETIC	1	M/S WELCOME PHARMA vs THE STATE OF BIHAR AND ORS	RAM SHANKAR DAS	ADVOCATE GENERAL
84.	CWJC/18181/2025 TRADE & COMMERCE (	1	YOGESH KUMAR GUPTA vs THE UNION OF INDIA AND ORS	SHWETA SWAPNIL KUMAR SINGH PRANJAL KUMAR	RAJESH RANJAN
85.	CR. MISC./30924/2025 498A,406,323,307, A.BAIL	6	RANJIT RAY @ RANJIT KUMAR vs THE STATE OF BIHAR AND ANR	RAVINDRA KUMAR SHRINATH MANJHI	SHYAM BIHARI SINGH MUKESH KUMAR SUMAN RAJ KUMAR CHOUDHARY MUKESH KUMAR SUMAN

(In Chambers at 04:10 P.M.)

FOR HEARING

86.	CWJC/11820/2024 E.C.ACT	12	SAPTA PANCHAYAT KIRSHK SEVA SWABLAMBI SAHKARI SAMITI LIMITED vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR ROHIT SINGH SURAJ SAMDARSHI	STANDING COUNSEL 20
With 86.1	CWJC/11897/2024 E.C.ACT	12	SAPTA PANCHAYAT KIRSHK SEVA SWABLAMBI SAHKARI SAMITI LIMITED vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	AVINASH SHEKHAR VIJAY SHANKER TIWARI SURAJ SAMDARSHI	GOVERNMENT PLEADER 26
87.	CWJC/12892/2025 E.C.ACT	3	BABULAL DAS vs THE STATE OF BIHAR AND ORS	SHIVAM SUSHMITA MISHRA SHREYASHI RAJ NAMRATA MISHRA	ADDITIONAL ADVOCATE GENERAL (3)

(AT 4.00 P.M.)

FOR ORDERS -I

88.	E.P./12/2020	12	BIPIN KUMAR @ BIPIN KUMAR MANDAL vs NARENDRA KUMAR NIRAJ @ GOPAL MANDAL	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR SANTOSH KUMAR SHARMA	KAMLESH KUMAR PATHAK SANJAY KUMAR MANDAL RAM KISHOR CHAUDHARY SIDDHARTHA PRASAD
89.	E.P./19/2020	28	RAJENDRA PRASAD vs DAMODAR RAWAT	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	SIDDHARTHA PRASAD SANJAY KUMAR GHOSARVEY
90.	E.P./24/2020	19	ANIL KUMAR SINGH vs BIJENDRA PRASAD YADAV	RAVI RANJAN	SIDDHARTHA PRASAD SANKET NAVIN KUMAR SINGH

Thursday the 20th November 2025
MAIN BUILDING
Court No. 19 (AT 10:30 A.M.)
Mr. Justice Prabhat Kumar Singh

U/S 302 IPC (SPECIAL DRIVE).

TO BE MENTIONED

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. APP (SJ)/2283/2025 U/S 14(2) OF SC/S SC/ST ACT (AB)	2	MUKESH DAS @ JIGAN AND ORS vs THE STATE OF BIHAR AND ANR	NALIN KUMAR	SADANAND PASWAN	
2.	CR. MISC./77871/2025 323,341,307,326B, A.BAIL	1	ROHIT SAH AND ORS vs THE STATE OF BIHAR	SHASHANK SHEKHAR KUNWAR PRASHANT KUMAR ABHIJEET GAUTAM	SANJAY KUMAR TIWARY	
3.	CR. MISC./77908/2025 126(2),115(2),109 A.BAIL	1	GORE LAL @ GORE LAL PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR VINOD KUMAR SETH	PREM KUMAR JHA	

FOR ADMISSION

4.	CR. MISC./19556/2025 147,448,341,323,3 R.BAIL-1	4	SIRAJ @ SARAJUDDIN vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI	BINOD KUMAR	
5.	CR. MISC./20068/2025 103,61(2),3(5) R.BAIL-1 Same ps: CR. MISC/23721/2025	6	LALIT RAI vs THE STATE OF BIHAR	GHANSHYAM TIWARY PRINCY RAJ MITHILESH KR. ARYA	BHARAT LAL KAHKASHAN ALAM KAMLESH KUMAR	
With 5.1	CR. MISC./23721/2025 R.BAIL-1	5	KUNDAN KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAKSHI BHATNAGAR ADITYA RAJ SINGH EASHITA RAJ	UDAY CHAND PRASAD KAHKASHAN ALAM KAMLESH KUMAR	
6.	CR. MISC./30474/2025 123,103(1),238,3(R.BAIL-1	4	PRIYA RANJAN THAKUR @ RANJAN THAKUR @ PRIYA RANJAN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH PRAVIN KUMAR AMRITESH KUMAR	DR. AJEET KUMAR RANJAN KUMAR	
7.	CR. MISC./37051/2025 302,201,34 R.BAIL-1	3	RAJNISH KUMAR @ RAJNISH RAJ vs THE STATE OF BIHAR	RAMAKANT SINGH	MRITUNJAY KUMAR NIRALA	
8.	CR. MISC./38504/2025 302,34 R.BAIL-1	3	AHMAD vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI RAJESH KUMAR CHAUBEY	ANISH CHANDRA MD. NAUSHAD UZZOHA	
9.	CR. MISC./41436/2025 302,34, R.BAIL-1	3	MD. LAL vs THE STATE OF BIHAR	SAURAV KUMAR SINGH MD. NAJMUL HODDA	ABHAY KUMAR RAJIVE RANJAN SINGH	
10.	CR. MISC./42844/2025 147,148,149,323,3 R.BAIL-1 IA-1/2025 () MISC	4	RAJ NARAYAN SINGH vs THE STATE OF BIHAR	SANGEET DEOKULIAR AKHILESH KUMAR NAVIN KUMAR SINGH	SANJAY KUMAR TIWARY RAHUL SINGH	
11.	CR. MISC./44542/2025 103(1),3(5) R.BAIL-1	4	KULDEEP YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR	PARMANAND KUMAR	
12.	CR. MISC./45734/2025 103(1),61(2),351(R.BAIL-1 Same ps: CR. MISC/53908/2025	3	AAKASHDEEP vs THE STATE OF BIHAR	RITAMBHARA KUMARI VICKY KUMAR SHALINI KUMARI	UPENDRA KUMAR SAKET ANAND CHHAYA KIRTI AJAY KUMAR	
13.	CR. MISC./46951/2025 309(6),103(1) R.BAIL-1	3	SIKENDRA PODDAR vs THE STATE OF BIHAR	RAHUL SINGH MONA VERMA AMAR KUMAR SINGH	MD. NAZIR ANSARI NAKUL KUMAR JAMUAR	
14.	CR. MISC./47749/2025 341,323,324,307,5 R.BAIL-1	3	GAJENDRA KUMAR SINGH @ GAJENDRA SINGH vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	VINOD SHANKER MODI GAJENDRA NATH OJHA	
15.	CR. MISC./47757/2025 103(1),238,3(5), R.BAIL-1	2	MASOOM @ MD. MASOOM vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI RAJESH KUMAR CHAUBEY	SHAILENDRA KUMAR MADHAV JHA	

16.	CR. MISC./47893/2025 103(1),3(5), R.BAIL-1	3	RAJAN KUMAR @ BABUA vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA	NAWAL KISHORE PRASAD SATYA PRAKASH PARASAR KUMARI SWATI
17.	CR. MISC./48117/2025 302,201, R.BAIL-1	3	GULSHAN KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH RAJA MUCHKUND KUMAR	AMITESH KUMAR
18.	CR. MISC./48157/2025 103(1), R.BAIL-1	4	AMRIT SAGAR SHUKLA @ AMRIT SAGAR vs THE STATE OF BIHAR	RASHMI JHA	BHARAT LAL BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR RUCHI KUMARI
19.	CR. MISC./48254/2025 302,34, R.BAIL-1	4	ANIL CHANDRAVANSHI @ ANIL KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH DHARMENDRA NATH MISHRA	RANA RANDHIR SINGH
20.	CR. MISC./48616/2025 103,3(5) R.BAIL-1	4	PANNU SINGH @ SAURABH KUMAR @ SAURABH KUMAR SINGH vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH SANTOSH KUMAR JHA	ARUN KUMAR PANDEY DURGESH NANDAN PUJA
21.	CR. MISC./48634/2025 103,238,303(2), R.BAIL-1	4	SUNIL KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH NEERAJ KUMAR SINGH ABHISHEK KUMAR VIVEK	MOHAMMAD SUFYAN HANS LAL KUMAR
22.	CR. MISC./49770/2025 302,201,34, R.BAIL-1	3	RAUDI YADAV @ RAMESH YADAV vs THE STATE OF BIHAR	NIRANJAN PARIHAR	KALYAN SHANKAR
23.	CR. MISC./50973/2025 126(2),115(2),118 R.BAIL-1	4	HARKHIT KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	AKSHAY LAL PANDIT
24.	CR. MISC./52550/2025 103(1),3(5), R.BAIL-1	3	VINAY KUMAR @ BALTI KUMAR @ VINAY KUMAR @ BABLI KUMAR vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR	NIRMAL KUMAR SINHA DINESH JHA ABHINEET
25.	CR. MISC./53260/2025 341,323,367,368,3 R.BAIL-1	2	SUNIL SAHANI vs THE STATE OF BIHAR AND ANR	RANJIT KUMAR YADAV	RANA RANDHIR SINGH ABHAY KUMAR
26.	CR. MISC./53479/2025 103(1),3(5),61(2) R.BAIL-1	2	SHAMSHAD GADDI vs THE STATE OF BIHAR	RAKESH KUMAR MISHRA KANHAIYA RAO HIRALAL GUPTA	MOHAMMAD SUFYAN
27.	CR. MISC./53680/2025 103(1),238 R.BAIL-1	2	RAJ KUMAR @ RAJ KUMAR RAUT @ RAJ KUMAR RAWAT AND ANR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	NAVIN KUMAR PANDEY
28.	CR. MISC./53802/2025 191(2),191(3),190 R.BAIL-1	3	MAHMUD ALAM @ MAHAMMUD ALAM @ MOHAMAD ALAM vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	ARUN KUMAR AJIT KUMAR SINGH
29.	CR. MISC./53861/2025 103(1),3(5) R.BAIL-1	3	SAINI YADAV @ SAUNI YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR RANJIT KUMAR UJJAWAL KUMAR ATUL KUMAR	RAM PRIYA SHARAN SINGH
30.	CR. MISC./53908/2025 103(1),61(2),351(R.BAIL-1 Same ps: CR. MISC/45734/2025	2	SONU KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SNEHA SHRUTI SAKSHI DEEP	AJIT KUMAR CHHAYA KIRTI AJAY KUMAR DANISH SAMI SAKET ANAND
31.	CR. MISC./53935/2025 302,201,34 R.BAIL-1	3	MUNCHUN DEVI vs THE STATE OF BIHAR	SANJIV SHARAN ADITYA KUMAR SANJAY KUMAR MISHRA	NAND KISHORE PRASAD
32.	CR. MISC./54166/2025 103(1),61(2),308(R.BAIL-1	3	ALOK KUMAR @ BITTU THAKUR vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH NITU KUMARI AVINASH ANMOL RATAN	AJAY KUMAR NO. 2

33.	CR. MISC./54216/2025 103(2),61(2),3(5) R.BAIL-1	2	BALWANT SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR PRAVIN KUMAR	ZAINUL ABEDIN PRITY KUMARI SHARDA RAJE SINGH ABHISHEK KUMAR ANKESH BIBHU DHIRAJ SINGH CHAUHAN
34.	CR. MISC./54586/2025 103(1),61(2),3(5) R.BAIL-1	3	MANISH KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	UPENDRA KUMAR
35.	CR. MISC./55478/2025 147,148,149,341,3 R.BAIL-1	3	AJIT KUMAR @ BHOLI vs THE STATE OF BIHAR	SANTOSH KUMAR	NARSINGH TANTI
36.	CR. MISC./56043/2025 103,61(2),3(5), R.BAIL-1	2	MUKENDRA KUMAR @ NAKUL KUMAR vs THE STATE OF BIHAR	PRATIK	JITENDRA KUMAR SINGH
37.	CR. MISC./56661/2025 126(2),308(4),103 R.BAIL-1	2	DHARMENDRA PASWAN @ DHARMENDAR PASWAN vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	MD. MATLOOB RAB RAHUL SINGH SUSHANT KUMAR MONA VERMA
38.	CR. MISC./56738/2025 191(2)(3),190,109 R.BAIL-1	3	RAVI KUMAR AND ANR vs THE STATE OF BIHAR	ANIL KUMAR SHAMIR MEHRA	SUNIL KUMAR PANDEY DWIJ RAJ DEEPMALA KUMARI ANIKET KUMAR THAKUR
39.	CR. MISC./56772/2025 309(6),103(1) R.BAIL-1 Same ps: CR. MISC/59031/2025	2	CHANDAN SINGH vs THE STATE OF BIHAR	AMIT KUMAR ANAND BHARTI KUMARI	DILIP KUMAR NO. 1 RABISH KUMAR ADARSH GAURAV
40.	CR. MISC./56791/2025 103,238 R.BAIL-1	3	NEERANJAN KUMAR AND ANR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	BINOD KUMAR
41.	CR. MISC./57322/2025 103(1),3(5) R.BAIL-1 Same ps: CR. MISC/59039/2025	3	SURAJ KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR	RAM NARESH RAY ARVIND PRASAD SINGH SONU PRAJAPATI ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY
With 41.1	CR. MISC./59039/2025 R.BAIL-1	2	OM PRAKASH PRASAD vs THE STATE OF BIHAR	PRAVIN KUMAR	RAM NARESH RAY ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY
42.	CR. MISC./57865/2025 103(1),61(2),3(5) R.BAIL-1 Same ps: CR. MISC/58700/2025	2	ANAND PRAKASH vs THE STATE OF BIHAR	ARUN KUMAR TIWARI	AHMAD ALI AMAR KUMAR DHARMENDRA KUMAR PASWAN DEEPSHIKHA
With 42.1	CR. MISC./58700/2025 R.BAIL-1	2	KUNDAN KUMAR vs THE STATE OF BIHAR	ARUN KUMAR TIWARI	AHMAD ALI DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA
43.	CR. MISC./58260/2025 147,148,149,302 R.BAIL-1	2	MANOJ KUMAR vs THE STATE OF BIHAR	MAYANK RAJ RAKESH KUMAR SHARMA RAVI RANJAN KUMAR AVINASH KUMAR RAHUL SINGH SANTOSH KUMAR PANDEY RABINDRA KUMAR	GULNAR BEGUM
44.	CR. MISC./58312/2025 103,61(2) R.BAIL-1	2	LAXMI KUMARI @ LAXMINA vs THE STATE OF BIHAR	GOPAL GOVIND MISHRA MUNNA KUMAR UPADHYAY	NAND KISHORE PRASAD RAVINDRA KUMAR
45.	CR. MISC./59025/2025 103,3(5), R.BAIL-1	2	SHIVAM SINGH @ SHIVAM KUMAR vs THE STATE OF BIHAR	ARYA ACHINT DR. ARUNLATA SHARMA AMARSHAKTI SHASHANK SHEKHAR	LALAN KUMAR DEVENDRA KUMAR
46.	CR. MISC./59031/2025 309(6),103(1), R.BAIL-1 Same ps: CR. MISC/56772/2025	2	RAUSHAN KUMAR YADAV vs THE STATE OF BIHAR	BIDHU RANJAN	RAM NARESH RAY RABISH KUMAR ADARSH GAURAV

47.	CR. MISC./59044/2025 103(1) R.BAIL-1	2	SAMSULLAH @ SAMIULLAH @ SHEIKH SAMEER vs THE STATE OF BIHAR	MADHURENDRA KUMAR	SUNIL KUMAR PANDEY ASIF KALIM RANANJAY KUMAR MD IRFANUL HAQUE NOUMAAN AHMAD
48.	CR. MISC./59159/2025 191(2),118(1),103 R.BAIL-1	3	GAUTAM YADAV @ GUTAM KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	TARUN PRASAD MANDAL
49.	CR. MISC./59260/2025 103(1),61(2), 3(5 R.BAIL-1 Same ps: CR. MISC/59476/2025	2	VIJAY SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	ADITYA NARAYAN SINGH.1 JITENDRA KUMAR
With 49.1	CR. MISC./59476/2025 R.BAIL-1	2	RAJENDRA SINGH vs THE STATE OF BIHAR	AMIT KUMAR ANAND RABINDRA KUMAR RAVI BHARTI KUMARI	ABHAY KUMAR ROY JITENDRA KUMAR
50.	CR. MISC./59261/2025 103(1),61(2),3(5) R.BAIL-1 IA-1/2025 () EARLY HEARING	2	UDAY SINGH @ UDAY KUMAR SINGH @ UDAY KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR SHRINATH MANJHI	CHOUBEY JAWAHAR SANTOSH KUMAR PANDEY
51.	CR. MISC./59389/2025 190,191(2),191(3) R.BAIL-1	2	SINTU YADAV @ DHIRAJ KUMAR @ DHEERAJ KUMAR vs THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY MD. MOBASSAR ALI	RAM PRIYA SHARAN SINGH
52.	CR. MISC./59395/2025 103,3(5), R.BAIL-1	2	GUFRAN ALAM @ MD. GUFRAN @ GUFARAN ALAM vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA CHITRANSH RAJ	AMITESH KUMAR
53.	CR. MISC./59450/2025 103(1) R.BAIL-1	2	AMIT CHAOUDHARY @ BHOLU @ AMIT KUMAR CHOUDHARY @ AMIT KUMAR CHAUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR SATYENDRA KUMAR BHATNAGAR	GANESH PRASAD SINGH UDAY KUMAR RAHUL KUMAR
54.	CR. MISC./75966/2025 309(6),103(1),3(5 R.BAIL-1	1	DEEPAK RAI @ DEEPAK KUMAR @ INDRAJEET RAI vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY RAHUL RAJ	UMESHANAND PANDIT
55.	CR. MISC./77971/2025 191(2),191(3),190 R.BAIL-1	1	ISRAFIL KHAN @ ISARAFAL KHAN vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	JHARKHANDI UPADHYAY
56.	CR. MISC./77991/2025 109,103(1),61,3(5 R.BAIL-1	1	MD. NEHAL vs THE STATE OF BIHAR	PRAMOD KUMAR	LALAN KUMAR
57.	CR. MISC./78031/2025 364,120(B),34,302 R.BAIL-1	1	JATAHU YADAV vs THE STATE OF BIHAR	SHYAM KISHORE SUMAN ANAND SAPNA KUMARI	MADHURA NAND JHA
58.	CR. MISC./78414/2025 103(1),3(5), R.BAIL-1	1	AMAR KUMAR vs THE STATE OF BIHAR	MD SHAHID AKHTAR	ANIL KUMAR
59.	CR. MISC./78533/2025 126(2),115(2),118 R.BAIL-1	1	SUCHUN DEVI AND ORS vs THE STATE OF BIHAR	RAMPRAVESH NATH TIWARI	RAJENDRA SINGH

FOR ADMISSION II

60.	CR. MISC./32094/2025 302,34, A.BAIL	3	SANTOSH PASWAN AND ORS vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP RAKESH SINGH RAKESH SINGH	ABHAY KUMAR ROY GAJENDRA KUMAR SINGH
61.	CR. MISC./38602/2025 341,307,447,302,5 A.BAIL	3	RAJEEV KUMAR AND ANR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	RITA VERMA
62.	CR. MISC./43376/2025 103,238,3(5), A.BAIL	3	MANISH KUMAR vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA	UPENDRA KUMAR
63.	CR. MISC./50003/2025 103(1),3(5) A.BAIL	3	ASHA DEVI AND ANR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA SANTOSH KUMAR ARVIND KR. SRIVASTAVA VIJAY KUMAR SINHA	MADAN KUMAR TRIPTI KUMARI ABHISHEK ANAND DIPTI DIVYA

64.	CR. MISC./53013/2025 103(1),238,3(5) A.BAIL	3	RASIYA DEVI @ RASHIYA DEVI AND ORS vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	SANJAY KUMAR PRAGATI PATRA PRANAV RAJ SOURAV SUMAN
65.	CR. MISC./57207/2025 103,238,3(5) A.BAIL Same ps: CR. MISC/63162/2025 CR. MISC/66153/2025 CR. MISC/69861/2025	3	MANOJ KUMAR SINGH @ MANOJ SINGH AND ORS vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	SHAILENDRA KUMAR SINGH HARI KISHORE THAKUR
With 65.1	CR. MISC./63162/2025 A.BAIL	3	VISHWA VIJAY KUMAR @ VISHWA JEET THAKUR @ BULLET vs THE STATE OF BIHAR	NALIN KUMAR	BRAJENDRA NATH PANDEY BELA SINGH RAJEEV RANJAN
With 65.2	CR. MISC./66153/2025 A.BAIL	3	KUNAL GAUTAM @ GOLU @ GAUTAM KUNAL vs THE STATE OF BIHAR	MADHUKAR ANAND SHUBHAM KUMAR SINGH	AKBAR ALI BELA SINGH RAJEEV RANJAN
With 65.3	CR. MISC./69861/2025 A.BAIL	3	DIGVIJAY THAKUR @ DIGVIJAY KUMAR THAKUR @ MANTU THAKUR vs THE STATE OF BIHAR	DIPAK KUMAR SHAILENDRA KUMAR SINGH	PREM KUMAR JHA BELA SINGH RAJEEV RANJAN
66.	CR. MISC./57923/2025 103,3(5) A.BAIL	3	SANDHYA DEVI vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	AWADHESH KUMAR SINGH LOKESH KUMAR SINGH
67.	CR. MISC./59634/2025 137(2),103(1),3(5 A.BAIL	2	KIRAN DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR	UMA SHANKAR PRASAD SINGH
68.	CR. MISC./60737/2025 103(1),3(5), A.BAIL	2	SUMITRA DEVI vs THE STATE OF BIHAR	KRISHNA KANT SINGH SHIVESH KUMAR SINGH	JITENDRA KUMAR SINGH PRIYANKA KUMARI PRINCE KUMAR MISHRA
69.	CR. MISC./62576/2025 Anticipatory Bail A.BAIL Same ps: CR. MISC/62693/2025	2	ASHOK PASWAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	TARKESHWAR NATH THAKUR
With 69.1	CR. MISC./62693/2025 A.BAIL	2	VIKASH PASWAN @ VIKASH KUMAR @ SAHIL KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	TARKESHWAR NATH THAKUR
70.	CR. MISC./65881/2025 126(2),115(2),109 A.BAIL	2	BACHCHA SAH AND ORS vs THE STATE OF BIHAR	MAYANK MOHAN PRITISH RANJAN	MD. SHAKIR AHMAD RAM KISHUN PRASAD
71.	CR. MISC./67500/2025 302,34, A.BAIL	3	RAJPAL KUMAR AND ANR vs THE STATE OF BIHAR	SATISH CHANDRA PRITI SINGH	DILIP KUMAR NO. 1
72.	CR. MISC./68385/2025 103(1),3(5), A.BAIL	2	CHHOTI KUMARI @ NAMRATA KUMARI AND ANR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	NAVIN KUMAR PANDEY
73.	CR. MISC./69129/2025 103(1),3(5) A.BAIL	2	AJAY KUMAR @ AJAY YADAV AND ORS vs THE STATE OF BIHAR	RUPESH KUMAR RUCHI MANDAL	LALAN KUMAR ASHISH KUMAR SINHA ABHAS CHANDRA
74.	CR. MISC./71308/2025 127(2),115(2),109 A.BAIL	2	HANSLAL MANDAL vs THE STATE OF BIHAR	VIKASH KUMAR JHA	AWADHESH KUMAR SINGH KUMAR PRABHAKAR
75.	CR. MISC./71974/2025 127(1),115(2),118 A.BAIL	2	SHATRUGHAN DUBEY @ SHATRUDHAN DUBEY vs THE STATE OF BIHAR	RAKESH KUMAR	SATYENDRA PRASAD
76.	CR. MISC./78500/2025 103(1),3(5), A.BAIL	1	AMIT AGRAWAL @ AMIT KUMAR vs THE STATE OF BIHAR	MADHAV KRISHNA RAHUL DEO SINGH	MD. IFTEKHAR MAHMOOD
77.	CR. MISC./79250/2025 126(2),115(2),118 A.BAIL	1	SHIV SHANKAR PASWAN AND ORS vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	DR. AJEET KUMAR
78.	CR. MISC./79375/2025 341,323,307,447,4 A.BAIL	1	SATYANARAYAN SAHANI vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	PRANAV KUMAR
79.	CR. MISC./79429/2025 126(2),115(2),103 A.BAIL Same ps: CR. MISC/79535/2025	1	BAHADUR YADAV @ CHHOTU YADAV @ BAHADUR KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH SWATI PARMAR	CHOUBEY JAWAHAR
80.	CR. MISC./79475/2025 103(1),61(2),3(5) A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	MD. MATLOOB RAB UMESH LAL VERMA
81.	CR. MISC./79535/2025 126(2),115(2),103 A.BAIL Same ps: CR. MISC/79429/2025	1	VILASH YADAV AND ORS vs THE STATE OF BIHAR	ARVIND KUMAR SINGH SWATI PARMAR	CHOUBEY JAWAHAR

FOR ADMISSION V

82.	CR. MISC./14755/2024 3,4 A.BAIL	3	NILU RAUT @ MINU KUMAR @ MILU RAUT vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	KHURSHID ANWAR AJAY MUKHERJEE
83.	CR. MISC./39740/2024 4 A.BAIL	3	JAFRUL ALAM @ JAFRUL SHEIKH AND ANR vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	GULNAR BEGUM
84.	CR. MISC./57910/2024 3,4 A.BAIL	5	KUNDAN SAH vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP	GAURI SHANKAR GUPTA AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI
85.	CR. MISC./58336/2024 3,4 A.BAIL	7	RAJA SAH @ RAJA KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	BINOD KUMAR SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM
86.	CR. MISC./7738/2025 3,4, A.BAIL	5	SAURAV KUMAR @ SAURAV PANDIT vs THE STATE OF BIHAR AND ANR	RAJIVE RANJAN SINGH PANKAJ KUMAR SINGH	KHURSHID ANWAR RICHA RAJIV SINGH SWARNA ROY
87.	CR. MISC./9939/2025 341,333,307,511,1 A.BAIL	4	ABDUL HANNAN vs THE STATE OF BIHAR AND ANR	ARBIND KUMAR SINGH ACHINTYA ANAND	MUKESH KUMAR SINGH AJAY KUMAR TIWARY
88.	CR. MISC./16888/2025 328,307,120B, A.BAIL	6	GAUTAM KUMAR SHARMA @ GAUTAM KUMAR vs THE STATE OF BIHAR AND ANR	MAYANK SINGH MICKEY SINGH ABHISHEK KUMAR AJIT KUMAR SINGH SAMEER KUMAR BHARAT BHUSHAN	MADHURI LATA
89.	CR. MISC./17639/2025 126(2),115(2),118 A.BAIL	6	DEV SHANKAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	ABHAY KUMAR RAJESH KUMAR MISHRA BASANT KUMAR NALIN VILOCHAN TIWARY
90.	CR. MISC./17643/2025 366A A.BAIL	4	ABHAY TIWARY AND ORS vs THE STATE OF BIHAR AND ANR	SHASHI KANT SURENDRA KUMAR MISHRA	NITYANAND
91.	CR. MISC./25770/2025 323,504,498A,354, A.BAIL	4	MUKESH KUMAR vs THE STATE OF BIHAR AND ANR	JITENDRA NARAIN SINHA RASHMI SHARMA	SUCHETA YADAV
92.	CR. MISC./27365/2025 341,323,354,379,4 A.BAIL	5	RINKU SAHU vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY	MD. ASLAM ANSARI
93.	CR. MISC./29523/2025 498(A),341,323,30 A.BAIL	3	PUSHKAR KUMAR vs THE STATE OF BIHAR AND ANR	DIWAKAR UPADHYAYA	ABHAY KUMAR DIMPAL KUMARI
94.	CR. MISC./39312/2025 406,420,120B,467, A.BAIL	3	DILIP KUMAR DIWAKAR @ DILIP KR. DIWAKAR vs THE STATE OF BIHAR AND ANR	MD. HELAL AHMAD MADIHA HASHMI	SHAHABUDDIN AZEEM @ S. AZEEM ANIL KUMAR SINHA
95.	CR. MISC./40184/2025 85,140(1),61(2),3 A.BAIL	4	SHANTI DEVI AND ANR vs THE STATE OF BIHAR	RAVI BHARDWAJ RAVI BHARDWAJ	JHARKHANDI UPADHYAY
96.	CR. MISC./40934/2025 498A,406,506 A.BAIL	2	SONU SHARMA @ SONU KUMAR SHARMA vs THE STATE OF BIHAR AND ANR	RAM NIWAS PRASAD	ARUN KUMAR SINGH AMAR NATH SANJAY KUMAR SHARMA
97.	CR. MISC./40946/2025 323,324,326,341,5 A.BAIL Same ps: CR. MISC/42715/2025	5	SONU KUMAR AND ORS vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA ROUSHAN SINHA SANTOSH KUMAR VIJAY KUMAR SINHA VIJAY KUMAR SINHA VIJAY KUMAR SINHA	UMANATH MISHRA

98.	CR. MISC./42715/2025 323,324,326,341,5 A.BAIL Same ps: CR. MISC/40946/2025	5	BHARAT CHAUDHARY AND ANR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA ROUSHAN SINHA SANTOSH KUMAR VIJAY KUMAR SINHA	DR. KUMAR UDAY PRATAP
99.	CR. MISC./44205/2025 85,82(1),3(5),115 A.BAIL	3	VIKASH KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	SUSHIL KUMAR JHA SURYA KANT MISHRA SANTOSH KUMAR JHA	DILIP KUMAR NO. 1 BIPIN KUMAR MITHILESH KR. ARYA
100.	CR. MISC./49049/2025 27 A.BAIL	2	RAJIV YADAV @ RAJENDRA YADAV AND ORS vs THE STATE OF BIHAR	VIVEKA NANDSINGH	AJIT KUMAR
101.	CR. MISC./50022/2025 341,323,504,506,4 A.BAIL	2	VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	MAN MOHAN KUMAR	PRONOTI SINGH
102.	CR. MISC./50648/2025 498A,34 A.BAIL	2	PRAKASH PASWAN @ JAI PRAKASH PASWAN vs THE STATE OF BIHAR AND ANR	HRIDAY NARAYAN HARSHIT	PRONOTI SINGH
103.	CR. MISC./51430/2025 323,498A, A.BAIL	3	NIJAMUDDIN @ MD NIZAMUDDIN vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR RAJEEV RANJAN	ANITA KUMARI SITA RAM PRASAD
104.	CR. MISC./51459/2025 498(A),494,504 A.BAIL	2	SANTOSH KUMAR @ SANTOSH MAHTO vs THE STATE OF BIHAR AND ANR	BIPIN KUMAR SARITA KUMARI RAVI KANT	HUMAYOU AHMAD KHAN SANDIP KUMAR GAUTAM
105.	CR. MISC./51595/2025 341,342,323,307,4 A.BAIL	2	RAMEKWAL SINGH AND ANR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR	BISHWESHWAR RAM ARBIND KUMAR SINGH
106.	CR. MISC./51613/2025 137,87 A.BAIL	3	SHIVAM KUMAR @ JYOTI PRAKASH vs THE STATE OF BIHAR	RAVI RANJAN	SHAILENDRA KUMAR
107.	CR. MISC./52765/2025 341,323,498A,504, A.BAIL	3	AMAN KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR RAJANI KUMARI	SHAHEEN BEGUM MD. IRSHAD
108.	CR. MISC./52812/2025 313,323,341,498A, A.BAIL	2	MOHD. KOUSER ALAM @ MD. KAISER ALAM @ MUNNA vs THE STATE OF BIHAR AND ANR	MD REYAJ FAKHRUDDIN ALI AHMAD MD TAUQUEER AZHAR PRAKASH KUMAR MD. SHAHABUDDIN	ABHAY KUMAR
109.	CR. MISC./53205/2025 341,323,504,379,3 A.BAIL	3	RAHUL SINGH vs THE STATE OF BIHAR AND ANR	AJAY SINGH UMA KANT PRASAD	KHURSHID ANWAR ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH
110.	CR. MISC./53212/2025 406,420,467,468,4 A.BAIL	4	VIKRAMA SINGH @ RAJENDRA SINGH vs THE STATE OF BIHAR THROUGH E.O.U.	RAJ SHEKHAR	VISHWANATH PD. SINHA
111.	CR. MISC./53577/2025 498A,406,323,504, A.BAIL	2	SATYA PRAKASH KUMAR vs THE STATE OF BIHAR AND ANR	RAHUL SINGH ROOP KISHAN	RINA SINHA ANIL KUMAR SHAMIR MEHRA POOJA KUMARI RAJEEV RANJAN RAY
112.	CR. MISC./60973/2025 126(2),115(2),76, A.BAIL	2	SUBASH UPADHYAY vs THE STATE OF BIHAR AND ANR	ANJANI PARASHAR	DILIP KUMAR NO. 1
113.	CR. MISC./63486/2025 126(2),191(2),191 A.BAIL	2	AJAY YADAV vs THE STATE OF BIHAR	ANUJ KUMAR ADITYA PANDEY EASHITA RAJ SAKSHI BHATNAGAR SHREYANSHU KUMAR GINNI PRIYA ADITYA RAJ SINGH	MOHAMMED ARIF
114.	CR. MISC./64473/2025 123,103(1),85, A.BAIL	2	MANJU DEVI AND ANR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	CHANDRA BHUSHAN PRASAD SUMIT JHA

FOR ADMISSION III

115.	CR. APP (SJ)/93/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	6	KHAIBER ANSARI @ KHAYBER ALI AND ORS vs THE STATE OF BIHAR AND ANR	MURAD ASHRAF	BINAY KRISHNA
116.	CR. APP (SJ)/2714/2024 U/S - 14 (A) (2) SC/ST ACT (AB)	5	ANIL YADAV vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	BINAY KRISHNA SUDHIR KUMAR SINHA
117.	CR. APP (SJ)/3458/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	4	SARFU KURAISHI @ SHARFUDDIN KURAISHI AND ORS vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR TIWARY ABHIJIT PRABHAT	BINAY KRISHNA DEEPSHIKHA AMAR KUMAR JAI PRAKASH SINGH
118.	CR. APP (SJ)/4793/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	ABDUL RAHMAN @ RAHMAN RAIN vs THE STATE OF BIHAR AND ANR	PRABHAKAR THAKUR	BINAY KRISHNA GAGAN DEO YADAV RAVI PRAKASH VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR
119.	CR. APP (SJ)/4897/2024 U/S - 14 A (2) SC SC/ST ACT (AB)	3	MORIAM KHATOON AND ORS vs THE STATE OF BIHAR AND ANR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH	USHA KUMARI 1 AJAY KUMAR SINGH
120.	CR. APP (SJ)/5294/2024 u/s 14A(2) SC/ST SC/ST ACT (AB)	3	SUDAMA RAI AND ANR vs THE STATE OF BIHAR AND ANR	MILI KUMARI	BINAY KRISHNA
121.	CR. APP (SJ)/5380/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	4	NAND KISHORE SHARMA @ NAND KISHOR SHARMA AND ORS vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR	BINAY KRISHNA RAVISH MISHRA SHAILENDRA KUMAR
122.	CR. APP (SJ)/5619/2024 U/S 14 A(2) SC/ S SC/ST ACT (AB)	5	RAJU BIND @ RAJU KUMAR vs THE STATE OF BIHAR AND ANR	BIPIN KUMAR RAVI KANT SARITA KUMARI	BINAY KRISHNA
123.	CR. APP (SJ)/191/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	BIBHESH KUMAR @ VIBHESH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	PRAFULL CHANDRA THAKUR MADHUMALA KUMARI	USHA KUMARI 1 SANTOSH KUMAR
124.	CR. APP (SJ)/197/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	3	VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH	SADANAND PASWAN
125.	CR. APP (SJ)/210/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	3	DIGVIJAY SINGH @ DIGBRIJ SINGH @ DIGVIJAY KUMAR @ DIGVIJ SINGH vs THE STATE OF BIHAR AND ANR	KHUSHI AWADH JITENDRA NARAIN SINHA	SADANAND PASWAN
126.	CR. APP (SJ)/282/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	3	RAMAWATI DEVI AND ANR vs THE STATE OF BIHAR AND ANR	UMESH KUMAR GUPTA RAKESH KUMAR	ANAND MOHAN PRASAD MEHTA SACHIDA NAND RAI AVINASH RAJ
127.	CR. APP (SJ)/309/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	4	LAWJIT KUMAR @ LAWLESH SINGH AND ORS vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR PANDEY	BINAY KRISHNA
128.	CR. APP (SJ)/351/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	GAIJU YADAV @ GAJADHAR YADAV AND ANR vs THE STATE OF BIHAR AND ANR	ANKIT RAJ	BINAY KRISHNA RAJIVE RANJAN SINGH
129.	CR. APP (SJ)/495/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	5	RAJNIKANT KUMAR vs THE STATE OF BIHAR AND ANR	MAHESH KUMAR MD. FAHAR IMRAN NAZIA SHABAH SHADAB AKHTER DEEPAK KUMAR	SADANAND PASWAN RANJEET KUMAR SINGH
130.	CR. APP (SJ)/500/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	DIVYA PRAKASH TIWARI @ CHHOTU TIWARI vs THE STATE OF BIHAR AND ANR	RAJU KUMAR SINGH	USHA KUMARI 1 DHARMENDRA KUMAR SINGH MANISH KUMAR SINGH
131.	CR. APP (SJ)/692/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	SHYAM YADAV vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	USHA KUMARI 1 ARUN KUMAR JHA

Thursday the 20th November 2025
MAIN BUILDING
Court No. 20 (AT 10:30 A.M.)
Mr. Justice Partha Sarthy

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
Notice:- All mentioning of cases for urgent hearing shall be made only on Monday.						
			TO BE MENTIONED			
1.	CWJC/19481/2016 DISCP.PROC., BANK	1	ASHOK KUMAR CHOUBEY vs THE CENTRAL BANK OF INDIA AND ORS	PRAMOD MISHRA MONIKA JYOTI PRABHAKAR RASHMI JHA PRAVINA KUMARI NUTAN KUMARI	AJAY KUMAR SINHA AJIT KUMAR SINHA	
2.	CWJC/15755/2019 SELECTION , NON GA	2	BASANTI DEVI @ BASANTI KUMARI vs THE STATE OF BIHAR AND ORS	UPENDRA YADAV MANOJ KUMAR GUPTA MANJU KUMARI JYOTI PRASAD	GYAN PRAKASH OJHA (GA7) PRASHANT KUMAR	
3.	CWJC/11219/2023 DISCP.PROC., NON G	3	PRASHANT KUMAR vs THE STATE OF BIHAR AND ORS	SIYARAM PANDEY DEWESH KUMAR PANDEY	S. RAZA AHMAD (AAG 5)	
			FOR ORDERS (ON OFFICE NOTES)			
4.	CWJC/10531/2021 REM/DIS/TER, POLIC	6	LALAN KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA SHUBHAM PRIYADARSHI SHREYASHI RAJ RAUSHAN	LALIT KISHORE (AG) MANISH KUMAR GP 4	
5.	CWJC/10534/2021 SELECTION , NON GA	1	UMESH KUMAR MANDAL AND ORS vs THE STATE OF BIHAR AND ORS	RITIKA RANI RITU RAJ	LALIT KISHORE (AG) SHEO SHANKAR PRASAD SC 8 SATYABIR BHARTI	
6.	CWJC/10635/2021 REM/DIS/TER, NON G	3	NISHU KUMARI vs THE STATE OF BIHAR AND ORS	RAM TUJABH SINGH AMRESH KUMAR SINHA	LALIT KISHORE (AG) SUNIL KUMAR MANDAL (SC 3) VISHAL KUMAR SINGH	
7.	CWJC/11036/2021 DISCP.PROC., POLIC	2	MD. JINNAH KHAN @ MD. MISTER JINNA KHAN vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK	LALIT KISHORE (AG) PRABHAT KUMAR VERMA	
8.	CWJC/14982/2021 SELECTION , POLIC	2	ANAND SINGH AND ORS vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR	MD. NADIM SERAJ (GP5)	
9.	CWJC/16643/2025 SELECTION , HEALT	1	NARESH TRIPATHI, AND ORS vs THE STATE OF BIHAR AND ORS	SITA RAM PRASAD	GOVERNMENT PLEADER (26) NIKESH KUMAR KISHORE KUMAR SINHA	
10.	CWJC/16681/2025 SELECTION , NON GA	1	JAYA DEVI vs THE STATE OF BIHAR AND ORS	MANINI JAISWAL MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY	STANDING COUNSEL (23) PARUL PRIYA GYAN PRAKASH	
11.	CWJC/16713/2025 SELECTION , POLIC	1	NEHA KUMARI vs THE STATE OF BIHAR AND ORS	PINTU KUMAR PATEL SHIVNANDAN BHARTI	STANDING COUNSEL (23)	
			FOR ORDERS (ON PETITIONS)			
12.	CWJC/11056/2016 SELECTION , NON GA IA-1/2019 () AMENDMENT	4	ARCHANA KUMARI vs THE STATE OF BIHAR AND ORS	UMESH CHANDRA VERMA PRATUSH KUMAR PANDEY SHARAD KUMAR VERMA	RAJIV KR. SINGH- GP2	
13.	CWJC/12058/2016 PROMOTION , POLIC IA-1/2019 () SUBSTITUTION	1	GYAN PRAKASH SINHA vs THE STATE OF BIHAR AND ORS	PODDAR SURESH GANDHI SURESH KUMAR	SC14- DR.ANSHUMAN	
14.	CWJC/12167/2016 PROMOTION , POLIC IA-1/2016 (7124/2016) MISC	2	MUNNA LAL AND ORS vs THE STATE OF BIHAR AND ORS	RAM CHANDRA PRASAD BHARTI PAWAN KUMAR SINGH BIRJU PRASAD (GP13)	DIN BANDHU SINGH- GP9 BIRJU PRASAD (GP13)	

15.	CWJC/12265/2016 PROMOTION , GAZETT IA-1/2016 (7363/2016) MODIFICATION	1	ARUN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA	AAG8- GAUTAM BOSE
16.	CWJC/12569/2016 SELECTION , NON GA IA-1/2018 (231/2018) STAY OF PROCEEDING IA-2/2019 () MISC IA-3/2023 ()	2	ASHA KUMARI vs THE STATE OF BIHAR AND ORS	UMESH KUMAR SINGH SUNIL KUMAR	GEETA KUMARI- GP28 AJAY KR. RASTOGI (AAG10)
17.	CWJC/12627/2016 DISCP.PROC., NON G IA-1/2016 (7331/2016) MODIFICATION	1	NITYA NAND CHOUDHARY vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	D.K.SINHA-AAG2 RAJENDRA PRASAD SARVESH KUMAR SINGH (AAG 13)
18.	CWJC/12758/2016 REM/DIS/TER, NON G IA-1/2016 (6529/2016) MISC IA-2/2017 (544/2017) MISC	2	SOBITA KUMARI vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN SINGH SHASHI SHEKHAR TIWARY RAKESH NARAYANSINGH ASHUTOSH RANJAN PANDEY	PRASHANT PRATAP- GP MANOJ KUMAR GUPTA AMRIT ABHIJAT

FOR ADMISSION - FRESH CASES

19.	CWJC/16680/2025 SELECTION , HEALT	1	DR. RAJIV RANJAN AND ORS vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, HEALTH DEPARTMENT AND ORS	ALKA VERMA PRISU SNEHIL PAWAN KUMAR	GOVERNMENT PLEADER (12) PRASOON SINHA
20.	CWJC/16686/2025 REM/DIS/TER, BOARD	1	YODHAN PRASAD SINGH vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION LTD AND ORS	ARYAN SINHA SHIVAM RAJ	ANUKRITI JAIPURIYAR
21.	CWJC/16688/2025 SELECTION , OTHER	1	VEERMANI KUMAR AND ANR vs THE UNION OF INDIA AND ORS	VIKASH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL SHIVADITYA DHARI SINHA
22.	CWJC/16690/2025 OTHERS, POLICE SER	1	KRISHNA KUMAR vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL (9)
23.	CWJC/16697/2025 PROMOTION , GAZETT IA-1/2025 () MISC	1	TILKESHWAR JHA vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR SINHA DEVESH SHANKARAN RAVI RANJAN MALLICK RAJESH RANJAN	STANDING COUNSEL (23)
24.	CWJC/16702/2025 REM/DIS/TER, POLIC	1	ARENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHREYASHI RAJ AKSHAT KUMAR MD. TAUSEEF WAQUAR	STANDING COUNSEL (25)
25.	CWJC/16704/2025 SELECTION , POLIC	1	DHIRAJ KUMAR, AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SANJEEV KUMAR	STANDING COUNSEL (10)
26.	CWJC/16707/2025 SELECTION , NON GA	1	PRINCE KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR RAJIVE RANJAN SINGH	GOVERNMENT PLEADER (23) PIYUSH LALL
27.	CWJC/16717/2025 PROMOTION , NON G	1	ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	VARDAAN MANGALAM RITIKA RANI MEENA KUMARI HIMJA GAUTAM SINGH	GOVERNMENT PLEADER (22)
28.	CWJC/16720/2025 SELECTION , NON GA	1	AJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	AVINASH MD. KAMAL ASHRAF	GOVERNMENT PLEADER (18) SANJAY PANDEY GYANENDRA KUMAR SHUKLA
29.	CWJC/16721/2025 RGL.AD-HOC., NON G	1	UDAYA SHANKAR KUNWAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PUSHKAR PRASHANT VIVEK BHUSHAN	GOVERNMENT PLEADER (19)
30.	CWJC/16722/2025 CONTIN.SER , HEALT	1	DR. VISHWANATH SHARMA vs THE STATE OF BIHAR AND ORS	SHANTI PRATAP SURENDRA KUMAR	STANDING COUNSEL (24) CHAITANYA SWAROOP

31.	CWJC/16725/2025 SELECTION , NON GA	1	GAURAV GANDHI vs THE STATE OF BIHAR AND ORS	SUDHIR KUMAR MISHRA	STANDING COUNSEL (22) SATYABIR BHARTI

FOR ORDERS -I

32.	CWJC/14913/2013 SELECTION , NON GA	13	MEERA DEVI vs THE STATE OF BIHAR AND ORS	BAIDYA NATH THAKUR	SANJAY KR NO.2 SHANKAR KISHORE SHAHI
With 32.1	CWJC/25319/2013 REM/DIS/TER, NON G	10	SMT. MADHU DEVI vs THE STATE OF BIHAR AND ORS	SHANKAR KISHORE SHAHI	PRASHANT PRATAP BAIDYA NATH THAKUR
33.	CWJC/13897/2025 TRANSFER , GAZET	7	MANISH KUMAR vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR RISHI RAJ	STANDING COUNSEL (12) SIDDHARTHA PRASAD ASHOK KUMAR PRIYA KUMARI SANJAY KUMAR SHARMA
At 12.30 P.M.					
With 33.1	CWJC/10884/2025 TRANSFER , GAZET	3	RISHIKESH AWASTHI vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR KUMAR GAURAV AMAN RAJ	GOVERNMENT PLEADER (13) RAJIV RANJAN KR. PANDEY

FOR ADMISSION

34.	CWJC/15717/2012 DISCP.PROC., BOARD	15	VIJAY PD. vs THE BIHAR STATE ELECTRICITY BOARD AND ORS	BAJARANGI LAL	VINAY KIRTI SINGH RANJIT SINHA ANAND KUMAR OJHA
35.	CWJC/15967/2012 PAY SCALES , NON G	7	SURESH PD. vs THE STATE OF BIHAR AND ORS	RAM NARAYAN BRAHMACHARI BASANT KUMAR SINHA	MITHILESH KUMAR PATHAK GAJENDRA PRASAD YADAV (SC17) BINOD KUMAR LABH RAGHWANAND
Restored (MJC No. 5534/2013)					
36.	CWJC/21761/2012 INCR/W.HOLD, BANK IA-2/2025 () AMENDMENT	10	SRI ASHOK KUMAR PANDEY AND ORS vs THE STATE BANK OF INDIA AND ORS	RAM JANAM PRASAD HARI NARAYAN RAM	KAUSHLENDRA KUMAR SINHA RAMADHAR TIWARI KAUSHALESH CHOUDHARY
37.	CWJC/22282/2012 REM/DIS/TER, BANK	14	DHIRENDRA KUMAR AND ANR vs THE CHAIRMAN UTTAR BIHAR GRAMIN BANK AND ORS	AWADHESH KUMAR RAJEEV RANJAN	PRABHAKAR JHA
38.	CWJC/23023/2012 REM/DIS/TER, NON G	24	RAJ KUMARI DEVI, AND ORS vs THE STATE OF BIHAR AND ORS	ONKAR KUMAR NAVJOT YESHU MUKESH KUMAR SINGH RAMA KANT SINGH ARVIND KUMAR	PAWAN KR. MISHRA PRASOON SINHA GYAN PRAKASH OJHA (GP-22)
39.	CWJC/7655/2013 REM/DIS/TER, HEALT	14	MAHESH PRASAD SINGH vs THE STATE OF BIHAR AND ORS	DEVENDRA KUMAR SURENDRA KISHORE THAKUR	RAM BALAK MAHTO ANIRBAN KUNDU (SC24)
40.	CWJC/11511/2013 SENIORITY , HEALT	11	DR. MANAWAR AHSAN vs THE STATE OF BIHAR AND ORS	NIRMAL KUMAR SINHA SAURABH KUMAR	JAISHANKAR BARNWAL SHILPA SINGH (GA12) SHASHI SHEKHAR SYED MASLEH-UDDIN ASHRAF RAKESH KUMAR ALOK KUMAR @ ALOK KR SHAHI SANJAY PANDEY AJIT KUMAR SWAPNIL KUMAR SINGH
With 40.1	CWJC/11556/2013 SENIORITY , HEALT	9	DR. TABASSUM AHMAD vs THE STATE OF BIHAR AND ORS	NIRMAL KUMAR SINHA SAURABH KUMAR	S.A. ALAM SANJAY PANDEY SANJAY KUMAR S.S.P.YADAV (SC14) SITA RAM YADAV
41.	CWJC/12852/2013 DISCP.PROC., BANK	11	RAJIV RANJAN vs DAKSHIN BIHAR GRAMIN BANK, AND ORS	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA	RANJEET KUMAR PANDEY
42.	CWJC/13841/2013 DISCP.PROC., POLIC	13	RAMASHISH RAM vs THE STATE OF BIHAR AND ORS	ADITYA NARAYAN SINGH-1 SHRI PRAKASH TIWARI ANAND TIWARI MAHESH KUMAR	J.S. ARORA
43.	CWJC/15168/2013 PROMOTION , NON G	6	BAGESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	NAGADEO CHOUBEY AMARESH KUMAR SINHA AMRENDRA KUMAR	VINAY KRITI SINGH

44.	CWJC/15183/2013 SELECTION , NON GA	6	AJAY KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR OJHA	MUKESH KUMAR THAKUR PRABHAKAR JHA (GP-27)
45.	CWJC/15185/2013 DISCP.PROC., GAZET	10	SACHIDANAND SINGH vs THE STATE OF BIHAR AND ORS	VIVEK PRASAD MANISHA SINGH ROONA	ASHOK KUMAR KESHRI MAJID MAHBOOD KHAN (AC TO AAG 12)
46.	CWJC/15228/2013 PROMOTION , NON G	9	ASHOK KUMAR MANDAL vs THE STATE OF BIHAR AND ORS	AMARENDRA KUMAR	NIVEDITA NIRVIKAR NAMRATA MISHRA (GA6) GYAN PRAKASH OJHA
47.	CWJC/15235/2013 PAY SCALES , NON G	8	MD. SIRAJUDDIN ANSARI AND ANR vs THE STATE OF BIHAR AND ORS	LALAN KUMAR	GAUTAM BOSE NARESH DIKSHIT
48.	CWJC/15803/2013 DISCP.PROC., BOARD	9	BABBAN KUMAR SRIVASTAVA vs THE UNION OF INDIA AND ORS	RAMESH KUMAR ARVIND KUMAR TEWARY DWIVEDY SURENDRA SHIVAM	N. A. SHAMSI A.S.G. PRABHAKAR TEKRIWAL SHYAM BIHARI SINGH(CGC) ARCHANA SINHA (CGC) SHASHI DHAR JHA
49.	CWJC/16101/2013 SELECTION , HEALT	6	SUNIL KUMAR RAI AND ORS vs THE STATE OF BIHAR AND ORS	SHAKTI SUMAN KUMAR RAJESH RANJAN	AJAY BIHARI SINHA
With 49.1	CWJC/19280/2012 RGL.AD-HOC., HEALT	6	HARENDRA PD. AND ORS vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA	RAKESH KR SAMRENDRA KUMAR MANISH
With 49.2	CWJC/20872/2012 SELECTION , HEALT	6	NIZAMUDDIN ANSARI vs THE STATE OF BIHAR AND ORS	RAVINDRA NATH DUBEY SANJAY KUMAR SINGH SANJEET KUMAR TIWARI	HARENDRA PD. SINGH ASHOK PRIYADARSHI GA4 RAVI BHARDWAJ
With 49.3	CWJC/16406/2013 SELECTION , HEALT	6	SHIV NATH RAI AND ORS vs THE STATE OF BIHAR AND ORS	RAVINDRA NATH DUBEY SANJEET KUMAR TIWARI	AMAR NATH DEO SAJID SALIM KHAN (SC25)
With 49.4	CWJC/16778/2013 SELECTION , HEALT	6	SHIV SHANKAR SHARMA vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR SHRIVASTWA JITENDRA KUMAR SHRIVASTWA	MANOJ KR. AMBASTHA
With 49.5	CWJC/1001/2014 SELECTION , HEALT	7	MAUSAMI D.D.T. CHHIRKAO KARAMCHARI SANGH AND ORS vs THE STATE OF BIHAR AND ORS	RAVINDRA NATH DUBEY SANJEET KUMAR TIWARI SANJAY KUMAR SINGH	RAJIV ROY
With 49.6	CWJC/1017/2014 SELECTION , HEALT	7	UMESH ROY AND ORS vs THE STATE OF BIHAR AND ORS	RAVINDRA NATH DUBEY SANJAY KUMAR SINGH SANJEET KUMAR TIWARI	RAVINDRA KR CHOUBEY KUMAR ALOK (SC-8)
50.	CWJC/16159/2013 SALARY, HEALTH SER IA-1/2016 (1775/2016) MISC	7	DR. KALIKA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAMA KANT SINGH NAVJOT YESHU	GAUTAM BOSE
51.	CWJC/16229/2013 SELECTION , BOARD	3	MOHIT PRANJAL vs LIFE INSURANCE CORPORATION OF INDIA AND ORS	DEEPAK SAHAY JAMUAR	NILANJAN CHATTERJEE
Restored (MJC No. 4698/2013)					
52.	CWJC/16233/2013 SELECTION , NON GA	12	CHANDAN KUMAR vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR SINGH RAMA KANT SINGH	NIVEDITA NIRVIKAR ARYA ACHINT SUJEET PRAKASH RICHA
53.	CWJC/16325/2013 SELECTION , OTHER	6	TARKESHWAR RAM vs THE UNION OF INDIA AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA	N. A. SHAMSI A.S.G. KUNAL TIWARY (CGC) RAKESH KUMAR SINHA AWADHESH KUMAR PANDEY
54.	CWJC/16360/2013 DISCP.PROC., NON G	7	NAWAL KISHORE SINGH vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SUNIL KUMAR	ANJANI KUMAR ANJANI KUMAR (AAG - 6)
55.	CWJC/16402/2013 DISCP.PROC., NON G IA-1/2014 (4427/2014) MISC	8	RAM NARESH PRASAD SINGH vs THE STATE OF BIHAR AND ORS	NARESH DIKSHIT	GEETA KUMARI AJAY KR. RASTOGI (AAG10)
56.	CWJC/16403/2013 REM/DIS/TER, POLIC	9	ANANT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINGH UDAY PRASAD SINGH YASH CHANDRA GUPTA JAGANNATH PRASAD TRIPURARI SHARAN PANDEY	PRASHANT PRATAP

57.	CWJC/16415/2013 PAY SCALES , NON G	8	ARUN KUMAR MAHTO AND ORS vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	A.UJJWAL
58.	CWJC/16524/2013 SALARY, POLICE SER	7	MOSTT. KAVITA DEVI vs THE STATE OF BIHAR AND ORS	RAMA KANT SINGH MUKESH KUMAR SINGH RAJEEV KUMAR SINGH	KAUSHAL KR JHA AAG-14 RAGHWANAND RAKESH KUMAR SINGH ARUN KUMAR ARUN
59.	CWJC/16541/2013 SALARY, NON GAZETT	6	RANDHIR MISHRA vs THE STATE OF BIHAR AND ORS	BHUBNESHWAR PRASAD	DINBANDHU SINGH BIRJU PRASAD (GP13)
60.	CWJC/16613/2013 DISCP.PROC., GAZET	6	BISHWANATH PD. SINHA vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR SHARMA	DEVENDRA KR SINHA
61.	CWJC/16655/2013 SELECTION , NON GA IA-2/2016 (1270/2016) MISC	5	BABUNTI DEVI vs THE STATE OF BIHAR AND ORS	MRITUNJAY PRASAD SINGH NARESH CHANDRA VERMA NATRAJ VERMA SACHINA	NAMRTA MISHRA NAMRATA MISHRA (GA6) ARUN KUMAR SINGH
62.	CWJC/16662/2013 SALARY, BOARD/CORP	9	USHA THAKUR AND ORS vs BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS	JITENDRA KUMAR NAND KISHORE SINGH	AMRENDRA NARAYAN RAI SHAILENDRA KUMAR SINGH
63.	CWJC/16771/2013 REM/DIS/TER, NON G	5	JAGTARNI DEVI vs THE STATE OF BIHAR AND ORS	SHIV SHANKAR PRASAD YADAV ANIL KUMAR	NIRBHAY K.SINGH ANIL KUMAR SINGH (G.P. 26) SWETA SUMAN DILIP KUMAR ROY
64.	CWJC/16920/2013 PROMOTION , BOARD	7	MOHAN SINGH @ MOHAN vs THE STATE OF BIHAR AND ORS	PRAVEEN PRABHAKAR MAHESH NARAYAN PARBAT	ASHOK KUMAR KESHRI RAKESH KUMAR TIWARY INDU BHUSHAN
65.	CWJC/16930/2013 REPARITION , GAZET	4	DR. RAJAN SINHA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	DEVENDRA KR SINHA RAJIV KUMAR SINGH RAJ NANDAN PRASAD GYAN SHANKAR
66.	CWJC/16950/2013 PROMOTION , BOARD	7	MOKHTAR PRASAD vs THE STATE OF BIHAR AND ORS	PRAVEEN PRABHAKAR MAHESH NARAYAN PARBAT	ANJANI KUMAR RAKESH KUMAR TIWARY ANJANI KUMAR (AAG - 6)
67.	CWJC/17065/2013 OTHERS, NON GAZETT	7	ANJU KUMARI vs THE STATE OF BIHAR AND ORS	GOKARAN PRASAD SINGH SIYA RAM SHAHI	DINBANDHU SINGH GP13 BIRJU PRASAD
68.	CWJC/17121/2013 DISCP.PROC., GAZET	5	JAYANTI SINHA AND ORS vs THE STATE OF BIHAR AND ORS	NAGADEO CHOUBEY AMARESH KUMAR SINHA DAYANAND SINGH	AWDHESH KUMAR PANDEY RAGHWANAND ARUN KUMAR ARUN ARUN KUMAR ARUN
69.	CWJC/17206/2013 DISCP.PROC., OTHER	4	MRITYUNJAI PRASAD SINGH vs CHAIRMAN BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY AND ORS	PRASHANT SINHA	PIYUSH LALL BINITA SINGH (SC 28)
70.	CWJC/17227/2013 SELECTION , NON GA	2	INDU KUMARI @ INDU DEVI vs THE STATE OF BIHAR AND ORS	RADHA KRISHNA SINGH GAJENDRA KUMAR SINGH RAJIV KUMAR	NEERAJ NANDAN
71.	CWJC/17297/2013 REM/DIS/TER, NON G	8	PRATIMA KUMARI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINGH ASHOK KUMAR SINGH ANIL PRASAD SINGH	SHAIL KUMARI AJIT PRATAP SINGH - (SC-15) BINOY KUMAR RAGHWENDRA KUMAR (SC22)
72.	CWJC/17536/2013 OTHERS, BOARD/CORP IA-1/2019 () MISC	7	SOM RANJAN KUMAR vs THE STATE OF BIHAR AND ORS	JAGDISH PRASAD SINGH RATAN KUMAR AASHISH KUMAR	MANIKANT MISHRA ANAND KUMAR OJHA ANIL KR. SINGH (GP26) VINAY KIRTI SINGH
73.	CWJC/17544/2013 PROMOTION , BOARD IA-1/2025 () MISC	7	MUNESHWAR PRASAD SHRIVASTAVA vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR VERMA SUMAN KUMAR VERMA	S.A. ALAM GYAN PRAKASH OJHA SITA RAM YADAV AWADHESH KUMAR
74.	CWJC/17562/2013 PROMOTION , GAZETT	7	SURESH CHOUDHARY vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA	ANJANI KR SHARAN MANINDRA KISHORE SINGH SUBHASH CHANDRA MISHRA (SC16)

75.	CWJC/17602/2013 DISCP.PROC., BOARD	6	SUDHIR KUMAR vs THE BIHAR STATE POWER HOLDING COMPANY LIMTED AND ORS	SANJEET KUMAR SINGH SANT KUMAR SHARMA PATANJALI RISHI MRITUNJAY KUMAR	VINAY KIRTI SINGH DHARMESHWAR MISHRA
76.	CWJC/17697/2013 PROMOTION , NON G	7	SUNDER KUMAR BHOMIK vs THE STATE OF BIHAR AND ORS	RABINDRA PRASAD SINGH RAGHVENDRA KUMAR SINGH	ANIL KR UAPDHYAY
77.	CWJC/17720/2013 OTHERS, NON GAZETT	4	SHIV KUMAR PRASAD AND ANR vs THE STATE OF BIHAR AND ORS	LALAN KUMAR SINGH	DHURJATI KR PRASAD
78.	CWJC/17752/2013 INCR/W.HOLD, BANK	6	KUMAR AGNI PARNA vs THE STATE BANK OF INDIA AND ORS	RAM SHANKAR DAS	KAUSHLENDRA KUMAR SINHA ANJANI KUMAR MISHRA
79.	CWJC/17806/2013 REM/DIS/TER, OTHER	5	AVINASH KUMAR vs THE UNION OF INDIA AND ORS	JAY PRAKASH SHARMA	N. A. SHAMSI A.S.G. RAJESH KUMAR VERMA (CGC) BINITA SINGH UMA SHANKER VERMA MOHIT AGARWAL AWADHESH KUMAR PANDEY RAVINDER KUMAR SHARMA
80.	CWJC/17880/2013 DISCP.PROC., BANK	5	MAHENDRA PRASAD SINGH vs SAMASTIPUR KEHETRIYA GRAMIN BANK AND ORS	MUKESH KUMAR NO-1 SAURAV KUMAR RAKESH KUMAR RANJAN	MR. SATYADARSHI SANJAY RANJEET KUMAR PANDEY
81.	CWJC/17903/2013 COMP.RETIR., BOARD	5	SITA DEVI AND ANR vs BIHAR STATE COOPERATIVE MARKETING UNION LTD. AND ANR	- NAGENDRA KUMAR ALOK KUMAR CHOUDHARY	AMARESH KUMAR SINGH RAJENDRA PRASAD RAKESH KUMAR JHA ISHWARI SINGH
82.	CWJC/17928/2013 REM/DIS/TER, NON G	6	RAUSHAN JAHAN vs THE STATE OF BIHAR AND ORS	SACHIDA NAND RAI BRIJ KISHOR MISHRA DHANANJAY KUMAR AMIR ALAM	MD. N. HODA KHAN
83.	CWJC/17942/2013 PROMOTION , NON G	5	SARSWATI DEVI AND ORS vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR SINGH ANGAD SINGH SEEMA KUMARI	TEJ BAHADUR SINGH
84.	CWJC/17964/2013 DISCP.PROC., GAZET	3	SITA CHAUDHARY vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR SHARMA RAMJI KUMAR	KAUSHAL KR JHA AAG-14
85.	CWJC/18044/2013 SELECTION , BOARD	6	GULAM MUZTABA RAHMANI vs THE UNITED INDIA INSURANCE COMPANY LTD. AND ORS	AMRESH KUMAR SINHA RAJ KUMAR PASWAN DHANANJAY KUMAR	AMRESH KUMAR SINHA ASHOK KUMAR RAMCHANDRA LAL DAS ASHOK PRIYADARSHI SHAILESH ANAND
86.	CWJC/18119/2013 DISCP.PROC., POLIC	9	SANJAY KUMAR MANDAL vs THE STATE OF BIHAR AND ORS	DUDH NATH SINGH NILESH KUMAR	SUNIL KR. MANDAL (SC 3)
87.	CWJC/18135/2013 COMP.GRND. , BANK IA-1/2025 () MISC	5	URMILA DEVI vs THE BANK OF INDIA AND ORS	DEEPAK KUMAR DHANANJAY KUMAR GUPTA HARISH CHANDRA PATEL	BRAJ NANDAN KUMAR TIWARY RAJAN GHOSHRAVE MRITYUNJAY KUMAR
88.	CWJC/18165/2013 PROMOTION , BOARD	6	ISHWAR PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	SIYA RAM SHAHI SHALLY KUMARI	SUBHASH PD. SINGH SATYABIR BHARTI KUMAR RAVISH DR. ANAND KUMAR
89.	CWJC/18168/2013 DISCP.PROC., BOARD	6	UPENDRA PASWAN vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR KUNDAN KUMAR	ASHOK KUMAR KESHRI AMRENDRA NARAYAN RAI SHAILENDRA KUMAR SINGH
90.	CWJC/18238/2013 REM/DIS/TER, POLIC	6	MD. SOHAIL AKHTAR vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINGH	KAUSHAL KR JHA AAG-14
91.	CWJC/18284/2013 DISCP.PROC., NON G	5	RAJIV RANJAN @ JAIKUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RAJU GIRI PRANAV KUMAR SANTOSH KUMAR MISHRA	MANISH KUMAR GP8 MANISH KUMAR (GP8)
92.	CWJC/18327/2013 COMP.GRND. , NON G	8	ANKUR KASYAP vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR	SANJAY PANDEY GP21 SUSHIL KUMAR (GP22)

93.	CWJC/18332/2013 COMP.GRND. , NON G IA-1/2024 () EXPUNGE	3	MADHURI DEVI vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA	DHURJATI KR PRASAD - KUNAL TIWARY
94.	CWJC/18407/2013 OTHERS, NON GAZETT IA-1/2014 (974/2014) MISC	9	BHAGWAN DAS vs THE STATE OF BIHAR AND ORS	AMRENDRA KUMAR SINHA NO.-1 BACHAN JEE OJHA BRIJ MOHAN DAS NAVIN KUMAR JHA	ANIL KUMAR SINHA
95.	CWJC/18489/2013 PROMOTION , HEALT	4	DR. SUSHIL KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SHANTI PRATAP ARVIND KUMAR VARMA	S.S. SHABBAR HUSSAIN SITA R. YADAV (GP16)
96.	CWJC/18523/2013 REM/DIS/TER, BANK	3	SHIV KUMAR MANDAL vs THE STATE BANK OF INDIA AND ORS	ABHINAV SRIVASTAVA	KAUSHLENDRA KUMAR SINHA MR. SATYADARSHI SANJAY ANJANI KUMAR MISHRA
97.	CWJC/18536/2013 OTHERS, NON GAZETT	4	KIRAN KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY	RAJESH SINGH KAMESHWAR KUMAR (GP17)
98.	CWJC/18608/2013 SALARY, BOARD/CORP IA-1/2013 (7758/2013) MODIFICATION	4	MD. SHAFIUDDIN ANSARI vs THE STATE OF BIHAR AND ORS	SHANTI PRATAP ARVIND KUMAR VARMA	SHYAM KISHOR SHARMA ANAND KUMAR AMITESH KUMAR RAJESHWAR SINGH (G.A. 10)
99.	CWJC/18663/2013 COMP.GRND. , BOARD	4	DAROGA SAHANI vs THE BIHAR STATE SUGAR CORPORATION LTD. AND ORS	RATANAKAR JHA	GYAN SHANKAR
100.	CWJC/18767/2013 PROMOTION , NON G	5	BIDYUT PRASAD vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA MISHRA	NIRBHAY K.SINGH ANIL KUMAR SINGH (G.P. 26)
101.	CWJC/18809/2013 DISCP.PROC., OTHER	4	BIPIN KUMAR vs THE UNION OF INDIA AND ORS	NITYANAND	N. A. SHAMSI A.S.G. ANSHUMAN SINGH (CGC) ANJANI KR.SHARAN (CGC) R.K. SHARMA AWADHESH KUMAR PANDEY
102.	CWJC/18835/2013 SALARY, NON GAZETT	5	MD. TANWEER ALAM vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA	NIRBHAY K.SINGH ANIL KUMAR SINGH (G.P. 26)
103.	CWJC/18861/2013 SELECTION , NON GA	2	RUPA DEVI vs THE STATE OF BIHAR AND ORS	S. JAMIL AKHTAR ARVIND KUMAR SINHA	TEJ BAHADUR SINGH
104.	CWJC/18903/2013 SENIORITY , GAZET	3	MANOJ KUMAR vs THE STATE OF BIHAR, AND ORS	PRABHU NATH PATHAK	JAWAHAR PD. KARN
105.	CWJC/18965/2013 SALARY, BANK SER.	3	RAMDAS SINGH vs THE MANAGING DIRECTOR, MULTI- CO- OPERATIVE LAND DEVELOPMENT BANK, BUDH MARG, BIHAR, PATNA AND ANR	DILIP KUMAR TONDON	RAJESH PRASAD CHOUDHARY
106.	CWJC/19016/2013 SELECTION , OTHER	3	BABLU KUMAR vs THE UNION OF INDIA AND ORS	RAVI SHANKER PANKAJ AMRENDRA KR @ DR. AMRENDRA KR	N. A. SHAMSI A.S.G. KUNAL TIWARY (CGC) RAKESH KUMAR SINHA AWADHESH KUMAR PANDEY
107.	CWJC/19066/2013 DISCP.PROC., HEALT	3	DR. AKHILESH KUMAR vs THE STATE OF BIHAR AND ORS	SUBODH KUMAR JHA ROSHAN KUMAR MISHRA SARVESHWAR TIWARY	SUBHASH PD. SINGH
108.	CWJC/19119/2013 DISCP.PROC., BOARD	3	SANJEEV KUMAR TIWARY vs THE BIHAR STATE POWER HOLDING COMPNAY LTD. AND ORS. AND ORS	SHAHZAD HASSAN KHAN PRAVEEN KUMAR SAPTASHWA SINGH	VINAY KIRTI SINGH ANAND KUMAR OJHA
109.	CWJC/19163/2013 DISCP.PROC., OTHER	3	FAUJDARI CHAUDHARY vs THE UNION OF INDIA AND ORS	MANINDRA NATH TIWARI SHEKHAR SINGH	N. A. SHAMSI A.S.G. KUNAL TIWARY (CGC) RAKESH KUMAR SINHA AMARENDRA NATH VERMA

110.	CWJC/19245/2013 SELECTION , NON GA	3	KALPANA KUMARI vs THE STATE OF BIHAR AND ORS	SHAMBHU PRASAD YADAV ARVIND KUMAR SHARMA DEEPAK KUMAR	TEJ BAHADUR SINGH ABHAY KUMAR PANDEY ARBIND KUMAR RAJENDRA KUMAR DUBEY KRISHNA BIHARI RAKESH NARAYANSINGH RANJEET KUMAR PANDEY BIPIN BIHARI SINGH SHYAMA KANT SINGH
111.	CWJC/19276/2013 REM/DIS/TER, NON G	3	RITA DEVI vs THE STATE OF BIHAR AND ORS	AMRESH KUMAR SINHA RAJ KUMAR PASWAN DHANANJAY KUMAR SAURABH KUMAR	JAISHANKAR BARNWAL SHILPA SINGH (GA12)
112.	CWJC/19295/2013 COMP.RETIR., BANK	5	MAHABIR PRASAD SINGH vs MADHYA BIHAR GRAMIN BANK AND ORS	NARESH DIKSHIT	MAHESH NARAYAN PARBAT SURESH PD SINGH NO.1 VED PRAKASH SRIVASTVA
113.	CWJC/19380/2013 SELECTION , OTHER	3	SHANKAR KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	SATISH KUMAR SINGH DINESH MAHARAJ	TEJ BAHADUR SINGH
114.	CWJC/19407/2013 COMP.GRND. , OTHER	3	MEENA DEVI vs THE STATE OF BIHAR AND ORS	ARBIND KUMAR SINGH PRATIVA KUMARI	SANJAY KR NO.2
115.	CWJC/19432/2013 RGL.AD-HOC., NON G	5	BUTAN THAKUR vs THE STATE OF BIHAR AND ORS	AMARENDRA KUMAR SINGH	P.N. SAHI
116.	CWJC/19441/2013 REVERSION, BOARD/C	3	SHIV CHANDRA SINGH vs THE STATE OF BIHAR AND ORS	RANJIT JHA	AWDHESH KUMAR PANDEY SMT. BINITA SINGH (GP31) PIYUSH LALL GYAN SHANKAR
117.	CWJC/19445/2013 SELECTION , OTHER	2	VIVEK KUMAR vs THE UNION OF INDIA AND ORS	VIBHAKAR KUMAR	N. A. SHAMSI A.S.G. MUKESH KUMAR AWADHESH KUMAR PANDEY RAVINDER KUMAR SHARMA
118.	CWJC/19478/2013 DISCP.PROC., NON G	4	BIRENDRA KUMAR JHA vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA JHA-3	RAM BALAK MAHTO ANIRBAN KUNDU (SC24)
119.	CWJC/19503/2013 REM/DIS/TER, NON G	3	RAJ PRAVESH THAKUR vs THE STATE OF BIHAR AND ORS	ATUL CHANDRA ABHAS CHANDRA	PARTH SHARTHI KINKAR KUMAR
120.	CWJC/19506/2013 SALARY, NON GAZETT	3	ARBIND KUMAR SINGH @ ARBIND KUMAR vs THE STATE OF BIHAR AND ORS	BINOD KUMAR UMA SHANKAR SINGH	RAJENDRA KR. JHA
121.	CWJC/19510/2013 SELECTION , NON GA	3	BIRESH KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY	LALIT KISHOR ANIRBAN KUNDU (SC24)
122.	CWJC/19527/2013 COMP.GRND. , BOARD	4	CHANDRMA KUMAR vs THE STATE OF BIHAR AND ORS	RAJENDRA NATH SINHA ARSHAD MD. ZAFAR	YOGENDRA PD. SINHA SANTOSH KUMAR
123.	CWJC/19570/2013 PROMOTION , NON G	4	BHARAT MISHRA vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY SHAMBHU NATH JHA	LALIT KISHORE PAAG ANIRBAN KUNDU (SC 24)
124.	CWJC/19610/2013 DISCP.PROC., BOARD	3	UDAY SHANKAR JHA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR JHA JIWAN PRAKASH SINHA	JAISHANKAR BARNWAL VINAY KIRTI SINGH SHILPA SINGH (GA12) ANAND KUMAR OJHA
125.	CWJC/19620/2013 SELECTION , POLIC	3	SIYA RAM YADAV vs THE STATE OF BIHAR AND ORS	RAMA KANT SINGH	PARTH SHARTHI KINKAR KUMAR (SC9)
126.	CWJC/19625/2013 SELECTION , NON GA IA-1/2013 (7058/2013) STAY OF PROCEEDING	9	RANJAN AMIT KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	DIPAK KUMAR	TEJ BAHADUR SINGH SATYAM SHIVAM SUNDARAM SATYABIR BHARTI
127.	CWJC/19626/2013 REVERSION , NON G	4	CHANDRADEO SINGH AND ANR vs THE STATE OF BIHAR AND ORS	LALAN KUMAR SINGH	RAJENDRA KR. JHA
128.	CWJC/19632/2013 REM/DIS/TER, OTHER	3	MANOJ KUMAR SINGH vs THE UNION OF INDIA AND ORS	SANJAY KUMAR OJHA SHRUTI SINHA EBRAHIM KABIR	N. A. SHAMSI A.S.G. SUBODH KUMAR JHA

129.	CWJC/19639/2013 PROMOTION , GAZETT	3	SUDESH KUMAR LAL vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR UPADHYAY MITHLESH PRASAD SINGH	RAJIV KUMAR SINGH PRABHAKAR JHA (GP27)
130.	CWJC/19672/2013 SELECTION , POLIC	3	RAMU BALAM SINGH vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA KUMAR RAJEEV	HARENDRA PD. SINGH PANKAJ KUMAR (SC12)
131.	CWJC/19674/2013 SELECTION , POLIC	3	BIPIN KUMAR vs THE STATE OF BIHAR AND ORS	MRITUNJAY PRASAD SINGH BINOD KUMAR	RAJENDRA KR. JHA
132.	CWJC/19714/2013 PROMOTION , BOARD	3	NIRIKSHAN SINGH vs THE BIHAR STATE ROAD TRANSPORT CORPORATION AND ORS	JAI PRAKASH VERMA	K.P. GUPTA ASHOK KUMAR(SC11) PRABHAT KUMAR VERMA ARVIND KUMAR
133.	CWJC/19726/2013 PAY SCALES , NON G	3	MADHAV MALLIK vs THE STATE OF BIHAR AND ORS	AJEY KUMAR	AJAY
134.	CWJC/19733/2013 PROMOTION , NON G	4	HARISHCHANDRA SINGH vs THE HIGH COURT OF JUDICATURE AT PATNA ITS REGISTRAR ESTABLISHMENT AND ORS	UMESH CHANDRA VERMA SATYA PRAKASH SINHA	BINODANAND MISHRA SANJEEV KUMAR DINESH CHOUDHARY RAJ NANDAN PRASAD
135.	CWJC/19782/2013 PAY SCALES , OTHER	3	DINESHWAR PAL vs THE UNION OF INDIA AND ORS	ANSUL ASHOK KUMAR KASHYAP	MAHESH PRASAD ARVIND UJJWAL SATYESHWAR PRASAD ANSHAY BAHADUR MATHUR
136.	CWJC/19820/2013 SELECTION , NON GA	3	NAND LAL PRASAD AND ANR vs THE STATE OF BIHAR AND ORS	RAJESH BHARDWAJ MANOJ KUMAR	S.S. SHABBAR HUSSAIN SITA R.YADAV-GP16
137.	CWJC/19823/2013 SALARY, GAZETTED S	5	BIMAL KISHORE MISHRA vs THE STATE OF BIHAR AND ORS	DHRUBA MUKHERJEE NEERAJ KUMAR	SANJAY PANDEY GP21 YASHRAJ BARDHAN SUSHIL KUMAR(GP22) AVINASH KUMAR GIRIJISH KUMAR
138.	CWJC/19839/2013 REM/DIS/TER, OTHER	4	KUMAR ARVIND vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	NEERAJ NANDAN RAKESH KUMAR JHA M.N.HODA KHAN (SC1) AVINASH KUMAR (SC30) AMARESH KUMAR SINGH
139.	CWJC/19895/2013 RGL.AD-HOC., BOARD	4	SUMAN KUMAR SUMAN vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA VIJAY KUMAR MUKUL JYOTI PRABHAKAR	VINAY KRITI SINGH PRABHAT KUMAR SINGH PRAMOD KUMAR SINGH
140.	CWJC/19933/2013 REM/DIS/TER, NON G	2	SUSHILA DEVI vs THE STATE OF BIHAR AND ORS	ARUN KUMAR BHAGAT MANOJ KUMAR UPADHYAY	NIRBHAY K.SINGH MANISH KUMAR GP 4
141.	CWJC/19939/2013 DISCP.PROC., BOARD	3	DEVENDRA PRASAD SINGH vs THE BIHAR STATE ROAD TRANSPORT CORPORATION AND ORS	SUBODH PRASAD	PRABHAT KUMAR VERMA ARVIND KUMAR
142.	CWJC/19940/2013 OTHERS, BOARD/CORP	3	HASSAN ASKARI vs THE STATE OF BIHAR AND ORS	GAUTAM KUMAR YADAV FAKHRUDDIN ALI AHMAD ANJUM PERVEEN	AVNISH NANDAN SINHA
143.	CWJC/19990/2013 DISCP.PROC., NON G	3	ANIL KUMAR CHOUBEY vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR RITESH KUMAR	ROY SHIVAJI NATH
144.	CWJC/20000/2013 OTHERS, POLICE SER	4	MOSST. LILAWATI DEVI vs THE STATE OF BIHAR AND ORS	AKHILESHWAR KUMAR SHRIVASTVA	GEETA KUMARI AJAY KR. RASTOGI (AAG10)
145.	CWJC/20007/2013 DISCP.PROC., POLIC	2	RAJ KUMAR SINGH YADAV vs THE STATE OF BIHAR AND ORS	TRIBHUWAN NARAYAN	V.M.K SINHA
146.	CWJC/20072/2013 DISCP.PROC., NON G	14	HARI NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	AMIT PRAKASH ANJANI KUMAR JHA PRITISH KUMAR LAL	S.A. ALAM SIDDHARTHA PRASAD MANISH KUMAR NIVEDITA NIRVIKAR SITA RAM YADAV
147.	CWJC/20074/2013 SALARY, POLICE SER	3	AVINASH CHAUDHARY vs THE STATE OF BIHAR AND ORS	AMIT PRAKASH SONI SHRIVASTAVA	MADHUKAR KRISHNA SINHA SC1 PANKAJ KUMAR (SC12)

148.	CWJC/20102/2013 SELECTION , NON GA	3	LALIT MOHAN KHARGA vs THE STATE OF BIHAR AND ORS	SHAMBHU NATH JHA	S.S. SHABBAR HUSSAIN SHARAD KUMAR SINHA (GP15) SITA RAM YADAV (GP 16)
149.	CWJC/20180/2013 REM/DIS/TER, OTHER	6	GOBIND KUMAR SINGH vs THE UNION OF INDIA AND ORS	SACHCHIDA NAND SINGH	N. A. SHAMSI A.S.G. MANOJ KR.SINGH (CGC) ANSHUMAN SINGH (CGC)
150.	CWJC/20205/2013 PROMOTION , BOARD	2	GIRJA NAND JHA vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINGH	RAKESH KR SAMRENDRA
151.	CWJC/20211/2013 SENIORITY , GAZET	8	MADAN KUMAR CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR SANKET AMRESH	LALIT KISHOR SANJAY PANDEY ANIRBAN KUNDU (SC24) DHANANJAY KUMAR KUNDAN KUMAR OJHA PANKAJ KUMAR DAS DHANANJAY KUMAR DHANANJAY KUMAR NIRANJAN KUMAR
152.	CWJC/20231/2013 SELECTION , NON GA	2	MANOHAR KUMAR NIRALA vs THE STATE OF BIHAR AND ORS	SATYENDRA KUMAR SINGH	RAJU GIRI GP30 KUMARI AMRITA (GP3) MANISH KUMAR (GP 4)
153.	CWJC/20259/2013 SEL , GAZETTED SER	6	AQUEEL RABBANI vs THE STATE OF BIHAR AND ORS	MD. ASLAM ANSARI	JAISHANKAR BARNWAL SATYABIR BHARTI SANJAY PANDEY SHILPA SINGH (GA12)
154.	CWJC/20292/2013 PROMOTION , NON G	5	BIJENDRA PRASAD KUMAR vs THE STATE OF BIHAR AND ORS	VIKASH JHA AJAY KUMAR	AMAR NATH SINGH KUMAR PRIYA RANJAN ARUN KUMAR ARUN
155.	CWJC/20299/2013 PROMOTION , NON G	5	NITYANAND SINGH vs THE STATE OF BIHAR AND ORS	MRS. MOHINI KUMARI SHAILENDRA KUMAR JHA	MD. N. HODA KHAN
156.	CWJC/20307/2013 SEL , GAZETTED SER	4	BAIDYA NATH ROY vs THE STATE OF BIHAR AND ORS	DRONACHARYA	NEERAJ NANDAN SANJAY PANDEY M.N.H.KHAN (SC1) AVINASH KUMAR (SC30) SATYABIR BHARTI KANISHKA SHANKAR
157.	CWJC/20372/2013 REM/DIS/TER, BANK	4	ASHOK KUMAR vs THE MAGADH CENTRAL CO-OPERATIVE BANK LTD. AND ORS	SIYA RAM SHAHI SHALLY KUMARI	SANJAY KUMAR
158.	CWJC/20381/2013 CONTIN.SER , BOARD	3	CHINTA DEVI vs THE STATE OF BIHAR AND ORS AND ANR	MADAN PRASAD JHA	HARENDRA PD. SINGH PURUSHOTTAM JHA
159.	CWJC/20411/2013 PROMOTION , NON G	7	SHIVA KUMAR AND ORS vs THE HIGH COURT OF JUDICATURE AT PATNA THROUGH THE REGISTRAR GENERAL AND ORS	ANIL KUMAR SINGH ARVIND KUMAR	BINODANAND MISHRA VIJAY KUMAR MAHENDRA THAKUR VIJAY KUMAR RAJESH KUMAR SURYA NILAMBARI
160.	CWJC/20429/2013 COMP.GRND. , NON G	5	SANJAY KUMAR SRIVASTAVA vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SUSHIL KUMAR JHA RANJEET KUMAR UMESH KUMAR SINGH	RAJENDRA KR. JHA VIVEK PRASAD (GP7)
161.	CWJC/20448/2013 DISCP.PROC., NON G	5	NAGENDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR AWADHESH KUMAR	NAMRTA MISHRA NAMRATA MISHRA (GA6)
162.	CWJC/20462/2013 REM/DIS/TER, BOARD	3	DHANANJAY TIWARY vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	NIVEDITA NIRVIKAR ASHISH GIRI AMARESH KUMAR SINGH SURENDRA KUMAR MISHRA ANGAD KUNWAR
163.	CWJC/20512/2013 OTHERS, NON GAZETT	8	BINOY KRISHNA JHA AND ORS vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	SANJAY KR NO.1
164.	CWJC/20518/2013 SALARY, NON GAZETT	4	HIMANSU KUMAR vs THE STATE OF BIHAR AND ORS	ONKAR NATH	NEERAJ NANDAN M.N.H. KHAN (SC1) AVINASH KUMAR (SC30) BINITA SINGH (SC 28)

165.	CWJC/20573/2013 OTHERS, BOARD/CORP IA-1/2014 (4798/2014) MISC	4	JUGAL SAH vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY	ABHAY SHANKAR JHA DR. ANSHUMAN (SC14) RANJEET KUMAR PANDEY HARGOVIND SINGH HIMKAR ANURADHA SINGH (SC 21)
166.	CWJC/20929/2013 SEL , GAZETTED SER IA-1/2013 (7619/2013) STAY OF PROCEEDING	5	JITENDRA KUMAR SATYARTHI AND ANR vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR AMBASTHA PRAVEEN KUMAR RAKESH BIHARI SHARAN	ANIL KR UAPDHYAY
167.	CWJC/21037/2013 RGL.AD-HOC., NON G	5	RISHIMUNI DEVI AND ORS vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	PRASHANT PRATAP
168.	CWJC/21094/2013 PAY SCALES , NON G	4	NASIM AHMED AND ORS vs THE STATE OF BIHAR AND ORS	KISHORE KUMAR THAKUR BRAJ KISHORE SINGH AMIT KUMAR KISHORE KUMAR THAKUR BRAJ KISHORE SINGH AMIT KUMAR KISHORE KUMAR THAKUR	KUMAR PRIYA RANJAN SC23 ANIRBAN KUNDU (SC24)
169.	CWJC/21468/2013 REM/DIS/TER, NON G	12	PUSHPA KUMARI vs THE STATE OF BIHAR AND ORS	HEMANT KUMAR K.M.JOSEPH CEBIN MATHEW	PRAHLAD KR. BHAGAT PURNENDU SINGH (GP27) AJAY KR. RASTOGI (AAG10) SANJEEV KUMAR
170.	CWJC/21488/2013 COMP.RETIR., BOARD IA-1/2014 (7851/2014) STAY OF PROCEEDING	4	SUNAINA DEVI vs THE ADMINSTRATOR ,BISCOMAN AND ORS	SATYA RANJAN SINHA SEEMA KUMARI DHANANJAY KUMAR	AMARESH KUMAR SINGH RAJENDRA PRASAD ISHWARI SINGH RAKESH KUMAR JHA
171.	CWJC/22748/2013 SALARY, NON GAZETT IA-1/2014 (1415/2014) MISC	6	HARENDRA TIWARY vs THE STATE OF BIHAR AND ORS	AMAR PRAKASH	P.N. SAHI
172.	CWJC/22933/2013 DATE BIRTH, BANK IA-1/2022 () EARLY HEARING	4	KAMLA SINGH vs THE CENTRAL COOPERATIVE BANK LTD. AND ORS	NITYANAND MISHRA SANTOSH KUMAR	AMRENDRA NARAYAN RAI ISHWARI SINGH PRASHANT SINHA
173.	CWJC/23244/2013 OTHERS, NON GAZETT IA-1/2017 (2656/2017) EARLY HEARING	6	MAMTA KUMARI vs THE STATE OF BIHAR AND ORS	DAVENDRA KUMAR PANDEY RAJNI KANT JHA	AVNISH NANDAN SINHA DILIP KUMAR ROY HANSRAJ
174.	CWJC/23355/2013 PAY SCALES , NON G	6	MOST. SAMSA KHATOON AND ORS vs THE STATE OF BIHAR AND ORS	ANSHU DHAR SHARMA	ABHAY SHANKAR JHA ANURADHA SINGH (SC21) DR. ANSHUMAN (SC14)
175.	CWJC/23446/2013 OTHERS, GAZETTED S IA-1/2014 (1784/2014) MISC	7	DR. CHANDRA KISHORE PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SHIV KUMAR MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.UJJWAL
176.	CWJC/23684/2013 SELECTION , BOARD	4	SANJAY KUMAR SINGH vs THE ZILA PARISHAD AND ORS	RAKESH KUMAR TIWARY PRASHANT SINHA	ARVIND KUMAR PANDEY NASIM YAHYA (GP13) ARVIND KUMAR PANDEY AAG10 AJAY KUMAR RASTOGI PURNENDU SINGH (GP27) SURENDRA KISHORE THAKUR
177.	CWJC/24492/2013 PROMOTION , NON G	4	SUNIL PRASAD SINGH vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR RAM KRIPAL SINGH SHANKAR KUMAR SHAKIL AHMAD KHAN	P.K. VERMA
178.	CWJC/24725/2013 REM/DIS/TER, NON G IA-1/2015 (1487/2015) STAY OF PROCEEDING	5	REKHA KUMARI vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINGH ASHUTOSH KUMAR VERMA	K.P. GUPTA

179.	CWJC/24734/2013 PROMOTION , GAZETT IA-1/2015 (753/2015) MODIFICATION IA-2/2019 () MISC	4	DR. CHANDRA KISHORE PRASAD SINGH @ DR. C.K.P. SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SHIV KUMAR	PRAHLAD KR. BHAGAT AJAY KR.RASTOGI (AAG10)
180.	CWJC/25078/2013 SELECTION , NON GA	5	GAUTAM KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	JAI PRAKASH VERMA JAI PRAKASH VERMA	NEELU AGRWAL GA6 SATYAM SHIVAM SUNDARAM SATYABIR BHARTI SARVESH KUMAR SINGH AAG 13 RAVI KUMAR
181.	CWJC/25605/2013 COMP.GRND. , NON G	2	SHIVDANI KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	MITHILESH KUMAR RAJ SHEKHAR	ANSHUMAN SINGH
182.	CWJC/25618/2013 REM/DIS/TER, NON G IA-1/2018 (8892/2018) MODIFICATION	3	KIRAN KUMARI vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR MISHRA SANJAY KUMAR CHOUDHARY	ARVIND KUMAR S.IQBAL AHMAD SC 20
Restored (MJC No. 3838/2014)					
183.	CWJC/12063/2014 SALARY, NON GAZETT	4	RABINDRA PATHAK AND ORS vs THE STATE OF BIHAR AND ORS	JAI PRAKASH SINGH ANIL KUMAR SINGH	AAG6-ANJANI KUMAR
184.	CWJC/12841/2014 OTHERS, BANK SER.	5	RAJ KISHOR PRASAD SINGH vs THE MULTI STATE CO-OPERATIVE LAND DEVELOPMENT BANK, THROUGH, MANAGING DIRECTOR, AND ORS	ANIL KUMAR SINGH RAKESH RANJAN	RAJESH PRASAD CHOUDHARY SIDDHARTHA PRASAD NAMRATA MISHRA (GA13)
185.	CWJC/13840/2014 PROMOTION , BANK IA-1/2019 () SUBSTITUTION	8	ASHOK KUMAR MISHRA vs THE STATE BANK OF INDIA AND ORS	ARBIND KUMAR SINGH DIPAK KUMAR	KAUSHLENDRA KUMAR SINHA BINOD BIHARI SINHA AMARJEET CHAUDHARY AJAY DUTT MISHRA
186.	CWJC/14543/2014 REM/DIS/TER, NON G	13	BABLI PAL vs THE STATE OF BIHAR AND ORS	AJAY MISHRA KAMALA KANT TIWARY DEWANAND TIWARI	MADHURESH PRASAD KUMAR MANISH (SC5) PRAMOD KUMAR RITESH KUMAR DHIRENDRA KUMAR
187.	CWJC/14848/2014 REM/DIS/TER, BANK	9	ALOK KUMAR vs THE MADHYA BIHAR GRAMIN BANK AND ORS	NARESH DIKSHIT HARSH SINGH	SANJAY KUMAR JHA SURESH PD SINGH NO.1 MAHESH NARAYAN PARBAT
188.	CWJC/15101/2014 PROMOTION , BOARD	4	DEVANAND PRASAD GHOSH vs THE STATE OF BIHAR AND ORS	KUMAR RAVISH GOPAL KRISHNA AGRAWAL ARIF DAULA SIDDIQUIE	K.N.SINGH SRIRAM KRISHNA BINITA SINGH DR. KAMAL DEO SHARMA BINITA SINGH (SC28) HARSHVARDHAN SHIVSUNDARAM
189.	CWJC/15172/2014 SALARY, BOARD/CORP	4	RAJIV RANJAN SINGH vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR SHUKLA	SC11-ASHOK KUMAR SHAILENDRA KUMAR SINGH
190.	CWJC/15257/2014 DISCP.PROC., GAZET	4	GIRISH KUMAR VERMA vs THE STATE OF BIHAR AND ORS	JAVED ASLAM KUMARI RASHMI ANSUL	GA-4 ASHOK PRIYADARSHI AMIT PRAKASH (GA13) KUMAR PRIYA RANJAN BINOD KUMAR LABH
191.	CWJC/15701/2014 OTHERS, GAZETTED S	3	DWARIKA CHOUDHARY vs THE STATE OF BIHAR AND ORS	KUMAR RAJEEV SHRUTI SINHA	AAG4- J.P. KARN
192.	CWJC/15813/2014 OTHERS, NON GAZETT	5	VIDYA SAGAR SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH SUNIL KUMAR SINGH ASHOK KUMAR	GP16- RAJESH SINGH
193.	CWJC/15908/2014 PROMOTION , GAZETT IA-1/2023 ()	4	ARUN KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR SINHA MANISHA SINGH ROONA SUPRAGYA	SC22- K.B. SINGH

194.	CWJC/15915/2014 REM/DIS/TER, POLIC IA-1/2023 ()	5	RAKESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRASHANT KUMAR CHOUDHARY SANGIV KUMAR NIRMALA KUMARI SHRUTI SINHA EBRAHIM KABIR VIPIN KUMAR SINGH NIKITA MITTAL NIKHIL KUMAR	GP25- M.K. MISHRA ANIL KR.SINGH (GP26)
195.	CWJC/15933/2014 PROMOTION , GAZETT	4	RAJ BALLABH SINGH vs THE STATE OF BIHAR AND ORS	BIMLENDU SHEKHER THAKUR RAKESH KUMAR RANJAN	SC8- K. ALOK VIVEK ANAND KUMAR VIVEKANAND KUMAR
196.	CWJC/16021/2014 OTHERS, BOARD/CORP IA-1/2014 (6967/2014) STAY OF PROCEEDING	5	MAHESH KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	ARUN KUMAR CHHOTE LAL MISHRA SANJAY KUMAR SHARMA MD. HUSSAMUDDIN AZAD	SC16- ABBAS HAIDAR SATISH KUMAR GIRI SHAILENDRA KUMAR SINGH RANJEET KUMAR PANDEY
197.	CWJC/16234/2014 SALARY, NON GAZETT	3	REKHA DEVI AND ORS vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, AND ORS	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN HARISH CHANDRA PATEL	AJEET KUMAR INDRADEO PRASAD (SC27) KISHORE KUMAR SINHA INDRADEO PRASAD SC 27 KUMAE ALOK (SC 7)
198.	CWJC/16603/2014 REM/DIS/TER, NON G	3	CHINTA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	PREM SHEELA PANDEY JAVED ASLAM BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	GP3- S.K.JHA
199.	CWJC/17830/2014 VOLUN.RETIR, BANK	7	MEDHA RANVIJAY SINGH vs THE STATE BANK OF INDIA AND ORS	KUNDAN KUMAR SINHA RITA VERMA BIPIN KRISHNA SINGH	KAUSHLENDRA KUMAR SINHA KAUSHALESH CHOUDHARY
200.	CWJC/18841/2014 REM/DIS/TER, GAZET	4	SMT. RATNA CHATTERJEE vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH MUKESH KUMAR SINGH RAM BINOD SINGH	SC29- R.R.K. PANDEY SARVESH KUMAR SINGH (AAG 13)
201.	CWJC/19014/2014 DISCP.PROC., GAZET	3	ABHA RANI AND ORS vs THE STATE OF BIHAR AND ORS	BISHNU KANT DUBEY AMLESH KUMAR VARMA PANCHU RAM CHANDAN JHA	SC2 N.K.SINGH PRABHASH RANJAN THAKUR J.K. ROY- 1 (SC13)
202.	CWJC/20274/2014 INCR/W.HOLD, GAZET	4	SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	ALOK RANJAN ARCHANA JHA	GP5- RAJIV ROY
203.	CWJC/21252/2014 PROMOTION , NON G	4	AGHORI MANDAL AND ORS vs THE STATE OF BIHAR AND ORS AND ANR	BIPIN BIHARI SINGH	SC26- AMAR NATH DEO
204.	CWJC/21364/2014 DISCP.PROC., BOARD IA-1/2023 ()	3	VINA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	ANJU JHA BHAVENDRA JHA	PRASHANT PRATAP SATYENDRA NARAYAN SINGH NIKESH KUMAR MITHILESH KUMAR RAI
205.	CWJC/22058/2014 INCR/W.HOLD, GAZET IA-1/2017 (7339/2017) MISC	3	ASHOK PRIYADARSHI vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR SHARMA	GP4- UMA SHANKAR MUJTABAUL HAQUE (GP12)
206.	CWJC/22178/2014 COMP.RETIR., OTHER	8	SHAMBHU NATH KHAN vs THE UNION OF INDIA AND ORS	SUBHASH KUMAR JHA RANJAN KUMAR JHA NAFISUZZOHA MANJEET KUMAR MISHRA	ARVIND KUMAR ABHAY SHANKAR JHA (CGC) DEEPAK KUMAR
207.	CWJC/22386/2014 REM/DIS/TER, POLIC IA-3/2023 ()	5	DAYAMATI DEVI, vs THE STATE OF BIHAR AND ORS	DUDH NATH SINGH	MADHURESH PRASAD KUMAR MANISH (SC5)

(AT 2.15 P.M.)

FOR ADMISSION -I

208.	CWJC/5749/2017 REM/DIS/TER, POLIC	5	DINANATH CHOUDHARY vs THE STATE OF BIHAR AND ORS	ANUJ KUMAR JAVED GAFFAR KHAN ARUN KUMAR PRASAD BINOD BIHARI SINHA ANIRUDH PRASAD SINHA AMARJEET CHOUDHARY	P.K. VERMA- AAG3
209.	CWJC/11925/2022 COMP.GRND. , BANK IA-1/2024 () MISC	4	ROSHAN KUMAR vs CENTRAL BANK OF INDIA AND ORS	NAVNEET GOVINDAM DR NAND KISHORE SINGH RAVI PRAKASH	AJIT KUMAR SINHA ANUP KUMAR SINHA
210.	CWJC/14763/2022 DISCP.PROC., GAZET	4	MD. SALAHUDDIN KHAN vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY MADAN KUMAR ABHISHEK KUMAR	P.K. VERMA (AAG3) VIVEK ANAND KUMAR SANJAY PANDEY
(AT 3:00 P.M.)					
211.	CWJC/16157/2022 DISCP.PROC., POLIC	2	ARJUN PRASAD vs THE STATE OF BIHAR AND ORS	PRITISH KUMAR LAL	SHEO SHANKAR PRASAD (SC8)
212.	CWJC/16991/2022 SELECTION , NON GA	2	SAHEB SAHANI AND ANR vs THE STATE OF BIHAR AND ORS	KISHORE KUMAR THAKUR BRAJ KISHORE SINGH	MANISH KUMAR (GP4)
213.	CWJC/18330/2022 COMP.GRND. , POLIC IA-1/2024 () MISC	4	MONU KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	MAYA SHANKAR MISHRA	MD. N. H. KHAN (SC 1)
214.	CWJC/18349/2022 DISCP.PROC., NON G	6	SHREEKANT MISHRA vs THE STATE OF BIHAR AND ORS	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	ANIL KUMAR SINGH (GP 26) RAJ NANDAN PRASAD
215.	CWJC/10173/2023 DISCP.PROC., GAZET IA-1/2024 () MISC	4	DILENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RANDHIR KUMAR CHANDRA KANT RAVI BHUSHAN BHARAT SUDHANSHU PRAKASH SUPRIYA KUMARI	MD. RAISUL HAQUE (SC 10)
216.	CWJC/14168/2023 DISCP.PROC., GAZET	2	MANJU KUMARI vs THE STATE OF BIHAR AND ORS	ANUP KUMAR PANDEY VINAY KUMAR MISHRA SUNIL PATHAK ROHIT SINGH AJAY KUMAR SINGH	VIKASH KUMAR (SC11)
217.	CWJC/18068/2023 COMP.GRND. , POLIC	1	RANDHIR KUMAR vs THE STATE OF BIHAR AND ORS	SUSHIL RANJAN SINHA MANISH KUMAR SHARDA RANJAN SINHA GYANESHWAR PRASAD ANIL KUMAR SUSHIL RANJAN SINHA AKASH KUMAR MISHRA	GOVERNMENT ADVOCATE (3)
218.	CWJC/3248/2024 COMP.GRND. , BANK	2	MD. QAUMARU ZAMA @ QUAMRU ZAMA vs THE GENERAL MANAGER, CENTRAL BANK OF INDIA AND ORS	PRAVEEN KUMAR ANJU KUMARI SINHA	SIDDHARTH HARSH MURLIDHAR MISHRA
219.	CWJC/18951/2024 OTHERS, HEALTH SER	2	RAGINI KUMARI vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR RAJIV RANJAN SINGH	ADVOCATE GENERAL
220.	CWJC/765/2025 COMP.GRND. , NON G	2	MUKESH KUMAR @ MUKESH MANDAL vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	NILESH KUMAR PANDEY AMIT KUMAR MISHRA SHIVAM ASHISH KUMAR JHA	GOVERNMENT PLEADER (3)

(AT 3.30 P.M.)

FOR ORDERS

221.	CWJC/8455/2012 DISCP.PROC., BANK	16	RABINDRA KUMAR CHOURASIA vs THE BIHAR KSHETRIYA GRAMIN BAN AND ORS	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA	RANJEET KUMAR PANDEY
222.	CWJC/8475/2012 DISCP.PROC., HEALT	5	BRAJ KUMAR VERMA vs THE STATE OF BIHAR AND ORS	VIVEK PRASAD MANISHA SINGH	P.N. SAHI AAG14
223.	CWJC/12496/2012 MEDICAL REM, POLIC	8	SURENDRA RAJAK vs THE STATE OF BIHAR AND ORS	KAMLENDRA PD. SINGH	NEERAJ NANDAN MD. NADIM SERAJ

224.	CWJC/23564/2012 REM/DIS/TER, BANK	10	BHOLA MOCHI vs UTTAR BIHAR GRAMIN BANK AND ORS	MRITYUNJAY KUMAR MADHU RAJAN VAIDEHI RAMAN PRASAD SINGH	PRABHAKAR JHA
225.	CWJC/15181/2013 PAY SCALES , GAZET	9	MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR ANIL SINGH	JAWAHAR PD. KARN MR. RANJAN KUMAR DURGESH NANDAN (AAG14) RAM YASH SINGH
226.	CWJC/15782/2013 PROMOTION , BOARD	13	MD. SHAFI QURAISHI vs THE STATE OF BIHAR AND ORS	ANIL KR SINGH NO. 6 RANJIT KUMAR SURENDRA KUMAR SINGH BRIJ MOHAN DAS BACHAN JEE OJHA NAVIN KUMAR JHA DAIZY KUMARI	SUBHASH PD. SINGH KRISHNA KANT TIWARI ASHUTOSH RANJAN PANDEY RAMANUJ TIWARY PRABHAT RANJAN SINGH RAKESH NARAYAN SINGH
227.	CWJC/9584/2016 RGL.AD-HOC., NON G IA-1/2025 () AMENDMENT	9	SARBIND KUMAR @ SARBIND THAKUR AND ORS vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	SC3 S. A. ALAM SITA RAM YADAV (GP16)
228.	CWJC/6227/2017 REM/DIS/TER, GAZET	4	DR. ASHOK KUMAR DAS vs THE STATE OF BIHAR AND ORS	SURAJ NARAIN YADAV PANCHA NAND PANDIT DINESH KUMAR	RISHI RAJ SINHA-SC19
229.	CWJC/19580/2018 SELECTION , HEALT	9	SAKET KUMAR vs THE STATE OF BIHAR AND ORS	SHIV KUMAR SHIVAM PRAVIN KUMAR RITWIK THAKUR	RAJESHWAR SINGH -GA10 KISHORE KUMAR SINHA
230.	CWJC/4530/2022 REM/DIS/TER, POLIC	9	DHRUV RAM vs THE STATE OF BIHAR AND ORS	JAGNNATH SINGH GAJENDRA PRASAD YADAV PRAVASHANKAR MISHRA	M. NASRUL HUDA KHAN (SC 1)
231.	CWJC/8296/2022 OTHERS, NON GAZETT	4	SATANDEV KUMAR PANDIT, AND ANR vs THE STATE OF BIHAR, AND ORS	BINAY KUMAR RAJIV RANJAN KR. PANDEY CHANDRA SHEKHAR KUMAR DWIVEDI	P.K. VERMA (AAG 3)
232.	CWJC/15176/2025 DISCP.PROC., POLIC	2	SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	VINAY RANJAN PRAVEEN KUMAR PRASHANT SHEKHAR ABHISHEK TEERTHANKAR	GOVERNMENT PLEADER (26)
233.	CWJC/15470/2025 OTHERS, NON GAZETT	2	MANORANJAN KUMAR YADAV vs THE STATE OF BIHAR AND ORS	SHRISH ANURAG PRASHANT SINHA	GOVERNMENT PLEADER (7) ARUN KUMAR ARUN

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 307 (AT 10:30 A.M.)
Mr. Justice A. Abhishek Reddy

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CWJC/15338/2023 OTHERS	1	RAMA SHANKAR TIWARI (ARMY NO.13816018) vs THE STATE OF BIHAR AND ORS	RAM PRAWESH KUMAR ARVIND KUMAR MAYANK PRASANNA DUBEY	MD. KHURSHID ALAM (AAG12)	
			FOR ADMISSION - FRESH CASES			
2.	CWJC/18306/2025 Land Retated Matt MUTATION ACT	1	DHEERAJ KUMAR vs THE STATE OF BIHAR AND ORS	SUNEIL KUMAR THAKUR	ADDL. ADVOCATE GENERAL 09	
3.	CWJC/18310/2025 OTHERS	1	M/S AZALFA BUILDING CONSTRUCTION PVT. LTD. AND ANR vs THE STATE OF BIHAR AND ORS	UMA KANT PRASAD AJAY KUMAR SINGH SANJEEV KUMAR SINGH	ADDL. ADVOCATE GENERAL (04)	
4.	CWJC/18316/2025 MUTATION ACT	1	RABINDRA SINGH vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA RAVI RANJAN KUMAR AMRESH KUMAR	GOVERNMENT ADVOCATE (10)	
5.	CWJC/18320/2025 WRIT LAND ACQUISITION	1	NAVRATAN AGARWAL vs THE UNION OF INDIA AND ORS	UDAY SHANKAR CHOUDHARY SANJAY KUMAR SINGH ADARSH	STANDING COUNSEL 18 MAURYA VIJAY CHANDRA ADDITIONAL SOLICITOR GENERAL	
6.	CWJC/18325/2025 OTHERS	1	PARKASH RAJAK vs THE STATE OF BIHAR AND ORS	CHANDRASEKHAR SHARMA	STANDING COUNSEL (22)	
7.	CWJC/18331/2025 LAND ACQUISITION	1	ALI HUSSAIN MIAN vs THE STATE OF BIHAR AND ORS	AMARENDRA NATH VERMA SURBHI BHUSHAN	GOVERNMENT PLEADER (24) DR. ITI SUMAN PRAVIN KUMAR	
8.	CWJC/18340/2025 OTHERS	1	SHRAVAN PRASAD vs THE STATE OF BIHAR AND ORS	VAIBHAV KUMAR KUMAR DHIRENDRA PRATAP SINGH	STANDING COUNSEL (01)	
9.	CWJC/18343/2025 LAND ACQUISITION	1	VAKIL YADAV vs THE STATE OF BIHAR AND ORS	AMARENDRA NATH VERMA SURBHI BHUSHAN	ADDL. ADVOCATE GENERAL (09) PRAVIN KUMAR	
10.	CWJC/18344/2025 OTHERS	1	RAM AVTAR PASWAN @ VIJAY KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	OJASWEE KUMARI KUMARI SHIVANI INDRA BHUSHAN TIWARY SHIVAM ANIKET	STANDING COUNSEL (23)	
11.	CWJC/18363/2025 LAND ACQUISITION	1	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR AND ORS	MD. ANISUR RAHMAN MD. KHALID ANWAR	GOVERNMENT PLEADER (11) MAURYA VIJAY CHANDRA	
12.	CWJC/18372/2025 OTHERS	1	DADAN PRASAD SINHA vs THE STATE OF BIHAR AND ORS	ARUN KUMAR SINHA	ADDITIONAL ADVOCATE GENERAL (3)	
13.	CWJC/18747/2025 CO-OPERATIVE SOCIE	1	MAHENDRA KOIRI vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR ANITA KUMARI	GOVERNMENT PLEADER (16)	
14.	CWJC/18794/2025 MUNCIPAL CORPORATI	1	BARUN KUMAR SHARAN AND ORS vs THE STATE OF BIHAR AND ORS	KANISHK KAUSTUBH LAKSHMI KUMARI ANKESH KUMAR SINHA RAJNISH PRAKASH	STANDING COUNSEL (24) RABINDRA KUMAR PRIYADARSHI	
			FOR ORDERS (ON OFFICE NOTES)			
15.	CWJC/8633/2023 REM/DIS/TER, SCHOO	4	VIJAY KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	MITHILESH KUMAR UPADHYAY	KAMESHWAR KUMAR (GP 17)	
16.	CWJC/8823/2023 SALARY, SCHOOL SER	3	SHAMIMA KHATOON vs THE STATE OF BIHAR AND ORS	UMESHANAND PANDIT RAJESH KUMAR	JITENDRA KUMAR ROY 1 (SC 13)	

17.	CWJC/3279/2025 OTHER MISC. MATTER	1	DR. SHAMBHU ROY vs THE STATE OF BIHAR AND ORS	AJAY PRASAD AJIT KUMAR SINHA	STANDING COUNSEL (22)
18.	CWJC/18322/2025 MUTATION ACT	1	RABINDRA PRASAD AND ANR vs THE STATE OF BIHAR AND ORS	VAGISHA PRAGYA VACAKNAVI	STANDING COUNSEL 01
19.	CWJC/18352/2025 LAND ACQUISITION	1	SHIVSHANKAR MAHTO vs THE STATE OF BIHAR AND ORS	AMARENDRA NATH VERMA SURBHI BHUSHAN	GOVERNMENT PLEADER (14) DR. ITI SUMAN PRAVIN KUMAR
20.	CWJC/18360/2025 LAND ACQUISITION	1	LATONAH PARISH SOCIETY vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR ROONA MITA KUMARI SHUBHI SINGH BASUKI NATH	GOVERNMENT ADVOCATE 05 ADDITIONAL SOLICITOR GENERAL RAVINDER KUMAR SHARMA
21.	CWJC/18378/2025 OTHERS	1	KANTI DEVI @ KANTI KUMARI vs THE STATE OF BIHAR AND ORS	AYUSH KUMAR KANISHKA SHANKAR	GOVERNMENT PLEADER 11
22.	CWJC/18679/2025 ZILA PARISHAD	1	SUJIT KUMAR VERMA AND ORS vs THE STATE OF BIHAR AND ORS	BAL GOVIND SHARMA NAFISUZZOHA SOMESH KUMAR	GOVERNMENT ADVOCATE (11)
23.	CWJC/18685/2025 WAKF BOARD	1	SYED ZULFQURE HUSSAIN vs THE STATE OF BIHAR AND ORS	ALOK KUMAR ASHUTOSH KUMAR MISHRA	STANDING COUNSEL 03 MD. ANJUM AKHTER

FOR ORDERS (ON PETITIONS)

24.	CWJC/11106/2025 MUTATION ACT IA-1/2025 () AMENDMENT	3	ANAMIKA SINHA vs THE STATE OF BIHAR AND ORS	ANSH PRASAD SHUBHAM PRAKASH	STANDING COUNSEL (25)

FOR ADMISSION

25.	CWJC/1293/2022 SELECTION , SCHOO	13	KIRAN SINGH vs THE STATE OF BIHAR AND ORS	SATISH KUMAR SINGH DINESH MAHARAJ	MADHAW PD. YADAW (GP23) AMRIT ABHIJAT MANOJ KUMAR GUPTA SNEHIL KUMAR SUNIL KUMAR PANDEY UPENDRA YADAV GHANSHYAM
26.	CWJC/7794/2022 COMP.GRND. , UNIV.	9	PRAKASH KUMAR vs THE B.R.A. BIHAR UNIVERSITY AND ORS	UPENDRA KUMAR CHAUBEY	SANJEEV KUMAR ARABIND NATH PANDEY BINDHYACHAL RAI VIKASH KUMAR V.KUMAR VIVEKA NAND SINGH
27.	CWJC/8251/2022 DISCP.PROC., SCHOO	5	MOHAMMAD NEZAM UDDIN vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR PRAMOD MISHRA	SUBHASH CHANDRA MISHRA (SC 16) BINOD KUMAR LABH GIRIJISH KUMAR GIRIJISH KUMAR
28.	CWJC/10298/2022 SALARY, SCHOOL SER IA-1/2025 () SUBSTITUTION	8	CHANDAN KUMAR VERMA PRABHAT vs THE STATE OF BIHAR AND ORS	KUMAR PRAVEEN	PRABHAKAR JHA (GP 27) KUMAR PRAVEEN
29.	CWJC/11739/2022 OTHERS, UNIV./COLL IA-1/2023 () IA-2/2024 () MISC	17	BRAJBHUSHAN SHARMA vs PATLIPUTRA UNIVERSITY, PATNA AND ORS	SUNIL KUMAR SINGH AJAY KUMAR SINGH	RANA VIKRAM SINGH SHIVAM DEEP SHEKHAR AMIT ANAND RAJAT KASHYAP DEEKSHA SINGH
30.	CWJC/13354/2022 SALARY, UNIV./COLL IA-1/2025 () INTERVENOR PETITIO	12	BABLY KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	BINODANAND MISHRA CHIRANJIVA RANJAN	MADANJEET KUMAR (GP20) MD. NADIM SERAJ BINDHYACHAL RAI
31.	CWJC/14419/2022 REM/DIS/TER, SCHOO	8	ARUN KUMAR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	KAMESHWAR KUMAR (GP 17) LALIT KISHORE GYAN SHANKAR BINITA SINGH SUNIL KUMAR MANDAL SARVESH KASHYAP

32.	CWJC/17095/2022 REM/DIS/TER, SCHOO	6	MD. AZAD vs THE STATE OF BIHAR AND ORS	SURENDRA KUMAR SINGH MD. JAWAHAR HUSSAIN SUDHA CHANDRA	KAMESHWAR KUMAR (GP 17)
33.	CWJC/17839/2022 REM/DIS/TER, SCHOO	6	AJAY KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PANDEY NO.5 SUDHANSHU KUMAR	SUBHASH CHANDRA MISHRA (SC16) VYAS KUMAR MISHRA VYAS KUMAR MISHRA VYAS KUMAR MISHRA
34.	CWJC/18023/2022 SELECTION , SCHOO	7	S.K. ZULKER NAIN @ SHEKH ZULKAR NAIN vs THE STATE OF BIHAR AND ORS	BIMAL KUMAR	PRABHAKAR JHA (GP27) SHRI PRAKASH SRIVASTAVA SHAHZAD HASSAN KHAN
35.	CWJC/18564/2022 SELECTION , SCHOO	9	RANJU KUMARI CHOURASIA vs THE STATE OF BIHAR AND ORS	ARTI KUMARI SHASHI BHUSHAN KUMAR	KAMESHWAR KUMAR (GP17)
36.	CWJC/551/2023 COMP.GRND. , SCHOO	9	RUBI KUMARI vs THE STATE OF BIHAR AND ORS	MADHUKAR MISHRA	JITENDRA KUMAR ROY 1 (SC 13) DHANANJAY KUMAR GUPTA RAJIV RANJAN
37.	CWJC/1494/2023 OTHERS, SCHOOL SER	13	ARUN KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY MADAN KUMAR ABHISHEK KUMAR	MADANJEET KUMAR (GP20)
38.	CWJC/2562/2023 PROMOTION , SCHOO	7	AWADHESH KUMAR vs THE STATE OF BIHAR AND ORS	HARSH ANUJ MITHILESH KUMAR PRASHANT KUMAR	SMT. BINITA SINGH (SC 28)
39.	CWJC/2955/2023 OTHERS, SCHOOL SER	8	KAILASH PRASAD vs THE STATE OF BIHAR AND ORS	RAM SAGAR SINGH	JITENDRA KUMAR ROY 1 (SC 13)
40.	CWJC/3266/2023 OTHERS, SCHOOL SER	4	JAYRAM YADAV vs THE STATE OF BIHAR AND ORS	ANANT KUMAR MISHRA NIRAJ KUMAR SINGH	MADHAW PRASAD YADAW (GP 23)
41.	CWJC/3316/2023 SELECTION , UNIV.	7	HARE RAM SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR SINGH AMIT KUMAR DIWAKAR PRASAD SINGH	JITENDRA KR. ROY 1 (SC13) PAWAN KUMAR CHOUDHARY HARSH SINGH
42.	CWJC/3935/2023 OTHERS, SCHOOL SER	5	LAKSHMAN PASWAN vs THE STATE OF BIHAR AND ORS	UMESH KUMAR	JITENDRA KR. ROY 1 (SC13)
43.	CWJC/3998/2023 SALARY, UNIV./COLL	6	ARBIND KUMAR SINGH vs BHUPENDRA NARAYAN MANDAL UNIVERSITY AND ORS	NEERAJ KUMAR RAJ KUMAR	RITESH KUMAR ANIL SINGH AJAY
44.	CWJC/4207/2023 OTHERS, SCHOOL SER	6	SUJATA KUMARI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR MISHRA ASHOK KUMAR	MADANJEET KUMAR (GP20)
45.	CWJC/4289/2023 SALARY, SCHOOL SER IA-1/2023 ()	7	PRITI VERMA vs THE STATE OF BIHAR AND ORS	BHOLA KUMAR AKSHANSH ANKIT	MADHAW PD. YADAW (GP23)
46.	CWJC/6155/2023 SELECTION , UNIV.	7	SURAJDEO SINGH vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR LAKSHMI KANT SHARMA	KUMAR ALOK (SC 7) SANJAY PANDEY KAMESHWAR KUMAR SRI KRISHNA RANJAN
47.	CWJC/6239/2023 REM/DIS/TER, SCHOO	6	VEENA KUMARI @ BEENA KUMARI vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR	JITENDRA KUMAR ROY 1 (SC 13) UMESH KUMAR MISHRA
48.	CWJC/7894/2023 OTHERS, SCHOOL SER	6	CHINTAMANI DEVI AND ANR vs THE STATE OF BIHAR AND ORS	SHREE KANT PANDEY	MADHAW PD. YADAW (GP23) SANJAY KUMAR SUSHIL KUMAR JHA SHASHANK SHEKHAR JHA
49.	CWJC/7903/2023 PAY SCALES , SCHOO	7	RAJEEV KUMAR vs THE STATE OF BIHAR AND ORS	AVANINDRA KUMAR JHA JITENDRA ACHARYA ANAND KUMAR TIWARI PURUSHOTTAM KUMAR JHA	JITENDRA KR. ROY 1 (SC13)

50.	CWJC/8613/2023 SELECTION , UNIV.	5	ABHINAV RANJAN vs THE STATE OF BIHAR AND ORS	SHANTANU KUMAR MOHIT RAJ	MD. NADIM SERAJ (GP 5) SANJAY PANDEY AMISH KUMAR AMISH KUMAR AMISH KUMAR AMISH KUMAR
51.	CWJC/8983/2023 PROMOTION , UNIV.	4	DR. KRISHNA KISHORE SINGH vs THE STATE OF BIHAR AND ORS	RAJESH DAYAL	SMT. BINITA SINGH (SC28) SANJEEV KUMAR RANA VIKRAM SINGH ZAKI HAIDER RAJIV RANJAN KR. PANDEY

FOR ADMISSION -I

52.	CWJC/11077/2023 MUTATION ACT	2	UMESH SINGH vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR SINGH	RISHI RAJ SINHA (SC19)
53.	CWJC/16445/2023 LAND ACQUISITION	1	FULESHWAR YADAV vs THE STATE OF BIHAR AND ORS	CHANDRASEKHAR SHARMA	RAJ KISHORE ROY (GP 18)
54.	CWJC/5769/2024 LAND ACQUISITION	2	DEVANTI DEVI vs THE UNION OF INDIA AND ORS	BIMLESH KUMAR JHA	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (22) MAURYA VIJAY CHANDRA MAURYA VIJAY CHANDRA
55.	CWJC/9649/2024 LAND ACQUISITION	2	DR. UMESH CHANDER SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RUDRANK SHIVAM SINGH PRAVEEN KUMAR	GOVERNMENT PLEADER (18) ADDITIONAL SOLICITOR GENERAL MAURYA VIJAY CHANDRA KUMAR RAVISH SAKET TIWARY ASHUTOSH RANJAN PANDEY
56.	CWJC/1804/2025 OTHERS IA-1/2025 () AMENDMENT	5	SHIV PRASAD SINGH vs THE STATE OF BIHAR AND ORS	PARTH GAURAV PRAVEER GOVIND RAJ SHAHI KUMAR SAURAV	GOVERNMENT PLEADER (04)
57.	CWJC/2389/2025 SHAIRAT IA-1/2025 () AMENDMENT	2	TINKU PASWAN vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR VIVEK KUMAR	STANDING COUNSEL (15) RAJESH KUMAR PRAVEEN KUMAR ROHIT KUMAR
With 57.1	CWJC/7313/2024 SHAIRAT	2	TINKU PASWAN vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR KUMAR GAURAV	GOVERNMENT PLEADER 06 RAJESH KUMAR MANOJ KUMAR ROHIT KUMAR PRAVEEN KUMAR RAJ KUMAR
58.	CWJC/8037/2025 MUTATION ACT	3	ABDUS SALAM @ ABDUL SALAM vs THE STATE OF BIHAR AND ORS	VIRENDRA KUAR MD. ATAUR RAHMAN	STANDING COUNSEL (03) PIYUSH TIWARI
59.	CWJC/12090/2025 OTHERS	2	SHREEKANT MANDAL vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA	STANDING COUNSEL (25)
60.	CWJC/12416/2025 MUTATION ACT	1	PREM PRAKASH RAI @ MAHESH RAI vs THE STATE OF BIHAR AND ORS	JAGJIT ROSHAN ANJANI KUMAR JAYANT KUMAR RAY SHASHANK SHEKHAR PRASHANT RAJ OM PRAKASH SINGH	STANDING COUNSEL (21)
61.	CWJC/13617/2025 LAND ACQUISITION	2	MD. FASIHULLAH vs THE UNION OF INDIA AND ORS	MANI BHUSHAN KUMAR	ADDL. ADVOCATE GENERAL (04) DR. ITI SUMAN
62.	CWJC/15153/2025 OTHERS	2	JIRA DEVI vs THE STATE OF BIHAR AND ORS	DHIRENDRA SINGH DIKSHA SINGH	GOVERNMENT PLEADER (11)
63.	CWJC/15155/2025 OTHERS IA-1/2025 () MISC	2	UMENDRA KUMAR SINHA @ OMENDRA KUMAR SINHA AND ANR vs THE STATE OF BIHAR AND ORS	SUDISH KUMAR	STANDING COUNSEL (28)

FOR ADMISSION II

64.	CWJC/3298/2025 GRAM PANCHYAT/ ZIL	4	UTTAM KUMAR @ UTTAM KUMAR MEHTA vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH	GOVERNMENT ADVOCATE (07) RABI BHUSHAN PRASAD NO. 1 VIJAY PRAKASH BHARGAVA RAJESH KUMAR SHARMA GUN SAGAR MAHTO RAJ KUMAR
65.	CWJC/10529/2025 GRAM PANCHYAT/ ZIL	2	USHA DEVI vs THE STATE OF BIHAR AND ORS	PRAKASH CHANDRA RAGHWENDRA PRATAP SINGH	STANDING COUNSEL (28) RAVI RANJAN BRISKETU SHARAN PANDEY MAHENDRA PRASAD BHARTEE PUJA DURGESH NANDAN MAHENDRA PRASAD BHARTEE PUJA DURGESH NANDAN
66.	CWJC/10564/2025 GRAM PANCHYAT RAJY	2	PUNAM KUMARI vs THE STATE OF BIHAR AND ORS	AKASH ANAND KUMAR RAVISH	STANDING COUNSEL (13)
67.	CWJC/14304/2025 ZILA PARISHAD	3	VIJAY KUMAR DEV AND ANR vs THE STATE OF BIHAR AND ORS	RANJIT KUMAR YADAV UGRESH KUMAR	GOVERNMENT ADVOCATE (11) SANJAY KUMAR SANJAY KUMAR
68.	CWJC/15146/2025 CO-OPERATIVE MATTE	2	SHANKAR PANDEY vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	ADDL. ADVOCATE GENERAL (03)

FOR ADMISSION III

69.	CWJC/2893/2024 HOUSING BOARD MATT IA-1/2024 () MISC IA-2/2024 () AMENDMENT IA-3/2024 () INTERVENOR PETITIO	6	SUNIL SINGH @ SUNIL KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SIDDHI AASHANA DHEERAJ KUMAR ROY SHIVANGI KUMAR RAVISH RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA	STANDING COUNSEL 9 JAINANDRA KUMAR GIRISH PANDEY SUMIT KUMAR AKASH DEEP BAIDYA NATH THAKUR PRASHANT SHEKHAR VINAY RANJAN
70.	CWJC/3093/2024 ARMS ACT IA-1/2025 () AMENDMENT	3	RAVIKANT vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY PAWAN KUMAR VERMA	GOVERNMENT PLEADER (11)
71.	CWJC/3469/2024 OTHER MISC. MATTER	3	NAVIN KUMAR vs THE STATE OF BIHAR AND ORS	MOHIT SHRIWASTAVA AKASH KESHAV ABHISHEK KUMAR	ADDL. ADVOCATE GENERAL (13)
72.	CWJC/7098/2024 ARMS ACT	3	RAVIKESH KUMAR UPADHYAY vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY	GOVERNMENT PLEADER 10
73.	CWJC/12264/2024 ARMS ACT	3	SANJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KUMAR LALIT SIDHENDRA NARAYAN SINGH	GOVERNMENT ADVOCATE (2)
74.	CWJC/16640/2024 LAND ENCROACHMENT IA-1/2025 () MISC	4	RANJEET PRASAD RAY AND ANR vs THE STATE OF BIHAR AND ORS	SAKET KUMAR MAN MOHAN MURARI SAKET KUMAR	STANDING COUNSEL 8 SUDHIR KUMAR
75.	CWJC/1007/2025 OTHER MISC. MATTER	1	SHYAM KISHOR SINGH vs THE STATE OF BIHAR AND ORS	GAURAV KISHORE KAUSHAL KISHORE DHANANJAY KUMAR PULKIT RANJAN SUBHASH CHOUDHARY	GOVERNMENT PLEADER (27) MADAN JEET KUMAR
76.	CWJC/2197/2025 LAND ENCROACHMENT	1	NIRAJ KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ALKA SINGH SHIVAM SINGH KUMAR AVINAHS	ADDL. ADVOCATE GENERAL (09)
77.	CWJC/2500/2025 LAND ENCROACHMENT	1	PANKAJ VERMA vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH	STANDING COUNSEL (24)

78.	CWJC/3488/2025 LAND ENCROACHMENT	1	MD. GHOLAM RASUL @ GULAM RASUL @ GULAM AND ORS vs THE STATE OF BIHAR AND ORS	MD. HELAL AHMAD	STANDING COUNSEL 13
79.	CWJC/3567/2025 LAND ENCROACHMENT IA-1/2025 () AMENDMENT	2	VIVEK KUMAR vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR DUBEY SHASHANK KASHYAP KUMAR GAURAV	STANDING COUNSEL (22) RANJEET KUMAR PANDEY
80.	CWJC/3774/2025 LAND ENCROACHMENT	1	NAND BIHARI LAL vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	GOVERNMENT PLEADER (27)
81.	CWJC/4348/2025 LAND ENCROACHMENT	1	ASHOK SHARMA vs THE STATE OF BIHAR AND ORS	WASI AKHTAR	GOVERNMENT ADVOCATE (11)
82.	CWJC/4858/2025 ARMS ACT	2	AMIT KUMAR TRIPATHI vs THE STATE OF BIHAR AND ORS	CHANDRA KANT SUDHANSHU PRAKASH	GOVERNMENT ADVOCATE 10
83.	CWJC/6854/2025 INDIAN STAMP ACT	1	KHUSBU DEVI vs THE STATE OF BIHAR AND ORS	SUDHANSHU PRAKASH CHANDRA KANT	STANDING COUNSEL (3)
84.	CWJC/7538/2025 OTHER MISC. MATTER	1	SIMAB YUSUF vs THE UNION OF INDIA AND ORS	VIKASH KUMAR PANKAJ RISHAV DEV	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (26) AMISH KUMAR (CGSC)
85.	CWJC/9692/2025 ARMS ACT	1	ALI AHMAD, vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	GOVERNMENT ADVOCATE (08)
86.	CWJC/9839/2025 OTHER MISC. MATTER	1	VIRENDRA KUMAR AZAD vs THE STATE OF BIHAR AND ORS	ALOK RANJAN	ADVOCATE GENERAL
87.	CWJC/12193/2025 LAND ENCROACHMENT	1	SURENDRA SINGH vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH	STANDING COUNSEL (04)
88.	CWJC/12217/2025 LAND ENCROACHMENT	1	KANJI LAL SHAH @ KESHAV LAL SHAH AND ORS vs THE STATE OF BIHAR AND ORS	NAFISUZZOHA MANJEET KUMAR MISHRA	GOVERNMENT ADVOCATE (09)
89.	CWJC/12446/2025 FOREIGN ACT	1	NOOR SIMRAN vs THE GOVERNMENT OF INDIA, AND ANR	MD. HELAL AHMAD MADIHA HASHMI	ADDITIONAL SOLICITOR GENERAL ANSHAY BAHADUR MATHUR
90.	CWJC/12914/2025 LAND ENCROACHMENT	1	RAMASHRAY CHOUHAN vs THE STATE OF BIHAR AND ORS	AMRESH KUMAR RAKESH KUMAR SHARMA RABINDRA KUMAR	GOVERNMENT PLEADER (22)
91.	CWJC/12990/2025 FOREIGN ACT	1	MD. MANSUR @ MD. MANSUR KHAN vs THE UNION OF INDIA AND ANR	RAJNISH KUMAR SINGH ANIL KUMAR	ADDITIONAL SOLICITOR GENERAL ALOK KUMAR
92.	CWJC/13812/2025 LAND ENCROACHMENT	1	BINOD KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	KOSHALENDRA RAI NAGENDRA RAI NAVIN NIKUNJ	GOVERNMENT PLEADER 11
93.	CWJC/16744/2025 B.B.C.ACT	1	POOJA SINGH vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR SUBHAM SINGH NILESH KUMAR PANDEY	STANDING COUNSEL (16)
94.	CWJC/17274/2025 LAND ENCROACHMENT	1	VINAY CHAUDHARY @ VINAY KUMAR CHAUDHARY vs THE STATE OF BIHAR AND ORS	KUMARI CHANDNA	GOVERNMENT PLEADER (4)
95.	CWJC/17290/2025 LAND ENCROACHMENT	1	SURESH SAHNI @ SURESH KUMAR SAHNI AND ORS vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR SINHA PANKAJ KUMAR SINGH RAJESH KUMAR	ADDITIONAL ADVOCATE GENERAL (4)

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 308 (AT 10:30 A.M.)
Mr. Justice Nawneet Kumar Pandey

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. MISC./18610/2025 406,420,467,468,4 A.BAIL	4	MD. ALI ANSARI vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR MAHENDRA THAKUR	BRAJENDRA NATH PANDEY	
2.	CR. MISC./34862/2025 498(A),323,379 A.BAIL	3	SUJIT KUMAR YADAV vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA SAURAV ANAND	JHARKHANDI UPADHYAY JEETENDRA NARAYAN	
3.	CR. MISC./42472/2025 126,115,137(1),14 A.BAIL	3	SANDEEP KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR TIWARI	RINA SINHA	
4.	CR. MISC./43294/2025 363,366(A),120(B) A.BAIL	3	CHANDAN KUMAR @ CHANDAN YADAV vs THE STATE OF BIHAR AND ANR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	SUCHETA YADAV	
5.	CR. MISC./57608/2025 120B,498A,323,406 A.BAIL	3	MD. MOLAJIM vs THE STATE OF BIHAR AND ANR	NAFISUZZOHA BAL GOVIND SHARMA MD. SHAHBAZ YUSUF	GULNAR BEGUM	
			FOR ADMISSION			
6.	CR. MISC./26463/2022 3,4 A.BAIL	7	CHANDRA MOHAN THAKUR vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR NO1	BISHWESHWAR RAM ARBIND KUMAR CHOUDHARY SHASHANK SHEKHAR	
7.	CR. MISC./1362/2024 3,4 A.BAIL	3	SHIVSHAKTRI CHOUHAN vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH	RAJENDRA PRASAD NAT BINIT KUMAR SONU KUMAR	
8.	CR. MISC./3909/2025 126(2),115(2),85, A.BAIL	5	FAIYAZ ALAM vs THE STATE OF BIHAR AND ANR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	DINESH SINGH RANANJAY KUMAR NOUMAAN AHMAD ARIF DAULA SIDDIQUIE	
9.	CR. MISC./16667/2025 126(2),115(2),85, A.BAIL	3	RINTU KUMAR vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	SHARDA KUMARI MIRITYUNJAY KUMAR PAMPY KUMARI	
10.	CR. MISC./23604/2025 103,61(2),238,3(5 A.BAIL	3	JAGDISH SAO vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR YADAV SAKET KUMAR JHA NEERAJ KUMAR	HUMAYOU AHMAD KHAN SHYAMAL PRAKASH	
11.	CR. MISC./24583/2025 318(4),316(2),316 A.BAIL	3	YASHODA DEVI vs THE STATE OF BIHAR AND ORS	PURUSHOTTAM KUMAR DAS	SATYA NAND SHUKLA	
12.	CR. MISC./24633/2025 498(A),379,120(B) A.BAIL	3	SADDAM NADAF @ MD. SADDAM NADAF vs THE STATE OF BIHAR AND ANR	BIMAL KUMAR	SHAILENDRA KUMAR	
13.	CR. MISC./27803/2025 498(A),323, A.BAIL	3	SURENDRA NONIYA vs THE STATE OF BIHAR AND ANR	NIRANJAN PARIHAR SURENDRA KISHORE THAKUR ADITYA KUMAR PANDEY	KHURSHID ANWAR NARSINGH TANTI	
14.	CR. MISC./28681/2025 498A,406, A.BAIL	3	PRAVEEN KUMAR BIND @ PRAVEEN PRASAD vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR PATHAK	MANOJ KUMAR	
15.	CR. MISC./29726/2025 126(2),329(4),115 A.BAIL	4	NITISH PASWAN AND ORS vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	AJAY KUMAR JHA SHIVENDRA KUMAR SINHA RANJEET PATEL	
16.	CR. MISC./30241/2025 323,327,341,387,4 A.BAIL	4	GORAKH SAH AND ANR vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP	MUKESH KUMAR SINGH VIVEK KUMAR SINHA	

17.	CR. MISC./30887/2025 126(2),115(2),109 A.BAIL	5	NIZAMUDDIN ANSARI @ NIJAM UDIA @ NIZAMUDDIN vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	AHMAD ALI SHASHI SHEKHAR DHARMENDRA KUMAR SINHA
18.	CR. MISC./30902/2025 498A A.BAIL	4	AFTAB ALAM vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAJ KISHOR SINGH BIJENDRA KUMAR RAKI ALAM SUNIL KUMAR NO.III
19.	CR. MISC./31791/2025 316(2),318(2),316 A.BAIL Same ps: CR. MISC/23228/2025	7	MANJESH KUMAR @ ANCHALADHIKARI MANJESH KUMAR vs THE STATE OF BIHAR	GYAN ABHINAV KRISHNA PRIYA KESHAV RANJAN ATUL ANAND	SHANTANU KUMAR DHANANJAY KUMAR
With 19.1	CR. MISC./23228/2025 A.BAIL	4	LEKHADHARI SINGH vs THE STATE OF BIHAR	SUJEET KUMAR GUPTA	UDAY PRATAP SINGH AAKASH CHOUDHARY
20.	CR. MISC./32098/2025 281,106(2) A.BAIL	4	GUDDU CHAUHARY @ GUDDU KUMAR CHAUDHARY vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	MURLI DHAR
21.	CR. MISC./32578/2025 303(2),318(4) A.BAIL	5	CHHOTELAL KUMAR @ CHHOTI KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	TARKESHWAR NATH THAKUR
22.	CR. MISC./32618/2025 96, A.BAIL	4	RAMDENI RAM AND ORS vs THE STATE OF BIHAR AND ANR	ALEXANDER ASHOK JAWED AKHTAR	UDAY CHAND PRASAD SRI NIWAS JHA
23.	CR. MISC./32754/2025 223,303(2),183,31 A.BAIL	5	SANTOSH KUMAR vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH SAMEER KUMAR	NAWAL KISHORE PRASAD NARESH DIKSHIT
24.	CR. MISC./32867/2025 406,409,420,34, A.BAIL	5	ANIL KUMAR SINGH vs THE STATE OF BIHAR	RAJU KUMAR SINGH ANJU KUMARI SINHA	PARMESHWAR MEHTA
25.	CR. MISC./33051/2025 319,318(4),338,33 A.BAIL	4	SHREE NIWAS PATHAK @ PRINCE PATHAK vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	ASHOK KUMAR SINGH
26.	CR. MISC./33095/2025 406,420,467,468,4 A.BAIL	3	ALOK GAURAV @ GAURAV RAI vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	NAVIN KUMAR PANDEY RANJIT KUMAR THAKUR
27.	CR. MISC./33211/2025 379,498A,323, A.BAIL	3	ASHWANI KUMAR KESHRI @ ASHWINI KUMAR KESHRI vs THE STATE OF BIHAR AND ANR	DIWAKAR . DEEPAK KUMAR PRIYA KUMARI SONU KUMAR ANJALI KUMARI	UMA SHANKAR PRASAD SINGH MUKUL JEE ARVIND KUMAR SINGH
28.	CR. MISC./33334/2025 420,467,468,471,1 A.BAIL	5	MULLA PRASAD GUPTA AND ORS vs THE STATE OF BIHAR AND ANR	JEETENDRA NARAYAN BRAJESH SAHAY	SHYAM KUMAR SINGH
29.	CR. MISC./33731/2025 498A,323,34 A.BAIL	3	RAKESH KUMAR @ RAKESH YADAV AND ANR vs THE STATE OF BIHAR AND ANR	DURGESH NANDAN RANJAN KUMAR RASHMI KUMARI VIKAS KUMAR	MD. NAZIR ANSARI
30.	CR. MISC./33885/2025 341,323,504,506,3 A.BAIL	3	PARMANAND KUMAR vs THE STATE OF BIHAR AND ANR	SATISH KUMAR SINGH DINESH MAHARAJ	BHARAT LAL NILENDU KUMAR CHOUDHARY
31.	CR. MISC./34667/2025 406,420, A.BAIL	6	CHANDRASHEKHER KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA DHIRDYUTI KUMAR VERMA SHASHWAT SRIVASTAVA	ANUJ KUMAR SHRIVASTAVA AJAY KUMAR JHA SUNIL KUMAR
32.	CR. MISC./34901/2025 323,324,498A, A.BAIL	3	SHASHIKANT DUBEY vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR GARG	AKSHAY LAL PANDIT BABU NANDAN PRASAD
33.	CR. MISC./35492/2025 392 A.BAIL	3	MADAN PRASAD @ MADAN vs THE STATE OF BIHAR	NAGADEO CHOUBEY PANKAJ MAIJORWAR AKSHAY KUMAR	NAGENDRA PRASAD
34.	CR. MISC./35571/2025 379, A.BAIL	4	GAURAV KUMAR @ GAURAV PRASAD vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA AKASH KUMAR MISHRA SHAILESH KUMAR	SUCHETA YADAV

35.	CR. MISC./35635/2025 420,467,468,471,3 A.BAIL	3	MURSHID ALAM vs THE STATE OF BIHAR AND ANR	BIDHU RANJAN	ADITYA NARAYAN SINGH.1 MINAKSHI KUMARI MUNISH KUMAR MUNNA RAJ MANU KUMAR SUDHANSHU SHEKHAR KUMAR PRINCE RAJ ROOKHSANA PERWEEN SHITANSHU SHEKHAR KUMAR
36.	CR. MISC./35846/2025 126(2),115(2),109 A.BAIL	3	VINAY KUMAR YADAV @ VINAY YADAV vs THE STATE OF BIHAR	NAVNIT KUMAR	MD. NAZIR ANSARI
37.	CR. MISC./36009/2025 302,34 A.BAIL	3	RAJAN KUMAR @ RAJAN KUMAR SAH vs THE STATE OF BIHAR	MAYANK MOHAN ADARSH RANJAN	MD. MUSHTAQUE ALAM RABISH KUMAR
38.	CR. MISC./36040/2025 108, A.BAIL	3	PANKAJ SINGH @ PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN RANANJAY KUMAR	RENU KUMARI DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA
39.	CR. MISC./36130/2025 323,307,406,504,4 A.BAIL	3	VIPUL BAITHA @ VIPUL KUMAR BAITHA @ VIPUL KUMAR RAJAK vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR DUBEY	KANHIYA KISHOR RAJESH KUMAR PRASOON SHEKHAR UDAY PRATAP SINGH
40.	CR. MISC./36177/2025 420,406 A.BAIL	2	SUSHIL KUMAR vs THE STATE OF BIHAR AND ANR	CHHOTE LAL MISHRA JYOTI PRASAD	KUMAR VEERENDRA NARAYAN ABHISHEK RAI RAVI RANJAN
41.	CR. MISC./36223/2025 498(A),120(B),379 A.BAIL	3	BARKAT ALI @ MD. BARKAT ALI vs THE STATE OF BIHAR AND ANR	BIMAL KUMAR	PRADEEP NARAIN KUMAR MD. MUSOWIR
42.	CR. MISC./36230/2025 366(A) A.BAIL	3	PINTU KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	YOGENDRA KUMAR SINGH
43.	CR. MISC./36255/2025 331(4),305, A.BAIL	2	MITHU MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA ANIL KUMAR VERMA DHANANJAY KUMAR	KALYAN SHANKAR
44.	CR. MISC./36258/2025 498(A),323,341,32 A.BAIL	3	MD. MAGHFOOR ALAM @ MAGFUR ALAM @ NEHAL vs THE STATE OF BIHAR AND ANR	THAKUR BRAJESH SINGH	JAGDHAR PRASAD AJAY KUMAR RATNA SHEKHAR
45.	CR. MISC./36330/2025 363,365,34, A.BAIL	3	DIPESH KUMAR @ DIPESH SAHANI vs THE STATE OF BIHAR AND ANR	SUBODH KUMAR BARNWAL SHRINATH MANJHI	SHAILENDRA KUMAR
46.	CR. MISC./36341/2025 341,323,498(A),34 A.BAIL	3	ANISH KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINHA	VEENA KUMARI JAISWAL PRAVEEN KUMAR DRISHTI MOHAN AYUSH SHEKHAR
47.	CR. MISC./36342/2025 20(b),(ii),(B),25 A.BAIL	3	PRINCE JAISWAL @ PRINCE KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	DR. INDIWAR KUMARI
48.	CR. MISC./36343/2025 126(2),115(2),352 A.BAIL	3	DHARMENDRA KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR	PAWAN KUMAR CHAURASIA
49.	CR. MISC./36351/2025 406,420, A.BAIL	3	PRINCE GAURAV @ PRINCE KUMAR vs THE STATE OF BIHAR AND ANR	BIMAL KUMAR	PRANAV KUMAR SANJEEV KUMAR SINGH
50.	CR. MISC./36357/2025 406,420,467,468,3 A.BAIL	3	LALITA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR PANKAJ KUMAR ADITYA KUMAR PANDEY	PUSHPA SINHA SHAILESH KUMAR
51.	CR. MISC./36361/2025 341,323,504,506,4 A.BAIL	3	VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	RUPA KUMARI YUGAL KISHORE	ARUN KUMAR MUKUL KUMARI
52.	CR. MISC./36479/2025 329(4),64, A.BAIL	2	MONU @ SUMIT KUMAR vs THE STATE OF BIHAR AND ANR	RAJNISH CHANDRA GAURAV KUMAR VERMA NEHA KUMARI SINGH SHAAN KUMAR	BHARAT BHUSHAN BINAY KUMAR

53.	CR. MISC./36482/2025 8,18, A.BAIL	2	DHANESHWARI DEVI AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE BIRENDRA KUMAR	DASHRATH MEHTA
54.	CR. MISC./36491/2025 498(A),323,379,32 A.BAIL	3	AMARDIP KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI	MD. IFTEKHAR MAHMOOD MUKESH KUMAR RANA
55.	CR. MISC./36495/2025 494,498A, A.BAIL	3	UMESH KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH MOHAN	SURENDRA KUMAR
56.	CR. MISC./36519/2025 126(2),115(2),118 A.BAIL	3	MD. SHAMIM ALAM @ MD. SHAMIM AND ORS vs THE STATE OF BIHAR	HASNAIN HAIDER AZHAR HUSSAIN	MD. ASLAM ANSARI
57.	CR. MISC./36521/2025 406,420 A.BAIL	3	BRAJESH KUMAR OJHA vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR	TARUN PRASAD MANDAL ANIMESH SAURABH SANJAY KUMAR
58.	CR. MISC./36541/2025 126(2),115(2),118 A.BAIL	3	PRITAM KUMAR YADAV AND ORS vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH	BISHWESHWAR RAM RAVI SHANKER PANKAJ
59.	CR. MISC./36613/2025 126(2),115(2),137 A.BAIL	2	ESRAR HUSSAIN @ ISRAR HUSSAIN vs THE STATE OF BIHAR AND ANR	JAVED ASLAM DEVIKA RANI	DR. INDIWAR KUMARI AJAY KUMAR TIWARY
60.	CR. MISC./36615/2025 323,498(A),504,37 A.BAIL	3	SONU KUMAR vs THE STATE OF BIHAR AND ANR	NITYANAND NEERAJ KUMARI ANJANI SINHA	NITYANAND SAKSHI DEEP RAKESH SINGH SAKET KUMAR SINGH
61.	CR. MISC./36624/2025 323,341,447,498A, A.BAIL	3	SURYADEEP KUMAR GIRI @ SURYADEEP @ MITHUN KUMAR vs THE STATE OF BIHAR AND ANR	SUNEIL KUMAR THAKUR	BHARAT LAL SANJAY KUMAR PIYUSH ANAND
62.	CR. MISC./36636/2025 406,352,498(A),12 A.BAIL	2	GANDHI RAY @ GONDHI RAY vs THE STATE OF BIHAR AND ANR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	PRONOTI SINGH RAJANI KANT PANDEY ASHOK KUMAR PANDEY
63.	CR. MISC./36650/2025 115(2),126(2),351 A.BAIL	2	AARTI DEVI @ ARTI DEVI AND ANR vs THE STATE OF BIHAR AND ANR	RASHID ZAFAR MAJID MAHBOOB KHAN	SANJAY KUMAR SINGH RAVI ROHIT HARSH ANUJ
64.	CR. MISC./36695/2025 126(2),115(2),352 A.BAIL	3	MANISH KUMAR SINGH AND ORS vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	GAURI SHANKAR GUPTA SAKSHI DEEP BHASKAR SHANKAR SAKET KUMAR SINGH
65.	CR. MISC./36700/2025 85,115(2),126(2) A.BAIL	3	ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	BISHWAJEET PANDEY BHARAT BHUSHAN	RITA VERMA RADHE SHYAM KUMAR
66.	CR. MISC./36715/2025 126(2),115,118(1) A.BAIL	3	VIVEK KUMAR AND ANR vs THE STATE OF BIHAR	ADIL ABBAS RASHID IZHAR SYED MOHAMMAD IBRAHIM QULI	AJAY KUMAR JHA RAVINDRA KUMAR SHUKLA RITU RAJ SHUKLA
67.	CR. MISC./36740/2025 103(1),61(2),351(A.BAIL Same ps: CR. MISC/41456/2025	2	JAGTARAN DEVI @ SITA DEVI vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	MADHURI LATA SANDIP KUMAR GAUTAM
With 67.1	CR. MISC./41456/2025 A.BAIL	2	KUNDAN CHAUDHARY vs THE STATE OF BIHAR AND ANR	VINOD GAUTAM	RAMESH CHANDRA SANDIP KUMAR GAUTAM
68.	CR. MISC./36752/2025 406,498A,323,324, A.BAIL	3	MD SADRUL HAQUE @ SADRUL HAQUE vs THE STATE OF BIHAR AND ANR	MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH KUNDAN KUMAR	SHYAM BIHARI SINGH RAJNISH PRAKASH LAKSHMI KUMARI
69.	CR. MISC./36816/2025 420,467,468,120(B A.BAIL	4	RAM PRAVESH SINGH AND ANR vs THE STATE OF BIHAR AND ANR	RANJANA SRIVASTAVA	AJAY KUMAR JHA DHURENDRA KUMAR
70.	CR. MISC./36818/2025 341,323,380,420,4 A.BAIL	2	MD. KAIFI vs THE STATE OF BIHAR	JITENDRA KUMAR SHALINI	RITA VERMA SUNIL KUMAR PANKAJ KUMAR
71.	CR. MISC./36836/2025 115(2),126(2),74, A.BAIL	2	ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	SHIVJEE SINGH MUKESH KUMAR	MADHURA NAND JHA JAI BARDHAN RANA ABHISHEK KUMAR
72.	CR. MISC./36839/2025 126(2),115(2),109 A.BAIL	2	RANJAN KUMAR @ KITAB LAL AND ANR vs THE STATE OF BIHAR	RAM SEWAK PRASAD	NAWAL KISHORE PRASAD

73.	CR. MISC./36907/2025 302,201,304B,34, A.BAIL Same ps: CR. MISC/43173/2025	2	SONU DAS vs THE STATE OF BIHAR	ARVIND KUMAR	SYED MOJIBUR RAHMAN
With 73.1	CR. MISC./43173/2025 A.BAIL	2	CHUNNU DAS @ RAKESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	SANJAY KUMAR PANDEY
74.	CR. MISC./36909/2025 85,115(2),351(2), A.BAIL	3	KAUSHAL KUMAR @ KAUSHAL KUMAR SINGH vs THE STATE OF BIHAR AND ANR	GAURAV KUMAR KUMARI ARCHNA	JITENDRA KUMAR SINGH JAI KISHOR PODDAR
75.	CR. MISC./36966/2025 191(1),127(1),129 A.BAIL	4	SHAIL DEVI AND ORS vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	DR.MRITYUNJAYA KR.GAUTAM DR. SANJAY KUMAR SINGH
76.	CR. MISC./37084/2025 85,3(5) A.BAIL	2	PANKAJ KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY	KANHAIYA KISORE (APP.100) DHANANJAY KUMAR TIWARY
77.	CR. MISC./37095/2025 506,409,34 A.BAIL	2	RINA DEVI MUKHIA @ RINA DEVI vs THE STATE OF BIHAR	KUMARI ANUPAM	PARMESHWAR MEHTA
78.	CR. MISC./37151/2025 394, A.BAIL	3	MD. RAHUL @ KHIDIR @ MD. RAHUL SEKH@ KHIDIR SEKH vs THE STATE OF BIHAR	RANJAN KUMAR JHA RANA PRATAP SINGH	KUMAR VEERENDRA NARAYAN
79.	CR. MISC./37153/2025 498(A),304(B),201 A.BAIL	3	RAJENDRA PRASAD AND ORS vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	SHAILENDRA KUMAR PANKAJ
80.	CR. MISC./37178/2025 126(2),115(2),109 A.BAIL	3	TUNTUN DAS vs THE STATE OF BIHAR	RAMBABU YADAV UMESH KUMAR YADAV	JITENDRA KUMAR SINGH
81.	CR. MISC./37189/2025 467,468,406,120(B A.BAIL IA-1/2025 () MISC Same ps: CR. MISC/37190/2025	4	RISHI RAJ HEMBRAM @ RISHI HEMBRAM AND ANR vs THE STATE OF BIHAR AND ANR	SUSHMITA MISHRA SURYA NARAYAN SAH	SURESH PRASAD SINGH PRAVEEN KUMAR USHA KUMARI VINAY KUMAR MISHRA
With 81.1	CR. MISC./37190/2025 A.BAIL	4	DR NIKKI HEMBRAM AND ANR vs THE STATE OF BIHAR AND ANR	SUSHMITA MISHRA SURYA NARAYAN SAH	SURESH PRASAD SINGH PRAVEEN KUMAR USHA KUMARI VINAY KUMAR MISHRA
82.	CR. MISC./37193/2025 420 A.BAIL	3	DHORI PASWAN @ JANGALI PASWAN vs THE STATE OF BIHAR AND ANR	RABINDRA KUMAR PRIYADARSHI DHEERAJ KUMAR	SATYENDRA NARAYAN SINGH RAKESH KUMAR JHA NAVIN KUMAR SUMIT KUMAR

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 310 (AT 10:30 A.M.)
Mr. Justice Sandeep Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CWJC/10723/2025 MINES REGULATION &	3	MAHENDRA PRASAD vs THE STATE OF BIHAR AND ORS	NIRAJ KUMAR SINGH CHANDAN KUMAR SINGH	STANDING COUNSEL (23) NARESH DIKSHIT	
			FOR ORDERS (ON OFFICE NOTES) - IV			
2.	CR. MISC./49279/2025 364,34 R.BAIL-1	3	SUKESH KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH	PREM KUMAR JHA	
			FOR ORDERS			
3.	CWJC/4167/2025 MINES REGULATION &	3	BATSHA KHATOON AND ORS vs THE STATE OF BIHAR AND ORS	AASTHA ANANYA SANJEEV RANJAN	STANDING COUNSEL (05) NARESH DIKSHIT (SPL. P.P. MINES) KUMAR MANISH	
4.	CR. MISC./70117/2025 309(4),74 R.BAIL-1	2	RAHUL SHARMA @ RAHUL KUMAR vs THE STATE OF BIHAR	VIJAY ANAND	MRITUNJAY KUMAR NIRALA	
			FOR ORDERS (ON OFFICE NOTES)			
5.	CWJC/1170/2024 OTHER MISC. MATTER	1	YOGESH NANDAN MANDAL vs THE STATE OF BIHAR AND ANR	BAIDYANATH PRASAD	GOVERNMENT ADVOCATE (9)	
6.	CR. MISC./50679/2025 366(a),504,506,34 A.BAIL	2	NITISH CHOUDHARY @ KANHAIYA @ NITESH KUMAR vs THE STATE OF BIHAR AND ANR	MD.NAJMUL HODDA	RAM SEVAK CHOUDHARY	
			FOR ADMISSION IV			
7.	CWJC/7721/2023 MINES REGULATION &	9	ASHOK KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRAKASH RANJAN SINHA	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT (SPL. P.P. MINES)	
(P.A.) (AT 12:00 Noon)						
8.	CWJC/2243/2024 FOREST ACT	4	AMRENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	DIWAKAR PRASAD SINGH OM PRAKASH SINGH	GOVERNMENT PLEADER (27)	
PA of DFO Banka PA of CO						
9.	CWJC/4415/2024 MINES REGULATION &	8	PRAKASH KUMAR vs THE STATE OF BIHAR AND ORS	RANA VIKRAM SINGH RASIKA JYOTI SINGH	GOVERNMENT ADVOCATE (10) NARESH DIKSHIT (SPL. P.P. MINES)	
(AT 12:30 P.M.)						
10.	CWJC/6873/2025 MINES REGULATION &	7	ARENA FOOD AND AGRO INDUSTRIES PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI	STANDING COUNSEL (20) MR. NARESH DIKSHIT (SPL.P.P.MINES)	
(AT 12:00 P.M.)						
With 10.1	MJC/2212/2025 CONTEMPT- SJ	6	ARENA FOOD AND AGRO INDUSTRIES PRIVATE LIMITED vs THE STATE OF BIHAR THROUGH SRI. DIVESH SEHARA, THE PRINCIPAL SECRETARY AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI SIMRAN KUMARI	STANDING COUNSEL 20 NARESH DIKSHIT	
11.	CWJC/10271/2025 MINES REGULATION &	7	GOPAL KUMAR vs THE STATE OF BIHAR AND ORS	KUMAR SHANU KUMAR ABHISHEK SHUBHAM	STANDING COUNSEL (07) NARESH DIKSHIT (SPL. P.P. MINES) KUMAR ALOK (SC 7) RANJEET KUMAR PANDEY	
(P.A.) (AT 12:00 Noon)						

12.	CWJC/10676/2025 MINES REGULATION &	4	SURYA NATH PANDEY @ GANESH PANDEY vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR NITYANAND TIWARY	STANDING COUNSEL (23) MR.NARESH DIKSHIT (SPL.P.PMINES)

(V.A.)
(AT 12:00 Noon)

FOR ADMISSION

13.	CWJC/15614/2022 MINES REGULATION &	5	VINOD SHARMA vs THE BIHAR STATE MINING CORPORATION LTD. AND ORS	GAUTAM KUMAR KEJRIWAL MUKUND KUMAR ALOK KUMAR JHA	NARESH DIKSHIT (SPL. P.P. MINES) RANJEET KUMAR PANDEY
14.	CWJC/5738/2023 ENVIORNMENT & POLL	8	BATSHA KHATOON vs THE STATE OF BIHAR AND ORS	SANJEEV RANJAN AASTHA ANANYA	GYAN PRAKASH OJHA (GA7) PARIJAT SAURAV NARESH DIKSHIT (SPL. P.P. MINES) ABHIMANYU SINGH
15.	CWJC/17683/2023 MINES REGULATION &	9	SHIVSHANKAR KAUSHIK INFRASTRUCTURE PVT. LIMITED vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR VIJAY SHANKER TIWARI SURAJ SAMDARSHI	GOVERNMENT ADVOCATE 10 NARESH DIKSHIT (SPL. P.P. MINES) RANJEET KUMAR PANDEY
16.	CWJC/14803/2024 MINES REGULATION &	6	M/S SHIVAM COKE PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR	GOVERNMENT PLEADER (2) NARESH DIKSHIT (SPL. P.P. MINES)
17.	CWJC/2510/2025 MINES REGULATION &	3	M/S SHYAM ENTERPRISES vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SANJEEV KUMAR	STANDING COUNSEL (5) MR.NARESH DIKSHIT (SPL.P.P.MINES) KUMAR MANISH (SC 5) RANJEET KUMAR PANDEY
18.	CWJC/5104/2025 MINES REGULATION &	3	STAR STONE CRUSHER, vs THE STATE OF BIHAR AND ORS	ADITYA RAMAN GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR AKASH KUMAR	STANDING COUNSEL (23) NARESH DIKSHIT (SPL. P.P. MINES) KUMAR RAVISH
19.	CWJC/5118/2025 MINES REGULATION &	3	JAI SHIV SHAKTI ENTERPRISES, vs THE STATE OF BIHAR AND ORS	ADITYA RAMAN ALOK KUMAR JHA GAUTAM KUMAR KEJRIWAL AKASH KUMAR MUKUND KUMAR	STANDING COUNSEL (22) MR.NARESH DIKSHIT (SPL.P.P.MINES) KUMAR RAVISH
20.	CWJC/5147/2025 MINES REGULATION & IA-1/2025 () AMENDMENT	3	MAA PARWATI ENTERPRISES, vs THE STATE OF BIHAR AND ORS	AKASH KUMAR ALOK KUMAR JHA GAUTAM KUMAR KEJRIWAL MUKUND KUMAR ADITYA RAMAN	STANDING COUNSEL (25) MR.NARESH DIKSHIT (SPL.P.P.MINES) KUMAR RAVISH
21.	CWJC/5328/2025 MINES REGULATION &	3	SHIVA ASSOCIATES, vs THE STATE OF BIHAR AND ORS	ADITYA RAMAN GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR AKASH KUMAR	GOVERNMENT PLEADER (2) KUMAR RAVISH MR.NARESH DIKSHIT (SPL.P.P.MINES)
22.	CWJC/5746/2025 MINES REGULATION &	3	SHIVA ASSOCIATES vs THE STATE OF BIHAR AND ORS	ADITYA RAMAN GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR AKASH KUMAR	GOVERNMENT ADVOCATE (13) MR.NARESH DIKSHIT (SPL.P.P.MINES) KUMAR RAVISH
With 22.1	CWJC/5112/2025 MINES REGULATION &	3	MAA PARWATI ENTERPRISES vs THE STATE OF BIHAR AND ORS	AKASH KUMAR ALOK KUMAR JHA GAUTAM KUMAR KEJRIWAL MUKUND KUMAR ADITYA RAMAN	STANDING COUNSEL (24) MR.NARESH DIKSHIT (SPL.P.P.MINES) KUMAR RAVISH
23.	CWJC/5810/2025 MINES REGULATION &	6	CHANDRASHEKHAR SINGH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RAM KISHUN PRASAD	STANDING COUNSEL (22) NARESH DIKSHIT (SPL. P.P. MINES) VIJAY ANAND

24.	CWJC/6189/2025 MINES REGULATION &	4	BHUWNESHWAR PATHAK CONSTRUCTION PVT LTD, vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI ABHILASHA JHA	STANDING COUNSEL (8) MR.NARESH DIKSHIT (SPL.P.P.MINES)
25.	CWJC/6393/2025 MINES REGULATION &	4	LALAN KUMAR vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI	STANDING COUNSEL (7) MR.NARESH DIKSHIT (SPL.P.P.MINES) KUMAR ALOK SC 7
26.	CWJC/6468/2025 MINES REGULATION &	4	M/S TODAYS FASHION, vs THE STATE OF BIHAR AND ORS	KANUPRIYA ABHISHEK ANAND	STANDING COUNSEL (9) MR. NARESH DIKSHIT (SPL.P.P.MINES)
27.	CWJC/6578/2025 MINES REGULATION &	3	SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI ABHILASHA JHA	STANDING COUNSEL (15) NARESH DIKSHIT (SPL. P.P. MINES)
28.	CWJC/6812/2025 MINES REGULATION &	3	M/S SONU KUMAR, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA SANDEEP KUMAR	STANDING COUNSEL (11) MR. NARESH DIKSHIT (SPL.P.P.MINES)
29.	CWJC/6905/2025 MINES REGULATION &	3	RANA UDAY PRATAP SINGH vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI ABHILASHA JHA	GOVERNMENT PLEADER (19) NARESH DIKSHIT (SPL. P.P. MINES)
30.	CWJC/6951/2025 MINES REGULATION &	3	M/S RAJMAHAL TRADERS, vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI SIMRAN KUMARI	GOVERNMENT PLEADER (13) NARESH DIKSHIT (SPL. P.P. MINES)
31.	CWJC/6991/2025 MINES REGULATION &	3	M/S AWANISH CONSTRUCTION, vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI	GOVERNMENT ADVOCATE (3) MR.NARESH DIKSHIT (SPL.P.P.MINES)
32.	CWJC/6992/2025 MINES REGULATION &	5	M/S AWANISH CONSTRUCTION, vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI	GOVERNMENT ADVOCATE (05) NARESH DIKSHIT (SPL. P.P. MINES)
33.	CWJC/7128/2025 MINES REGULATION &	3	NAGENDRA KUMAR vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI ABHILASHA JHA	GOVERNMENT ADVOCATE (07) NARESH DIKSHIT (SPL. P.P. MINES)
34.	CWJC/7141/2025 MINES REGULATION &	3	M/S GOKUL SAI UDYOG LLP vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI ABHILASHA JHA	STANDING COUNSEL (16) NARESH DIKSHIT (SPL. P.P. MINES)
35.	CWJC/7398/2025 MINES REGULATION &	4	TODAYS FASHION vs THE STATE OF BIHAR AND ORS	KANUPRIYA ABHISHEK ANAND	GOVERNMENT PLEADER (04) NARESH DIKSHIT (SPL. P.P. MINES)
36.	CWJC/7415/2025 MINES REGULATION &	3	M/S RANA ENTERPRISES vs THE STATE OF BIHAR, AND ORS	AVINASH SHEKHAR ABHILASHA JHA	STANDING COUNSEL (18) NARESH DIKSHIT (SPL. P.P. MINES)
37.	CWJC/7422/2025 MINES REGULATION &	4	AJAY KUMAR vs THE STATE OF BIHAR AND ORS	BHARAT BHUSHAN MAYANK SINGH SUDHAKAR RANJAN SUNILKUMAR SINHA MICKEY SINGH	STANDING COUNSEL (21) NARESH DIKSHIT (SPL. P.P. MINES)
38.	CWJC/7658/2025 FOREST ACT	3	SHAHID ALI @ SHAHID AFRIDI, vs THE STATE OF BIHAR AND ORS	DHANESHWAR PRASAD GUPTA KUMAR VIKRAM AVINASH CHANDRA SARVOTTAM ANAND	GOVERNMENT PLEADER (4)
39.	CWJC/8364/2025 MINES REGULATION &	7	RAMJI PRASAD SINHA vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI SIMRAN KUMARI	ADDITIONAL ADVOCATE GENERAL (5) MR.NARESH DIKSHIT (SPL.P.P.MINES) RANJEET KUMAR PANDEY

40.	CWJC/8705/2025 ENVIORNMENT & POLL IA-1/2025 () MISC	6	TOSHIBA WATER SOLUTIONS PVT. LTD. vs THE STATE OF BIHAR AND ORS	RIYA GIRI SUMIT KUMAR JHA	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (26) MR. LALIT KISHORE KUMAR RAVISH AMISH KUMAR RABINDRA KUMAR PRIYADARSHI
41.	CWJC/9306/2025 FOREST ACT	5	RADHIKA KUNWAR @ RADHIKA KUER @ RADHIKA KUMARI vs THE STATE OF BIHAR AND ORS	SUSHANT KUMAR SHASHIKANT	GOVERNMENT PLEADER (16) NARESH DIKSHIT (SPL.P.P.MINES)
42.	CWJC/9808/2025 MINES REGULATION & IA-1/2025 () AMENDMENT IA-2/2025 () ADDING PARTY IA-3/2025 () MISC	5	KATYAYANI NATURAL RESOURCES LIMITED vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI SIMRAN KUMARI	GOVERNMENT PLEADER (16) NARESH DIKSHIT (SPL. P.P. MINES)
43.	CWJC/9917/2025 ENVIORNMENT & POLL	4	M/S BINOD STOREWELL PRIVATE LIMITED, vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	GOVERNMENT ADVOCATE (2) KUMAR RAVISH
44.	CWJC/10005/2025 MINES REGULATION &	4	M/S RAM PARVESH RAI ESTATE PRIVATE LTD., vs THE STATE OF BIHAR AND ORS	ASHUTOSH NATH AMRITANSHU DANGI	STANDING COUNSEL (13) MR.NARESH DIKSHIT (SPL.P.P.MINES)
45.	CWJC/10740/2025 MINES REGULATION &	3	BIMAL KUMAR vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI SIMRAN KUMARI	STANDING COUNSEL (26) NARESH DIKSHIT (SPL. P.P. MINES) MANOJ KUMAR AMBASTHA
46.	CWJC/13092/2025 ENVIORNMENT & POLL IA-1/2025 () AMENDMENT	3	RANJAN SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY MANDAL	STANDING COUNSEL (21) MR.NARESH DIKSHIT (SPL.P.P.MINES) KUMAR RAVISH ABHIMANYU SINGH
47.	CWJC/13455/2025 FOREST ACT	2	SRI SANJAY KUMAR SHARMA @ SANJAY SHARMA vs THE STATE OF BIHAR AND ORS	SADA NAND ROY	STANDING COUNSEL (21) MANOJ KUMAR MANOJ
48.	CWJC/14703/2025 FOREST ACT	3	TEJ NARAYAN MISHRA vs THE STATE OF BIHAR AND ORS	SWATI MISHRA	ADDITIONAL ADVOCATE GENERAL (5)
49.	CWJC/15549/2025 MINES REGULATION &	3	M/S JAI MATA DI ENTERPRISES vs THE STATE OF BIHAR AND ORS	KANUPRIYA ABHISHEK ANAND	GOVERNMENT PLEADER (04) NARESH DIKSHIT (SPL. P.P. MINES) RANJEET KUMAR PANDEY
50.	CWJC/16420/2025 MINES REGULATION &	3	RANJEET KUMAR vs THE STATE OF BIHAR AND ORS	NAWAL KISHORE PRASAD ANKITA SINGH	STANDING COUNSEL (23) NARESH DIKSHIT (SPL.P.P.MINES)
51.	CWJC/16909/2025 MINES REGULATION &	3	GIRJA KUMAR vs THE STATE OF BIHAR AND ORS	NIRAJ KUMAR SINGH CHANDAN KUMAR SINGH	STANDING COUNSEL 04 NARESH DIKSHIT
52.	CWJC/17443/2025 MINES REGULATION &	1	SUMIT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR ANAND KUMAR TIWARI	ADDL. ADVOCATE GENERAL (12) NARESH DIKSHIT (SPL. P.P. MINES)
53.	CWJC/18177/2025 MINES REGULATION &	2	VINAYAKA DEEP CONSTRUCTION PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	JAY KARAN MASOOM RAZA	GOVERNMENT PLEADER (13) NARESH DIKSHIT (SPL. P.P. MINES)

FOR ORDERS (ON OFFICE NOTES) -I

54.	CR. APP (SJ)/104/2016 R.I. FOR 7 YEARS(CR. APP(SJ)	6	SHAMSHAD @ DHANDHARIYA QURAISHI @ SARVAR QURAISHI @ GUDDU vs THE STATE OF BIHAR	RAVI SHANKAR SAHAY BINOD KUMAR YADAV	BINOD BIHARI SINGHAPP BRIJ BIHARI TIWARY
55.	CR. APP (SJ)/5871/2019 AGAINST ACQUITTAL CR. APP(SJ)	2	ANARJEET YADAV @ INARJEET YADAV AND ORS vs THE STATE OF BIHAR	UMESH KUMAR ABHISHEK ANAND	ZEYAUL HODA PANKAJ KUMAR
56.	CR. APP (SJ)/172/2020 U/S 14A (2) SC/ST SC/ST ACT (QSH)	2	JALDHAR YADAV AND ANR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	USHA KUMARI 1

FOR ADMISSION -I

57.	CR. APP (SJ)/1087/2025 JUVENILE JUSTICE J.J. ACT	4	DURGA THAKUR @ DURGA NAND KUMAR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	MUKESHWAR DAYAL SHAILENDRA KUMAR JHA SANTOSH KUMAR THAKUR MRS. MOHINI KUMARI SHRADHA SUMAN
58.	CR. APP (SJ)/1451/2025 JUVENILE JUSTICE J.J. ACT	5	VIKASH KUMAR @ VIKASH RAY @ VIKASH SAW AND ANR vs THE STATE OF BIHAR	KRISHNA DEO RAJ	SYED ASHFAQUE AHMAD SUBODH PRASAD MADHU PRASAD @ MADHUBALA VERMA
59.	CR. APP (SJ)/3005/2025 JUVENILE JUSTICE J.J. ACT	3	SHRI KANT KUMAR @ SHRIKANT MAHTO @ R.J.D. @ SHRIKANT vs THE STATE OF BIHAR AND ANR	BACHAN JEE OJHA DAIZY KUMARI JAVED ASLAM	ZEYAUL HODA

(AT 2:15 P.M.)

FOR HEARING -I

60.	CR. APP (SJ)/275/2004 CR. APP(SJ)	9	MD. ABU NASSAR MALLICK vs STATE OF BIHAR	MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	ARVIND KUMAR RANA VIKRAM SINGH
61.	CR. APP (SJ)/772/2009 CR. APP(SJ)	1	KARAN CHAUDHARY AND ORS vs STATE OF BIHAR	AKHILESHWAR PRASAD SINGH RAJIV RANJAN SINGH ANITA KUMARI SINGH	S.N.PD.APP

FOR ADMISSION - FRESH CASES II

62.	CR. APP (SJ)/3912/2025 JUVENILE JUSTICE J.J. ACT	2	MANISH KUMAR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	ZEYAUL HODA

FOR ADMISSION II

63.	CR. APP (SJ)/3733/2025 JUVENILE JUSTICE J.J. ACT	2	RUPESH KUMAR @ RUPESH CHAUPAL vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	ANITA KUMARI SINGH
64.	CR. APP (SJ)/3985/2025 JUVENILE JUSTICE J.J. ACT IA-1/2025 () LIMITATION PETITIO	3	MR. X vs THE STATE OF BIHAR	PRIYA RAJ ASHOK KUMAR DUBEY SANDEEP KUMAR MANDAL ARUN KUMAR SATYAMURTI	SATYENDRA NARAYAN SINGH

FOR ORDERS (ON PETITIONS) - III

65.	G.APP.(SJ)/2/2025 GOVERNMENT APP(SJ G. APP(SJ) IA-1/2025 () LIMITATION PETITIO	3	THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU, BIHAR vs TRIPURARI PRASAD	ARVIND KUMAR	

FOR ADMISSION V

66.	CR. APP (SJ)/3736/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	4	NANDAN YADAV @ LOHA YADAV vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR	USHA KUMARI 1
67.	CR. APP (SJ)/3847/2024 u/s 14A(2) SC/ST SC/ST ACT (AB)	3	JHUNNA TIWARI @ MUNNA TIWARI vs THE STATE OF BIHAR AND ANR	MADHURENDRA KUMAR	SADANAND PASWAN
68.	CR. APP (SJ)/277/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	2	ARJUN YADAV AND ORS vs THE STATE OF BIHAR AND ANR	DHARMVEER	USHA KUMARI 1

69.	CR. APP (SJ)/301/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	GOPAL KUMAR @ GOPALI MAHTO @ GOPALI MAHTOKI vs THE STATE OF BIHAR AND ANR	KUMARI ANUPAM	BINAY KRISHNA ABHOY KUMAR KASHYAP
70.	CR. APP (SJ)/404/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	RAJESH PRASAD BARI @ RAJESH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	AMAN VISHAL LEELAWATI KUMARI AMAN VISHAL AMAN VISHAL AMAN VISHAL	USHA KUMARI 1 PRAMENDRA KUMAR SINGH
71.	CR. APP (SJ)/649/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	SANJAY YADAV @ SANJAY KUMAR YADAV vs THE STATE OF BIHAR AND ANR	NAWAL KISHORE SINGH KAMLESH KUMAR	USHA KUMARI 1 BINOD KUMAR SINHA
72.	CR. APP (SJ)/676/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	AJAY YADAV @ AJAY KUMAR vs THE STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD	BINAY KRISHNA
73.	CR. APP (SJ)/737/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	OM PRAKAH SINGH @ BANDE SINGH AND ANR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR SINGH	SADANAND PASWAN
74.	CR. APP (SJ)/750/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	MANISH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SURYAJIT PRAKASH AKANKSHA VERMA VATSAL VERMA ASHUTOSH KUMAR	USHA KUMARI 1 SHEO KUMAR PRASAD
75.	CR. APP (SJ)/758/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	MITHILESH RAI @ MITHLESH RAY vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SUNIL KUMAR SINHA	USHA KUMARI 1
76.	CR. APP (SJ)/769/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	2	RAMCHANDRA CHAUDHARY @ RAMCHANDRA PASI vs THE STATE OF BIHAR AND ANR	GYAN PRAKASH ABHINAV ANAND PRANSHU	BINAY KRISHNA SANJEEV KUMAR SHRIVASTAVA
77.	CR. APP (SJ)/771/2025 u/s 14A(2) SC/ST SC/ST ACT (AB)	3	SONU ANSARI AND ORS vs THE STATE OF BIHAR AND ANR	DHARMESH KUMAR	SADANAND PASWAN SHAILESH KUMAR SINGH RAJNISH RANJAN

FOR JUDGEMENT

78.	CWJC/1270/2023 REM/DIS/TER, POLIC	4	VIKASH KUMAR SINGH @ VIKASH KUMAR vs THE STATE OF BIHAR AND ORS	VINAY RANJAN RAJU KUMAR	MD. N.H. KHAN (SC1)
(AT 2:15 P.M.)					
79.	CR. WJC/1421/2024 226,227 QUASHING THE FIR	5	MD. TANWEER ALAM vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, DEPT. OF HOME, GOV. OF BIHAR AND ORS	NAFISU ZZOHA SHABINA TALAT KOMAL KUMARI KUNDAN SINGH	GP.17
(AT 2:15 P.M.)					
With 79.1	CR. WJC/1720/2024 QUASHING THE FIR	4	SANJAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, STATE OF BIHAR, PATNA AND ORS	RAJESH KUMAR CHAUDHARY BIJAY PRAKASH SINGH PRAKASH CHANDRA JHA	G.P.2

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 311 (AT 10:30 A.M.)
Mr. Justice Purnendu Singh

TO BE MENTIONED

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. MISC./43130/2023 138 B QSH OF THE ORDER	2	AMIT KUMAR JHA @ AMIT KUMAR @ AMIT JHA vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR MISHRA	UMANATH MISHRA	
2.	CR. MISC./59001/2023 138 B QSH OF THE ORDER	1	SARFARAZ ALAM vs THE STATE OF BIHAR AND ANR	MD. SHAHID AKHTAR	ANIL KUMAR SINGH NO. 1	
3.	CR. MISC./20384/2024 67 C QSH OF ORDER OF	1	KRISH KUMAR @ KHEWAN vs THE STATE OF BIHAR AND ANR	RAM BABU MADHUMITA SINGH ARADHANA KUMARI	NARENDRA KUMAR SINGH	
4.	CR. MISC./44861/2024 406,120B,420, B QSH OF THE ORDER	1	ROHIT AGRAWAL AND ANR vs THE STATE OF BIHAR AND ANR	CHANDAN KUMAR SINGH AARSH KUMAR RAVI KANT TIWARI SAMEER KUMAR JHA	PARMANAND KUMAR	
5.	CR. MISC./66863/2024 3,4, B QSH OF THE ORDER Same ps: CR. MISC/60178/2024	4	AMIT KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR KRITI PANDEY KUMUD RANJAN	ANAND KISHORE CHOUDHARY DEEPAK KUMAR DHANANJAY KUMAR GUPTA DHANDEV KUMAR ATUL KUMAR	
With 5.1	CR. MISC./60178/2024 D ORDER OF COGNIZA	6	AJIT KUMAR @ AJEET KUMAR vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR RAJ LAKSHMI RAJNISH KUMAR KRITI PANDEY KUMUD RANJAN	MD. ASLAM ANSARI SHARDA NAND MISHRA DEEPAK KUMAR ATUL KUMAR DHANDEV KUMAR	
6.	CR. MISC./67881/2024 156(3),173(8) P OTHER UNCATEGORI	1	SANGEETA BARNAWAL AND ORS vs THE STATE OF BIHAR AND ANR	PRANAV KUMAR SHRISHTI SINGH	PRANAV KUMAR	
7.	CR. MISC./71757/2024 4 D ORDER OF COGNIZA	1	PANKAJ KUMAR UPADHAYAY @ PANKAJ UPADHAYAY vs THE STATE OF BIHAR AND ANR	PRABHAT KUMAR SINGH PRIYA	SHANTANU KUMAR	
8.	MJC/2236/2025 CONTEMPT- SJ	1	GORAKH NATH UPADHYAY AND ORS vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA AND ORS	SHREE KANT PANDEY MOHAMMED ZUBAIR	GOVERNMENT PLEADER 27 SATYAM SHIVAM SUNDARAM KUMARI SUJATA SINHA	
9.	CR. MISC./7054/2025 D ORDER OF COGNIZA	3	JAYESH SINHA @ JAYESH @ JAISH SINHA AND ORS vs THE STATE OF BIHAR AND ANR	SWAMI PARTH SARTHY SANDEEP JHA RAVISH CHANDRA	NAND KISHORE PRASAD RANJEET KUMAR ADITYA KUMAR PANDEY	
10.	CR. MISC./18402/2025 341,323,308,379,5 F QSH OF ORDER OF	1	NIKESH JHA vs THE STATE OF BIHAR AND ANR	RAJESH SINHA CHANDAN KUMAR SINGH	RAM SUMIRAN RAI	
11.	CR. MISC./26158/2025 120B, A QSH OF F.I.R	3	PRASHANT KUMAR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, VIGILANCE DEPARTMENT, 4TH FLOOR AND ORS	ANUJ KUMAR EASHITA RAJ SAKSHI BHATNAGAR ANSHUL AARYAN NAVNEET KUMAR	MOHAMMAD SUFYAN RANA VIKRAM SINGH ARVIND KUMAR	
12.	CR. MISC./56766/2025 106(1) A QSH OF F.I.R	1	DR. SHIPRA SINGH vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN AKSHAY TRIPATHI SHAKTI SUMAN KUMAR MOHAMMAD FAROOQ	SANJAY KUMAR SINGH PRAMOD RAJPATI DURGA KUMARI SAMA AKHTAR POOJA PRASAD SURAJ NARAIN YADAV	
(AT 4:00 P.M.)						
13.	CR. MISC./61078/2025 319(2),318(4) A QSH OF F.I.R	1	SHIV KUMAR YADAV vs THE STATE OF BIHAR AND ANR	RAMENDRA KUMAR BHARTI SANOBAR SHEHNAZ SHAHBAJ ALAM	PRAMOD KUMAR PANDEY	

14.	CR. MISC./63593/2025 341,323,498(A),50 A QSH OF F.I.R	1	AMIT ACHARYA AND ORS vs THE STATE OF BIHAR AND ANR	AKASH KUMAR MISHRA ANIL KUMAR ABHAY KUMAR SINGH	KUMAR VEERENDRA NARAYAN
15.	CR. MISC./76501/2025 302,34, P OTHER UNCATEGORI	1	ABHIJEET RAJ vs THE STATE OF BIHAR	LAL BABU SINGH	HARENDRA PRASAD
16.	CR. MISC./77393/2025 406,420,504,34 G QSH OF ORDER UND	1	RAVINDER TANTIA AND ORS vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR CHANDRAM	UDAY PRATAP SINGH
17.	CR. MISC./78670/2025 126 P OTHER UNCATEGORI	1	ARPANA KUMARI @ PINKI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN SINHA VIJAY KUMAR	AJAY MISHRA
18.	CR. MISC./79827/2025 498A,323,313,376, F QSH OF ORDER OF	1	ZAMIR AHMAD KHAN@JAMIR AHAMAD KHAN AND ANR vs THE STATE OF BIHAR AND ANR	SHAILENDRA KUMAR SINGH KARU KUMAR	RAJ KISHOR SINGH

FOR ADMISSION

19.	CR. MISC./82323/2024 3,4 P OTHER UNCATEGORI	5	VIBHANSHU KASHYAP vs THE STATE OF BIHAR AND ANR	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP ALMANYA HRITIK ANAND NISHANT KUMAR JHA	SURENDRA KUMAR PRASOON KUMAR RITAMBRA KUMARI SHALINI SHALU RAJEEV KUMAR SINGH PRABHOJOT SINGH MOHIT RANJAN
20.	CR. MISC./13712/2024 3,4 D ORDER OF COGNIZA	5	SUMITRA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR GIRI DEEPAK KUMAR SINGH	DILIP KUMAR NO. 1 PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY

(IN CHAMBERS AT 04:10 P.M.)

21.	CR. MISC./85692/2024 498(A),380, P OTHER UNCATEGORI	8	TULSI KUMAR SAW vs THE STATE OF BIHAR AND ANR	SANKET SANKET NAVIN KUMAR SINGH	RAM SUMIRAN RAI SANTOSH KUMAR PANDEY AMRESH KUMAR RAKESH KUMAR SHARMA RAVI RANJAN KUMAR AVINASH KUMAR RABINDRA KUMAR
22.	CR. MISC./36722/2025 498(A) D ORDER OF COGNIZA	2	DIGVIJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	ANURAJ SINGH	SATYA NAND SHUKLA MANU TRIPURARI RAGHU RAJ PRATAP HRITIK ANAND APURV HARSH
23.	CR. MISC./36972/2025 498A, D ORDER OF COGNIZA	2	MADAN KUMAR@ MINTU vs THE STATE OF BIHAR AND ANR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	NARSINGH TANTI NISHA VERMA VIJAY SHANKAR SHRIVASTAVA
24.	CR. MISC./38170/2025 498(A),497,406,34 B QSH OF THE ORDER	2	ALOK NATH GUPTA AND ANR vs THE STATE OF BIHAR AND ANR	PARTH GAURAV ASHUTOSH KUMAR PANDEY KUMAR SAURAV ADITYA PRATAP RAHUL KUMAR	SANJAY KUMAR TIWARY MAHESH PRASAD HARE RAM SAH SURENDRA SAH SURENDRA PRASAD GUPTA
25.	CR. MISC./39688/2025 341,323,504,506,4 D ORDER OF COGNIZA	2	SARFE ALAM vs THE STATE OF BIHAR AND ANR	MAJID MAHBOOB KHAN	DAMODAR PRASAD TIWARY REKHA RANJAN PRASAD DILIP KUMAR ROY
26.	CR. MISC./40576/2025 498A,312,323,504, D ORDER OF COGNIZA	2	MD. NAZIRUDDIN @ ANIKUL SHEKH @ AANIKUL SHEKH vs THE STATE OF BIHAR AND ANR	BIMAL KUMAR	BHANU PRATAP SINGH BAL KRISHNA MISHRA
27.	CR. MISC./41034/2025 341,323,307,498(A D ORDER OF COGNIZA	2	ABHISHEK KUMAR PANDEY vs THE STATE OF BIHAR AND ANR	RAVI BHARDWAJ	RAM ANURAG SINGH DHANANJAY KUMAR
28.	CR. MISC./44166/2025 498A,341,323,379, F QSH OF ORDER OF	2	TRIPURARI KUMAR YADAV @ TRIPURARI KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	BACHAN JEE OJHA NAVIN KUMAR JHA	UDAY PRATAP SINGH VIKRAM SINGH AMIT RANJAN
29.	CR. MISC./44889/2025 498A,34, D ORDER OF COGNIZA	2	VISHAL KUMAR vs THE STATE OF BIHAR AND ANR	SAURABH BISHWAMBHAR	SANJAY KUMAR BHARTI KUMARI AMIT KUMAR ANAND KUMAR MANGLAM LAL MANI SHARMA

30.	CR. MISC./49071/2025 406,498a,34, D ORDER OF COGNIZA	2	RAKESH KUMAR vs THE STATE OF BIHAR AND ANR	BIPIN BIHARI SINGH SHYMA KANT SINGH	PUSHPA SINHA.1 RAJEEV RANJAN BELA SINGH
31.	CR. MISC./49132/2025 323,313,498A,500, D ORDER OF COGNIZA	2	SAROJ KUMARI vs THE STATE OF BIHAR AND ANR	RAM NARESH SHARMA	MD. MATLOOB RAB ADITYA KUMAR PANDEY PRIYAM KUMARI
32.	CR. MISC./49696/2025 498(A),323,504 D ORDER OF COGNIZA	2	MOHD. AHAD @ MD. AHAD vs THE STATE OF BIHAR AND ANR	MD. MUMTAZ UDDIN	ANAND KISHORE CHOUDHARY SHEO KUMAR PRASAD
33.	CR. MISC./51507/2025 498(A),323,379,35 A QSH OF F.I.R	2	GOPAL RAJAK AND ORS vs THE STATE OF BIHAR AND ANR	AJIT KUMAR OJHA URVASHI BHARTI ABHIMANYU KUMAR MRITUNJAY KUMAR PRIYA BHUSHAN KUMAR SINGH NUTAN MISHRA	MD. ANZARUL HAQUE SAHARA RANJAY KUMAR SINGH

MATTER -1

34.	CR. MISC./13527/2016 QUASHING (420,120 C QSH OF ORDER OF	4	PARMANAND SHARMA vs STATE OF BIHAR AND ANR	SHAILENDRA KUMAR SINGH	M.HAQUEAPP
Restored (Cr. Misc. No -45510/2016)					
35.	CR. MISC./4170/2018 QUASHING (145 CR. J QSH OF ORDER OF IA-1/2025 () SUBSTITUTION	6	SURENDRA YADAV vs THE STATE OF BIHAR AND ORS	VIKRAM SINGH	SMT. SAHIN BEGAM SHASHI SHEKHAR INDRAJEET BHUSHAN INDRAJEET BHUSHAN SHASHI SHEKHAR SHASHI SHEKHAR INDRAJEET BHUSHAN
36.	CR. MISC./57019/2018 QUASHING(417,120B F QSH OF ORDER OF	2	KRISHNA BIHARI THAKUR @ KRISHNA BIHARI vs STATE OF BIHAR AND ANR	RAVI KUMAR SANJEEV KUMAR SHASHI KUMAR BINOD PD. THAKUR	SRI PRADEEP NARAIN KUMAR UDAY KUMAR
37.	CR. MISC./69226/2018 QUASHING (304A,40 A QSH OF F.I.R	4	DR. SMT. RENU SAH AND ORS vs STATE OF BIHAR AND ANR	SUBODH KUMAR	SRI SANJAY KUMAR TIWARY 1 BIPIN KUMAR
38.	CR. MISC./72109/2018 QUASHING(323,341, B QSH OF THE ORDER	2	MOST. RANI GUPTA @ RANI KUMARI AND ANR vs STATE OF BIHAR AND ANR	SAYED IMRAN GHANI	SRI UDAY PRATAP SINGH SANJAY KR. SINHA
39.	CR. MISC./4710/2019 239 F QSH OF ORDER OF	6	SHANKAR KUMAR VERMA AND ANR vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH	KUMAR VEERENDRA NARAYAN
40.	CR. MISC./9047/2019 419,420,34 F QSH OF ORDER OF	2	OM PRAKASH AND ANR. AND ANR vs THE STATE OF BIHAR AND ANR	KUMAR RAJEEV BINAY KUMAR SINGH JITENDRA KUMAR RAJESH RANJAN	RAMCHANDRA SAHNI AKASH KUMAR MISHRA ANIL KUMAR
41.	CR. MISC./9070/2019 323,341,504,354A F QSH OF ORDER OF	2	JAGAT SHANKAR PRAKASH @ JAGAT SHANKAR PRASAD @ JAGAT SHANKAR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR RAVI BHATIA	KUMAR VEERENDRA NARAYAN
42.	CR. MISC./21807/2019 311 H QSH OF ORDER UND	3	SHAILENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR MISHRA SOURENDRA PANDEY	DR. KUMAR UDAY PRATAP
43.	CR. MISC./26757/2019 239 F QSH OF ORDER OF	6	ARUN KUMAR vs THE STATE OF BIHAR	SANJESH KUMAR SINGH FASIHUR RAHMAN MALLICK	ANIL KUMAR
44.	CR. MISC./35337/2019 341,323,325,307,5 C QSH OF ORDER OF	3	PRITHVI CHANDRA SAH AND ORS vs THE STATE OF BIHAR AND ANR	SHIVPUJAN SAHAY	SHAILENDRA KUMAR
45.	CR. MISC./50467/2019 323,341,307,504 C QSH OF ORDER OF	3	ANURUDH RAI @ ANIRUDH SINGH AND ORS vs THE STATE OF BIHAR AND ANR	LOKESH KUMAR SINGH	MD. MATLOOB RAB PANKAJ KUMAR DUBEY
46.	CR. MISC./52674/2019 203 E QSH OF ORDER OF	3	SURYADEO BHAGAT @ SURYADEO PRASAD AND ORS vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR TIWARY	PRANAV KUMAR

47.	CR. MISC./53625/2019 323,324,493,354,4 C QSH OF ORDER OF	3	KAMLESHWAR PRASAD @ K. P. PAPPU vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR ANSUL NAVNEET KUMAR	RAM SEVAK CHOUDHARY KAMALA KANT TIWARY LAL BABU KESHARI
48.	CR. MISC./54625/2019 27 C QSH OF ORDER OF	3	KUNDAN KUMAR vs THE STATE OF BIHAR AND ANR	RAM NARESH RAY YOGENDRA KUMAR	ANUJ KUMAR SHRIVASTAVA VIVEK KUMAR SINHA
49.	CR. MISC./68135/2019 302,120b B QSH OF THE ORDER	4	BINOD RAM vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR	GANESH PRASAD SINGH BIJAY KUMAR PANDEY MUKESH KUMAR
50.	CR. MISC./72088/2019 304 C QSH OF ORDER OF	3	DR. AVINASH KUMAR SHARAN @ DR. ABHINASH KUMAR SHARAN @ AVINASH KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR MISHRA SYED ABDUR RAHMAN	TARUN PRASAD MANDAL RAMADHAR SHEKHAR DHARAM SHILA KUMARI
51.	CR. MISC./73403/2019 239 F QSH OF ORDER OF	3	RAM BABU YADAV AND ORS vs THE STATE OF BIHAR	GIRISH CHANDRA JHA RAJEEV KUMAR	NIRMALA KUMARI
52.	CR. MISC./1806/2020 354A,509 C QSH OF ORDER OF	2	SANJAY KUMAR ASHK vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA CHANDAN KUMAR KASHYAP	MANOJ KUMAR SHAKTI SUMAN KUMAR MOHAMMAD FAROOQ AKSHAY TRIPATHI RAJESH RANJAN
53.	CR. MISC./11743/2020 138 B QSH OF THE ORDER	2	MUKESH KUMAR @ MUKESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN BELA SINGH	ABHAY KUMAR ROY
54.	CR. MISC./11771/2020 7 C QSH OF ORDER OF	2	MD. HABIB @ HAVIV AND ANR vs THE STATE OF BIHAR AND ANR	RAJ KUMAR	PARMESHWAR MEHTA
55.	CR. MISC./16342/2020 420,406,467,468,1 C QSH OF ORDER OF	2	HEMANT KUMAR SINGH vs THE STATE OF BIHAR AND ANR	BRISKETU SHARAN PANDEY APRAJITA SHASHANK CHANDRA ASHUTOSH KUMAR	SANJAY KUMAR SINGH RAVI SHANKAR ROY NILESH KUMAR
56.	CR. MISC./18419/2021 341,323,325,504,3 P OTHER UNCATEGORI	3	HIRA SINGH AND ORS vs THE STATE OF BIHAR AND ANR	SUDHANSHU BHUSHAN BINOD KUMAR SINHA PRAVEEN KUMAR	A.G. JAI NARAIN THAKUR SHIV PRASAD GUPTA MICKEY SINGH
57.	CR. MISC./22003/2021 239 F QSH OF ORDER OF IA-1/2025 () MISC	5	JITAN RAJAK AND ORS vs THE STATE OF BIHAR AND ANR	RAJESH SINHA SANJEEV KUMAR RAVI SARTHI	NITYA NAND TIWARY
58.	CR. MISC./37037/2021 27 A QSH OF F.I.R	5	KUMAR PRAMENDRA @ BILALE SINGH vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH KUNAL RANJAN RAJEEV KUMAR	ANIL KUMAR SINGH NO. 1 RAJESH KUMAR
59.	CR. MISC./58154/2021 341,323,325,307,3 A QSH OF F.I.R	4	MADAN SAO @ MADAN KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	LALAN KUMAR	DR. INDIWAR KUMARI MANISH KUMAR SINGH SHRIKESH KUMAR SINGH KUNDAN KUMAR
60.	CR. MISC./66333/2021 7, C QSH OF ORDER OF	3	MANOJ MALAKAR vs THE STATE OF BIHAR	MUKESH KUMAR AMIR ALAM RAVIN KUMAR UDBHAV	PARMESHWAR MEHTA JHARKHANDI UPADHYAY
61.	CR. MISC./66371/2021 Quashing matter H QSH OF ORDER UND	4	SHIV NATH SINGH vs THE STATE OF BIHAR AND ANR	RAJESH MOHAN TILAK SAO	RITA VERMA SANJAY KUMAR MISHRA SANJIV SHARAN
62.	CR. MISC./66599/2021 304(B),201,120(B) C QSH OF ORDER OF	3	SANGITA KUMARI GUPTA @ KUMARI SANGEETA GUPTA AND ANR vs THE STATE OF BIHAR AND ANR	RAVI SHANKER PANKAJ	AKSHAY LAL PANDIT
63.	CR. MISC./66623/2021 8, C QSH OF ORDER OF IA-1/2023 ()	3	RAMMURAT PARJAPATI AND ANR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR PANDEY SHEO KUMAR PRASAD KRISHNA PRABHAT	SHAHABUDDIN AZEEM @ S. AZEEM RAJANI KANT PANDEY
64.	CR. MISC./67070/2021 420,467,468,471,1 QUASHING	3	AJAY YADAV @ AJAY KUMAR YADAV @ AJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	UDAY CHAND PRASAD PAWAN KUMAR

65.	CR. MISC./67155/2021 8,20 P OTHER UNCATEGORI	3	GANESH KUMAR YADAV @ GANESH KUMAR vs THE STATE OF BIHAR AND ANR	RANJAY KUMAR SINGH	BINOD KUMAR
66.	CR. MISC./3303/2022 341,376,379,34 F QSH OF ORDER OF	5	MD. SAIF ALI ANSARI vs THE STATE OF BIHAR AND ANR	SYED MASLEH UDDIN ASHRAF RANA HASON HOMA YUNUS	BHANU PRATAP SINGH
67.	CR. MISC./4395/2022 341,323,324,307,3 P OTHER UNCATEGORI	6	RAJEEV KUMAR vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINHA ARVIND KUMAR PANDEY	UDAY CHAND PRASAD AWNISH KUMAR
68.	CR. MISC./5294/2022 3,4 C QSH OF ORDER OF	5	ASHOK KUMAR CHOUBEY @ ASHOK CHOUBEY AND ORS vs THE STATE OF BIHAR AND ANR	SACHINDRA KUMAR TIWARY PREM RANJAN KUMAR ASIF KALIM	SANJAY KUMAR TIWARY RAM NARESH JHA BISHWASH VIJETA AVANINDRA KUMAR JHA
69.	CR. MISC./8139/2022 147,149,341,323,3 P OTHER UNCATEGORI	4	MD. JAVED AKHATAR AND ORS vs THE STATE OF BIHAR AND ANR	PRANAV KUMAR JHA SUBODH KUMAR JHA	MADHURI LATA NAWAL KISHOR SINGH
70.	CR. MISC./18634/2022 147,149,341,323,3 C QSH OF ORDER OF IA-1/2024 () MISC	3	SANJAY KUMAR vs THE STATE OF BIHAR AND ANR	DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI DHANANJAY KASHYAP SONALI ACHARYA	A.G. MOHAMMAD SUFYAN DANISH SAMI CHHAYA KIRTI SAKET ANAND
71.	CR. MISC./23472/2022 341,379 B QSH OF THE ORDER	2	PUJA DEVI @ PUJA KUMARI AND ORS vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI GAURAV SINGH	ANIL KUMAR
72.	CR. MISC./50540/2022 409 C QSH OF ORDER OF	4	BINOD KUMAR @ VINOD KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SANJAY KUMAR	MADHURA NAND JHA
73.	CR. MISC./57016/2022 323,341,504,506,3 B QSH OF THE ORDER	2	SWETA SRIVASTAVA AND ORS vs THE STATE OF BIHAR AND ANR	CHANDRA MOHAN JHA RAKESH KUMAR MISHRA	PRAMOD KUMAR PANDEY
74.	CR. MISC./57734/2022 420,467,468,471,1 F QSH OF ORDER OF	2	PUNAM KUMARI vs THE STATE OF BIHAR	VAISHNAVI SINGH NILESH KUMAR RITWAJ RAMAN	AJAY MISHRA
75.	CR. MISC./70212/2022 341,342,323,337,5 C QSH OF ORDER OF	2	MUNDRIKA PRASAD AND ORS vs THE STATE OF BIHAR AND ANR	DEVI DAS SRIVASTAVA	PRADEEP NARAIN KUMAR
76.	CR. MISC./72145/2022 137,142, B QSH OF THE ORDER	2	NAWAL KISHOR PANDEY @ MUNNA PANDEY vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR DUBEY	DINESH SINGH RANJEET KUMAR PANDEY
77.	CR. MISC./72932/2022 341,323,342,504,3 B QSH OF THE ORDER	2	ADITYA KUMAR @ ADITYA CHOUDHARY vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR PANDEY RAJESH KUMAR	UDAY PRATAP SINGH ABHAY KUMAR JHA
78.	CR. MISC./75254/2022 420,406,467,468,4 C QSH OF ORDER OF	2	CHINTA MANI RAI @ CHINTAMANI KUMARI AND ORS vs THE STATE OF BIHAR AND ANR	DR. KAMAL DEO SHARMA	MADHURI LATA UTSAV KUMAR SHASHANK SHEKHAR
79.	CR. MISC./34979/2023 138, C QSH OF ORDER OF	5	GYAN RANJAN @ TUNA vs THE STATE OF BIHAR AND ANR	KRISHNA MURARI	MD. FAHIMUDDIN DEVENDRA KUMAR
80.	CR. MISC./46496/2023 420,465,471,472,1 A QSH OF F.I.R	2	SARVJEET YADAV @ SAKHJEET YADAV AND ORS vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR SINGH	SHYAM KUMAR SINGH SANTOSH KUMAR
81.	CR. MISC./73455/2023 30(a) A QSH OF F.I.R	2	DR. AJAY KUMAR SINGH @ AJAY KUMAR SINGH vs THE STATE OF BIHAR AND ANR	VIPIN KUMAR SINGH JANMEJAY GIRIDHAR	ANIL KUMAR
82.	CR. MISC./79904/2023 144 J QSH OF ORDER OF	2	MAQSOOD ALAM @ MAKSUD ALAM @ PAN AND ANR vs THE STATE OF BIHAR AND ORS	THAKUR BRAJESH SINGH PRATYUSH	SANJAY KUMAR SINGH UTKARSH RANJAN VINAY RANJAN
83.	CR. MISC./79932/2023 30A,37(1)(2),41(1 C QSH OF ORDER OF Same ps: CR. MISC/78742/2023	3	VIVEK SINGH vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR SINGH	MANOJ KUMAR

84.	CR. MISC./1315/2024 304,34 A QSH OF F.I.R	3	MRITUNJAY KUMAR @ MRITUNJAY KUMAR PANDEY vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	LALAN KUMAR
85.	CR. MISC./1702/2024 147,148,149,341,3 C QSH OF ORDER OF	3	RAVI MAHATO @ RAVI KUMAR MAHATO vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY MITHILESH KUMAR ANJALI KUMARI AMIT KUMAR PANDEY	RAM SEVAK CHOUDHARY UMESH KUMAR GUPTA
86.	CR. MISC./1717/2024 418,419,420,467,4 B QSH OF THE ORDER	4	MANTU MANDAL AND ORS vs THE STATE OF BIHAR AND ANR	BIJAY KUMAR PANDEY MUKESH KUMAR	JHARKHANDI UPADHYAY DHIRESH KUMAR DHIRAJ KULDEEP KUMAR
87.	CR. MISC./2093/2024 341,307,323,324,3 P OTHER UNCATEGORI Same ps: CR. MISC/29941/2025	6	KRISHNA SINGH vs THE STATE OF BIHAR AND ORS	RAJ KISHORE SRIVASTAVA	AHMAD ALI AMIT NARAYAN BHAWNA KUMARI KETAN DAYAL ABHIGYAN KUMAR AMIT NARAYAN VANDNA RANI ASHWANI KUMAR BRAJESH SAHAY
With 87.1	CR. MISC./29941/2025 A QSH OF F.I.R	2	MANBODH KUMAR SINGH @ MANBODH SINGH AND ORS vs THE STATE OF BIHAR AND ANR	AMIT NARAYAN ABHIGYAN KUMAR BRAJESH SAHAY KETAN DAYAL AMIT NARAYAN AMIT NARAYAN	BINOD KUMAR
88.	CR. MISC./2209/2024 420,406,120B B QSH OF THE ORDER IA-1/2025 () MISC	4	DHANANJAY KUMAR SINGH vs THE STATE OF BIHAR AND ANR	MANOJ JHA VEERMANI KUMAR KUMAR CHANDRA SHEKHAR	PRANAV KUMAR MUKESH KUMAR SINGH DR. AJEET KUMAR
89.	CR. MISC./2679/2024 3,4,45(1),44, B QSH OF THE ORDER	2	KAUSHAL KISHORE SINHA vs THE UNION OF INDIA THROUGH ASST. DIRECTOR ENFORCEMENT DIRECTORATE PATNA ZONAL OFFICE PATNA	SAJAL KUMAR SINHA	DR. KRISHNA NANDAN SINGH (ASG) MANOJ KUMAR SINGH TUHIN SHANKAR
90.	CR. MISC./2684/2024 37 A QSH OF F.I.R	3	KAUSHLENDRA KUMAR vs THE STATE OF BIHAR	HEMANT KUMAR DEEPANKAR RAJ	BINOD KUMAR HEMANT KUMAR
91.	CR. MISC./2699/2024 138 B QSH OF THE ORDER	3	NAVKANT JHA vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR KUMAR SHIVAM SINHA	MADHURA NAND JHA SANJAY KUMAR
92.	CR. MISC./2703/2024 145 P OTHER UNCATEGORI	3	RAMJEE SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ARUN KUMAR DEEPAK KUMAR	AJIT KUMAR HARSHWARDHAN SAHAY
93.	CR. MISC./2822/2024 147,188,379,504,5 C QSH OF ORDER OF	2	RAMPRAVESH SINGH AND ORS vs THE STATE OF BIHAR AND ANR	MD. SOBAN ASGHAR	SHAHABUDDIN AZEEM @ S. AZEEM
94.	CR. MISC./2874/2024 138 QUASHING	3	SANJAY SINGH @ SANJAY KUMAR SINGH vs THE STATE OF BIHAR AND ANR	AJAY TIWARY	RAJIV NAYAN MAHESHWAR PRASAD
95.	CR. MISC./3108/2024 304,302, C QSH OF ORDER OF	2	RAJESH MANDAL vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY RAHUL KUMAR DUBEY	BHARAT BHUSHAN
96.	CR. MISC./3420/2024 30(a) F QSH OF ORDER OF	1	MOTI TANTI ALIAS MOTI LAL vs THE STATE OF BIHAR	INDU BHUSHAN	PUSHPA SINHA.1
97.	CR. MISC./3475/2024 27 B QSH OF THE ORDER	2	PARVEJ ALAM @ CHUNNU MIAN AND ORS vs THE STATE OF BIHAR AND ANR	RAVI BHARDWAJ	SHAILENDRA KUMAR VATSAL VERMA JANMEJAY GIRIDHAR
98.	CR. MISC./3653/2024 420,467,468,471,1 A QSH OF F.I.R	2	DEEPAK KUMAR vs THE STATE OF BIHAR, THROUGH THE SUPERINTENDENT OF POLICE, VIGILANCE INVESTIGATION BUREAU, PATNA	SANJAY KUMAR	ARVIND KUMAR SIDDHARTHA PRASAD

99.	CR. MISC./4092/2024 420,406,467,468,3 C QSH OF ORDER OF	3	SATISH KUMAR @ SATISH MALAKAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SRIVASTAVA ALEXANDER ASHOK	CHOUBEY JAWAHAR SRIPRIYA SINHA RAJEEV KUMAR
100.	CR. MISC./4108/2024 145,146,147,153, A QSH OF F.I.R	2	JITENDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINHA	NAND KUMAR
101.	CR. MISC./5866/2024 406,467,468,471,1 C QSH OF ORDER OF	2	KISHORI YADAV AND ANR vs THE STATE OF BIHAR AND ANR	SHAILESH KUMAR	UMA SHANKAR PRASAD SINGH
102.	CR. MISC./6780/2024 25(1-b)a,26 F QSH OF ORDER OF	2	NANDAN YADAV vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY NILENDU KUMAR CHOUDHARY	ARUN KUMAR PANDEY
103.	CR. MISC./9571/2024 406,420,384,380,3 B QSH OF THE ORDER	2	OM PRAKASH SHARMA @ OM PRAKASH vs THE STATE OF BIHAR AND ANR	BINOD KUMAR SINGH	YOGENDRA KUMAR PREM KUMAR GIRISH SINGH
104.	CR. MISC./10510/2024 406,420,467,468,4 C QSH OF ORDER OF IA-1/2025 () MISC IA-2/2025 () MISC	12	RANDHIR KUMAR SINHA vs THE STATE OF BIHAR AND ANR	CHANDAN JHA AMLESH KUMAR VARMA	RAM PRIYA SHARAN SINGH SURYA NANDAN KUMAR ABHAY SHANKER CHANDRA MOHAN JHA
105.	CR. MISC./11292/2024 420 B QSH OF THE ORDER	4	SPML INFRA LIMITED AND ORS vs THE STATE OF BIHAR AND ANR	HARSH SINGH TEJ PRATAP SINGH	PAWAN KUMAR CHAURASIA RASHID IZHAR ADIL ABBAS SYED MOHAMMAD IBRAHIM QULI
106.	CR. MISC./15571/2024 27 C QSH OF ORDER OF	2	PRIYANSHU KUMAR vs THE STATE OF BIHAR AND ANR	SARVOTTAM KUMAR	RINA SINHA SHUBHESH PANDEY VINIT KUMAR
107.	CR. MISC./15624/2024 30(a) C QSH OF ORDER OF	2	UTTAM KUMAR SAH @ UTTAM SAH vs THE STATE OF BIHAR	ALKA SINGH SUMEET KUMAR SINGH DEEPALI SINGH	SUNIL KUMAR PANDEY
108.	CR. MISC./19590/2024 147,148,149,452,3 B QSH OF THE ORDER	2	AMIT KUMAR MISHRA AND ORS vs THE STATE OF BIHAR AND ANR	KUMARI ANUPAM	RAM BILASH ROY RAMAN URMILA KUMARI CHANDRA SHEKHAR RAGHAV PRASAD
109.	CR. MISC./21994/2024 138 P OTHER UNCATEGORI	2	DHARMENDRA KUMAR @PINTU SINGH vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR PANKAJ KUMAR	MURLI DHAR SAMIR KUMAR SAURAV SINGH
110.	CR. MISC./22458/2024 147,148,149,341,3 C QSH OF ORDER OF	1	KIRAN DEVI AND ORS vs THE STATE OF BIHAR AND ANR	ABHAY KUMAR	SYED MOJIBUR RAHMAN
111.	CR. MISC./22870/2024 341,323,506 B QSH OF THE ORDER	4	CHANDRADEV MOCHI AND ANR vs THE STATE OF BIHAR AND ANR	ALEXANDER ASHOK ANIL KUMAR SRIVASTAVA	UPENDRA KUMAR SANJAY KUMAR PANDEY NO.5 SANTOSH KUMAR MISHRA
112.	CR. MISC./24163/2024 66(c) B QSH OF THE ORDER	2	MANISH KHERA AND ANR vs THE STATE OF BIHAR AND ANR	SHEKHAR HARSHVARDHAN	RAJENDRA PRASAD NAT MAHENDRA PRATAP
113.	CR. MISC./29771/2024 467,468,471,406,4 C QSH OF ORDER OF	2	RAMESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR PANKAJ KUMAR	SHYAMESHWAR DAYAL
114.	CR. MISC./31301/2024 37 C QSH OF ORDER OF	4	SIDDHANT KUMAR SINGH vs THE STATE OF BIHAR	ALOK CHAUBEY VASANT VIKAS	SANJAY KUMAR SINGH
115.	CR. MISC./36387/2024 323,341,379,504,4 B QSH OF THE ORDER	2	PANKAJ KUMAR JHA AND ANR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA AMRESH KUMAR RAVI RANJAN KUMAR RABINDA KUMAR	RAJIV NAYAN
116.	CR. MISC./37195/2024 3(1)(r)(s) C QSH OF ORDER OF	2	RAVI ANAND AND ORS vs THE STATE OF BIHAR AND ANR	AMARJEET CHOUDHARY BINOD BIHARI SINHA	SADANAND PASWAN SANTOSH KUMAR PANDEY RAKESH KUMAR SHARMA

117.	CR. MISC./53834/2024 420,467,468,471,4 P OTHER UNCATEGORI	3	RAKESH KUMAR @ RAKESH CHAUDHARY vs THE STATE OF BIHAR AND ORS	ADARSH RANJAN PRITESH RANJAN	BRAJENDRA NATH PANDEY NACHIKETA JHA ANKUR AGRAJ PRIYA RANJAN ABHISHEK ANAND PRIYA RANJAN ABHISHEK ANAND
118.	CR. MISC./55479/2024 420,409,467,468,3 C QSH OF ORDER OF	3	SUNIL KUMAR vs THE STATE OF BIHAR	NIRANJAN KUMAR	LALAN KUMAR
119.	CR. MISC./56731/2024 406,420,467,468,4 P OTHER UNCATEGORI IA-1/2025 () MISC IA-2/2025 () MISC	4	SANJAY KUMAR vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR RAUSHAN RAJ BIJAY KUMAR DUBEY MANISHA KHUSHI BHARTI RAI	RAJIV NAYAN RISHI SINHA SHYAM KISHORE BINIT KUMAR
120.	CR. MISC./57113/2024 376,323,341,504,5 P OTHER UNCATEGORI	2	SAZIA PERWEEN vs THE STATE OF BIHAR AND ORS	RAJ KUMAR ROHIT KUMAR BEAUTY VERMA	AJAY KUMAR NO. 2
121.	CR. MISC./58375/2024 3(2)(va),3(1)(r)(A QSH OF F.I.R IA-1/2025 () MISC	2	MD. IMRAN @ MD. IMRAN QURAISHI AND ORS vs THE STATE OF BIHAR AND ANR	MD. HELAL AHMAD MD. EJAZ AKHTER	PRANAV KUMAR
122.	CR. MISC./58670/2024 420,406,504,506,1 B QSH OF THE ORDER IA-1/2025 () MISC	3	KOMAL KHANDELWAL AND ANR vs THE STATE OF BIHAR AND ANR	RAJESH MOHAN	CHOUBEY JAWAHAR MRIGENDRA KUMAR RAMASHISH SANJAN KUMAR SHARAN
123.	CR. MISC./59166/2024 138 A QSH OF F.I.R	2	ABHISHEK RAJVANSH vs THE STATE OF BIHAR AND ANR	ABINASH KUMAR KUMAR SATYA KIRTI	DR. AJEET KUMAR CHANDRASEKHAR SHARMA
124.	CR. MISC./59498/2024 138 F QSH OF ORDER OF	2	MANISH AGRAWAL @ MANISH KUMAR AGRAWAL vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH RAJ KUMAR SINGH	RAJ BALLABH SINGH ABHAY KUMAR
125.	CR. MISC./60182/2024 147,148,149,341,3 C QSH OF ORDER OF	2	MOJIBUR RAHMAN @ MD. MOJIBUR RAHMAN AND ORS vs THE STATE OF BIHAR AND ANR	ANISUR RAHMAN	RAM SUMIRAN RAI RANJEET KUMAR SINGH PAWAN KUMAR SINGH
126.	CR. MISC./60246/2024 302,34, F QSH OF ORDER OF	2	MUNNA THAKUR @ MUNNA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	BHARAT LAL ABHAY KUMAR
127.	CR. MISC./60433/2024 147,149,447,504,3 A QSH OF F.I.R	2	UMA DEVI @ UMA KUMARI AND ORS vs THE STATE OF BIHAR AND ANR	HEMANT KUMAR	ANUJ KUMAR SHRIVASTAVA
128.	CR. MISC./60654/2024 3(ii)(iii),3(iv)(A QSH OF F.I.R	2	SHYAMA PRASAD SRIVASTAV @ SHYAMAKANT SRIVASTAV AND ORS vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN PAWAN KUMAR	SADANAND PASWAN
129.	CR. MISC./60823/2024 364A,34 F QSH OF ORDER OF	2	RAHUL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	JAI NARAIN THAKUR
130.	CR. MISC./63757/2024 4,6 H QSH OF ORDER UND	3	GUDDU KUMAR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR JHA	UMESHANAND PANDIT JYOTI RANJAN JHA
131.	CR. MISC./64367/2024 138 B QSH OF THE ORDER	2	MADHVENDRA SHARMA @ MAGHBENDRA SHARMA vs THE STATE OF BIHAR AND ANR	AMAN VISHAL LEELAWATI KUMARI	UMESH LAL VERMA SANJIV SHARAN
132.	CR. MISC./64967/2024 406,420,120B,467, P OTHER UNCATEGORI	2	DILIP KUMAR DIWAKAR @ DILIP KR. DIWAKAR vs THE STATE OF BIHAR AND ANR	MD. HELAL AHMAD NAUSHAD AKHTAR MD. EJAZ AKHTER	KUMAR VEERENDRA NARAYAN PREM RANJAN KUMAR
133.	CR. MISC./65086/2024 32,338,336(3),336 A QSH OF F.I.R	2	TEJ PRATAP SINGH vs THE STATE OF BIHAR AND ANR	NISHANT KUMAR SWETA KUMARI	ASHOK KUMAR SINGH

134.	CR. MISC./66393/2024 420,120(B),467,46 B QSH OF THE ORDER	3	CHANDRASEKHAR SHARMA AND ANR vs THE STATE OF BIHAR AND ANR	DIWAKAR PRASAD SINGH	ANIL PRASAD SINGH DHIRESH KUMAR DHIRAJ ADITYA RAJ JITENDRA KUMAR
135.	CR. MISC./67618/2024 341,323,307,354(b C QSH OF ORDER OF	2	RAMESH MALI vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR ANAND KISHOR	DINESH SINGH
136.	CR. MISC./68287/2024 323,406,467,468,4 B QSH OF THE ORDER	3	SANJAY KUMAR vs THE STATE OF BIHAR AND ANR	MURARI NARAIN CHAUDHARY VIJAY KUMAR BRAHMANAND KUMAR	SYED EHTESHAMUDDIN POOJA PRASAD UDAY CHAND PRASAD
137.	CR. MISC./70170/2024 341,323,353,504 L ACCEPTANCE OF FI	3	SAURAV RAJ vs THE STATE OF BIHAR AND ANR	MADHUKAR MOHAN	NIRMALA KUMARI RAJU GIRI BANDANA KUMARI HARSH VARDHAN VIPUL SINHA
138.	CR. MISC./70323/2024 27, C QSH OF ORDER OF	2	ADIL KHAN @ MD. ADIL KHAN AND ORS vs THE STATE OF BIHAR AND ANR	AJAY KUMAR PANDEY PRIYA RAJ AJAY KUMAR PANDEY AJAY KUMAR PANDEY AJAY KUMAR PANDEY AJAY KUMAR PANDEY AJAY KUMAR PANDEY	RAJ KISHOR SINGH
139.	CR. MISC./70557/2024 420,468,471,477(A C QSH OF ORDER OF	5	BUDHDEO PRASAD @ B. PRASAD vs THE CENTRAL BUREAU OF INVESTIGATION	SAKET GUPTA RAHUL RAJ RAJNIKANT SINGH SHIVAM GUPTA	NIVEDITA NIRVIKAR RAM TUJABH SINGH
140.	CR. MISC./70846/2024 13(2),13(1)(d) A QSH OF F.I.R	3	MD. SHAMIM vs THE STATE OF BIHAR AND ANR	RASHID IZHAR ADIL ABBAS	PARMESHWAR MEHTA ARVIND KUMAR ANIL SINGH
141.	CR. MISC./71491/2024 420,423,465,467,4 F QSH OF ORDER OF IA-1/2025 () AMENDMENT	2	SHABBIR AHMAD AND ANR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY AMRESH KUMAR	SATYA NAND SHUKLA SURABHI NIRMAL MANISH KUMAR NO2 GAJENDRA KUMAR SINGH
142.	CR. MISC./72033/2024 147,447,323,307,3 B QSH OF THE ORDER	2	DEV KUMAR MISHRA AND ORS vs THE STATE OF BIHAR AND ANR	PRAVASHANKAR MISHRA DEEPAK SINHA	MANOJ KUMAR BINOD MURARI MISHRA
143.	CR. MISC./72041/2024 341,323,324,307,3 A QSH OF F.I.R	2	MD. JAMSHED @ MD. ZAMSHED vs THE STATE OF BIHAR AND ANR	MOHIT SHRIWASTAVA ABHISHEK KUMAR	RAJENDRA NATH JHA ARUN MD. ANWAR
144.	CR. MISC./72508/2024 138,143(A) P OTHER UNCATEGORI	1	MANAWAR FATIMA @ MANAWAR FATMA vs THE STATE OF BIHAR AND ANR	GYANENDRA KR SHUKLA MD. SHAMIM HASHMI VIKASH KUMAR JHA SUSHIL KUMAR JHA SHAILENDRA KUMAR SINHA	MD. FAHIMUDDIN NAGMA PARVIN KAMRAN FAZAL ANJUM PERVEEN
145.	CR. MISC./73058/2024 302,201,34 I QSH OF ORDER UND	2	RADHIKA DEVI vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SINGH BINOD KUMAR SINGH	RAM SEVAK CHOUDHARY SAKET ANAND CHHAYA KIRTI DANISH SAMI ALOK KUMAR
146.	CR. MISC./73684/2024 420,384,452,457,3 B QSH OF THE ORDER	2	RAJ AND ANR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR	SHYAM KUMAR SINGH RAKESH BIHARI SINGH ARCHANA ANAND BHAVESH KUMAR SAH
147.	CR. MISC./74483/2024 408,406,420,384,3 B QSH OF THE ORDER	2	RAJESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	UPENDRA YOGESH MANU TRIPURARI	DILIP KUMAR NO. 1 SUNIL KUMAR SINHA RITU RAJ SHUKLA R.K. SHUKLA
148.	CR. MISC./74937/2024 3,4, A QSH OF F.I.R Same ps: CR. MISC/75805/2024 CR. MISC/75931/2024	5	ANKIT KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH PARTH GAURAV VIJYA RAJ LAKSHMI SATYAM ANAND	DR.MRITYUNJAYA KR.GAUTAM RAJAT KUMAR TIWARY DEEPIKA SHARMA
149.	CR. MISC./75647/2024 138, B QSH OF THE ORDER	2	SUCHINDRA KUMAR SAH vs THE STATE OF BIHAR AND ANR	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	NAVIN KUMAR PANDEY AMARENDRA KUMAR PATHAK NEHA KUMARI

150.	CR. MISC./75700/2024 116,420,34 A QSH OF F.I.R	2	MD. NAWAB SAJID IQBAL @ MD. SAJID IQBAL vs THE STATE OF BIHAR AND ORS	MAYANK SINGH AJIT KUMAR SINGH SAMEER KUMAR ABHISHEK KUMAR MICKEY SINGH	SUNIL KUMAR PANDEY
151.	CR. MISC./75805/2024 3,4 A QSH OF F.I.R Same ps: CR. MISC/74937/2024 CR. MISC/75931/2024	5	SUNIL KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH SATYAM ANAND	KALYAN SHANKAR RAJAT KUMAR TIWARY DEEPIKA SHARMA
152.	CR. MISC./75896/2024 420,409,420,423,4 F QSH OF ORDER OF	3	BINAY KUMAR PATHAK @ BINAY KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO 13 ROHIT KUMAR MANISH KUMAR NO 13	RAM BILASH ROY RAMAN PAWAN KUMAR
153.	CR. MISC./75931/2024 126(23),115(2),74 A QSH OF F.I.R Same ps: CR. MISC/74937/2024 CR. MISC/75805/2024	5	ANIL KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH SATYAM ANAND	KALYAN SHANKAR RAJAT KUMAR TIWARY DEEPIKA SHARMA
154.	CR. MISC./78053/2024 341,342,323,307,3 O ORDER OF CANCELL	2	SUNIL TIWARI @ SUNIL TIWARY AND ORS vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA AVINASH RAJ	DR. AJEET KUMAR MUKESH KUMAR SINGH
155.	CR. MISC./78278/2024 37(b)(c), C QSH OF ORDER OF	3	KUMAR SHIVAM SHEKHAR @ SHIVAM SHEKHAR vs THE STATE OF BIHAR AND ANR	MUSKAN SINGH VIJAYA LAXMI SRIVASTWA RUBY	RAMESH CHANDRA MAYANK SINGH SUNILKUMAR SINHA MICKEY SINGH
156.	CR. MISC./78646/2024 149,323,341,354B, B QSH OF THE ORDER	2	DEEPAK KUMAR vs THE STATE OF BIHAR AND ANR	ABHITABH KUMAR	AKSHAY LAL PANDIT
157.	CR. MISC./78927/2024 27 A QSH OF F.I.R	2	ANANT KUMAR @ ANANT CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA AMRESH KUMAR SANTOSH KUMAR PANDEY	BINOD KUMAR BHAVESH KUMAR
158.	CR. MISC./79019/2024 323,379,467,34,46 B QSH OF THE ORDER IA-1/2025 () MISC Same ps: CR. MISC/65079/2024	2	MADHUKAR SHYAM vs THE STATE OF BIHAR AND ANR	HARSH SINGH KAMAL KISHOR SINGH	AHMAD ALI
With 158.1	CR. MISC./65079/2024 B QSH OF THE ORDER	2	SUDHAKAR SHYAM AND ANR vs THE STATE OF BIHAR AND ANR	YASH SINGH ISSHAN SIINGH TEJ PRATAP SINGH YASH SINGH	RAM ANURAG SINGH SUNNY KUMAR DR. ANJANI PD. SINGH
159.	CR. MISC./79440/2024 138 B QSH OF THE ORDER	2	SUCHINDRA KUMAR SHAH @ SUCHINDRA KUMAR vs THE STATE OF BIHAR AND ANR	RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD	SUMAN KUMARI SINGH ARUN KUMAR
160.	CR. MISC./80947/2024 323,380,384,452, F QSH OF ORDER OF	2	KAUSHAL KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	ABHITABH KUMAR	MANOJ KUMAR SUMIT KUMAR SINGH SHAISHAV KUMAR
161.	CR. MISC./81344/2024 144 P OTHER UNCATEGORI	2	SATYENDRA KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ABHISHEK . JITENDRA PRASAD SINGH SOURABH SINGH	BRAJENDRA NATH PANDEY SAKET KUMAR SINGH SAKSHI DEEP AMRENDRA NARAYAN RAI RAKESH SINGH
162.	CR. MISC./82261/2024 504,506,323,341,4 B QSH OF THE ORDER	2	RITA KUMARI vs THE STATE OF BIHAR AND ANR	GYANENDRA KR SHUKLA SHASHI KANT MISHRA SHAILENDRA KUMAR SINHA RITU RAJ SHUKLA MD. SHAMIM HASHMI	ANUJ KUMAR SHRIVASTAVA
163.	CR. MISC./82934/2024 27 A QSH OF F.I.R	2	RAJNATH JAISWAL @ RAJU JAISWAL @ RAJU JASWAL @ RAJNATH JASWAL vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY MADHUMAY MADHUP	SYED MOJIBUR RAHMAN ANAND KUMAR TIWARI ADITYA RAJ

164.	CR. MISC./83580/2024 30(a) C QSH OF ORDER OF Same ps: CR. MISC/5408/2023	2	KAMAL GUPTA vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA SUSHANT SRIVASTAVA ASHISH KUMAR PALIT ARPIT ANAND AALEKH ANAND SOURAV SUMAN	NAWAL KISHORE PRASAD
With 164.1	CR. MISC./5408/2023 C QSH OF ORDER OF	3	BIMAL KUMAR VERMA AND ANR vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA	RAM ANURAG SINGH
165.	CR. MISC./84289/2024 3,4, C QSH OF ORDER OF	3	NITU KUMARI @ NITU DEVI AND ORS vs THE STATE OF BIHAR AND ANR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR BRAHMANAND KUMAR	HUMAYOU AHMAD KHAN RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ
166.	CR. MISC./85034/2024 126(2),115(2),74, A QSH OF F.I.R IA-1/2025 () MISC	2	RAVI SHANKAR PASWAN AND ORS vs THE STATE OF BIHAR AND ANR	ALKA VERMA	ARUN KUMAR PANDEY RAKESH KUMAR MISHRA KANHAIYA RAO
167.	CR. MISC./85274/2024 341,379,504,34,32 C QSH OF ORDER OF	2	KSHITIJ SRIVASTAVA @ AAKASH AND ORS vs THE STATE OF BIHAR AND ANR	SARVOTTAM KUMAR ASMITA BHARTI	AJIT KUMAR SANGEET DEOKULIAR
168.	CR. MISC./85306/2024 27 A QSH OF F.I.R IA-1/2025 () AMENDMENT	2	HARE RAM SINGH vs THE STATE OF BIHAR AND ANR	SHASHI SAURABH RAVI ROUSHAN	MD. ATAUR RAHMAN VIVEKA NAND SINGH
169.	CR. MISC./85534/2024 27 B QSH OF THE ORDER	2	PREM KUMAR JHA @ PREM JHA vs THE STATE OF BIHAR AND ANR	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	NAVIN KUMAR PANDEY RADHE SHYAM THAKUR BASANT KUMAR TRIPATHY
170.	CR. MISC./86294/2024 135, A QSH OF F.I.R	2	MD. SHAMSHAD vs THE STATE OF BIHAR AND ANR	RAJESH MOHAN	DR. KUMAR UDAY PRATAP VIKASH CHANDRA SRIVASTAVA VINAY KIRTI SINGH
171.	CR. MISC./86672/2024 420,504,506,34,40 C QSH OF ORDER OF	2	AMIT KUMAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR NO. I DEEPANJALI KUMARI	KALYAN SHANKAR VISHWA RANJAN CHOUDHARY
172.	CR. MISC./88208/2024 420,467,468,406,4 B QSH OF THE ORDER	5	BIRENDRA SAH vs THE STATE OF BIHAR AND ANR	PRIYA RAJ RAHUL KUMAR MISHRA	YOGENDRA KUMAR VISHESH KUMAR SINGH VAIBHAV VIKRAM SINGH
173.	CR. MISC./88609/2024 420,406,419,120B, B QSH OF THE ORDER	3	NILESH KUMAR SINGH @ NILESH KUMAR @ NILESH SINGH AND ANR vs THE STATE OF BIHAR AND ANR	LOKESH KUMAR SINGH	SHYAM KUMAR SINGH DHANANJAY KUMAR ANAND KISHORE CHOUDHARY
174.	CR. MISC./89090/2024 392,341,323,34,37 B QSH OF THE ORDER	3	JAY PRAKASH SHARMA AND ORS vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR GIRI PRATIK RAJ MRITUNJAY HARSH	RAM PRIYA SHARAN SINGH GOPAL GOVIND MISHRA
175.	CR. MISC./46/2025 341,323,504,506, B QSH OF THE ORDER	2	RENU DEVI vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN AKSHAY TRIPATHI SHAKTI SUMAN KUMAR MOHAMMAD FAROOQ	KALYAN SHANKAR DHIRENDRA KUMAR ASHUTOSH SINGH
176.	CR. MISC./73/2025 420,467,468,406,1 B QSH OF THE ORDER	2	AMRENDRA SINGH vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR	AKSHAY LAL PANDIT ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY
177.	CR. MISC./163/2025 138 B QSH OF THE ORDER	2	SANJAY KUMAR vs THE STATE OF BIHAR	ANIL KUMAR POOJA KUMARI	ANIL PRASAD SINGH
178.	CR. MISC./179/2025 323,341,504,379,3 B QSH OF THE ORDER	2	RUDRA NARAYAN JHA AND ORS vs THE STATE OF BIHAR AND ANR	AVINASH KUMAR KUMAR SATYAM	NIRMALA KUMARI AJAY KUMAR VERMA CHITRANSH RAJ MADHUBALA VERMA
179.	CR. MISC./332/2025 363,365, C QSH OF ORDER OF	2	ANIL MUNKA @ ANIL KUMAR MUNKA AND ORS vs THE STATE OF BIHAR AND ANR	KUMARI RASHMI SHAILENDRA KUMAR SINGH BHAGYASHREE RAJ DEEPAK KUMAR SINGH	HARENDRA PRASAD UDAY CHAND PRASAD POOJA PRASAD

180.	CR. MISC./1950/2025 363,366,379 A QSH OF F.I.R IA-1/2025 () AMENDMENT	3	SUJIT KUMAR vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR PRIYANKA SINGH KHALID FAIZAN VIKAS KUMAR JHA EASHITA RAJ	UMANATH MISHRA DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH AYUSHMAN
With 180.1	CR. MISC./2314/2025 A QSH OF F.I.R	2	MADHURI KUMARI AND ORS vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR PRIYANKA SINGH EASHITA RAJ	ANITA KUMARI DHANANJAY KUMAR PANDEY AYUSHMAN ASHOK KUMAR SINGH
181.	CR. MISC./2355/2025 420,460,467,468,4 P OTHER UNCATEGORI	2	SANJAY NARAYAN @ MANTU vs THE STATE OF BIHAR AND ANR	RITESH VERMA RAVISH KUMAR VARMA	RAM SUMIRAN RAI SHRISTI SINGH SANJEEV RANJAN ASHOK KUMAR
182.	CR. MISC./2682/2025 420,467,468,471,4 B QSH OF THE ORDER	2	ANJALI ANUPAM PANDEY vs THE STATE OF BIHAR AND ANR	SANJEET KUMAR UJJAWAL BHUSHAN PRANAV RANJAN	ABHAY KUMAR ROY SWETA SUMAN PRABHAT KUMAR MANOJ KUMAR SINGH
183.	CR. MISC./3380/2025 30(a) F QSH OF ORDER OF	3	GAUTAM PRAKASH @ GAUTAM KUMAR vs THE STATE OF BIHAR	RAJEEV NAYAN	DR. KUMAR UDAY PRATAP
184.	CR. MISC./3448/2025 120B,452,380,394, B QSH OF THE ORDER	2	AMRENDRA KUMAR @ AMRENDRA KUNWAR AND ANR vs THE STATE OF BIHAR AND ANR	SARVOTTAM KUMAR ASMITA BHARTI BIRENDRA PRASAD SINGH	MD. ATAUR RAHMAN SIKANDAR KUMAR YADAV PRABHAT KUMAR MANOJ KUMAR SINGH
185.	CR. MISC./4519/2025 138 B QSH OF THE ORDER	2	MAHESHWAR HAZARI vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR KRITI KUMARI	SURESH PRASAD SINGH BHARAT BHUSHAN ADITYA SINGH
186.	CR. MISC./5861/2025 376, C QSH OF ORDER OF	2	MD. YASIN @ YASIN vs THE STATE OF BIHAR AND ANR	BALESHWAR KAMAT KUMAR UDAY BHANU ROY	KALYAN SHANKAR VIJAY KISHORE BHARTI
187.	CR. MISC./6109/2025 138 B QSH OF THE ORDER	2	SANJAY KUMAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR POOJA KUMARI	ANIL PRASAD SINGH PRAMOD MISHRA GEETA KUMARI
188.	CR. MISC./7555/2025 24 B QSH OF THE ORDER	2	SAURABH KUMAR AGRAWAL @ SAURAV KUMAR AGARWAL vs THE STATE OF BIHAR AND ANR	GAUTAM KUMAR KEJRIWAL ADITYA RAMAN ALOK KUMAR JHA MUKUND KUMAR AKASH KUMAR	UPENDRA KUMAR SARITA BAJAJ ANAND KUMAR OJHA DR. KRISHNA NANDAN SINGH (A.S.G)
189.	CR. MISC./8220/2025 25,26, B QSH OF THE ORDER	2	SAURABH KUMAR AGRAWAL @ SAURAV KUMAR AGARWAL vs THE STATE OF BIHAR AND ANR	GAUTAM KUMAR KEJRIWAL ADITYA RAMAN ALOK KUMAR JHA MUKUND KUMAR AKASH KUMAR	UPENDRA KUMAR SARITA BAJAJ ANAND KUMAR OJHA ANAND KUMAR OJHA DR.K.N.SINGH(A.S.G.) DR.K.N.SINGH
190.	CR. MISC./8513/2025 135 C QSH OF ORDER OF	3	ANAND MOHAN vs THE STATE OF BIHAR AND ANR	VIJAY ANAND	RAJENDRA SINGH Y. MADHAVI VIVEK PRASAD
191.	CR. MISC./8672/2025 406,120(B),420, A QSH OF F.I.R	2	RANA AFSHAN JABEEN AND ANR vs THE STATE OF BIHAR AND ANR	ALI M AHMED SHAILESH KUMAR AFHAM AKHTAR	ANAND KISHORE CHOUDHARY RAJ ALI NADIM AKHTAR
192.	CR. MISC./8690/2025 406,420,34, A QSH OF F.I.R	2	GUDDU KUMAR vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR VIKASH ANAND SHARDANAND SHIVAM PRERNA	UDAY CHAND PRASAD RAJ KUMAR DINESHWAR TIWARY
193.	CR. MISC./8988/2025 120B,467,468,471, B QSH OF THE ORDER	2	LALAN KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	ABHISEK KUMAR SURAJ KUMAR PRASOON KUMAR	AHMAD ALI MANOJ KUMAR JHA
194.	CR. MISC./10190/2025 341,323,504,506,3 C QSH OF ORDER OF	3	SHEKH NOORU HODA @ SHEKH NOORUL HODA @ NOORUL HODA vs THE STATE OF BIHAR AND ANR	RABINDRA KUMAR PRIYADARSHI DHEERAJ KUMAR	SYED EHTESHAMUDDIN BHARAT BHUSHAN PRITHVI NATH MISHRA
195.	CR. MISC./10618/2025 363,366, C QSH OF ORDER OF	2	RAJESH KUMAR vs THE STATE OF BIHAR AND ANR	MANINI JAISWAL MANAS RAJDEEP	DINESH SINGH

196.	CR. MISC./10724/2025 125, P OTHER UNCATEGORI	3	NOOR ALAM vs THE STATE OF BIHAR AND ANR	SARFRAZ AHMAD	DR. AJEET KUMAR UDESHYA KUMAR YADAV VINOD KUMAR GAGAN DEO YADAV RAVI PRAKASH RAJESH KUMAR
197.	CR. MISC./10798/2025 406,409,420,467,4 A QSH OF F.I.R	2	ABHIMANYU KUMAR vs THE STATE OF BIHAR AND ANR	DEEPAK SAHAY JAMUAR PANKAJ KUMAR SINHA	AJIT KUMAR SHAILENDRA KUMAR SINGH
198.	CR. MISC./10960/2025 145(B),146 C QSH OF ORDER OF	2	ANURAG SUMAN vs UNION OF INDIA THROUGH MINISTRY OF RAILWAY AND ORS	AMRIT ABHIJAT SNEHIL KUMAR UPENDRA YADAV	K.N.SINGH(A.S.G) RAM TUJABH SINGH
With 198.1	CR. MISC./18380/2025 B QSH OF THE ORDER	2	SUSHIL KUMAR MEHTA @ SUSHEEL KR. MEHTA vs THE STATE OF BIHAR AND ANR	NARESH KUMAR MEHTA	TAPESHWAR SHARMA AMRIT ABHIJAT SNEHIL KUMAR MANOJ KUMAR GUPTA UPENDRA YADAV
199.	CR. MISC./11682/2025 323,341,379,386,5 B QSH OF THE ORDER	2	MD. IQBAL QAISER @ CHAND vs THE STATE OF BIHAR AND ANR	AIMAN HASSAN AFHAM AKHTAR SABA ASHFAQUE ASHAR AKHTAR	ZAINUL ABEDIN SUDHIR KUMAR ARUN KUMAR ARUN KARAMCHAND KUMAR RAJIV RANJAN RAM NARESH SINGH
200.	CR. MISC./12631/2025 341,323,324,354B, F QSH OF ORDER OF	2	KANHAIYA CHAUDHARY @ KANHAIYA KUMAR CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ANR	SARVOTTAM KUMAR ASMITA BHARTI	SATYENDRA NARAYAN SINGH
201.	CR. MISC./13145/2025 323,406,420,504,3 B QSH OF THE ORDER	2	COLONEL SUDHIR SINGH (RETIRED) AND ANR vs THE STATE OF BIHAR AND ANR	SANJEET KUMAR AASHISH PRANAV RANJAN UJJAWAL BHUSHAN	CHANDRA BHUSHAN PRASAD SANDIP KUMAR GAUTAM
202.	CR. MISC./13633/2025 126,115(2),85,352 A QSH OF F.I.R	3	MD. SHAHNAWAZ ALAM @ SHAHNBAZ ALAM vs THE STATE OF BIHAR AND ANR	NAFISU ZZOHA MD. SIDDIQUE AZAM RASHID MD. MAHTAB ALI ALAMMANOUR KUNDAN SINGH	GAURI SHANKAR GUPTA SANJAY KUMAR TIWARI
203.	CR. MISC./15655/2025 305, C QSH OF ORDER OF	2	UMESH PRASAD vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR KRITI PANDEY	ABHAY KUMAR ROY
204.	CR. MISC./15692/2025 414,420,406,379,4 N ORDER OF RELEASE	2	RAJU SAH vs THE STATE OF BIHAR	ADESH RAJ SINGH HARENDRA PRASAD PRAVIN KUMAR	ZAINUL ABEDIN
205.	CR. MISC./15998/2025 126(2),115(2),352 A QSH OF F.I.R	4	JAGESHWAR SAHU AND ORS vs THE STATE OF BIHAR AND ORS	KULDEEP KUMAR SANTOSH KUMAR	BINOD KUMAR ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR HARSH KAUSHAL ANNAPURNA SINHA KULDEEP THAKUR PULKIT THAKUR
206.	CR. MISC./16604/2025 138 B QSH OF THE ORDER	2	SANJU DEVI vs THE STATE OF BIHAR AND ANR	MOHIT SHRIWASTAVA	RAJIV NAYAN SANDIP KUMAR GAUTAM
207.	CR. MISC./18585/2025 406,420,504, P OTHER UNCATEGORI	3	SUSHIL KUMAR TIWARI vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAJ BALLABH SINGH SANJAY KUMAR TIWARI
208.	CR. MISC./19326/2025 420,406, B QSH OF THE ORDER	2	ASHOK KUMAR SINGH vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY RAHUL KUMAR	SYED MOJIBUR RAHMAN AJIT KUMAR RAJEEV KUMAR
209.	CR. MISC./19865/2025 420,467,468,471,1 C QSH OF ORDER OF	3	MUKESH CHOUDHARY vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH	UMESH LAL VERMA SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DEEPAK KUMAR DHANDEV KUMAR
210.	CR. MISC./20488/2025 420,506 B QSH OF THE ORDER	2	YASHASVI SINGH @ YASHASVI AND ANR vs THE STATE OF BIHAR AND ANR	JAINANDRA KUMAR ABHINAY PRIYADARSHI	ASHOK KUMAR SINGH MOHIT RAJ ANKIT KUMAR

211.	CR. MISC./20844/2025 40 A QSH OF F.I.R	2	PINKU YADAV @ RANJEET KUMAR vs THE STATE OF BIHAR	MAYANK MOHAN RUCHIKA KUMARI	ANANT KUMAR 1
212.	CR. MISC./20845/2025 341,323,504,403,3 P OTHER UNCATEGORI	2	KUMAR JAYANT AND ANR vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR UTKARSHA UTPAL	RAJ BALLABH SINGH PRAVIN KUMAR DEEPAK KUMAR SINGH SHAILENDRA KUMAR SINGH
213.	CR. MISC./21345/2025 30A P OTHER UNCATEGORI	3	SURENDAR KUMAR @ SURENDRA KUMAR @ S. KUMAR vs THE STATE OF BIHAR	PRIYAJEET PANDEY MEGHA KAUSTUBH KUMAR ADITYA RAJ	ASHA DEVI
214.	CR. MISC./21361/2025 417,419,120B,42 B QSH OF THE ORDER	2	CHANDESHWARI YADAV AND ORS vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR BHASKAR ANAND RAVI SHANKAR	PREM KUMAR JHA MD. ANWAR ARUN
215.	CR. MISC./22007/2025 103(1),3(5) A QSH OF F.I.R	4	SANDEEP PRATAP SINGH @ SANDEEP SINGH vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR RAUSHAN KUMAR RAVI PRAKASH DWIVEDI NISHANT KUMAR	RAJIV NAYAN MD FIRAQUE ALI
216.	CR. MISC./22192/2025 20,25 C QSH OF ORDER OF	2	RAJU KANU @ RAJU GUPTA vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN KRISHNA GOND	RAJ BALLABH SINGH
217.	CR. MISC./22569/2025 307,34,302 H QSH OF ORDER UND	2	MANJIT KUMAR vs THE STATE OF BIHAR AND ORS	JAY RAM PRASAD	JAI NARAIN THAKUR PRAMOD KUMAR
218.	CR. MISC./22814/2025 8(c),21(c),29 A QSH OF F.I.R	2	M/S VARUNA INTEGRATED LOGISTICS PVT. LTD. THROUGH ITS REPRESENTATIVE MR. VINAY KUMAR SINGH @BINAY K vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA SUSHANT SRIVASTAVA ASHISH KUMAR PALIT	SANGEETA SHARMA
219.	CR. MISC./23567/2025 420,467,468,471,1 B QSH OF THE ORDER	2	AKASH KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	AKASH RAJ DURGESH KUMAR SHUKLA SHUBHAM KUMAR ARUN BHARTI	RAJENDRA NATH JHA MANOJ KUMAR RAJ NARAYAN MISHRA
220.	CR. MISC./23847/2025 420,467,468,471,1 A QSH OF F.I.R IA-1/2025 () MISC	2	RAMSHRESHTH PASWAN vs THE STATE OF BIHAR	BIRENDRA KUMAR	ARUN KUMAR SINGH ARVIND KUMAR
221.	CR. MISC./23883/2025 69,89,318(4),3(5) A QSH OF F.I.R IA-1/2025 () MODIFICATION	2	GULSHAN KUMAR @ GULSHAN KUMAR MANJHI AND ANR vs THE STATE OF BIHAR AND ANR	RAMCHANDRA SINGH	PRAMOD KUMAR PANDEY NIRAJ KUMAR ASHOK KUMAR ARVIND KUMAR SHARMA
222.	CR. MISC./23903/2025 126(2),115(2),351 C QSH OF ORDER OF	2	RISHI KAPOOR vs THE STATE OF BIHAR AND ANR	RANJAN KUMAR SINHA NIRA SINHA SEEMA	MADHURA NAND JHA SANJEEV KUMAR SANJIVE KUMAR
223.	CR. MISC./24157/2025 279,308,337,353 C QSH OF ORDER OF	2	DR. KAMLESH GUNJAN vs THE STATE OF BIHAR	ANURAG SAURAV ANKESH BIBHU VAIBHAV KUMAR ABHINAV ALOK SHARDA RAJE SINGH ABHISHEK KUMAR PRIYAJEET PANDEY BINAY KUMAR PANDEY	PAWAN KUMAR CHAURASIA
224.	CR. MISC./24895/2025 468,471,120(B),34 A QSH OF F.I.R	2	KUMARI JYOTSHNA AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	ADITYA NARAYAN SINGH.1
225.	CR. MISC./26790/2025 323,504,380,34,37 B QSH OF THE ORDER	2	BEENA KUMARI @ BEENA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	ADESH RAJ SINGH SWARNIMA	ANIL PRASAD SINGH SHYAMAL PRAKASH

226.	CR. MISC./26931/2025 276(c)(2),278(b), P OTHER UNCATEGORI	2	M/S PATLIPUTRA BUILDERS LTD THROUGH ITS DIRECTOR ANIL KUMAR AND ANR vs THE UNION OF INDIA THROUGH THE SECRETARY, MINISTRY OF FINANCE, GOVERNMENT OF INDIA AND ORS	AMIT KUMAR SINGH ARYAN SINHA	DR.KRISHNA NANDAN SINGH(A.S.G.) ARCHANA SINHA @ ARCHANA SHAHI
227.	CR. MISC./27253/2025 12 P OTHER UNCATEGORI	2	MD. MAROOF AZAM vs THE STATE OF BIHAR AND ORS	NAFISU ZZOHA MD. MAHTAB ALI ALAMMANOUR MD. SIDDIQUE AZAM RASHID	MITHLESH KUMAR KHARE UDAY KUMAR RAHUL KUMAR
228.	CR. MISC./27447/2025 8C,21C,27A,29 P OTHER UNCATEGORI	2	GHANSHYAM vs UNION OF INDIA THROUGH INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU, ZONAL UNIT, PATNA.	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI PURUSHOTTAM KUMAR	DR. KRISHNA NANDAN SINGH (A.S.G) RAKESH KUMAR SINHA AWADHESH KUMAR PANDEY
229.	CR. MISC./27664/2025 28A,28B, P OTHER UNCATEGORI	2	TORRENT PHARMACEUTICALS LTD THROUGH AUTHORIZED SIGNATORY NAMELY HEMAL PATEL@ HEMAL GOVINDBHAI PATEL AND ORS vs THE STATE OF BIHAR AND ANR	SUMEET SINGH SHIVAM SINGH KUMAR VIKRAM KUMAR AVINAHS ALKA SINGH	ANIL KUMAR JHARKHANDI UPADHYAY MRITUNJAY KUMAR
With 229.1	CR. MISC./48139/2025 P OTHER UNCATEGORI	2	MR. SHAILESH VISHNUBHAI HARIBHAKTI AND ORS vs THE STATE OF BIHAR AND ANR	SUMEET KUMAR SINGH ALKA SINGH NIKHIL SINGH SHIVAM SINGH	ANIL KUMAR SINGH NO. 1 JHARKHANDI UPADHYAY
230.	CR. MISC./30215/2025 126(2),115(2),118 P OTHER UNCATEGORI	2	NAVEEN KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	DEVENDRA KUMAR OM PRAKASH KUMAR	MD. MATLOOB RAB ANURADHA KUMARI SUJATA SINHA SHALU SINHA SAMEER DARSHAN
231.	CR. MISC./30223/2025 406,420,467,468,4 P OTHER UNCATEGORI Same ps: CR. MISC/30674/2025	2	GOVIND SAWRNKAR vs THE STATE OF BIHAR	MD TAUQUEER AZHAR FAKHRUDDIN ALI AHMAD SUJEET KUMAR AQUAIB KHAN SHAHRUKH SHIDDIQUI	SHAHABUDDIN AZEEM @ S. AZEEM KAILASH PRASAD SWARNKAR SHAHEENA PARWEEN
With 231.1	CR. MISC./30674/2025 C QSH OF ORDER OF	2	DINESH PRASAD SAHA @ DINESH PD. SAH vs THE STATE OF BIHAR	MD TAUQUEER AZHAR FAKHRUDDIN ALI AHMAD SHAHRUKH SHIDDIQUI AQUAIB KHAN SUJEET KUMAR	RAM ANURAG SINGH
232.	CR. MISC./30335/2025 366A,376,324,307, A QSH OF F.I.R	2	RAHMAT GADDI @ RAHMAT ALAM vs THE STATE OF BIHAR AND ANR	ROUNAK SINHA	TARKESHWAR NATH THAKUR THAKUR BRAJESH SINGH WASI AHMAD KHAN
233.	CR. MISC./31286/2025 341,323,504,34, C QSH OF ORDER OF Same ps: CR. MISC/43817/2023	2	SANTOSH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY	SUNIL KUMAR PANDEY ARVIND KUMAR MOUAR RAJ KRISHNA JHA
With 233.1	CR. MISC./43817/2023 A QSH OF F.I.R	2	AYUSH RAJ AND ORS vs THE STATE OF BIHAR AND ANR	NIKHIL KUMAR AGRAWAL ADITI HANSARIA KAMLESH KUMAR	ANIL PRASAD SINGH ARVIND KUMAR MOUAR RAJ KRISHNA JHA
234.	CR. MISC./31508/2025 323,504,384,34,38 B QSH OF THE ORDER	2	PRADHAN CHADRA DAS vs THE STATE OF BIHAR AND ANR	SATYA PRAKASH PARASAR	BHARAT BHUSHAN SANJEEV KUMAR JHA
235.	CR. MISC./31581/2025 126(2),303(2),352 A QSH OF F.I.R	3	SAMRAT SEHGAL AND ORS vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR SHWET KETU VIKASH KUMAR	RAMCHANDRA SAHNI JAI VARDHAN NARAYAN
236.	CR. MISC./31584/2025 387,406,409,420,4 B QSH OF THE ORDER	2	GOLDEN SHAHI vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SINGH	ASHOK KUMAR SINGH ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR

237.	CR. MISC./31692/2025 7(a)(c),12 A QSH OF F.I.R IA-1/2025 () AMENDMENT Same ps: CR. MISC/33440/2025	2	SATYANARAYAN KUMAR @ NETA JEE @ SATYANARAYAN vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU, PATNA AND ANR	ALI M AHMED ALI MUQTADIR AHMAD	ARVIND KUMAR ANIL SINGH
With 237.1	CR. MISC./33440/2025 P OTHER UNCATEGORI	1	VIBHU VIDYARTHI vs THE STATE OF BIHAR AND ANR	SANDEEP KUMAR MISHRA RENUKA SHARMA ANUSHKA ASHUTOSH KUMAR SAMEER SAWARN SHWEATA VERMA	NAND KISHORE PRASAD RANA VIKRAM SINGH ARVIND KUMAR
238.	CR. MISC./31847/2025 419,420,467,468,4 B QSH OF THE ORDER	2	SHANKAR VISHWAS AND ORS vs THE STATE OF BIHAR AND ANR	MD.NAJMUL HODDA	RINA SINHA SATISH KUMAR SINHA
239.	CR. MISC./32080/2025 420,467,468,471, F QSH OF ORDER OF	2	ROZI KUMARI @ ROJI KUMARI @ RAJI KUMARI AND ORS vs THE STATE OF BIHAR AND ANR	SATISH KUMAR SINGH DINESH MAHARAJ VINOD KUMAR SETH ARVIND KUMAR SATISH KUMAR SINGH SATISH KUMAR SINGH	MITHLESH KUMAR KHARE AJAY KUMAR ASHOK KUMAR
240.	CR. MISC./34168/2025 419,420,467,468,4 C QSH OF ORDER OF	3	NAWNEET KUMAR @ NAVEEN KUMAR vs THE STATE OF BIHAR AND ANR	SUMIT KUMAR JHA RIYA GIRI	NAVIN KUMAR PANDEY RAVI SHANKAR ROY
241.	CR. MISC./34169/2025 25(1)(C) B QSH OF THE ORDER	2	LALAN KUMAR MISHRA vs THE STATE OF BIHAR AND ANR	KARANDEEP KUMAR	SHAILENDRA KUMAR DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI DHANANJAY KASHYAP
242.	CR. MISC./34590/2025 323,354,379,504,5 P OTHER UNCATEGORI	3	M/S GANGA CARRIER PVT LTD.@M/S GANGA CARRIER PVT. THROUGH ITS DIRECTOR, SRI SANJIV KUMAR CHOUDHARY AND ORS vs THE STATE OF BIHAR AND ANR	GIRISH PANDEY BRAJESH SAHAY	RAM NARESH RAY VIKASH KUMAR (SC 11)
243.	CR. MISC./35514/2025 341,323,324,307,3 F QSH OF ORDER OF IA-1/2025 () MODIFICATION	2	AJAY KUMAR MISHRA @ AJAY MISHRA vs THE STATE OF BIHAR AND ANR	KANCHAN JHA NISHANT CHOUDHARY	ADITYA NARAYAN SINGH.1
244.	CR. MISC./35563/2025 341,323,506,337,3 A QSH OF F.I.R	4	AMIT KUMAR AND ANR vs THE STATE OF BIHAR	RASIKA JANMEJAY GIRIDHAR PRITI	UMA SHANKAR PRASAD SINGH SHAMBHU SHARAN
245.	CR. MISC./36135/2025 406,420,504,506, C QSH OF ORDER OF	2	RAJ KUMAR @ RAJ KUMAR YADAV vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	LALAN KUMAR
246.	CR. MISC./36142/2025 69 C QSH OF ORDER OF	2	SONU @ SONU LAMBA @ SONU KUMAR vs THE STATE OF BIHAR AND ANR	KULDEEP THAKUR PULKIT THAKUR SACHIN KUMAR ABHISHEK KUMAR PANDEY AMAN RAJ HARSH KAUSHAL	AKSHAY LAL PANDIT DHANANJAY KUMAR TIWARY
247.	CR. MISC./36161/2025 323,341,379,354A, B QSH OF THE ORDER	2	RUPA KUMARI AND ANR vs THE STATE OF BIHAR AND ANR	SANJEET KUMAR CHAMANPRIT KAUR PRANAV RANJAN	GULNAR BEGUM KUNDAN KUMAR PIYUSH KANT SINGH RAGHUBIR KUMAR ALKA KUMARI
248.	CR. MISC./36165/2025 420,467,468,471,1 A QSH OF F.I.R	2	SAMEER HAJI MOHAMMAD LATIF @ SAMEER LATIF MERCHANT vs THE STATE OF BIHAR AND ANR	SYED MOHAMMAD IBRAHIM QULI RASHID IZHAR ADIL ABBAS	AKSHAY LAL PANDIT RAJ KUMAR PRATIK KUMAR
249.	CR. MISC./36474/2025 126,115(20,118(1) A QSH OF F.I.R	2	NARENDRA KUMAR VERMA vs THE STATE OF BIHAR AND ANR	PRIYANKA SINGH EASHITA RAJ	AWADHESH KUMAR SINGH KIRTI MATHUR YASH MATHUR ANTRA AZAD
250.	CR. MISC./36500/2025 341,323,376,504,5 A QSH OF F.I.R	2	ANAND KUMAR vs THE STATE OF BIHAR AND ANR	SAROJ KUMAR BINDU KUMARI	SADANAND PASWAN

251.	CR. MISC./36711/2025 528 D ORDER OF COGNIZA	2	SUBASH JHA AND ORS vs THE STATE OF BIHAR AND ANR	SAMEER RANJAN	ANITA KUMARI KRIPA NAND JHA
252.	CR. MISC./36721/2025 310,3(5),190 B QSH OF THE ORDER	2	ABHAY NANDAN @ AVAY NANDAN AND ORS vs THE STATE OF BIHAR AND ANR	GIRISH PANDEY	CHOUBEY JAWAHAR VIVEKA NAND SINGH
253.	CR. MISC./36784/2025 147,148,149,419,4 C QSH OF ORDER OF	2	SUCHEN YADAV @ SHOCHIN YADAV AND ORS vs THE STATE OF BIHAR AND ANR	NIVEDITA CHAUDHARY	HUMAYOU AHMAD KHAN RISHIT DEO KUMAR SINGH BINOD MURARI MISHRA
254.	CR. MISC./36928/2025 147, J QSH OF ORDER OF	3	BIJENDRA SINGH vs THE STATE OF BIHAR THORUGH THE DISTRICT MAGISTRATE, PATNA AND ORS	PRABEEN KUMAR SINGH KARU KUMAR SHAILENDRA KUMAR SINGH	MD. FAHIMUDDIN AMIT KUMAR KUMAR BALKRISHNA ARVIND KUMAR
255.	CR. MISC./36935/2025 64,85,316(2),115(B QSH OF THE ORDER	2	MANJU DEVI AND ORS vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH PURUSHOTTAM KUMAR RITWIK THAKUR	PRADEEP NARAIN KUMAR PRITISH KUMAR LAL
256.	CR. MISC./37499/2025 138 B QSH OF THE ORDER	2	ARUN KUMAR CHOUDHARY @ ARUN CHOUDHARY vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	ARUN KUMAR SINGH ARUN KUMAR SINHA SHIVA SHANKAR SHARMA
257.	CR. MISC./38410/2025 323,379,504,354A, B QSH OF THE ORDER	2	ARVIND CHAUDHARY @ ARVIND KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	ARUN KUMAR	DR. INDIWAR KUMARI AKHILESH KUMAR
258.	CR. MISC./38612/2025 166,500,504,506 B QSH OF THE ORDER	2	DR INAMUL HAQUE MENGNU vs THE STATE OF BIHAR AND ANR	RASIKA JANMEJAY GIRIDHAR PRITI DHANANJAY KASHYAP JYOTI SINGH	MD. MATLOOB RAB SUNIL KUMAR PANKAJ KUMAR
259.	CR. MISC./40459/2025 115(2),126(2),123 A QSH OF F.I.R Same ps: CR. MISC/40625/2025	2	CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	SHUBHESH PANDEY VINIT KUMAR PRIYA RANJAN AMIT KUMAR MISHRA	SHAILENDRA KUMAR DR. SATYENDRA KUMAR SRIVASTAVA PANKAJ KUMAR
With 259.1	CR. MISC./40625/2025 A QSH OF F.I.R	2	PREMA DEVI @ PREMA KUMARI @ RANI AND ANR vs THE STATE OF BIHAR AND ANR	SHUBHESH PANDEY AMIT KUMAR MISHRA PRIYA RANJAN VINIT KUMAR SHUBHESH PANDEY	AWADHESH KUMAR SINGH PANKAJ KUMAR DR. SATYENDRA KUMAR SRIVASTAVA
260.	CR. MISC./40586/2025 302,120(B),34, F QSH OF ORDER OF	2	MUKESH PRASAD @ MUKESH PRASAD SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR	SATYA NAND SHUKLA SANJAY PRASAD
261.	CR. MISC./40592/2025 406,420,34 C QSH OF ORDER OF	2	RANDHIR KUMAR SRIVASTAVA @ RANDHIR RANJAN SRIVASTAVA @ RANDHIR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR MISHRA NALIN VILOCHAN TIWARY BASANT KUMAR	SHYAMESHWAR DAYAL
262.	CR. MISC./40636/2025 420,467,468,471,2 B QSH OF THE ORDER	2	DR NIKKI HEMBRAM AND ORS vs THE STATE OF BIHAR AND ANR	SUSHMITA MISHRA SURYA NARAYAN SAH USHA KUMARI RAKESH NARAYANSINGH VINAY KUMAR MISHRA	AHMAD ALI PRAVEEN KUMAR
263.	CR. MISC./40910/2025 304B,120B,34 D ORDER OF COGNIZA	2	MUNNI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	DINESHWAR PRASAD SINGH	CHANDRA SEN PRASAD SINGH RAJEEV RANJAN RAM PRAWESH KUMAR
264.	CR. MISC./40976/2025 191(2),191(3),190 A QSH OF F.I.R	2	RAJNISH KUMAR vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, VAISHALI AT HAJIPUR. AND ORS	RAJEEV KUMAR SINGH RUSHALI GYANENDRA KUMAR DIWAKAR PRABHOJOT SINGH	RAM BILASH ROY RAMAN MUKESH KUMAR SHIVJEE SINGH
265.	CR. MISC./41891/2025 318(4),223,217,24 A QSH OF F.I.R	2	SHAILENDRA SINGH TARKAR vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY. GOVT OD BIHAR, PATNA- 800015 AND ORS	BASANT KUMAR TRIPATHY RAVI RANJAN KUMAR	ANIL KUMAR

266.	CR. MISC./41917/2025 147,151,153A,295, C QSH OF ORDER OF	2	MANISH KUMAR SINGH AND ORS vs THE STATE OF BIHAR	VIKRAMADIT	SHANTANU KUMAR
267.	CR. MISC./42226/2025 147,148,149,341,3 F QSH OF ORDER OF	2	RAVI KUMAR vs THE STATE OF BIHAR AND ANR	HARSH VARDHAN SAMSHER PRASAD	NAND KISHORE PRASAD
268.	CR. MISC./42888/2025 323,379,452,504,4 P OTHER UNCATEGORI	2	MD. JAFRAN AND ORS vs THE STATE OF BIHAR AND ANR	MAZHARUL HASSAN AALIYA HASSAN	VINOD SHANKER MODI VIBHUTI KUMAR
269.	CR. MISC./44825/2025 406,420,120(B) A QSH OF F.I.R	2	ROSHAN KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY	SHANTANU KUMAR PAWAN KUMAR SINGH AKASH KUMAR
270.	CR. MISC./45003/2025 147,148,149,341,3 P OTHER UNCATEGORI	2	PANKAJ YADAV @ PANKAJ KUMAR YADAV AND ANR vs THE STATE OF BIHAR AND ORS	JAY RAM PRASAD ARCHANA SINHA	ARUN KUMAR PANKAJ KUMAR JHA JITENDRA KUMAR BHARTI PANKAJ KUMAR JHA JITENDRA KUMAR BHARTI
271.	CR. MISC./45031/2025 30(A) C QSH OF ORDER OF	2	SULTAN SINGH OLKA vs THE STATE OF BIHAR	SAKET GUPTA VIVEK RAJ TARUN	SANJAY KUMAR
272.	CR. MISC./45157/2025 448,323,379,504,5 A QSH OF F.I.R	2	SANDEEP KUMAR JHA vs THE STATE OF BIHAR AND ANR	KRIPANAND JHA	AWADHESH KUMAR SINGH KUMAR VIJAYENDRA PRATAP SANCHIT SINGH
273.	CR. MISC./45445/2025 427,504,120B,34 B QSH OF THE ORDER	2	SWAPAN MUKHERJEE vs THE STATE OF BIHAR AND ANR	SHASHI SHEKHAR KUMAR PRASAD SURYA NANDAN KUMAR ABHAY SHANKER	AHMAD ALI PRAMOD KUMAR
274.	CR. MISC./47088/2025 191(2),191(3),190 A QSH OF F.I.R	2	UMESH CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ANR	UMASHANKAR SHARMA SHIW KUMAR PRABHAKAR	MD. ANZARUL HAQUE SAHARA PRAMOD KUMAR SINHA
275.	CR. MISC./47137/2025 189(2),115(2),126 C QSH OF ORDER OF	2	ANAND PRAKASH KUSHWAHA AND ORS vs THE STATE OF BIHAR AND ANR	KRIPANAND JHA	NITYA NAND TIWARY
276.	CR. MISC./47483/2025 323,341,306,420,1 B QSH OF THE ORDER	1	PAPPU KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	KUMAR PRIYA RANJAN KUMAR PRIYA RANJAN KUMAR PRIYA RANJAN KUMAR PRIYA RANJAN	ANISH CHANDRA
277.	CR. MISC./47719/2025 338,336(3),340(2) A QSH OF F.I.R	2	SURENDRA PRATAP SINGH AND ORS vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH KUMARI SUDHA SINHA	NIRMALA KUMARI ACHINTYA ANAND
278.	CR. MISC./49011/2025 7,13 P OTHER UNCATEGORI	2	PREM LATA SHARMA vs THE STATE OF BIHAR AND ANR	SANJEET KUMAR ANKIT VIKAS PRANAV RANJAN	MD. SHAKIR AHMAD ANIL SINGH ARVIND KUMAR
279.	CR. MISC./49126/2025 103(1),61(2)(a),3 A QSH OF F.I.R	2	SHIVAM BHARDWAJ @ GOLU BABU vs THE STATE OF BIHAR	KALPANA SUMIT SHEKHAR PANDEY	PUSHPA SINHA KUMAR GAURAV
280.	CR. MISC./49650/2025 302,304B,201,120B A QSH OF F.I.R IA-1/2025 () MISC	3	DULARI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR	SURENDRA KUMAR BIMAL KUMAR
281.	CR. MISC./49828/2025 384,386,387,388,3 P OTHER UNCATEGORI	2	ABHISHEK KUMAR MAL AND ORS vs THE STATE OF BIHAR AND ANR	MADHAV RAJ	ANANT KUMAR 1 SHAKIL AHMAD KHAN
282.	CR. MISC./50734/2025 8(c),21(a), N ORDER OF RELEASE	2	MD. HASNAIN @ HASNAIN vs THE STATE OF BIHAR AND ORS	MD. HELAL AHMAD MADIHA HASHMI	PREM KUMAR JHA
283.	CR. MISC./50742/2025 74,76,115,332(C), B QSH OF THE ORDER	2	MANISHA KUMARI AND ANR vs THE STATE OF BIHAR AND ANR	RAMENDRA KUMAR BHARTI SHAHBAJ ALAM SANOBAR SHAHNAZ	BHARAT LAL PANKAJ KUMAR SINGH

284.	CR. MISC./51814/2025 323,504,420 B QSH OF THE ORDER	2	RAJESH @ RAJESH KUMAR SAH @ RAJESH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR PATHAK	SYED EHTESHAMUDDIN RAKESH SINGH SAKSHI DEEP SAKET KUMAR SINGH
285.	CR. MISC./53373/2025 126,115(2),103(1) P OTHER UNCATEGORI	2	DHANANJAY KUMAR vs THE STATE OF BIHAR AND ANR	UJJWAL KUMAR JYOTI KUMAR SINHA AKSHANSH ANKIT	SYED EHTESHAMUDDIN NARENDRA KUMAR SINGH MD. MURAD ASHRAF ANUJ KUMAR
286.	CR. MISC./53926/2025 108,3(5), C QSH OF ORDER OF	2	SANTOSH KUMAR @ SANTOSH KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ARYA ACHINT SHASHI PRIYA SHASHANK SHEKHAR	MANOJ KUMAR
287.	CR. MISC./56371/2025 341,342,323,363,3 C QSH OF ORDER OF	2	PARAS JAWAHAR LAL DUNGARWAL @ PARAS JAVERI LAL DUNGARWAL @ PARAS JAWRI LAL AND ORS vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, VAISHALI AT HAJIPUR. AND ORS	RAJEEV KUMAR SINGH PRABHAT SINGH KUMAR ABHISHEK	SHAILENDRA KUMAR SINGH BIRENDRA KUMAR SINGH TANYA KUMARI PRAKASH CHANDRA RAGHWENDRA PRATAP SINGH
288.	CR. MISC./57382/2025 304,406,420,120B, C QSH OF ORDER OF	2	ARVIND KUMAR MISHRA AND ANR vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN DIPAK KUMAR AKSHAY TRIPATHI SHAKTI SUMAN KUMAR	RAJESH KUMAR ABHAY KUMAR PANDEY MANOJ KUMAR SINGH
289.	CR. MISC./57587/2025 147,148,149,353,3 P OTHER UNCATEGORI	4	RAVI RANJAN PRASAD SINGH @ RAVI RANJAN SINGH vs THE STATE OF BIHAR THROUGH SECRETARY HOME DEPARTMENT, OLD SECRETARIAT,PATNA,BIHAR	MAURYA VIJAY CHANDRA GAURAV GOVINDA PREETY RANJAN	ARUN KUMAR PANDEY
290.	CR. MISC./57986/2025 CONVERTED FROM CR A QSH OF F.I.R	2	BIRENDRA SHARMA vs THE STATE OF BIHAR AND ANR	SWARNA ROY	BINAY KRISHNA
(Physical Appearance)					
291.	CR. MISC./62084/2025 143,427,447, C QSH OF ORDER OF	2	LALAN KUMAR YADAV @ LALAN KUMAR vs THE STATE OF BIHAR AND ORS	CHANDAN KUMAR MASOOM ALAM RIYA BHAWNA	MD. MUSHTAQUE ALAM
292.	CR. MISC./67476/2025 7(a)(b)(c),12, F QSH OF ORDER OF	2	FULESHWAR RAJAK vs THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT, BIHAR, PATNA.	RAHUL KUMAR SHUKLA BAIDYANATH PRASAD RUDAL SINGH SHIVAM KUMAR DEEP	ARVIND KUMAR

FOR ORDERS (ON OFFICE NOTES)

293.	CR. MISC./56353/2024 3,4 D ORDER OF COGNIZA	6	AJEET RAI @ AJEET KUMAR vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SUNIL KUMAR	MOHAMMED ARIF KUMARI SUJATA SINHA BIRENDRA KUMAR RAJESH SHANKAR SINHA RINKI KUMAR
294.	CR. MISC./14958/2025 341,342,323,376,4 A QSH OF F.I.R	2	MD. IRSHAD vs THE STATE OF BIHAR AND ANR	KULDEEP KUMAR	ANITA KUMARI
295.	CR. MISC./19704/2025 341,506,34,504 C QSH OF ORDER OF	2	SHAKIL AHMAD ATA vs THE STATE OF BIHAR AND ANR	GYAN PRAKASH	SANJAY KUMAR TIWARY
296.	CR. MISC./68342/2025 329(3),329(4),126 P OTHER UNCATEGORI	2	SANTOSH KUMAR SINGH @ SANTOSH SINGH vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, AND ORS	KULDEEP KUMAR CHANDAN KUMAR	PUSHPA SINHA RAJESH KUMAR DUBEY
297.	CR. MISC./21849/2016 QUASHING (498A,32 B QSH OF THE ORDER	4	DR. RANJAN DEVNATH AND ORS vs STATE OF BIHAR AND ANR	RAJEEV RANJAN SINHA	RINA SINHAAPP SHAILENDRA KUMAR SINGH KUMARI RASHMI
298.	CR. MISC./49389/2016 QUASHING(498A, 30 F QSH OF ORDER OF	2	NAGENDRA PRASAD MISHRA AND ORS vs STATE OF BIHAR AND ANR	SATYA PRAKASH RAVI SHANKAR PATHAK	SRI DINESH SINGH
299.	CR. MISC./33004/2021 3,4 A QSH OF F.I.R	3	MD. AFROZ vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA	NITYANAND

300.	CR. MISC./47681/2021 3,4 D ORDER OF COGNIZA	3	ABHAY KUMAR @ JITENDRA AND ORS vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SUNIL KUMAR	BHARAT BHUSHAN
301.	CR. MISC./66913/2021 4 D ORDER OF COGNIZA	3	VIDYAPATI MISTRI AND ANR vs THE STATE OF BIHAR AND ANR	RAM BABU	ASHOK KUMAR SINGH
302.	CR. MISC./57957/2022 3,4 D ORDER OF COGNIZA	2	DILIP PRASAD AND ORS vs THE STATE OF BIHAR AND ANR	RAVINDRA KUMAR SHUKLA PRATYUSH PRATAP SINGH	NITYA NAND TIWARY
303.	CR. MISC./5144/2023 3,4 O ORDER OF CANCELL	5	BHUSHAN KUMAR vs THE STATE OF BIHAR AND ANR	APURV HARSH MANU TRIPURARI SUJIT KUMAR MAHIMA SHARMA PRASHANT BHARDWAJ	RAM ANURAG SINGH DINESHWAR MISHRA
304.	CR. MISC./18029/2023 3,4 D ORDER OF COGNIZA	7	DEEPAK KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	AJIT KUMAR BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH
305.	CR. MISC./46135/2023 3,4 D ORDER OF COGNIZA	2	AMIT KUMAR vs THE STATE OF BIHAR AND ANR	VIPIN KUMAR NIRAJ KUMAR SINHA	SANGEETA SHARMA SANTOSH KUMAR VERMA
306.	CR. MISC./71684/2023 3,4 F QSH OF ORDER OF Same ps: CR. MISC/72110/2023	2	MOST. SAROJ DEVI vs THE STATE OF BIHAR AND ANR	RAM PRAVESH NATH TIWARI	VINOD SHANKER MODI
With 306.1	CR. MISC./56146/2023 C QSH OF ORDER OF	4	MOST. SAROJ DEVI AND ORS vs THE STATE OF BIHAR AND ANR	RAM PRAVESH NATH TIWARI	ASHA KUMARI
With 306.2	CR. MISC./65559/2023 D ORDER OF COGNIZA	1	CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	RAM PRAVESH NATH TIWARI	YOGENDRA KUMAR
With 306.3	CR. MISC./72110/2023 F QSH OF ORDER OF	1	CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	RAM PRAVESH NATH TIWARI	ZAINUL ABEDIN
307.	CR. MISC./80252/2023 3,4 D ORDER OF COGNIZA	4	BALJEET KUMAR vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR MAGAN KUMAR	NAVIN KUMAR PANDEY SHASHANK SHEKHAR ANKITA KUMARI
308.	CR. MISC./2787/2024 3,4 D ORDER OF COGNIZA	3	BRIJ KISHORE SHARMA @ BRAJ KISHORE SHARMA AND ORS vs THE STATE OF BIHAR AND ANR	USHA KUMARI SINGH SUNIDHI VIMAL ANIL KUMAR SHARMA	SHAHABUDDIN AZEEM @ S. AZEEM
309.	CR. MISC./10637/2024 3,4 D ORDER OF COGNIZA	3	SHASHANK vs THE STATE OF BIHAR AND ANR	AMIT KUMAR AJAY KUMAR SINGH KUMAR BALKRISHNA	BINOD KUMAR KRISHNA NAND JHA MUKESH KUMAR LALDEV
310.	CR. MISC./21413/2024 3,4 D ORDER OF COGNIZA	3	PRIYANKA DEVI @ NIKI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	BHASKAR SHANKAR SAKET KUMAR SINGH SAKSHI DEEP BHASKAR SHANKAR BHASKAR SHANKAR	MADHURI LATA
311.	CR. MISC./22475/2024 3,4 D ORDER OF COGNIZA	2	DUJENDRA ROY @ DWIJENDRA ROY AND ANR vs THE STATE OF BIHAR AND ANR	SHASHI BHUSHAN KUMAR RUCHI MANDAL	SANJAY KUMAR TIWARY
312.	CR. MISC./23246/2024 3,4, A QSH OF F.I.R Same ps: CR. MISC/26396/2025	3	ROBAYADA KHATUN AND ORS vs STATE OF BIHAR, THROUGH COMMISSIONER OF POLICE, POLICE HEADQUARTER AND ANR	DHANANJAY KUMAR BIJAY PRAKASH SINGH	JITENDRA KUMAR SINGH MD DANISH QUAMAR ARINJAY KUMAR RAJIV KUMAR
With 312.1	CR. MISC./26396/2025 A QSH OF F.I.R	2	MAJIBUR RAHMAN @ BHOLI @ M. RAHMAN vs THE STATE OF BIHAR AND ANR	BIJAY PRAKASH SINGH	MITHLESH KUMAR KHARE ARINJAY KUMAR MD DANISH QUAMAR GYANU RAJ
313.	CR. MISC./23511/2024 3,4 D ORDER OF COGNIZA	3	BARUN KUMAR GUPTA AND ANR vs THE STATE OF BIHAR AND ANR	SANCHAY SRIVASTAVA ARPIT ANAND AALEKH ANAND SUSHANT SRIVASTAVA SANCHAY SRIVASTAVA	ANISH CHANDRA

314.	CR. MISC./29528/2024 3,4 D ORDER OF COGNIZA	2	USHA MISHRA AND ANR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR SINHA	SANJAY KUMAR SINGH DHANANJAY KUMAR GUPTA VIVEKANAND VIVEK HARISH CHANDRA PATEL RANG NATH PANDEY DEBESH KUMAR PODDAR
315.	CR. MISC./37761/2024 3,4 D ORDER OF COGNIZA	2	PURUSHOTAM GIRI AND ANR vs THE STATE OF BIHAR AND ANR	RAJU GIRI HARSH VARDHAN	AKSHAY LAL PANDIT
316.	CR. MISC./61551/2024 3,4 A QSH OF F.I.R Same ps: CR. MISC/16239/2025	5	SHAILENDRA KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	GAJENDRA KUMAR SINGH RAJIV KUMAR	ADITYA NARAYAN SINGH.1 DR. MANOJ KUMAR KSHEM SHARMA VASUNDHARA KUMARI
With 316.1	CR. MISC./16239/2025 A QSH OF F.I.R	4	ABHISHEK RAJBANSH vs THE STATE OF BIHAR AND ANR	SAKET KUMAR SINGH	JITENDRA KUMAR SINGH
317.	CR. MISC./68463/2024 3,4 D ORDER OF COGNIZA	2	SANJOG KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	VIKRAM SINGH	RAM SUMIRAN RAI BIPIN KUMAR DEO ABINASH NARAYAN
318.	CR. MISC./87700/2024 3,4 D ORDER OF COGNIZA Same ps: CR. MISC/2373/2025	2	TAHSILDAR SINGH @ T.D. SINGH @ TEHSILDAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN BELA SINGH RAJEEV RANJAN	RAM BILASH ROY RAMAN
With 318.1	CR. MISC./2373/2025 D ORDER OF COGNIZA	2	VIKASH KUMAR SINGH @ VIKAS SINGH vs THE STATE OF BIHAR AND ANR	BELA SINGH RAJEEV RANJAN AASHISH KUMAR	TARKESHWAR NATH THAKUR
319.	CR. MISC./87904/2024 498A,295A D ORDER OF COGNIZA	3	CHHOTAN ALAM vs THE STATE OF BIHAR AND ANR	DINESH JHA ABHINEET	NARSINGH TANTI
320.	CR. MISC./90356/2024 4, D ORDER OF COGNIZA	2	SHASHI KANT NIRALA vs THE STATE OF BIHAR AND ANR	AMIT KUMAR	TAPESHWAR SHARMA TANAY BHASKAR SUNIL KUMAR SINGH
321.	CR. MISC./3121/2025 341,323,498A,308, D ORDER OF COGNIZA	2	JANARDHAN SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ARBIND KUMAR SINGH	RAM NARESH RAY
322.	CR. MISC./8667/2025 342,323,504,506,4 D ORDER OF COGNIZA	2	PAWAN PODDAR @ PAWAN KUMAR PODDAR AND ORS vs THE STATE OF BIHAR AND ANR	ARUN KUMAR RAKESH AMBASTHA	SANJAY KUMAR SINGH
323.	CR. MISC./13177/2025 341,342,323,324,3 D ORDER OF COGNIZA	2	RAVINDRA KUMAR SAHANI vs THE STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA RITESH KUMAR SINHA	PARMANAND PRASAD RANANJAY KUMAR YASHRAJ BARDHAN ABHIMANYU KUMAR
324.	CR. MISC./14202/2025 498A,323,504,506, D ORDER OF COGNIZA	3	SATISH SINHA vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINHA RANJEET KUMAR HARSH VARDHAN	ASHOK KUMAR SINGH SATYA PRAKASH PARASAR PRAMOD KUMAR
325.	CR. MISC./17470/2025 498(A), A QSH OF F.I.R	3	YOGENDRA PRATAP SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ROOP KISHAN	ASHOK KUMAR SINGH RUPESH KUMAR LAXMI KUMARI RAVI RANJAN
326.	CR. MISC./18825/2025 341,323,498A,494, D ORDER OF COGNIZA	2	CHANDAN SAO AND ORS vs THE STATE OF BIHAR AND ANR	SHIVENDRA PRASAD CHANDNI KUMARI	MD. MATLOOB RAB MUKESH KUMAR PARAS NATH
327.	CR. MISC./19054/2025 341,323,313,498(A A QSH OF F.I.R	2	AMIT KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	MINAKSHI KUMARI MUNNA RAJ SUDHANSHU SHEKHAR KUMAR GAURAV KUMAR SHITANSHU SHEKHAR KUMAR MUNISH KUMAR	ADITYA NARAYAN SINGH.1
328.	CR. MISC./21310/2025 341,323,307,498A, D ORDER OF COGNIZA	2	RAMNARESH CHAUDHARY vs THE STATE OF BIHAR AND ANR	ALOK ANAND RAKESH KUMAR SHARMA	ANANT KUMAR 1
329.	CR. MISC./23015/2025 323,341,504,506,3 A QSH OF F.I.R	2	GAUTAM KUMAR SOLANKI AND ANR vs THE STATE OF BIHAR AND ANR	NAWAL KISHORE SINGH	MURLI DHAR KRISHNA KESHAV ANIL KUMAR SAXENA BASANTI KUMARI

330.	CR. MISC./24955/2025 498(A),323,307,50 D ORDER OF COGNIZA Same ps: CR. MISC/23002/2025	2	BRAJESH KUMAR vs THE STATE OF BIHAR AND ANR	SATYA PRAKASH PARASAR	DR. AJEET KUMAR
With 330.1	CR. MISC./23002/2025 D ORDER OF COGNIZA	2	BABITA KUMARI AND ANR vs THE STATE OF BIHAR AND ANR	SATYA PRAKASH PARASAR	DR. AJEET KUMAR SAMIR KUMAR SINHA
331.	CR. MISC./28657/2025 341,323,498(A),31 D ORDER OF COGNIZA Same ps: CR. MISC/30269/2025	3	GOPAL MISHRA AND ANR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR MISHRA NALIN VILOCHAN TIWARY	HUMAYOU AHMAD KHAN SIDDHARTHA PRASAD KAUSTUBH SHASHANK SHEKHAR
332.	CR. MISC./29025/2025 323,379,341,354,4 B QSH OF THE ORDER	2	JYOTI KUMARI AND ORS vs THE STATE OF BIHAR AND ANR	RANJAN KUMAR SINHA SEEMA	GAURI SHANKAR GUPTA RAHUL KUMAR BIRENDRA KUMAR
333.	CR. MISC./30004/2025 498A,494,354B,341 D ORDER OF COGNIZA Same ps: CR. MISC/71355/2024	2	PAYAL @ AAYASHA vs THE STATE OF BIHAR AND ANR	HANSRAJ DAVENDRA KUMAR PANDEY	NIRMAL KUMAR SINHA
With 333.1	CR. MISC./71355/2024 D ORDER OF COGNIZA	3	MD. SHARIK @ TUPTUP vs THE STATE OF BIHAR AND ANR	HANSRAJ DAVENDRA KUMAR PANDEY	RENU KUMARI
334.	CR. MISC./30006/2025 341,323,498A,120B D ORDER OF COGNIZA	2	MD MANSUR AKHTAR SIDDIQI @ MANSUR AKHTAR SIDDIQI @ MANSUR SIDDIQI @ MANSUR FATAR SIDDIQI vs THE STATE OF BIHAR AND ANR	ABU BAKAR	BISHWESHWAR RAM AMRESH KUMAR SINHA
335.	CR. MISC./30269/2025 341,323,498A,313, D ORDER OF COGNIZA Same ps: CR. MISC/28657/2025	2	UTPAL MISHRA @ UTPPAL MISHRA vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR MISHRA	RAM SEVAK CHOUDHARY
336.	CR. MISC./30652/2025 323,504,406,498A, D ORDER OF COGNIZA Same ps: CR. MISC/39637/2025	2	SAROJ DEVI AND ANR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR NO. I	UMESHANAND PANDIT
337.	CR. MISC./31093/2025 498A,323,307,313, D ORDER OF COGNIZA	2	VIRENDRA TIWARI @ BIRENDRA TIWARI AND ANR vs THE STATE OF BIHAR AND ANR	RANG NATH DWIWEDI RAMASHRAY ROY	PAWAN KUMAR CHAURASIA
338.	CR. MISC./31174/2025 341,323,498(A),50 D ORDER OF COGNIZA	2	SUCHITA SINGH @ SUCHITA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	DIWAKAR PRASAD SINGH MEERAJ KHALID NOOR	KUMAR VEERENDRA NARAYAN DINESH MAHARAJ SATISH KUMAR SINGH
339.	CR. MISC./33063/2025 498A,341,323,494, D ORDER OF COGNIZA	2	KAPIL RAM vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR NIRANJAN KUMAR	ASHA DEVI
340.	CR. MISC./34909/2025 323,406,498(A), D ORDER OF COGNIZA	2	SAIFULLAH AND ORS vs THE STATE OF BIHAR AND ANR	NAFISU ZZOHA MD. MAHTAB ALI ALAMMANOUR	VINOD SHANKER MODI
341.	CR. MISC./38692/2025 498A,504,34, A QSH OF F.I.R	2	ABHISHEK SINGH vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR	ADITYA NARAYAN SINGH.1 AJAY KUMAR JAIN ARJUN PRASAD
342.	CR. MISC./39637/2025 323,504,406,498A, D ORDER OF COGNIZA Same ps: CR. MISC/30652/2025	2	RAJEEV RAJ @ RANJAN vs THE STATE OF BIHAR AND ANR	ANIL KUMAR NO. I SONAM KUMARI	RENUKA RATNAKAR (APP.125)
343.	CR. MISC./39805/2025 341,323,498(A),50 P OTHER UNCATEGORI Same ps: CR. MISC/18403/2025	2	ARBIND KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ARUN KUMAR GUPTA	SANJAY KUMAR TIWARY
With 343.1	CR. MISC./18403/2025 F QSH OF ORDER OF	1	ARBIND KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ARUN KUMAR GUPTA	SANJAY KUMAR SINGH

344.	CR. MISC./42778/2025 323,498(A) D ORDER OF COGNIZA	2	AMIT KUMAR SINGH @ AMIT KUMAR vs THE STATE OF BIHAR AND ANR	SATYA PRAKASH PARASAR	MD. MUSHTAQUE ALAM
345.	CR. MISC./44751/2025 498A,323,504,341, D ORDER OF COGNIZA	2	MOHD. AYUB ALAM AND ANR vs THE STATE OF BIHAR AND ANR	ASHOK SINGH ABHISHEK KUMAR SINGH	SUMAN KUMARI SINGH RUPA KUMARI
346.	CR. MISC./45886/2025 376,363,313,498(A D ORDER OF COGNIZA	2	MD. SHAKIL AND ORS vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY	MD. MATLOOB RAB
347.	CR. MISC./48222/2025 498A,379, B QSH OF THE ORDER	2	MD. GUFRAN @ GUFRAN vs THE STATE OF BIHAR AND ANR	MD NAUSHADUZZOHA MD NEMATULLAH	AJAY KUMAR JHA VIJAY KISHORE BHARTI
348.	CR. MISC./48618/2025 498(A),34, D ORDER OF COGNIZA	2	MAHESH SHARMA AND ORS vs THE STATE OF BIHAR AND ANR	SATYENDRA RAI SHREE NIVAS MADHUVAN	ANIL KUMAR KUMARI JYOTSANA RAM MURTI PANKAJ KUMAR

MATTER -1

349.	CR. MISC./8986/2014 QUASHING(448/380/ QSH F.I.R. FOR OTH	22	BIMLA SINHA vs STATE OF BIHAR AND ANR	PRAVIN KUMAR	AHMAD ALI APP JHARKHANDI UPADHYAY
350.	CR. MISC./40098/2017 QUASHING (420,467 C QSH OF ORDER OF	5	RAMAVATAR SINGH vs STATE OF BIHAR AND ANR	MUKESH KUMAR SINGH RAVI KUMAR SINGH SITA RAM PRASAD RISHI RAJ PUSHPA SINHA NIRALA KUMAR SINGH	SRI SATYENDRA PRASAD ARVIND KUMAR ARVIND KUMAR (VIGILANCE) ANIL SINGH S PP VIGILANC SONI SHRIVASTAVA
351.	CR. MISC./57097/2017 QUASHING (145) CR P OTHER UNCATEGORI	4	ARUN KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR SINGH PRADHAN MURLI MANOHAR PRASAD RAJU KUMAR	SRI TARKESHWAR NATH THAKUR
352.	CR. MISC./4715/2018 QUASHING (302,147 I QSH OF ORDER UND	3	RAJENDRA RAM AND ANR vs THE STATE OF BIHAR AND ANR	KUMAR GOUTAM GIRISH CHANDRA JHA	SRI PRADEEP NARAIN KUMAR
353.	CR. MISC./11769/2018 QUASHING(493,341, C QSH OF ORDER OF Same ps: CR. MISC/26638/2018	4	RAJSHREE DEVI @ SHAIL DEVI AND ORS vs STATE OF BIHAR AND ANR	MD. SHAHNAWAZ ALI BIPIN KUMAR	SRI MANISH KUMAR 2
With 353.1	CR. MISC./26638/2018 QUASHING(493,341,3C QSH OF ORDER OF	3	BABLOO PASWAN @ BABLOO KUMAR PASWAN vs STATE OF BIHAR AND ANR	MD. SHAHNAWAZ ALI	SRI ANIL KUMAR
With 353.2	CR. MISC./53533/2018 QUASHING(341,323,3C QSH OF ORDER OF	3	BABLU PASWAN AND ORS vs STATE OF BIHAR AND ANR	MD. SHAHNAWAZ ALI BIPIN KUMAR	SRI JHARKHANDI UPADHYAY
354.	CR. MISC./40726/2018 QUASHING(420,406, O ORDER OF CANCELL	3	RADHE SHARMA vs STATE OF BIHAR AND ANR	SURAJ SAMDARSHI	SRI PARMESHWAR MEHTA UMESH PRASAD SHAILENDRA KUMAR SINGH
355.	CR. MISC./48978/2018 QUASHING (467,468 C QSH OF ORDER OF	2	PARMESHWAR MAHTO @ PRAMESHWAR PRASAD vs STATE OF BIHAR AND ANR	NAGENDRA RAI NAVIN NIKUNJ	SMT. NIRMALA KUMARI
356.	CR. MISC./74058/2018 QUASHING (307,341 C QSH OF ORDER OF	2	SUMAN KUMAR vs STATE OF BIHAR AND ANR	ARUN KUMAR	SRI SHAILENDRA KUMAR -1
357.	CR. MISC./75388/2018 QUASHING (147,323 B QSH OF THE ORDER	3	MD. ALAMGIR AND ORS vs STATE OF BIHAR AND ANR	MOHAMMED ABU HAIDAR AHTASHAM ALI KHAN MD. ABU SHAJAR	SRI MITHILESH KUMAR KHARE
358.	CR. MISC./77170/2018 QUASHING (420,467 E QSH OF ORDER OF	2	MOST. VANDANA VERMA AND ORS vs THE STATE OF BIHAR AND ORS	RABINDRA NATH KANTH	SRI BRAJENDRA NATH PANDEY ABHITABH KUMAR TRISANDHYA
359.	CR. MISC./55/2019 QUASHING (420,406 B QSH OF THE ORDER	4	VIKASH KUMAR SINGH vs STATE OF BIHAR AND ANR	SHYAMESHWAR KUMAR SINGH AKASHDEEP	SRI JHARKHANDI UPADHYAY
360.	CR. MISC./554/2019 QUASHING (363,366 F QSH OF ORDER OF	3	JAINAL @ JAINAL ABEDIN vs STATE OF BIHAR AND ANR	SHEKHAR KUMAR SINGH RAJA SURENDRA MOHAN	SRI HARENDRA PRASAD

361.	CR. MISC./2521/2019 66(e),67(a) C QSH OF ORDER OF	5	BINAYAK BHALCHANDRA vs THE STATE OF BIHAR AND ANOTHER AND ANR	SATYA NARAYAN MISHRA MADHU PRASUN RENU KUMARI	RAM ANURAG SINGH
362.	CR. MISC./5817/2019 188 B QSH OF THE ORDER	4	NAIM MIAN AND ORS vs THE STATE OF BIHAR AND ORS AND ANR	BIJAY PRAKASH SINGH	UDAY PRATAP SINGH(APP178)
363.	CR. MISC./6262/2019 341,323,379,354,5 C QSH OF ORDER OF	4	KARI SHARMA AND ANR vs THE STATE OF BIHAR AND ANR	AMARNATH JHA	JHARKHANDI UPADHYAY
364.	CR. MISC./9516/2019 245 F QSH OF ORDER OF	2	SANJAY SINGH @ SANJAY KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	JAINENDRA KUMAR	SATYENDRA NARAYAN SINGH
365.	CR. MISC./13116/2019 323,341,504,379 B QSH OF THE ORDER	2	TARKESHWAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR	NITYA NAND TIWARY MRIGENDRA KUMAR RAMASHISH
366.	CR. MISC./34268/2019 145 P OTHER UNCATEGORI	4	KRISHNA PRAKASH SINGH KESHARI AND ANR vs THE STATE OF BIHAR THROUGH COLLECTOR ,SAMASTIPUR AND ORS	NAVESH NANDAN PRAKRITITA SHARMA	JHARKHANDI UPADHYAY PAMPY KUMARI MIRITYUNJAY KUMAR PAMPY KUMARI MIRITYUNJAY KUMAR
367.	CR. MISC./52362/2019 341,323,354,384,3 A QSH OF F.I.R	3	ASHISH SAHA vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR NIRMAL KUMAR SINGH	ANIL PRASAD SINGH
368.	CR. MISC./58085/2019 239 F QSH OF ORDER OF	2	OM PRAKASH MAHTO vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA	ANAND KISHORE CHOUDHARY
369.	CR. MISC./59025/2019 323,379,504,34 B QSH OF THE ORDER	2	MAMTA GUPTA AND ORS vs THE STATE OF BIHAR AND ANR	LOKESH KUMAR SINGH	SHAILENDRA KUMAR
370.	CR. MISC./64362/2019 323,341,379,504 B QSH OF THE ORDER	3	VIJAY KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	DHEERAJ KUMAR ROY RANJEET CHOUBEY JAINANDRA KUMAR KUMAR RAVISH	ASHOK KUMAR SINGH
371.	CR. MISC./65649/2019 420 B QSH OF THE ORDER	3	DIGVIJAY PRATAP SINGH vs THE STATE OF BIHAR AND ANR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	JHARKHANDI UPADHYAY
372.	CR. MISC./67727/2019 147,323,379,34 B QSH OF THE ORDER	3	RAHUL KUMAR SINGH @ RAHUL SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINGH BIMLESH KUMAR PANDEY VIKESH KUMAR SHUKLA	MOHAMMED ARIF
373.	CR. MISC./77442/2019 417 B QSH OF THE ORDER	4	BINOD KUMAR DUEBY @ BINOD DUBEY vs THE STATE OF BIHAR AND ANR	MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	CHOUBEY JAWAHAR
374.	CR. MISC./80140/2019 506,406,418,120B B QSH OF THE ORDER	3	SUDHIR PANDEY vs THE STATE OF BIHAR AND ANR	PURUSHOTAM SHARMA AJIT KUMAR SINGH RAJESH ROY SHRINATH MANJHI	SUNIL KUMAR PANDEY
375.	CR. MISC./10429/2020 419,420,467,468,4 B QSH OF THE ORDER	2	MUNNA KUMAR SRIVASTAVA @ MUNNA LAL AND ORS vs THE STATE OF BIHAR AND ANR	JEETENDRA NARAYAN AMIT NARAYAN	MADHURA NAND JHA
376.	CR. MISC./14346/2020 420 B QSH OF THE ORDER	2	AMARESH YADAV vs THE STATE OF BIHAR AND ANR	IQBAL ASIF NIAZI	RAJ KISHORE SINGH
377.	CR. MISC./34925/2020 27 C QSH OF ORDER OF	5	AJEET KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	NEERAJ KUMAR ABHISHEK SINGH SANJAY PRASAD	ASHOK KUMAR RAKESH KUMAR SATYESHWAR PRASAD
378.	CR. MISC./13321/2021 3(i)(v)(ii),3(2)(C QSH OF ORDER OF	3	SANJEEV KUMAR vs THE STATE OF BIHAR AND ANR	SHEIKH ARKAN AHMAD PINTU KUMAR PATEL MADHAV KUMAR PRITAM PRIYADARSHI	A.G. TARKESHWAR NATH THAKUR

379.	CR. MISC./50820/2021 406,420,465,468,4 P OTHER UNCATEGORI	3	DINESH KUMAR @ DINESH PRASAD AND ORS vs THE STATE OF BIHAR AND ANR	RATAN KUMAR SINHA	HARENDRA PRASAD DEVENDRA KUMAR
380.	CR. MISC./57679/2021 420,467,468,471,3 B QSH OF THE ORDER	3	SANJIT CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH NILESH KUMAR SHIVAM MUKUND KUMAR KUMAR SAMEER GAURAV KUMAR	A.G.
381.	CR. MISC./58358/2021 147,149,341,323,3 C QSH OF ORDER OF	3	NAWAL RAUT @ NAWAL KISHORE RAUT @ NAWAL RAI vs THE STATE OF BIHAR AND ANR	UDAY KUMAR SUBHEN SARKAR	AMITESH KUMAR
382.	CR. MISC./58474/2021 147,149,341,323,5 B QSH OF THE ORDER	3	RAM ASISH YADAV AND ORS vs THE STATE OF BIHAR AND ANR	PURUSHOTTAM JHA VIKASH KUMAR JHA	USHA KUMARI 1
383.	CR. MISC./62149/2021 366(A),34 C QSH OF ORDER OF	3	DHANESHWAR PASWAN AND ANR vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SINHA	RAJ BALLABH SINGH
384.	CR. MISC./62593/2021 341,323,447,504,5 C QSH OF ORDER OF	3	RAM AUATAR CHOUDHARY vs THE STATE OF BIHAR AND ANR	RAJIV RANJAN KR. PANDEY	NITYA NAND TIWARY
385.	CR. MISC./62730/2021 379 C QSH OF ORDER OF	4	MOHAMMED ASTAF @ ASHTAF MANSOORI @ AFTAB MANSURI vs THE STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA	RAJENDRA NATH JHA
386.	CR. MISC./64932/2021 145 P OTHER UNCATEGORI	3	BIBI MAIMUM NISA @ MAIMUN NISHA AND ORS vs THE STATE OF BIHAR AND ORS	SHARDA NAND MISHRA DEEPAK KUMAR DHANANJAY KUMAR GUPTA	RAMCHANDRA SAHNI BINAY KUMAR HAFIZ SHAHBAZ ARIF
387.	CR. MISC./14675/2022 138 P OTHER UNCATEGORI	2	SHIVENDRA KUMAR JHA vs THE STATE OF BIHAR AND ANR	RAM KISHUN PRASAD	BRAJENDRA NATH PANDEY SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY
388.	CR. MISC./16025/2022 147,148,323,354,3 C QSH OF ORDER OF	2	CHANDRAMA SHARMA AND ORS vs THE STATE OF BIHAR AND ANR	AMIR ALAM	DR. INDIWAR KUMARI
389.	CR. MISC./23179/2022 323,380,451,504,5 B QSH OF THE ORDER	3	ANIL KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	SHANTANU KUMAR
390.	CR. MISC./23692/2022 323,341,420,467,4 B QSH OF THE ORDER	2	RAJINA KHATUN AND ANR vs THE STATE OF BIHAR AND ANR	MD. ATAUL HAQUE	JAGDHAR PRASAD RAJENDRA NATH SINHA
391.	CR. MISC./24986/2022 482 P OTHER UNCATEGORI	2	BEYASH JI SINGH AND ORS vs THE STATE OF BIHAR AND ORS	KOSHALENDRA RAI NAGENDRA RAI	MURLI DHAR
392.	CR. MISC./26249/2022 147,148,149,323,4 C QSH OF ORDER OF	2	SARUKH KHAN @ SAHRUKH KHAN AND ANR vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR DUBEY	GANESH PRASAD SINGH
393.	CR. MISC./29017/2022 406,420,34 C QSH OF ORDER OF	2	PRINCE KUMAR SINGH @ PRINCE KUMAR vs THE STATE OF BIHAR AND ANR	LAKSHMI KANT SHARMA AMRESH KUMAR RAJESH KUMAR SATABDI SINHA RAKESH KUMAR SHARMA	SATYA NAND SHUKLA
394.	CR. MISC./33037/2022 265 C QSH OF ORDER OF	2	SUNIL KUMAR AGRAWAL AND ORS vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR BIJAY KUMAR PANDEY	PARMESHWAR MEHTA
395.	CR. MISC./33427/2022 384,506 C QSH OF ORDER OF	2	RABINDRA KUMAR NIRALA vs THE STATE OF BIHAR AND ANR	HRIDAY NARAYAN HARSHIT DHIRESH KUMAR DHIRAJ KULDEEP KUMAR	NARSINGH TANTI

396.	CR. MISC./39132/2022 406,420,467,468,4 B QSH OF THE ORDER	3	SURAJ KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	RAMJI KUMAR	A.G. DR. KUMAR UDAY PRATAP RAVINDRA KUMAR AMAN PRATEEK
397.	CR. MISC./43263/2022 7 C QSH OF ORDER OF	2	GOPAL BHAGAT vs THE STATE OF BIHAR AND ANR	ALOK RANJAN	PARMESHWAR MEHTA
398.	CR. MISC./43943/2022 7 C QSH OF ORDER OF	2	SUBODH KUMAR GUPTA @ SUBODH PRASAD GUPTA vs THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN	PARMESHWAR MEHTA JHARKHANDI UPADHYAY
399.	CR. MISC./43991/2022 406,420,504,34, A QSH OF F.I.R	2	ERAGAM SUDHIR REDDY AND ORS vs THE STATE OF BIHAR	D.V.PATHY SADASHIV TIWARI KUMAR AVINAHS ALKA SINGH	RAM BILASH ROY RAMAN SONI KUMARI PRIYANKA SINGH RAVI SHANKAR SINGH
400.	CR. MISC./44755/2022 420,376,354 A QSH OF F.I.R	2	PRAMOD KUMAR vs THE STATE OF BIHAR AND ANR	PRIYANKA SINGH KUMARI ANUPAM RAVI SHANKAR SINGH	ASHOK KUMAR SINGH RAKESH KUMAR SINHA CHANDAN KUMAR VERMA
401.	CR. MISC./45136/2022 341,323,504,506,3 C QSH OF ORDER OF	2	AMIT KUMAR @ AMEET KUMAR vs THE STATE OF BIHAR AND ANR	SATISH CHANDRA	RAJEEV NAYAN
402.	CR. MISC./45494/2022 7 C QSH OF ORDER OF Same ps: CR. MISC/46382/2022	2	SUBODH KUMAR @ SUBODH SAO vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR	PARMESHWAR MEHTA
403.	CR. MISC./45700/2022 307,302,34, C QSH OF ORDER OF	2	ARVIND YADAV @ BHUTELI @ ARVIND KUMAR YADAV AND ANR vs THE STATE OF BIHAR AND ANR	KAMALA KANT TIWARY KUNDAN RATHORE@ KUNDAN KUMAR SHAILENDRA KUMAR SINGH	ANIL KUMAR
404.	CR. MISC./46382/2022 7 C QSH OF ORDER OF Same ps: CR. MISC/45494/2022	2	RUBY DEVI @ SMT. RUBY DEVI vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR	PARMESHWAR MEHTA
405.	CR. MISC./51459/2022 27 C QSH OF ORDER OF	2	MD. RIYAZUDDIN AND ORS vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH	SHAHABUDDIN AZEEM @ S. AZEEM
406.	CR. MISC./52542/2022 420,406,409 A QSH OF F.I.R	2	JITENDRA KUMAR THAKUR @ JITENDRA THAKUR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	A.G
407.	CR. MISC./55382/2022 147,447,341,323,5 C QSH OF ORDER OF	2	INDRADEO SINGH @ INDRADEO KUMAR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR PANKAJ KUMAR RASHMI KUMARI	BINOD KUMAR
408.	CR. MISC./65824/2022 420,323,504,34 B QSH OF THE ORDER	2	MD. YASEEN @ MD. YASHIN @ ASEEN MOHAMMAD AND ORS vs THE STATE OF BIHAR AND ANR	BIJAY SHANKAR CHOUBEY	RINA SINHA SANJAY KUMAR
409.	CR. MISC./7652/2023 302,34 F QSH OF ORDER OF	4	SUJIT KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR MISHRA MANINI JAISWAL ANKITA KUMARI SHUBHAM KUMAR UPADHYAY MANAS RAJDEEP	JHARKHANDI UPADHYAY
410.	CR. MISC./9380/2023 144, J QSH OF ORDER OF	3	SUBHASH SINGH vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR GYAN PRAKASH ABHINAV ANAND KUMARI SNEHI	RAM SUMIRAN RAI ASIF KALIM MAJID MAHBOOB KHAN
411.	CR. MISC./48430/2023 3-I-R-X B QSH OF THE ORDER	2	HEMANT KUMAR SINGH vs THE STATE OF BIHAR AND ANR	MINAKSHI KUMARI MUNISH KUMAR MUNNA RAJ	SHAHEEN BEGUM
412.	CR. MISC./61116/2023 409,420,34,406, B QSH OF THE ORDER	3	M/S KRAS PHARMACEUTICAL PRIVATE LIMITED AND ORS vs THE STATE OF BIHAR AND ANR	MANINI JAISWAL SANJEEV KUMAR MISHRA ANKITA KUMARI KOMAL MISHRA MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY	ANAND KISHORE CHOUDHARY UDAY KUMAR MITHLESH KUMAR GUPTA

413.	CR. MISC./68919/2023 420,406, B QSH OF THE ORDER	2	AKASH JAISWAL vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN	MANOJ KUMAR
414.	CR. MISC./69825/2023 138 C QSH OF ORDER OF	2	GOPAL SHARAN CHAUDHARY vs THE STATE OF BIHAR AND ANR	RABINDRA PRASAD SINGH	YOGENDRA KUMAR AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH
415.	CR. MISC./78742/2023 30a,37(1)(2),41(1 C QSH OF ORDER OF Same ps: CR. MISC/79932/2023	3	GOPAL SINGH vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR SINGH	MANOJ KUMAR
416.	CR. MISC./1023/2024 311 P OTHER UNCATEGORI	5	SURESH PANDEY vs THE STATE OF BIHAR AND ORS	BIMLESH KUMAR PANDEY	NAND KISHORE PRASAD PANKAJ KUMAR SUNIL KUMAR PANKAJ KUMAR SUNIL KUMAR
417.	CR. MISC./1478/2024 341,323,354A,354B B QSH OF THE ORDER	5	SANTOSH SAH @ SANTOSH KUMAR SAH vs THE STATE OF BIHAR AND ANR	DHURENDRA KUMAR	MD. MUSHTAQUE ALAM
418.	CR. MISC./2695/2024 323,307,504,409,4 F QSH OF ORDER OF	3	ARVIND KUMAR PANKAJ vs THE STATE OF BIHAR AND ANR	PURUSHOTTAM KUMAR VAISHNAVI SINGH	RINA SINHA
419.	CR. MISC./3118/2024 138, B QSH OF THE ORDER	2	SANJEEV KUMAR SINGH vs THE STATE OF BIHAR AND ANR	PRAMHANSH KUMAR PURI SUNIL KUMAR	LALAN KUMAR
420.	CR. MISC./3408/2024 120B,420,467,468, B QSH OF THE ORDER	2	PRITI RAJ AND ORS vs THE STATE OF BIHAR AND ANR	RAJANI KUMARI VIJAY KUMAR	MD. FAHIMUDDIN JEETENDRA NARAYAN
421.	CR. MISC./3712/2024 406,420 B QSH OF THE ORDER	2	RAJ LAXMI @ RAJ LAXMI SINGH vs THE STATE OF BIHAR AND ANR	RASHID IZHAR ADIL ABBAS	SYED EHTESHAMUDDIN
422.	CR. MISC./10035/2024 467,468,471,420,1 C QSH OF ORDER OF	5	BIBHUTI RANJAN CHOUDHARY vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR BIBHUTI NARAYAN	DR. AJEET KUMAR TARKESHWAR PD. VERMA
423.	CR. MISC./12960/2024 120(B),147,384,38 B QSH OF THE ORDER	3	SHAUKAT ALI AND ORS vs THE STATE OF BIHAR AND ANR	THAKUR BRAJESH SINGH MD. ANWAR PRATYUSH	SHAILENDRA KUMAR
424.	CR. MISC./13244/2024 406,420,504 B QSH OF THE ORDER	2	ABHISHEK VATSA vs THE STATE OF BIHAR AND ANR	ONKAR NATH MUKESH KUMAR PANDEY ASHUTOSH KUMAR ANIL KUMAR TIWARY	RAM SUMIRAN RAI
425.	CR. MISC./15196/2024 138 B QSH OF THE ORDER	2	CHANDRASHEKHAR SINGH vs THE STATE OF BIHAR AND ANR	SONI SHRIVASTAVA RAVI BHARDWAJ HUMA SIDDIQUA SWETANG SINHA OM PRAKASH KUMAR SIDDHARTHA PRASAD	MD. ASLAM ANSARI
426.	CR. MISC./23241/2024 406,420,467,468,4 C QSH OF ORDER OF	2	SYED ATA @ ATA FAISAL @ SYED ATA FAISAL vs THE STATE OF BIHAR AND ANR	RASHID IZHAR ADIL ABBAS ASFAR IMAM S.M. DANISH MANSOOR	SATYA NAND SHUKLA
427.	CR. MISC./29732/2024 420,467,468,406,3 A QSH OF F.I.R	3	ASHOK KUMAR CHAUBEY vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR UTSAV KUMAR MUKUL KUMAR RAVI RANJAN DIXIT SURBHI SUMAN RANJAY KUMAR	DILIP KUMAR NO. 1
428.	CR. MISC./36752/2024 406,420,323,504,5 B QSH OF THE ORDER	3	DR. ANJALI KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	ALEXANDER ASHOK	UDAY PRATAP SINGH
429.	CR. MISC./36854/2024 341,342,323,379,5 C QSH OF ORDER OF	2	MEENA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	SUPRIYA KUMARI SHIWANI KUMARI ANKITA ROY	HARENDRA PRASAD SAUMYA VINOD PANDEY
430.	CR. MISC./46505/2024 352,384,34 C QSH OF ORDER OF	3	AJIT KUMAR THAKUR AND ANR vs THE STATE OF BIHAR AND ANR	RAJA RAM MISHRA RAJ KUMAR	MADHURA NAND JHA DHIRDYUTI KUMAR VERMA KUNDAN KUMAR ANJANI KUMAR

431.	CR. MISC./48674/2024 406,420,120B, B QSH OF THE ORDER	2	SATENDRA NARAYAN SINGH vs THE STATE OF BIHAR AND ANR	BHOLA KUMAR	SYED MOJIBUR RAHMAN DEEPAK KUMAR JAY RAM PRASAD
432.	CR. MISC./58059/2024 406,418,467,506,3 B QSH OF THE ORDER	2	ISHTEYAQUE AHMED @ ISTIYAQ AHMED vs THE STATE OF BIHAR AND ANR	ASHUTOSH KUMAR UPADHYAYA SUMIT KUMAR ANKITA ROY MANISH PATHAK	SHANTANU KUMAR
433.	CR. MISC./58254/2024 341,323,338,289,5 A QSH OF F.I.R	3	DR. GAURAV KUMAR ABHISHEK AND ORS vs THE STATE OF BIHAR AND ANR	ALEXANDER ASHOK	DINESH SINGH
434.	CR. MISC./64941/2024 109(1),115(2),126 A QSH OF F.I.R	2	VINEET SINGH @ BANTI SINGH vs THE STATE OF BIHAR AND ANR	SHAHBAJ ALAM ALI MUQTADIR AHMAD SHAILESH KUMAR	SHYAM KUMAR SINGH
435.	CR. MISC./66457/2024 143,341,323,353,3 A QSH OF F.I.R	2	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	JITENDER KUMAR HIMANSHU SHEKHAR GULFESHAN	RAJ BALLABH SINGH
436.	CR. MISC./66512/2024 406,420,34, C QSH OF ORDER OF	2	PIYUSH JAISWAL @ PIYUSH JAYSAWAL vs THE STATE OF BIHAR AND ANR	DR. PRATYUSH KUMAR KUMAR BRIJNANDAN SAIFUR RAHMAN	MURLI DHAR VIKASH KUMAR SAROJ KUMAR SHARMA PIYUSH KUMAR SUNNY KUMAR ANUPAM BAHADUR
437.	CR. MISC./71397/2024 8 C QSH OF ORDER OF	4	SHABIR LAHERI @ MD. SHABIR HUSSAIN AND ORS vs THE STATE OF BIHAR AND ANR	UDAY KUMAR	AJIT KUMAR
438.	CR. MISC./72716/2024 163, J QSH OF ORDER OF	4	SHILADITYA VARSHNEY vs THE STATE OF BIHAR AND ORS	VIJAY KR SINGH NO. 1	ASHOK KUMAR SINGH PALLAVI SAMIR KUMAR PALLAVI SAMIR KUMAR PALLAVI SAMIR KUMAR
439.	CR. MISC./73692/2024 138, F QSH OF ORDER OF	1	RAJNISH KUMAR vs THE STATE OF BIHAR AND ANR	SANCHIT SINGH ARYA VASHIST UDAY KUMAR SANJAY PRASAD	DR. INDIWAR KUMARI SANJEEV RANJAN AASTHA ANANYA
440.	CR. MISC./74324/2024 126(2),115(2),352 A QSH OF F.I.R	2	RITAMBHARA KUMARI vs THE STATE OF BIHAR AND ANR	DEEPIKA SHARMA RAJAT KUMAR TIWARY MUKESH KANT	ANIL PRASAD SINGH
441.	CR. MISC./76185/2024 341,323,354,379,4 B QSH OF THE ORDER	2	MD. FIROZ KHAN @ FIROZ KHAN @ CHHOTE KHAN AND ANR vs THE STATE OF BIHAR AND ANR	SHANKAR KUMAR RAKESH AMBASTHA RAVI BHUSHAN	HUMAYOU AHMAD KHAN
442.	CR. MISC./76359/2024 379B,406,409,420, B QSH OF THE ORDER	4	KAPIL TYAGI AND ANR vs THE STATE OF BIHAR AND ORS	APURV HARSH MANU TRIPURARI HRITIK ANAND ALMANYA ASTITVA GAURAV SHARMA APURV HARSH	NAGENDRA PRASAD SHIVENDRA KUMAR ROY SHEELA SHARMA
443.	CR. MISC./77002/2024 341,323,307,379,4 C QSH OF ORDER OF	2	MD. NAYEEM @ MD. NAYEEN AKTHAR AND ORS vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR JHA MANOJ KUMAR JHA MANOJ KUMAR JHA MANOJ KUMAR JHA MANOJ KUMAR JHA	JAI NARAIN THAKUR
444.	CR. MISC./79254/2024 138 P OTHER UNCATEGORI	2	RAJNISH @ RAJNISH KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ANR	RAJA RAM MISHRA RAJ KUMAR	SUMAN KUMARI SINGH
445.	CR. MISC./79922/2024 341,323,504,354A, B QSH OF THE ORDER	2	KAMAL KISHORE @ KAMAL KISHORE PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	BHOLA KUMAR	SHAILENDRA KUMAR NAVNEET PRABHAKAR PANKAJ KUMAR DAS
446.	CR. MISC./80051/2024 341,323,324,307,5 C QSH OF ORDER OF	2	OM PRAKASH YADAV AND ORS vs THE STATE OF BIHAR AND ANR	RATNAKAR JHA	NIRMALA KUMARI BIJAY BHUSHAN PRASAD
With 446.1	CR. MISC./25383/2024 C QSH OF ORDER OF	2	SUDHIR YADAV AND ORS vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD SWATI KUMARI	AJAY KUMAR JHA RATANAKAR JHA

447.	CR. MISC./80058/2024 133, J QSH OF ORDER OF	2	RATNESHWARI SHARMA vs THE STATE OF BIHAR AND ORS	VAIDEHI RAMAN PRASAD SINGH	AHMAD ALI RAHUL SINGH
448.	CR. MISC./85558/2024 384,504,506,34 F QSH OF ORDER OF	3	KUMAR GAUTAM vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR JHA	BHANU PRATAP SINGH
449.	CR. MISC./86318/2024 138, B QSH OF THE ORDER	2	DR. UPENDRA PRASAD vs THE STATE OF BIHAR AND ANR	SANJEEV RANJAN AASTHA ANANYA	AKSHAY LAL PANDIT KRISHNA KANT SINGH
450.	CR. MISC./87691/2024 12 P OTHER UNCATEGORI	2	SUSHMA PANDEY AND ORS vs THE STATE OF BIHAR AND ANR	NIKHIL KUMAR AGRAWAL ADITI HANSARIA NIKHIL KUMAR AGRAWAL NIKHIL KUMAR AGRAWAL NIKHIL KUMAR AGRAWAL NIKHIL KUMAR AGRAWAL NIKHIL KUMAR AGRAWAL	RAM ANURAG SINGH HARISH KUMAR
451.	CR. MISC./89364/2024 341,323,379,504,3 A QSH OF F.I.R	2	VIJYENDRA VISHAL @ GOLU AND ANR vs THE STATE OF BIHAR AND ANR	RISHI SINHA	SHAILENDRA KUMAR
452.	CR. MISC./61/2025 467,468,471,420,1 F QSH OF ORDER OF	2	RABINDRA SINGH @ RABINDRA KUMAR SINGH @ RAVINDRA KUMAR RAI AND ANR vs THE STATE OF BIHAR AND ANR	ANIL CHANDRA AMIT KUMAR KUMARI PRIYANKA	RAJ BALLABH SINGH
453.	CR. MISC./152/2025 380,406,418,120B, B QSH OF THE ORDER	3	GHAZALA REYAZ AND ANR vs THE STATE OF BIHAR AND ANR	SAOBIYA MUSHTAQUE MD. ANISUR RAHMAN MD ALI IMRAN	DINESH SINGH
454.	CR. MISC./323/2025 406,420,467,468,4 C QSH OF ORDER OF	3	RAMASHISH SINGH @ RAMASHISH PRASAD SINGH AND ORS vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA RAVI RANJAN KUMAR SINGH AMRESH KUMAR RABINDRA KUMAR	ABHAY KUMAR
455.	CR. MISC./681/2025 323,341,406,420,1 B QSH OF THE ORDER	2	KOMAL JOSHI vs THE STATE OF BIHAR AND ANR	BINAY KANT MANI TRIPATHI AJAY KUMAR MISHRA VIKAS KUMAR JHA	ARUN KUMAR SINGH ABHISHEK KUMAR PANDEY HARSH KAUSHAL AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR
With 455.1	CR. MISC./78744/2024 B QSH OF THE ORDER	2	NITISH JOSHI AND ORS vs THE STATE OF BIHAR AND ANR	BINAY KANT MANI TRIPATHI AJAY KUMAR MISHRA	RENU KUMARI HARSH KAUSHAL ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR ANNAPURNA SINHA
456.	CR. MISC./2293/2025 409,420,120B,34, C QSH OF ORDER OF	2	SHAMBHU SAHU @ RAMU SAH vs THE STATE OF BIHAR AND ANR	VIJAY ANAND	PARMESHWAR MEHTA
457.	CR. MISC./2484/2025 341,323,307,379,5 F QSH OF ORDER OF	3	SAMPAT KUMAR @ VIKKI @ BIKKY AND ORS vs THE STATE OF BIHAR AND ANR	KAMAL KISHORE SINHA DIGVIJAY KUMAR OJHA	VINOD SHANKER MODI
458.	CR. MISC./2976/2025 147,148,149,120(B B QSH OF THE ORDER	2	RAM KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	AMRIT ABHIJAT SNEHIL KUMAR SUMIT KUMAR	DR.MRITYUNJAYA KR.GAUTAM
459.	CR. MISC./6561/2025 406,420,323,504,1 B QSH OF THE ORDER	3	MD. ANWAR ANSARI vs THE STATE OF BIHAR AND ANR	MAZHARUL HASSAN	SURENDRA KUMAR
460.	CR. MISC./7306/2025 125 K ORDER OF MAINTA	2	PANKAJ KUMAR vs THE STATE OF BIHAR AND ANR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH NITU KUMARI	ASHOK KUMAR SINGH SATYA PRAKASH

461.	CR. MISC./9160/2025 318(4),316(5),3(5 A QSH OF F.I.R	2	PUNAM KUMARI vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	HARENDRA PRASAD
462.	CR. MISC./10954/2025 406,420,34 B QSH OF THE ORDER	2	FIROZ AHMED @ FIROZ AHMAD AND ORS vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR MISHRA KANHAIYA RAO RAVI SHANKAR SAHAY	MRITUNJAY KUMAR NIRALA
463.	CR. MISC./13154/2025 323,420,406,417,4 B QSH OF THE ORDER	2	AMRESH KUMAR vs THE STATE OF BIHAR AND ANR	ADARSH RANJAN PRITISH RANJAN	YOGENDRA KUMAR NILESH KUMAR NIRALA ASHOK KUMAR SINHA
464.	CR. MISC./16018/2025 341,323,379,427,4 B QSH OF THE ORDER	2	MD. WAKIL ALAM ANSARI @ MOHD. OWKIL ALAM ANSARI vs THE STATE OF BIHAR AND ANR	AMARNATH SINGH SATYA PRAKASH	PUSHPA SINHA PRAVEEN KUMAR SATISH KUMAR GIRI SHANTANU KUMAR
465.	CR. MISC./20421/2025 341,323,325,307,5 C QSH OF ORDER OF	2	SHIVAM KUMAR vs THE STATE OF BIHAR	ANAND KUMAR	ANIL KUMAR
466.	CR. MISC./20919/2025 316(2),318(4) A QSH OF F.I.R	2	RAJ KISHORE PANDIT vs THE STATE OF BIHAR AND ANR	ADARSH RANJAN PRITISH RANJAN	MD. ASLAM ANSARI ASHISH KUMAR PALIT SANJAY KUMAR JHA ANANT KUMAR BHASKAR
467.	CR. MISC./21250/2025 406,420,465,467,4 F QSH OF ORDER OF	3	VIVEK RAJ vs THE STATE OF BIHAR AND ANR	KUMAR RISHIKESH CHANCHAL	BHARAT BHUSHAN VIJAY SHANKAR SHRIVASTAVA
468.	CR. MISC./21275/2025 323,341,342,325,5 F QSH OF ORDER OF	2	SURESH KUMAR SINGH @ SURESH SINGH vs THE STATE OF BIHAR AND ORS	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	BRAJENDRA NATH PANDEY
469.	CR. MISC./21845/2025 341,323,342,354,3 C QSH OF ORDER OF	2	VIJAY THAKUR @ VIJAY KUMAR THAKUR vs THE STATE OF BIHAR AND ANR	RATNAKAR JHA	RENU KUMARI
470.	CR. MISC./22820/2025 504 B QSH OF THE ORDER	2	THE EDITOR IN CHIEF OF INDIA, T.V. BROADCASTING CENTRE, NAMELY RAJAT SHARMA vs THE STATE OF BIHAR AND ANR	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP HRITIK ANAND ASTITVA ADITI SAHAY GAURAV SHARMA	SURENDRA PRASAD SINGH
471.	CR. MISC./23827/2025 323,406,420,467,4 P OTHER UNCATEGORI	2	RAJ KISHORE PANDIT vs THE STATE OF BIHAR AND ORS	ADARSH RANJAN PRITISH RANJAN PAWAN KUMAR	MD. ASLAM ANSARI ASHISH KUMAR PALIT SANJAY KUMAR JHA ANANT KUMAR BHASKAR ASHISH KUMAR PALIT ANANT KUMAR BHASKAR SANJAY KUMAR JHA SANJAY KUMAR SINGH
472.	CR. MISC./27220/2025 406,420, P OTHER UNCATEGORI	2	DURGESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ABHAY KUMAR CHANDAN KUMAR JHA	RAM SUMIRAN RAI PREM PRAKASH PODDAR
473.	CR. MISC./27263/2025 318(4),316(2),338 C QSH OF ORDER OF	3	PANKAJ KUMAR @ PANKAJ SINGH @ PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	ALKA PANDAY AJAY KUMAR JAIN SAHARSH SHUBHAM UTKARSH SHANDILYA	AJIT KUMAR
474.	CR. MISC./27615/2025 406,420, B QSH OF THE ORDER	2	DHANESH VARSHNEY vs THE STATE OF BIHAR AND ANR	RAJNISH SHANDILYA PRATIK KUMAR	YOGENDRA KUMAR
475.	CR. MISC./29121/2025 135 A QSH OF F.I.R	2	SRIMAN NARAYAN KUMAR vs THE STATE OF BIHAR THROUGH D.G.P. HOME DEPARTMENT, GOVT. OF BIHAR, PATEL BHAVAN, BAILY ROAD, PATNA. AND ORS	BINOD KUMAR SINHA AJAY KUMAR PRASAD	SYED MOJIBUR RAHMAN DEEPAK KUMAR DEEPAK KUMAR DEEPAK KUMAR
476.	CR. MISC./29894/2025 191(2),191(3),329 A QSH OF F.I.R	2	AMIT KUMAR vs THE STATE OF BIHAR AND ANR	AMARENDRA KUMAR	AKSHAY LAL PANDIT
477.	CR. MISC./35117/2025 74,115(2),352,351 B QSH OF THE ORDER	2	VISHAL KUMAR vs THE STATE OF BIHAR AND ANR	RAJ DULAR SAH	ARUN KUMAR PANDEY MINU KUMARI HARSH KUMAR SINGH TEJ NARAYAN SINGH

478.	CR. MISC./37185/2025 341,323,384,386,5 C QSH OF ORDER OF	2	RANJIT PRASAD SINGH vs THE STATE OF BIHAR AND ANR	DHARMESH KUMAR	AJIT KUMAR ATUL DAYAL
479.	CR. MISC./38783/2025 311 H QSH OF ORDER UND	2	RAKESH KUMAR @ RAKESH RAM vs THE STATE OF BIHAR AND ANR	GANESH PRASAD SINGH	SATYENDRA PRASAD
480.	CR. MISC./40285/2025 302,120(B),34, C QSH OF ORDER OF	3	MD FAISAL @ TAUFIK vs THE STATE OF BIHAR	AMIR ALAM	ARUN KUMAR SINGH MD DANISH QUAMAR MADIHA MONEER
481.	CR. MISC./42300/2025 125(a),303(2),351 B QSH OF THE ORDER	2	ASHUTOSH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR ARVIND KUMAR SHARMA	CHANDRA SEN PRASAD SINGH
482.	CR. MISC./43619/2025 112(2)(b),316(2), A QSH OF F.I.R Same ps: CR. MISC/44480/2025 CR. MISC/45220/2025 CR. MISC/50036/2025	2	CHUMAN RAUT @ CHUMAN PATEL vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR YADAV	ABHAY KUMAR
With 482.1	CR. MISC./44480/2025 A QSH OF F.I.R	2	HARINARAYAN GUPTA vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR YADAV	BRAJENDRA NATH PANDEY
With 482.2	CR. MISC./45220/2025 A QSH OF F.I.R	2	NIRAJ SINGH vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR YADAV	CHANDRA BHUSHAN PRASAD
483.	CR. MISC./44117/2025 126(2),115(2),352 A QSH OF F.I.R	2	MOHIT MANDAL AND ORS vs THE STATE OF BIHAR AND ANR	AKASH KUMAR MISHRA	SANJAY KUMAR PANDEY
484.	CR. MISC./45396/2025 406,409,420,120B, A QSH OF F.I.R	3	KANHAIYA SINGH vs THE STATE OF BIHAR AND ANR	ARBIND KUMAR SINGH DIPAK KUMAR	PARMESHWAR MEHTA
485.	CR. MISC./46702/2025 304,34, F QSH OF ORDER OF	2	GAUTAM KUMAR @ DR GAUTAM KUMAR vs THE STATE OF BIHAR AND ANR	BIPIN BIHARI	ZAINUL ABEDIN
486.	CR. MISC./48619/2025 406,420,427,467,4 P OTHER UNCATEGORI	2	DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ANR	DILIP KUMAR PRAGYA KIRAN KIRAN KUMARI	BISHWESHWAR RAM DHIRENDRA KUMAR
487.	CR. MISC./48852/2025 318(3),336(2)(3), P OTHER UNCATEGORI	2	ASHOK KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ARJUN PRASAD MRITYUNJAY KUMAR VAKIL KUMAR	UDAY CHAND PRASAD
488.	CR. MISC./48916/2025 85,303(2),115(2), A QSH OF F.I.R	2	RAM TAHAL PRIYADARSHI @ RAM TAHAL PRIDARSHI vs THE STATE OF BIHAR AND ANR	ABHAY KUMAR CHANDAN KUMAR JHA	SYED MOJIBUR RAHMAN
489.	CR. MISC./49425/2025 341,323,353,324,3 C QSH OF ORDER OF	2	RANJEET SINGH AND ORS vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH PURUSHOTTAM KUMAR RITWIK THAKUR	CHANDRA BHUSHAN PRASAD ABHAY KUMAR SINGH SANJAY KUMAR JHA PRAVEEN PRABHAKAR
490.	CR. MISC./50036/2025 111(2)(b),316(2), A QSH OF F.I.R Same ps: CR. MISC/43619/2025 CR. MISC/44480/2025 CR. MISC/45220/2025	2	KRISHNA PRASAD @ KRISHN KUMAR @ KRISHNA KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	KARANDEEP KUMAR	UPENDRA KUMAR
491.	CR. MISC./50452/2025 127(2),85,115(2), A QSH OF F.I.R	2	SUNIL SINGH RATHOUD AND ORS vs THE STATE OF BIHAR AND ANR	PARTH GAURAV KUMAR SAURAV	MADHURI LATA ARINJAY KUMAR
492.	CR. MISC./50696/2025 406,409,420, C QSH OF ORDER OF	2	GIRBAL RAY @ GIRWAR RAY vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR	PARMESHWAR MEHTA
493.	CR. MISC./51503/2025 164 P OTHER UNCATEGORI	2	SUNIL KUMAR SINGH @ SUNIL SINGH AND ORS vs THE STATE OF BIHAR AND ANR	RAJIV KUMAR SINGH	ASHOK KUMAR SINGH ARVIND KUMAR ARVIND KUMAR

494.	CR. MISC./52564/2025 147,341,447,448,3 B QSH OF THE ORDER	2	KESHAV KUMAR SHARMA @ KESHWAR SHARMA vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN	SHARDA KUMARI
495.	CR. MISC./55913/2025 467,468,470,471,4 C QSH OF ORDER OF	2	PRABHASHANKAR NARAYAN SINGH vs THE STATE OF BIHAR AND ANR	MADHUBALA VERMA AJAY KUMAR VERMA CHITRANSH RAJ	PARMANAND PRASAD
496.	CR. MISC./60497/2025 341,323,353,379,4 B QSH OF THE ORDER	2	KAUSHAL KISHORE DWIVEDI AND ANR vs THE STATE OF BIHAR AND ANR	AIMAN HASSAN ASHAR AKHTAR SABA ASHFAQUE AFHAM AKHTAR	SHYAMESHWAR DAYAL
497.	CR. MISC./61053/2025 406,420 B QSH OF THE ORDER	3	NISHANTHINI V. vs THE STATE OF BIHAR AND ANR	ALOK ABHINAV	SHYAM BIHARI SINGH
498.	CR. MISC./62086/2025 409,420,469,471,1 A QSH OF F.I.R	3	SHEO KUMAR SHARMA vs THE STATE OF BIHAR	RANJIT KUMAR YADAV UGRESH KUMAR CHANDAN KUMAR	SHAILENDRA KUMAR

(AT 3:50 P.M.)

FOR ORDERS

499.	CR. MISC./69840/2021 14,14C F QSH OF ORDER OF	8	MAULANA TAUHEED KARI AND ANR vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN	ANIL KUMAR SINGH NO. 1
With 499.1	CR. MISC./69082/2021	8	MD. RIZWAN ALAM vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN RASHID ZAFAR	ANIL KUMAR SINGH NO. 1 JITENDRA KUMAR SINGH

FOR HEARING

500.	CR. MISC./75595/2023 406,420,,418,467, C QSH OF ORDER OF	6	RASIK LALL GUPTA @ RASIKLAL GUPTA vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR	SURENDRA KUMAR AJAY PRASAD KAUSHAL KUMAR

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 205 (AT 10:30 A.M.)
Mr. Justice Satyavrat Verma

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CR. MISC./68177/2025 A.BAIL	2	KRISHNA CHAURASIA @ KRISHNA CHAURASAIA @ KRISHNA CHAURASIYA vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY KUMAR GAURAV SHESHADRI KUMARI	SANJAY KUMAR PANDEY	
2.	CR. MISC./78436/2025 30(a) A.BAIL	1	VICKY NAT @ VICKY KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	SANJAY KUMAR	
3.	CR. MISC./79003/2025 147,323,424,337,3 A.BAIL	1	AMIT KUMAR GUPTA AND ORS vs THE STATE OF BIHAR	PARTH GAURAV ASHUTOSH KUMAR PANDEY	SHAILENDRA KUMAR SINGH	
			FOR ADMISSION - FRESH CASES			
4.	CR. MISC./74444/2025 137(2),140(3) A.BAIL	1	ASRAF ARYAN @ ASRAF ALAM @ ASHRAF vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	AJIT KUMAR	
5.	CR. MISC./75400/2025 303(2) A.BAIL	1	RAJKUMAR @ BAJRANGI @ BAJRANGI KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	JHARKHANDI UPADHYAY	
6.	CR. MISC./75406/2025 379,411, A.BAIL	1	MD. SAHEB ALAM @ SAHEB ALAM vs THE STATE OF BIHAR	MD SHADAB ALAM WAZDI	RAJENDRA PRASAD NAT	
7.	CR. MISC./75416/2025 80(2),3(5) A.BAIL	1	SHRIMATI DEVI @ SRIMATI DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	RINA SINHA	
8.	CR. MISC./75425/2025 329(4),303(2),332 A.BAIL	1	ABDUS SAKUR vs THE STATE OF BIHAR	MD MUSOWIR	RAJ BALLABH SINGH	
9.	CR. MISC./75427/2025 80,238,3(5), A.BAIL	1	GOPAL MANDAL @ GOPAL KUMAR AND ANR vs THE STATE OF BIHAR	AMRENDRA KUMAR	SUMAN KUMARI SINGH	
10.	CR. MISC./75430/2025 121,121(A),122,12 A.BAIL	1	DEVANAND PASWAN vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI DANISH SAMI	CHOUBEY JAWAHAR	
11.	CR. MISC./75463/2025 140(1),140(3),3(5 A.BAIL	1	SHIVNANDAN CHAURASIYA AND ANR vs THE STATE OF BIHAR	RAJESH KUMAR	AWADHESH KUMAR SINGH	
12.	CR. MISC./75539/2025 69,351(2), A.BAIL	1	ATIF HASSAN vs THE STATE OF BIHAR	HARSH VARDHAN HARSH RAJ	DR. INDIWAR KUMARI MAJID MAHBOOB KHAN	
13.	CR. MISC./75556/2025 137(2),96,351(2) A.BAIL	1	GANESH MAHTO @ GANESH KUMAR vs THE STATE OF BIHAR AND ANR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS	KHURSHID ANWAR SANJAY KUMAR	
14.	CR. MISC./75557/2025 126(2),115(2),118 A.BAIL Same ps: CR. MISC/75651/2025	1	MADHUKAR KUMAR vs THE STATE OF BIHAR	MD FAZLE KARIM SANJAY SINHA RINKI KUMAR NIHARIKA RANI	MURLI DHAR DIGVIJAY KUMAR OJHA SAVITESH KUMAR	
15.	CR. MISC./75570/2025 317(2),317(4),317 A.BAIL	1	JAVED MIYAN vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	GANESH PRASAD SINGH	
16.	CR. MISC./75603/2025 309(4) A.BAIL	1	SANTOSH KUMAR YADAV @ SANTOSH YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	SATYA NAND SHUKLA	
17.	CR. MISC./75609/2025 310(2),111(2) A.BAIL	1	SURAJ KUMAR @ SURAJ TIWARI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI AYUSHI GUPTA	SURENDRA PRASAD SINGH	
18.	CR. MISC./75617/2025 Anticipatory Bail A.BAIL	1	BHARAT PANDEY @ BHARTH PANDEY AND ORS vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA	JAI NARAIN THAKUR	

19.	CR. MISC./75621/2025 126(2),115(2),118 A.BAIL	1	RAM KUMAR YADAV @ RAM KUMAR vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV KUMAR ABHINAV SIDHARTH KUMAR PRABHU NARAYAN PRABHAKAR	RAJ BALLABH SINGH
20.	CR. MISC./75625/2025 364 A.BAIL	1	GURIYA DEVI AND ORS vs THE STATE OF BIHAR	ARBIND KUMAR SINGH PRATIVA KUMARI BIKRAM VISHAL KUMAR	TARKESHWAR NATH THAKUR
21.	CR. MISC./75651/2025 126(2),115(2),118 A.BAIL Same ps: CR. MISC/75557/2025	1	KESHAV KR. @ KESHAV KR. GUPTA @ KESHAV KUMAR GUPTA @ KESHAV GUPTA vs THE STATE OF BIHAR	MD FAZLE KARIM SANJAY SINHA NIHARIKA RANI RINKI KUMAR	MOHAMMAD SUFYAN DIGVIJAY KUMAR OJHA SAVITESH KUMAR
22.	CR. MISC./75688/2025 140(2),3(5) A.BAIL	1	BILTU MAHTO AND ANR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH KUMKUM BHAGAWATI AYUSHI GUPTA SHYAMLI KUMARI PRAGYA	NAGENDRA PRASAD
23.	CR. MISC./75706/2025 379,411, A.BAIL	1	PARO MANDAL vs THE STATE OF BIHAR	AKASH KUMAR MISHRA	MUKESH KUMAR SINGH
24.	CR. MISC./75734/2025 127(1),115(2),118 A.BAIL	1	KAUSHIK KUMAR vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	RAM NARESH RAY RANJEET KUMAR
25.	CR. MISC./75776/2025 305(b) A.BAIL	1	LAV KUMAR @ KARU YADAV vs THE STATE OF BIHAR	KSHEM SHARMA DR. MANOJ KUMAR DEEPAK KUMAR	MITHLESH KUMAR KHARE
26.	CR. MISC./75778/2025 69, A.BAIL	1	GEETA VERMA @ GEETA DEVI AND ANR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP SNEHA SHRUTI RAKESH SINGH	SHAHABUDDIN AZEEM @ S. AZEEM BHIM SEN PRASAD
27.	CR. MISC./75839/2025 191(2),190,126(2) A.BAIL	1	MD. AJMUDDIN MANSURI @ AJMUDDIN MANSURI @ MD. AJMUDDIN AND ANR vs THE STATE OF BIHAR	BALESHWAR KAMAT	RAMCHANDRA SAHNI
28.	CR. MISC./75859/2025 341,323,353,379,4 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	JEETENDRA NARAYAN UTTAM KUMAR VIKASH CHANDRA VERMA	HUMAYOU AHMAD KHAN
29.	CR. MISC./75865/2025 341,323,384,379,4 A.BAIL	1	MD. IDRISH MIYAN @ MD. IDRIS @ IDARISH vs THE STATE OF BIHAR	NAFISU ZZOHA MD. MAHTAB ALI ALAM MANOUR MD. RAGHIB ALAM	SATYA NAND SHUKLA
30.	CR. MISC./75869/2025 126(2),115(2),303 A.BAIL	1	NITISH RAJ @ NITIN RAJ vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	NAVIN KUMAR PANDEY
31.	CR. MISC./75889/2025 80(2),3(5), A.BAIL	1	SURENDRA PRASAD SINGH AND ANR vs THE STATE OF BIHAR	BINDESWARI SINGH LAL BABU SINGH	RAJ BALLABH SINGH
32.	CR. MISC./75904/2025 363,366A,34, A.BAIL	1	KARN KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN SUMIT KUMAR SRIVASTVA GYAN PRAKASH	UMANATH MISHRA
33.	CR. MISC./75909/2025 304B,201,34, A.BAIL	1	BANTI DEVI @ SANGITA DEVI AND ORS vs THE STATE OF BIHAR	SUMIT KUMAR RITIKA SRIVASTAVA @ RITIKA KUMARI PRANAV BHASKAR BIROTTAM NARAYAN SINGH	RAM SUMIRAN RAI
34.	CR. MISC./75930/2025 126(2),115(2),74, A.BAIL	1	ABHISHEK KUMAR AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR	PREM KUMAR JHA
35.	CR. MISC./75932/2025 21(C), A.BAIL	1	SHARWAN KUMAR SAH @ SHARWAN KUMAR vs THE STATE OF BIHAR	DHEERAJ KUMAR RABINDRA KUMAR PRIYADARSHI	BINOD KUMAR
36.	CR. MISC./75994/2025 309(4) A.BAIL	1	PRAVINDRA KUMAR @ PRAVIN KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ABHAY KUMAR ROY
37.	CR. MISC./76001/2025 126(2),115(2),74, A.BAIL	1	SANJIV CHAUDHARY AND ANR vs THE STATE OF BIHAR AND ANR	DIWAKAR PRASAD SINGH MEERAJ KHALID NOOR	SUCHETA YADAV

38.	CR. MISC./76003/2025 137(2),96,3(5) A.BAIL	1	AKASH KUMAR vs THE STATE OF BIHAR	GULFESHAN YUVRAJ KUMAR HIMANSHU SHEKHAR	SYED MOJIBUR RAHMAN NILENDU KUMAR CHOUDHARY
39.	CR. MISC./76012/2025 76, A.BAIL	1	DINESH SINGH @ DINESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	PINTU KUMAR PATEL SHIVNANDAN BHARTI PRIYANKA	ANAND KISHORE CHOUDHARY
40.	CR. MISC./76015/2025 137(2),87,96,3(5) A.BAIL	1	INDESHWAR SAHANI @ INDESHAR SAHNI AND ANR vs THE STATE OF BIHAR	BHAVESH KUMAR	SYED MOJIBUR RAHMAN
41.	CR. MISC./76021/2025 316(5),318(4) A.BAIL	1	ABHISHEK KUMAR @ ABHISHEK DUBEY vs THE STATE OF BIHAR AND ANR	SHANTI BHUSHAN SINGH	RITA VERMA
42.	CR. MISC./76023/2025 137(2),140(1),3(5 A.BAIL	1	UPENDRA MAHTO @ OPENDRA MAHTO vs THE STATE OF BIHAR	AMIR ALAM	SANJAY KUMAR PANDEY
43.	CR. MISC./76025/2025 304B,34 A.BAIL	1	REKHA KUMARI @ SULEKHA KUMARI AND ANR vs THE STATE OF BIHAR	RANA BALJIT SINGH	HUMAYOU AHMAD KHAN
44.	CR. MISC./76026/2025 108 A.BAIL	1	SANDEEP KUMAR vs THE STATE OF BIHAR	DILIP KUMAR PRAGYA KIRAN	MD. MUSHTAQUE ALAM
45.	CR. MISC./76030/2025 308(5),111(1), A.BAIL	1	VIJAY PODDAR @ GOLU PODDAR @ VIJAY KUMAR @ VIJOY PODDAR vs THE STATE OF BIHAR	BIMAL KUMAR	PARMANAND PRASAD
46.	CR. MISC./76144/2025 80(2) A.BAIL	1	DHARAM RAJ KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI ADITYA KUMAR	RAJENDRA PRASAD NAT
47.	CR. MISC./76148/2025 117(2),118(2),110 A.BAIL	1	BIR BAHADUR KUMAR AND ANR vs THE STATE OF BIHAR	PRAVEEN KUMAR ANJU KUMARI SINHA	GAURI SHANKAR GUPTA
48.	CR. MISC./76192/2025 143(1),145,98,3(5 A.BAIL	1	PANCHAM MAHTO vs THE STATE OF BIHAR AND ANR	JEETENDRA NARAYAN	KUMAR VEERENDRA NARAYAN
49.	CR. MISC./76211/2025 80,238,3(5), A.BAIL	1	GOPAL PANDEY vs THE STATE OF BIHAR	YOGENDRA TIWARI AJAY KUMAR PATHAK KUMARI KALPANA MISHRA SANJAY KUMAR@MAURYA	YOGENDRA KUMAR SINGH
50.	CR. MISC./76240/2025 309(4), A.BAIL	1	ANSHU KUMAR vs THE STATE OF BIHAR	SUBHASH KUMAR	ANANT KUMAR 1
51.	CR. MISC./76247/2025 18(c),18(a),27(b) A.BAIL	1	TRIDEV KUMAR vs THE STATE OF BIHAR	RATNAKAR JHA MADHUMITA SINGH	ANIL KUMAR
52.	CR. MISC./76266/2025 126(2),115(2),118 A.BAIL	1	KALU MAHTO AND ORS vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	MITHLESH KUMAR KHARE
53.	CR. MISC./76285/2025 394 A.BAIL	1	MANOJ KUMAR @ MANOJ YADAV vs THE STATE OF BIHAR	ABHIJEET ABHIGYAN	SHAHEEN BEGUM
54.	CR. MISC./76309/2025 126(2),115(2),75(A.BAIL	1	ISRAIL DHOBI AND ANR vs THE STATE OF BIHAR	ANIL KUMAR SINGH NITEE RANJAN	AMITESH KUMAR
55.	CR. MISC./76389/2025 147,341,342,323,5 A.BAIL	1	AKHILESH YADAV @ AKHILESH KUMAR YADAV AND ANR vs THE STATE OF BIHAR AND ANR	RABIA GULNAZ RANJANA SINGH	TARKESHWAR NATH THAKUR
56.	CR. MISC./76622/2025 109(1),351(2),352 A.BAIL	1	PRAKASH KUMAR SINGH @ PRAKASH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH	JHARKHANDI UPADHYAY
57.	CR. MISC./76628/2025 318(4),338,336(3) A.BAIL	1	ABDUL HAQUE vs THE STATE OF BIHAR	NAZIA SHABAH SAYED IMRAN GHANI MD. FAHAR IMRAN SHADAB AKHTER SHAHNAWAZ KHAN	HUMAYOU AHMAD KHAN
58.	CR. MISC./76635/2025 392 A.BAIL	1	RAKESH KUMAR @ SUKHA @ RAKESH SINGH vs THE STATE OF BIHAR	AJIT KUMAR ABHISHEK MANI ABHAY KUMAR	RAJENDRA SINGH
59.	CR. MISC./76637/2025 137(2),87,96 A.BAIL	1	MUSHARAF ANSARI @ MD. MUSARAF ANSARI vs THE STATE OF BIHAR	AJIT KUMAR SINGH	RAM ANURAG SINGH
60.	CR. MISC./76638/2025 305(e),317(4) A.BAIL	1	PRAKASH YADAV AND ORS vs THE STATE OF BIHAR	MUSKAN SINGH RUBY	RABINDRA KUMAR

61.	CR. MISC./76640/2025 191(2),190,126(2) A.BAIL	1	PRINCE KUMAR AND ORS vs THE STATE OF BIHAR	SUDHANSHU KUMAR SANJAY KUMAR PANDEY NO.5	UMESHANAND PANDIT
62.	CR. MISC./76649/2025 147,148,149,341,3 A.BAIL	1	REJWAN DEWAN @ RIJWAN DEWAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH MAYANK PRASANNA DUBEY	CHOUBEY JAWAHAR
63.	CR. MISC./76659/2025 105,106(1),125(a) A.BAIL	1	PERVEZ AHMAD KHAN @ PARVEZ KHAN vs THE STATE OF BIHAR	LAKSHMI KUMARI RAJNISH PRAKASH	PUSHPA SINHA.1
64.	CR. MISC./76665/2025 191(2),190(2),126 A.BAIL	1	MAHENDRA YADAV @ MAHENDRA SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	BINOD KUMAR
65.	CR. MISC./76675/2025 303(2),318(2)(4), A.BAIL	1	CHANDAN KUMAR AND ANR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	MD. MUSHTAQUE ALAM
66.	CR. MISC./76678/2025 318(4),316(5),316 A.BAIL	1	RAGHIB ALAM @ RAGHIB ASLAM AND ORS vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	TARUN PRASAD MANDAL
67.	CR. MISC./76684/2025 127(3),87,64,303(A.BAIL	1	ARUN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR AJEET KUMAR	CHOUBEY JAWAHAR
68.	CR. MISC./76712/2025 126(2),115(2),74, A.BAIL	1	RUPESH KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	SATYENDRA PRASAD
69.	CR. MISC./76713/2025 126(2),115(2),118 A.BAIL	1	DIWAKAR KUAR DIWANA @ DEVENDRA KUMAR @ DIWANA AND ORS vs THE STATE OF BIHAR	BUDHILAL YADAV RUPESH KUMAR SINGH	TARUN PRASAD MANDAL RAGHAW KUMAR DEWANAND TIWARI AMRESH KUMAR SINHA
70.	CR. MISC./76717/2025 74,75,76,78,126(2 A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR AND ANR	PRADEEP KUMAR SINGH	MD. ASLAM ANSARI
71.	CR. MISC./76721/2025 25(1-B)a,26,35, A.BAIL	1	SANJIV KUMAR @ SANJIT KUMAR vs THE STATE OF BIHAR	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR SHAFQUAT JABEEN RUCHI KUMARI	CHOUBEY JAWAHAR
72.	CR. MISC./76727/2025 126(2),115(2),109 A.BAIL	1	MAHENDRA SAHNI @ MAHENDRA SAHANI AND ANR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	SANJAY KUMAR TIWARY
73.	CR. MISC./76729/2025 191(1),191(2),190 A.BAIL	1	VIPIN MEHTA @ VIPUL KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	NAGENDRA PRASAD
74.	CR. MISC./76739/2025 126(2),115(2),352 A.BAIL	1	RAHUL RAJ @ SINKESH KUMAR @ SINKESH YADAV vs THE STATE OF BIHAR	VISHWANATH PRASAD NAND KISHORE PRASAD II SANTOSH KUMAR ANAND	UMA SHANKAR PRASAD SINGH
75.	CR. MISC./76740/2025 8(c),21(b),25,29, A.BAIL	1	CHOTAK KUMAR @ LAVKUSH RAI vs THE STATE OF BIHAR	RAVINDRA KUMAR AMISH KUMAR	ANUJ KUMAR SHRIVASTAVA
76.	CR. MISC./76751/2025 329(3),329(4),115 A.BAIL	1	DHARMENDRA KUMAR AND ANR vs THE STATE OF BIHAR	KUMARI SUJATA SINHA SHALU SINHA	UMA SHANKAR PRASAD SINGH ASHOK KUMAR SINGH BRAJESH TIWARY
77.	CR. MISC./76755/2025 303(2),317(5), A.BAIL	1	SUBODH GIRI @ HAR HAR MAHADEO vs THE STATE OF BIHAR	AJAY KUMAR PURUSHOTTAM PANDEY	SHAILENDRA KUMAR
78.	CR. MISC./76759/2025 126(2),115(2),118 A.BAIL	1	NISHANT KUMAR AND ANR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DEWANAND TIWARI	RAJENDRA SINGH RAJESH RANJAN KUMAR

(AT 12:45 P.M.)

FOR ADMISSION

79.	CR. MISC./54310/2025 498A, A.BAIL	4	WAKAR @ WAQAR vs THE STATE OF BIHAR AND ANR	MADHAV JHA	RANA RANDHIR SINGH MD. NAUSHAD UZZOHA

(At 1.15 PM)

80.	CR. MISC./58636/2025 126(2),115(2),109 A.BAIL	2	ANIL YADAV AND ANR vs THE STATE OF BIHAR	RAM HRIDAY PRASAD MARUTI KUMARI SANGIV KUMAR	SANJAY KUMAR TIWARY SHEO KUMAR PRASAD

81.	CR. MISC./66927/2025 406,420,506, A.BAIL	3	AJIT KUMAR @ AJIT KUMAR YADAV AND ANR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	RAM PRIYA SHARAN SINGH CHANDRA BHUSHAN PRASAD APP MADHURI KUMARI BIKAS KUMAR SHARMA
(At 2.15 PM And Physical Appearance)					
82.	CR. MISC./66928/2025 126(2),115(2),117 A.BAIL	2	DILIP MANDAL AND ORS vs THE STATE OF BIHAR AND ANR	SHAILESH ANAND NEHA GAUTAM CHANDRA BHUSHAN GIRI SHAILESH ANAND SHAILESH ANAND SHAILESH ANAND	BINOD KUMAR
83.	CR. MISC./66936/2025 338,336(3),340(2) A.BAIL	2	NIKHAT PRAVEEN vs THE STATE OF BIHAR	AWNISH KUMAR KUMAR GAURAV VIKASH KUMAR SINGH RISHI RAJ	AJAY KUMAR NO. 2
84.	CR. MISC./66937/2025 126(2),115(2),118 A.BAIL	2	PANKAJ JHA @ PANKAJ KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH	HUMAYOU AHMAD KHAN
85.	CR. MISC./66947/2025 126(2),115(2),118 A.BAIL	2	PINTU PRASAD @ PINTU KUMAR PRASAD AND ORS vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI HIMANSHU RANJAN	PRADEEP NARAIN KUMAR
86.	CR. MISC./66958/2025 126(2),115(2),118 A.BAIL	2	MD. SULEMAN vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	MANOJ KUMAR
87.	CR. MISC./66965/2025 3126(2),115(2),11 A.BAIL	2	SALMAN HUSAIN @ SADDAM ANSARI @ KAZU AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	RAM NARESH RAY
88.	CR. MISC./66979/2025 341,323,379,498(A A.BAIL	2	PRAMOD KUMAR vs THE STATE OF BIHAR AND ANR	DIMPAL KUMARI	SANJAY KUMAR SANTOSH CHANDRA BHASKAR
89.	CR. MISC./66982/2025 126(2),115(2),352 A.BAIL	3	KARU SINGH vs THE STATE OF BIHAR	PRIYA RANJAN ANUNAY SHAHI SUDEEP KUMAR CHANDNI KUMARI	JAGDHAR PRASAD
90.	CR. MISC./66995/2025 329(3),126(2),115 A.BAIL	2	BAMBAM NISHAD vs THE STATE OF BIHAR	AKASH SHANKAR AMBUJ UJJWAL NAUSHEEN	JITENDRA KUMAR SINGH
91.	CR. MISC./66998/2025 103(1),238,61(2)(A.BAIL	2	RAJESH RANJAN AND ORS vs THE STATE OF BIHAR	SACHINA NATRAJ VERMA	INDRAJEET KUMAR SARVAN KUMAR ABHISHEK KUMAR
92.	CR. MISC./67012/2025 80(2),3(5) A.BAIL	2	REKHA DEVI vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	SHYAM KUMAR SINGH RAJEEV RANJAN
93.	CR. MISC./67022/2025 23,24,25 A.BAIL	2	MD. JAHANGIR ANSARI vs THE STATE OF BIHAR	MD MUSOWIR	RAJENDRA NATH JHA
94.	CR. MISC./67109/2025 341,323,447,448,5 A.BAIL	2	MITHLESH SINGH AND ANR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH PUSHPA KUMARI	SURENDRA PRASAD SINGH
95.	CR. MISC./67116/2025 412,413,414,34 A.BAIL	2	ATAUR RAHMAN @ ATAU RAHMAN vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ZAINUL ABEDIN
96.	CR. MISC./67144/2025 137(2),140(3),3(5 A.BAIL	2	RUPESH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR JHA	SHAILENDRA KUMAR
97.	CR. MISC./67154/2025 126(2),115(2),118 A.BAIL	2	GOLU KUMAR KUSHWAHA @ GOLU SINGH KUSHWAHA vs THE STATE OF BIHAR	RAJU PRASAD	ANITA KUMARI
98.	CR. MISC./67208/2025 126(2),352,115(2) A.BAIL	2	UJJAWAL SINGH @ ANKU AND ANR vs THE STATE OF BIHAR	MADHURENDRA KUMAR	MD. ATAUR RAHMAN MANOJ KUMAR
99.	CR. MISC./67268/2025 126(2),115(2),123 A.BAIL	2	RAJU RAM @ RAJU KUMAR RAM vs THE STATE OF BIHAR	RAGHAV PRASAD URMILA KUMARI CHANDRA SHEKHAR GUN SAGAR MAHTO	JAI NARAIN THAKUR
100.	CR. MISC./67271/2025 191(2),190,126(2) A.BAIL	2	RAVINDRA KUMAR AND ORS vs THE STATE OF BIHAR	RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH	ABHAY KUMAR ROY

101.	CR. MISC./67804/2025 341,323,308,34, A.BAIL	2	KRISHNA YADAV AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	DILIP KUMAR NO. 1
102.	CR. MISC./67809/2025 406,409, A.BAIL	2	GURMEET RAO @ GURMEET RAWAT vs THE STATE OF BIHAR	RAJESH KUMAR SINHA ANISHA SINHA RAHUL MANI	RAM NARESH RAY
103.	CR. MISC./67812/2025 135, A.BAIL	2	SATISH KUMAR SAH vs THE STATE OF BIHAR AND ANR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS	UDAY PRATAP SINGH Y. MADHAVI VIVEK PRASAD
104.	CR. MISC./67815/2025 191(2),190,126(2) A.BAIL Same ps: CR. MISC/68156/2025 CR. MISC/68652/2025	2	RAJA KUMAR @ RAJA SHARMA AND ANR vs THE STATE OF BIHAR	BHUWENESWAR SAHU KAUSHAL KISHOR	ASHA DEVI
With 104.1	CR. MISC./68156/2025 A.BAIL	2	KANHAIYA SHARMA @ KANHAIYA @ RAMKRISHNA KUMAR AND ANR vs THE STATE OF BIHAR	ARUN . MD. ANWAR	MD. IFTEKHAR MAHMOOD
With 104.2	CR. MISC./68652/2025 A.BAIL	2	DILEEP KUMAR @ DILEEP SUTIHAR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	UMA SHANKAR PRASAD SINGH
105.	CR. MISC./67832/2025 137(2),96 A.BAIL	2	RANI KUMARI vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SITESH KASHYAP RAUSHAN RAJ	MANOJ KUMAR
106.	CR. MISC./67833/2025 80,238,61(2),3(5) A.BAIL Same ps: CR. MISC/68101/2025	2	JYOTI KUMARI AND ORS vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH PHOOL JAHAN	BINOD KUMAR MANOJ KUMAR SINGH MANOJ KUMAR SINGH ROHIT KUMAR SINGH PRABHAT KUMAR
With 106.1	CR. MISC./68101/2025 A.BAIL	2	SUNIL GIRI @ SUNIL GOSHWAMI AND ANR vs THE STATE OF BIHAR	KAMESHWAR SINGH PRABHAT KUMAR ROHIT KUMAR SINGH AJAY KUMAR MANOJ KUMAR SINGH	SANJAY KUMAR TIWARY
107.	CR. MISC./67847/2025 191(2),190,126(2) A.BAIL	2	MD AFSAR @ MD IRSHAD AND ANR vs THE STATE OF BIHAR	BINOD KUMAR SINHA	UMESHANAND PANDIT RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR
108.	CR. MISC./71260/2025 365 A.BAIL	2	AMARNATH @ AMARNATH KASERA vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	NAVIN KUMAR PANDEY
(At 2.15 PM And Physical Appearance)					
109.	CR. MISC./71784/2025 96,115(2),303(2), A.BAIL	2	GUDDU YADAV AND ORS vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR	AJIT KUMAR CHANDRA BHUSHAN PRASAD (APP)
(At 2.15 PM And Physical Appearance)					
110.	CR. MISC./72038/2025 498A,406,323,504, A.BAIL	2	SUDHIR PANDEY @ SUDHIR KUMAR vs THE STATE OF BIHAR AND ANR	RAJU PATEL PRASHANT SAURABH AMRIT JAY KUMAR ROY JASJIT PRANJAL	GULNAR BEGUM SUMIT SHEKHAR PANDEY AMAN KUMAR MASOOM RAZA
111.	CR. MISC./72461/2025 103(1),61(2),3(5) A.BAIL	2	TETRI DEVI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	SURESH PRASAD SINGH
(At 10.45 AM)					
112.	CR. MISC./72571/2025 80, A.BAIL	2	SUNIL SAH AND ANR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	UDAY PRATAP SINGH
113.	CR. MISC./73353/2025 85,115(2) A.BAIL	3	JITENDRA KUMAR MEHTA @ SURAJ @ SURAJ KUMAR @ JITENDRA KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI	NAND KISHORE PRASAD MUKESH KUMAR RANA
114.	CR. MISC./73391/2025 304(B),201,34, A.BAIL	2	MT. MEENA KUNWAR AND ANR vs THE STATE OF BIHAR	ARVIND KUMAR	UDAY CHAND PRASAD
(At 11.00 AM)					
115.	CR. MISC./73769/2025 70(2),351(2) A.BAIL Same ps: CR. MISC/65503/2025	2	RANJAN KUMAR @ RANJAN KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	AKANKSHA MALVIYA AKASH KESHAV NAINA NANY ANUJ KUMAR SHRIVASTAV	ARUN KUMAR PANDEY

(At 12.30 PM)

With 115.1	CR. MISC./65503/2025 A.BAIL	2	ANKIT KUMAR @ ANKIT KUMAR SINGH vs THE STATE OF BIHAR AND ANR	BINIT KUMAR	CHANDRA BHUSHAN PRASAD RAJESH ROY RAVINDRA KUMAR
116.	CR. MISC./73893/2025 137(2),87,3(5) A.BAIL	2	CHANDAN KUMAR vs THE STATE OF BIHAR	KUMAR GAURAV ANIL KUMAR SINGH AKSHAY KUMAR VICKY KUMAR BHARTI	MD. ATAUR RAHMAN CHANDRA BHUSHAN PRASAD APP

(At 11.30 AM And Physical Appearance)

117.	CR. MISC./75389/2025 366,366(A),120(B) A.BAIL	2	AJIT SINGH AND ORS vs THE STATE OF BIHAR AND ANR	AMIT KUMAR ANAND RABINDRA KUMAR RAVI BHARTI KUMARI HIRA SHARMA	KUMAR RANJIT RANJAN CHANDRA BHUSHAN PRASAD APP

(At 12.30 PM And Physical Appearance)

(AT 2:15 P.M.)

FOR ADMISSION -I

118.	CR. APP (SJ)/29/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	RAMA SHANKAR CHAUDHARY vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR PANKAJ KUMAR	BINAY KRISHNA OM PRAKASH PANDEY
119.	CR. APP (SJ)/48/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	RAJEEV RAI @ RAJEEV RANJAN AND ORS vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR RASHMI JHA	USHA KUMARI 1 JITENDRA KUMAR GIRI
120.	CR. APP (SJ)/49/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	3	BRAJ KISHORE YADAV AND ORS vs THE STATE OF BIHAR AND ANR	SUNIT KUMAR SHASHANK SHEKHAR	BINAY KRISHNA RANJEET KUMAR SINGH
121.	CR. APP (SJ)/54/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	DHARMENDRA YADAV AND ORS vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ	USHA KUMARI 1 MUKESH KUMAR SUMAN RAJ KUMAR CHOUDHARY
122.	CR. APP (SJ)/56/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4	ANJAY KUMAR @ ANJOY KUMAR @ AJAY KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	USHA KUMARI 1
123.	CR. APP (SJ)/68/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	2	SATYA NARAYAN ROY @ SATYA NARAYAN RAY vs THE STATE OF BIHAR AND ANR	KANCHAN JHA SHUBHAM KUMAR ANKIT RAJ NITISH KUMAR NATH	USHA KUMARI 1 SHAILENDRA KUMAR JHA
124.	CR. APP (SJ)/73/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	HARIBOL THAKUR vs THE STATE OF BIHAR AND ANR	RABINDRA KUMAR PRIYADARSHI SUMIT KUMAR BHAGAT DHEERAJ KUMAR	USHA KUMARI 1 NARENDRA KUMAR SINGH
125.	CR. APP (SJ)/83/2025 U/S 14 A (2) SC/S SC/ST ACT (AB) Same ps: CR. APP (SJ)/759/2025	4	ANIL KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	LALBAHADUR SINGH ASHOK KUMAR	BINAY KRISHNA LEELAWATI KUMARI AMAN VISHAL
With 125.1	CR. APP (SJ)/759/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	SULABH YADAV AND ORS vs THE STATE OF BIHAR AND ANR	LALBAHADUR SINGH ASHOK KUMAR	BINAY KRISHNA LEELAWATI KUMARI AMAN VISHAL
126.	CR. APP (SJ)/89/2025 U/S 14 A (2) SC/S SC/ST ACT (AB) IA-1/2025 () LIMITATION PETITIO	4	RAUSHAN KUMAR vs THE STATE OF BIHAR AND ANR	RAM SUMIRAN RAI UMA SHANKAR SHARMA	SADANAND PASWAN BIPIN KUMAR SARITA KUMARI VANSHIKA NUPUR
127.	CR. APP (SJ)/104/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	4	ROHIT KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	NAND KISHORE PRASAD SINHA	SADANAND PASWAN DHANANJAY KUMAR TIWARY
128.	CR. APP (SJ)/105/2025 U/S - 14 A (2) SC SC/ST ACT (AB) Same ps: CR. APP (SJ)/52/2025	2	VAIBHAV RAKESH @ BAIBHAV RAKESH vs THE STATE OF BIHAR AND ANR	MANISH DHARI SINGH	SADANAND PASWAN ARUN KUMAR NO. 1 SUSHMA KUMARI
With 128.1	CR. APP (SJ)/52/2025 U/S 14A(2) SC/ST ASC/ST ACT (AB)	3	RAKESH KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ANR	MANISH DHARI SINGH	SADANAND PASWAN

129.	CR. APP (SJ)/127/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	UJJAWAL KUMAR @ UJJALWAL KAMAL vs THE STATE OF BIHAR AND ANR	ARYA ACHINT DR. NARENDRA PRASAD ROY	USHA KUMARI 1 KUMAR CHANDRA SHEKHAR NAVJOT YESHU VEERMANI KUMAR
130.	CR. APP (SJ)/3661/2025 u/s 14A(2) SC/ST SC/ST ACT (AB)	3	MURARI JAISWAL @ KRISHNA MURARI JAISWAL vs THE STATE OF BIHAR AND ANR	SRIRAM KRISHNA PRABHAT KUMAR SINGH AMARJEET	SADANAND PASWAN VYAS KUMAR MISHRA

(AT 3:15 P.M.)

TO BE MENTIONED A

131.	CR. MISC./48678/2025 30(a), A.BAIL	3	KRISHNA KUMAR YADAV vs THE STATE OF BIHAR	RATNAKAR JHA MADHUMITA SINGH	ANISH CHANDRA

FOR ADMISSION - FRESH CASES IV

132.	CR. MISC./76631/2025 30(A) A.BAIL	1	ALAM MANSURI @ MD. ALAM MANSURI vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA SANJAY SINGH	SUCHETA YADAV
133.	CR. MISC./76641/2025 30A A.BAIL	1	RAHUL AGRAWAL vs THE STATE OF BIHAR	JAY RAM PRASAD DEEPAK KUMAR	ARUN KUMAR
134.	CR. MISC./76657/2025 30A A.BAIL	1	VINOD KUMAR SHARMA vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	RANA RANDHIR SINGH
135.	CR. MISC./76662/2025 30A A.BAIL	1	MANOHAR KUMAR YADAV @ AMIT KUMAR vs THE STATE OF BIHAR	KAMLA KANT PANDEY	MANOJ KUMAR
136.	CR. MISC./76687/2025 30A A.BAIL	1	NIKESH KUMAR vs THE STATE OF BIHAR	HARISH KUMAR	BHANU PRATAP SINGH
137.	CR. MISC./76703/2025 30(a) A.BAIL	1	PALAT MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT	JITENDRA KUMAR SINGH
138.	CR. MISC./76709/2025 30(a) A.BAIL	1	BIRENDRA PASWAN vs THE STATE OF BIHAR	PAWAN KUMAR	SHYAM BIHARI SINGH
139.	CR. MISC./76722/2025 30(a) A.BAIL	1	RAJU PASWAN vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	MEENA SINGH
140.	CR. MISC./76730/2025 30(a) A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	YOGENDRA KUMAR
141.	CR. MISC./76732/2025 30(a),34,36, A.BAIL	1	SHANKAR PASWAN @ SHANKAR KUMAR vs THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	SANJAY KUMAR
142.	CR. MISC./76734/2025 420,467,468,120B, A.BAIL	1	RAIBAN MADHUBHAI CHOUDHARY @ RAIBEN MADHUBHAI CHAUDHRI @ CHAUDHARY RIBEN MADHUBHAI vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	RAM SEVAK CHOUDHARY
143.	CR. MISC./76742/2025 30(a),32(3), A.BAIL	1	ANUP KUMAR YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	ABHAY KUMAR ROY
144.	CR. MISC./76746/2025 30(a)(d) A.BAIL	1	GAJENDRA SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINHA ASHUTOSH KUMAR VERMA	AJAY KUMAR NO. 2
145.	CR. MISC./76747/2025 30(a) A.BAIL	1	VIKASH KUMAR @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	AKASH KUMAR MISHRA ANIL KUMAR	NITYANAND
146.	CR. MISC./76754/2025 30(a) A.BAIL	1	BALMIKI ROY @ BALMIKI RAY vs THE STATE OF BIHAR	JAY RAM PRASAD	GAURI SHANKAR GUPTA
147.	CR. MISC./76756/2025 30(a) A.BAIL	1	MALTI DEVI vs THE STATE OF BIHAR	SAMEER DARSHAN RAGINI KUMARI KUMARI SUJATA SINHA	AMITESH KUMAR
148.	CR. MISC./76765/2025 30(a), A.BAIL	1	GAURAV MISHRA @ GAURAV KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MRITUNJAY KUMAR NIRALA
149.	CR. MISC./76767/2025 30(a) A.BAIL	1	INDAL SINGH vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	TARUN PRASAD MANDAL
150.	CR. MISC./76773/2025 30(a), A.BAIL	1	SATRUGHN MANJHI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	SANJAY KUMAR SINGH

151.	CR. MISC./76790/2025 30(a) A.BAIL	1	RAJA KUMAR YADAV @ RAJA KUMAR vs THE STATE OF BIHAR	PRERNA ANAND RAHUL ANAND	RAMCHANDRA SAHNI
152.	CR. MISC./76800/2025 30(a) A.BAIL	1	VINAY KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	MANOJ KUMAR
153.	CR. MISC./76803/2025 30(a) A.BAIL	1	SUNNY KUMAR AND ANR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	BHARAT LAL
154.	CR. MISC./76807/2025 30(a), A.BAIL	1	MANOJ PASWAN vs THE STATE OF BIHAR	AYUSH KUMAR	PRADEEP NARAIN KUMAR
155.	CR. MISC./76817/2025 30(a) A.BAIL	1	SASON SHARMA @ SUSHANT SHARMA @ RABSAN SHARMA vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	BRAJ KISHORE PD.(APP)
156.	CR. MISC./76822/2025 191(2),191(3),109 A.BAIL	1	PINTU SINGH AND ORS vs THE STATE OF BIHAR	SABAL KUMAR JHA	MD. ANZARUL HAQUE SAHARA
157.	CR. MISC./76825/2025 30(a) A.BAIL	1	PAPPU KUMAR PASWAN vs THE STATE OF BIHAR	GOPAL KUMAR JHA	AHMAD ALI
158.	CR. MISC./76827/2025 30(a), A.BAIL	1	DILIP SADAY AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT	JITENDRA KUMAR SINGH
159.	CR. MISC./76834/2025 30(a),32(3), A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	ABHAY KUMAR
160.	CR. MISC./76839/2025 30(a), A.BAIL	1	PINTU KUMAR @ PINTU CHAUHAN vs THE STATE OF BIHAR	ARVIND KUMAR	PRONOTI SINGH
161.	CR. MISC./76840/2025 30(a),30(d), A.BAIL	1	AKHILESH RAI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH	RAMCHANDRA SAHNI
162.	CR. MISC./76841/2025 30(a) A.BAIL	1	DIPTI KUMAR @ DIPTI KUMARI vs THE STATE OF BIHAR	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR SHAFQUAT JABEEN RUCHI KUMARI	ARUN KUMAR
163.	CR. MISC./76842/2025 30(a) A.BAIL	1	PACHU KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI RAKESH KUMAR TIWARY	GAURI SHANKAR GUPTA
164.	CR. MISC./76846/2025 30(a) A.BAIL	1	SURAJ CHAUDHARY @ SURAJ KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT ANANT KUMAR BHASKAR	KANHIYA KISHOR
165.	CR. MISC./76848/2025 30(a),30(d), A.BAIL	1	VIKASH CHAUDHARY @ VIKASH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	SURESH PRASAD SINGH
166.	CR. MISC./76851/2025 30(a) A.BAIL	1	SATYA DEV SINGH vs THE STATE OF BIHAR	ABHAY KUMAR PUJA KUMARI	SHYAM BIHARI SINGH
167.	CR. MISC./76853/2025 114(4),317(4),3(5 A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	SANJAY KUMAR PANDEY
168.	CR. MISC./76859/2025 318(4),336(3),340 A.BAIL	1	ANIL DEVIS vs THE STATE OF BIHAR	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR BIJAY KUMAR PATHAK RUCHI KUMARI GAURAV BHARDWAJ	SHYAMESHWAR DAYAL
169.	CR. MISC./76860/2025 30(a) A.BAIL	1	SANJEEV KUMAR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	MD. NAZIR ANSARI
170.	CR. MISC./76874/2025 30(d) A.BAIL	1	MANTU KUMAR @ MANISH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SUNIL KUMAR	RAMESH CHANDRA
171.	CR. MISC./76875/2025 30(a) A.BAIL	1	RAVINDRA KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	SANGEETA SHARMA

FOR ORDERS (ON OFFICE NOTES) - IV

172.	CR. MISC./38094/2025 30(a) A.BAIL	4	SURAJ KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	TARKESHWAR NATH THAKUR SRI CHANDRA BHUSHAN PRASAD (A.P.P.)
173.	CR. MISC./53585/2025 30(a) A.BAIL	4	BHIM MANDAL vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	LAKSHMI KANT SHARMA

174.	CR. MISC./55978/2025 30(a),36,38(1),41 A.BAIL	3	AMARJIT KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	NAND KISHORE PRASAD CHANDRA BHUSHAN PRASAD (APP)
175.	CR. MISC./72363/2025 30(a),41(1),37 A.BAIL	2	UMESH MANJHI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA ANKITA MEERA KUMARI	SURENDRA PRASAD SINGH
176.	CR. MISC./72508/2025 30(a) A.BAIL	1	VISHAL KUMAR CHAUDHARY vs THE STATE OF BIHAR	MIRTUNJAY KUMAR TIWARY	SANJAY KUMAR
177.	CR. MISC./72920/2025 30(a),56(b), A.BAIL	1	NAGENDRA KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR UTSAV KUMAR	PUSHPA SINHA.1
178.	CR. MISC./72928/2025 274,275,317(5), A.BAIL	1	GOLU KUMAR @ GOLU SAHANI vs THE STATE OF BIHAR	RAJESH KUMAR MANU KUMAR	DAMODAR PRASAD TIWARY
179.	CR. MISC./72961/2025 30(a), A.BAIL	1	MANTUN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK VAKIL KUMAR UTTAM KUMAR	ADITYA NARAYAN SINGH.1
180.	CR. MISC./73443/2025 414 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR	BISHWESHWAR RAM
181.	CR. MISC./73449/2025 30(a),41(1) A.BAIL	1	SADAM HUSSAIN @ SADDAM ANSARI @ HADDAM HUSSAIN vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	TARKESHWAR NATH THAKUR

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 207 (AT 10:30 A.M.)
Justice Smt. G. Anupama Chakravarthy

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION -I			
1.	CR. APP (SJ)/4775/2021 AGAINST ACQUITTAL SC/ST ACT AGAINST	11	RAVI BHUSHAN OJHA vs THE STATE OF BIHAR AND ORS	PARIJAT SAURAV	BIPIN KUMAR	
			FOR HEARING -I			
2.	CR. APP (SJ)/460/2021 AGAINST CONVICTIO CR. APP(SJ)	2	VIKASH GIRI vs THE STATE OF BIHAR	PRASHANT KUMAR	A.G. JITENDRA KUMAR SHRIVASTWA	
3.	CR. APP (SJ)/971/2021 Against Convictio CR. APP(SJ)	4	ALOK KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH DINKAR RAJ BHANDARI	A.G. BHARAT LAL RABINDRA KUMAR BIPIN KUMAR	
4.	CR. APP (SJ)/1372/2021 AGAINST CONVICTIO CR. APP(SJ)	5	UMAKANT TRIVEDI vs THE STATE OF BIHAR	DINESH JHA	A.G DILIP KUMAR SINHA	
5.	CR. APP (SJ)/1942/2021 R.I. FOR 10 YEARS CR. APP(SJ)	2	ASHOK YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD	A.G. ABHA SINGH (APP)	
6.	CR. APP (SJ)/2068/2021 R.I. FOR 5 YEARS CR. APP(SJ) Same ps: CR. APP (SJ)/2113/2021	3	HIRA YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR KRISHNA MOHAN	A.G. SUJIT KUMAR SINGH	
With 6.1	CR. APP (SJ)/2113/2021 AGAINST CONVICTIONCR. APP(SJ)	3	RUPAN YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR KRISHNA MOHAN	A.G. SUJIT KUMAR SINGH	
7.	CR. APP (SJ)/2168/2021 S.I. FOR 2 YRS CR. APP(SJ)	3	JAIRAM SINGH AND ANR vs THE STATE OF BIHAR	RANJIT KUMAR	A.G. ABHA SINGH	
8.	CR. APP (SJ)/2184/2021 AGAINST CONVICTIO CR. APP(SJ)	6	DHARENDRA PANDEY @ LALJI PANDEY vs THE STATE OF BIHAR	LOKESH KUMAR SINGH VAISHNAVI SINGH RITWIK THAKUR SHIVAM	A.G. ABHA SINGH ABHA SINGH	
9.	CR. APP (SJ)/2688/2021 R.I. FOR 7 YRS CR. APP(SJ)	4	MD. MOKIM vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. ABHA SINGH	
10.	CR. APP (SJ)/2784/2021 AGAINST CONVICTIO CR. APP(SJ)	2	BILLU RAI AND ORS vs THE STATE OF BIHAR	ABDUL WADOOD BIJAY KUMAR PANDEY BRAJ KISHORE SINGH	BIPIN KUMAR	
11.	CR. APP (SJ)/2967/2021 AGAINST CONVICTIO CR. APP(SJ)	2	KAUSHAL KUMAR vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA RAJESH KUMAR	A.G. BINOD BIHARI SINGH	
12.	CR. APP (SJ)/3172/2021 AGAINST CONVICTIO CR. APP(SJ)	8	SUMIT KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA RANJEET KUMAR SINGH AARSH KUMAR	SUJIT KUMAR SINGH	
13.	CR. APP (SJ)/3383/2021 AGAINST CONVICTIO CR. APP(SJ)	2	DR. HAIDER ALI vs THE STATE THROUGH THE INFORMANT SAMSHAD ALI	SAMIR KUMAR SAURAV SINGH	BIPIN KUMAR	
14.	CR. APP (SJ)/3642/2021 R.I. FOR SEVEN YE CR. APP(SJ)	3	MANJU BASKI vs THE STATE OF BIHAR	PANKAJ KUMAR SUNIL KUMAR	BINOD BIHARI SINGH	
15.	CR. APP (SJ)/3790/2021 R.I. FOR 10 YEARS CR. APP(SJ)	8	MD. PERWEZ @ PERWEZ ALAM vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA NADIMUL HASAN	SYED ASHFAQUE AHMAD	

16.	CR. APP (SJ)/4773/2021 AGAINST CONVICTIO CR. APP(SJ)	7	PANCHU PANDIT AND ORS vs THE STATE OF BIHAR	ANISH CHANDRA	ABHA SINGH
17.	CR. APP (SJ)/4960/2021 AGAINST CONVICTIO CR. APP(SJ)	4	MADAN MUKHIYA AND ORS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY	BIPIN KUMAR PREETI KUMARI ARVIND KUMAR
18.	CR. APP (SJ)/192/2022 AGAINST CONVICTIO CR. APP(SJ)	3	BECHNI DEVI vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	ZEYAUL HODA
19.	CR. APP (SJ)/223/2022 AGAINST CONVICTIO CR. APP(SJ)	5	MANOJ PRASAD vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	ZEYAUL HODA
20.	CR. APP (SJ)/234/2022 AGAINST CONVICTIO CR. APP(SJ)	4	VIKASH KUMAR @ AVINASH HANSRAJ @ VIKKI @ AVINASH vs THE STATE OF BIHAR	ANITA KUMARI SINGH PARITOSH PARIMAL AVNISH KUMAR SINGH	SUJIT KUMAR SINGH
21.	CR. APP (SJ)/247/2022 AGAINST CONVICTIO CR. APP(SJ)	2	RITESH RAJAK vs THE STATE OF BIHAR	SANJEEV KUMAR	BINOD BIHARI SINGH
22.	CR. APP (SJ)/410/2022 AGAINST CONVICTIO CR. APP(SJ)	3	VAKIL CHANDRA SAHA @ WAKIL CHANDRA SAHA vs THE STATE OF BIHAR	RANJEET PATEL SUNIL KUMAR SINHA SHIVENDRA KUMAR SINHA	ZEYAUL HODA
23.	CR. APP (SJ)/448/2022 AGAINST CONVICTIO CR. APP(SJ)	6	YADUVEER NARAYAN AND ANR vs THE UNION OF INDIA	MADHAV RAJ SHYAM KISHORE MUKESH KUMAR	BINOD BIHARI SINGH MANOJ KUMAR SINGH RANVIR KUMAR
24.	CR. APP (SJ)/956/2022 AGAINST CONVICTIO CR. APP(SJ)	2	SANTOSH KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE	MAJID MAHBOOB KHAN EBADUR RAHMAN SHAKEB	ARVIND KUMAR ANIL SINGH
25.	CR. APP (SJ)/991/2022 AGAINST CONVICTIO CR. APP(SJ)	4	BHIM PASWAN vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	SYED ASHFAQUE AHMAD
26.	CR. APP (SJ)/1225/2022 AGAINST CONVICTIO CR. APP(SJ)	4	CHANDAN KUMAR PATEL vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	ABHAY KUMAR
27.	CR. APP (SJ)/1518/2022 AGAINST CONVICTIO CR. APP(SJ)	2	BIRENDRA PATEL @ BIRENDRA PRASAD PATEL vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR MALAY KUMAR CHOUDHARY VAISHNAVI SINGH	BIPIN KUMAR MD. MAHTAB ALI ALAMMANOUR NAFISUZZOHA
28.	CR. APP (SJ)/1589/2022 AGAINST CONVICTIO CR. APP(SJ)	16	SUPRIYO NATH @ SUMAN vs THE STATE OF BIHAR	PRACHI PALLAVI SATYABIR BHARTI	DILIP KUMAR SINHA
29.	CR. APP (SJ)/1757/2022 AGAINST CONVICTIO CR. APP(SJ)	4	BINOD CHOUDHARY vs THE STATE OF BIHAR	SUNIL KUMAR ASHUTOSH KUMAR SINGH PANKAJ KUMAR RANVIJAY SINGH	SUJIT KUMAR SINGH
30.	CR. APP (SJ)/1916/2022 AGAINST CONVICTIO CR. APP(SJ)	10	RITESH KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR AWADHENDRA KUMAR ARUN PRAMOD KUMAR	ZEYAUL HODA
31.	CR. APP (SJ)/1999/2022 AGAINST CONVICTIO CR. APP(SJ)	3	SUGRIV CHOUDHARY vs THE STATE OF BIHAR	ANIL KUMAR SINGH	ZEYAUL HODA
32.	CR. APP (SJ)/2023/2022 AGAINST CONVICTIO CR. APP(SJ)	2	BRIJ BIHARI SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA HRISHIKESH	A.G. ABHA SINGH
33.	CR. APP (SJ)/2133/2022 AGAINST CONVICTIO CR. APP(SJ)	3	PANKAJ KUMAR AND ANR vs THE STATE OF BIHAR	SANJANA SHASHANK SHEKHAR	SUJIT KUMAR SINGH
34.	CR. APP (SJ)/2179/2022 AGAINST CONVICTIO CR. APP(SJ)	4	BADAL KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN	SUJIT KUMAR SINGH
35.	CR. APP (SJ)/2216/2022 AGAINST CONVICTIO CR. APP(SJ)	4	AMRESH KUMAR YADAV vs THE STATE OF BIHAR	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	SADANAND PASWAN

36.	CR. APP (SJ)/2406/2022 AGAINST CONVICTIO CR. APP(SJ)	6	ABDUL SALAM @ MD. ABDUL SALAM ANSARI vs THE STATE OF BIHAR AND ANR	SIDDHARTHA KUMAR SINGH ABHAY KUMAR SINGH SHIVJEE PANDEY BINAY KANT MANI TRIPATHI	SYED ASHFAQUE AHMAD
37.	CR. APP (SJ)/2992/2022 AGAINST CONVICTIO CR. APP(SJ)	2	MALA DEVI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN	SYED ASHFAQUE AHMAD
38.	CR. APP (SJ)/3313/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	9	SHANTI CHAUDHARY vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	ABHAY KUMAR
39.	CR. APP (SJ)/3411/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	9	MD. MASHKUR ALAM @ MASHKUR ALAM vs THE STATE OF BIHAR	BHARAT BHUSHAN	SYED ASHFAQUE AHMAD BISHWESHWAR RAM
40.	CR. APP (SJ)/3549/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	5	DHARAMPRAKASH MANDAL@ MANBHARAN MANDAL vs THE STATE OF BIHAR	RAJ KUMAR SUDHANSHU SHEKHAR SARVOTTAM KUMAR	ZEYAUL HODA
41.	CR. APP (SJ)/3554/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	VISHUNDEO YADAV AND ORS vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	RAMCHANDRA SINGH
42.	CR. APP (SJ)/3631/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	4	MD. ARIF vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	MUKESHWAR DAYAL
43.	CR. APP (SJ)/3837/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	3	ASHOK SINGH AND ANR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	SYED ASHFAQUE AHMAD
44.	CR. APP (SJ)/3840/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	MD. SAHEB vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	ZEYAUL HODA
45.	CR. APP (SJ)/3900/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	5	SANOJ DAS vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	MUKESHWAR DAYAL
46.	CR. APP (SJ)/4054/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	12	VINAY BISWKARMA @ VINAY VISHWAKARMA vs THE STATE OF BIHAR	BHOLA KUMAR	ABHA SINGH
47.	CR. APP (SJ)/4278/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	3	RINKU SHARMA vs THE STATE OF BIHAR	SATYAPAL SINGH	ANAND MOHAN PRASAD MEHTA
48.	CR. APP (SJ)/4337/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	4	RANJEET KUMAR vs THE STATE OF BIHAR	ATUL KUMAR MEHTA SUSHMITA SINGH	ABHA SINGH
49.	CR. APP (SJ)/4379/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	3	AKHILESH KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	ABHAY KUMAR
50.	CR. APP (SJ)/4397/2022 AGAINST CONVICTIO CR. APP (SJ) AGAIN	3	SURAJ KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	ZEYAUL HODA

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 208 (AT 10:30 A.M.)
Mr. Justice Rajiv Roy

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION - FRESH CASES			
1.	CWJC/18147/2025 MUTATION ACT	1	RAJENDRA PRASAD vs THE STATE OF BIHAR AND ORS	PARTH GAURAV KUMAR SAURAV DIVYA PRAKASH ASHUTOSH KUMAR PANDEY	STANDING COUNSEL (28)	
2.	CWJC/18160/2025 OTHERS	1	RAM CHANDRA SAHU vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	GOVERNMENT PLEADER (23)	
3.	CWJC/18165/2025 LAND ACQUISITION	1	TRILOK KUMAR AMAR AND ANR vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED AND ORS	ANWAR KARIM	GOVERNMENT PLEADER (27) VIVEK PRASAD	
4.	CWJC/18168/2025 MUTATION ACT	1	UPENDRA SAH AND ANR vs THE STATE OF BIHAR AND ORS	SANJEEV VERMA SANJEEV VERMA	STANDING COUNSEL (08)	
5.	CWJC/18194/2025 OTHERS	1	CHANDRA SUMAN SINGH AND ORS vs THE STATE OF BIHAR AND ORS	BRIJ MOHAN KUMAR SINGH	STANDING COUNSEL (22)	
6.	CWJC/18215/2025 LAND REFORMS ACT	1	SHIV KUMAR SAHANI @ SHIV KUMAR SAHINI vs THE STATE OF BIHAR AND ORS	ABINASH KUMAR KUMAR SATYA KIRTI SHAMBHAVI KUMARI APURV GAURAV	GOVERNMENT PLEADER (26)	
7.	CWJC/18223/2025 LAND ACQUISITION	1	AMARNATH GOENKA vs THE STATE OF BIHAR AND ORS	SHIVAM SINGH ANMOL KUMAR DEEPALI SINGH ALKA SINGH	GOVERNMENT PLEADER (13)	
8.	CWJC/18230/2025 MUTATION ACT	1	SARYUG MANDAL vs THE STATE OF BIHAR AND ORS	HARISH CHANDRA PATEL DHANANJAY KUMAR GUPTA DHANDEV KUMAR	STANDING COUNSEL (05)	
9.	CWJC/18233/2025 OTHERS	1	MAHESH CHOUDHARY vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR BINDU KUMARI	STANDING COUNSEL (18)	
10.	CWJC/18248/2025 OTHERS	1	BAUE LAL MAHTO vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR	STANDING COUNSEL (22)	
11.	CWJC/18249/2025 LAND ACQUISITION	1	SHARIQ AHMAD vs THE STATE OF BIHAR AND ORS	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	GOVERNMENT PLEADER (27) PAWAN KUMAR	
12.	CWJC/18263/2025 OTHERS	1	MD. DASTGIR vs THE STATE OF BIHAR AND ORS	SHIVENDRA PRASAD	STANDING COUNSEL (22)	
13.	CWJC/18277/2025 LAND ACQUISITION	1	RAMAASHISH SINGH vs THE UNION OF INDIA AND ORS	MRITUNJAY KUMAR RAVINDRA PRASAD SHILPI SINGH RAM GANESH	GOVERNMENT PLEADER (25) ADDITIONAL SOLICITOR GENERAL KUMAR GOUTAM	
14.	CWJC/18298/2025 MUTATION ACT	1	RAMASHRAYA KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SAKET TIWARY SAKET GUPTA SHIVAM GUPTA	STANDING COUNSEL (22) NIRAJAN KUMAR SHARMA	

TO BE MENTIONED

15.	CWJC/17725/2022 OTHER MISC. MATTER	5	SMRITI KUMARI vs THE UNION OF INDIA AND ORS	SHAMA SINHA SAURAV KUMAR SUMAN	ADDITIONAL SOLICITOR GENERAL APURV HARSH MANU TRIPURARI RAGHURAJ PRATAP UDAY PRATAP PUSHKAR ALOK KUMAR
16.	CWJC/5583/2022 LAND ENCROACHMENT	3	HARERAM TIWARI vs THE STATE OF BIHAR AND ORS	PARTH GAURAV PRAVEER ASHUTOSH KUMAR PANDEY	RISHI RAJ SINHA (SC19)

FOR ORDERS (ON OFFICE NOTES)

17.	CWJC/5417/2016 LAND ENCROACHMENT	6	JUGAL KISHORE KHETHAN vs THE STATE OF BIHAR AND ORS	UPENDRA PRASAD BRAJ NANDAN KUMAR TIWARY	GP18-VIVEK PRASAD RAM VINAY PD. SINGH
18.	CWJC/18179/2025 MUTATION ACT	1	BHRIGUNATH OJHA vs THE STATE OF BIHAR AND ORS	UMA SHANKAR SINGH DEEPIKA MISHRA PRIYA RAJ	STANDING COUNSEL (7)

FOR ORDERS (ON PETITIONS)

19.	CWJC/16485/2015 LAND CEILING (SURP IA-1/2023 () IA-2/2023 ()	3	MD. MUSLIM AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY SINHA SYED MOHAMMAD SHABBIR ALAM MD. SHAHAB KHALIL ATIF INAM SABA ASHFAQUE ASHAR AKHTAR AIMAN HASSAN WASI AKHTAR	GA12-AJAY AKLAVYA CHANDAN KUMAR SAKET GUPTA PIYUSH TIWARI AKLAVYA CHANDAN KUMAR SAKET GUPTA PIYUSH TIWARI AKLAVYA CHANDAN KUMAR SAKET GUPTA PIYUSH TIWARI AKLAVYA CHANDAN KUMAR SAKET GUPTA PIYUSH TIWARI AKLAVYA CHANDAN KUMAR SAKET GUPTA PIYUSH TIWARI
20.	CWJC/7929/2019 OTHER MISC. MATTER IA-2/2025 () AMENDMENT IA-3/2025 () MISC	11	KANHAIYA PRASAD AND ORS vs THE UNION OF INDIA AND ORS	SANJAY PARASMANI ABHINAV SRIVASTAVA ABHINAV SRIVASTAVA RAUSHAN UJJAWAL BHUSHAN KUSHAGRA RAJ DEO PRAKASH SINGH NISHU KUMARI ROONA DEO PRAKASH SINGH NISHU KUMARI ROONA NISHU KUMARI ROONA DEO PRAKASH SINGH	MD.N.H.KHAN (SC1) S.D.SANJAY (ADSG) AMIT SHRIVASTAVA SIDDHARTHA PRASAD TUHIN SHANKAR ARVIND KUMAR RAVI RANJAN ARVIND KUMAR KUMAR SACHIN
21.	CWJC/12524/2019 OTHER MISC. MATTER IA-2/2023 ()	12	SHAILENDRA KUMAR RAY @ MUNNA RAY vs MOST. SHANTI KUER AND ORS	ASHUTOSH TRIPATHY RAJNISH KUMAR	RAMESHWAR SINGH SANJAY KUMAR PANDEY

FOR ADMISSION

22.	CWJC/3832/2014 LAND ENCROACHMENT	11	RAM KUMAR SINGH vs THE STATE OF BIHAR AND ORS	BINDESHWAR PRASAD SINGH SHYAM BIHARI SINGH BASANT KUMAR	GP-17 BINODJI VERMA ASHOK KUMAR NO.6 RAJ KISHORE ROY (GP18) PRAMOD MISHRA SUBODH KUMAR SHEEL BHADRA JHA
23.	CWJC/15566/2015 INDIAN STAMP ACT	7	SMT. RINA DEVI vs THE STATE OF BIHAR AND ANR AND ORS	SUNIL KUMAR NO.III RAJESH KUMAR	ARVIND KUMAR NO. 1- SC13
24.	CWJC/3018/2016 OTHER MISC. MATTER	17	JAIRAM PASWAN vs THE STATE OF BIHAR AND ORS	MD.IMTEYAZ AHMAD MALAY KUMAR CHOUDHARY AMRENDRA KUMAR	SC26- AMAR NATH DEO UMANATH MISHRA SAJID SALIM KHAN (SC25)

25.	CWJC/3422/2016 B.B.C.ACT IA-1/2016 (2650/2016) MISC	3	RAJESH KUMAR vs THE STATE OF BIHAR AND ORS	RAM BINOD SINGH BINDHYACHAL SINGH	RAJU GIRI- GP30 PRASHANT SINHA RAKESH KUMAR TIWARY MANISH KUMAR (GP 4)
26.	CWJC/4555/2016 LAND ENCROACHMENT	8	SANJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	JAI PRAKASH SINGH MADAN JEET KUMAR ANIL KUMAR	R.K. PRIYADARSHI- SC32 SUNIL KUMAR MANDAL (SC3) ANIL KUMAR
27.	CWJC/4752/2016 LAND ENCROACHMENT	6	ASHUTOSH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ANAND KUMAR SINGH DHARMENDRA KUMAR	AAG5- P.K. VERMA MANU TRIPURARI ASTITVA RAGHU RAJ PRATAP JAYA SINGH PRANSHU PRAKASH APURV HARSH
28.	CWJC/6304/2016 OTHER MISC. MATTER	5	LAL RANJAN SINHA vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR VERMA	GP17- BINOD JI VERMA RAJ KISHORE ROY (GP18) ANJANI KUMAR SHARAN SATYAVRAT VERMA KANAK VERMA NAGADEO CHOUBEY PALLAVI TRIVEDI DAYANAND SINGH DHANANJAY KASHYAP
29.	CWJC/7475/2016 LAND ENCROACHMENT	5	HARISHANKAR YADAV vs THE STATE OF BIHAR AND ORS	MAHASWETA CHATTERJEE SAMIR KUMAR SINHA	SANTOSH KR. JHA- GP3 SUBASH CHANDRA YADAV (GP15)
30.	CWJC/8749/2016 INDIAN STAMP ACT	9	SARVESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR MISHRA AJITA AMARESH KUMAR SINHA BINAY KANT MANI TRIPATHI	GP12 KUMAR MANISH KUMAR MANISH (SC5)
With 30.1	CWJC/8859/2016 INDIAN STAMP ACT	8	SARVESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR MISHRA AMARESH KUMAR SINHA BINAY KANT MANI TRIPATHI	GP11- AWANISH NANDAN SINHA
31.	CWJC/9416/2016 OTHER MISC. MATTER	8	CHHOTE LAL MANDAL vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR JASHAWIR SINGH ARORA RAVI BHATIA	GP7 DHURJATI KUMAR PRASAD
32.	CWJC/9727/2016 OTHER MISC. MATTER	6	SACHIDANAND SINGH AND ORS vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR PANKAJ KUMAR SINHA SATYENDRA KUMAR BHATNAGAR MUKESH KUMAR PANDEY OM PRAKASH ONKAR NATH	AWANISH NANDAN SINHA-GP11 VIJAY SHANKAR UPADHYAY
33.	CWJC/10773/2016 OTHER MISC. MATTER	5	SURESH PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	GAUTAM KUMAR YADAV TAFAZZUL AHMAD	GA5- JAI SHANKAR BARNWAL SHILPA SINGH (GA12) JITENDRA KUMAR ROY ALOK KUMAR JHA SHIVENDRA KUMAR ROY ALOK KUMAR JHA S.D SANJAY (ADDL. SOC. GEN.) SHEELA SHARMA BINOD KUMAR PASWAN
34.	CWJC/11234/2016 LAND ENCROACHMENT	4	RAVI KANT KUMAR vs THE STATE OF BIHAR AND ORS	SURESH PRASAD BHAKTA	SC16- ABBAS HAIDER
35.	CWJC/11249/2016 LAND ENCROACHMENT	6	SUNAINA DEVI vs THE STATE OF BIHAR AND ORS	MITHILESH KUMAR UPADHYAY VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR	GA5- JAI SHANKAR BARNWAL KAUSHAL KUMAR RAJESH KUMAR A.C. TO G.A. - 12 SHILPA SINGH (GA12)

36.	CWJC/11335/2016 LAND ENCROACHMENT	5	BIRENDRA YADAV AND ORS vs THE STATE OF BIHAR AND ORS	ANAND KISHORE CHOUDHARY ANAND KISHORE CHAUDHARY RAMENDRA KUMAR BHARTI	GP16- RAJESH SINGH GP17 K. KUMAR
37.	CWJC/11618/2016 FREEDOM FIGHTER	5	LAXMI NARAYAN MAHTO vs THE UNION OF INDIA AND ORS	MD. HARUN QUARESHI	GP25- MANIKANT MISHRA ANIL KR.SINGH (GP26) RAM ANURAG SINGH S.D SANJAY (ADDL. SOC. GEN.)
38.	CWJC/11626/2016 OTHER MISC. MATTER	5	PRAHLAD YADAV vs THE CHIEF ELECTORAL OFFICER, STATE OF BIHAR, OLD SECRETARIAT, AND ORS	GOURANGA CHATTERJEE NILANJAN CHATTERJEE	SC15- AJIT PRATAP SINGH SIDDHARTHA PRASAD
39.	CWJC/11942/2016 B.B.C.ACT IA-1/2025 () SUBSTITUTION	4	RITA SINGH vs THE STATE OF BIHAR AND ORS	ANIL KUMAR LAL BABU SINGH SHAMIR MEHRA RAJEEV RANJAN RAY	GA1- SHYAM KISHORE SHARMA GIRIJISH KUMAR RAJESHWAR SINGH RAJESHWAR SINGH
40.	CWJC/12426/2016 OTHER MISC. MATTER	4	MD. TALIM vs THE STATE OF BIHAR AND ORS	SHEIKH ARKAN AHMAD	GA- SMT.NIVEDITA NIRVIKAR GYAN PRAKASH OJHA (GA7) SYED ARSHAD ALAM ANJUM PERVEEN ABHISHEK NEEL TAFAZZUL AHMAD
41.	CWJC/12428/2016 LAND ENCROACHMENT	4	NIRANJAN PRASAD vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SHAILENDRA KUMAR	GP29- SADANAND PASWAN PRASHANT PRATAP (GP2) RAJESH KUMAR SINHA ANWAR KARIM
42.	CWJC/14323/2016 INDIAN STAMP ACT	2	BASANT KUMAR vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR	RAJ KISHORE ROY- GP18
43.	CWJC/14363/2016 INDIAN STAMP ACT	6	RANJU DEVI vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR NEELAM PRASAD RAJAN	PUSHKAR NARAIN SHAHI-AAG6
44.	CWJC/14538/2016 FREEDOM FIGHTER	5	UPENDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SHAHABUDDIN AZEEM @ S. AZEEM	PRABHAT KUMAR VERMA-AAG3
45.	CWJC/14648/2016 LAND ENCROACHMENT	4	SAHEEDA KHATOON AND ORS vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR SINGH PAWAN KUMAR SINGH MADAN MOHAN PRASAD MANORANJAN PRASAD MUNNA KUMAR KANUPRIYA ABHISHEK ANAND	RAJ KISHORE ROY-GP18
46.	CWJC/15757/2016 LAND ENCROACHMENT	5	MUNNA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	KAMAL KISHORE SINGH AMAR NATH SINGH	RAJ KISHORE ROY-GP18 GANPATI TRIVEDI AJIT KUMAR ALOK KUMAR @ ALOK KR SHAHI
47.	CWJC/15759/2016 OTHER MISC. MATTER	4	KEDAR NATH DIVEDI vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH	SAJID SALIM KHAN-SC25
48.	CWJC/15825/2016 OTHER MISC. MATTER	4	KAMDEO SAH vs THE STATE OF BIHAR AND ORS	SHUBHESH PANDEY	ANJANI KUMAR- AAG4
49.	CWJC/15830/2016 OTHER MISC. MATTER	5	SUDHANSHU KUMAR CHAUBEY vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR SUDHIR KUMAR JHA	KAUSHAL KR.JHA-AAG8 BINITA SINGH GYAN SHANKAR ARBIND KUMAR SURESH KUMAR
50.	CWJC/15964/2016 LAND ENCROACHMENT	5	HAROON RASHEED vs THE STATE OF BIHAR AND ORS	AJAY KUMAR MISHRA RAKESH SHUKLA BINAY KANT MANI TRIPATHI	MD.KHURSHID ALAM-AAG12
51.	CWJC/16067/2016 LAND ENCROACHMENT	2	UMESH KUMAR ROY vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR NAND KISHORE SINGH	SYED IQBAL AHMAD- SC20 AMLESH KUMAR VARMA

52.	CWJC/16141/2016 LAND ENCROACHMENT	3	ABHAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR DUBEY RAKESH CHANDRA SANGEETA SHARMA	RAJ KISHORE ROY-GP18
53.	CWJC/16337/2016 LAND ENCROACHMENT	2	RAMESH KUMAR vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH	SHEO SHANKAR PRASAD-SC8
54.	CWJC/16344/2016 LAND ENCROACHMENT	2	MUNNA vs THE STATE OF BIHAR AND ORS	NIRANJAN PARIHAR NAWAL KISHORE SINGH	VIKASH KUMAR-SC11
With 54.1	CWJC/13938/2017 LAND ENCROACHMENT	3	ANIL KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR RITESH KUMAR	RAJ KISHORE ROY-GP18
55.	CWJC/16363/2016 LAND ENCROACHMENT	3	AJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR RANJEET KUMAR	YOGENDRA PD. SINHA-AAG7 RABINDRA KUMAR PRIYADARSHI
56.	CWJC/16437/2016 LAND ENCROACHMENT	4	MR. BRIJ NANDAN PRASAD vs THE STATE OF BIHAR AND ORS	USHA KUMARI	KINKAR KUMAR-SC9 VINAY KIRTI SINGH RITESH KUMAR
57.	CWJC/16469/2016 LAND ENCROACHMENT	3	MOSMAT GOMTI KARAN AND ORS vs THE STATE OF BIHAR AND ORS	PRAKRITITA SHARMA KAMALA KANT TIWARY	ANJANI KUMAR-AAG4
58.	CWJC/17049/2016 LAND ENCROACHMENT	2	DILIP RAJAK vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR NO-1	YOGENDRA PD. SINHA-AAG7 SUSHMITA MISHRA SURYA NARAYAN SAH
59.	CWJC/17644/2016 OTHER MISC. MATTER	2	RITA DEVI vs THE STATE OF BIHAR AND ANR	MAHENDRA PRASAD SHANKAR KUMAR RAMCHANDRA SINGH	PREM KUMAR JHA RAJESH KUMAR JHA NISHANT KUMAR JHA SHANTANU KUMAR
60.	CWJC/18448/2016 OTHER MISC. MATTER	6	ANUPMA KUMARI RAI vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA	SUNIL KR.MANDAL-SC3
61.	CWJC/18648/2016 INDIAN STAMP ACT	2	RENU DEVI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	PUSHKAR NARAIN SHAHI-AAG6
62.	CWJC/7672/2018 OTHER MISC. MATTER	5	KUNDAN KUMAR vs THE STATE OF BIHAR AND ORS	SANAT KUMAR MISHRA VISHWANATH PRASAD	RAMADHAR SINGH- GP25 SATYABIR BHARTI LALIT KISHORE GYAN SHANKAR
63.	CWJC/20832/2018 B.B.C.ACT	2	M/S DABUR INDIA LTD. I AND ANR vs THE STATE OF BIHAR AND ORS	BHUBNESHWAR PRASAD MANOJ KUMAR SINGH	SMT. KUMARI AMRITA- GP3 SHIVAM SUSHMITA SHARMA SANJEET KUMAR SINGH KANUPRIYA SUSHMITA SHARMA
64.	CWJC/21731/2018 LAND ENCROACHMENT	11	SAHADUR CHOUDHARY vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR DWIVEDI	MANISH KUMAR -GP4
65.	CWJC/23034/2018 LAND ENCROACHMENT	6	JOGI YADAV @ YOGI YADAV AND ORS vs THE STATE OF BIHAR AND ORS	ANIL KUMAR CHOUDHARY	RAJ KISHORE ROY -GP18
66.	CWJC/23428/2018 LAND ENCROACHMENT	6	AKHILESH KUMAR SINGH @ AKHILESH SINGH vs THE STATE OF BIHAR AND ORS	UMESH KUMAR ABHISHEK ANAND	SAJID SALIM KHAN
67.	CWJC/8957/2022 INDIAN REGISTRATIO	4	RAGHUNANDAN PRASAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR GRIYAGHEY HARSHIT GRIYAGHEY	VIKASH KUMAR (SC 11) KRISHNA NANDAN SINGH ARVIND KUMAR
68.	CWJC/16215/2022 FOREIGN ACT	13	MD. AHMAR RAHMAN vs REGIONAL PASSPORT OFFICER	PAWAN KUMAR SINGH MD. IBRAR HUSSAIN RAJU GIRI HARSH VARDHAN	ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN ALOK KUMAR
69.	CWJC/13853/2023 OTHER MISC. MATTER	6	MD. AKBAR SAH vs THE STATE OF BIHAR AND ORS	MADAN KUMAR ARVIND KUMAR	RAJ KISHORE ROY (GP 18) ANJALI KUMARI ASIF KALIM MAJID MAHBOOB KHAN

70.	CWJC/17036/2023 LAND ENCROACHMENT	6	DHURENDRA KUMAR vs THE STATE OF BIHAR AND ORS	DHURENDRA KUMAR SHAILESH KUMAR	AJIT KUMAR (GA9) DEEPAK KUMAR
71.	CWJC/18671/2023 OTHER MISC. MATTER	2	SANJU KHAN vs THE STATE OF BIHAR AND ORS	VIJAY KRISHNA TIWARY	S.D.YADAV (AAG 9)

AT 2:15 P.M.

TO BE MENTIONED I

72.	MA/347/2024 MACT ACT	3	SAJDA KHATOON AND ORS vs KRISHNA YADAV, AND ORS	KAMESHWAR SINGH RAMBRATH KUMAR SINGH	MRITUNJAY KUMAR KUMAR PANKAJ

FOR ORDERS (ON OFFICE NOTES) -I

73.	MA/659/2011 CLAIM CASE-31/200 MACT ACT	14	UNITED INDIA INSURANCE COMPANY vs URMILA DEVI AND ORS	DURGESH KUMAR SINGH	SYED HUSSAIN MAJEED JWALA PRASAD SATYA PRAKASH RABI BHUSHAN PRASAD NO. 1 RAVISH CHANDRA
74.	MA/1070/2018 MACT ACT	6	NATIONAL INSURANCE COMPANY LIMITED vs ASHOK KUMAR AND ORS	DURGESH KUMAR SINGH	RAJESH KUMAR SINGH RAJESH KUMAR SINGH
75.	MA/62/2019	7	THE NEW INDIA ASSURANCE COMPANY LTD. vs MURAT DEVI AND ANR	BIMLESH KUMAR JHA	AMAN VISHAL LEELAWATI KUMARI
76.	MA/31/2021	4	UNITED INDIA INSURANCE COMPANY LIMITED, vs INJALA DEVI, AND ORS	DURGESH KUMAR SINGH	
77.	MA/527/2021	4	THE STATE OF BIHAR AND ORS vs M/S BAIBHAW CONSTRUCTION PVT. LTD.	REWTI KANT RAMAN	SHASHI KUMAR SHARMA
78.	MA/569/2022	2	SURESH SINGH AND ANR vs THE UNION OF INDIA	AJAY KR SINGH NO.1	ADDITIONAL SOLICITOR GENERAL JAWED GAFFAR KHAN
79.	MA/655/2022	3	THE UNION OF INDIA vs MINA DEVI AND ANR	KANAK VERMA(CGC) KANAK VERMA	
80.	MA/378/2024 MA OTHERS	3	BIHAR STATE BOARD OF RELIGIOUS TRUSTS, VIDYAPATI MARG, PATNA. AND ANR vs MAHANT LAXMAN DAS	RAVI RANJAN UMESH PRASAD ARUN KUMAR TIWARI	
81.	MA/548/2024	1	NIRAJ YADAV ALIAS NIRAJ KUMAR ADAV vs THE STATE OF BIHAR AND ORS	DR. ANJANI PD. SINGH SUNNY KUMAR	GOVERNMENT PLEADER 20
82.	MA/779/2024 Miscellaneous App MACT ACT	3	PATNA MUNICIPAL CORPORATION vs ANURAG KUMAR AND ANR	SANJAY PRAKASH VERMA	SANJAY KUMAR SINHA OM PRAKASH NAGMANI AMIT ANAND
83.	MA/889/2024 MACT ACT	4	DIVISIONAL MANAGER, THE NATIONAL INSURANCE COMPANY LTD. vs PRASHANNA BIHARI AND ANR	RAJ KUMAR SINGH VIKRAM	
84.	MA/206/2025 MACT ACT	5	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, SE vs PAWANREKHA DEVI @ PAMAR REKHA DEVI AND ORS	DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH	

FOR ORDERS (ON PETITIONS)-I

85.	MA/267/2017 MACT ACT IA-1/2017 (7164/2017) LIMITATION PETITIO IA-2/2025 () STAY OF PROCEEDING	2	THE ORIENTAL INSURANCE COMPANY REGIONAL OFFICE THROUGH SRI NIRAJ KUMAR vs ARTI DEVI AND ORS	ASHOK PRIYADARSHI SANJAY SINHA	RAJESH KUMAR
86.	MA/294/2020 IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () LIMITATION PETITIO	2	HDFC ERGO GENERAL INSURANCE COMPANY LTD. vs MITHILESH DEVI AND ANR	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	

87.	MA/23/2023 m.a. IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () LIMITATION PETITIO	5	BRANCH MANAGER NATIONAL INSURANCE COMPANY LIMITED, vs KAMALA DEVI AND ANR	GYANENDRA KUMAR SINGH MAYURI	PRATYUSH
88.	MA/796/2023 MA OTHERS IA-1/2024 () STAY OF PROCEEDING	11	BHUSHAN SINGH vs SMT SAROJANI DEVI	DIN BANDHU SINGH KUMARI KIRAN MAJID MAHBOOB KHAN ASIF KALIM	RAKESH KUMAR RAVI BHATIA HIMANSHU SHEKHAR
89.	MA/285/2024 MA (RERA) IA-1/2025 () LIMITATION PETITIO	3	M/S GENX INFRA HOME PVT. LTD. vs THE STATE OF BIHAR AND ORS	RAHUL KUMAR	STANDING COUNSEL 4 JAINANDRA KUMAR

FOR HEARING UNDER ORDER 41 RULE 11 CPC-I

90.	MA/827/2014 MVI ACT. MACT ACT	9	RITU AGRAWAL AND ORS vs MANAGER, SRIRAM GENERAL INSURANCE COMPANY LTD. AND ORS	MUKESH PRASAD SINGH	ALOK KUMAR @ ALOK KR SHAHI
With 90.1	MA/496/2015 MACT ACT	7	SHRI RAM GENERAL INSURANCE CO LTD, vs RITU AGRAWAL AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	MUKESH PRASAD SINGH
91.	MA/208/2021	1	THE NATIONAL INSURANCE COMPANY LIMITED, vs ABHISHEK ANAND AND ORS	RUPAK KUMAR	
92.	MA/477/2022	5	SHANKAR CHAURASIA vs M/S S.K.S. MICRO FINANCE LIMITED, AND ANR	BIDHANESH MISRA TANUJA KUMARI (MISHRA) HARSH KAUSHAL ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR ANUPAM PRABHAT SHRIVASTAVA CHANDRA MAULI CHAURASIA	PRAMOD MAN BANSH ALOK KUMAR SINHA
93.	MA/620/2022	7	THE STATE OF BIHAR AND ORS vs SAKLI DEVI @ SARSWATI @ SAKHI DEVI AND ANR	AJAY KUMAR MANISH KUMAR (GP4)	RAJESH KUMAR SINHA ANISHA SINHA
94.	MA/227/2023	3	THE ORIENTAL INSURANCE COMPANY LIMITED vs MITHILESH KUMAR RAKESH @ MITHILESH CHAUDHARY @ MITHILESH KUMAR AND ORS	MAYURI KAMLESHWAR PANDEY	RAKESH KUMAR SHARMA ALOK ANAND
95.	MA/2/2024 MA (RERA)	2	RAM BILAS MAHTO vs THE STATE OF BIHAR AND ORS	NITYANAND MISHRA ALOK ABHINAV	ADDITIONAL ADVOCATE GENERAL 7 JAINANDRA KUMAR
96.	MA/245/2024 MA OTHERS	4	SAMIM ANSARI @ MD. SAMIM ANSARI vs KAUSHAR JAHAN AND ORS	UMESH PRASAD BHUPENDRA KUMAR SHARMA MRITYUNJAY KUMAR AMIT KUMAR JHA SHAILESH KUMAR	MD. KAMALUDDIN MD. YUSUF EQBAL PRIYA MD. KAMALUDDIN MD. YUSUF EQBAL PRIYA PRIYA MD. YUSUF EQBAL MD. KAMALUDDIN
97.	MA/365/2024 M.A. MACT ACT	6	THE BIHAR STATE ROAD TRANSPORT CORPORATION vs RAUSHAN KUMAR AND ORS	SANJAY KUMAR GHOSARVEY	KAMESHWAR SINGH KAMESHWAR SINGH
98.	MA/665/2024 Miscellaneous app MA OTHERS	3	SRI NARAYAN MISHRA AND ORS vs THE STATE OF BIHAR THROUGH COLLECTOR, MADHUBANI AND ORS	SANDEEP JHA PRATIMA KUMARI	GOVERNMENT PLEADER 19
99.	MA/962/2024 MA OTHERS	2	JAY PRAKASH PRASAD AND ANR vs BISHWANATH GUPTA AND ORS	DHANANJAY KUMAR UPADHYAY RAJEEV KUMAR	RAJESH KUMAR SHARMA RAJESH KUMAR SHARMA RAJESH KUMAR SHARMA RAJESH KUMAR SHARMA RAJESH KUMAR SHARMA

100.	MA/141/2025 MA OTHERS	2	SOHAN YADAV vs BABAN SINGH YADAV AND ORS	PRAKASH MAHTO SANDEEP KUMAR MANDAL
101.	MA/581/2025 MA OTHERS	2	SUNIL RAI vs SRI AMIT SINGH @ CHIKKU BABU AND ORS	SANJAY KUMAR

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 209 (AT 10:30 A.M.)
Mr. Justice Harish Kumar

All Types of Mentioning Shall be entertained only on Monday at 10:30 A.M.

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CWJC/20138/2021 SCH.COLL.UNIV.(EXC	3	DR. PRIYANKA KUMARI vs THE STATE OF BIHAR AND ORS	HARIDAYAL KUMAR KAMLESH KUMAR SHARMA	BIRJU PRASAD (GP13)	
2.	CWJC/21020/2021 WITHHOLDING/CANCEL	3	SARITA KUMARI AND ORS vs THE BIHAR SANSKRIT EDUCATION BOARD AND ORS	MD. ANISUR RAHMAN MD. AKRAM NAIYER	SHASHANK SHEKHAR JHA KUMARI SUJATA SINHA	
3.	CWJC/6947/2022 SCH.COLL.UNIV.(EXC	2	GHANSHYAM MAHTO AND ANR vs THE STATE OF BIHAR AND ORS	KOSHALENDRA RAI NAVIN NIKUNJ NAGENDRA RAI	SMT. SHILPA SINGH (GA12) MUKESH KUMAR SATYAM SHIVAM SUNDARAM MUKESH KUMAR SATYAM SHIVAM SUNDARAM PRATIK KUMAR	
4.	CWJC/14625/2024 SCH.COLL.UNIV.(EXC	4	CHAUDHARY CHARAN SINGH EVENING COLLEGE BHGIRATH NARWAR, KOCHAS ROHTAS vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT PLEADER (18) RAJESH PRASAD CHOUDHARY SUNIL KUMAR SINGH SUNIL KUMAR SINGH	
5.	CWJC/18722/2025 TRANSFER , SCHOO	1	DEEPAK KUMAR DEEP vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN KUMAR AJIT KUMAR	STANDING COUNSEL (7)	
			FOR ORDERS (ON PETITIONS)			
6.	CWJC/11522/2024 SCH.COLL.UNIV.(EXC IA-1/2024 () MISC IA-2/2025 () AMENDMENT	7	AKHIL BHARTIYA JAN KALYAN PARISHAD AND ANR vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SINGH	GOVERNMENT PLEADER 17 P.K. SHAHI ARUN KUMAR AJAY ANAND KISHORE CHOUDHARY ARUN KUMAR	
			FOR ORDERS			
7.	CWJC/15180/2025 SCH.COLL.UNIV.(EXC	5	OJASWEE KUMARI AND ANR vs THE MAGADH UNIVERSITY AND ORS	DHARMESH KUMAR SHRIVASTAVA SHIVAM ANIKET	GOVERNMENT PLEADER (26) SIDDHARTHA PRASAD	
8.	CWJC/15742/2025 SCH.COLL.UNIV.(EXC	2	MD. FOZAIL vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR BR/1468/2009 MD DANISH QUAMAR ARINJAY KUMAR	GOVERNMENT PLEADER 20 MD. ASLAM ANSARI	
9.	CWJC/18200/2025 OTHERS, SCHOOL SER	2	MD. SHAKEEL AHMAD vs THE STATE OF BIHAR AND ORS	NAND KISHOR PATEL SUNIL KUMAR SINGH SWARNIMA	STANDING COUNSEL (16) MD. ASLAM ANSARI	
			FOR ADMISSION - FRESH CASES			
10.	CWJC/14051/2025 SCH.COLL.UNIV.(EXC	1	MISHRI LAL SAH ARYA KANYA UCHCH VIDYALAYA vs THE STATE OF BIHAR AND ORS	SHRISTI SINGH SAUMYA SINGH SANJEEV RANJAN	ADDL. ADVOCATE GENERAL 13	
11.	CWJC/16099/2025 SCH.COLL.UNIV.(EXC	1	BINAI KUMAR OJHA vs UNION OF INDIA AND ORS	SHARAD SHEKHAR MUKESH KUMAR	ADDITIONAL SOLICITOR GENERAL	
12.	CWJC/16715/2025 SCH.COLL.UNIV.(EXC	1	SNEHA RAJPUT vs THE UNION OF INDIA AND ORS	ANKIT KUMAR SINGH PRABHOJOT SINGH	ADDITIONAL SOLICITOR GENERAL	
13.	CWJC/18741/2025 Salary Matter SALARY, SCHOOL SER	1	MD. ALI AKBAR vs THE STATE OF BIHAR AND ORS	SANGEETA KUMARI AJEET KUMAR	GOVERNMENT PLEADER 23	
14.	CWJC/18742/2025 REM/DIS/TER, SCHOO	1	RANDHEER PASWAN vs THE STATE OF BIHAR AND ORS	GYANENDRA KUMAR SHUKLA SUSHIL KUMAR JHA BINOD KUMAR	ADDL. ADVOCATE GENERAL (07)	

15.	CWJC/18775/2025 ADMISSION, MEDICAL	1	RISHI KUMAR RAY vs THE BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD (BCECEB) AND ORS	VIKAS KUMAR JHA	PRASOON SINHA
16.	CWJC/18821/2025 ADMISSION, MEDICAL	1	RAJNEESH KUMAR RAJ vs BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD AND ANR	RISHI RAJ	PRASOON SINHA

FOR ADMISSION III

17.	CWJC/2298/2024 PAY SCALES , SCHOO	2	ANUP KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	JAI PRAKASH VERMA NARESH PRASAD VERMA	STANDING COUNSEL 15
18.	CWJC/10874/2025 MATTERS RELATING T	2	NEHA KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL (12) RITESH KUMAR
19.	CWJC/13228/2025 SELECTION , UNIV.	2	DR. ANISUR RAHMAN vs THE STATE OF BIHAR AND ORS	ABHISHEK RAJ KASHYAP SHALLY KUMARI SIYA RAM SHAHI	GOVERNMENT ADVOCATE (05) SANJAY PANDEY PARUL PRASAD
20.	CWJC/14173/2025 ADMISSION, MEDICAL	4	SHAILJA SINHA vs THE UNION OF INDIA AND ORS	NISHANT KUMAR SINHA MD. WALIUR RAHMAN	ADDITIONAL SOLICITOR GENERAL CHHAYA KIRTI RAKESH KUMAR SINHA
21.	CWJC/16923/2025 SELECTION , UNIV.	2	RAMJI SINGH vs ARYABHATTA KNOWLEDGE UNIVERSITY AND ORS	RANJEET KUMAR MISHRA	RANA VIKRAM SINGH DR. ANAND KUMAR

MATTER -2

22.	CWJC/16687/2023 ADMISSION, POST-GR	5	LUV RAJ vs THE UNION OF INDIA AND ORS	SUDHIR KUMAR	ADDITIONAL SOLICITOR GENERAL KANAK VERMA VIRENDRA PRASAD UGRANATH MALLIK SRI VIRENDRA PRASAD SRI VIRENDRA PRASAD SRI VIRENDRA PRASAD
23.	CWJC/17188/2023 WITHHOLDING/CANCEL	5	LAXMI KUMARI vs THE STATE OF BIHAR AND ORS	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA BISHWA NATH MAHTO DEEPAK KUMAR	JITENDRA KUMAR ROY 1 (SC 13) ADDITIONAL SOLICITOR GENERAL MANOJ KUMAR SINGH
24.	CWJC/7097/2024 MATTERS RELATING T	5	BRIJMOHAN vs THE VICE CHANCELLOR AND ORS	DHANANJAY MISHRA NILESH KUMAR NIRALA	RANA VIKRAM SINGH
25.	CWJC/16092/2024 ESTB. RECO.OF EDUC	4	FAIYAZ AHMAD vs THE STATE OF BIHAR, AND ORS	JAGNNATH SINGH DEEPAK KUMAR MD. GHULAM MUSTAFA PADMANABH KASHYAP	STANDING COUNSEL (24)
26.	CWJC/5711/2025 ADMISSION, MEDICAL	4	RISHU RANJAN vs THE EXAMINATION CONTROLLER OF BIHAR COMBINED ENTRANCE COMPETITIVE EXAM BOARD, AND ORS	SANJAY JHA SHASHI BHUSHAN SINGH MD. SAMIR MINHAJ USHA KUMARI	ADDITIONAL SOLICITOR GENERAL GOVERNMENT ADVOCATE (11) MR. PRASOON SINHA NIVEDITA NIRVIKAR KUMAR PRIYA RANJAN CHHAYA KIRTI SHANKAR KUMAR CHOUDHARY AMISH KUMAR
27.	CWJC/9539/2025 ADMISSION, MEDICAL	4	SHRI VIVEK VISVASH @ VIVEK AND ANR vs THE STATE OF BIHAR AND ORS	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP JAYA SINGH ADITI SAHAY PRANSHU PRAKASH	ADDL. ADVOCATE GENERAL 13 PRASOON SINHA KUMAR PRIYA RANJAN SARVESH KUMAR SINGH KRISHNA NANDAN SINGH CHHAYA KIRTI

28.	CWJC/9606/2025 ADMISSION, MEDICAL	4	MANDEEP KUMAR vs THE STATE OF BIHAR AND ORS	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP JAYA SINGH PRANSHU PRAKASH ADITI SAHAY	GOVERNMENT ADVOCATE (02) PRASOON SINHA KUMAR PRIYA RANJAN KRISHNA NANDAN SINGH CHHAYA KIRTI SHIVADITYA DHARI SINHA
29.	CWJC/10106/2025 ESTB. RECO.OF EDUC	1	SHYAM SCHOOL OF PHARMACY, KIRTAUL TEGHRA BEGUSARAI vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT PLEADER (07) PARUL PRASAD AJAY SUDHIR KUMAR
30.	CWJC/10624/2025 ESTB. RECO.OF EDUC	1	SUNAINA COLLEGE OF PHARMACY, vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT ADVOCATE (5) PARUL PRASAD AJAY SUDHIR KUMAR
31.	CWJC/11420/2025 SCH.COLL.UNIV.(EXC	2	MANISHA KUMARI vs THE STATE OF BIHAR AND ORS	AJAY KR SINGH NO.1	GOVERNMENT PLEADER (12) MR.P.K.SHAHI GIRIJISH KUMAR
32.	CWJC/11630/2025 ESTB. RECO.OF EDUC	2	PRABHAT PARA MEDICAL AND NURSING COLLEGE vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT PLEADER (06) AJAY BRAJESH VERMA SUDHIR KUMAR
33.	CWJC/11867/2025 ESTB. RECO.OF EDUC	2	PRAMOD PRASAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SARVA DEO SINGH	GOVERNMENT PLEADER (19) SIDDHARTHA PRASAD OM PRAKASH KUMAR
34.	CWJC/12008/2025 MATTER REATING TO	2	ARTI SINGH vs THE STATE OF BIHAR AND ORS	AKASH KUMAR MISHRA ANIL KUMAR AMAN KUMAR SINGH	STANDING COUNSEL (9) GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH
35.	CWJC/13236/2025 SCH.COLL.UNIV.(EXC	2	OM PRAKASH vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR KULDEEP KUMAR DHIRESH KUMAR DHIRAJ	GOVERNMENT PLEADER (13) BINDHYACHAL RAI SAUBHAGYA SUMAN SAMRIDHI SUMAN SUMAN KUMAR
36.	CWJC/14089/2025 SCH.COLL.UNIV.(EXC IA-1/2025 () AMENDMENT	2	THE CHAIRMAN, MANAGING COMMITTEE, vs THE STATE OF BIHAR AND ORS	SATISH KUMAR SINHA	STANDING COUNSEL 21
37.	CWJC/14868/2025 ESTB. RECO.OF EDUC IA-1/2025 () AMENDMENT	2	BIHAR COLLEGE OF PHARMACY, vs THE STATE OF BIHAR AND ORS	RAUSHAN ATUL PRAKASH SAHIL KUMAR	GOVERNMENT PLEADER 22 AJAY SHASHANK SHEKHAR SIDDHARTHA PRASAD

FOR ADMISSION -I

38.	CWJC/4983/2025 SCH.COLL.UNIV.(EXC	2	RISHU VERMA vs THE UNION OF INDIA AND ORS	PRITISH RANJAN ADARSH RANJAN	ADDITIONAL SOLICITOR GENERAL ARUN KUMAR SATYAMURTI
39.	CWJC/9987/2025 SCH.COLL.UNIV.(EXC IA-1/2025 () STAY OF PROCEEDING	3	THE MOHAMMADAN EDUCATION COMMITTEE, vs THE STATE OF BIHAR AND ORS	ANUKRITI JAIPURIYAR ANSHUMAN JAIPURIYAR	GOVERNMENT PLEADER (24) RASHID RAIS
40.	CWJC/18259/2019 ESTB. RECO.OF EDUC IA-1/2025 () EXPUNGE	5	BHAGWAN BUDDHA PRIMARY TEACHERS EDUCATION COLLEGE vs NATIONAL COUNCIL FOR TEACHERS EDUCATION AND ORS	ARUN KUMAR PANDEY	SUNIL KUMAR SINGH
41.	CWJC/19313/2019 SCH.COLL.UNIV.(EXC	12	LOK PRAKASH SINGH vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR KRISHNA KUMARI RAMANUJ	MADANJEET KUMAR (GP20) NIKESH KUMAR
42.	CWJC/24486/2019 SCH.COLL.UNIV.(EXC	10	BAIDYANATH CHOUDHARY vs L. N. MITHILA UNIVERSITY AND ORS	BINODANAND MISHRA ARVIND KUMAR	MD. NADIM SERAJ AJAY BEHARI SINHA ALKA VERMA
43.	CWJC/25428/2019 SCH.COLL.UNIV.(EXC	9	MADARSA ZIKRATUN NISA vs THE STATE OF BIHAR AND ORS	ASHHAR MUSTAFA	JITENDRA KR. ROY 1 (SC13) SHRI PRAKASH SRIVASTAVA

44.	CWJC/840/2020 SCH.COLL.UNIV.(EXC IA-1/2023 ()	12	ALLAMA IQBAL COLLEGE, BIHARSHARIF, (NALANDA), vs THE STATE OF BIHAR AND ORS	MANOJ PRIYADARSHI AMIT KUMAR SINGH	KAMESHWAR KUMAR (GP17) PRABHAT KUMAR VERMA DR. ANAND KUMAR RANA VIKRAM SINGH
45.	CWJC/2782/2020 ESTB. RECO.OF EDUC	10	MUSLIM MINORITY COLLEGE vs THE STATE OF BIHAR AND ORS	SATYAM SHIVAM SUNDARAM	ASHUTOSH RANJAN PANDEY (AAG15) ASHHAR MUSTAFA HANSRAJ
With 45.1	CWJC/6672/2021 SCH.COLL.UNIV.(EXC	8	DR. MD. QUAMRUDDIN AND ANR vs THE STATE OF BIHAR AND ORS	AVANINDRA KUMAR JHA MD. NAJMUL HODDA ANAND KUMAR TIWARI NARENDRA KUMAR SINHA JITENDRA ACHARYA	SMT.SHILPA SINGH (GA12) ASHHAR MUSTAFA RANJAN KUMAR SINHA RITESH KUMAR
46.	CWJC/3307/2020 SCH.COLL.UNIV.(EXC	10	MANAGING COMMITTEE OF DR. RAM NARAYAN SHASTRI SANSKRIT PRATHMIK SAH MADHYAMIK VIDYALAYA vs THE STATE OF BIHAR AND ORS	DURGA NAND JHA	PRABHAKAR JHA (GP27) SATYAM SHIVAM SUNDARAM SANJAY KUMAR CHANDRA SHEKHAR KUMAR SINGH
47.	CWJC/4331/2020 SCH.COLL.UNIV.(EXC	8	KUMAR HARSHA AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR GHOSARVEY	PRABHAKAR JHA (GP27) ASHHAR MUSTAFA SHAILENDRA KUMAR SINGH HANSRAJ GIRIJISH KUMAR
48.	CWJC/5403/2020 SCH.COLL.UNIV.(EXC IA-1/2023 ()	9	KAMLESHWAR PANDEY AND ORS vs THE STATE OF BIHAR AND ORS	RAVI SHANKAR GANGULI MD. IMTIYAZ HUSSAIN SUBODH KUMAR BARNWAL SHASHI BHUSHAN KUMAR TATHAGAT SAURABH SHASHI BHUSHAN KUMAR TATHAGAT SAURABH SHASHI BHUSHAN KUMAR TATHAGAT SAURABH TATHAGAT SAURABH SHASHI BHUSHAN KUMAR SHASHI BHUSHAN KUMAR TATHAGAT SAURABH TATHAGAT SAURABH SHASHI BHUSHAN KUMAR TATHAGAT SAURABH TATHAGAT SAURABH	SMT. SHILPA SINGH (GA12) DR. ANAND KUMAR GYAN SHANKAR LALIT KISHORE MANISH KUMAR SANJEEV KUMAR SINGH SURYA NILAMBARI
49.	CWJC/10871/2020 ESTB. RECO.OF EDUC	7	MD. QUAMRUZZAMAN, vs THE STATE OF BIHAR AND ORS	MD. NAZIR ANSARI MD. RASHID ALAM	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA(SC16) SHAHZANAD HASSAN KHAN SANJAY KUMAR KUMAR CHANDRA SHEKHAR MANOJ KUMAR JHA
50.	CWJC/9874/2021 SCH.COLL.UNIV.(EXC	6	RAM BAHADUR PRASAD, vs STATE OF BIHAR AND ORS	ALOK KUMAR ALOK	LALIT KISHORE (AG) GIRIJISH KUMAR MD. KHURSHID ALAM (AAG 12)
51.	CWJC/11794/2021 ESTB. RECO.OF EDUC IA-2/2022 () MISC IA-3/2022 () INTERVENOR PETITIO	9	AYURVED MEDIICAL COLLEGE vs THE UNION OF INDIA AND ORS	NIRAJ KUMAR KUMAR DHIRENDRA PRATAP SINGH SANJEEV KUMAR PRIYA RANJAN	DR. K. N. SINGH (ASG) LALIT KISHORE (AG) RAKESH KUMAR SINHA RAMADHAR SINGH (GP 25) TRIBHUWAN NARAYAN DIPAK KUMAR
52.	CWJC/2174/2022 SCH.COLL.UNIV.(EXC	2	RANJEET PASWAN vs THE STATE OF BIHAR AND ORS	MD. ZIAUL QUAMAR RIZWANA TABASSUM	JITENDRA KR. ROY 1 (SC13)

53.	CWJC/1339/2023 SCH.COLL.UNIV.(EXC IA-1/2025 () LIMITATION PETITIO	5	BISHNU DEO KAPARI SANSKRIT PRIMARY-CUM-MIDDLE SCHOOL vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	JITENDRA KR. ROY 1 (SC13) SATYAM SHIVAM SUNDARAM SANJAY KUMAR
54.	CWJC/1837/2023 WITHHOLDING/CANCEL	5	PRAMILA DEVI @ PRAMILA KUMARI @ PRMILA KUMARI vs THE UNION OF INDIA AND ORS	DEVENDRA KUMAR	ADDITIONAL SOLICITOR GENERAL KAMESHWAR KUMAR (GP17) MANOJ KUMAR SINGH MANOJ KUMAR SINGH MANOJ KUMAR SINGH
55.	CWJC/2023/2023 MATTERS RELATING T	3	SAHANSAH ALAM vs THE VICE-CHANCELLOR, BHUPENDRA NARAYAN MANDAL UNIVERSITY, AND ORS	SANJAY KUMAR MANDAL KAMLESH KUMAR PATHAK	RITESH KUMAR
56.	CWJC/3012/2023 SCH.COLL.UNIV.(EXC	5	SHRIDEV MANDAL vs THE VICE-CHANCELLOR, KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY AND ORS	SUBHASH KUMAR MISHRA	BINAY KUMAR SINGH
57.	CWJC/7426/2023 ADMISSION, MEDICAL IA-1/2023 ()	11	DR. MONICA YADAV vs THE UNION OF INDIA AND ORS	ZAINUL ABEDIN SHAHBAJ ALAM SANTOSH KUMAR YADAV	ADDITIONAL SOLICITOR GENERAL MD. NADIM SERAJ S.D. SANJAY PANKAJ KUMAR (SC12) VANDANA KISHORE PRASOON SINHA BINDHYACHAL RAI BINDHYACHAL RAI MOHIT AGARWAL
58.	CWJC/8667/2023 SCH.COLL.UNIV.(EXC IA-1/2023 () IA-2/2023 () ADDING PARTY IA-3/2023 ()	9	RAMAKANT SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	RITIKA RANI VARDAAN MANGALAM	MADAN JEET KUMAR (GP 20) GIRIJISH KUMAR SANJAY KUMAR SHYAM KUMAR SINGH
59.	CWJC/9578/2023 WITHHOLDING/CANCEL	2	MADHAV NARAYAN THAKUR vs THE STATE OF BIHAR AND ORS	GHANSHYAM CHOUDHARY MRITUNJAY KUMAR SINGH	MADHAW PD. YADAW (GP23) GYAN SHANKAR LALIT KISHORE MANISH KUMAR GYAN SHANKAR
60.	CWJC/11496/2023 SCH.COLL.UNIV.(EXC	10	MANISH KUMAR vs THE STATE OF BIHAR AND ORS	DINKAR KUMAR AJIT KUMAR	KAMESHWAR KUMAR (GP17) GYAN SHANKAR LALIT KISHORE MANISH KUMAR MD. NADIM SERAJ SANJAY KUMAR SINGH
61.	CWJC/12570/2023 SCH.COLL.UNIV.(EXC	3	ASHARFI MAHTO vs THE BIHAR SCHOOL EXAMINATION BOARD, BUDDHA MARG, PATNA AND ORS	SURAJ NARAIN YADAV SWETA KUMARI CHANDRA MOHAN MASOOM ALAM	LALIT KISHORE GYAN SHANKAR ASHAD MD. SOBAN ASGHAR
62.	CWJC/12589/2023 SCH.COLL.UNIV.(EXC	9	AMRITA AND ANR vs THE STATE OF BIHAR AND ORS	BAIDYA NATH PRASAD MANOJ KUMAR SURAJ NARAIN YADAV	PRABHAKAR JHA (GP27) SUNIL KUMAR SINGH BINAY KUMAR SINGH SARVA DEO SINGH SARVA DEO SINGH SANJAY KUMAR BINDHYACHAL RAI
63.	CWJC/13080/2023 SCH.COLL.UNIV.(EXC	2	BIRENDRA KUMAR PATEL vs THE STATE OF BIHAR AND ORS	KAUSHAL KISHOR JYOTI KUMARI MAHESH KUMAR	JITENDRA KUMAR ROY 1(SC 13)
64.	CWJC/13081/2023 ESTB. RECO.OF EDUC	9	SMT. KANAK LATA SINHA AND ANR vs THE STATE OF BIHAR AND ORS	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA BISHWASH VIJETA ANURAJ SINGH JITENDRA ACHARYA	SUBHASH CHANDRA MISHRA (SC 16) LALIT KISHORE GYAN SHANKAR SATYABIR BHARTI

65.	CWJC/13642/2023 WITHHOLDING/CANCEL	4	NITU KUMARI vs PURNEA UNIVERSITY AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA	RAKESH KUMAR SAMRENDRA MAURYA VIJAY CHANDRA GAURAV GOVINDA AARAV RAJ PREETY RANJAN
66.	CWJC/13954/2023 MATTERS RELATING T	3	SHAILENDRA KUMAR SINGH AND ORS vs BABA SAHEB BHIMRAO AMBEDKAR BIHAR UNIVERSITY AND ORS	DHANANJAY KUMAR SUNIL PRASAD	SANJEEV KUMAR INDRAJESH KUMAR
67.	CWJC/14419/2023 ADMISSION, MEDICAL	10	HABIBA SHANE vs THE UNION OF INDIA AND ORS	RASHID IZHAR ADIL ABBAS ASFAR IMAM	BIRJU PRASAD (GP 13) PRASOON SINHA ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN PUNAM KUMARI SINGH AMISH KUMAR PRABHAKAR THAKUR SHANKAR KUMAR CHOUDHARY
With 67.1	CWJC/14425/2023 ADMISSION, MEDICAL	7	MOHAN KUMAR vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	SUBHASH CHANDRA MISHRA (SC 16) PRASOON SINHA YOGESH KUMAR MANIBHUSHAN PRATAP SENGAR SUNNY KUMAR
With 67.2	CWJC/15761/2023 ADMISSION, MEDICAL	7	ANWESHA NAYAK vs THE UNION OF INDIA AND ORS	RASHID IZHAR ADIL ABBAS ASFAR IMAM	ADDITIONAL SOLICITOR GENERAL AJAY BEHARI SINHA (GA 8) PRASOON SINHA KUMAR PRIYA RANJAN AMISH KUMAR
68.	CWJC/14484/2023 SCH.COLL.UNIV.(EXC	3	THE MANAGING COMMITTEE, MUSLIM MINORITY COLLEGE, BHAGALPUR AND ANR vs THE STATE OF BIHAR AND ORS	BINAY KUMAR ALLAMA ABDUL QUDIR JAMAL FARIDI	MADHAW PRASAD YADAW (GP 23) ASHHAR MUSTAFA
69.	CWJC/14510/2023 SCH.COLL.UNIV.(EXC IA-1/2025 () INTERVENOR PETITIO	6	MANAGING COMMITTEE OF THE MADARSA ASADUL ULOOM AT SAJJAD NAGAR LARUARA, AND ORS vs THE STATE OF BIHAR AND ORS	MD. RASHID ALAM	SUBHASH CHANDRA MISHRA (SC 16) SHAHZAD HASSAN KHAN RAJ NANDAN PRASAD ALLAMA ABDUL QUADIR JAMAL FARIDI BINAY KUMAR
70.	CWJC/14874/2023 SCH.COLL.UNIV.(EXC	3	DILRAJ SINGH vs THE STATE OF BIHAR AND ANR	PRIYESH KUMAR	KAMESHWAR KUMAR (GP 17) MANOJ KUMAR SINGH
71.	CWJC/15003/2023 ADMISSION, ALLOCAT	4	SITARAM vs THE STATE OF BIHAR AND ORS	VISHAL KUMAR SINGH ADIL ABBAS ANUPAM PRABHAT SHRIVASTAVA	KAMESHWAR KUMAR (GP17) RAJENDRA KUMAR GIRI DIGVIJAY SINGH INDRAJESH KUMAR
72.	CWJC/15078/2023 SCH.COLL.UNIV.(EXC	3	SHWETA KUMARI vs THE UNION OF INDIA AND ORS	ABHIJEET GAUTAM ANKIT KUMAR SINGH SANJIV KUMAR	ADDITIONAL SOLICITOR GENERAL MANOJ KUMAR SINGH
73.	CWJC/15416/2023 WITHHOLDING/CANCEL	3	ARCHANA KUMARI vs THE VICE CHANCELLOR, AND ORS	SWAPNIL KUMAR SINGH	ASHHAR MUSTAFA
74.	CWJC/15458/2023 ESTB. RECO.OF EDUC IA-1/2023 ()	3	HAZRAT WILAYAT ALI COLLEGE OF TECHNICAL STUDIES vs THE STATE OF BIHAR AND ORS	MD. ANIS AKHTAR RANANJAY KUMAR ARIF DAULA SIDDIQUIE GAUTAM KUMAR YADAV SUSHANT KUMAR KAMRAN FAZAL ANJUM PERVEEN MD. SHADAB ALAM WAZDI AJOY KUMAR	KAMESHWAR KUMAR (GP17) RASHID IZHAR

75.	CWJC/15679/2023 WITHHOLDING/CANCEL	2	KUMAR GAUTAM PRAKASH vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR	MADHAW PD. YADAW (GP23) GYAN SHANKAR LALIT KISHORE BINITA SINGH VIPIN KUMAR
76.	CWJC/15758/2023 WITHHOLDING/CANCEL	3	RINKI KUMARI vs THE STATE OF BIHAR AND ORS	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	MADAN JEET KUMAR (GP 20) SARVA DEO SINGH BINDHYACHAL RAI
77.	CWJC/15989/2023 SCH.COLL.UNIV.(EXC IA-1/2023 () MISC IA-2/2024 () AMENDMENT	15	COUNCIL OF ALLAMA IQBAL COLLEGE AND ALLIED INSTITUTIOONS, AND ANR vs THE PATLIPUTRA UNIVERSITY, AND ORS	MANOJ PRIYADARSHI ASHOK KUMAR YADAV AMIT KUMAR SINGH	PRABHAKAR JHA (GP 27) RANA VIKRAM SINGH
With 77.1	CWJC/2300/2025 SCH.COLL.UNIV.(EXC	2	COUNCIL OF ALLAMA IQBAL COLLEGE AND ALLIED INSTITUTIONS AND ANR vs THE STATE OF BIHAR AND ORS	MANOJ PRIYADARSHI ASHOK KUMAR YADAV AMIT KUMAR SINGH	STANDING COUNSEL (15) RANA VIKRAM SINGH
78.	CWJC/16047/2023 SCH.COLL.UNIV.(EXC	3	SANTOSH KUMAR vs THE BIHAR SCHOOL EXAMINATION BOARD, AND ORS	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR	LALIT KISHORE GYAN SHANKAR SUNIL KUMAR MANDAL
79.	CWJC/16285/2023 SCH.COLL.UNIV.(EXC	2	NAZIYA PRAVEEN vs THE STATE OF BIHAR AND ORS	ARCHANA SINHA @ ARCHANA SHAHI SWARNA ROY	PRABHAKAR JHA (GP27) MD. NADIM SERAJ NIRMAL KUMAR KUMAR RAVISH BINDHYACHAL RAI
80.	CWJC/16372/2023 SCH.COLL.UNIV.(EXC	6	SAKCHI @ SHACHI vs THE UNION OF INDIA AND ORS	ARCHANA SINHA @ ARCHANA SHAHI SWARNA ROY	ADDITIONAL SOLICITOR GENERAL S.D. SANJAY KUMAR PRIYA RANJAN AMARJEET RAM TUJABH SINGH MOHIT AGARWAL SANJEEV KUMAR PREETI
81.	CWJC/16560/2023 SCH.COLL.UNIV.(EXC	2	INDU KUMARI vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR NIDHI KUMARI	MADAN JEET KUMAR (GP 20)
82.	CWJC/16563/2023 cwjc MATTERS RELATING T	3	SHUBHAM KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR PANDEY KUMARI PALLAVI	BINOD KUMAR YADAV (SC 18) JITENDRA KUMAR DR. ANAND KUMAR RANA VIKRAM SINGH RANA VIKRAM SINGH
83.	CWJC/16661/2023 WITHHOLDING/CANCEL	3	SUNNY KUMAR vs THE STATE OF BIHAR AND ORS	UMESH KUMAR VERMA MRITYUNJAY KUMAR SHRIVASTWA	SMT. BINITA SINGH (SC 28) NIRAJ KUMAR MISHRA RANA VIKRAM SINGH
84.	CWJC/16834/2023 SCH.COLL.UNIV.(EXC	2	MANOJ KUMAR ARYA vs THE STATE OF BIHAR AND ORS	SHIVA SHANKAR PRASAD SINGH KARUNANIDHI PUSHPENDRA PRIYEDARSHI	JITENDRA KR. ROY 1 (SC13) SURYA NILAMBARI
85.	CWJC/17038/2023 SCH.COLL.UNIV.(EXC	3	AJIT KUMAR MEHTA SANSKRIT SHIKSHAN SANSTHAN AND ANR vs THE UNION OF INDIA AND ORS	ASHOK KUMAR SINGH SWETA SINGH MAYANK MANI	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH RADHIKA RAMAN
86.	CWJC/17285/2023 ADMISSION, GRADUAT	3	SYED FAIZUR RAHMAN vs VICE CHANCELLOR AND ORS	ARCHANA SINHA @ ARCHANA SHAHI SWARNA ROY	MD. NADIM SERAJ NIRMAL KUMAR KINKAR KUMAR
87.	CWJC/17326/2023 SCH.COLL.UNIV.(EXC	3	SUNAINA DEVI vs THE STATE OF BIHAR AND ORS	PURUSHOTTAM KUMAR RITWIK THAKUR VAISHNAVI SINGH SHIVAM	ABBAS HAIDER (SC 6) SATYAM SHIVAM SUNDARAM
88.	CWJC/18171/2023 SCH.COLL.UNIV.(EXC	3	ABHISHEK KUMAR vs THE UNION OF INDIA AND ORS	SWETA RAJ	ADDITIONAL SOLICITOR GENERAL RAVINDER KUMAR SHARMA AWADHESH KUMAR PANDEY

89.	CWJC/18496/2023 SCH.COLL.UNIV.(EXC	5	SATISH CHANDRA ALIAS SATISH CHANDRA SINGH vs THE STATE OF BIHAR AND ORS	MARUTH NATH ROY SANJAY PARASMANI	STANDING COUNSEL 1 GYAN SHANKAR LALIT KISHORE ANKIT KATRIAR
90.	CWJC/18603/2023 SCH.COLL.UNIV.(EXC	4	KRITI KUMARI @ KRITI vs CENTRAL UNIVERSITY OF SOUTH BIHAR AND ORS	VISHAL KUMAR SINGH ANUPAM PRABHAT SHRIVASTAVA RAKESH SHARMA	S.D.SANJAY
91.	CWJC/234/2024 POST RETIRE, NON G	3	CHANDRA BILASH SHARMA vs THE STATE OF BIHAR AND ORS	VIRENDRA PRASAD	GOVERNMENT ADVOCATE 8 RITIKA RANI
92.	CWJC/400/2024 SCH.COLL.UNIV.(EXC IA-1/2025 () MISC	3	SATYENDRA NARAYAN SINGH vs PATLIPUTRA UNIVERSITY, PATNA AND ORS	SUNIL KUMAR SINGH AJAY KUMAR SINGH	RANA VIKRAM SINGH RAMCHANDRA SINGH SHANKAR KUMAR LAL BAHADUR SINGH RADHA KRISHNA
93.	CWJC/1217/2024 MATTERS RELATING T	8	SUFIYA PARWEEN vs THE VICE-CHANCELLOR AND ORS	ASIF KALIM MAJID MAHBOOB KHAN	RITESH KUMAR KUMAR PRIYA RANJAN SARWAT RAFI INDRAJEET BHUSHAN
94.	CWJC/2101/2024 ESTB. RECO.OF EDUC	2	MATHURAM COLLEGE OF EDUCATION vs THE NATIONAL COUNCIL FOR TEACHER EDUCATION AND ORS	NIRANJAN KUMAR SHASHI KUMAR RAVI KUMAR	SUNIL KUMAR SINGH GYAN SHANKAR LALIT KISHORE GYAN SHANKAR
95.	CWJC/2249/2024 SCH.COLL.UNIV.(EXC	2	SHEKH YUNUS vs THE STATE OF BIHAR AND ORS	SHARAD KUMAR VERMA HEMANT RAY SAGAR KUMAR	STANDING COUNSEL 19 MD. ASLAM ANSARI ARIF DAULA SIDDIQUIE MAHTAB ALAM NOUMAAN AHMAD
96.	CWJC/2278/2024 SCH.COLL.UNIV.(EXC	6	LAKSHMAN SINGH vs VEER KUNWAR SINGH UNIVERSITY AND ORS	SANJAY KUMAR SARVA DEO SINGH	RAJESH PRASAD CHOUDHARY MD. EJAZ AKHTER
97.	CWJC/2394/2024 SCH.COLL.UNIV.(EXC IA-1/2025 () INTERVENOR PETITIO	2	MAHANTH VIDYANAND SHASTRI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	STANDING COUNSEL 3 GYAN SHANKAR LALIT KISHORE MANISH KUMAR BIPIN KUMAR ANKIT KATRIAR ANKIT KATRIAR KUMAR KISHAN PRIYA RANJAN ANIKET KUMAR THAKUR SAURAV BARIAL KUMAR NIKHIL
98.	CWJC/3090/2024 ESTB. RECO.OF EDUC	2	MD. SAFIRUDDIN vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SARVA DEO SINGH	STANDING COUNSEL 22 SHAHZAD HASSAN KHAN
99.	CWJC/4444/2024 SCH.COLL.UNIV.(EXC	2	BANSHI RAM DEGREE COLLEGE, DEHRI ON SONE, ROHTAS AND ANR vs THE VICE CHANCELLOR, VEER KUNWAR SINGH UNIVERSITY AND ORS	BRIJ MOHAN KUMAR SINGH DHIRAJ	RAJESH PRASAD CHOUDHARY
100.	CWJC/4558/2024 SCH.COLL.UNIV.(EXC IA-1/2024 () MISC IA-2/2025 () MISC	2	BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH SRIRAM KRISHNA PRABHAT KUMAR SINGH	STANDING COUNSEL (8) LALIT KISHORE GYAN SHANKAR MANISH KUMAR GIRIJISH KUMAR
101.	CWJC/4899/2024 SCH.COLL.UNIV.(EXC	2	ANANT KUMAR JAIN VIDYAPITH, ARAH vs THE STATE OF BIHAR AND ORS	MADHURESH SINGH	GOVERNMENT PLEADER (3)
With 101.1	MJC/1300/2022 CONTEMPT- SJ	7	ANANT KUMAR JAIN VIDYAPITH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH MADHURESH SINGH ASHUTOSH KUMAR	MADHAW PRASAD YADAW (GP23)
102.	CWJC/5189/2024 WITHHOLDING/CANCEL	3	OM RAJ vs THE BABA SAHEB BHIM RAO AMBEDKAR BIHAR UNIVERSITY MUZAFFARPUR AND ORS	ARVIND KUMAR VERMA ANIMESH	RANA VIKRAM SINGH RAJIV RANJAN KR. PANDEY RAM PRAVESH NATH TIWARI

103.	CWJC/5504/2024 MIGRATION MATTERS	4	KUMARI SMRITI vs THE STATE OF BIHAR AND ORS	SHASHI SAURABH RAVI ROUSHAN	STANDING COUNSEL 07 ASHHAR MUSTAFA KUMAR ALOK SC 7 HANSRAJ PRATIMA KUMARI SANDEEP JHA
104.	CWJC/5715/2024 SCH.COLL.UNIV.(EXC	2	ATUL KRISHNA AGARWAL @ ATUL KRISHNA AGRAWAL vs THE PATNA UNIVERSITY AND ORS	MANI SHANKAR KUMAR	RAJENDRA KUMAR GIRI MANISH DHARI SINGH
105.	CWJC/5764/2024 MATTERS RELATING T IA-2/2025 () MISC	8	VICKY KUMAR vs THE STATE OF BIHAR AND ORS	HARI SHANKAR ROY	GOVERNMENT ADVOCATE 7 SATYAM SHIVAM SUNDARAM
106.	CWJC/6578/2024 MATTERS RELATING T	2	DEV CHANDRA PRASAD vs THE DIRECTOR, NATIONAL TESTING AGENCY (NTA) AND ANR	BARUN KUMAR CHOUDHARY VED PRAKASH CHANDAN	ADDITIONAL SOLICITOR GENERAL AMARENDRA NATH VERMA KUMAR GANGESH GUNJAN
107.	CWJC/6586/2024 ESTB. RECO.OF EDUC	2	DEO SHARAN WOMENS EVENING COLLEGE, vs THE STATE OF BIHAR AND ORS	AKSHANSH ANKIT MONIS AHMAD LALAN KUMAR	ADDITIONAL ADVOCATE GENERAL (04) GYAN SHANKAR LALIT KISHORE NAMRATA MISHRA
108.	CWJC/6601/2024 MATTERS RELATING T	2	SWETA KUMARI vs THE BIHAR NURSES REGISTRATION COUNCIL, PATNA AND ANR	ARUN KUMAR	AWADHESH KUMAR PANDIT
109.	CWJC/6712/2024 ESTB. RECO.OF EDUC	9	SARDAR PRATAP KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR JAY PRAKASH SINGH	STANDING COUNSEL (11) LALIT KISHORE GYAN SHANKAR AJAY BEHARI SINHA MD. NADIM SERAJ AMRESH KUMAR RAKESH KUMAR SHARMA RAVI RANJAN KUMAR
110.	CWJC/6884/2024 SCH.COLL.UNIV.(EXC	2	TARIK ANWAR vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN SINGH NEHA PALLAV	STANDING COUNSEL (15) SHAHID JAWED MD. ASLAM ANSARI
111.	CWJC/7050/2024 SCH.COLL.UNIV.(EXC	2	PAIRU MAHTO SOMARI (P.M.S.) COLLEGE vs THE STATE OF BIHAR AND ORS	AKSHANSH ANKIT MONIS AHMAD	ADDL. ADVOCATE GENERAL 5 GYAN SHANKAR LALIT KISHORE MITHILESH KUMAR RAI
112.	CWJC/7213/2024 SCH.COLL.UNIV.(EXC IA-1/2025 () MISC	7	AMIT KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	AMARESH KUMAR NILIMA KUMARI ANAMIKA ANSHU	GOVERNMENT ADVOCATE (2) RAJESH KUMAR SHARMA
With 112.1	CWJC/10129/2024 ADMISSION, MEDICAL	3	SUDEEP KUMAR vs THE STATE OF BIHAR AND ORS	RAM SHANKAR PRASAD	STANDING COUNSEL 18 PRASOON SINHA RAJESH KUMAR SHARMA
113.	CWJC/7318/2024 SCH.COLL.UNIV.(EXC	2	MAHANTH RAVINDRA DAS BRAHMCHARI @ RAVINDRA RAI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR JAY PRAKASH SINGH	GOVERNMENT PLEADER (10) LALIT KISHORE GYAN SHANKAR GYAN SHANKAR
114.	CWJC/7430/2024 ESTB. RECO.OF EDUC	2	MANAVA BHARTI INTERNATIONAL SCHOOL vs THE STATE OF BIHAR AND ORS	AMARJEET CHOUDHARY AJAY DUTT MISHRA	ADVOCATE GENERAL VINAY KRISHNA TRIPTHY
115.	CWJC/7625/2024 ESTB. RECO.OF EDUC	2	SAVITRI HIRA SANSKRIT PRIMARY-CUM-HIGH SCHOOL vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	STANDING COUNSEL (9) SATYAM SHIVAM SUNDARAM CHANDRA SHEKHAR KUMAR SINGH
116.	CWJC/7685/2024 SCH.COLL.UNIV.(EXC IA-1/2024 () STAY OF PROCEEDING IA-2/2025 () AMENDMENT	2	ST. MICHAELS HIGH SCHOOL, DIGHA GHAT, PATNA vs UNION OF INDIA AND ORS	CEBIN MATHEW ROSHIN JACOB K.M.JOSEPH	ADDITIONAL SOLICITOR GENERAL PUNAM KUMARI SINGH

117.	CWJC/7702/2024 ESTB. RECO.OF EDUC	2	BASUDEO SANSKRIT PRIMARY CUM MIDDLE SCHOOL vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	STANDING COUNSEL 10 SATYAM SHIVAM SUNDARAM CHANDRA SHEKHAR KUMAR SINGH
118.	CWJC/7705/2024 SCH.COLL.UNIV.(EXC	2	ABHAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRAVEER KUMAR THAKUR PRAMOD PRASAD GUPTA	STANDING COUNSEL 28
119.	CWJC/7937/2024 SCH.COLL.UNIV.(EXC	2	MANOJ KUMAR MISHRA vs BIHAR SANSKRIT EDUCATION BOARD, PATNA AND ORS	CHHOTELAL MISHRA JYOTI PRASAD	SATYAM SHIVAM SUNDARAM
120.	CWJC/8055/2024 SCH.COLL.UNIV.(EXC	2	S.S.P.S. COLLEGE (INTER SECTION) SHAMBHUGANJ, BANKA vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH MD. AZIMUDDIN	ADDL. ADVOCATE GENERAL 12 GYAN SHANKAR LALIT KISHORE
121.	CWJC/8883/2024 SCH.COLL.UNIV.(EXC	3	KISHORE KUMAR PANDEY vs THE CHANCELLOR OF THE UNIVERSITIES AND ORS	GYAN PRAKASH PARUL PRIYA	ADVOCATE GENERAL RAJIV RANJAN KR. PANDEY AJIT KUMAR SINHA BINDHYACHAL RAI SIDDHARTH HARSH RADHE SHYAM KUMAR PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA ANAND KUMAR TIWARI BISHWASH VIJETA RAM NARESH JHA SURYA NILAMBARI
122.	CWJC/9007/2024 SCH.COLL.UNIV.(EXC	2	SATISH CHANDRA JHA vs THE STATE OF BIHAR AND ORS	SHIW KUMAR PRABHAKAR	STANDING COUNSEL 18 HARI MOHAN MISHRA SATYAM SHIVAM SUNDARAM
123.	CWJC/9375/2024 SCH.COLL.UNIV.(EXC	2	AL HAFIZ COLLEGE vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA SHUBHAM PRIYADARSHI ARPIT ANAND PUSHKAR BHARADWAJ RAUSHAN	GOVERNMENT ADVOCATE 2 LALIT KISHORE GIRIJISH KUMAR GYAN SHANKAR
124.	CWJC/9753/2024 ESTB. RECO.OF EDUC	2	JAG JIVAN ABHYUDAY SANSKRIT MAHAVIDYALAYA vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ ARPIT ANAND	ADVOCATE GENERAL BINAY KUMAR SINGH
125.	CWJC/9870/2024 SCH.COLL.UNIV.(EXC IA-1/2024 () ADDING PARTY	2	BANARAS SINGH AND ANR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	GOVERNMENT ADVOCATE (11) K.P. SHAHI AJAY BIPIN BIHARI SINGH SANJANA SHYAMA KANT SINGH
126.	CWJC/10018/2024 SCH.COLL.UNIV.(EXC IA-1/2025 () MISC	8	AJAY KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	LAKSHMAN LAL PANDEY ABHISHEK KUMAR	GOVERNMENT PLEADER 18 BINDHYACHAL RAI RAJIV RANJAN KR. PANDEY SURYA NILAMBARI
127.	CWJC/10790/2024 SCH.COLL.UNIV.(EXC	2	SANJAY KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	SHIVENDRA PRASAD CHANDNI KUMARI	STANDING COUNSEL 21 BINAY KUMAR SINGH
128.	CWJC/11208/2024 SCH.COLL.UNIV.(EXC	2	RAMANUJ SHARMA vs THE STATE OF BIHAR AND ORS	UDAI SHANKAR SINGH	STANDING COUNSEL (16) GIRIJISH KUMAR

129.	CWJC/11342/2024 MATTER REATING TO	2	ROSHNI KUMARI @ RUSHANI KUMARI vs THE STATE OF BIHAR AND ORS	SATYAM SHIVAM SUNDARAM	STANDING COUNSEL (15) RAJIV RANJAN KR. PANDEY BINAY KUMAR SINGH RANA VIKRAM SINGH RAKESH KUMAR SAMRENDRA RAJESH PRASAD CHOUDHARY SIDDHARTHA PRASAD RITESH KUMAR ASHHAR MUSTAFA VIKASH KUMAR V.KUMAR PRONOTI SINGH SURYA NILAMBARI
130.	CWJC/11526/2024 MATTERS RELATING T	11	AASHISH RANJAN AND ANR vs THE STATE OF BIHAR AND ORS	HARI SHANKAR ROY	STANDING COUNSEL 11 SATYAM SHIVAM SUNDARAM
131.	CWJC/11530/2024 SCH.COLL.UNIV.(EXC	4	THE PRINCIPAL CUM SECRETARY DR. I.S.N.R.K.P.L.D. KISAN COLLEGE AND ANR vs THE STATE OF BIHAR AND ORS	UDAY KUMAR	GOVERNMENT PLEADER (2) P.K. SHAHI SUNIL KUMAR MANDAL ADIL ABBAS SAURAV SUMAN DHARAM DEEPAK VISHWASH VIRENDRA KUMAR ANIRUDH MISHRA AMIT KUMAR MISHRA
132.	CWJC/11561/2024 MATTER REATING TO	2	ANKIT RAJ AND ANR vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH UMA KANT PRASAD	GOVERNMENT PLEADER (19)
133.	CWJC/11649/2024 ESTB. RECO.OF EDUC	4	RAMASHRAYA PRASAD SINGH HIGH SCHOOL AND ORS vs THE STATE OF BIHAR AND ORS	PUSHKAR BHARADWAJ ABHINAV SRIVASTAVA RAUSHAN ARPIT ANAND	ADDITIONAL ADVOCATE GENERAL (12) MR. P.K.SHAHI GYAN SHANKAR
With 133.1	CWJC/14245/2024 ESTB. RECO.OF EDUC	4	SHREMATI RADHIKA DEVI BALIKA HIGH SCHOOL AND ORS vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ ARPIT ANAND SHUBHAM PRIYADARSHI	STANDING COUNSEL (25) MR.P.K.SHAHI SATYABIR BHARTI
134.	CWJC/11945/2024 SCH.COLL.UNIV.(EXC	2	DR. ANIL KUMAR vs BIHAR RAJYA DWARA PRADHAN SACHIV AND ORS	INDRADEO PRASAD	GOVERNMENT PLEADER 6 SIDDHARTHA PRASAD PANKAJ KUMAR SINGH
135.	CWJC/12542/2024 MATTERS RELATING T	2	SALONI SHREYA vs PATLIPUTRA UNIVERSITY AND ORS	BIRENDRA KUMAR SINGH	RANA VIKRAM SINGH VIJAY KUMAR SUSHMA KUMARI VIJAY KUMAR SUSHMA KUMARI
136.	CWJC/12752/2024 ESTB. RECO.OF EDUC	2	THE MANAGING COMMITTEE, AND ANR vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA PRASOON KUMAR SURAJ KUMAR VIJAY KUMAR MUKUL	STANDING COUNSEL 15 P.K. SHAHI GIRIJISH KUMAR
137.	CWJC/13236/2024 ESTB. RECO.OF EDUC	2	NIBHA INSTITUTE OF PHARMACEUTICAL SCIENCES, vs THE STATE OF BIHAR AND ORS	PRASHANT SINHA RISHI RAJ RAMAN	ADVOCATE GENERAL SHAILESH ANAND PARUL PRASAD
138.	CWJC/13311/2024 SCH.COLL.UNIV.(EXC	4	AKASH KUMAR vs THE UNION OF INDIA AND ORS	RAHUL SINGH ROOP KISHAN	ADDITIONAL SOLICITOR GENERAL BINDHYACHAL RAI VISHAL SAURABH
139.	CWJC/13529/2024 SCH.COLL.UNIV.(EXC	2	RAJKUMAR SAH vs THE STATE OF BIHAR AND ORS	NAFISUZZOHA MD. MAHTAB ALI ALAMMANOUR RABIA GULNAZ	ADDL. ADVOCATE GENERAL 12 GIRIJISH KUMAR
140.	CWJC/13728/2024 SCH.COLL.UNIV.(EXC	2	S.L. SANSKRIT PRIMARY CUM HIGH SCHOOL, NAUGARH vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	ADDL. ADVOCATE GENERAL 5 SATYAM SHIVAM SUNDARAM

141.	CWJC/13778/2024 ESTB. RECO.OF EDUC	2	MISHRI MANDAL PRIMARY MIDDLE-CUM-HIGH SANSKRIT SCHOOL vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR VERMA	ADDITIONAL ADVOCATE GENERAL (7) SATYAM SHIVAM SUNDARAM
142.	CWJC/13871/2024 WITHHOLDING/CANCEL	2	MADHUSUDAN KUMAR vs THE MAGADH UNIVERSITY THROUGH THE VICE-CHANCELLOR AND ORS	AMARENDRA KUMAR	SIDDHARTHA PRASAD
143.	CWJC/14187/2024 ESTB. RECO.OF EDUC	2	HIRDU CHAUDHARY MEMORIAL CHARITABLE TRUST vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ ARPIT ANAND NALIN KUMAR	STANDING COUNSEL (4) AWADHESH KUMAR PANDIT
144.	CWJC/14479/2024 SCH.COLL.UNIV.(EXC	3	AMIT AKSHAY vs THE PATLIPUTRA UNIVERSITY AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	RANA VIKRAM SINGH
145.	CWJC/14879/2024 ESTB. RECO.OF EDUC	2	KOSHALENDRA KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	SHIVENDRA PRASAD CHANDNI KUMARI	STANDING COUNSEL 26 SATYAM SHIVAM SUNDARAM MANOJ KUMAR AMBASTHA
146.	CWJC/14965/2024 ADMISSION, POST-GR	2	KETAN KUMAR VERMA vs THE UNION OF INDIA AND ORS	SAGAR SUMAN SURYA SWETABH SHARAD SHEKHAR	ADDITIONAL SOLICITOR GENERAL AMARENDRA NATH VERMA ALOK KUMAR BINDHYACHAL RAI
147.	CWJC/15180/2024 SCH.COLL.UNIV.(EXC IA-1/2024 () STAY OF PROCEEDING	3	DR. ZIGU S. KRISHN vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR ALI MUQTADIR AHMAD SHAHBAJ ALAM	ADDITIONAL SOLICITOR GENERAL ADVOCATE GENERAL KUMAR RAVISH
148.	CWJC/15485/2024 ESTB. RECO.OF EDUC	2	ANANT PRERNA INSTITUTE OF NURSING (A.N.M. TRAINING SCHOOL), vs THE STATE OF BIHAR AND ORS	ARUN KUMAR ANAND SHANKAR RAGHUBIR CHANDRAYAN	STANDING COUNSEL (7) AWADHESH KUMAR PANDIT KUMAR ALOK (SC 7)
149.	CWJC/15514/2024 MATTER REATING TO	2	MADHUBANI MEDICAL COLLEGE, MADHUBANI vs THE STATE OF BIHAR AND ORS	ANKIT SATYAM SHIVAM SUNDARAM	ADDL. ADVOCATE GENERAL 3 DR. ANAND KUMAR
150.	CWJC/15615/2024 ESTB. RECO.OF EDUC IA-1/2024 () AMENDMENT	2	MATHURAM COLLEGE OF EDUCATION, vs THE CHAIRMAN, AND ORS	RAVI KUMAR SHASHI KUMAR BIJAY KUMAR PATHAK NAGENDRA KUMAR SINGH	SUNIL KUMAR SINGH P.K.SHAHI RASHID IZHAR NARESH DIKSHIT
151.	CWJC/15629/2024 ESTB. RECO.OF EDUC	2	APOLLO COLLEGE OF NURSING, vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN ANAND SHANKAR	STANDING COUNSEL 8 AWADHESH KUMAR PANDIT
152.	CWJC/15677/2024 SCH.COLL.UNIV.(EXC	2	BHOLA PRASAD MAHTO vs THE STATE OF BIHAR AND ORS	SURYAKANT KUMAR	STANDING COUNSEL (25) BINDHYACHAL RAI RANJAN KUMAR SINHA
153.	CWJC/15696/2024 MATTERS RELATING T IA-1/2025 () AMENDMENT IA-2/2025 () AMENDMENT	6	ADITYA KUMAR AND ORS vs BIHAR ENGINEERING UNIVERSITY AND ORS	ARYA ACHINT SHASHI PRIYA AMARSHAKTI SUPRAGYA	SATYAM SHIVAM SUNDARAM
154.	CWJC/15717/2024 ADMISSION, PRIM.&	2	BIRENDRA YADAV vs THE STATE OF BIHAR, AND ORS	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	GOVERNMENT ADVOCATE (10) SIDDHARTHA PRASAD
155.	CWJC/15738/2024 SCH.COLL.UNIV.(EXC	2	RASIK LAL SARDAR AND ORS vs THE STATE OF BIHAR AND ORS	SHREE KANT PANDEY SHASHI BHUSHAN KUMAR	GOVERNMENT PLEADER (27)
156.	CWJC/15753/2024 ESTB. RECO.OF EDUC	2	RAM PRATAP INSTITUTE OF HIGHER EDUCATION, vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	STANDING COUNSEL (10) AWADHESH KUMAR PANDIT

157.	CWJC/15772/2024 ESTB. RECO.OF EDUC	2	DR. PRAKASH CHANDRA COLLEGE OF NURSING AND PARAMEDICAL vs THE STATE OF BIHAR AND ORS	ARUN KUMAR ANAND SHANKAR RAGHUBIR CHANDRAYAN	STANDING COUNSEL 11 AWADHESH KUMAR PANDIT
With 157.1	CWJC/15186/2024 ESTB. RECO.OF EDUC	2	APOLLO COLLEGE OF NURSING, vs THE STATE OF BIHAR AND ORS	ARUN KUMAR ANAND SHANKAR RAGHUBIR CHANDRAYAN	ADVOCATE GENERAL AWADHESH KUMAR PANDIT
With 157.2	CWJC/15789/2024 ESTB. RECO.OF EDUC	2	GANGA COLLEGE OF NURSHING AND PARAMEDICAL vs THE STATE OF BIHAR AND ORS	ARUN KUMAR ANAND SHANKAR RAGHUBIR CHANDRAYAN	STANDING COUNSEL (12) AWADHESH KUMAR PANDIT
With 157.3	CWJC/15901/2024 ESTB. RECO.OF EDUC	2	CHANDRAPRABHA DEVI NURSING COLLEGE vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	STANDING COUNSEL (12) AWADHESH KUMAR PANDIT
With 157.4	CWJC/15939/2024 ESTB. RECO.OF EDUC	2	R.P.S. NURSING COLLEGE vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN ANAND SHANKAR	ADDITIONAL ADVOCATE GENERAL (7) AWADHESH KUMAR PANDIT
With 157.5	CWJC/15953/2024 ESTB. RECO.OF EDUC	2	PINAK A.N.M. NURSING AND PARAMEDICAL COLLEGE, vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	STANDING COUNSEL (11) AWADHESH KUMAR PANDIT
With 157.6	CWJC/19180/2024 ESTB. RECO.OF EDUC	2	ACADEMY OF PHARMACY MEDICAL AND MANAGEMENT STUDIES, vs THE STATE OF BIHAR AND ORS	ARUN KUMAR	ADVOCATE GENERAL AWADHESH KUMAR PANDIT
With 157.7	CWJC/19378/2024 ESTB. RECO.OF EDUC	2	INDIRA SEWA SANSTHAN, vs THE STATE OF BIHAR AND ORS	ARUN KUMAR	ADVOCATE GENERAL AWADHESH KUMAR PANDIT
With 157.8	CWJC/19691/2024 ESTB. RECO.OF EDUC	2	CHANAKYA COLLEGE OF PHARMACY AND MEDICAL SCIENCES, vs THE STATE OF BIHAR AND ORS	ARUN KUMAR	STANDING COUNSEL 09 AWADHESH KUMAR PANDIT
158.	CWJC/15938/2024 SCH.COLL.UNIV.(EXC	2	OPHTHALMIC ASSOCIATION OF BIHAR vs THE STATE OF BIHAR AND ORS	RAJKUMAR RAJESH JEET KISHOR MAHTO	STANDING COUNSEL (18) NIKESH KUMAR BINDHYACHAL RAI
159.	CWJC/16410/2024 ESTB. RECO.OF EDUC	2	DR. INDRAJIT NARAIN SINHA AND ORS vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF EDUCATION, AND ORS	BISHWASH VIJETA AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA	GOVERNMENT PLEADER (26) BINDHYACHAL RAI MR.P.K.SHAHI SATYABIR BHARTI AISHWARYA SHANKAR AISHWARYA SHANKAR RANJAN KUMAR
160.	CWJC/16454/2024 SCH.COLL.UNIV.(EXC IA-1/2024 () AMENDMENT IA-2/2025 () MISC	2	AJAY KUMAR vs THE STATE OF BIHAR AND ORS	SHIVENDRA PRASAD	GOVERNMENT PLEADER (10) SATYAM SHIVAM SUNDARAM SURESH KUMAR ISHWAR
161.	CWJC/16455/2024 ESTB. RECO.OF EDUC	4	KM SHASHI TIWARI @ SHASHI TIWARI AND ORS vs THE STATE OF BIHAR AND ORS	MADHURI KUMARI	GOVERNMENT ADVOCATE (7) AWADHESH KUMAR PANDIT
162.	CWJC/16500/2024 ESTB. RECO.OF EDUC	2	MD. NAWED AKHTER vs THE STATE OF BIHAR AND ORS	MD. ZIAUL QUAMAR PUJA KUMARI	STANDING COUNSEL (28) SHAHZAD HASSAN KHAN
163.	CWJC/16576/2024 MATTERS RELATING T IA-1/2025 () MODIFICATION	3	ASHOK KUMAR vs THE CHAIRMAN BIHAR SCHOOL EXAMINATION BOARD PATNA AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	P.K.SHAHI MD. NADIM SERAJ
164.	CWJC/16869/2024 WITHHOLDING/CANCEL	2	ANKIT ANAND vs THE VICE CHANCELLOR, AND ORS	ALOK KUMAR ALOK UDAY KUMAR SINGH VIVEK KUMAR PANDEY	BINDHYACHAL RAI

165.	CWJC/18237/2024 SCH.COLL.UNIV.(EXC	2	RAM LAKHAN SINGH YADAV COLLEGE, vs BIHAR SCHOOL EXAMINATION BOARD, AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	P.K.SHAHI AMARJEET CHOUDHARY RAKESH KUMAR SINGH AJAY RAM VINAY PD. SINGH RAM VINAY PD. SINGH BANDANA SINGH SUDHIR KUMAR SINGH
166.	CWJC/18560/2024 SCH.COLL.UNIV.(EXC	2	TRIDENT PUBLIC SCHOOL, AND ORS vs THE STATE OF BIHAR AND ORS	MITHILESH KUMAR UPADHYAY TETARA KUMARI RAJU PRASAD	GOVERNMENT PLEADER (16) P.K.SHAHI SATYABIR BHARTI
167.	CWJC/18712/2024 SCH.COLL.UNIV.(EXC	2	RAKESH KUMAR vs THE STATE OF BIHAR AND ORS	SHIVENDRA PRASAD CHANDNI KUMARI	GOVERNMENT ADVOCATE (3) SATYAM SHIVAM SUNDARAM SURESH KUMAR ISHWAR
168.	CWJC/18726/2024 SCH.COLL.UNIV.(EXC	3	VIJAY SHANKAR DUBEY vs THE STATE OF BIHAR AND ORS	KUNAL TIWARY ANIKET SINGH	GOVERNMENT PLEADER (19) MR.P.K.SHAHI AJAY
With 168.1	CWJC/6281/2021 SCH.COLL.UNIV.(EXC	3	JITENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KRISHNA KANT SINGH	LALIT KISHORE (AG) KUNAL TIWARY ANIKET SINGH GAUHAR ALI MADANJEET KUMAR GP 20 GYAN SHANKAR
169.	CWJC/18824/2024 SCH.COLL.UNIV.(EXC	3	RAM LAKHAN SINGH YADAV COLLEGE AND ANR vs THE STATE OF BIHAR AND ORS	KUNAL TIWARY ANIKET SINGH	STANDING COUNSEL (8) RANA VIKRAM SINGH RAJIV RANJAN KR. PANDEY SURYA NILAMBARI
170.	CWJC/18950/2024 SCH.COLL.UNIV.(EXC	2	MANGAL SINGH vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR SHASHANK SHEKHAR SINHA	STANDING COUNSEL (05) RAJESH PRASAD CHOUDHARY KUMAR MANISH SUNIL KUMAR SINGH
171.	CWJC/18988/2024 MATTERS RELATING T	2	SAUMYA DEEPAK vs THE UNION OF INDIA AND ORS	SIPPY SINHA DEEPAK KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (16) JAWED GAFFAR KHAN
172.	CWJC/19158/2024 WITHHOLDING/CANCEL	2	GAURAV KUMAR vs THE STATE OF BIHAR AND ORS	DILIP KUMAR ROY	GOVERNMENT PLEADER (6) SATYAM SHIVAM SUNDARAM
173.	CWJC/19328/2024 SCH.COLL.UNIV.(EXC	4	KALPANA KUMARI vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI	STANDING COUNSEL 10 BINDHYACHAL RAI SANJAY KUMAR AJIT KUMAR SINHA SANJAY KUMAR AJIT KUMAR SINHA
174.	CWJC/19374/2024 SCH.COLL.UNIV.(EXC	2	NITYA NAND SANSKRIT COLLEGE AMARUT, vs THE STATE OF BIHAR, AND ORS	ANKIT SATYAM SHIVAM SUNDARAM	GOVERNMENT PLEADER 20 BINAY KUMAR SINGH
175.	CWJC/19581/2024 SCH.COLL.UNIV.(EXC	3	KISHAN KUMAR vs THE STATE OF BIHAR AND ORS	RAM SHANKAR DAS ANIL KUMAR	GOVERNMENT PLEADER (14) BINDHYACHAL RAI
176.	CWJC/19605/2024 SCH.COLL.UNIV.(EXC	2	DEBASHISH PANDIT PAUL vs THE CHANCELLOR OF UNIVERSITIES OF BIHAR, AND ORS	JITENDER KUMAR MADHU PRASUN RENU KUMARI NARENDRA KUMAR PANDEY	RAJENDRA KUMAR GIRI RAJIV RANJAN KR. PANDEY MD. NADIM SERAJ SURYA NILAMBARI
177.	CWJC/19799/2024 SCH.COLL.UNIV.(EXC	2	KUMARI NILAM vs THE STATE OF BIHAR AND ORS	RANA ISHWAR CHANDRA DR. RAMESH KUMAR SINGH	STANDING COUNSEL 25 P. K SHAHI SATYABIR BHARTI
178.	CWJC/19/2025 SCH.COLL.UNIV.(EXC	2	THE MANAGING COMMITTEE OF THE MADARSA ISLAMIA GAIYARI, vs THE STATE OF BIHAR AND ORS	MD. RASHID ALAM	STANDING COUNSEL (5) MD. ASLAM ANSARI KUMAR MANISH
179.	CWJC/371/2025 ESTB. RECO.OF EDUC	2	RAMADHAR SINGH DEGREE COLLEGE vs STATE OF BIHAR AND ORS	YASHRAJ BARDHAN RANANJAY KUMAR	STANDING COUNSEL (05) BINDHYACHAL RAI KUMAR MANISH

180.	CWJC/552/2025 ADMISSION, GRADUAT	2	BACHCHA KUMAR SINGH vs BABASAHEB BHIMRAO AMBEDKAR BIHAR UNIVERSITY AND ORS	ARUN KUMAR	BINDHYACHAL RAI VISHWAJEET KUMAR MISHRA
181.	CWJC/570/2025 SCH.COLL.UNIV.(EXC IA-1/2025 () STAY OF PROCEEDING	2	CHANDAN KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	AMRESH KUMAR SINHA SAROJ KUMAR CHOUDHARY DEWANAND TIWARI RAGHAW KUMAR	GOVERNMENT ADVOCATE (5) MR.P.K.SHAHI GYAN SHANKAR
182.	CWJC/852/2025 ESTB. RECO.OF EDUC	2	JITENDRA KUMAR YADAV COLLEGE GAYA, vs THE CHIEF SECRETARY, AND ORS	PRAMOD KUMAR THAKUR DILEEP KUMAR	GOVERNMENT ADVOCATE (13) SIDDHARTHA PRASAD OM PRAKASH KUMAR
183.	CWJC/1220/2025 ADMISSION, ALLOCAT	6	NIGAR AAFREEN vs THE STATE OF BIHAR AND ORS	GYANAND ROY	STANDING COUNSEL (7) PRASOON SINHA KUMAR ALOK (SC 7)
184.	CWJC/1228/2025 ESTB. RECO.OF EDUC	2	JAGDISH NARAYAN BRAHMACHARYA ASHRAM SANSKRIT PRIMARY-CUM- HIGH SCHOOL DALDAL AND ANR vs THE STATE OF BIHAR AND ORS	DURGA NAND JHA RASHMI KIRAN SONI KUMARI ARPANA JHA	STANDING COUNSEL (11) SATYAM SHIVAM SUNDARAM
185.	CWJC/1234/2025 ESTB. RECO.OF EDUC IA-1/2025 () AMENDMENT	3	DHANRAJ BHAGAT DEGREE COLLEGE vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	GOVERNMENT ADVOCATE (07) BINDHYACHAL RAI
With 185.1	CWJC/1229/2025 ESTB. RECO.OF EDUC	3	MOTIHARI DEGREE EVENING COLLEGE vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	GOVERNMENT ADVOCATE (08) BINDHYACHAL RAI
186.	CWJC/1239/2025 SCH.COLL.UNIV.(EXC	2	RAMADHAR SINGH vs THE CHANCELLOR OF UNIVERSITIES, BIHAR AND ORS	ARBIND KUMAR SINGH SANDEEP KUMAR PRATIVA KUMARI	RAJIV RANJAN KR. PANDEY SIDDHARTHA PRASAD OM PRAKASH KUMAR AMISH KUMAR NARAYAN SINGH ANURADHA NAVIN PRASAD SINGH
187.	CWJC/1405/2025 SCH.COLL.UNIV.(EXC	2	KUMARI ANAMIKA vs THE STATE OF BIHAR AND ORS	AMIT KUMAR KUMAR BALKRISHNA	ADVOCATE GENERAL BINDHYACHAL RAI RAJIV RANJAN KR. PANDEY AMISH KUMAR
188.	CWJC/1407/2025 WITHHOLDING/CANCEL	2	SUJATA KUMARI vs THE STATE OF BIHAR AND ORS	BIPIN KUMAR SARITA KUMARI	GOVERNMENT ADVOCATE (03) ASHHAR MUSTAFA HANSRAJ
189.	CWJC/1464/2025 ESTB. RECO.OF EDUC	2	NILU DEVI vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ JAYANT SINGH	STANDING COUNSEL (28)
190.	CWJC/1535/2025 SCH.COLL.UNIV.(EXC	2	RANJIT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AMIT KUMAR	STANDING COUNSEL (18) MR. P.K.SHAHI GIRIJISH KUMAR
191.	CWJC/1594/2025 ADMISSION, PRIM.&	2	PRIYA DARSHNI KUMARI (MINOR), vs THE NAVODYA VIDALAYA SAMITI AND ORS	ARVIND KUMAR SINHA UJJAWAL KUMAR SINGH PANKAJ KUMAR SINGH RAJESH KUMAR	GOVERNMENT ADVOCATE (13) SIDDHARTHA PRASAD
192.	CWJC/1642/2025 WITHHOLDING/CANCEL	2	KRITYANAND RAM vs THE BIHAR STATE AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	GOVERNMENT PLEADER (24)
193.	CWJC/1841/2025 ADMISSION, GRADUAT	2	SHIVAM KUMAR SHUKLA vs THE UNION OF INDIA AND ORS	DHARAM DEEPAK VISHWASH ADIL ABBAS SAURAV SUMAN ASHWANI KUMAR SHAHI DHARAM DEEPAK VISHWASH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (1) ALOK KUMAR RAHI PRASOON SINHA KUMAR PRIYA RANJAN
194.	CWJC/1968/2025 SCH.COLL.UNIV.(EXC	2	RAKHVINDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	BINAY KUMAR SINGH JITENDRA KUMAR RUBI KUMARI REMY KUMARI	STANDING COUNSEL (5) LALIT KISHORE PRASHANT PRATAP KUMAR MANISH

195.	CWJC/2034/2025 SCH.COLL.UNIV.(EXC IA-1/2025 () MISC	3	SUFIA UNANI MEDICAL COLLEGE HOSPITAL AND RESEARCH CENTRE vs THE UNION OF INDIA AND ORS	ASHOK KUMAR NIRAJ KUMAR ARVIND KUMAR SHARMA	ADDITIONAL SOLICITOR GENERAL ADVOCATE GENERAL MR.PRASOON SINHA DIPAK KUMAR PRAKASH CHANDRA AGRAWAL
196.	CWJC/2766/2025 ESTB. RECO.OF EDUC	2	M/S GAJENDRA PVT. ITI vs UNION OF INDIA AND ORS	ASHUTOSH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (21) AMISH KUMAR
197.	CWJC/3145/2025 SCH.COLL.UNIV.(EXC	2	MOHAMMAD TALHA MAHBOOB vs THE STATE OF BIHAR AND ORS	AMARJEET MADHUKAR ANAND PRAKRITITA SHARMA	ADDITIONAL ADVOCATE GENERAL (7) MD. ASLAM ANSARI
198.	CWJC/3440/2025 MATTERS RELATING T	3	AMNA KHATOON vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINHA	STANDING COUNSEL (10) ADVOCATE GENERAL NIVEDITA CHAUDHARY
199.	CWJC/3771/2025 SCH.COLL.UNIV.(EXC	3	ROHIT KUMAR vs THE STATE OF BIHAR AND ORS	SIYARAM PANDEY DEWESH KUMAR PANDEY	GOVERNMENT PLEADER (24) MR.P.K.SHAHI SURYA NILAMBARI
200.	CWJC/3864/2025 ESTB. RECO.OF EDUC	2	MAMTA INSTITUTE OF EDUCATION vs ARYABHATTA KNOWLEDGE UNIVERSITY AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	BINDHYACHAL RAI ARCHANA SANJIV KUMAR
201.	CWJC/3906/2025 SCH.COLL.UNIV.(EXC	2	ISTIYAQUE KHAN@ISTEYAK KHAN vs THE STATE OF BIHAR AND ORS	AJAY KUMAR PANDEY SANJEEV KUMAR SINGH	STANDING COUNSEL (20) MD. ASLAM ANSARI
202.	CWJC/4031/2025 SCH.COLL.UNIV.(EXC IA-1/2025 () MISC IA-2/2025 () MISC	2	GURIYA KUMARI vs THE BIHAR SCHOOL EXAMINATION BOARD, AND ORS	SUNIL KUMAR SINGH MD. AZIMUDDIN	MR.P.K.SHAHI MITHILESH KUMAR RAI AJAY KUMAR SINGH AJAY KUMAR SINGH
203.	CWJC/4110/2025 WITHHOLDING/CANCEL	2	ROSHAN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KULDEEP KUMAR DHIRESH KUMAR DHIRAJ UMA KANT VERMA	GOVERNMENT PLEADER (4) BINDHYACHAL RAI AMARENDRA KUMAR
204.	CWJC/4238/2025 SCH.COLL.UNIV.(EXC	2	KAMESHWAR SINGH vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR SINHA AAYUSH ABHISHEK KAUSHAL	STANDING COUNSEL (23) MR.P.K.SHAHI SHANKAR KUMAR THAKUR ANKIT KATRIAR
205.	CWJC/4366/2025 ESTB. RECO.OF EDUC	2	RABINDRA SINGH AND ORS vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR SINHA RAJESH RANJAN KUNDAN KUMAR AATISH KUMAR	GOVERNMENT PLEADER (4)
206.	CWJC/4423/2025 SCH.COLL.UNIV.(EXC	2	MOHAMMAD RAHNAWAZ ALAM @ MD. RAHNAWAZ ALAM vs THE STATE OF BIHAR AND ORS	RAJ NANDAN PRASAD	STANDING COUNSEL (24) SHAHZAD HASSAN KHAN MD. ZIAUL QUAMAR
207.	CWJC/4456/2025 SCH.COLL.UNIV.(EXC	2	SHIV NARAYAN YADAV @ SHIVA NARAYAN YADAV vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR KAMALA KANT UPADHYAY	STANDING COUNSEL (3) RAKESH KUMAR SAMRENDRA
208.	CWJC/4519/2025 SCH.COLL.UNIV.(EXC	2	RAM NARESH MISHRA vs THE STATE OF BIHAR AND ORS	VINAY RANJAN PRASHANT SHEKHAR	GOVERNMENT PLEADER (14)
209.	CWJC/4533/2025 SCH.COLL.UNIV.(EXC	2	SHIVAM KUMAR SINGH AND ORS vs THE UNION OF INDIA AND ORS	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN MUKESH KUMAR RAVI KUMAR RAVI KUMAR SUDHIR KUMAR BIJPURIA SUDHIR KUMAR BIJPURIA SUDHIR KUMAR BIJPURIA SUDHIR KUMAR BIJPURIA
210.	CWJC/4571/2025 ESTB. RECO.OF EDUC	2	FATEHPUR SANDA COLLEGE, vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	STANDING COUNSEL (13) SIDDHARTHA PRASAD SRIRAM KRISHNA

211.	CWJC/4582/2025 SCH.COLL.UNIV.(EXC	2	BHAGWANJEE KHAN AND ORS vs THE STATE OF BIHAR AND ORS	RAJ BANSH DUBEY PRAKASH KUMAR	GOVERNMENT PLEADER (4) RAJIV RANJAN KR. PANDEY RITESH KUMAR AMISH KUMAR
212.	CWJC/4623/2025 WITHHOLDING/CANCEL	2	BHARTI KUMARI vs THE STATE OF BIHAR AND ORS	AMRIT ABHIJAT MANOJ KUMAR GUPTA SNEHIL KUMAR UPENDRA YADAV	ADDITIONAL ADVOCATE GENERAL (5) SATYAM SHIVAM SUNDARAM
213.	CWJC/4636/2025 MATTERS RELATING T	2	JAY PRAKASH JHA vs THE STATE OF BIHAR AND ORS	RAJESH RANJAN PANKAJ KUMAR SINHA AATISH KUMAR KUNDAN KUMAR	ADVOCATE GENERAL SUNIL KUMAR SINGH
214.	CWJC/4695/2025 SCH.COLL.UNIV.(EXC	3	MD. ASLAM KAMIL vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA SANTOSH KUMAR JHA	STANDING COUNSEL (26) SHAHZAD HASSAN KHAN MANOJ KUMAR AMBASTHA MD. RASHID ALAM
215.	CWJC/5139/2025 SCH.COLL.UNIV.(EXC	2	RAM BRIKSH SINGH vs THE STATE OF BIHAR AND ORS	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	STANDING COUNSEL (6) MR.P.K.SHAHI SUNIL KUMAR MANDAL
216.	CWJC/5391/2025 SCH.COLL.UNIV.(EXC	2	MD. JUNAID AKHTAR AND ORS vs THE STATE OF BIHAR AND ORS	MITHILESH KUMAR UPADHYAY RAJU PRASAD	GOVERNMENT PLEADER (11) SHAHZAD HASSAN KHAN
217.	CWJC/5765/2025 WITHHOLDING/CANCEL	2	NEHA KUMARI vs THE STATE OF BIHAR AND ORS	SHYAMAL KRISHNA SINHA SHAMBHU SHARAN SINGH VINAY KRITI UTKARSH BHUSHAN	GOVERNMENT PLEADER (27) P.K.SHAHI GYAN SHANKAR
218.	CWJC/5787/2025 WITHHOLDING/CANCEL	2	KRISHNA DEO YADAV vs THE STATE OF BIHAR AND ORS	ADITYA RAJ	STANDING COUNSEL (4) RITESH KUMAR APURVA KUMAR ADITI SHARMA
219.	CWJC/5894/2025 SCH.COLL.UNIV.(EXC	2	AMRENDRA KUMAR vs THE VICE-CHANCELLOR, AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	RANA VIKRAM SINGH SUNIL KUMAR SINGH
220.	CWJC/6041/2025 SCH.COLL.UNIV.(EXC	2	SADIQUE AKHTAR vs THE STATE OF BIHAR AND ORS	MD. ZIAUL QUAMAR PUJA KUMARI	STANDING COUNSEL (25) SHAHZAD HASSAN KHAN
221.	CWJC/6130/2025 SCH.COLL.UNIV.(EXC	2	SRI TRIDANDI SWAMI MANAS COLLEGE, AND ANR vs THE STATE OF BIHAR AND ORS	ABHISHEK	GOVERNMENT PLEADER (20) RAJESH PRASAD CHOUDHARY RAJIV RANJAN KR. PANDEY AMISH KUMAR
222.	CWJC/6204/2025 SCH.COLL.UNIV.(EXC	2	INDU KUMARI vs THE STATE OF BIHAR AND ORS	KUMAR CHANDRA SHEKHAR NAVJOT YESHU VEERMANI KUMAR	STANDING COUNSEL (21)
223.	CWJC/6729/2025 SCH.COLL.UNIV.(EXC	2	KAMTA PRASAD SINHA MAHAVIDYALAYA vs THE MAGADH UNIVERSITY, BODH GAYA AND ORS	GIRIDHAR GOPAL TIWARY BRAJESH PRASAD GUPTA	SIDDHARTHA PRASAD
224.	CWJC/6760/2025 SCH.COLL.UNIV.(EXC	2	SAHDEO PRASAD YADAV MAHAVIDYALAYA vs THE MAGADH UNIVERSITY, BODH GAYA AND ORS	GIRIDHAR GOPAL TIWARY BRAJESH PRASAD GUPTA	SIDDHARTHA PRASAD
225.	CWJC/6937/2025 UNIVERSITY ELECTIO	2	SUBODH KUMAR vs THE STATE OF BIHAR AND ORS	ANKUR APURV SINGH ABHINAV KUMAR SINGH	STANDING COUNSEL (22) MD. NADIM SERAJ RAKESH KUMAR SINGH
226.	CWJC/6968/2025 ADMISSION, MEDICAL	2	ARVIND KUMAR MEHTA vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH	GOVERNMENT PLEADER (02) DR. ANAND KUMAR
227.	CWJC/7040/2025 SCH.COLL.UNIV.(EXC	2	NAVIN KUMAR JAIN AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH PRABHOJOT SINGH RUSHALI GYANENDRA KUMAR DIWAKAR	GOVERNMENT PLEADER (20) RITESH KUMAR

With 227.1	CWJC/6668/2025 ESTB. RECO.OF EDUC	2	RAVINDRA KUMAR GALAV AND ORS vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR KISLAY JHA MADAN KUMAR	GOVERNMENT PLEADER (13) RITESH KUMAR
With 227.2	CWJC/7284/2025 OTHERS, SCHOOL SER	2	RAVINDRA KUMAR JOSHI AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH PALLAVI SINGH PRABHOJOT SINGH RUSHALI ANKIT KUMAR SINGH GYANENDRA KUMAR DIWAKAR	STANDING COUNSEL (22) RITESH KUMAR
With 227.3	CWJC/7290/2025 OTHERS, SCHOOL SER	2	RIYASAT ALI AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH PALLAVI SINGH PRABHOJOT SINGH RUSHALI ANKIT KUMAR SINGH GYANENDRA KUMAR DIWAKAR	GOVERNMENT PLEADER (26) RITESH KUMAR
228.	CWJC/7457/2025 SCH.COLL.UNIV.(EXC	2	UPENDRA KUMAR PRASAD vs THE STATE OF BIHAR AND ORS	SHIVENDRA KUMAR SINHA RANJEET PATEL ANKIT KUMAR SINGH DIVIT VINOD	STANDING COUNSEL (26) BINDHYACHAL RAI MANOJ KUMAR AMBASTHA
229.	CWJC/7512/2025 SCH.COLL.UNIV.(EXC	2	THE MANAGING COMMITTEE OF THE MADARSA ISLAHIA KHAGRA BILAITIBARI, vs THE STATE OF BIHAR AND ORS	MD. RASHID ALAM	GOVERNMENT PLEADER 18 MD. ASLAM ANSARI
230.	CWJC/7589/2025 TRANSFER OF ENGR.	2	SHRUTI vs THE STATE OF BIHAR AND ORS	BRAJESH KUMAR TIWARI SACHINDRA KUMAR TIWARY	STANDING COUNSEL (03) ADDITIONAL SOLICITOR GENERAL MOHIT AGARWAL SIDDHARTHA PRASAD KANAK VERMA VIKASH KHANNA RAHUL KUMAR SUNIT KUMAR SUNIT KUMAR
231.	CWJC/7604/2025 SCH.COLL.UNIV.(EXC	6	RAJESHWAR RAM vs THE CHANCELLOR OF THE UNIVERSITIES, AND ORS	KIRAN KUMAR GUPTA GYAN PRAKASH	BINDHYACHAL RAI MRITUNJAY KUMAR AJIT KUMAR SINHA RAJIV RANJAN KR. PANDEY UJJAWAL KUMAR SINGH ARVIND KUMAR SINHA PANKAJ KUMAR SINGH
232.	CWJC/7668/2025 SCH.COLL.UNIV.(EXC	2	BRAJ KISHORE RAI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR JAY PRAKASH SINGH	STANDING COUNSEL (16)
233.	CWJC/7958/2025 SCH.COLL.UNIV.(EXC	2	DR. NAGESHWAR PRASAD SINGH vs THE CHANCELLOR OF THE UNIVERSITIES AND ORS	GYAN PRAKASH	BINDHYACHAL RAI PRABHAKAR JHA RAJIV RANJAN KR. PANDEY AMISH KUMAR PRAGATI SINGH SHASHANK SHEKHAR AMIT KUMAR JHA SHIVANI MISHRA AMIT KUMAR JHA DR. ALOK KUMAR SINHA DR. ALOK KUMAR SINHA
234.	CWJC/7990/2025 SCH.COLL.UNIV.(EXC	2	SHIVNATH SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RAM KISHUN PRASAD DHARMESH KUMAR CHAUBEY	GOVERNMENT PLEADER (23) BINDHYACHAL RAI P.K.SHAHI SURYA NILAMBARI
235.	CWJC/8023/2025 SCH.COLL.UNIV.(EXC	2	MAGADH MAHAVIDAYALA, CHANDI NALANDA AND ANR vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	STANDING COUNSEL (07) RANA VIKRAM SINGH SIDDHARTHA PRASAD AMITABH SOHAN KUMAR ALOK SC 7
236.	CWJC/8066/2025 SCH.COLL.UNIV.(EXC	2	ABINASH KUMAR vs THE BIHAR SCHOOL EXAMINATION BOARD PATNA, AND ORS	DEVENDRA PRASAD SINGH ANAND RAJ	P.K.SHAHI GIRIJISH KUMAR

237.	CWJC/8107/2025 MATTERS RELATING T	2	SOHAIL MUSHARRAF vs BABASAHEB BHIMRAO AMBEDKAR BIHAR UNIVERSITY AND ORS	RAJEEV RANJAN SUMIT KUMAR SRIVASTVA	BINDHYACHAL RAI
238.	CWJC/8113/2025 SCH.COLL.UNIV.(EXC	2	PRATIMA KUMARI vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR CHANDAN KUMAR	GOVERNMENT PLEADER (07) P.K.SHAHI MD. NADIM SERAJ
239.	CWJC/8237/2025 SCH.COLL.UNIV.(EXC	2	SIKANDAR YADAV vs THE STATE OF BIHAR AND ORS	CHANDRA MOHAN SURAJ NARAIN YADAV MASOOM ALAM	GOVERNMENT ADVOCATE (02) PRASHANT PRATAP
240.	CWJC/8336/2025 SCH.COLL.UNIV.(EXC	2	SAKET GUPTA vs THE CENTRAL BOARD OF SECONDARY EDUCATION, AND ORS	RAVI BHARDWAJ	BINAY KUMAR TRIPATHI VINAY KRISHNA TRIPTHY
241.	CWJC/8369/2025 SCH.COLL.UNIV.(EXC	2	AMRIT, vs THE STATE OF BIHAR AND ORS	HARI SHANKAR ROY	STANDING COUNSEL (08) SATYAM SHIVAM SUNDARAM
242.	CWJC/8509/2025 ESTB. RECO.OF EDUC	3	G.D. MISHRA INSTITUTE OF HIGHER STUDIES vs THE STATE OF BIHAR AND ORS	AJAY DUTT MISHRA AMARJEET CHOUDHARY	ADVOCATE GENERAL RAJESH PRASAD CHOUDHARY ARCHANA
243.	CWJC/8535/2025 SCH.COLL.UNIV.(EXC	2	HAARIS SARFARAZI vs THE CENTRAL BOARD OF SECONDARY EDUCATION (CBSE) AND ORS	MRITYUNJAY KUMAR SHIV PRATAP	VINAY KRISHNA TRIPTHY
244.	CWJC/8652/2025 SCH.COLL.UNIV.(EXC	2	USHA DEVI vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA	GOVERNMENT PLEADER (20) SATYAM SHIVAM SUNDARAM
245.	CWJC/8700/2025 ESTB. RECO.OF EDUC	2	ARJUN COLLEGE OF PHARMACY vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT PLEADER 26 PARUL PRASAD
246.	CWJC/8744/2025 ESTB. RECO.OF EDUC	4	DHARIKSHAN SINGH TEACHERS TRAINING COLLEGE vs THE STATE OF BIHAR AND ORS	AMARJEET CHOUDHARY AJAY DUTT MISHRA	ADVOCATE GENERAL RAJESH PRASAD CHOUDHARY ARCHANA
247.	CWJC/8891/2025 ESTB. RECO.OF EDUC	2	MANORAMA DEVI SIKARIA, A.N.M. TRAINING SCHOOL vs THE STATE OF BIHAR AND ORS	PRINCE KUMAR MISHRA	ADVOCATE GENERAL
248.	CWJC/8969/2025 SCH.COLL.UNIV.(EXC	3	SUNIL KUMAR vs BABASAHEB BHIMRAO AMBEDKAR BIHAR UNIVERSITY AND ORS	ARUN KUMAR	BINDHYACHAL RAI
249.	CWJC/9067/2025 ESTB. RECO.OF EDUC	2	J.N. NURSING INSTITUTE vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI SHREYASHI RAJ	STANDING COUNSEL (26) AWADHESH KUMAR PANDIT MANOJ KUMAR AMBASTHA
250.	CWJC/9124/2025 MATTERS RELATING T IA-1/2025 () MISC	2	ABHISHEK KUMAR vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHRIVASTAVA PUSPANJALI SHARMA MADHURI KUMARI	GOVERNMENT PLEADER (26) MR.P.K.SHAHI NIVEDITA CHAUDHARY
251.	CWJC/9178/2025 ADMISSION, ALLOCAT	2	AJAY KUMAR JHA vs THE STATE OF BIHAR AND ORS	SHISHIR SHWETANK SUDARSHAN AMAN VIJAT NIKHIL	STANDING COUNSEL (6) BINDHYACHAL RAI AMARENDRA NATH VERMA AMARENDRA NATH VERMA
252.	CWJC/9466/2025 ESTB. RECO.OF EDUC IA-1/2025 () MISC IA-2/2025 () MISC	2	GANGA MEMORIAL INSTITUTE OF TECHNOLOGY vs THE STATE OF BIHAR AND ORS	PRANJAL R SANJAY SINGH THAKUR SHUBHAM SOURAV	STANDING COUNSEL (21) ARCHANA DR. ANAND KUMAR
253.	CWJC/9519/2025 SCH.COLL.UNIV.(EXC	2	NARESH KUMAR YADAV AND ORS vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	STANDING COUNSEL 28 P.K SHAHI NIVEDITA CHAUDHARY DINESH MAHARAJ SATISH KUMAR SINGH

254.	CWJC/9731/2025 ESTB. RECO.OF EDUC	2	LAXMI COLLEGE OF PHARMACY vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT ADVOCATE (11) PARUL PRASAD AJAY SUDHIR KUMAR
255.	CWJC/9778/2025 ESTB. RECO.OF EDUC	2	BETTIAH NURSING COLLEGE AND HOSPITAL vs THE STATE OF BIHAR AND ORS	ARUN KUMAR SATYAM KUMAR	STANDING COUNSEL 10 AWADHESH KUMAR PANDIT
256.	CWJC/9887/2025 SCH.COLL.UNIV.(EXC	2	SANJAY KUMAR MANJHI vs THE STATE OF BIHAR AND ORS	RABINDRA KUMAR TIWARI	STANDING COUNSEL (4) MR.P.K.SHAHI NARESH DIKSHIT ANURAG PANDEY
257.	CWJC/10130/2025 ESTB. RECO.OF EDUC	2	B.P. NURSING COLLEGE AND HOSPITAL vs THE STATE OF BIHAR AND ORS	ARUN KUMAR SATYAM KUMAR	STANDING COUNSEL (09) AWADHESH KUMAR PANDIT
258.	CWJC/10491/2025 SCH.COLL.UNIV.(EXC	2	RAJDEO SINGH vs THE STATE OF BIHAR AND ORS	TEJ NARAYAN SINGH NARENDRA KUMAR	ADDL. ADVOCATE GENERAL (09) RAJESH PRASAD CHOUDHARY RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA CHANDRA SHEKHAR VERMA RADHA MOHAN PANDEY
259.	CWJC/10775/2025 SCH.COLL.UNIV.(EXC	2	KESHAV PANDIT AND ANR vs THE STATE OF BIHAR AND ORS	NAVIN PRASAD SINGH NARAYAN SINGH	STANDING COUNSEL (01) ARUN KUMAR ARUN NIVEDITA NIRVIKAR
260.	CWJC/10849/2025 ESTB. RECO.OF EDUC	2	SUJATA KUMARI vs THE STATE OF BIHAR AND ORS	RAM SAGAR SINGH	STANDING COUNSEL (5) MR.P.K.SHAHI NARESH DIKSHIT
261.	CWJC/11014/2025 SCH.COLL.UNIV.(EXC	1	TAIYAZ ALI vs THE STATE OF BIHAR AND ORS	KRISHNA KUMAR SINGH	STANDING COUNSEL (16)
262.	CWJC/11201/2025 WITHHOLDING/CANCEL	2	MD. MOZAMMIL vs THE B.N. MANDAL UNIVERSITY AND ORS	SUMIT KUMAR BHAGAT KAMLESH KUMAR PATHAK	RITESH KUMAR
263.	CWJC/11239/2025 ESTB. RECO.OF EDUC	2	KRISHNA KUMAR SINGH vs THE VICE CHANCELLOR, AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	RAJESH PRASAD CHOUDHARY HARSH VARDHAN RAKESH KUMAR SAMRENDRA
264.	CWJC/11640/2025 SCH.COLL.UNIV.(EXC	1	RADHA KUMARI vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	GOVERNMENT PLEADER (24) P.K.SHAHI GYAN SHANKAR GYAN SHANKAR GYAN SHANKAR GYAN SHANKAR
265.	CWJC/11869/2025 MATTERS RELATING T	3	MD. FAHIM KHAN vs THE STATE OF BIHAR AND ORS	MADHAV RAJ RIZWANUL JAMA KHAN	GOVERNMENT PLEADER (10) RASHID IZHAR RASHID IZHAR RASHID IZHAR RASHID IZHAR
266.	CWJC/11945/2025 ESTB. RECO.OF EDUC	2	DIVINE COLLEGE OF PHARMACY vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR KRITI SUMAN SAUBHAGYA SUMAN SAMRIDHI SUMAN	STANDING COUNSEL (23) PARUL PRASAD
267.	CWJC/12146/2025 ADMISSION, MEDICAL	2	ANKIT HARSH, vs UNION OF INDIA AND ORS	PRAMOD MISHRA PRASOON KUMAR MRINAL MOHAN MUKUL ROHIT RANJAN SURAJ KUMAR	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (22) KUMAR PRIYA RANJAN CHHAYA KIRTI

268.	CWJC/12318/2025 OTHERS, UNIV./COLL IA-1/2025 () INTERVENOR PETITIO	2	SATYENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	MANINI JAISWAL MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY	GOVERNMENT PLEADER (07) RAJESH PRASAD CHAUDHARY RAJEEV KUMAR SRIPRIYA SINHA RAKESH KUMAR SINGH
269.	CWJC/12554/2025 SCH.COLL.UNIV.(EXC	2	ASHOK PRASAD SINGH vs THE STATE OF BIHAR AND ORS	MD. SOBAN ASGHAR ASHAD	STANDING COUNSEL (10) P.K.SHAHI ANKIT KATRIAR
270.	CWJC/12750/2025 SCH.COLL.UNIV.(EXC	2	PROF WAKIL SINGH vs THE STATE OF BIHAR AND ORS	ROHIT KUMAR ROHIT KUMAR	GOVERNMENT ADVOCATE (03) SARDEO SINGH PUSHKAR BHARADWAJ SHREYASHI RAJ RAUSHAN PUSHKAR BHARADWAJ SHREYASHI RAJ RAUSHAN
271.	CWJC/12882/2025 WITHHOLDING/CANCEL	2	PRAKRITI ANAND @ PRAKRITI KUMAR vs THE PATNA UNIVERSITY AND ORS	AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA RAM NARESH JHA ALOK KUMAR	STANDING COUNSEL (11) MD. NADIM SERAJ
272.	CWJC/12937/2025 MATTER REATING TO	2	MITHILA MINORITY DENTAL COLLEGE AND HOSPITAL vs THE STATE OF BIHAR AND ORS	ALI MUQTADIR AHMAD SHAILESH KUMAR	ADVOCATE GENERAL
273.	CWJC/13099/2025 SCH.COLL.UNIV.(EXC	2	AMIT RAJ ANAND AND ORS vs THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVT. OF BIHAR AND ORS	AAKASH CHOUDHARY PRAWAL MANI TRIPATHI	GOVERNMENT ADVOCATE (03) ASHHAR MUSTAFA PARTH GAURAV KUMAR SAURAV RAHUL KUMAR ASHUTOSH KUMAR PANDEY PARTH GAURAV KUMAR SAURAV RAHUL KUMAR ASHUTOSH KUMAR PANDEY PARTH GAURAV KUMAR SAURAV RAHUL KUMAR ASHUTOSH KUMAR PANDEY PARTH GAURAV KUMAR SAURAV RAHUL KUMAR ASHUTOSH KUMAR PANDEY PARTH GAURAV KUMAR SAURAV RAHUL KUMAR ASHUTOSH KUMAR PANDEY
274.	CWJC/13115/2025 OTHERS, SCHOOL SER	2	KAMLESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	STANDING COUNSEL (11) JAGJIT ROSHAN ANJANI KUMAR OM PRAKASH SINGH
275.	CWJC/13185/2025 MATTERS RELATING T	4	POOJA RANI AND ORS vs THE STATE OF BIHAR AND ORS	SHAHBAJ ALAM	ADVOCATE GENERAL BINDHYACHAL RAI RANJAN KUMAR SINHA
With 275.1	CWJC/13186/2025 MATTERS RELATING T	4	PURUSHOTTAM JHA AND ANR vs THE STATE OF BIHAR AND ORS	SHAHBAJ ALAM IQBAL ASIF NIAZI	GOVERNMENT ADVOCATE (03) BINDHYACHAL RAI IQBAL ASIF NIAZI
With 275.2	CWJC/13187/2025 SCH.COLL.UNIV.(EXC	4	SARJUG DENTAL COLLEGE vs THE UNION OF INDIA AND ORS	SHAHBAJ ALAM	ADVOCATE GENERAL BINDHYACHAL RAI MOHIT AGARWAL AJAY ADDITIONAL SOLICITOR GENERAL RAJESH KUMAR BINITA SINGH SUDHIR KUMAR

With 275.3	CWJC/13189/2025 SCH.COLL.UNIV.(EXC	4	MITHILA MINORITY DENTAL COLLEGE AND HOSPITAL vs THE UNION OF INDIA AND ORS	SHAHBAJ ALAM	ADDITIONAL SOLICITOR GENERAL AJAY MOHIT AGARWAL GOVERNMENT ADVOCATE (08) BINDHYACHAL RAI SHAILESH KUMAR RAJESH KUMAR SUDHIR KUMAR
276.	CWJC/13350/2025 MATTERS RELATING T	3	MD. BELAL ALI ANSARI, vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SANJEEB KUMAR SANJU BHASKAR SANDILYA	GOVERNMENT PLEADER (10) SANJIV KUMAR
277.	CWJC/13372/2025 ADMISSION, MEDICAL	2	ADITI SHARMA, AND ANR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR ASHOK KUMAR	STANDING COUNSEL (03) PRASOON SINHA
278.	CWJC/13599/2025 ADMISSION, ALLOCAT	4	PRADEEP KUMAR vs THE UNION OF INDIA AND ORS	RATNAKAR JHA MADHUMITA SINGH	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (10) RAM TUJABH SINGH SIDDHARTHA PRASAD SIDDHARTHA PRASAD
279.	CWJC/13979/2025 MATTERS RELATING T	1	PALLVI KUMARI vs THE STATE OF BIHAR AND ORS	UJJAWAL BHUSHAN KUNTAL KRISHNA	STANDING COUNSEL (24) P.K.SHAHI NARESH DIKSHIT
280.	CWJC/14010/2025 SCH.COLL.UNIV.(EXC IA-1/2025 () ADDING PARTY	2	BASUDEO PRASAD SINGH vs THE PURNEA UNIVERSITY PURNEA, AND ORS	BIMAL KUMAR	MAURYA VIJAY CHANDRA
281.	CWJC/14018/2025 MATTERS RELATING T	2	RINKI KUMARI vs THE BIHAR SCHOOL EXAMINATION BOARD AND ORS	SANDEEP KUMAR ANKITA TRIPATHI	P.K SHAHI GYAN SHANKAR GYAN SHANKAR
282.	CWJC/14074/2025 SCH.COLL.UNIV.(EXC	2	BHOLA SHANKAR, vs THE CHAIRMAN BIHAR SCHOOL EXAMINATION BOARD AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	P.K.SHAHI VISHESH KUMAR SINGH UMA SHANKAR KUMAR RAJ NANDAN PRASAD VISHESH KUMAR SINGH UMA SHANKAR KUMAR RAJ NANDAN PRASAD
283.	CWJC/14247/2025 SCH.COLL.UNIV.(EXC	1	SUSHIL KUMAR SINHA vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR BIBHA SINGH	GOVERNMENT ADVOCATE 02 P.K SHAHI NARESH DIKSHIT
284.	CWJC/14276/2025 SCH.COLL.UNIV.(EXC	2	THE MANAGING COMMITTEE OF MADARSA ISLAMIA AND ANR vs THE STATE OF BIHAR AND ORS	ALLAMA ABDUL QUADIR JAMAL FARIDI	STANDING COUNSEL (03) MD. ASLAM ANSARI
285.	CWJC/14287/2025 SCH.COLL.UNIV.(EXC	2	RANJEET KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	GOVERNMENT ADVOCATE (8) RANA VIKRAM SINGH
286.	CWJC/14327/2025 SCH.COLL.UNIV.(EXC	2	SHANTI DEVI vs THE STATE OF BIHAR AND ORS	RAM VINAY PD. SINGH	GOVERNMENT ADVOCATE (11) P.K.SHAHI SURYA NILAMBARI
287.	CWJC/15002/2025 ADMISSION, MEDICAL	1	ANSHU NATH CHATURVEDI vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR AMIT KUMAR MISHRA	GOVERNMENT PLEADER (7) PRASOON SINHA KUMAR PRIYA RANJAN
288.	CWJC/15059/2025 SCH.COLL.UNIV.(EXC IA-1/2025 () INTERVENOR PETITIO	2	SRI KRISHNA JUBILEE LAW COLLEGE,GANNIPUR, MUZAFFARPUR THROUGH ITS PRINCIPAL KUMAR KRISHNANAD TIWARI vs BABASAHEB BHIMRAO AMBEDKAR BIHAR UNIVERSITY AND ORS	ARUN KUMAR STAYAM KUMAR MUKESH KUMAR AKASH KUMAR MISHRA SHAMBHOO KUMAR SUMAN	GOVERNMENT PLEADER (20) BINDHYACHAL RAI
289.	CWJC/15162/2025 SCH.COLL.UNIV.(EXC	2	ANISH KUMAR vs CHANDRAGUPT INSTITUTE OF MANAGEMENT PATNA AND ORS	SHREYASH GOYAL AKSHAT ARGHYA HARSH RAJ AYUSH	SUMIT KUMAR

290.	CWJC/15238/2025 WITHHOLDING/CANCEL	1	SADRE ALAM vs BABA SAHEB BHIMRAO AMBEDKAR BIHAR UNIVERSITY AND ORS	SHAHID JAWED RANANJAY KUMAR	BINDHYACHAL RAI
291.	CWJC/15473/2025 SCH.COLL.UNIV.(EXC	2	SHAILESH KUMAR vs BIHAR STATE INFORMATION COMMISSION AND ANR	SHAILESH KUMAR (IN PERSON)	LALIT KISHORE RANA VIKRAM SINGH
292.	CWJC/16236/2025 SCH.COLL.UNIV.(EXC	1	ASHOK RAM vs THE STATE OF BIHAR AND ORS	PRATIK KUMAR	GOVERNMENT PLEADER (26)
293.	CWJC/17033/2025 SCH.COLL.UNIV.(EXC	2	MD. JAHANGIR ALAM vs THE STATE OF BIHAR AND ORS	FAHAD KHURSHID REYAZ AHMAD	GOVERNMENT PLEADER (24) SHAHZAD HASSAN KHAN

FOR ADMISSION V

294.	CWJC/4982/2024 OTHERS, SCHOOL SER	3	RITA RANI vs THE STATE OF BIHAR AND ORS	PRATAP SHARMA	STANDING COUNSEL (13) SATYAM SHIVAM SUNDARAM
295.	CWJC/12751/2024 OTHERS, UNIV./COLL	3	UDAY PRATAP SINGH vs VEER KUWAR SINGH UNIVERSITY AND ORS	SUNIL KUMAR SINGH MD. AZIMUDDIN	RAJESH PRASAD CHOUDHARY BRISKETU SHARAN PANDEY ABHISHEK KUMAR
296.	CWJC/13269/2024 OTHERS, SCHOOL SER	2	THE SCHOOL MANAGING COMMITTEE AND ANR vs THE STATE OF BIHAR AND ORS	AKSHAY LAL PANDIT RAJESH KUMAR ARVIND KUMAR	GOVERNMENT PLEADER 3 SATYAM SHIVAM SUNDARAM BINOD KUMAR RAJESH KUMAR SHASHANK SHEKHAR JHA
297.	CWJC/18499/2024 REM/DIS/TER, SCHOO	3	MD. HAIDER ALI vs THE STATE OF BIHAR AND ORS	KRISHNA KANT SINGH	STANDING COUNSEL 06 AKASH KUMAR MISHRA ANIL KUMAR
298.	CWJC/2346/2025 PAY SCALES , SCHOO	2	JAI NARAYAN KAMAT AND ORS vs THE STATE OF BIHAR AND ORS	SURESH KUMAR ISHWAR	GOVERNMENT ADVOCATE (13) SATYAM SHIVAM SUNDARAM KUMARI SUJATA SINHA
299.	CWJC/5057/2025 PROMOTION , SCHOO	2	SHASHI RANJAN SUMAN AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ JAYANT SINGH	ADVOCATE GENERAL
300.	CWJC/5373/2025 OTHERS, UNIV./COLL IA-1/2025 () MISC	2	RANJEET KUMAR vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT PLEADER (26) BINDHYACHAL RAI RAJIV RANJAN KR. PANDEY BAJARANGI LAL AMISH KUMAR
301.	CWJC/6126/2025 RGL.AD-HOC., UNIV.	3	BIRENDRA KUMAR MISHRA AND ORS vs THE T.M. BHAGALPUR UNIVERSITY, AND ORS	BISHWASH VIJETA PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA RAM NARESH JHA	GOVERNMENT ADVOCATE (08) RAJIV RANJAN KR. PANDEY ASHHAR MUSTAFA AMISH KUMAR PRONOTI SINGH
302.	CWJC/6381/2025 RGL.AD-HOC., UNIV.	3	NAZRUL ISLAM AND ORS vs THE T.M. BHAGALPUR UNIVERSITY, AND ORS	PURUSHOTTAM KUMAR JHA BISHWASH VIJETA JITENDRA ACHARYA AVANINDRA KUMAR JHA RAM NARESH JHA	ADDITIONAL ADVOCATE GENERAL (5) MAHTAB KHAN RAJIV RANJAN KR. PANDEY DR. ANAND KUMAR AMISH KUMAR PRONOTI SINGH
303.	CWJC/6902/2025 COMP.GRND. , SCHOO	2	DHEERAJ KUMAR vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN KUMAR	GOVERNMENT PLEADER (02)
304.	CWJC/7250/2025 OTHERS, UNIV./COLL	3	CHANDRA KISHOR GUPTA AND ANR vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA PRIYAM RAJ	STANDING COUNSEL (23) RITESH KUMAR
305.	CWJC/10037/2025 SALARY, UNIV./COLL	2	PRADIP KUMAR MISHRA, AND ANR vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY SHAMBHU NATH JHA	STANDING COUNSEL (26) BINAY KUMAR SINGH MANOJ KUMAR AMBASTHA

With 305.1	CWJC/9984/2025 SALARY, UNIV./COLL	2	SANTOSH KUMAR MANDAL AND ORS vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY SHAMBHU NATH JHA	GOVERNMENT PLEADER (06) BINAY KUMAR SINGH
With 305.2	CWJC/13167/2025 SALARY, UNIV./COLL	2	ASHOK KUMAR JHA AND ORS vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY	STANDING COUNSEL (4) BINAY KUMAR SINGH
306.	CWJC/11529/2025 PAY SCALES , SCHOO	2	QUAMARE AZAM AND ORS vs THE STATE OF BIHAR AND ORS	SURESH KUMAR ISHWAR	GOVERNMENT PLEADER (2) SHAHZAD HASSAN KHAN
307.	CWJC/12063/2025 RGL.AD-HOC., SCHOO	2	ARTI KUMARI vs THE STATE OF BIHAR AND ORS	SURESH KUMAR ISHWAR	STANDING COUNSEL (15) SATYAM SHIVAM SUNDARAM
308.	CWJC/13073/2025 SELECTION , SCHOO	2	SANJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	BIPIN KUMAR	ADDL. ADVOCATE GENERAL (04)
309.	CWJC/13258/2025 PROMOTION , SCHOO	2	YATINDRA YADAV AND ORS vs THE STATE OF BIHAR AND ORS	VARDAAN MANGALAM RITIKA RANI MEENA KUMARI HIMJA GAUTAM SINGH RUPALI	STANDING COUNSEL (23)
With 309.1	CWJC/13403/2025 PROMOTION , SCHOO	2	GHANSHYAM PRASAD YADAV AND ORS vs THE STATE OF BIHAR AND ORS	VARDAAN MANGALAM RITIKA RANI MEENA KUMARI RUPALI HIMJA GAUTAM SINGH	STANDING COUNSEL (15)
With 309.2	CWJC/13954/2025 PROMOTION , SCHOO	2	HARE RAM YADAV AND ORS vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	STANDING COUNSEL 26 MANOJ KUMAR AMBASTHA

AT 2:15 P.M.
u/s 307 IPC (SPECIAL DRIVE)
FOR ADMISSION IV

310.	CR. MISC./50100/2025 126(2),115(2),352 A.BAIL	2	BALA YADAV vs THE STATE OF BIHAR	RAJU KUMAR SINGH	BRAJENDRA NATH PANDEY
311.	CR. MISC./50265/2025 191(2),126(2),115 A.BAIL	2	RAJ KISHORE RAM vs THE STATE OF BIHAR	HEMANT KUMAR	ARUN KUMAR SINGH JANARDAN PRASAD SINGH KAUSHAL KISHORE MANISH KUMAR
312.	CR. MISC./68446/2025 342,323,364,386,3 A.BAIL	2	RAVI KUMAR KUSHWAHA @ RAVI KUMAR AND ANR vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR	ABHAY KUMAR
313.	CR. MISC./73400/2025 191(2),191(3),190 A.BAIL Same ps: CR. MISC/80540/2025	2	MD. SALEHZEYA @ MD. SALEH @ SALEH ZEYA vs THE STATE OF BIHAR	ARCHANA JHA	NAVIN KUMAR PANDEY
With 313.1	CR. MISC./80540/2025 A.BAIL	1	MD. ZAID vs THE STATE OF BIHAR	ARCHANA JHA CHHOTELAL MISHRA ANAMIKA KUMARI	BINOD KUMAR

FOR ADMISSION - FRESH CASES II

314.	CR. MISC./73093/2025 307,323,325,341,3 A.BAIL	1	RAJAN KUMAR vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	BHARAT LAL
315.	CR. MISC./73445/2025 126(2),115(2),109 A.BAIL	1	NOOR HASAN @ NOOR HUSSAIN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	UDAY CHAND PRASAD
316.	CR. MISC./73456/2025 126(2),115(2),109 A.BAIL	1	MANJEET KUMAR AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR ABHISHEK KUMAR SINGH ASHOK KUMAR	ASHOK KUMAR SINGH
317.	CR. MISC./73475/2025 126(2),115(2),118 A.BAIL	1	BIRENDRA RAM vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	NAGENDRA PRASAD
318.	CR. MISC./73703/2025 191(2),190,303(2) A.BAIL	1	RIDHI KUMAR AND ORS vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	TARUN PRASAD MANDAL
319.	CR. MISC./73715/2025 126,115(2),109,11 A.BAIL	1	GUDIYA KUMARI vs THE STATE OF BIHAR	MUNGESHWAR KUMAR ARVIND KUMAR PRADHAN	RAJENDRA SINGH

320.	CR. MISC./73716/2025 126(2),115(2),118 A.BAIL	1	LAXAMINIYA DEVI @ PUJA DEVI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SHYAMA RANI	CHOUBEY JAWAHAR
321.	CR. MISC./73725/2025 191(2),190,126(2) A.BAIL	1	NITISH BASFOR @ NITISH KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	ARUN KUMAR PANDEY
322.	CR. MISC./73730/2025 126,115(2),117(2) A.BAIL	1	ROHIT KUMAR AND ORS vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	CHANDRA SEN PRASAD SINGH
323.	CR. MISC./73750/2025 329(3),126(2),115 A.BAIL	1	MD. ASGAR BAWARCHI @ ASGAR BAWARCHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	GANESH PRASAD SINGH DHIRENDRA PRASAD SINHA RINA SINHA RISHAN KUMAR
324.	CR. MISC./73761/2025 126(2),115(2),118 A.BAIL	1	GUDDU RABIDAS vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	RITA VERMA
325.	CR. MISC./73762/2025 448,341,323,379,3 A.BAIL	1	AWADHESH YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR	UMESH LAL VERMA
326.	CR. MISC./73770/2025 341,323,448,354B, A.BAIL	1	RAMESHWAR RAI vs THE STATE OF BIHAR	MAYANK BILOCHAN	BINOD KUMAR
327.	CR. MISC./73780/2025 115(2),126(2),117 A.BAIL	1	RAM PRASAD YADAV AND ANR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP RAKESH SINGH	RITA VERMA
328.	CR. MISC./73803/2025 191(2),190,329(4) A.BAIL Same ps: CR. MISC/73828/2025	1	SHYAM SUNDAR SINGH AND ANR vs THE STATE OF BIHAR	PRIYESH KUMAR	AJIT KUMAR
329.	CR. MISC./73812/2025 126(2),115(2),74, A.BAIL	1	RAM BABU SAH vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	RAJ BALLABH SINGH
330.	CR. MISC./73823/2025 126(2),115(2),118 A.BAIL	1	SUNIL CHAURASIA AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR ASHOK KUMAR	SANJAY KUMAR SINGH
331.	CR. MISC./73828/2025 191(2),190,329(4) A.BAIL Same ps: CR. MISC/73803/2025	1	GULAB SINGH @ GULAB KUMAR vs THE STATE OF BIHAR	PRIYESH KUMAR	AJIT KUMAR
332.	CR. MISC./73834/2025 126(2),115(2),118 A.BAIL	1	ASHOK YADAV vs THE STATE OF BIHAR	MUKESH KANT ASHISH ANAND	MOHAMMED ARIF
333.	CR. MISC./73836/2025 126(2),118(1)(2), A.BAIL	1	PANKAJ KUMAR AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA SANJAY KUMAR S.K.	DILIP KUMAR NO. 1 CHANDRA SHEKHAR ANAND
334.	CR. MISC./73847/2025 323,307,379,504,4 A.BAIL	1	RAMBABU CHAUHAN vs THE STATE OF BIHAR AND ANR	RABINDRA KUMAR	PAWAN KUMAR CHAURASIA
335.	CR. MISC./73874/2025 132,262,263,109,3 A.BAIL	1	ANWARI KHATOON @ ROZIDA KHATOON AND ORS vs THE STATE OF BIHAR	HANS LAL KUMAR AJAY KUMAR TIWARY	SUNIL KUMAR PANDEY
336.	CR. MISC./73887/2025 126(2),115(2),109 A.BAIL	1	AKBAR @ AKBAR KHAN @ AKBAR IDRIS vs THE STATE OF BIHAR	PRATIK	MOHAMMAD SUFYAN
337.	CR. MISC./73902/2025 126(2),115(2),109 A.BAIL	1	MANTU DAS @ MANTU KUMAR vs THE STATE OF BIHAR	KAHKASHAN ALAM	CHOUBEY JAWAHAR
338.	CR. MISC./73941/2025 323,307,498A,325 A.BAIL	1	DEEPAK KUMAR @ DEEPAK KUMAR SAH vs THE STATE OF BIHAR AND ANR	BIPIN KUMAR ABHISHEK KUMAR RAVI KANT SARITA KUMARI	PARMANAND KUMAR
339.	CR. MISC./73951/2025 341,342,323,307,3 A.BAIL	1	RAJU SAHNI @ RAJU CHAUDHARY vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN RAJEEV RANJAN	CHANDRA BHUSHAN PRASAD
340.	CR. MISC./73962/2025 126(2),115(2),352 A.BAIL	1	LAV KUSH YADAV vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI PRIYANKA	ANAND KISHORE CHOUDHARY
341.	CR. MISC./73973/2025 191(2),191(3),126 A.BAIL	1	SUGAN CHAUDHARY AND ANR vs THE STATE OF BIHAR	DEEPAK KUMAR MAGAN KUMAR RAKESH KUMAR PATEL RAVI SHANKAR KUMAR	MD. FAHIMUDDIN
342.	CR. MISC./73979/2025 126(2),115(2),118 A.BAIL	1	DUKHI SADAY AND ORS vs THE STATE OF BIHAR	ARUN KUMAR DEEPAK KUMAR	SHYAM KUMAR SINGH

343.	CR. MISC./73995/2025 126(2),115(2),329 A.BAIL	1	BIPIN SINGH @ BIPIN KUMAR SINGH vs THE STATE OF BIHAR	ANKITA KUMARI	PRANAV KUMAR
344.	CR. MISC./74000/2025 191(2),190,115(2) A.BAIL	1	DADAN RAM @ DADAN PASWAN AND ORS vs THE STATE OF BIHAR	LAKSHMI KUMARI RAJNISH PRAKASH ANKESH KUMAR SINHA	MANOJ KUMAR
345.	CR. MISC./74002/2025 126(2),115(2),117 A.BAIL	1	FULL KUMARI @ FULLA KUMARI @ FULMATIYA DEVI AND ORS vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR	ZAINUL ABEDIN
346.	CR. MISC./74003/2025 341,323,307,385,3 A.BAIL	1	RAJA KUMAR @ RANJIT PASWAN @ RANJIT KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	CHANDRA SEN PRASAD SINGH
347.	CR. MISC./74018/2025 126(2),115,117,35 A.BAIL	1	SUDARSHAN SINGH vs THE STATE OF BIHAR	SATYAPAL SINGH	YOGENDRA KUMAR
348.	CR. MISC./74028/2025 323,448,504,34,34 A.BAIL	1	MAUSAM CHAUDHARY vs THE STATE OF BIHAR	AMRESH KUMAR SINHA RAJESH KUMAR SINHA DEWANAND TIWARI	MD. MUSHTAQUE ALAM
349.	CR. MISC./74030/2025 126(2),115(2),308 A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	MD. ASLAM ANSARI
350.	CR. MISC./74035/2025 126(2),115(2),109 A.BAIL	1	RANJAN KUMAR YADAV @ RANJAN KUMAR @ RANJAN YADAV AND ORS vs THE STATE OF BIHAR	KUMARI ANUPAM	MOHAMMED ARIF
351.	CR. MISC./74046/2025 109 A.BAIL	1	SHAURABH KUMAR @ GOLU KUMAR vs THE STATE OF BIHAR	DR ASHOK KUMAR SHARMA SHIV SAGER SHARMA	PARMANAND KUMAR SUMIT SHEKHAR PANDEY MASOOM RAZA
352.	CR. MISC./74050/2025 115(2),127(1),117 A.BAIL	1	ARBIND RAY vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS	MUKESH KUMAR SINGH
353.	CR. MISC./74060/2025 190,191(2),126(2) A.BAIL	1	DEEPAK KUMAR AND ANR vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	AJAY KUMAR JHA
354.	CR. MISC./74063/2025 126(2),115(2),109 A.BAIL	1	PRAMOD MANDAL @ PRAMOD YADAV AND ANR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH SWATI PARMAR	ANISH CHANDRA
355.	CR. MISC./74080/2025 191(2),191(3),190 A.BAIL	1	SANTOSH KUMAR AND ORS vs THE STATE OF BIHAR	AJAY KUMAR SINHA VARSHA VERMA	RENUKA RATNAKAR (125)
356.	CR. MISC./74089/2025 323,498A,379,386, A.BAIL	1	KISHAN SHARMA @ KRISHAN SHARMA vs THE STATE OF BIHAR AND ANR	RANJIT KUMAR YADAV UGRESH KUMAR	GAURI SHANKAR GUPTA
357.	CR. MISC./74105/2025 126(2),115(2),118 A.BAIL	1	HIMANSHU SINGH AND ANR vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ SHYAM KISHORE SHREYANSHU KUMAR GINNI PRIYA	NAWAL KISHORE PRASAD RABINDRA NATH TIWARI

FOR ADMISSION II

358.	CR. APP (SJ)/3271/2023 U/S 14(A)(2) OF S SC/ST ACT (AB)	5	RANJAN KUMAR @ RANJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	PRATEEK TANDON	BINAY KRISHNA
359.	CR. APP (SJ)/4277/2024 u/s 14A(2) SC/ST SC/ST ACT (AB)	3	MD. ALIM HUSSAIN @ ALIM MIYA AND ORS vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	USHA KUMARI 1 PRIYADARSHI PANKAJ RAJ ANAND

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 210 (AT 10:30 A.M.)
Mr. Justice Shailendra Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CWJC/12367/2021 OTHERS	2	SANTOSH KUMAR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, AND ORS	SATYA PRAKASH SINHA	LALIT KISHORE (AG) ABBAS HAIDER SC 6	
2.	CWJC/14157/2021 BIHAR TENENCY ACT	2	MD. AHSAN @ MD. AHSHAN vs THE STATE OF BIHAR AND ORS	RAM JIBAN PD. SINGH SUBODH KUMAR	MD. KHURSHID ALAM (AAG12)	
3.	CWJC/19671/2021 LAND ACQUISITION	2	DURGA KUMARI vs THE STATE OF BIHAR AND ORS	AJAY KR SINGH NO.1	LALIT KISHORE (AG) RISHI RAJ SINHA SC 19	
4.	CWJC/19863/2021 BIHAR TENENCY ACT	2	SHAFIUR RAHMAN AND ORS vs THE STATE OF BIHAR AND ORS	MD. NAJMUL HODDA BINAY KUMAR	SAJID SLIM KHAN (SC25)	
5.	CWJC/20014/2021 OTHERS	1	RANJIT RAY vs THE STATE OF BIHAR AND ORS	BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN	RISHI RAJ SINHA (SC9)	
6.	CWJC/20026/2021 LAND ACQUISITION	1	PRABHAT KUMAR AND ANR vs THE STATE OF BIHAR, AND ORS	ONKAR NATH MUKESH KUMAR PANDEY PANCHANAND KUMAR	RAJ KISHORE ROY (GP18)	
7.	CWJC/20172/2021 OTHERS	1	VIRENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	VAGISHA PRAGYA VACAKNAVI	RAJ KISHORE ROY (GP18) RITESH KUMAR ASHISH GIRI MD. FAIZ AHMAD ALOK KR.RAHI SIDDHARTHA PRASAD AMITABH SOHAN	
8.	CWJC/20577/2021 OTHERS	2	SACHINDRA NATH JHA vs THE STATE OF BIHAR AND ORS	DURGA NAND JHA	RAJ KISHORE ROY (GP18)	
9.	CWJC/5672/2022 LAND ACQUISITION	2	DURGA DEVI, AND ANR vs THE STATE OF BIHAR, AND ORS	KAMAL KISHORE SINGH AMAR NATH SINGH	SAJID SALIM KHAN (SC 25)	
10.	CWJC/16384/2022 OTHERS	5	SHARVAN KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA	KUMAR ALOK (SC7) MITHLESH KUMAR GUPTA MITHLESH KUMAR GUPTA MITHLESH KUMAR GUPTA AJAY KUMAR MITHLESH KUMAR GUPTA MITHLESH KUMAR GUPTA MITHLESH KUMAR GUPTA MITHLESH KUMAR GUPTA MITHLESH KUMAR GUPTA	
			FOR ADMISSION - FRESH CASES			
11.	CWJC/17940/2025 OTHERS	1	SUSHMA SINGH vs STATE OF BIHAR AND ORS	DHIRENDRA KUMAR RAJESH RANJAN SINGH	STANDING COUNSEL (28)	
12.	CWJC/18121/2025 MUTATION ACT	1	SAUMITRA SINGH vs THE STATE OF BIHAR AND ORS	PIYUSH TIWARI ADITYA PRAKASH SAHAY ANKITA KUMARI	GOVERNMENT PLEADER (3)	
13.	CWJC/18139/2025 MUTATION ACT	1	RITA DEVI vs THE STATE OF BIHAR AND ORS	MADHAV KRISHNA	GOVERNMENT PLEADER (11)	
14.	CWJC/18379/2025 OTHERS	1	RADHE SHYAM TIWARY vs THE STATE OF BIHAR AND ORS	AJAY KUMAR TIWARI	STANDING COUNSEL (15)	

15.	CWJC/18382/2025 LAND ACQUISITION	1	JAGDISH PURI vs THE STATE OF BIHAR AND ORS	RIYA GIRI SUMIT KUMAR JHA SHASHANK SHEKHAR DUBEY ANIL KUMAR	GOVERNMENT PLEADER (4)
16.	CWJC/18390/2025 OTHERS	1	KRIPA SHANKAR PANDEY AND ANR vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH	STANDING COUNSEL (21)
17.	CWJC/18399/2025 OTHERS	1	RATAN KUMAR vs THE STATE OF BIHAR AND ORS	MD. NAJMUL HODDA MD. WALIUR RAHMAN	STANDING COUNSEL (8)
18.	CWJC/18405/2025 OTHERS	1	KULDIP SINGH vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR GIRI	STANDING COUNSEL (26)
19.	CWJC/18415/2025 LAND ACQUISITION	1	SHARDENDRA NARAYAN SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR AMBRISH KUMAR RAJEEV KUMAR SAXENA MUKUL KUMAR	STANDING COUNSEL 08 AJIT KUMAR SINHA SANJIV KUMAR. APURV HARSH
20.	CWJC/18419/2025 Land Retated Matt OTHERS	1	AKHILESH SINGH vs THE STATE OF BIHAR AND ORS	UDAY BHAN SINGH KUMARI SHREYA	STANDING COUNSEL 23
21.	CWJC/18425/2025 OTHERS	1	UMESH RAI AND ANR vs THE UNION OF INDIA AND ORS	RAJEEV RANJAN BELA SINGH RAJEEV RANJAN	GOVERNMENT PLEADER 12 ADDITIONAL SOLICITOR GENERAL
22.	CWJC/18427/2025 B.PRIVILEDGED-PERS	1	PANKAJ KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR THAKUR BHAVYA	GOVERNMENT ADVOCATE (10)
23.	CWJC/18428/2025 OTHERS	1	SHAMBHU KEVAT AND ANR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINHA NO.3 SHYAMLENDRA KUMAR SAPAN KUMAR	GOVERNMENT PLEADER 07 RABINDRA KUMAR PRIYADARSHI
24.	CWJC/18433/2025 OTHERS	1	UMESH PASWAN vs THE STATE OF BIHAR AND ORS	MUKUND KUMAR MARIA NAZIR	GOVERNMENT PLEADER (14)
25.	CWJC/18439/2025 LAND ACQUISITION	1	MONASTIC ENGLISH SCHOOL AND ORS vs THE STATE OF BIHAR AND ORS	SHYAM NANDAN THAKUR	GOVERNMENT PLEADER 13 ADDITIONAL SOLICITOR GENERAL MAURYA VIJAY CHANDRA
26.	CWJC/18457/2025 MUTATION ACT	1	DILIP SINGH vs THE STATE OF BIHAR AND ORS	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	STANDING COUNSEL (21)
27.	CWJC/18482/2025 OTHERS	1	KARAMI DEVI @ KARMI DEVI, vs DISTRICT MAGISTRATE, AND ORS	MRITUNJAY KUMAR JHARKHANDI UPADHYAY	GOVERNMENT ADVOCATE (10)
28.	CWJC/18483/2025 OTHERS	1	DINESH MANJHI @ DINESH KUMAR MANJHI vs THE STATE OF BIHAR AND ORS	DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA MAHI PRIYA	STANDING COUNSEL 18

FOR ADMISSION

29.	CWJC/8675/2021 LAND ACQUISITION	5	MOST. LAJWANTI KUER AND ORS vs THE UNION OF INDIA, THROUGH DIVISIONAL RAILWAY MANAGER EAST CENTRAL RAILWAY, AND ORS	SHAILESH KUMAR SINGH	LALIT KISHORE (AG) KURSHID ALAM AAG 12 SANAT KUMAR MISHRA
30.	CWJC/13687/2021 MUTATION ACT	4	MD. RAEESH vs THE STATE OF BIHAR AND ORS	PRAVEEN PRABHAKAR	SAJID SALIM KHAN (SC25) ABHAY KUMAR SINGH ABHAY KUMAR SINGH ABHAY KUMAR SINGH
31.	CWJC/5046/2022 LAND ACQUISITION	2	MAMTA DEVI AND ANR vs THE UNION OF INDIA AND ORS	UDAY PRATAP SINGH RAJESH KUMAR	ADDITIONAL SOLICITOR GENERAL SAJID SALIM KHAN (SC 25) KANAK VERMA DR. ITI SUMAN

32.	CWJC/6031/2022 OTHERS	4	KAMAL KUMAR, vs THE STATE OF BIHAR, AND ORS	JITENDRA KUMAR GIRI	SAJID SALIM KHAN (SC 25)
33.	CWJC/7556/2022 LAND ACQUISITION	3	NAVENDRA JHA AND ORS vs THE UNION OF INDIA AND ORS	ARVIND KUMAR	ADDITIONAL SOLICITOR GENERAL MD. KHURSHID ALAM (AAG12) ANSHAY BAHADUR MATHUR ANSHAY BAHADUR MATHUR
34.	CWJC/10291/2022 LAND ACQUISITION IA-1/2022 () AMENDMENT IA-2/2023 () IA-3/2025 () AMENDMENT IA-4/2025 () MISC	9	PARIKSHIT SINGH vs THE UNION OF INDIA AND ORS	YOGENDRA KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL RAJ KISHORE ROY (GP 18) RAJ KAMAL
(AT 3.30 P.M.)					
35.	CWJC/10762/2022 LAND ACQUISITION	9	BINOD KUMAR AND ORS vs UNION OF INDIA AND ORS	RAJEEV KUMAR SUDHIR KUMAR	ADDITIONAL SOLICITOR GENERAL RISHI RAJ SINHA (SC 19) MAURYA VIJAY CHANDRA BINAY KUMAR PANDEY SHWEATA VERMA RATNESH KUMAR
36.	CWJC/11448/2022 MUTATION ACT	2	RAJ NARAYAN PRASAD vs THE STATE OF BIHAR AND ORS	UDAY KUMAR	MD. KHURSHID ALAM (AAG12)
37.	CWJC/11587/2022 MUTATION ACT	2	PRABHAKAR KUMAR JAISWAL vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	RAJ KISHORE ROY (GP18) ANSHUMAN SINGH
38.	CWJC/11666/2022 LAND ACQUISITION	2	KASHI NATH THAKUR vs THE STATE OF BIHAR AND ORS	AKHILESH KUMAR	RAJ KISHORE ROY (GP 18)
39.	CWJC/11690/2022 LAND REFORMS ACT	2	JANARDAN PANDEY vs THE STATE OF BIHAR AND ORS	RAVI SHANKAR PATHAK	RISHI RAJ SINHA (SC19)
40.	CWJC/11696/2022 LAND ACQUISITION IA-1/2025 () LIMITATION PETITIO IA-2/2025 () SUBSTITUTION	2	ANAND KISHOR SINGH vs THE STATE OF BIHAR AND ORS	TEJENDRA SINHA NEERAJ NANDAN BIJAY KUMAR PANDEY	VINAY KIRTI SINGH (GA2)
41.	CWJC/12516/2022 OTHERS	5	RADHA RAMAN LAL vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	RAJ KISHORE ROY (GP18) BAIDYA NATH THAKUR
42.	CWJC/13881/2022 LAND ACQUISITION	2	VIJAY RAI vs THE STATE OF BIHAR AND ORS	ABINASH KUMAR	MD. KHURSHID ALAM (AAG 12)
43.	CWJC/14320/2022 LAND ACQUISITION	3	BHOLA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	UMA SHANKAR TIWARY	MADAN JEET KUMAR (GP 20)
44.	CWJC/14407/2022 LAND ACQUISITION	7	KISHORE TIWARI vs THE STATE OF BIHAR AND ORS	ABHINAY RAJ ALEXANDER ASHOK DEEPAK KUMAR SINGH	RAJ KISHORE ROY (GP 18) LALIT KISHORE MANISH DHARI SINGH AG MR. P.K.SHAHI
45.	CWJC/14550/2022 LAND ACQUISITION IA-1/2024 () SUBSTITUTION	8	SYED MUSTAHAB FAISAL, AND ORS vs THE STATE OF BIHAR AND ORS	MD. HUSSAMUDDIN AZAD	SYED IQBAL AHMAD (SC 20)
46.	CWJC/14583/2022 OTHERS	6	UMA MANDAL @ UMAKANT MANDAL AND ANR vs THE STATE OF BIHAR AND ORS	RAM NARAYAN MAHTO	SAJID SALIM KHAN (SC25)
47.	CWJC/15348/2022 OTHERS	4	NITESHWAR SINGH @ KARI SINGH AND ANR vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR SINGH	MD. KHURSHID ALAM (AAG12)

48.	CWJC/15619/2022 LAND ACQUISITION	8	BIBI ANUFAN @ ALFUN KHATOON vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHLENDRA MD. SHAWOOR ALAM	SAJID SALIM KHAN (SC 25) PRABHAKAR NATH RAI SOMYA ROSHAN DINESH MAHARAJ ADSG DAYANAND SINGH SUSHIL KUMAR VERMA NAGADEO CHOUBEY DHANANJAY KASHYAP
49.	CWJC/15685/2022 LAND ACQUISITION	9	SHEKH KALIM vs THE STATE OF BIHAR AND ORS	PRAVINA KUMARI BIJENDRA KUMAR	RISHI RAJ SINHA (SC19) VINAY KIRTI SINGH KUMAR MANISH
50.	CWJC/15708/2022 LAND ACQUISITION	3	MD. GHUFRAN ALAM vs THE UNION OF INDIA AND ORS	KAMAL KISHORE SINGH VINOD SHANKER MODI	ADDITIONAL SOLICITOR GENERAL MD. KHURSHID ALAM (AAG12) SHRI NATH PATHAK SATYENDRA KUMAR JHA (CGC) MAURYA VIJAY CHANDRA MAURYA VIJAY CHANDRA
51.	CWJC/15770/2022 OTHERS	2	JAGDISH YADAV vs THE STATE OF BIHAR AND ORS	UMESH PRASAD MRITYUNJAY KUMAR	RAJ KISHORE ROY (GP18)
52.	CWJC/16262/2022 OTHERS IA-1/2025 () SUBSTITUTION IA-2/2025 () LIMITATION PETITIO	9	SMT. ANITA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	MANAGER SAH	RISHI RAJ SINHA (SC19)
53.	CWJC/16307/2022 BIHAR TENENCY ACT	5	SUDHIR KUMAR MAHTO @ SUDHIR KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	SHAMA SINHA SAURAV KUMAR SUMAN SUMIT SINHA	RAJ KISHORE ROY (GP18)
54.	CWJC/16492/2022 LAND ACQUISITION	5	KASHI NATH RAI AND ANR vs THE UNION OF INDIA AND ORS	SURENDRA KUMAR CHOUBEY SANJAY KUMAR	ADDITIONAL SOLICITOR GENERAL PRABHAT KUMAR VERMA SYED IQBAL AHMAD (SC20) DR. ANAND KUMAR ARVIND KUMAR TEWARY CGC VANDANA KISHORE KUMAR GOUTAM DR. ITI SUMAN
55.	CWJC/16506/2022 OTHERS	4	MD. KARIMUDDIN vs THE STATE OF BIHAR AND ORS	MAJID MAHBOOB KHAN EBADUR RAHMAN SHAKEB	SAJID SALIM KHAN (SC25)
56.	CWJC/16648/2022 LAND ACQUISITION	5	RAM KHELAWAN YADAV AND ORS vs THE STATE OF BIHAR AND ORS	AJAY KUMAR PUJA KUMARI	AMIT PRAKASH (GA 13) LALIT KISHORE KUMARESH SINGH RABINDRA KUMAR PRIYADARSHI
57.	CWJC/16652/2022 OTHERS	3	SURYA NARAYAN RAM ARUN vs THE STATE OF BIHAR AND ORS	SHASHI NATH JHA	SAJID SALIM KHAN (SC 25)
58.	CWJC/16875/2022 LAND ACQUISITION	4	RAM PRAKASH YADAV AND ANR vs THE STATE OF BIHAR AND ORS	AJAY KUMAR PUJA KUMARI	SUSHIL KUMAR (GP22) LALIT KISHORE KUMARESH SINGH
59.	CWJC/16876/2022 MUTATION ACT	3	KRISHNA KUMAR GOENKA vs THE STATE OF BIHAR AND ORS	SUMEET KUMAR SINGH ALKA SINGH	RAJ KISHORE ROY (GP18)
60.	CWJC/16972/2022 LAND ACQUISITION	3	RAKESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	VYAS KUMAR MISHRA ANIRUDH KUMAR VERMA	RAJ KISHORE ROY (GP18) ADDITIONAL SOLICITOR GENERAL SONI SHRIVASTAVA
61.	CWJC/17346/2022 LAND CEILING (SURP	2	MITHILESH PRASAD SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR MURARI NARAIN CHAUDHARY SABINA HAYAT	MD. KHURSHID ALAM (AAG 12)

62.	CWJC/17388/2022 OTHERS	2	MANOJ KUMAR CHOUDHARY @ MANOJ CHOUDHARY vs THE STATE OF BIHAR AND ORS	PARIJAT SAURAV RITESH ABHISHEK	MD. KHURSHID ALAM (AAG12)
63.	CWJC/17426/2022 LAND ACQUISITION	3	BIJENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SUMEET KUMAR SINGH NIKHIL SINGH ALKA SINGH	YOGENDRA PD. SINHA (AAG7) PARIJAT SAURAV MANISH DHARI SINGH LALIT KISHORE PRASOON SINHA KUMAR PRIYA RANJAN MITHLESH KUMAR GUPTA MOHIT AGARWAL
64.	CWJC/17458/2022 OTHERS	2	RAKESH TIWARI ALIAS RAKESH KUMAR TIWARI vs THE STATE OF BIHAR AND ORS	ATUL SHANKAR SHAKTI SUMAN KUMAR RAJESH RANJAN	MD. KHURSHID ALAM (AAG 12)
65.	CWJC/17623/2022 MUTATION ACT IA-1/2025 () AMENDMENT	9	CHANDRA KISHORE YADAV AND ORS vs THE STATE OF BIHAR AND ORS	RUDRANK SHIVAM SINGH	SAJID SALIM KHAN (SC 25)
66.	CWJC/17847/2022 OTHERS	2	LALO RAVIDAS vs STATE OF BIHAR AND ORS	AKLAVYA CHANDAN KUMAR JAI NANDAN SINGH	RISHI RAJ SINHA (SC 19)
67.	CWJC/17940/2022 OTHERS	2	ASHFAQ KHAN vs DISTRICT MAGISTRATE AND ORS	MD. SHAHNAWAZ ALI VIKAS KUMAR JHA PADMANABH KASHYAP	RAJ KISHORE ROY (GP18)
68.	CWJC/17972/2022 OTHERS IA-1/2025 () MISC	6	KISHORE KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN SINGH	RAJ KISHORE ROY (GP 18)
69.	CWJC/18037/2022 LAND ACQUISITION	2	JAGDISH THAKUR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RAJ SHEKHAR	RISHI RAJ SINHA (SC 19) SHRI NATH PATHAK RAJESH KUMAR SHANDILYA
70.	CWJC/18090/2022 LAND ACQUISITION	2	MANORMA DEVI vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SANJEEB KUMAR SANJU	VINAY KIRTI SINGH (GA2)
71.	CWJC/18192/2022 OTHERS	2	DHARNIDHAR YADAV vs THE STATE OF BIHAR AND ORS	KUMAR KAMAL NAYAN	SHEO SHANKAR PRASAD (SC8)
72.	CWJC/18210/2022 OTHERS	2	RAMADHAR PRASAD YADAV vs THE STATE OF BIHAR AND ORS	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	RISHI RAJ SINHA (SC19)
73.	CWJC/18337/2022 LAND ACQUISITION	2	MD. YUNUS vs THE STATE OF BIHAR AND ORS	DR. ABDUS SHAKOOR	MD. KHURSHID ALAM (AAG12) RABINDRA KUMAR PRIYADARSHI LALIT KISHORE BINITA SINGH
74.	CWJC/18381/2022 MUTATION ACT	3	SHEO KUMARI DEVI vs THE STATE OF BIHAR AND ORS	VIVEKANAND VIVEK DEBESH KUMAR PODDAR RANG NATH PANDEY	RISHI RAJ SINHA (SC 19) SANJAY KUMAR GHOSARVEY
75.	CWJC/18434/2022 LAND ACQUISITION	2	RANJU KUMARI vs THE STATE OF BIHAR AND ORS	ARUN KUMAR ARUN DSHIRENDRA KUMAR TRIVEDI	SAJID SALIM KHAN (SC25) MANISH DHARI SINGH LALIT KISHORE P. K. SHAHI

MATTER -1

76.	CWJC/4132/2022 MUTATION ACT	4	MAHANTH JAI LAL DAS @ JAI LAL DAS vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR AYUSH KUMAR	SAJID SALIM KHAN (SC25) GANPATI TRIVEDI MADHURENDRA KUMAR
77.	CWJC/12369/2022 CONSOLIDATION IA-1/2022 () STAY OF PROCEEDING	5	SMT. KAMLA TIWARY AND ORS vs THE STATE OF BIHAR AND ORS	ABHINAY RAJ ALEXANDER ASHOK	RAJ KISHORE ROY (GP 18) RANG NATH CHOUBEY

78.	CWJC/12945/2022 MUTATION ACT IA-1/2024 () MISC	8	RAM UDAY SINGH vs THE STATE OF BIHAR AND ORS	HANSRAJ MRIGENDRA KUMAR	MD. KHURSHID ALAM (AAG 12) RABI BHUSHAN RAKHI KUMARI
79.	CWJC/16053/2022 OTHERS	2	HARIHAR RAM vs THE STATE OF BIHAR AND ORS	JEETENDRA NARAYAN	RAJ KISHORE ROY (GP18) VYAS KUMAR MISHRA
80.	CWJC/16371/2022 MUTATION ACT	4	AMARNATH THAKUR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR NIRMAL KUMAR SINHA 3	RAJ KISHORE ROY (GP 18)
81.	CWJC/18082/2022 OTHERS	2	MAHENDRA SHARMA @ MAHENDRA KUMAR @ BABLU SHARMA vs THE STATE OF BIHAR AND ORS	RAJANI KANT PANDEY	RISHI RAJ SINHA (SC19)

Thursday the 20th November 2025

CENTENARY BUILDING

Court No. 211 (AT 10:30 A.M.)

Mr. Justice Arun Kumar Jha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks

Notice: (i) Mentioning of urgent matters will be taken up at 10.30 AM on Monday only.

(ii) Appearance slips should be submitted only by those Ld. Senior Advocates / Ld. Advocates who are present before the Hon'ble Court.

TO BE MENTIONED

1.	CR. WJC/437/2022 226,227 M. Miscellaneous	9	BAIJNATH RAI AND ANR vs THE STATE OF BIHAR THROUGH COLLECTOR VAISHALI AND ORS	RATAN KUMAR SINHA	PRABHAT KUMAR VERMA	
2.	CR. WJC/896/2022 226,227 M. Miscellaneous	4	RAMSHRAN MAHTO vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPTT., GOVT. OF BIHAR PATNA. AND ORS	BIRENDRA KUMAR SINGH	MD. NADIM SERAJ	

FOR ORDERS (ON OFFICE NOTES)

3.	CR. WJC/191/2022 226 M. Miscellaneous	6	BHOLA SINGH AND ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR,PATNA AND ORS	SHASHI BHUSHAN KUMAR ARTI KUMARI	SHEO SHANKAR PRASAD	
4.	CR. WJC/711/2022 226,227 M. Miscellaneous	15	NITISH SINGH AND ANR vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR	M. NASRUL HUDA KHAN AMRITANSHU DANGI ASHUTOSH NATH	
5.	CR. WJC/728/2022 227, I. Arising out of	3	MANTOSH KUMAR AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA AND ORS	ROONA	MANISH KUMAR	
6.	CR. WJC/1310/2023 226,227 M. Miscellaneous	1	PINTU KUMAR vs THE STATE OF BIHAR THROUGH THE LAW DEPARTMENT, GOVERNMENT OF BIHAR, PATNA. AND ORS	SANJEEV NIKESH SHYAM KISHORE	SHEO SHANKAR PRASAD	
7.	CR. WJC/1250/2025 226, M. Miscellaneous	4	SMT. SHILA KUMARI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR AT PATNA. AND ORS	DHANENDRA CHAUBEY RAMESH KUMAR NAZIA SHABAH	G.P.17 ARYAN SINHA PUNEET SIDDHARTHA AMAR ALAM MAJID MAHBOOB KHAN	
8.	CR. WJC/1331/2025 226,227 C. Proper Investig	1	TUSHAR HARISHCHANDRA VAJANTRI AND ANR vs THE STATE OF BIHAR THROUGH THE ADDL. CHIEF SECRETARY-CUM-PRINCIPAL SECRETARY, DEPARTMENT OF HOME, AND ORS	MANISH KUMAR ASHISH ANAND	S.C.13	
9.	CR. WJC/2451/2025 CONVERTED FROM CR A. For quashing of	2	SITBIYA DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, THE DEPTT. OF HOME, GOVT. OF BIHAR, AND ORS	NIRANJAN KUMAR ABHIJEET KUNAL	A.G	
10.	CR. WJC/2718/2025 226,227 QUASHING THE FIR	2	SATYA PRAKASH @ MEHUL SINGH vs THE UNION PUBLIC SERVICE COMMISSION THROUGH ITS CHAIRMAN, DHOLPUR HOUSE, SHAHJAHAN ROAD, AND ORS	SAURAVH SINGH SAMIR KUMAR	AMISH KUMAR S.C. 22	

11.	CR. MISC./36718/2025 TRANSFER MATTER TRANSFER MATTER	2	BANSIDHAR VERMA vs AMIT KUMAR SRIVASTAVA	RAJIV RANJAN KUMAR PANDEY KRITYA NAND JHA SHIVAM NARAYAN PANDEY	

FOR ORDERS (ON PETITIONS)

12.	CR. WJC/872/2025 226 QUASHING THE FIR IA-1/2025 () VACATE THE STAY	2	CHANDAN KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SRIRAM KRISHNA AMARJEET SHUBHAM KUMAR SINGH GAUTAM	S.C.20 SRIRAM KRISHNA GAUTAM UMA SHANKAR SHARMA UMA SHANKAR SHARMA GAUTAM
13.	CR. WJC/985/2025 226,227 M. Miscellaneous IA-1/2025 () VACATE THE STAY IA-2/2025 () MISC	4	SUNIL KUMAR NAIK @ MEGHAWATH SUNIL KUMAR NAIK vs THE UNION OF INDIA, DEPARTMENT OF HOME, GOVERNMENT OF INDIA AND ORS	KUNAL TIWARY	DR. KRISHNA NANDAN SINGH (A.S.G) RAJESH KUMAR MD. NADIM SERAJ PRABHU NARAYAN SHARMA SHIVANGI SINGH RAWAT SUCHIT SINGH RAWAT S.C 18 ALI MUQTADIR AHMAD MD. NADIM SERAJ ALI MUQTADIR AHMAD MD. NADIM SERAJ ALI MUQTADIR AHMAD MD. NADIM SERAJ

FOR ADMISSION -I

14.	CR. WJC/1297/2023 226 M. Miscellaneous	1	SONAM KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR AND ORS	AKASH SHANKAR PRABHAT KUMAR PRASHANT KUMAR	MANISH KUMAR
15.	CR. WJC/721/2024 226,227 M. Miscellaneous	1	RISHU TIWARI @ ABHISHEK KUMAR @ ABHISHEK TIWARI AND ANR vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	AMIT KUMAR SINGH RAJEEV RANJAN MANOJ KUMAR PANDEY	S.C 8
16.	CR. WJC/842/2024 226,227 C. Proper Investig	2	SHRIRAM SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA. AND ORS	MADHAV KUMAR PRASHANT KUMAR SAGAR	AAG.4
17.	CR. WJC/885/2024 226 M. Miscellaneous	1	BABAN KUMAR CHAUDHARY vs THE UNION OF INDIA THROUGH THE SECRETARY, MINISTRY OF HOME AFFAIRS, GOV. OF INDIA, NEW DELHI, DELHI AND ORS	BABAN KUMAR CHAUDHARY ANKITA KUMARI	DR. K.N. SINGH (ASG) DR. ANJANI PD. SINGH SC.24
18.	CR. WJC/1038/2024 226,227 C. Proper Investig	1	OISHANI BANERJEE vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVERNMENT OF BIHAR, PATNA AND ORS	ALKA SINGH SUMEET KUMAR SINGH DEEPALI SINGH	G.P.20
19.	CR. WJC/1638/2024 226,227 H. For Release fro	6	LALAN JHA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	A.G.
20.	CR. WJC/1472/2025 226,227 I. Arising out of	1	PHONEPE LIMITED (FORMERLY KNOWN AS PHONEPE PRIVATE LIMITED) vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY	S.C.9

21.	CR. WJC/1512/2025 226,227 QUASHING THE FIR	2	MD. SHAKIL AHMAD AND ANR vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA. AND ORS	VASANT VIKAS SAROJ KUMAR	G.P.12 PRAMOD KUMAR CHAKRAVARTI
22.	CR. WJC/1978/2025 226,227, C. Proper Investig	1	RAMPYARE SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA. AND ORS	KIRAN KUMARI SHARMA ASHISH KUMAR JHA AMIT RANJAN	A.A.G. 13
23.	CR. WJC/2167/2025 226,227 M. Miscellaneous	1	DULIYA DEVI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, AND ORS	NARSINGH TANTI INDU BHUSHAN BRAJESH SAHAY	S.C.22
24.	CR. WJC/2263/2025 226,227 QUASHING THE FIR IA-1/2025 () MODIFICATION	2	BANDANA SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA AND ORS	SANGEET DEOKULIAR	S.C.11 NAMRATA DUBEY HEMANT RAJ SHUBHAM PRIYADARSHI KUMAR KAUSHIK
25.	CR. WJC/2425/2025 226,227 M. Miscellaneous	1	VIRENDRA PANJIYAR vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, HOME, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA AND ORS	BIRENDRA KUMAR	S.C.9 DR. BINOD KUMAR JHA DR. BINOD KUMAR JHA
26.	CR. WJC/2449/2025 226,227 QUASHING THE FIR IA-1/2025 () MISC	2	ANUBHUTI SRIVASTAVA AND ANR vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, HOME, GOVT. OF BIHAR, OLD SECRETARIAT, PATNA AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI SIMRAN KUMARI	G.P.25 RANA VIKRAM SINGH RANA VIKRAM SINGH
27.	CR. WJC/2589/2025 226,227 B. For providing s	1	KUMARI RANI vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVT. OF BIHAR. AND ORS	KUMAR SAMEER ABHISHEK KUMAR	G.A 5
28.	CR. WJC/2731/2025 226,227 M. Miscellaneous	1	VIMLESH KUMAR JHA @ VIMLESH JHA vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, AND ORS	ASHOK KUMAR JHA SAURAV ANAND	G.A.5
29.	CR. WJC/2733/2025 226,227 QUASHING THE FIR	1	SANJAY KUMAR SINHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATNA. AND ORS	SANGEET DEOKULIAR	S.C.11 PIYUSH KUMAR PANDEY
30.	CR. WJC/2841/2025 226,227 QUASHING THE FIR	1	LAXMI SAHNI AND ANR vs THE STATE OF BIHAR THROUGH HOME SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR AND ORS	ASHOK KUMAR KARNA SHANKAR KUMAR ABHISHEK RAJ	A.A.G 13
31.	CR. WJC/2893/2025 226,227 G. For Registering	1	SANGITA RAI @ SANGEETA RAY vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, GOVERNMENT OF BIHAR, PATNA. AND ORS	DURGESH NANDAN PUJA	S.C 10

FOR ADMISSION II

32.	CR. WJC/12/2022 226,227 M. Miscellaneous IA-1/2022 () AMENDMENT	11	SURESH PRASAD vs CENTRAL BUREAU OF INVESTIGATION THROUGH SPE SCB PATNA AND ANR	HARSHWARDHAN SAHAY	BIPIN KUMAR SINHA SOURENDRA PANDEY MANOJ KUMAR SINGH
With 32.1	CR. WJC/55/2022 C. Proper Investig	10	RAM LAKHAN PRASAD SINGH vs CENTRAL BEURAU OF INVESTIGATION THROUGH SPD-SCB, PATNA. AND ANR	HARSHWARDHAN SAHAY RAJEEV KUMAR SINHA VISHWANATH PRASAD	BIPIN KUMAR SINHA SOURENDRA PANDEY SHIVADITYA DHARI SINHA

33.	CR. WJC/167/2022 226,227 QUASHING THE FIR IA-1/2023 ()	20	PRAVEER PRABHAT vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	SHAMA SINHA SAURAV KUMAR SUMAN SUMIT SINHA	SHEO SHANKAR PRASAD VISHAL VIKRAM RANA ANANYA RAY KUMAR RAVISH ANJANI KUMAR JHA PUJA KUMARI
34.	CR. WJC/237/2022 226,227 M. Miscellaneous	10	KARUNA SHAHI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, BIHAR AND ORS	MITHLESH KUMAR GUPTA UDAY KUMAR NIKHIL RAJ AMITABH RITURAJ SURENDRA KUMAR AMRENDRA KUMAR SHRIVASTAWA	PRABHAT KUMAR VERMA SHIV PRATAP MRITYUNJAY KUMAR
35.	CR. WJC/256/2022 226,227 C. Proper Investig	12	KUMAR DUSHYANT vs THE STATE OF BIHAR AND ORS	SATYA PRAKASH PARASAR	A.G. MD. NADIM SERAJ (GP5) NIRAJ KUMAR MAYANK MOHAN PRASHANT KUMAR SANJAY KUMAR SAKET TIWARY MADHAV RAJ
36.	CR. WJC/279/2022 226,227 M. Miscellaneous	6	SAHIDA BEGUM @ SAHIDA KHATOON AND ORS vs THE UNION OF INDIA THROUGH THE SECRETARY,DEPARTMENT OF FINANCE,GOVT.OF INDIA , NEW DELHI. AND ORS	RAKESH KUMAR UMESH PATHAK	ADDITIONAL SOLICITOR GENERAL PRABHAT KUMAR VERMA ANSHAY BAHADUR MATHUR SONI SHRIVASTAVA RAJESH RANJAN VISHWANATH PD. SINHA
With 36.1	CR. WJC/514/2021 M. Miscellaneous	6	MD. YUNUS vs THE UNION OF INDIA THROUGH THROUGH THE SECRETARY, DEPARTMENT OF FINANCE, GOVERNMENT OF INDIA, AND ORS	RAKESH KUMAR UMESH PATHAK	K.N. SINGH A.D.S.G. RAJESH KUMAR VERMA VISHWA NATH PRASAD SINHA P. K. VERMA (AAG 3) RAKESH KUMAR SINHA MANOJ KUMAR SINGH RAJESH RANJAN V.N.P. SINGH
37.	CR. WJC/336/2022 226,227 C. Proper Investig	11	POONAM DEVI @ PUNAM DEVI vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, BIHAR, PATNA. AND ORS	RAJ KUMAR VIJAY KUMAR SUDHANSHU SHEKHAR SARVOTTAM KUMAR	M. NASRUL HUDA KHAN PRABHAT KUMAR VERMA (AAG 3)
38.	CR. WJC/340/2022 226,227 M. Miscellaneous IA-1/2025 () EXPUNGE	4	ABHINANDAN MISHRA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, BIHAR, PATNA. AND ORS	SURENDRA KUMAR MISHRA	SHEO SHANKAR PRASAD
39.	CR. WJC/355/2022 RESPONDENT NO. 7 M. Miscellaneous IA-1/2022 () MISC IA-2/2022 () AMENDMENT IA-3/2025 () MISC IA-4/2025 () MISC	15	MANOJ KUMAR SINGH vs STATE OF BIHAR, THROUGH, HOME SECRETARY, PATNA - 800001 AND ORS	NAND KISHORE SINGH JITENDRA KUMAR	SHEO SHANKAR PRASAD MITHILESH KUMAR SINGH RAKESH SINGH SAKET KUMAR SINGH ADITI SHAHI PIYUSH KUMAR PANDEY
40.	CR. WJC/367/2022 226,227 F. For Release of	6	NEELAM DEVI vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME (POLICE) GOVERNMENT OF AND ORS	SHIVENDRA PRASAD	VIVEK PRASAD
41.	CR. WJC/373/2022 226,227 QUASHING THE FIR	5	MADHUSUDAN SINGH vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLCE BIHAR, PATNA AND ORS	SUNIL KUMAR PANKAJ KUMAR	PRABHAT KUMAR VERMA
42.	CR. WJC/469/2022 226,227 J. Arising out of	3	SHIVA NARAYAN SINGH AND ANR vs THE STATE OF BIHAR AND ORS	PRASHANT SINHA KRISHNA KUMAR SINGH	MD. KHURSHID ALAM

43.	CR. WJC/506/2022 226,227 QUASHING THE FIR IA-1/2022 () AMENDMENT IA-2/2023 () IA-3/2025 () AMENDMENT	11	DHARMRAJ SINGH @ DHARMRAJ vs THE STATE OF BIHAR, THORUGH DIRECTOR GENERAL POLICE, BIHAR, PATNA. AND ORS	VIJAY KUMAR RAJ KUMAR SARVOTTAM KUMAR RAVI RANJAN	PRABHAT KUMAR VERMA
44.	CR. WJC/507/2022 226,227 B. For providing s	6	UMESH CHANDRA JHA vs THE STATE OF BIHAR, THROUGH THE DISTRICT MAGISTRATE MUZAFFARPUR BIHAR. AND ORS	RAVI RANJAN JITENDRA KUMAR SHRIVASTAVA	PRABHAT KUMAR VERMA
45.	CR. WJC/513/2022 CRIMINAL WRIT I. Arising out of	10	FLIPKART INTERNET PVT. LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE MS. SHEETAL TIWARI vs THE STATE OF BIHAR THROUGH SECRETARY LAW DEPARTMENT BIHAR AND ORS	ARCHANA SINHA @ ARCHANA SHAHI ALOK KUMAR @ ALOK KR SHAHI	GYAN PRAKASH OJHA DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI DHANANJAY KASHYAP SOMALI ACHARYA
46.	CR. WJC/519/2022 226,227 C. Proper Investig	4	MD. MINNATULLAH vs THE STATE OF BIHAR AND ORS	RANJAY KUMAR SINGH	PRABHAT KUMAR VERMA
47.	CR. WJC/522/2022 226,227 J. Arising out of	3	NARESH TANTI @ NARESH KUMAR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAKESH AMBASTHA	SAJID SALIM KHAN
48.	CR. WJC/524/2022 226,227 I. Arising out of	3	SURJEET KUMAR SINGH @ SUJIT SINGH AND ANR vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	RAVINDRA KUMAR SINGH	PRABHAT KUMAR VERMA
49.	CR. WJC/583/2022 226,227, M. Miscellaneous	3	NEELAM PRAKASH AND ORS vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	SHASHI BHUSHAN KUMAR SYED ASGHER NAJMI CHANDRA KISHORE KUMAR	SHEO SHANKAR PRASAD
50.	CR. WJC/585/2022 226 B. For providing s	3	SATISH KUMAR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME DEPTT., BIHAR, PATNA. AND ORS	MANOJ KUMAR	MANISH KUMAR
51.	CR. WJC/615/2022 226,227 A. For quashing of	3	RAVI RANJAN vs THE STATE OF BIHAR THROUGH THE DISTT. MAGISTRATE, BUXAR. AND ORS	MITHILESH KR. ARYA RAJEEV KUMAR	VIKASH KUMAR
52.	CR. WJC/620/2022 226,227 QUASHING THE FIR	6	MANOJ KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY DEPARTMENT HOME BIHAR PATNA. AND ORS	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA	PRABHAT KUMAR VERMA MOHIT AGARWAL PRIYA GUPTA RAHUL KUMAR MANISH KUMAR (GP4)
53.	CR. WJC/621/2022 226,227 QUASHING THE FIR	6	ASHA LAL AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY (HOME), POLICE DEPARTMENT, BIHAR, PATNA. AND ORS	PRIYA RANJAN SANJEEV KUMAR MUKESH KUMAR	MANISH KUMAR MANISHA PRAKASH DURGESH NANDAN
54.	CR. WJC/642/2022 226 M. Miscellaneous	5	IMBESAT SHAUKAT vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR ZAINUL ABEDIN SANTOSH KUMAR YADAV	M. NASRUL HUDA KHAN DIGVIJAY NARAYAN SINGH
55.	CR. WJC/645/2022 226,227 QUASHING THE FIR	6	MD. SHAHID IMAM vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA. AND ORS	ARUN KUMAR	SHEO SHANKAR PRASAD VINAY KIRTI SINGH SONI SHRIVASTAVA SANJAY KUMAR GIRI
56.	CR. WJC/660/2022 226,227 QUASHING THE FIR	4	RAJ KUMAR SINGH @ RAJU KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVENMENT OF BIHAR, PATNA. AND ORS	SUDAMA KUMAR RAKESH KUMAR TIWARY ANAND PRAKASH	SUBHASH PRASAD SINGH AKHILESHWAR SINGH VINAY KIRTI SINGH SANJAY KUMAR GIRI

57.	CR. WJC/670/2022 226,227 CR. WJC	4	AKHILESHWAR KUMAR SINGH vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA. AND ORS	LALAN KUMAR	M. NASRUL HUDA KHAN
58.	CR. WJC/673/2022 226,227 QUASHING THE FIR	9	RANJANI SINHA AND ORS vs THE STATE OF BIHAR THROUTH THE DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA. AND ORS	MOHIT AGARWAL PRIYA GUPTA LOKESH KUMAR	SHEO SHANKAR PRASAD HARSHVARDHAN SHIVSUNDARAM LAKSHMI KANT SHARMA
59.	CR. WJC/676/2022 226,227 C. Proper Investig	3	BIMAL KUMAR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR SHAMBHU SHANKAR THAKUR	MD. NADIM SERAJ
60.	CR. WJC/726/2022 226,227 I. Arising out of	3	BABBAN SINGH @ VAVAN SINGH vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR, PATNA. AND ORS	RAVINDRA KUMAR SINGH	SHEO SHANKAR PRASAD
61.	CR. WJC/727/2022 226,227 C. Proper Investig	3	SIDHU KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	JAGNNATH SINGH AKASH HARI	M. NASRUL HUDA KHAN
62.	CR. WJC/741/2022 226,227 M. Miscellaneous	6	HARIHAR PRASAD vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVERNMENT OF BIHAR. AND ORS	GAJENDRA PRASAD YADAV NISHA SINGH RITESH KUMAR PRAMOD KUMAR DHIRENDRA KUMAR	M. NASRUL HUDA KHAN
63.	CR. WJC/747/2022 226,227 QUASHING THE FIR	9	DANA DEVI vs THE STATE OF BIHAR THROUGH, THE DIRECTOR GENERAL OF POLICE, PATNA, BIHAR AND ORS	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA AMIT RANJAN	M. NASRUL HUDA KHAN
64.	CR. WJC/761/2022 226,227 E.For Recovery/Rel	3	RAUSHAN KUMAR vs THE STATE OF BIHARD THROUGH THE HOME COMMISSIONER, GOVERNMENT OF BIHAR, PATNA. AND ORS	RABINDRA KUMAR PRIYADARSHI	M. NASRUL HUDA KHAN ARVIND PRASAD SINGH SURESH SINGH
65.	CR. WJC/768/2022 226,227 G. For Registering	3	MANOJ KUMAR JAISWAL vs THE STATE OF BIHAR AND ORS	KUMAR PRAVEEN	PRABHAT KUMAR VERMA
66.	CR. WJC/775/2022 226,227 M. Miscellaneous	3	SHUBHADRA DEVI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	SURENDRA KUMAR MISHRA SPRIHA SHREYA	RISHI RAJ SINHA
67.	CR. WJC/779/2022 226,227 M. Miscellaneous	3	BINOD KUMAR @ BINOD KUMAR YADAV vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	SANJEEV KUMAR SHAHABUDDIN AZEEM @ S. AZEEM	YOGENDRA PRASAD SINHA
68.	CR. WJC/785/2022 226,227 B. For providing s	4	RAM PRAVESH VERMA vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	ARUN KUMAR RAKESH AMBASTHA	SHEO SHANKAR PRASAD
69.	CR. WJC/788/2022 226,227 E.For Recovery/Rel	4	RAKESH KUMAR @ CHHOTU @ RAJESH KUMAR RANJAN vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR UMESH PRASAD KUMAR BALKRISHNA ARVIND KUMAR	MD. NADIM SERAJ
70.	CR. WJC/797/2022 226 M. Miscellaneous	6	SHALINI KUMARI vs THE STATE OF BIHAR THROUGH, DIRECTOR GENERAL OF POLICE JAWAHARLAL NEHARU MARAG, RAJBANSHI NAGAR AND ORS	CHANDRA KANT ALOK RANJAN	SHEO SHANKAR PRASAD RANJAN KUMAR DUBEY KUMAR GAURAV NAWNIT KUMAR TIWARY
71.	CR. WJC/802/2022 226 M. Miscellaneous	3	BABITA DEVI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA, BIHAR AND ORS	RAVISH MISHRA KEERTIKA SAKSHI	PRABHAT KUMAR VERMA

72.	CR. WJC/804/2022 226,227 A. For quashing of	3	M/ AI KAREEM AGRO IDUSTRIES @ ALKAREEM AGRO INDUSTRIES LLP AND ANR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT (POLICE), PATNA, BIHAR AND ORS	SUMIT KUMAR RAJESH KUMAR SINGH	PRABHAT KUMAR VERMA
73.	CR. WJC/808/2022 226 M. Miscellaneous	3	NIGAM CHANDRA MISHRA vs THE STATE OF BIHAR AND ORS	PRAVIN KUMAR SINHA	PRABHAT KUMAR VERMA
74.	CR. WJC/812/2022 criminal writ M. Miscellaneous	3	UMA KANT YADAV vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, SARDAR PATEL BHAWAN, BAILEY ROAD AND ORS	GOPAL GOVIND MISHRA	M. NASRUL HUDA KHAN
75.	CR. WJC/815/2022 226 QUASHING THE FIR	4	AJAV NARAYAN CHOUDHARY vs THE STATE OF BIHAR AND ORS	PRAFULL CHANDRA JHA	MANISH KUMAR POOJA PRASAD UDAY CHAND PRASAD
76.	CR. WJC/821/2022 226,227 M. Miscellaneous	3	RAJU KAZI vs NIRA DEVI	VISHWAJEET KUMAR MISHRA AAKASH	BIMLESH KUMAR PANDEY
77.	CR. WJC/829/2022 226,227 QUASHING THE FIR	7	M/S SHYAM AGENCIES TRHOUGH ITS PROPRIETOR RAJESH KUMAR BHAGAT vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVERNMENT OF BIHAR, PATNA. AND ORS	MOHIT AGARWAL AKSHAT AGRAWAL PRIYA GUPTA	MANISH KUMAR BRAJESH KUMAR SINGH SUMIT KUMAR PEEYUSH RAJ VIKASH KUMAR (SC 11)
78.	CR. WJC/835/2022 226,227 B. For providing s	3	SUMIT KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA. AND ORS	DHANANJAY MISHRA	SHEO SHANKAR PRASAD
79.	CR. WJC/857/2022 226,227 QUASHING THE FIR	5	ROHIT KUMAR AND ANR vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF HOME, PATNA. AND ANR	SIDDHARTH HARSH SHADWAL HARSH	MD. NADIM SERAJ MANOJ KUMAR SATISH KUMAR
80.	CR. WJC/860/2022 226 B. For providing s	4	SMT SHUSHILA DEVI AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HOME DEPTT. PATNA. AND ORS	AMARENDRA NARAYAN	SHEO SHANKAR PRASAD
81.	CR. WJC/891/2022 226,227 M. Miscellaneous	3	SUNITA SHARMA vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY GOVT. OF BIHAR, PATNA AND ORS	BIJENDRA KUMAR SINGH AMRENDRA KUMAR SINHA NO.1	SHEO SHANKAR PRASAD
82.	CR. WJC/894/2022 226,227 QUASHING THE FIR	5	LAKSHAMI NARAYAN MISHRA @ SONU MISHRA vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SHARMA	SHEO SHANKAR PRASAD DILIP KUMAR SINHA KAMLESH KUMAR PAWAN KUMAR SINGH
83.	CR. WJC/783/2023 226 A. For quashing of	5	NUTAN SINHA @ NUTAN SINGH AND ANR vs THE STATE OF BIHAR THROUGH HOME SECRETARY, DEPARTMENT OF HOME, BIHAR , PATNA AND ORS	RANJEET KUMAR SINGH RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY RAVI RANJAN KUMAR	M. NASRUL HUDA KHAN SANJEEB KUMAR SANJU BHASKAR SANDILYA RAVI KUMAR UPENDRA MISHRA

FOR ADMISSION III

84.	CR. WJC/64/2023 226,227 QUASHING THE FIR IA-1/2024 () AMENDMENT	9	RAUNAK AND ORS vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA AND ORS	SHYAM KISHORE	M. NASRUL HUDA KHAN SWARNA ROY RICHA RAJIV SINGH

85.	CR. WJC/1009/2023 226,227 C. Proper Investig IA-1/2025 () MISC IA-2/2025 () MISC	11	SURESH PANKAJ vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, BIHAR, SARDAR PATEL AND ORS	WASIF RAHMAN KHAN SURESH PANKAJ (IN PERSON)	MD. NADIM SERAJ JITENDRA PRASAD SINGH RAJEEV KUMAR SAKET TIWARY ANURAJ SINGH
With 85.1	CR. MISC./47077/2023 B QSH OF THE ORDER	13	LAL BAHADUR PASWAN AND ORS vs THE STATE OF BIHAR AND ANR	MADAN MOHAN AMIT KUMAR SINGH PALLAVI PANDEY	DINESH SINGH ROONA JHARKHANDI UPADHYAY
With 85.2	CR. MISC./48351/2023 C QSH OF ORDER OF	7	KUNDAN SHARMA vs THE STATE OF BIHAR AND ANR	JITENDRA PRASAD SINGH ABHISHEK SRIPRIYA SINHA	PAWAN KUMAR CHAURASIA ROONA
With 85.3	CR. MISC./71803/2023 A QSH OF F.I.R	8	SURESH PANKAJ vs THE STATE OF BIHAR AND ANR	ROONA	SADANAND PASWAN
With 85.4	CR. MISC./45270/2024 B QSH OF THE ORDER	6	KUNDAN SHARMA vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA	DR. KUMAR UDAY PRATAP ROONA
86.	CR. WJC/1252/2023 226,227 H. For Release fro	4	MANOJ RAI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	PRABHAT KUMAR VERMA
87.	CR. WJC/2050/2023 226,227 H. For Release fro IA-2/2025 () AMENDMENT	10	KARTIK MANDAL vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERMENT OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	G.A.9
88.	CR. WJC/659/2024 226, F. For Release of	4	PRAMOD KUMAR vs THE STATE OF BIHAR AND ORS	KAUSHAL KUMAR AJAY PRASAD	G.P.12
89.	CR. WJC/664/2024 226,227 C. Proper Investig	6	HARINESH SINGH vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR, SECRETARIAT, PATNA AND ORS	BIJAY KUMAR	GP.19
90.	CR. WJC/1107/2024 226,227 C. Proper Investig	2	GITA DEVI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY GOVERNMENT OF BIHAR AT PATNA AND ORS	PREETY KUNWAR	GP.3
91.	CR. WJC/1422/2024 OTHER MATTER H. For Release fro	7	RUPDEV YADAV @ RUPU vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	RAKESH NARAYAN SINGH KANHAIYA PANDEY KUMAR MAUSAM	A.G ANAND KUMAR OJHA NIVEDITA NIRVIKAR NILANJAN CHATTERJEE DR. KRISHNA NARAYAN SINGH (A.S.G) DR. KRISHNA NARAYAN SINGH (A.S.G)
92.	CR. WJC/1625/2024 226 C. Proper Investig	2	KANCHAN DEVI vs THE STATE OF BIHAR AND ORS	ANUJ DILBAR KRISHNA	S.C.23
93.	CR. WJC/1839/2024 226,227 B. For providing s	5	ARUNA DEVI vs THE STATE OF BIHAR, THROUGH DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	ASHOK KUMAR PATHAK	G.P.18 ARPANA KUMARI NAWNIT KUMAR TIWARY RANJAN KUMAR DUBEY KUMAR GAURAV
94.	CR. WJC/2135/2024 226,227, M. Miscellaneous	3	ASHWINI @ ANSHU KUMAR CHAUBEY vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA AND ORS	ANURAG SAURAV SHARDA RAJE SINGH PRITY KUMARI ABHINAV ALOK ABHISHEK KUMAR ANKESH BIBHU	S.C.1 LALIT KISHOR
95.	CR. WJC/2522/2024 226,227, C. Proper Investig	2	DR. JITENDRA KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	SUDHIR KUMAR	G.P. 06

96.	CR. WJC/2630/2024 226,227, G. For Registering	2	VIKASH KUMAR OJHA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPT. BIHAR AND ORS	ABHISHEK TEERTHANKAR PRASHANT SHEKHAR SUMAN KUMARI	G.P. 18 V N P SINHA VISHWANATH PD. SINHA
97.	CR. WJC/169/2025 226,227 M. Miscellaneous	9	AMRITA SINHA AND ANR vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	SANTOSH KUMAR SINGH UMA SHANKAR	G.P.06 RAJESH RANJAN SHAKTI SUMAN KUMAR AKSHAY TRIPATHI MOHAMMAD FAROOQ
98.	CR. WJC/307/2025 226,227 G. For Registering	2	PRAHALAD KUMAR SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR. AND ORS	PRIYAJEET PANDEY MEGHA KAUSTUBH KUMAR	G.A 11 RAGHWANAND
99.	CR. WJC/311/2025 226,227, F. For Release of	3	BIRANJAN KUMAR @ BIRJAN KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	SARVESH KASHYAP ANANT KUMAR MISHRA DEEPAK KUMAR	A.A.G.3
100.	CR. WJC/355/2025 226,227 C. Proper Investig	2	SONI KUMARI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR NO. I SONAM KUMARI	A.A.G.3
101.	CR. WJC/385/2025 226 F. For Release of	4	SUNIL PRASAD YADAV vs THE STATE OF BIHAR THROUGH THE CHEIF SECRETARY, GOVT. PATNA, BIHAR AND ORS	ASHAD MD. SOBAN ASGHAR	G.P.11
102.	CR. WJC/574/2025 226,227 M. Miscellaneous	3	ARJUN SAH vs THE SATE OF BIHAR THROUGH, CHIEF SECRETARY, GOVT. OF BIHAR AND ORS	PRITISH RANJAN ADARSH RANJAN	G.P 26
103.	CR. WJC/663/2025 226,227 C. Proper Investig	2	SANJAY KUMAR CHOUDHARY vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, STATE OF BIHAR, PATNA. AND ORS	MD. JUBAIR ANSARI RAJESH KUMAR SINGH AVDHESH KUMAR	A.A.G.3
104.	CR. WJC/693/2025 226,227 M. Miscellaneous	2	RAKESH SRIVASTAV @ RAKESH KUMAR SRIVASTAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPT. OF HOME GOVERNMENT OF BIHAR, PATNA AND ORS	RAJEEV RANJAN SUMIT KUMAR SRIVASTVA	A.A.G.3 VISHWANATH PD. SINHA VISHWANATH PD. SINHA
105.	CR. WJC/780/2025 226, G. For Registering	2	SMT. SUUBH LAXMI KUMARI @ KRISHNA KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME (POLICE), OLD SECRETARIAT, PATNA AND ORS	PRAVIN KUMAR SINHA RAJ KISHORE SRIVASTAVA	S.C.22 RAKESH KUMAR SINGH MD. NADIM SERAJ MD. NADIM SERAJ
106.	CR. WJC/889/2025 227, M. Miscellaneous	2	SANDHYA DEVI vs THE STATE OF BIHAR THROUGH SECRETARY, DEPARTMENT OF HOME AFFAIR, GOVT. OF BIHAR, PATNA AND ORS	BACHAN JEE OJHA NAVIN KUMAR JHA DAIZY KUMARI	S.C.8
107.	CR. WJC/1026/2025 226 QUASHING THE FIR	2	GANESH YADAV vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY MINES AND MINERAL DEPTT., GOVT. OF BIHAR AT PATNA AND ORS	NIRAJ KUMAR SINGH CHANDAN KUMAR SINGH NIRAJ KUMAR SINGH	S.C.22 NARESH DIKSHIT NARESH DIKSHIT
108.	CR. WJC/1046/2025 226,227, QUASHING THE FIR IA-2/2025 () AMENDMENT IA-3/2025 () MISC IA-5/2025 () AMENDMENT	5	RISHU SHREE vs THE SECPECIAL VIGILANCE UNIT, BIHAR, PATNA AND ANR	KANISHK KAUSTUBH UTSAV	RANA VIKRAM SINGH MANOJ KUMAR SINGH MANOJ KUMAR SINGH ARVIND KUMAR TUHIN SHANKAR PRABHAT KUMAR SINGH

109.	CR. WJC/1047/2025 226,227, M. Miscellaneous	3	SHANKER LAL SAHA @ SHANKAR LAL SAH vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR, PATNA. AND ORS	RAM PRAWESH KUMAR RAJEEV RANJAN	G.P.11
110.	CR. WJC/1144/2025 226 F. For Release of	2	NITESH KUMAR @ NITESH KUMAR YADAV vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, MINES AND MINERAL DEPT. GOVT. OF BIHAR, PATNA AND ORS	NIRAJ KUMAR SINGH CHANDAN KUMAR SINGH	S.C.16 NARESH DIKSHIT
111.	CR. WJC/1195/2025 226,227 QUASHING THE FIR	2	UMA SHANKAR PRASAD YADAV vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR AND ORS	SUMAN KUMAR VERMA SUNIL KUMAR VERMA ANISH KUMAR ANJALI SINGH AYUSHI SINGH AMRESH KUMAR MISHRA	G.A.5
112.	CR. WJC/1243/2025 226 M. Miscellaneous	3	CHINTA DEVI vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR AND ORS	RAVINDRA KUMAR SINGH	G.P.26 RAM PRAKASH KUMAR RAM PRAKASH KUMAR
113.	CR. WJC/1381/2025 226, C. Proper Investig IA-1/2025 () MISC	3	AMIT KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA, DISTRICT- PATNA AND ORS	JITENDRA KUMAR	S.C.13 JITENDRA KUMAR ROY (SC 13) ALOK RAJIV RANJAN
114.	CR. WJC/1424/2025 226,227 G. For Registering	3	PAPPU KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, SARDAR PATEL BHAWAN, PATNA BIHAR AND ORS	SACHIN KUMAR HARSH KAUSHAL AMAN RAJ ABHISHEK KUMAR PANDEY KUMAR SATYAM KULDEEP THAKUR PULKIT THAKUR	S.C 4 JAWED GAFFAR KHAN ROHAN KUMAR ANUJ KUMAR
115.	CR. WJC/1451/2025 226 M. Miscellaneous	4	AVINASH KUMAR vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA AND ORS	SANJIV KUMAR ANKITA KUMARI	A.G
116.	CR. WJC/1463/2025 226,227 C. Proper Investig	3	VESTIGE MARKETING PVT. LTD. THROUGH ITS BRANCH MANAGER MR. RAUSHAN KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, SARDAR PATEL BHAWAN, BAILEY ROAD AND ORS	ROONA	G.A.5
117.	CR. WJC/1477/2025 226,227, M. Miscellaneous IA-1/2025 () MISC IA-2/2025 () MISC	4	RAMPUKARI DEVI AND ORS vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA AND ORS	DEO PRAKASH SINGH NISHU KUMARI ABHISHEK KUMAR	A.A.G.4 DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR
118.	CR. WJC/1577/2025 226,227, E.For Recovery/Rel	3	GUNIYA DEVI vs THE STATE OF BIHAR THROUGH THE DIRECTOR SOCIAL WELAFRE DEPT GOVT. OF BIHAR,PATNA AND ORS	SHIV PRASAD GUPTA MICKEY SINGH	S.C.23
119.	CR. WJC/1608/2025 226,227, C. Proper Investig	3	SAKSHI KUMARI AND ORS vs THE STATE OF BIHAR THROUGH SECRETARY DEPARTMENT OF HOME PATNA, BIHAR AND ORS	SWARNA ROY RICHA RAJIV SINGH KOMAL	G.P.6 SATISH KUMAR SINHA MONI KUMARI SHWETANK SADANAND PASWAN

With 119.1	CR. WJC/918/2025 C. Proper Investig	5	ASHOK RAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA. AND ORS	ASHOK KUMAR SINHA ASHUTOSH KUMAR SADANAND PASWAN	G.A.10 SWARNA ROY KOMAL SHUBHAM SHANKAR RICHA RAJIV SINGH
120.	CR. WJC/1618/2025 226, 227 H. For Release fro	3	LAXMI NARAYAN SINGH @ LAXMI SINGH @ MUNNA @ AMIT vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	RATNAKAR PANDEY	A.A.G..3
121.	CR. WJC/1660/2025 226,227, C. Proper Investig	2	RAJIV KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	PRAMOD RAJPATI DURGA KUMARI	G.P.22
122.	CR. WJC/1795/2025 226,227 C. Proper Investig	2	MOTIJHARI DEVI vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPT. OF HOME AND POLICE, BIHAR, PATNA AND ORS	ANUJ DILBAR KRISHNA	S.C.6
123.	CR. WJC/1805/2025 226,227 M. Miscellaneous	2	RAJ KUMAR MISHRA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA. AND ORS	RAJKUMAR MISHRA	G.P.16
124.	CR. WJC/1812/2025 226,227, E.For Recovery/Rel	2	S. K. MANGAR @ SHEIKH MANGAR AND ANR vs THE STATE OF BIHAR THROUGH THE CHEIF SECRETARY GOVT. OF BIHAR, PATNA AND ORS	VIRENDRA KUMAR PRAMOD KUMAR SINGH	G.P.19
125.	CR. WJC/1828/2025 226 M. Miscellaneous	2	SHAMBHU SRIVASTAVA @ SHAMBHU LAL @ SHAMBHU LAL SRIVASTAVA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPT. GOVT. OF BIHAR, PATNA AND ORS	MOHIT SHRIWASTAVA AYUSH KUMAR	A.A.G.3
126.	CR. WJC/1832/2025 226,227 QUASHING THE FIR	4	KAMAL ASHRAF @ MD. KAMAL ASHRAF vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR, AND ORS	NILENDU KUMAR CHOUDHARY HANSRAJ	S.C.16 BIJAY KUMAR PANDEY MUKESH KUMAR
127.	CR. WJC/1862/2025 226 F. For Release of	2	RAM NIWAS SAHNI vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, MINES AND MINERALS DEPT., GOVT. OF BIHAR AND ORS	SANJAY KUMAR SANGEETA KUMARI	G.P.27 RANJEET KUMAR PANDEY NARESH DIKSHIT
128.	CR. WJC/1872/2025 226,227, A. For quashing of	2	ARPAN PAUL vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPTT. OF HOME AFFAIRS, GOVT. OF BIHAR, AND ORS	MOHIT AGARWAL VIKASH KHANNA AKASH KUMAR	G.P.24 KAMLESH KUMAR PATHAK SUMAN KUMARI
129.	CR. WJC/1896/2025 226,227, QUASHING THE FIR	2	VIVEKA NAND vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	PRINCE KUMAR MISHRA KARNIKA	A.A.G.13
130.	CR. WJC/1907/2025 226,227 M. Miscellaneous	2	MD. WASIM AKRAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR AND ORS	NITIN KUMAR UMESH KUMAR GUPTA	S.C.1

131.	CR. WJC/1933/2025 226,227 I. Arising out of	3	EJAJ SHAH @ EJAJ AHAMAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA. AND ORS	AKASH RAJ ROHIT RANJAN DURGESH SHUKLA	A.A.G.5 NARENDRA KUMAR SINGH ANUJ KUMAR MD. MURAD ASHRAF
132.	CR. WJC/1957/2025 226,227 F. For Release of	2	VIRENDRA SAH @ BIRENDRA SAH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, PROHIBITION, EXCISE REGISTRATION DEPT., BIHAR AND ORS	PAWAN KUMAR	G.P.25
133.	CR. WJC/1962/2025 CONVERTED FROM CR C. Proper Investig	2	RAJAN PANDIT vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPT. GOVT. OF BIHAR, PATNA AND ORS	SUBHASH KUMAR JHA	A.G.
134.	CR. WJC/1970/2025 226,227 M. Miscellaneous	2	DR. AMAR NATH JHA @ AMAR NATH JHA @ DR. AMARNATH JHA vs THE STATE OF BIHAR THROUGH THE SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, SARDAR PATEL BHAWAN AND ORS	ALOK ABHINAV NITYANAND MISHRA	S.C. 05 KUMAR MANISH
135.	CR. WJC/1975/2025 226,227, C. Proper Investig	2	ARUN RAI @ ARUN RAY vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	OJASWEE KUMARI SHIVAM ANIKET	G.P.13
136.	CR. WJC/1984/2025 226,227, C. Proper Investig	2	ANIL RAVIDAS vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVERNMENT OF BIHAR, PATNA AND ORS	BIRENDRA KUMAR KUMUD KISHORE	S.C.12
137.	CR. WJC/1987/2025 226, QUASHING THE FIR	2	PRANKUSH KUMAR @ RISHU @ BABA vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, AURANGABAD AND ORS	BRIJ BIHARI TIWARY	G.P.16
138.	CR. WJC/2010/2025 226,227 C. Proper Investig	2	SONU SINGH @ RAJVEER SINGH vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF HOME, BIHAR, PATNA AND ORS	MANOJ KUMAR PANDEY KUMARI PALLAVI	S.C. 13 JITENDRA KUMAR ROY 1 RATNESHWAR PRASAD YOGENDRA KUMAR SINGH
139.	CR. WJC/2023/2025 226,227, M. Miscellaneous	2	ANITA GUPTA AND ANR vs THE STATE OF BIHAR, THROUGH ITS CHIEF SECRETARY. AND ORS	KRISNA BALLABHA SHARMA	S.C.6
140.	CR. WJC/2046/2025 226,227 E.For Recovery/Rel	2	LAKHI DEVI @ LAKHO DEVI vs THE STATE OF BIHAR THROUGH ITS DIRECTOR GENERAL OF POLICE, PATNA AND ORS	ANUJ KUMAR SHRIVASTAV AKASH KESHAV AKANKSHA MALVIYA	S.C.28 KRISHNA NANDAN SINGH
141.	CR. WJC/2105/2025 226, G. For Registering	2	SHIVANKARI SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA AND ORS	MANI BHUSHAN KUMAR	G.P.16 KRISHNA KUMAR SINGH MONIKA SINGH KRISHNA KUMAR SINGH MONIKA SINGH
142.	CR. WJC/2127/2025 226 B. For providing s	2	BIBHUTI KUMAR JAIN AND ANR vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE SARADAR PATEL BHAWAN BAILEY ROAD PATNA AND ORS	CHANDRA KANT SUDHANSHU PRAKASH	G.A 8 BIMAL KUMAR BIMAL KUMAR

143.	CR. WJC/2134/2025 226,227 I. Arising out of	2	PRADUMNA KUMAR vs THE STATE OF BIHAR THROUGH THE SECRETARY SOCIAL WELFARE DEPTT. GOVT. OF BIHAR AND ORS	KUMAR GOUTAM SATYA BRAT	G.P.8 AJAY BEHARI SINHA
144.	CR. WJC/2145/2025 226 F. For Release of	2	ANITA DEVI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	SUNIL KUMAR SINGH PRAVIN KUMAR GAYATRI KUMARI VARSHA VERMA	A.A.G. 03
145.	CR. WJC/2184/2025 226,227 H. For Release fro	2	CHANDRA KUMAR YADAV vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	G.P.12
146.	CR. WJC/2207/2025 226 QUASHING THE FIR	2	VIJAY KUMAR vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, AND ORS	PRAVEEN KUMAR ANJU KUMARI SINHA DRISHTI MOHAN	G.P.12 HARENDRA KUMAR SINGH AJIT RANJAN KUMAR
147.	CR. WJC/2208/2025 226, F. For Release of	2	ROHIT KUMAR vs THE STATE OF BIHAR, THROUGH THE COLLECTOR, KHAGARIA AND ANR	AJIT KUMAR SINHA AJAY PRASAD KAUSHAL KUMAR ABHIJEET KUMAR	S.C. 14
148.	CR. WJC/2217/2025 226,227 F. For Release of	2	MOHAMMAD YUSUF AKBAL @ MD. YUSUF AKBAL vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, MINES AND MINERALS DEPARTMENT, GOVT. OF BIHAR, AND ORS	SMITI BHARTI	NARESH DIKSHIT AKHILESHWAR SINGH G.A 2
149.	CR. WJC/2233/2025 226, 227 C. Proper Investig	2	MUNNA SINGH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR AND ORS	ANKITA ROY MIRA KUMARI	S.C.16
150.	CR. WJC/2246/2025 227,226, I. Arising out of	2	RANJIT @ RANJEET TANTI @ RANJIT TANTI vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, AND ORS	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	G.P.3
151.	CR. WJC/2248/2025 226,227 M. Miscellaneous	2	PRATAP SHARMA vs THE UNION OF INDIA THROUGH HOME SECRETARY, NORTH BLOCK, NEW DELHI AND ORS	PRATAP SHARMA	DR. K.N.SINGH (ASG) A.A.G.3 A.A.G.3
152.	CR. WJC/2264/2025 226,227 I. Arising out of	2	SHALU PRAKASH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, LAW DEPTT., GOVT. OF BIHAR, OLD SECRETARIAT AND ORS	SANJAY KUMAR VERMA AJIT KUMAR SINGH	S.C. 03 RAVIKANT NISHANT SINHA LAXMI KUMARI RUPESH KUMAR
153.	CR. WJC/2267/2025 226,227, QUASHING THE FIR	2	MD. NASIR AHMAD @ LAL vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPT. OF HOME, BIHAR, PATNA AND ORS	SUBODH KUMAR SUBODH KUMAR	S.C. 24 ANUJ KUMAR NARENDRA KUMAR SINGH
154.	CR. WJC/2277/2025 226,227, F. For Release of	2	RAM PRIT SAH vs THE STATE OF BIHAR THROUGH THE SECRETARY, TRANSPORT DEPARTMENT, GOVERNMENT OF BIHAR, PATNA. AND ORS	ALOK KUMAR JHA	G.P.5 NARESH DIKSHIT
155.	CR. WJC/2314/2025 226,227 M. Miscellaneous	2	SATYANARAYAN MANDAL AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPTT, BIHAR, PATNA. AND ORS	MANOJ KUMAR	G.P 13

156.	CR. WJC/2338/2025 226 B. For providing s	2	SUSHMITA KUMARI AND ANR vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, GOVT. OF BIHAR AND ORS	MADAN MOHAN RITIK SHAH RAHUL RAJ	A.A.G 7
157.	CR. WJC/2428/2025 226 M. Miscellaneous	2	POLINDRA MAHATO vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	KUMAR GAURAV	G.A.3
158.	CR. WJC/2443/2025 226, G. For Registering	2	PURNIMA DEVI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE BIHAR, PATNA AND ORS	SHAILENDRA KUMAR RAM RANJAN KUMAR	A.A.G.12
159.	CR. WJC/2627/2025 226,227, M. Miscellaneous	2	DR. KUMAR AMITESH CHANDRA AND ANR vs THE STATE OF BIHAR AND ORS	AJIT KUMAR OJHA VIVEK KUMAR SINHA MRITUNJAY KUMAR URVASHI BHARTI PRATYAKSHA KULDEEP KUMAR DEEP SHEKHAR RAVI KUMAR	G.P.19
160.	CR. WJC/2792/2025 226,227, QUASHING THE FIR	2	DEVA GUPTA vs THE STATE OF BIHAR, THROUGH THE SECRETARY HOME DEPTT. GOVT. OF BIHAR, AND ORS	SUNIL KUMAR YADAV	G.A. 10

(AT 2.15 P.M.)

FOR ADMISSION

161.	CR. APP (SJ)/4394/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	MANOJ MUKHIYA AND ORS vs THE STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA	BINAY KRISHNA

U/S 307 IPC (SPECIAL DRIVE)

FOR ADMISSION IV

162.	CR. MISC./71942/2025 305(b),105,61(2), R.BAIL-1	1	MD. SINKU @ MD. AYAN SOHAIL vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	SHAILENDRA KUMAR SINGH
163.	CR. MISC./74368/2025 126,115(2),118,10 R.BAIL-1	1	INDAL SAHNI AND ANR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	MURLI DHAR
164.	CR. MISC./74391/2025 126(2),115,118,10 R.BAIL-1	1	PUPUL KUMAR vs THE STATE OF BIHAR	RAGHAV PRASAD URMILA KUMARI CHANDRA SHEKHAR GUN SAGAR MAHTO	MADAN KUMAR
165.	CR. MISC./74425/2025 126(2),127(2),115 R.BAIL-1	1	AWADHESH MANDAL @ AWDHESH MANDAL vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	CHANDRA BHUSHAN PRASAD
166.	CR. MISC./74426/2025 126(2),115(2),118 R.BAIL-1	1	NABBIR @ MD. NABBIR vs THE STATE OF BIHAR	NAFISU ZZOHA ANKITA RAJ MD MANOWAR HUSSAIN	DILIP KUMAR NO. 1 SANJEEV KUMAR SINGH
167.	CR. MISC./74514/2025 126(2),115(2),109 R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	KAUSHAL KISHOR	LALAN KUMAR SHANKAR KUMAR
168.	CR. MISC./74604/2025 329(3),115(2),118 R.BAIL-1	1	VISHWAJEET KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	MD. FAHIMUDDIN
169.	CR. MISC./74681/2025 126(2),115(2),352 R.BAIL-1	1	RAMANAND RAM AND ANR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	YOGENDRA KUMAR
170.	CR. MISC./74735/2025 126(2),115(2),118 R.BAIL-1	1	KANHIYA KUMAR @ KANHAIYA YADAV vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ SHREYANSHU KUMAR	RENU KUMARI RABINDRA NATH TIWARI
171.	CR. MISC./74761/2025 126(2),115(2),118 R.BAIL-1	1	BILASH BELDAR @ BILASH MAHTO @ BILASH VELDAR MAHTO @ VILAS BELDAR vs THE STATE OF BIHAR	AMARNATH JHA	RAJIV NAYAN

172.	CR. MISC./74804/2025 190,191(2),191(3) R.BAIL-1	1	SANJAY KUMAR @ SANJAY RAI vs THE STATE OF BIHAR	HEMANT RAY SHARAD KUMAR VERMA SAGAR KUMAR	NIRMAL KUMAR SINHA MADHURENDRA KUMAR
173.	CR. MISC./74815/2025 115(2),126(2),109 R.BAIL-1	1	SANJAY YADAV vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	SUNIL KUMAR PANDEY PRIYANSHU KUMAR SINGH
174.	CR. MISC./74832/2025 115(2),117(2),118 R.BAIL-1	1	JAGDISH TIWARI @ JAGDISH SINGH AND ANR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	SHAILENDRA KUMAR SINGH
175.	CR. MISC./74870/2025 126(2),115(2),109 R.BAIL-1	1	SUIYA DEVI AND ANR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	ANANT KUMAR 1
176.	CR. MISC./74876/2025 126(2),115(2),118 R.BAIL-1	1	MD. NAUSHAD vs THE STATE OF BIHAR	BIMAL KUMAR	KALYAN SHANKAR SITA RAM PRASAD
177.	CR. MISC./74878/2025 309(5),109 R.BAIL-1	1	PAWAN KUMAR vs THE STATE OF BIHAR	MANORANJAN KUMAR SUNIDHI VIMAL	AJAY KUMAR JHA
178.	CR. MISC./74898/2025 126(2),115(2),118 R.BAIL-1	1	BINDESHWAR SINGH @ VINDESHWAR SINGH vs THE STATE OF BIHAR	HEMANT KUMAR KIRAN KUMARI KIRAN KUMARI	PARMANAND PRASAD
179.	CR. MISC./74915/2025 115(2),126(2),118 R.BAIL-1	1	VICKY KUMAR AND ANR vs THE STATE OF BIHAR	KAUSHAL KISHOR SHANKAR PASWAN ANUJ KUMAR SINGH GAUTAM	MOHAMMAD SUFYAN
180.	CR. MISC./74934/2025 115(2),126(2),303 R.BAIL-1	1	DHANANJAY CHAUBEY vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	RABINDRA KUMAR
181.	CR. MISC./74965/2025 126(2),127(2),75, R.BAIL-1	1	GOVIND SINGHANIA @ GOVIND SINGHANIYA vs THE STATE OF BIHAR AND ANR	ARBIND KUMAR SINGH	RAM NARESH RAY
182.	CR. MISC./75003/2025 126(2),115(2),303 R.BAIL-1	1	AKHTAR ALI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	RAM ANURAG SINGH
183.	CR. MISC./75033/2025 498A,341,323,379, R.BAIL-1	1	PRAVEEN KUMAR @ DABLU KUMAR CHAUBEY vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN SHAKTI SUMAN KUMAR MOHAMMAD FAROOQ SHUBHAM KUMAR AKSHAY TRIPATHI	RAM SEVAK CHOUDHARY SANJAY KUMAR TIWARI
184.	CR. MISC./75046/2025 126(2),115(2),118 R.BAIL-1	1	VAKIL MIYA @ VAKIL AHAMAD @ VAKAUL MIYA AND ANR vs THE STATE OF BIHAR	DHIRAJ KUMAR SINGH SUDHANSHU KUMAR	LAKSHMI KANT SHARMA
185.	CR. MISC./75151/2025 126(2),115(2),118 R.BAIL-1	1	MD. FAIZAN vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS	ANAND KISHORE CHOUDHARY
186.	CR. MISC./75155/2025 126,115(2),303(2) R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II PRIYANKA KUMARI	SHAILENDRA KUMAR SINGH HEMANT RAY SHARAD KUMAR VERMA SAGAR KUMAR
187.	CR. MISC./75211/2025 115(2),126(2),117 R.BAIL-1	1	JITENDRA YADAV @ JITENDRA KUMAR vs THE STATE OF BIHAR	RAMAKANT SINGH	NAWAL KISHORE PRASAD
188.	CR. MISC./75229/2025 126(2),115(2),329 R.BAIL-1	1	PRINCE KUMAR @ PRINCE AND ANR vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR EASHITA RAJ SAKSHI BHATNAGAR	JAI NARAIN THAKUR SHARAD KUMAR VERMA SAGAR KUMAR ABHISHEK KUMAR HEMANT RAY
189.	CR. MISC./75245/2025 191(2),192,190,29 R.BAIL-1 Same ps: CR. MISC/75555/2025	1	SOHAIL ALAM @ SOHAIL AHMAD vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA KHUSHI AWADH GYAN SAGAR	MD. ASLAM ANSARI AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI
190.	CR. MISC./75315/2025 191(2),191(3),190 R.BAIL-1	1	MANOJ DAS AND ORS vs THE STATE OF BIHAR	VINOD KUMAR	VINOD SHANKER MODI

191.	CR. MISC./75356/2025 126(2),115(2),109 R.BAIL-1	1	GOVIND MISTRI @ GOVINDA MISTRI vs THE STATE OF BIHAR	VIDYAPATI	JAI NARAIN THAKUR
192.	CR. MISC./75381/2025 341,323,324,307,5 R.BAIL-1	1	JATASHANKAR PRASAD vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RINA SINHA
193.	CR. MISC./75385/2025 126(2),127(2),115 R.BAIL-1	1	KALINDER SINGH @ KALENDRA SINGH vs THE STATE OF BIHAR	RAMPRAVESH NATH TIWARI SAOBIYA MUSHTAQUE	MURLI DHAR
194.	CR. MISC./75387/2025 126(2),115(2),109 R.BAIL-1	1	MD RAFIK @ SAKIR ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR RAUSHAN RAJ SITESH KASHYAP	SANJAY KUMAR TIWARY
195.	CR. MISC./75426/2025 126(2),115(2),118 R.BAIL-1	1	KRISHNA PRASAD @ KRISHNA PRASAD KUSHWAHA vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR SUMIT KUMAR GUPTA	SANJAY KUMAR SINGH
196.	CR. MISC./75478/2025 190,191(2),126(2) R.BAIL-1	1	DEVNARAYAN SAH @ DEONARAYAN SAH vs THE STATE OF BIHAR	SUDHIR KUMAR THAKUR NARENDRA KUMAR	CHOUBEY JAWAHAR
197.	CR. MISC./75555/2025 191(2),191,190,29 R.BAIL-1 Same ps: CR. MISC/75245/2025	1	MONAF MIAN @ MD. MONAF vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA KHUSHI AWADH GYAN SAGAR	MD. ASLAM ANSARI AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI
198.	CR. MISC./75585/2025 191(2),191(3),190 R.BAIL-1	1	SATRUGHAN MANDAL @ SHATRUGHAN MANDAL @ SATRUDHAN MANDAL vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI RAJESH KUMAR CHAUBEY	SANJAY KUMAR TIWARY
199.	CR. MISC./75595/2025 191(2),190,126(2) R.BAIL-1	1	SANJAY YADAV vs THE STATE OF BIHAR	UMESH KUMAR TAHSIN NAYYAR SIDDIQUI ABHISHEK ANAND SRISTY PATEL SHUBHANKAR RAJ MOHAMMAD ALI ANWAR	PREM KUMAR JHA
200.	CR. MISC./75611/2025 126(2),127(2),115 R.BAIL-1	1	SHAMBHU YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH	JHARKHANDI UPADHYAY
201.	CR. MISC./75632/2025 126(2),115(2),109 R.BAIL-1	1	UPENDRA YADAV vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH RAJ KUMAR SINHA	SHANTANU KUMAR
202.	CR. MISC./75702/2025 191(2),190,126(2) R.BAIL-1	1	SIPAHI YADAV @ SIPAHI KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	NARSINGH TANTI
203.	CR. MISC./75714/2025 126(2),115(2),109 R.BAIL-1	1	ANKIT TIWARI @ ANKIT KR. ANKAN vs THE STATE OF BIHAR	SANJAY KUMAR JHA	DR.MRITYUNJAYA KR.GAUTAM
204.	CR. MISC./75749/2025 126(2),127(2),115 R.BAIL-1	1	GITO RAVIDAS @ GITA RAVIDAS @ JEETO RAVIDAS AND ORS vs THE STATE OF BIHAR	MD IRSHAD	TARUN PRASAD MANDAL
205.	CR. MISC./75759/2025 126(2),115(2),118 R.BAIL-1	1	VIJAY YADAV vs THE STATE OF BIHAR	AMRIT LAL SONI KUMARI DHIRENDRA KUMAR SINHA YASHPAL YADAV	TARUN PRASAD MANDAL
206.	CR. MISC./75801/2025 126(2),115(2),118 R.BAIL-1	1	DIGVIJAY NARAYAN PRASAD @ DEEP BABU vs THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	RAM BILASH ROY RAMAN
207.	CR. MISC./75885/2025 126(2),115(2),118 R.BAIL-1	1	SABIR ANSARI vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAM PRIYA SHARAN SINGH
208.	CR. MISC./75978/2025 341,323,324,307,3 R.BAIL-1	1	GAUTAM JHA @ ADITYA KISHOR JHA @ ADITYA KISHOR vs THE STATE OF BIHAR	BINOD MURARI MISHRA	MADAN KUMAR

209.	CR. MISC./76024/2025 126(2),115(2),109 R.BAIL-1	1	RANJEET MAHTO vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	PARMANAND KUMAR
210.	CR. MISC./76081/2025 126(2),127(2),118 R.BAIL-1	1	DILKHUSH KUMAR vs THE STATE OF BIHAR AND ANR	DINKAR KUMAR AJIT KUMAR	ANIL KUMAR SINGH NO. 1
211.	CR. MISC./76101/2025 323,341,325,307,5 R.BAIL-1	1	KUNKUN MANDAL @ KUNKUN KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA CHANDRA MOHAN JHA	ANITA KUMARI
212.	CR. MISC./76125/2025 147,148,149,353,3 R.BAIL-1	1	SHREENATH SAH vs THE STATE OF BIHAR	DEEPANKAR RAJ SHIVAM	SYED MOJIBUR RAHMAN
213.	CR. MISC./76127/2025 341,323,324,354,3 R.BAIL-1	1	BIRJI SAH AND ANR vs THE STATE OF BIHAR	PRAMOD RAJPATI DURGA KUMARI PRAMOD RAJPATI	MUKESH KUMAR SINGH
214.	CR. MISC./76157/2025 147,148,149,341,3 R.BAIL-1	1	PRIYANKA DEVI vs THE STATE OF BIHAR	RANG NATH CHOUBEY	JHARKHANDI UPADHYAY
215.	CR. MISC./76172/2025 126(2),115(2),117 R.BAIL-1	1	VIKRAM KUMAR @ VIKRAM AND ORS vs THE STATE OF BIHAR	MRITUNJAY KUMAR SUMIT KUMAR RUDRA PRATAP ROY	PREM KUMAR JHA
216.	CR. MISC./76177/2025 126(2),115(2),109 R.BAIL-1	1	SUJIT KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	NIRMAL KUMAR SINHA
217.	CR. MISC./76179/2025 126(2),115(2),117 R.BAIL-1	1	RAJ KISHOR PANDEY vs THE STATE OF BIHAR	PRAMOD MISHRA PRASOON KUMAR SURAJ KUMAR	NARSINGH TANTI
218.	CR. MISC./76180/2025 126(2),329(4),115 R.BAIL-1	1	NAVIN RAJAK AND ANR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA VIKASH KUMAR NIGAM	PARMANAND KUMAR RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA
219.	CR. MISC./76188/2025 127(2),109,352,35 R.BAIL-1	1	SHIVAM KUMAR SINGH @ SHIVAM SINGH vs THE STATE OF BIHAR	RAM BINOD SINGH	TARUN PRASAD MANDAL RABINDRA KUMAR TIWARI
220.	CR. MISC./76223/2025 307,34 R.BAIL-1	1	UTTAM PANDEY vs THE STATE OF BIHAR	AMRENDRA KUMAR ATUL KUMAR MEHTA SUSHMITA SINGH	RENU KUMARI
221.	CR. MISC./76313/2025 126(2),115(2),308 R.BAIL-1	1	ASHA DEVI @ ASHA KUMARI AND ANR vs THE STATE OF BIHAR	SUMIT KUMAR NIRAJ KUMAR SHARMA	SHAILENDRA KUMAR

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 212 (AT 10:30 A.M.)
Mr. Justice Jitendra Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES) - TIED UP			
1.	C.R./117/2019	25	KARE SINGH, AND ORS vs MEENA DEVI AND ORS	SHAMBHU SHARAN SINGH	ARGHESH KUMAR RAM SHANKAR KUMAR	
			FOR ORDERS (ON OFFICE NOTES)			
2.	CR. REV./284/2020 Other than Convic CR. REV.	4	ARUN KUMAR BHAGAT @ ARUN KUMAR vs THE STATE OF BIHAR AND ANR	AMRENDRA KUMAR	MADHURI LATA	
3.	CR. REV./711/2021 AGAINST CONVICTIO CR. REV.	1	BIRCHANDRA JHA AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR SANJAY KUMAR JHA ASHUTOSH KRISHNA	MURLI DHAR	
4.	CR. REV./712/2021 AGAINST CONVICTIO CR. REV.	1	BHUPENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR MISHRA	UMESHANAND PANDIT SANJEEV KUMAR SINGH	
5.	CR. REV./717/2021 AGAINST ACQUITTAL CR. REV.	1	PUNAM RANJAN DEVI @ PUNAM RANJAN vs THE STATE OF BIHAR AND ORS	PREETY KUNWAR AMISH KUMAR	AMITESH KUMAR	
6.	CR. REV./718/2021 CR. REV.	1	RAJESH KUMAR vs THE STATE OF BIHAR AND ANR	RAUSHAN ABHAY KUMAR, ANKUR APURN , KUMARI ANUGYA	SYED EHTESHAMUDDIN	
7.	CR. REV./784/2021 FAMILY COURT ACT CR. REV.	5	MD. IMTIYAZ AHMAD vs THE STATE OF BIHAR AND ANR	BIPIN KUMAR	RAJIV NAYAN	
8.	CR. APP (SJ)/1862/2024 U/S 14A(2) SC/ST SC/ST ACT (QSH)	3	MURARI CHANDRAVANSHI @ MURLI SINGH AND ORS vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR RASHMI KUMARI DAMINI	SADANAND PASWAN	
9.	CR. APP (SJ)/4866/2024 U/S 14 A (1) SC/S SC/ST ACT (QSH)	2	SUDAMA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	KUMAR VISHOKA NAND	BINAY KRISHNA	
			FOR ORDERS (ON PETITIONS) - III			
10.	CR. APP (SJ)/2081/2024 U/S 14A(2) SC/ST SC/ST ACT (QSH) IA-1/2024 () LIMITATION PETITIO	3	GAURI SHANKAR CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SHAILENDRA KUMAR ABHAY CHAUDHARY	BINAY KRISHNA	
11.	CR. APP (SJ)/3063/2024 U/S 14 A(1) SC/ST SC/ST ACT (QSH) IA-1/2025 () LIMITATION PETITIO	4	RAM KISHORE RAI vs THE STATE OF BIHAR AND ANR	SANJAY PARASMANI	USHA KUMARI 1	
			FOR ADMISSION - TIED UP			
12.	CR. WJC/382/2021 226,227 M. Miscellaneous	15	SURESH KUMAR vs STATE OF BIHAR THROUGH PRINCIPAL SECTT. URBAN DEVELOPMENT AND HOUSINGH DEPTT. GOVT. OF BIHAR PATNA AND ORS	SHASHI BHUSHAN KUMAR MANGLAM PRASOON SINHA (AMICUS CURIAE)	A.G. MD. NASHRUL HODA KHAN (SC 1) ARVIND KUMAR	

AT 2:30 P.M. (PART HEARD)

FOR ADMISSION

MATTER -1

13.	CR. WJC/1252/2021 226,227, QUASHING THE FIR	10	POONAM KUMARI vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY DEPARTMENT OF EDUCATION, BIHAR, PATNA AND ORS	RADHA MOHAN SINGH SUNIL KUMAR	MADAN JEET KUMAR SONI SHRIVASTAVA NANDLAL KUMAR SINGH MANISH KUMAR RAJEEV NAYAN VIPIN KUMAR VIJAY ANAND V.N.P. SINHA
With 13.1	CR. WJC/1332/2021 QUASHING THE FIR	10	ANAND KUMAR SINGH AND ANR vs THE STATE OF BIHAR THROUGH PRINCIPLE SECRETARY HOME DEPARTMENT BIHAR PATNA. AND ORS	RADHA MOHAN SINGH	M. NASRUL HUDA KHAN NANDLAL KUMAR SINGH MANISH KUMAR RAJEEV NAYAN

MATTER -4

14.	CR. WJC/586/2018 M. Miscellaneous	1	AHMAD HUSSAIN vs THE STATE OF BIHAR THROUGH THE COLLECTOR MUZAFFARPUR AND ORS	DILIP KUMAR TONDON SHAKTI SUMAN KUMAR SANJAY KUMAR TIWARY	MD. NASRUL HUDA KHAN SC-I
15.	CR. WJC/587/2018 QUASHING THE FIR	2	JAY PRAKASH SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY OF FOOD AND CONSUMER PROTECTION, GOVERNMENT OF B AND ORS	OM PRAKASH SINGH SHAILENDRA KUMAR SINGH	ARVIND UJJWAL SC-4 HARISH KUMAR
16.	CR. WJC/592/2018 QUASHING THE FIR	3	MD. GHUFRAN SABIR vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM RAVI RANJAN	MD. N.H. KHAN SC-1
17.	CR. WJC/600/2018 C. Proper Investig	1	RITA DEVI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	VIJAY KUMAR SINGH SANTOSH KUMAR PANKAJ KUMAR SINGH	MD. NADEEM SERAJ GP5

FOR ADMISSION -I

18.	CR. REV./68/2020 CR. REV.	4	RAVI KUMAR vs THE STATE OF BIHAR AND ANR	UMESH CHANDRA VERMA ABHISHEK KUMAR,RASHMI JHA,SHARAD KUMAR VERMA	BRAJENDRA NATH PANDEY KUNDAN RATHORE@ KUNDAN KUMAR KAMALA KANT TIWARY RAJ KUMAR SINGH HEMANT KUMAR SHARAN
19.	CR. REV./202/2020 Other Than Convic CR. REV.	14	VEER VIKRAM KUMAR vs THE STATE OF BIHAR AND ORS	BHASKAR SHANKAR MEENA SINGH RAKESH SINGH	ANANT KUMAR 1 VIVEKA NAND SINGH AARSH KUMAR

AT 3:30 P.M. (IN CHAMBER)

20.	CR. REV./384/2020 AGAINST CONVICTIO CR. REV.	4	NAVAL THAKUR AND ORS vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR UDBHAV VAISHNAVI SINGH MD.IMTEYAZ AHMAD UDBHAV VAISHNAVI SINGH UDBHAV MD.IMTEYAZ AHMAD VAISHNAVI SINGH UDBHAV VAISHNAVI SINGH MD.IMTEYAZ AHMAD	A.G. AWADHESH KUMAR SINGH

FOR ORDERS

21.	CR. REV./661/2021 AGAINST CONVICTIO CR. REV.	4	MITHU KUMAR @ MITHU PRASAD vs THE STATE OF BIHAR	RAMASHRAY ROY RANG NATH DWIWEDI PRIYA PRABHAT KUMAR SINGH	RAM BILASH ROY RAMAN
22.	CR. APP (SJ)/1825/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	8	GAUTAM KUMAR PANDEY vs THE STATE OF BIHAR	ARYA ACHINT SHASHI PRIYA SURABHI NIRMAL	SYED ASHFAQUE AHMAD
23.	CR. APP (SJ)/1915/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	11	SAHDEO YADAV vs THE STATE OF BIHAR	DHANANJAY PANDEY	ANITA KUMARI SINGH

24.	CR. APP (SJ)/3271/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	4	TANWEER ALAM vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR ROHIT KUMAR	BAL MUKUND PRASAD SINHA
25.	CR. APP (SJ)/3631/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN Same ps: CR. APP (SJ)/2839/2024 CR. APP (SJ)/3161/2024 CR. APP (SJ)/3175/2024	10	CHANDESHWAR PRASAD @ CHANDESWAR PRASAD @ SATISH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR KUMAR RAJDEEP SAURABH KUMAR DIKSHA KUMARI	MUKESHWAR DAYAL
With 25.1	CR. APP (SJ)/2839/2024 AGAINST CONVICTION	7	MD. ALIM @ NURAIN @ SHEIKH ALIM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	MUKESHWAR DAYAL
With 25.2	CR. APP (SJ)/3161/2024 AGAINST CONVICTION	8	RAKESH KUMAR vs THE STATE OF BIHAR	PRASHANT KUMAR	ZEYAUL HODA
With 25.3	CR. APP (SJ)/3175/2024 AGAINST CONVICTION	7	TARKESHWAR PATEL @ TARAKESHWAR PATEL vs THE STATE OF BIHAR	PRASHANT KUMAR DHANANJAY KUMAR GYAN PRAKASH SUMIT KUMAR SRIVASTVA	MUKESHWAR DAYAL
26.	CR. APP (SJ)/4122/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	RAJA DAS CHOUPAL @ RAJA DAS CHAUPAL vs THE STATE OF BIHAR	BAIJNATH SAH	BAL MUKUND PRASAD SINHA
27.	CR. APP (SJ)/5576/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	4	RANJEET YADAV @ RANJEET KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA SUKANYA BHARTI	RAMCHANDRA SINGH

FOR ADMISSION II

28.	CR. APP (SJ)/5522/2023 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	4	JAI PRAKASH PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	BIPIN KUMAR SARITA KUMARI	BINAY KRISHNA
29.	CR. APP (SJ)/1221/2024 14A(2) SC/ST ACT SC/ST ACT (QSH)	6	SUBODH PRATAP SINGH vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY KRISHNA KANT PANDEY	BINAY KRISHNA SHIVNANDAN BHARTI GAURAV KUMAR VERMA GAURAV KUMAR NITIN SHASHI SHARMA
30.	CR. APP (SJ)/1283/2024 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	7	NATHUNI SHARMA AND ANR vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN	USHA KUMARI 1 RAKESH KUMAR MISHRA SANJEET KUMAR SINGH
31.	CR. APP (SJ)/1425/2024 U/S 14A(2) SC/ST SC/ST ACT (QSH)	4	NITISH KUMAR @ NITISH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	SATYA PRAKASH PARASAR GYANCHAND KUMAR	SADANAND PASWAN
32.	CR. APP (SJ)/2550/2024 U/S 14(A)(1) OF S SC/ST ACT (QSH) Same ps: CR. APP (SJ)/2608/2024	7	ROUSHAN KUMAR @ RITESH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	DHARMVEER JHA	SADANAND PASWAN
With 32.1	CR. APP (SJ)/2608/2024 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	5	SANESH KUMAR @ SINESH KUMAR vs THE STATE OF BIHAR AND ANR	DHARMVEER JHA	SADANAND PASWAN
33.	CR. APP (SJ)/2663/2024 U/S 14A(1) OF SC/ SC/ST ACT (QSH)	6	PRATIK KUMAR @ PRATIK KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR	SADANAND PASWAN JEETENDRA NARAYAN
34.	CR. APP (SJ)/2933/2024 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	3	PRAHLAD PASWAN @ PRAMOD vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH NEHA RANI	SADANAND PASWAN RAJENDRA PRASAD SAH RATNAKAR AMBASTHA
35.	CR. APP (SJ)/4115/2024 CONVERTED FROM CR CR. APP (SJ) AGAIN	5	MALAK MAHTO vs THE STATE OF BIHAR AND ANR	VISHAL PRASAD ASHUTOSH KUMAR UPADHYAYA KRISHNA CHANDRA VERMA GYAN PRAKASH SUMIT KUMAR SRIVASTVA	BIPIN KUMAR ARVIND KUMAR

FOR ORDERS (ON PETITIONS)

36.	CR. REV./282/2020 OTHER THAN CONVIC CR. REV. IA-1/2025 () LIMITATION PETITIO	4	UPENDRA PANDIT vs SANGITA DEVI	RANJEET KUMAR KUNDAN KUMAR	
37.	CR. REV./770/2021 AGAINST CONVICTIO CR. REV. IA-1/2025 () LIMITATION PETITIO IA-2/2025 () MISC	4	JAGDAYAL YADAV AND ORS vs THE STATE OF BIHAR AND ANR	PREM RANJAN KUMAR BRAJ BHUSHAN MISHRA PREM RANJAN KUMAR BRAJ BHUSHAN MISHRA	ANUJ KUMAR SHRIVASTAVA
38.	CR. APP (SJ)/5263/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN IA-1/2025 () LIMITATION PETITIO	3	MD. IBRAN @ IMRAN vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK PRAVEEN KUMAR RAVI PRAKASH DWIVEDI RANA PRATAP SINGH SATYA VEER	RAMCHANDRA SINGH
39.	CR. APP (SJ)/2190/2024 U/S 14A(1) S.C/S. SC/ST ACT (QSH) IA-1/2025 () STAY OF PROCEEDING	6	ROHIT TIWARI @ ROHIT KUMAR TIWARI vs THE STATE OF BIHAR AND ANR	YOGESH KUMAR KANISHK KAUSTUBH RISHABH GUPTA	USHA KUMARI 1 UDIT NARAYAN SINGH GAJENDRA KUMAR SINGH
40.	CR. APP (SJ)/3979/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN IA-1/2024 () LIMITATION PETITIO	6	MD. IZHAR @ IZHAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR DINKAR KUMAR	SYED ASHFAQUE AHMAD
41.	CR. APP (SJ)/4429/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN IA-1/2024 () BAIL IA-2/2025 () MISC	5	PRABHAT KUMAR JHA @ PRABHAT JHA vs THE STATE OF BIHAR AND ANR	ALI MUQTADIR AHMAD SHAHBAJ ALAM SHAILESH KUMAR	BAL MUKUND PRASAD SINHA MD. HELAL AHMAD
42.	CR. APP (SJ)/4654/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN IA-1/2025 () BAIL	3	SHRINIVAS vs THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	ANITA KUMARI SINGH
43.	CR. APP (SJ)/4734/2024 CONVERTED FROM CR SC/ST ACT (QSH) IA-1/2025 () LIMITATION PETITIO	5	DILIP KUMAR SHRIVASTAVA AND ORS vs THE STATE OF BIHAR	AJIT KUMAR SINGH	BINAY KRISHNA MANOJ KUMAR JHA
44.	CR. APP (SJ)/5149/2024 U/S 14 A(1) SC/ST SC/ST ACT (QSH) IA-1/2024 () LIMITATION PETITIO	6	PRIYARANJAN KUMAR PANDEY @ PRIYA RANJAN PANDEY @ PRIYARANJAN SINGH vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR TIWARY	USHA KUMARI 1 SACHIDA NAND RAI

FOR HEARING - TIED UP

45.	CR. WJC/268/2018 QUASHING THE FIR	6	PAPPU KUMAR YADAV vs THE STATE OF BIHAR THROUGH THE VIGILANCE, BIHAR, PATNA AND ORS	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM PRIYANKA SINGH MADHAV RAJ ADARSH SINGH	RAMAKANT SHARMA L.O.,INC.VIGI. ANIL SINGH

FOR HEARING

46.	CR. WJC/1776/2018 QUASHING THE FIR	7	AMIT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR PRIYA RANJAN	GYAN PRAKASH OJHA G.P.-7 NARESH DIKSHIT
47.	CR. WJC/590/2019 226,227 I. Arising out of	4	VIJAY KUMAR ARYA @ DILIP @ AMAR @ JASPAL vs TH STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	ARVIND KUMAR SHARMA RITIKA RANI SMT. SANGITA KUMARI VIJAY KUMAR VIMAL	M. NASRUL HUDA KHAN

48.	CR. WJC/661/2019 226,227 QUASHING THE FIR	9	SUSHIL KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME,GOVT.OF BIHAR,PATNA AND ORS	GIRIJISH KUMAR	SHEO SHANKAR PRASAD SATISH KUMAR
49.	CR. WJC/748/2019 226, 227 QUASHING THE FIR	10	ABHAY KUMAR PANDEY @ NIPU PANDEY vs THE STATE OF BIHAR THROUGH THE DIRECTO0R GENERAL OF POLICE, BIHAR, PATNA AND ORS	SAKET TIWARY	M. NASRUL HUDA KHAN SHUBHESH PANDEY SURAJ KUMAR SINGH MANISH KUMAR NO2 GAJENDRA KUMAR SINGH ARYAN SINGH MADHAV RAJ
50.	CR. WJC/247/2021 226,227 M. Miscellaneous	9	OM PRAKASH SARAN vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA AND ORS	ATUL SHANKAR SHAKTI SUMAN KUMAR RAJESH RANJAN	A.G. PRABHAT KUMAR VERMA AAG 3 RAJESH KUMAR DEEP ANSHUMAN
51.	CR. WJC/286/2021 226 QUASHING THE FIR	5	ANIL KUMAR AND ANR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA. AND ORS	SARVAN KUMAR	A.G. PRABHAT KUMAR VERMA AAG 3 SANJEEV KUMAR
52.	CR. WJC/781/2021 226,227 QUASHING THE FIR	7	RAM NATH SINGH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, BIHAR, PATNA. AND ORS	DHIRENDRA KUMAR ASHUTOSH SINGH	A.G. ARVIND KUMAR PRABHAT KUMAR VERMA RANA VIKRAM SINGH
53.	CR. WJC/1290/2021 226 M. Miscellaneous	3	AKHILESHWAR KUMAR SINHA vs THE STATE OF BIHAR THROUGH LAW SECRETARY BIHAR OFFICE SITUATED OF MAIN SECRETARITAT PATNA AND ORS	NILIMA SINHA RAJIV RANJAN	GYAN PRAKASH OJHA

FOR HEARING -I

54.	CR. REV./128/2019 against convictio CR. REV.	18	BIDYA NAND MANDAL vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	ANUJ KUMAR SHRIVASTAVA
55.	CR. REV./241/2019 Other than convic CR. REV.	18	JOGESH PASWAN @ YOGESH PASWAN vs PREMLATA DEVI AND ORS	VINAY KUMAR MISHRA	ASHOK KUMAR NO.6 MD FAHIMUDDIN
56.	CR. REV./266/2019 AGAINST CONVICTIO CR. REV.	18	ABU NASIR vs THE STATE OF BIHAR AND ANR	NAJMUL HODA	BHARAT BHUSHAN (APP 156)
57.	CR. REV./480/2019 AGAINST CONVICTIO CR. REV.	21	KRITAYANAND MANJHI @ KRITEYANAND MANJHI vs THE STATE OF BIHAR	AMAL KUMAR SINHA	RAJENDRA PRASAD NAT
58.	CR. REV./641/2019 other than convic CR. REV.	14	SANTOSH KUMAR GUPTA vs KANCHAN GUPTA AND ANR	ASHOK KUMAR GUPTA ANWAR KARIM	XXXXX ASHHAR MUSTAFA VIKASH KUMAR JHA ABU NASAR FALAKYAR ASKARI
59.	CR. REV./667/2019 CR. REV.	13	GANGA YADAV vs THE STATE OF BIHAR	AMAR NATH YADAV ANUJ KUMAR SHRIVASTAVA	ANUJ KUMAR SHRIVASTAVA
60.	CR. REV./680/2019 CR. REV.	6	RAJA RAM CHOUDHARY vs THE STATE OF BIHAR	KANHAIYA PANDEY PRABHAT RANJAN SINGH PARSHURAM SINGH SIKRIWAL OM PRAKASH SINGH	SATYENDRA PRASAD
61.	CR. REV./804/2019 against convictio CR. REV.	17	MANGAL SINGH @ SANJEEV SINGH vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR	SANJAY KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA NAWNIT KUMAR TIWARY
62.	CR. REV./833/2019 against convictio CR. REV.	13	JHANGIR ALAM @ JHANGIR@ JAHANGIR ALAM AND ANR vs THE STATE OF BIHAR AND ANR	DIWAKAR SINHA	SANJAY KUMAR TIWARY DILIP KUMAR SINGH

63.	CR. REV./838/2019 CR. REV.	12	RAM UCHIT SINGH AND ANR vs THE STATE OF BIHAR	HANS LAL KUMAR HANS LAL KUMAR AMRESH KUMAR SINHA	BINOD KUMAR
64.	CR. REV./845/2019 CR. REV.	12	BIBI FATIMA KHATOON @ FATIMA BEGUM AND ANR vs THE STATE OF BIHAR AND ANR	BINAY KUMAR	RAMCHANDRA SAHNI HAFIZ SHAHBAZ ARIF DR. BIDHU RANJAN
65.	CR. REV./925/2019 other than convic CR. REV.	15	SURAJ KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR DAS RAJESH KUMAR SINGH BIPIN KUMAR ARJUN PRASAD	ANSAR UL HAQUE JHARKHANDI UPADHYAY
66.	CR. REV./984/2019 other than convic CR. REV.	17	BABY DEVI vs THE STATE OF BIHAR AND ANR	RAJNISH RANJAN PRITHVI NATH MISHRA	BINOD KUMAR MILIND KUMAR MISHRA YOGENDRA TIWARI
67.	CR. REV./1068/2019 against convictio CR. REV.	10	SHIV PRASAD SINGH AND ANR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH SUNIL SRIVASTAVA AJAY KUMAR	ASHRAF ANSARI
68.	CR. REV./1072/2019 against convictio CR. REV.	5	NAVIN KUMAR @ TARZAN @ TARZEN vs THE STATE OF BIHAR	JOGENDRA KUMAR BIBHAKAR TIWARY	SATYAVRAT VERMA
69.	CR. REV./1106/2019 against convictio CR. REV.	16	SATYENDRA PRASAD vs THE STATE OF BIHAR AND ANR	UDAY PRAKASH SHRARMA MAN MOHAN KUMAR ANIL KUMAR	MD. MATLOOB RAB ARJUN PRASAD
70.	CR. REV./1156/2019 converted from M. CR. REV.	8	SANJEEV KUMAR vs MAMTA KUMARI @ ANJU KUMARI	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH KUMARI SUDHA SINHA	VIVEKA NAND SINGH
71.	CR. REV./1341/2019 against acquittal CR. REV.	18	SABIHUL HAQUE vs THE STATE OF BIHAR AND ORS	BHASKAR SHANKAR SYED MASLEH UDDIN ASHRAF SAKET KUMAR SINGH	ASHOK KUMAR SAKET GUPTA
72.	CR. REV./1409/2019 against convictio CR. REV.	5	RAJDEO PASWAN vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	SHANTANU KUMAR
73.	CR. REV./1510/2019 against convictio CR. REV.	7	DEEPAK RAI vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR NO 7 KUMARI AKANKSHA RAI SARVESH KASHYAP	AHMAD ALI
74.	CR. REV./1534/2019 against convictio CR. REV.	13	RAM PRAVESH DAHA AND ANR vs THE STATE OF BIHAR AND ANR	MADAN PRASAD SINGH NO.2 ARUN KUMAR SINGH	AKHILESHWAR DAYAL
With 74.1	CR. REV./663/2019 AGAINST CONVICTIONCR. REV.	12	SURENDRA DAHA vs THE STATE OF BIHAR AND ANR	JITENDRA NARAIN SINHA	SANJAY KUMAR PANDEY AJAY KUMAR
75.	CR. REV./127/2020 AGAINST CONVICTIO CR. REV.	15	MANOJ KUMAR VERMA vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH	SATYENDRA NARAYAN SINGH BINOY KUMAR
76.	CR. REV./138/2020 AGAINST ACQUITTEL CR. REV.	18	JYOTI KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	DRONACHARYA ARGHESH KUMAR RAM SHANKAR KUMAR RAMCHANDRA SAHNI	ATUL CHANDRA SWETA KUMARI PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH
With 76.1	CR. REV./131/2020 against convictionCR. REV.	10	JYOTI KUMARI AND ORS vs THE STATE OF BIHAR AND ANR	DRONACHARYA ARGESH KUMAR	ANITA KUMARI SINGH PUSHPENDRA PRIYEDARSHI KARUNA NIDHI SHIVA SHANKAR PRASAD SINGH
77.	CR. REV./313/2020 Other than convin CR. REV.	6	RAM PRAVESH BHAGAT @ RAM PRAVESH vs CHANDRAWATI DEVI AND ORS	RAGHAV PRASAD	
78.	CR. REV./366/2020 AGAINST CONVICTIO CR. REV.	2	DEVENDER NARAYAN YADAV @ DEVENDRA NARAYAN PRASAD YADAV AND ORS vs THE STATE OF BIHAR AND ANR	ARUN KUMAR RAKESH AMBASTHA	A.G CHOUBEY JAWAHAR

79.	CR. REV./375/2020 OTHER THAN CONVIC CR. REV.	6	REKHA SINGH vs KUMAR SIDHARTH	SONI SHRIVASTAVA REKHA SINGH (IN PERSON)	RAVINDRA KR SINHA NO.2 SHIVENDRA PRATAP SINGH RAVINDRA KR SINHA NO.2
80.	CR. REV./115/2021 S.I. FOR TWO YEAR CR. REV.	8	JAYJAY RAM YADAV @ JAIJAI RAM YADAV vs THE STATE OF BIHAR	UDBHAV BHARAT BHUSHAN VAISHNAVI SINGH SHASHANK SHEKHAR PURUSHOTTAM KUMAR	A.G. UMESH LAL VERMA (APP)
81.	CR. REV./177/2021 Against Convictio CR. REV.	5	BHOLA CHAUDHARY vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR SINGH	A.G. ARUN KUMAR SINGH
82.	CR. REV./199/2021 AGAINST CONVICTIO CR. REV.	8	GAUTAM JHA AND ORS vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR JHA SABAL KUMAR JHA	A.G. DASHRATH MEHTA
83.	CR. REV./265/2021 FAMILY COURT CR. REV.	8	UMANKANT MANDAL vs ANJANI KUMARI AND ANR	SANJAY SINHA SANJESH PRASAD MD FAZLE KARIM	SHAILENDRA KUMAR SINGH KARU KUMAR
84.	CR. REV./269/2021 AGAINST ACQUITTAL CR. REV.	4	BINOD KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR	A.G. ASHOK KUMAR SINHA SURESH PRASAD SINGH
85.	CR. REV./493/2021 FAMILY COURT CR. REV.	4	PRAKASH CHANDRA CHOURSIYA vs SUNITA DEVI	PRAMOD RAJPATI DURGA KUMARI	SURYA NARAYAN SAH
86.	CR. REV./693/2021 AGAINST CONVICTIO CR. REV.	4	RAM CHANDRA KUMAR AND ORS vs THE STATE OF BIHAR	SUMAN KUMAR VERMA SUNIL KUMAR VERMA ANISH KUMAR, AMRESH KUMAR MISHRA	DR. AJEET KUMAR

FOR HEARING -II

87.	CR. APP (SJ)/3539/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	11	MD. ISTIYAK QUERESI @ MD. ISTIYAK QURAISHI vs THE STATE OF BIHAR AND ANR	NILANJAN CHATTERJEE UJJWAL RAJ SAHIL KUMAR	ZEYAUL HODA SUMIT SHEKHAR PANDEY SAMBHAV GUPTA
88.	CR. APP (SJ)/249/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	9	MD. MUSHTAQUE @ MUSTAF AHMAD vs THE STATE OF BIHAR AND ANR	MOHAMMAD SUFYAN ANSUL ANUJ KUMAR	ABHIMANYU SHARMA CHUNNU KUMAR RAKESH KUMAR JHA
89.	CR. APP (SJ)/282/2023 3-X,3-I-R-S,3-2-V SC/ST ACT (QSH)	9	DR PRAMOD KUMAR vs THE STATE OF BIHAR AND ORS	PIYUSH KUMAR PANDEY ADITI SHAHI	BINAY KRISHNA SHAILENDRA KUMAR SINHA RAJ KUMAR SHAILENDRA KUMAR SINHA
90.	CR. APP (SJ)/1059/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	9	MD. YUNUS ANSARI @ MD. YUNUS vs THE STATE OF BIHAR	RAJESH KUMAR	BINAY KRISHNA ABHAY KUMAR THAKUR ARVNENDRA KUMAR THAKUR SUKRITI KUMARI PRANAB KUMAR PRABHOJOT SINGH
91.	CR. APP (SJ)/1230/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN Same ps: CR. APP (SJ)/2255/2023	10	RAMASHANKAR SINGH @ MINI YADAV @ RAMASHANKAR vs THE STATE OF BIHAR	NITYA NAND TIWARY SHARAD SHEKHAR ASHOK KUMAR MUKESH KUMAR	BAL MUKUND PRASAD SINHA
With 91.1	CR. APP (SJ)/2255/2023 CR.APPL (DB) NO.12CR. APP (SJ) AGAIN	11	MITHLESH KUMAR SINGH vs THE STATE OF BIHAR	ANURAG SAURAV	ABHAY KUMAR
92.	CR. APP (SJ)/5625/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	4	MD. FAIZAN vs THE STATE OF BIHAR AND ANR	CHANDAN KASHYAP	ABHA SINGH ALLAMA ABDUL QUADIR JAMAL FARIDI BINAY KUMAR

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 105 (AT 10:30 A.M.)
Mr. Justice Alok Kumar Pandey

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. APP (SJ)/1665/2025 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	4	VIKASH KUMAR @ BITTU SHARMA AND ANR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR PANDEY	BINAY KRISHNA	
2.	CR. APP (SJ)/2220/2025 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	5	ANIL KUMAR RAM @ ANIL KU. RAM vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR @DEEPAK SAHAY RANA PRATAP SINGH	USHA KUMARI 1	
3.	CR. APP (SJ)/2372/2025 U/S 14A(2) SC/ST SC/ST ACT (QSH)	3	KRISHNA SINGH @ KRISHNA RAM vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SADANAND PASWAN	
4.	CR. APP (SJ)/2698/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	SUDHIR KUMAR vs THE STATE OF BIHAR AND ANR	AMIT ANAND NAGMANI	RAMCHANDRA SINGH	
5.	CR. APP (SJ)/2986/2025 U/S - 14 A (1) SC SC/ST ACT (QSH)	4	DHRUV KUMAR vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR	USHA KUMARI 1	
			FOR ADMISSION -I			
6.	CR. WJC/988/2017 QUASHING THE FIR	25	KUMAR ANUJ vs THE STATE OF BIHAR AND ORS	RAJEEV SHEKHAR SANCHAY SRIVASTAVA SOURAV SUMAN RAVI PRAKASH AALEKH ANAND	PARTH SARTHIGA4 MANISH KUMAR (GP 4) ARVIND KUMAR (SPL P.P.VIG.) RANA VIKRAM SINGH	
7.	CR. WJC/2789/2017 A. For quashing of	7	ASHOK KUMAR SINHA vs THE CENTRAL BUREAU OF INVESTIGATION THROUGH THE DEPUTY INSPECTOR GENERAL OF POLICE, ANTI-CORRUPTION AND ORS	RUPAK KUMAR	BIPIN KUMAR SINHA SC,CBI RAM TUJABH SINGH	
			MATTER -1			
8.	CR. APP (SJ)/555/2025 U/S 14A(1) OF SC/ SC/ST ACT (QSH)	4	NRIPENDRA KUMAR SINGH @ NIPENDRA SINGH AND ANR vs THE STATE OF BIHAR AND ANR	INDU BHUSHAN	USHA KUMARI 1	
9.	CR. APP (SJ)/628/2025 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	10	PINTU TIWARY AND ANR vs THE STATE OF BIHAR AND ANR	BIJAY KUMAR PANDEY AJAY MISHRA	USHA KUMARI 1 GAURAV KUMAR ABHIJEET ABHIGYAN	
10.	CR. APP (SJ)/937/2025 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	4	RAVINDRA TIWARI @ RAVINDRA MANI TIWARI AND ORS vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR NIRAJ KUMAR	USHA KUMARI 1	
11.	CR. APP (SJ)/1116/2025 U/S - 14 A (1) SC SC/ST ACT (QSH)	2	SHUBHAM JHA @ SHUBHAM KUMAR JHA vs THE STATE OF BIHAR AND ANR	GIRISH CHANDRA JHA	BINAY KRISHNA	
12.	CR. APP (SJ)/1411/2025 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	2	MAHESH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	NITYANAND MISHRA ABHISHEK MISHRA	SADANAND PASWAN	
13.	CR. APP (SJ)/1577/2025 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	7	GOPAL KANT PATHAK vs THE STATE OF BIHAR AND ANR	SAROJ KUMAR CHOUDHARY	USHA KUMARI 1 SAURABH BISHWAMBHAR SUBHASH KUMAR JHA	
14.	CR. APP (SJ)/2150/2025 U/S 14A(2) SC/ST SC/ST ACT (QSH)	8	PRADEEP KUMAR GUPTA AND ORS vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH PRAVIN KUMAR RITWIK THAKUR GYAN PRAKASH PURUSHOTTAM KUMAR	SADANAND PASWAN	

15.	CR. APP (SJ)/2709/2025 U/S 14 A (1) SC/S SC/ST ACT (QSH)	5	CHHATISH SHARMA @ CHHATISH KUMAR @ SATISH @ CHHATISH KUMAR SHARMA vs THE STATE OF BIHAR AND ANR	AMIT KUMAR ANAND BHARTI KUMARI	USHA KUMARI 1
16.	CR. APP (SJ)/2909/2025 U/S 14 A (1) SC/S SC/ST ACT (QSH)	5	SANJEET KUMAR @ SANJEET KUMAR SINGH @ SANJIV KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH MUKUL JEE	SADANAND PASWAN ARVIND KUMAR
17.	CR. APP (SJ)/3014/2025 U/S 14(A)(1) OF S SC/ST ACT (QSH)	2	BHUNESHWAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	AMRESH KUMAR SINHA SAROJ KUMAR CHOUDHARY	SADANAND PASWAN
18.	CR. APP (SJ)/3485/2025 U/S 14A(1) OF SC/ SC/ST ACT (QSH)	1	MEERA DEVI @ MEERA KUMARI vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY	BINAY KRISHNA

FOR ORDERS

19.	CR. APP (SJ)/3685/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	NANHAK RAI vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY ABHIJIT PRABHAT	ANITA KUMARI SINGH
20.	CR. APP (SJ)/3834/2025 307,34,308, CR. APP (SJ) AGAIN	2	PRADEEP TIWARI vs THE STATE OF BIHAR	AQUAIB KHAN SHAHRUKH SHIDDIQUI	SATYENDRA NARAYAN SINGH

PROVISIONAL BAIL

21.	CR. APP (SJ)/4302/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN	1	APURBA SARKAR vs THE STATE OF BIHAR THROUGH C.B.I., PATNA	UJJWAL RAJ ANIRVAN CHOUDHURI SAHIL KUMAR	DR. KRISHNA NANDAN SINGH AJAY MISHRA

PROVISIONAL BAIL

22.	CR. APP (SJ)/4508/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN	1	RANJAN KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR SUNIL KUMAR	RAMCHANDRA SINGH

PROVISIONAL BAIL

FOR ADMISSION III

23.	CR. APP (SJ)/944/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	NAWAL KUMAR @ NAVAL KISHORE vs STATE OF BIHAR	ALOK KUMAR ALOK VIVEK KUMAR PANDEY UDAY KUMAR SINGH	ANAND MOHAN PRASAD MEHTA
24.	CR. APP (SJ)/1222/2025 u/s 14A(1) SC/ST SC/ST ACT (QSH)	1	PAPPU MAHTO @ AJIT PRABHAKAR vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM MITHILESH KUMAR SANJAY SINHA	USHA KUMARI 1 VIDHAN CHANDRA PATHAK ASHUTOSH SINGH RAGHAV VATS
25.	CR. APP (SJ)/2495/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	VIKASH KUMAR @ MAHANTHA AND ANR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	ANAND MOHAN PRASAD MEHTA
26.	CR. APP (SJ)/3555/2025 272,273 CR. APP (SJ) AGAIN	1	DEVAN MANDAL vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	ANITA KUMARI SINGH
27.	CR. APP (SJ)/4472/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN	1	BINDU DEVI @ KUMARI INDUWALA SINHA AND ANR vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH AMARDEEP LOKPRIYA HEMANT KUMAR SHARAN	SATYENDRA NARAYAN SINGH

MATTER -1

28.	CR. APP (SJ)/5168/2024 U/S 14 A (2) SC/S SC/ST ACT (AB)	4	SUNIL SAHANI vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	USHA KUMARI 1 ARVIND KUMAR NISHANT KUMAR SINHA

AT 12:30 P.M.

FOR HEARING

29.	CR. APP (SJ)/3056/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN	3	NEERAJ KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE	AKHILESH DUTTA VERMA	ARVIND KUMAR
30.	CR. APP (SJ)/3116/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN Same ps: CR. APP (SJ)/2868/2025	3	ANIL KUMAR SINGH vs THE STATE OF BIHAR	DILIP KUMAR KIRAN KUMARI	ABHA SINGH

With 30.1	CR. APP (SJ)/2868/2025 AGAINST CONVICTIONCR. APP (SJ) AGAIN	2	ASHOK KUMAR KASHYAP vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPARTMENT, BIHAR, PATNA	PRAFULL CHANDRA JHA	ARVIND KUMAR RANA VIKRAM SINGH
31.	CR. APP (SJ)/3489/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN	3	RANJAN KUMAR THAKUR vs THE STATE OF BIHAR	SAURAV ANAND	SATYENDRA NARAYAN SINGH UGRANATH MALLIK
32.	CR. APP (SJ)/3490/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN	3	VISHAL KUMAR @ RAJA vs THE STATE OF BIHAR AND ANR	ASHUTOSH KUMAR	SYED ASHFAQUE AHMAD

ARMS ACT (SPECIAL DRIVE)
AT 2:15 P.M.
A.BAIL

FOR ADMISSION - FRESH CASES

33.	CR. MISC./74519/2025 191(2),191(3),190 A.BAIL	1	SHANKAR YADAV @ PRABHAT SHANKAR KUMAR AND ORS vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA	RENUKA RATNAKAR(APP125)
34.	CR. MISC./74611/2025 191(2),191(3),190 A.BAIL	1	KAUSHAL KUMAR AND ORS vs THE STATE OF BIHAR	AMARENDRA KUMAR MONI KUMARI	SANJAY KUMAR PANDEY
35.	CR. MISC./74636/2025 191(2),191(3),109 A.BAIL	1	LAKRU SAH @ RAKESH BHAGAT @ LAKDU SAH vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	ABHAY KUMAR
36.	CR. MISC./74758/2025 191(2),191(3),190 A.BAIL	1	MAHESHWAR MANDAL AND ANR vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	BINOD KUMAR
37.	CR. MISC./74796/2025 191(1),191(2),190 A.BAIL	1	RAJU PASWAN AND ORS vs THE STATE OF BIHAR	BHAVESH KUMAR SAH ARCHNA ANAND	TAPESHWAR SHARMA
38.	CR. MISC./74855/2025 190,191(2),115(2) A.BAIL	1	AMARJIT KUMAR @ AMARJEET KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR YADAV PRASHANT KUMAR	BRAJ KISHORE PD.(APP)

FOR ADMISSION

39.	CR. MISC./39559/2025 452,323,379,120B, A.BAIL	3	VIJAY KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR SINGH SANJAY SINGH	BINOD KUMAR MD. GHULAM MUSTAFA SUMIT KUMAR
40.	CR. MISC./42334/2025 25(1-b)a,26,35 A.BAIL	2	SANJEET KUMAR @ SANJEET KUMAR SINGH@ SANJEET SINGH vs THE STATE OF BIHAR	KAMLENDRA PRASAD SINGH	BISHWESHWAR RAM
41.	CR. MISC./42748/2025 115(2),109(1),117 A.BAIL	4	PAWAN KUMAR AND ORS vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	ANIL PRASAD SINGH NILENDU KUMAR CHOUDHARY
42.	CR. MISC./43400/2025 118(1),109,3(5), A.BAIL	3	PANKAJ YADAV @ PANKAJ KUMAR YADAV vs THE STATE OF BIHAR	KUMARI ANUPAM	RITA VERMA SAKET GUPTA ANIMESH GUPTA SHIVAM GUPTA VIVEK RAJ TARUN
43.	CR. MISC./43565/2025 191(2),191(3),190 A.BAIL	3	AJAY KUMAR @ AJAY YADAV AND ORS vs THE STATE OF BIHAR	SHARDA NAND MISHRA SUMIT KUMAR GUPTA SHAMBHAVI VATS ISHA MISHRA	AJAY KUMAR NO. 2
44.	CR. MISC./47058/2025 126(2),115(2),109 A.BAIL	3	RAJEEV KUMAR RAI @ RAJEEV KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	ANUJ KUMAR SHRIVASTAVA AWADHESH KUMAR SINGH
45.	CR. MISC./48605/2025 190,191(2)(3),126 A.BAIL	3	RANJEET KUMAR @ RANJU KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	CHOUBEY JAWAHAR VEERMANI KUMAR NAVJOT YESHU KUMAR CHANDRA SHEKHAR
46.	CR. MISC./49922/2025 399,402, A.BAIL	3	SONU KUMAR @ SONU KUMAR PASWAN vs THE STATE OF BIHAR	SARVESH KASHYAP ANANT KUMAR MISHRA GAUTAM RAJA	RAJ BALLABH SINGH
47.	CR. MISC./56783/2025 406,420,341,323,3 A.BAIL	3	AKHAYA LAL SAH @ AKHAYA LAL @ AKHAYALAL SAH @ AKSHAY LAL SHAH vs THE STATE OF BIHAR AND ANR	DIWAKAR . SHIVAM KUMAR PRIYA KUMARI DEEPAK KUMAR	MOHAMMED ARIF RAJ NARAYAN MISHRA MANOJ KUMAR

48.	CR. MISC./58066/2025 109,3(5), A.BAIL Same ps: CR. MISC/66781/2025	2	HARINANDAN YADAV vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	SURENDRA KUMAR
49.	CR. MISC./60527/2025 61(2),103(1) A.BAIL	2	RITA DEVI AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PRAVIN KUMAR PURUSHOTTAM KUMAR	CHANDRA SEN PRASAD SINGH RAJ KUMAR SINHA
50.	CR. MISC./60613/2025 25(1-b)a,26,35 A.BAIL	2	SAHANAWAJ @ SHAHANAWAZ vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	MRITUNJAY KUMAR NIRALA
51.	CR. MISC./60876/2025 115(2),126(2),303 A.BAIL	2	SANTOSH PASWAN AND ORS vs THE STATE OF BIHAR	MD ATAUL HAQUE MD. SHADAB ALAM WAZDI PHOOL JAHAN	VINOD SHANKER MODI MICKEY SINGH SHIV PRASAD GUPTA
52.	CR. MISC./60920/2025 126(2),115(2),352 A.BAIL	2	POOJA DEVI @ PUJA KUMARI AND ANR vs THE STATE OF BIHAR	SABAL KUMAR JHA	RAM SEVAK CHOUDHARY RAJESH KUMAR
53.	CR. MISC./61455/2025 103,3(5), A.BAIL	2	PRINCE SINGH @ ADITYA KUMAR SINGH @ ADITYA KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR PRIYANSHU KUMAR SINGH	SURESH PRASAD SINGH
54.	CR. MISC./61902/2025 190,191(2),191(3) A.BAIL	2	POTAN YADAV AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR	KUMAR VEERENDRA NARAYAN
55.	CR. MISC./62384/2025 109(1),132,3(5) A.BAIL	2	SONU KUMAR @ SONU KUMAR RAY vs THE STATE OF BIHAR	ANIL KUMAR KESHAB RAJ	RENUKA RATNAKAR
56.	CR. MISC./62614/2025 103,3(5), A.BAIL	2	AMRESH PANDAY @ AMRESH PANDEY vs THE STATE OF BIHAR	SWARNA ROY RICHA RAJIV SINGH KOMAL SHUBHAM SHANKAR	ABHAY KUMAR ROY
57.	CR. MISC./63765/2025 191(2),191(3),190 A.BAIL	2	BIRESH MAHTO @ BALRAM PRASAD vs THE STATE OF BIHAR	SUDISH KUMAR	RAM NARESH RAY
58.	CR. MISC./63833/2025 103(1),3(5) A.BAIL	2	FANISH KUMAR MAHTO vs THE STATE OF BIHAR	DINESH PRASAD VERMA VIVEK KUNWAR	SHYAMESHWAR DAYAL
59.	CR. MISC./64445/2025 109 A.BAIL	2	RAHUL RAM vs THE STATE OF BIHAR	BIMAL KUMAR	ANANT KUMAR 1
60.	CR. MISC./65252/2025 109,103,3(5), A.BAIL	2	SAHEB PASWAN vs THE STATE OF BIHAR	RAJANI KANT PANDEY	NARENDRA KUMAR SINGH
61.	CR. MISC./65285/2025 103(1),61,3(5) A.BAIL	2	VISHAL YADAV @ VISHAL KUMAR YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	ZAINUL ABEDIN DHANANJAY KUMAR SHAHI
62.	CR. MISC./65342/2025 115(2),126(2),326 A.BAIL	2	KAILOO YADAV AND ORS vs THE STATE OF BIHAR	RAM SUMIRAN RAI ADITYA KUMAR	PRAMOD KUMAR PANDEY
63.	CR. MISC./65396/2025 103(1),61(2),3(5) A.BAIL	2	PINKI DEVI vs THE STATE OF BIHAR	GANESH SHARMA AJAY MUKHERJEE VIKASH KUMAR NIGAM	RANA RANDHIR SINGH
64.	CR. MISC./65429/2025 399,402, A.BAIL	2	AKASH KUMAR vs THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	MOHAMMED ARIF
65.	CR. MISC./65614/2025 309(5),311, A.BAIL	2	RABISH KUMAR @ SIPAHI YADAV vs THE STATE OF BIHAR	SHIV PRASAD GUPTA MICKEY SINGH	SANJAY KUMAR PANDEY
66.	CR. MISC./65714/2025 126(2),115(2),109 A.BAIL	2	MURARI KUMAR AND ORS vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI DANISH SAMI AJAY KUMAR SAKET ANAND SAKET ANAND	PREM KUMAR JHA
67.	CR. MISC./66129/2025 103,3(5), A.BAIL	2	RANJU YADAV @ RANJAN KUMAR YADAV vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KR. ARYA	JAGDHAR PRASAD SHALU SINHA KUMARI SUJATA SINHA VIBHANSHU VAIBHAV
68.	CR. MISC./66592/2025 126(2),115(2),109 A.BAIL	2	BADSHAH KHAN @ BADSHAH AND ANR vs THE STATE OF BIHAR	KUMARI ANUPAM	SHARDA KUMARI ARBIND KUMAR SINGH

69.	CR. MISC./66781/2025 109,3(5) A.BAIL Same ps: CR. MISC/58066/2025	2	RESHAM LAL YADAV vs THE STATE OF BIHAR	SANJEEV VERMA	NAVIN KUMAR PANDEY
70.	CR. MISC./66810/2025 30(a),37,38 A.BAIL	2	NEEV VERMA @ SACHIN VERMA @ NEEVA VERMA vs THE STATE OF BIHAR	SHASHI KANT MADAN MOHAN ROY SURENDRA KUMAR MISHRA PRIYANKA KUMARI	PARMANAND KUMAR
71.	CR. MISC./68813/2025 126(2),118,109,35 A.BAIL	2	SATYAM KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	ANAND KISHORE CHOUDHARY
72.	CR. MISC./69183/2025 25(1-B)a,27,25(a) A.BAIL	2	MANISH KUMAR @ MANISH RANJAN vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	MANOJ KUMAR
73.	CR. MISC./70916/2025 126(2),115(2),351 A.BAIL	2	BALRAM PASWAN AND ANR vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	ANIL KUMAR

AT 3:30 P.M.

R.BAIL

FOR ADMISSION - FRESH CASES I

74.	CR. MISC./72403/2025 309(4),309(6),109 R.BAIL-1	1	MD. TAHLIM vs THE STATE OF BIHAR	RASHMI JHA UJJWAL KUMAR SINGH	VINOD SHANKER MODI
75.	CR. MISC./72690/2025 25(1-b)(a),26, R.BAIL-1	1	NEERAJ SAHANI @ NEERAJ KUMAR @ NIRAJ KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR	DILIP KUMAR NO. 1

FOR ADMISSION II

76.	CR. MISC./34931/2025 341,323,324,307,5 R.BAIL-1	3	RANVEER KUMAR SINGH @ BHAI vs THE STATE OF BIHAR	SHWETA SHUBHAM RAJ PRANJAL KUMAR	RABINDRA KUMAR
77.	CR. MISC./35079/2025 395,397, R.BAIL-1	4	VINOD NAT vs THE STATE OF BIHAR	SANGEET DEOKULIAR AKHILESH KUMAR NAVIN KUMAR SINGH	DINESH SINGH
78.	CR. MISC./40359/2025 126(2),115(2),303 R.BAIL-1	3	MANOHAR KUMAR @ MONU KUMAR vs THE STATE OF BIHAR	MD MUSOWIR	MADHURA NAND JHA
79.	CR. MISC./43454/2025 25(1-b)a,26,35, R.BAIL-1	3	ABHISHEK KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	SYED EHTESHAMUDDIN
80.	CR. MISC./44231/2025 307,34 R.BAIL-1	5	GULSHAN KUMAR @ KESHAV KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	SYED MOJIBUR RAHMAN
81.	CR. MISC./46701/2025 309(4),309(6),109 R.BAIL-1	3	MD. SHAHABUDDIN vs THE STATE OF BIHAR	MRIGENDRA KUMAR KUSUM KUMARI	SATYA NAND SHUKLA
82.	CR. MISC./47624/2025 310(2),112(2),310 R.BAIL-1 Same ps: CR. MISC/54135/2025 CR. MISC/58071/2025 CR. MISC/65672/2025 CR. MISC/75454/2025	2	ABHISHEK KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	JAGDHAR PRASAD
With 82.1	CR. MISC./54135/2025 R.BAIL-1	2	NITIN KUMAR @ NITIN PANDEY vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA AJEET KUMAR	ANIL KUMAR
With 82.2	CR. MISC./58071/2025 R.BAIL-1	2	GAURAV KUMAR @ RISHU RAJ vs THE STATE OF BIHAR	SHIVANAND SINGH	NARENDRA KUMAR SINGH
With 82.3	CR. MISC./65672/2025 R.BAIL-1	2	GAUTAM KUMAR vs THE STATE OF BIHAR	SHIVANAND SINGH	MD. FAHIMUDDIN
With 82.4	CR. MISC./75454/2025 R.BAIL-1	2	GAUTAM KUMAR vs THE STATE OF BIHAR	SHIVANAND SINGH AMISHA PRAKASH ANDLIB IMROSE	SANJAY KUMAR SHARMA
83.	CR. MISC./47772/2025 109(1),309(4),3(5 R.BAIL-1	2	RAGHU KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	MANOJ KUMAR
84.	CR. MISC./47834/2025 126(2),115(2),109 R.BAIL-1	3	RAHUL KUMAR vs THE STATE OF BIHAR	SATRUDHAN KUMAR	BHARAT BHUSHAN

85.	CR. MISC./48344/2025 118(1),118(2),109 R.BAIL-1	5	PANKAJ KUMAR vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	SHYAMESHWAR DAYAL MUKESH KUMAR ARINJAY KUMAR MANORANJAN KUMAR
86.	CR. MISC./48563/2025 126(2),115(2),109 R.BAIL-1	3	BITTU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	AJAY KUMAR JHA
87.	CR. MISC./49059/2025 25(1-B)a,26,35 R.BAIL-1	2	AMIT KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	RAM ANURAG SINGH
88.	CR. MISC./51057/2025 126(2),115(2),118 R.BAIL-1	3	MUKESH BIND AND ANR vs THE STATE OF BIHAR	MADHUKAR ANAND SHUBHAM KUMAR SINGH	RENUKA RATANAKAR (APP125)
89.	CR. MISC./51319/2025 109(1), R.BAIL-1	3	VIKASH KUMAR @ VIKASH PASWAN vs THE STATE OF BIHAR	PARWEJ KHAN	RAMCHANDRA SAHNI
90.	CR. MISC./52073/2025 191(2),191(3),190 R.BAIL-1	2	FOTU KUMAR @ FOTU YADAV vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	RAM ANURAG SINGH AMIT KUMAR
91.	CR. MISC./52087/2025 191(2),191(3),190 R.BAIL-1	2	BITTU KUMAR vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH	SANJAY KUMAR SINGH
92.	CR. MISC./52090/2025 317(3),317(5), R.BAIL-1	3	SANDEEP KUMAR JHA @ SANDEEP JHA vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	CHOUBEY JAWAHAR
93.	CR. MISC./52917/2025 341,323,185,187,3 R.BAIL-1	3	MANJAY RAI @ ABHIMANYU RAI vs THE STATE OF BIHAR	RAJEEV RANJAN	RAJENDRA PRASAD NAT
94.	CR. MISC./53121/2025 140(2), R.BAIL-1 Same ps: CR. MISC/56313/2025	2	TANVEER KHAN vs THE STATE OF BIHAR	DEVESH KUMAR SINGH	RAM SUMIRAN RAI RAGHUNANDAN KUMAR SINGH RIYA SINGH HARENDRA KUMAR SINGH
With 94.1	CR. MISC./56313/2025 R.BAIL-1	2	SUJEET KUMAR @ SUJEET KUMAR VERMA vs THE STATE OF BIHAR	DEVESH KUMAR SINGH	SHYAMESHWAR DAYAL RAGHUNANDAN KUMAR SINGH RIYA SINGH HARENDRA KUMAR SINGH
95.	CR. MISC./53138/2025 126(2),115(2),109 R.BAIL-1	2	PRADIP KUMAR @ PRADEEP KUMAR vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	CHOUBEY JAWAHAR ARUN KUMAR JHA
96.	CR. MISC./53248/2025 310(4),310(5),121 R.BAIL-1	2	MANTU KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	CHANDRA BHUSHAN PRASAD
97.	CR. MISC./53305/2025 109(2),3(5),61(2) R.BAIL-1	2	DEEPAK CHAUDHARY @ KRISHNA KANT CHAUDHARY vs THE STATE OF BIHAR	AWADHESH KUMAR CHANDAN KUMAR	RINA SINHA
98.	CR. MISC./53344/2025 25(1-b)a,26,35, R.BAIL-1	2	RANVEER KUMAR @ CHHAVILAL vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	BRAJ KISHORE PD.(APP)

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 108 (AT 10:30 A.M.)
Mr. Justice Chandra Shekhar Jha

SPECIAL DRIVE U/S 376 IPC

FOR ADMISSION -I

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. MISC./57384/2025 126,64,352,351(2) R.BAIL-1	2	VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	SAGAR KUMAR SHARAD KUMAR VERMA MD. FAHIM HEMANT RAY	BHARAT LAL ARVIND KUMAR	
2.	CR. MISC./58409/2025 70(1), R.BAIL-1	2	VIKASH BIND AND ANR vs THE STATE OF BIHAR AND ANR	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	NARENDRA KUMAR SINGH TRIBHUWAN NARAYAN	
3.	CR. MISC./58927/2025 352,64, R.BAIL-1	2	KISHORI PRASAD vs THE STATE OF BIHAR AND ANR	UMESH KUMAR GUPTA	RAMCHANDRA SAHNI DEEPSHIKHA	
4.	CR. MISC./59411/2025 64,351(2),352, R.BAIL-1	2	GUDDU KUMAR @ GUDDU CHAUPAL vs THE STATE OF BIHAR	KEDAR JHA	CHANDRA BHUSHAN PRASAD	
5.	CR. MISC./59508/2025 64(1),69, R.BAIL-1	2	ANAND KUMAR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR	RAJENDRA SINGH	
6.	CR. MISC./59868/2025 323,354B,379,504, R.BAIL-1	2	ABDUL RAHMAN @ ASHIQUE vs THE STATE OF BIHAR AND ANR	DEWANAND TIWARI	PARMANAND PRASAD ARINJAY KUMAR MD DANISH QUAMAR MADIHA MONEER	
7.	CR. MISC./59874/2025 319(2),318(4),338 R.BAIL-1	1	RITIK KUMAR AND ORS vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	RANA RANDHIR SINGH	
8.	CR. MISC./59879/2025 70,351(2),79,3(5) R.BAIL-1	2	SK. MUSLIM vs THE STATE OF BIHAR	SHARDA NAND MISHRA SUMIT KUMAR GUPTA ATUL KUMAR	DR. INDIWAR KUMARI RAJESH KUMAR	
9.	CR. MISC./60008/2025 64, R.BAIL-1	2	BAIJNATH SAHNI @ BAIDHNATH SAHNI vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI RAKESH KUMAR TIWARY	AMITESH KUMAR	
10.	CR. MISC./60011/2025 126(2),127(2),65(R.BAIL-1	3	MD. MOSIM vs THE STATE OF BIHAR AND ANR	RUCHI MANDAL	PAWAN KUMAR CHAURASIA ASHOK KUMAR BINOD KUMAR SINHA	
11.	CR. MISC./60688/2025 115(2),352,64, R.BAIL-1	2	MD. MAHFOOZ vs THE STATE OF BIHAR AND ANR	UDAY KUMAR RAHUL KUMAR	TAPESHWAR SHARMA AJAY KUMAR VERMA CHITRANSH RAJ MADHUBALA VERMA	
12.	CR. MISC./60819/2025 137(2),140(3),96, R.BAIL-1	2	MAJHAR ALAM @ MAJAHAR ALAM vs THE STATE OF BIHAR AND ANR	MILIND KUMAR MISHRA	SURENDRA PRASAD SINGH	
13.	CR. MISC./61384/2025 316(2),318(4), R.BAIL-1	2	MITHUN KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	JAGDHAR PRASAD	
14.	CR. MISC./61514/2025 64,76,351(2), R.BAIL-1	2	MD. ASHIF @ MD. ASHIQUE vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR URMILA KUMARI	SHYAMESHWAR DAYAL	
15.	CR. MISC./61608/2025 366A,34 R.BAIL-1	2	SUSHIL KUMAR vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	NIRMAL KUMAR SINHA RANJEET KUMAR MISHRA	
16.	CR. MISC./61894/2025 303(2),318(2),318 R.BAIL-1	2	GOUTAM KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SHWETA PRIYA	RAJENDRA NATH JHA	
17.	CR. MISC./61989/2025 337,336(3), R.BAIL-1 Same ps: CR. MISC/65913/2025	2	RAM BABU YADAV @ RAM BABU KUMAR YADAV vs THE STATE OF BIHAR AND ANR	PIYUSH PARASAR AMRIT KUMAR	DR. INDIWAR KUMARI SANJEEV KUMAR	

18.	CR. MISC./62214/2025 65,89,115(2),351(R.BAIL-1	1	VIDHYANAND KUMAR @ TUNTUN KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND PRASAD SINGH UTTAM KUMAR MISHRA	BRAJ KISHORE PD.(APP)
19.	CR. MISC./62516/2025 64,77,61(2),3(5), R.BAIL-1	2	HASTANAND PASWAN @ HASTANAND KUMAR PASWAN vs THE STATE OF BIHAR	RAJESH KUMAR MANU KUMAR RAHBAR HAQUE	AJIT KUMAR
20.	CR. MISC./62704/2025 3(5),111(2),319,3 R.BAIL-1	2	ROHIT KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	SURENDRA KUMAR
21.	CR. MISC./62734/2025 303(2),318(4),3(5 R.BAIL-1	2	OM PRAKASH TIWARI vs THE STATE OF BIHAR	RAJANI KANT SINGH	AHMAD ALI
22.	CR. MISC./63034/2025 64,74,76 R.BAIL-1	2	SADHU KUMAR @ LAL MOHAN vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR KUMARI SWATI	PRANAV KUMAR
23.	CR. MISC./63091/2025 64,89 R.BAIL-1	2	MD. MAHBOOB ALAM vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	ASHOK KUMAR SINGH SUSHANT KUMAR SUMIT KUMAR BHAGAT KAMLESH KUMAR PATHAK
24.	CR. MISC./64398/2025 64,352,351(2) R.BAIL-1	2	SARFARAJ ANSARI @ SARFARAJ MIYA vs THE STATE OF BIHAR AND ANR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	JITENDRA KUMAR SINGH VISHWANAND UPADHYAY
25.	CR. MISC./64416/2025 126(2),115(2),351 R.BAIL-1	2	AAMIL ANWAR @ AMIL ANWAR @ MD. AAMIL ANWAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR	RANA RANDHIR SINGH
26.	CR. MISC./64436/2025 137(2),96,64(1) R.BAIL-1	2	BRIJESH KUMAR @ NILESH KUMAR @ NITESH KUMAR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY VIKASH KUMAR SHUKLA	PRONOTI SINGH AMIT KUMAR PANDEY SATYAM KUMAR OJHA
27.	CR. MISC./64633/2025 65(1),329(3),115(R.BAIL-1	2	SHAILENDRA YADAV @ SAILENDRA KUMAR @ SHALENDRA KUMAR YADAV vs THE STATE OF BIHAR AND ANR	MD.NAJMUL HODDA AYUSHI CHOUDHARY	LALAN KUMAR
28.	CR. MISC./64715/2025 126(2),115(2),64, R.BAIL-1	2	SURENDRA RAM vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	RAM PRIYA SHARAN SINGH
29.	CR. MISC./64773/2025 64(1),318(4),61(2 R.BAIL-1	2	SANDEEP KUMAR @ SANDIP KUMAR vs THE STATE OF BIHAR	ANKITA KUMARI SANJAY KUMAR SINGH	MITHLESH KUMAR KHARE PRAMOD KUMAR
30.	CR. MISC./64989/2025 363,364A,34, R.BAIL-1	2	DURGESH KUMAR @ DURGESH RAY vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SWATI KUMARI	AJAY KUMAR NO. 2
31.	CR. MISC./65080/2025 137(2),96,65(2),6 R.BAIL-1	2	KAPIL PASWAN vs THE STATE OF BIHAR AND ANR	SATISH KUMAR	DR. AJEET KUMAR SUMIT KUMAR SINGH SHAISHAV KUMAR GAURAV KUMAR
32.	CR. MISC./65164/2025 126(2),127(2),115 R.BAIL-1	2	RISHU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	ANUJ KUMAR SHRIVASTAVA
33.	CR. MISC./65208/2025 137(2),140(3),64(R.BAIL-1	2	HABIB DILKHOSH @ HABIB DILKASH vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	ANITA KUMARI
34.	CR. MISC./65607/2025 111(2),319(2),318 R.BAIL-1	2	VIKASH KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI HIMANSHU RANJAN	RINA SINHA
35.	CR. MISC./65803/2025 336(3),340,318(4) R.BAIL-1 IA-1/2025 () EARLY HEARING	2	PRIYANSHU KUMAR SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	TARUN PRASAD MANDAL
36.	CR. MISC./65913/2025 337,336(3) R.BAIL-1 Same ps: CR. MISC/61989/2025	2	PAWAN KUMAR vs THE STATE OF BIHAR	MADHAV RAJ	BINOD KUMAR

37.	CR. MISC./65936/2025 331(4),64 R.BAIL-1	2	MITHILESH PATEL @ MITHILESH KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR MOHIT SHRIWASTAVA PRIYANSHU KUMAR SINGH	MD. MATLOOB RAB
38.	CR. MISC./66288/2025 64,115(2),126(2), R.BAIL-1	2	MD NOMAN KHAN @ MD. NOMAN vs THE STATE OF BIHAR AND ORS	RAKI ALAM BIJENDRA KUMAR SUNIL KUMAR NO.III	AHMAD ALI
39.	CR. MISC./66503/2025 69,61(2) R.BAIL-1	2	MAJID RAJA @ SHABBU @ SHASBU vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	PRAMOD KUMAR PANDEY SARVESH KASHYAP KUMARI AKANKSHA RAI
40.	CR. MISC./67816/2025 123,64 R.BAIL-1	2	BACHA SHANI @ BACHCHA SAHANI @ BACHCHA SAHNI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	TARKESHWAR NATH THAKUR
41.	CR. MISC./68161/2025 65(2),62, R.BAIL-1	2	MD. KHONU @ MD. KALAM vs THE STATE OF BIHAR AND ANR	RAJIVE RANJAN SINGH VIJAY KUMAR	MADHURA NAND JHA
42.	CR. MISC./68382/2025 137(2),64,3(5) R.BAIL-1	2	GAURAV KUMAR vs THE STATE OF BIHAR AND ANR	HARSH SINGH ABHIJEET	USHA KUMARI 1
43.	CR. MISC./69254/2025 318(4),336(2),336 R.BAIL-1	2	RAVI KUMAR vs THE STATE OF BIHAR	DURGESH NANDAN PUJA	DILIP KUMAR NO. 1
44.	CR. MISC./69389/2025 316(2),318(4),303 R.BAIL-1	2	TANUJA KUMARI vs THE STATE OF BIHAR	SAMIR KUMAR SINHA SANDEEP KUMAR MANDAL	CHOUBEY JAWAHAR
45.	CR. MISC./70333/2025 64, R.BAIL-1	2	MITHUN MANDAL @ MITHUN KUMAR vs THE STATE OF BIHAR AND ANR	SURESH PRASAD SAH	KALYAN SHANKAR
46.	CR. MISC./75209/2025 64(1),65(1),70(2) R.BAIL-1	2	PINTU YADAV vs THE STATE OF BIHAR AND ANR	PRITHVI NATH MISHRA	SATYA NAND SHUKLA

FOR ORDERS (ON OFFICE NOTES) -I

47.	CR. MISC./58023/2025 354, R.BAIL-1	2	ABHIMANYU KUMAR @ BANTI vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	GULNAR BEGUM
48.	CR. MISC./58889/2025 329(3),126(2),127 R.BAIL-1	2	DHRUP SAHNI @ DHRUP KUMAR @ DHRUP SAHANI vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP ANANT KUMAR MISHRA	HUMAYOU AHMAD KHAN UMESH KUMAR GUPTA
49.	CR. MISC./58992/2025 64,64(1),126(2),1 R.BAIL-1	2	SHIVPUJAN MUKHIYA vs THE STATE OF BIHAR AND ANR	RAJA RAM MISHRA	NIRMAL KUMAR SINHA
50.	CR. MISC./59033/2025 64 R.BAIL-1	2	KAUSHAL CHAUPAL vs THE STATE OF BIHAR AND ANR	MADHUMALA KUMARI PRAFULL CHANDRA THAKUR	MD. MUSHTAQUE ALAM SMITI BHARTI
51.	CR. MISC./59215/2025 64,3(5) R.BAIL-1	3	HRIDYA YADAV @ HIRDAY KUMAR YADAV vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR	ADITYA NARAYAN SINGH.1
52.	CR. MISC./59399/2025 74,75,76,89,115(2 R.BAIL-1	2	SHANKAR KUMAR vs THE STATE OF BIHAR AND ANR	AMIT KUMAR ANAND BHARTI KUMARI	SATYENDRA NARAYAN SINGH
53.	CR. MISC./59891/2025 96,65(1),61(2) R.BAIL-1	2	ROHIT KUMAR @ MANGRU vs THE STATE OF BIHAR AND ANR	CHANDRA MOHAN JHA	SYED MOJIBUR RAHMAN NITESH KUMAR RANJANA SINGH PRAKASH CHANDRA AMRENDRA KUMAR
54.	CR. MISC./60622/2025 64, R.BAIL-1	2	MD MUBARAK vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY	RAM ANURAG SINGH
55.	CR. MISC./62916/2025 65(2),70(2),238(a R.BAIL-1	2	RAJA BABU ALAM @ RAJABABU ALAM vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY	ANAND KISHORE CHOUDHARY BIJENDRA KUMAR
56.	CR. MISC./62958/2025 64,76,308,3(5), R.BAIL-1	2	TUSHAR BHARTI vs THE STATE OF BIHAR AND ANR	ARUN KUMAR MANDAL	SATYENDRA PRASAD

57.	CR. MISC./62961/2025 64,81,352,351(2), R.BAIL-1	2	NITISH KUMAR vs THE STATE OF BIHAR AND ANR	KARANDEEP KUMAR	GANESH PRASAD SINGH
58.	CR. MISC./64362/2025 65(1),351(2),352, R.BAIL-1	2	PHUL DEO MANDAL @ KULDEO MANDAL @ PHUL DEO KUMAR @ KULDEO KUMAR MANDAL vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	ADITYA NARAYAN SINGH.1
59.	CR. MISC./64711/2025 70(1),61(2), R.BAIL-1	2	DHANU @ DHANNU KUMAR @ DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ANR	HEMANT RAY SHARAD KUMAR VERMA SAGAR KUMAR	SANJAY KUMAR SINGH HOMA YUNUS RANA HASON S. SHEHAN ASHRAF
60.	CR. MISC./72558/2025 76,64,,62,3(5) R.BAIL-1	1	SINDHU SONI vs STATE OF BIHAR THROUGH SECRETARY HOME, BIHAR, GOVT. AT PATNA	SHASHI PRAKASH SINHA AKHILENDRA KUMAR CHAUBEY	RENU KUMARI
61.	CR. MISC./74503/2025 64,3(5), R.BAIL-1	1	SHUBHAM KUMAR @ SHUBHAM KUMAR ISHWAR @ ABHAY KUMAR vs THE STATE OF BIHAR AND ANR	ARUN KUMAR RAGHUBIR CHANDRAYAN SATYAM KUMAR	BINAY KRISHNA

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 215 (AT 10:30 A.M.)
Mr. Justice Khatim Reza

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	SA/160/2022	7	RATNESH SINGH, AND ANR vs KUMKUM SINHA, AND ORS	VAGISHA PRAGYA VACAKNAVI	ABHINAY RAJ ALEXANDER ASHOK AMIYA KUNAL SANJEET KUMAR SINGH AMIYA KUNAL	
2.	SA/40/2023 SA	2	SUMIT SINHA vs PRAKASH CHANDRA SINHA	NAVJOT YESHU ALOK KUMAR SINGH	MADAN MOHAN PALLAVI PANDEY RITIK SHAH	
			FOR ORDERS (ON OFFICE NOTES)			
3.	SA/24/1987 SA	28	HARKESH KUMAR AND ORS vs BABLU BHAGAT AND ORS	A.K.THAKUR RAMA KANT SHARMA RAJASH LAKSHMI KANT SHARMA RAJESH KUMAR LAKSHMI KANT SHARMA KAMALA KANT TIWARY	SHYAM NAND JHA RAJESH KUMAR LAKSHMI KANT SHARMA UMA SHANKAR PD. SYED HUSSAIN MAJEED KAMALA KANT TIWARY	
4.	SA/529/1988 SA	24	RAJ NANDAN SINGH AND ORS vs LAXMAN SINGH	S.N.JHA MANOJ KUMAR JASHAWIR SINGH ARORA RAVI BHATIA HIMANSHU SHEKHAR	RAM PRAVESH SHARMA MUKESH KUMAR NO-1 MUKESH KUMAR -3	
5.	SA/66/1990	8	RAGHAV SINGH AND ORS vs SMT. NEELMANI DEVI AND ORS	RAJESH SINGH KUMAR UDAY SINGH NISHA VERMA VIJAY SHANKAR SHRIVASTAVA		
6.	SA/228/1990 SA	7	SHRI MANI KANT JHA AND ORS vs FUL KUMARI DEVI AND ORS	ASHOK KUMAR VERMA L.K.VERMA CHANDRA BHUSHAN SINGH UGRANATH MALLIK	PRABHAKAR TEKRIWAL RANA PRATAP SINGH -2 SUBESH SHARMA	
7.	SA/206/1994 SA	7	JOGENDRA PRASAD @ J.PRASAD ANDOR vs RADHESHYAM MAHTO @ RADHESHYAM	SHASHI BHUSHAN KUMAR KAMLESH JAIN TUHIN SHANKAR GOPAL KUMAR	ASHOK KUMAR ROY SHRI PRAKASH SRIVASTAVA RABINDRA KUMAR TIWARY GOPAL JHA S.P.SHRIVASTAVA	
8.	SA/504/1994	11	RAM KISHORE JHA AND ORS vs KOELY DEVI AND ORS	SHASHI DHAR JHA RAJIV SHANKER DVIVEDI SANGEETA SHARMA RAKESH CHANDRA RANJAN KR.DUBEY RAKESH CHANDRA	RANJANA SINHA RAJENDRA PD. SINGH	
9.	SA/68/1998 SA	8	DWARIKA DUBEY AND ANR vs HARI NARAYAN RASTOGI AND ORS	ANAMI RAKESH SACHIDA NAND SINGH I MRIGENDRA PRATAP SINGH SANJAY KUMAR MRIGENDRA PRATAP SINGH	UMA SHANKAR SINGH MADHESHWAR SINGH	

10.	SA/232/1998 SA	2	SACHIDA NAND RAI, AND ORS vs RABINDRA PRASAD AND ORS	RAVI SHANKER DWIVEDI LAKSHMAN LAL PANDEY SHAILENDRA KUMAR DWIVEDI SUSHILA MISHRA SHAMBHU SHARAN SINGH RANJAN KUMAR DUBEY KUMARI VANDANA PARTH GAURAV ASHUTOSH KUMAR PANDEY ASHWINI SINGH GARGI KUMAR SAURAV	
11.	SA/570/2017	12	KAPIL DEO SAH @ KAPIL SAH AND ANR vs RANJIT PRASAD AND ORS	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH BISHWA NATH CHAUDHARY	RAJNI KANT JHA RAJNI KANT JHA PARMATMA SINGH RAKESH KUMAR SINGH SUNIL KUMAR KARN
With 11.1	SA/571/2017	10	KAPIL DEO SAH @ KAPIL SAH AND ANR vs PRABHA DEVI AND ORS	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH BISHWA NATH CHAUDHARY	RAJNI KANT JHA RAJNI KANT JHA SUNIL KUMAR KARN RAKESH KUMAR SINGH SUNIL KUMAR KARN
12.	SA/207/2024 converted from CR SA	2	UMESH CHAUDHARY AND ORS vs SHAMBHU KUMAR AND ANR	PIYUSH KUMAR PANDEY ADITI SHAHI	

FOR ORDERS (ON PETITIONS)

13.	SA/128/1994 SA IA-3/2024 () MISC IA-4/2024 () LIMITATION PETITIO IA-5/2025 () MISC	10	BIBI REHANA vs MD. SAHABUDDIN AND ORS	KRISHNA MOHAN MURARI PRASAD SINHA ARUN KUMAR SINHA RAJIVE RANJAN SINGH PRAVEEN KUMAR ASHOK KUMAR YADAV	AMBRISH KUMAR JHA SHASHI PRIYA PATHAK
Restored (MJC No. 3064/2013)					
14.	SA/317/1997 SA IA-2/1999 (10617/1999) MISC IA-3/1999 (11421/1999) STAY OF PROCEEDING IA-4/2009 (1589/2009) MISC IA-5/2022 () SUBSTITUTION IA-6/2022 () SUBSTITUTION IA-7/2022 () LIMITATION PETITIO IA-8/2022 () INTERVENOR PETITIO IA-9/2023 () IA-11/2025 () MISC	12	SMT. KIRAN SINGH vs SOURJA BANARJEE	GOPAL TIWARI VIVEK PRASAD R.A.HUSSAINI VIVEK PRASAD KAMAL KISHORE SINGH AMRENDRA KUMAR SHRIVASTAWA SURENDRA KUMAR ABHISHEK RAJEEV KUMAR JITENDRA PRASAD SINGH	MALLIKA MAZUMDAR BIMLENDU MISHRA AJIT KUMAR SANDEEP KUMAR MUKESH SANDEEP KUMAR /MRS.POONAM MISHRA RAJENDRA PRASAD SAH RATNAKAR AMBASTHA SUNIL KUMAR MANDAL BIPIN KUMAR VIPIN KUMAR SINGH SANCHIT SINGH BIPIN KUMAR ALI MUQTADIR AHMAD
15.	SA/321/2005 SA IA-1/2006 (2501/2006) STAY OF PROCEEDING IA-2/2007 (5717/2007) MISC IA-3/2008 (128/2008) CANCELATION OF BAI IA-4/2008 (1148/2008) MISC IA-5/2008 (1147/2008) MISC IA-6/2020 () MISC	7	NIRANJAN KUMAR JHA AND ORS vs KAMAL KANT MISHRA AND ORS	SATYAPAL SINGH KAMESHWAR PRASAD GUPTA MANOJ KUMAR JHA KUMAR CHANDRASHEKHAR	ARUN KUMAR JHA AMBUJ NAYAN CHOUBEY SIDDHARTH HARSH SANJAY KUMAR OJHA AMBUJ NAYAN CHAUBEY SIDDHARTH HARSH PRASHANT KUMAR ASHOK KUMAR GARG YOGENDRA KUMAR DWIVEDI DINESHWAR PANDEY ANIMESH KUMAR

16.	SA/149/2006 SA IA-6/2025 () EXPUNGE	7	VISHWAMITRA SHARMA AND ORS vs MOST. SATYA SHARMA AND ORS	NAND LAL KR.SINGH MANISH KUMAR RAJESH KUMAR SINGH SATYAPAL SINGH SATYAPAL SINGH	SITA R YADAV PREM SHANKAR ARJUN PRASAD-1 MADAN KUMAR PREM SHANKAR SUNIL KUMAR MANDAL SITARAM YADAV ABHISHEKH
17.	SA/374/2008 SA IA-1/2008 (6981/2008) STAY OF PROCEEDING IA-2/2025 () LIMITATION PETITIO IA-3/2025 () SUBSTITUTION PETIT	4	SMT. KALAWATI DEVI vs BHAGALPUR UNIVERSITY	SOURENDRA PANDEY BRAJ NANDAN TIWARY BRAJ NANDAN TIWARY MANOJ KUMAR JHA	ANIL SINGH ASHHAR MUSTAFA
18.	SA/143/2012 SA IA-1/2012 (3488/2012) STAY OF PROCEEDING IA-3/2018 (2699/2018) MODIFICATION	4	SUBHASH CHANDRA MEHTA AND ORS AND ANR vs MANOJ KUMAR	RANJAN KUMAR DUBEY RAKESH CHANDRA RAJIV SHANKAR DVIVEDI	ANJANI KUMAR SHILENDRA KUMAR JHA SUJEET KUMAR TIWARI SWETA RAJ ABHISHEK KUMAR SHREYASH GOYAL RAVI RAJ
19.	SA/356/2012 SA IA-1/2014 (2186/2014) LIMITATION PETITIO IA-2/2022 () DELETION IA-3/2023 ()	8	CHANDRIKA PRASD @ CHUNNILAL PRASAD vs RAJENDRA PRASAD AND ANR	ASHOK KUMAR RAJENDRA PRASAD	RAM PRAWESH KUMAR SANJAY KUMAR SHARMA
20.	SA/374/2022 IA-1/2023 () IA-2/2023 () SUBSTITUTION IA-3/2024 () MISC IA-4/2024 () MISC IA-5/2025 () MISC IA-6/2025 () STAY OF PROCEEDING	11	KAMAL RAM vs YADOLAL RAM AND ORS	PARTH GAURAV ASHUTOSH KUMAR PANDEY PRAVEER ANSHU RAJ SINGH RAJIV SHANKAR DVIVEDI	RAJESH KUMAR DHANNJAY KUMAR NO 2

AFTER THE ABOVE OR AT 12:00 NOON WHICHEVER IS EARLIER

FOR HEARING UNDER ORDER 41 RULE 11 CPC

21.	SA/229/2014 SA	13	RAM BILASH CHOUDHARY vs SATYA NARAYAN CHOUDHARY AND ORS.	DRONACHARYA RAM SHANKAR KUMAR	
22.	SA/152/2016 SA	10	PARTHA SARTHI PRASAD SINGH vs CHANDRA BHANU SINGH AND ORS	PRAVEEN KUMAR	
23.	SA/215/2016 SA	7	SRI KRISHNA SINGH @ SRI KISHUN AND ANR vs BISHWA NATH YADAV AND ORS. AND ORS	SUBASH CHANDRA YADAV KRISHNA KANT SINGH	DHANANJAY KUMAR PANDEY
24.	SA/264/2016 SA	4	HARIBANS THAKUR AND ORS. vs THE STATE OF BIHAR AND ORS	AMIT KUMAR ANAND	
25.	SA/333/2016 SA	11	MUNNI DEVI BECHAIEE SINGH PATEL GIRL HIGH SCHOOL, BHABHUA THROUGH SHREE KULESHWAR SINGH AND ANR vs JAMUNA SINGH AND ANR	ABHINAY RAJ	JITENDRA PRASAD SINGH UDAY SHANKAR SHARAN SINGH (GP19) PAWAN KUMAR SINGH

AT 12:00 NOON

26.	SA/374/2016 SA	6	MANJU OJHA AND ORS vs SHIBA DEVI AND ORS	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH RADHA RANI SANJAY KUMAR RAJIV KUMAR	

27.	SA/392/2016 SA	6	SMT. SUSHILA DEVI AND ORS vs SMT. CHANDRAKALA DEVI @ LAXMI DEVI AND ORS	RANJAN KUMAR DUBEY RAKESH CHANDRA SANGEETA SHARMA	PRAMOD KUMAR
28.	SA/419/2016 SA	2	JALESHWAR SINGH AND ORS vs CHANDRADEO SINGH AND ORS	RAJANI KANT SINGH SURENDRA KUMAR MISHRA DINESHWAR MISHRA SURENDRA MISHRA	
29.	SA/585/2016 SA	2	MANOJ KUMAR MISHRA AND ORS vs NIRMALA DEVI AND ORS	ABHISHEK PRABHAT KUMAR DIPAK SRI PIRIYA SINHA JITENDRA PRASAD SINGH	ARVIND KUMAR PANDEY
30.	SA/64/2017 SA	3	SARYU TIWARY @ SARJU TIWARY AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR PANDEY JITENDRA KUMAR PANDEY RAJNISH KUMAR DUBEY	
31.	SA/117/2017	6	SUNIL KUMAR SINGH vs SMT. SAVITRI DEVI AND ORS	KULANAND JHA ANAMUL HAQUE ALOK KUMAR CHOUDHARY MD. NAJMUL HODDA NAGENDRA KUMAR DHARMENDRA KUMAR SINHA	SIDDHARTH HARSH
AT 12:00 NOON					
32.	SA/149/2017	4	MD. ZIAUDDIN vs BHAIRAW PRASAD AND ANR	MANISH KUMAR MD. ZIAUL QUAMAR	
33.	SA/153/2017	2	RAJENDRA SHARMA vs SHANKAR SHARMA AND ORS	SUBODH PRASAD	
34.	SA/171/2017	6	RUSTAM ALI AND ORS vs LATIF SAH AND ORS	DEVI DAS SRIVASTAVA	
35.	SA/173/2017	6	TRIMURTI GRIH NIRMAN SAMITEE THROUGH ITS SECRETARY RAJ NATH JAISWAL AND ANR vs GOPAL PRASAD	PRAMOD RAJPATI BHAWESH SRIVASTAVA AMAR PRAKASH SMT. DURGA KUMARI	
36.	SA/180/2017	3	SMT. BASO DEVI AND ANR vs KRISHA DEVI AND ORS	PREM RANJAN KUMAR PREM RANJAN KUMAR LALAN KUMAR	
37.	SA/196/2017	12	DHRUB NARAYAN SINGH @ DHRUP NARAYAN SINGH vs SMT. NIRMALA DEVI AND ORS	BIJAY PRAKASH SINGH RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA RAVI BHATIA RAKESH KUMAR MANOJ KUMAR HIMANSHU SHEKHAR	GYAN PRAKASH GAURAV GOVIND
38.	SA/204/2017	5	SADHU SAH vs RAM LAL SAH	VIVEKANAND VIVEK DEBESH KUMAR PODDAR	ALOK KUMAR JHA
39.	SA/240/2017	5	RAM CHANDRA CHAUDHARY AND ORS vs KALI CHAUDHARY	VEENA KUMARI JAISWAL GUNJITA GUPT@ GUNJITA GUPTA RAJIV RANJAN	
40.	SA/260/2017	3	SMT. LAXMINA DEVI AND ANR vs MEWA SAH AND ORS	BASHISHTHA NARAYAN MISHRA BRIJ KISHOR MISHRA	
41.	SA/264/2017	3	KISTO CHAUDHARY AND ORS vs TARA DEVI AND ORS	SYED MOHAMMAD SHABBIR ALAM MITHILESH KUMAR SANJAY SINHA KRISHNA MURTI SINGH	

42.	SA/276/2017	4	SARSWATI DEVI AND ANR vs NAWAL KISHORE SINGH AND ORS	BINAY KUMAR SINHA	RAMESH KUMAR SINGH
43.	SA/297/2017	3	PANKAJ MISHRA AND ORS vs CHITRANGAT TIWARY AND ORS	AMBUJ NAYAN CHAUBEY DINESHWAR PANDEY ASHOK KUMAR GARG	AJAY KUMAR SINGH NEERAJ KUMAR
44.	SA/314/2017	5	ALAKH NIRANJAN PRASAD AND ORS vs KUSUM KUMARI SINHA AND ORS	NAND KISHORE PRASAD SINHA AWDHESH CHANDRA AMBASTA	
45.	SA/315/2017	4	RAMESH CHANDRA MISHRA AND ANR vs AJAY KUMAR SINHA AND ORS	SUBROTESWAR DE NAZIR ALAM LAXMI NARAYAN DAS RAVI BHATIA MANOJ KUMAR KUSHAGRA KUSH	RENU JHA RAJEEV KUMAR SINHA
46.	SA/327/2017	10	RAVI KUMAR @ KUMAR RAVI PATEL AND ANR vs DHIRENDRA MISHRA AND ORS	NEERAJ KUMAR	ABHITABH KUMAR
47.	SA/328/2017	8	GANPAT MISTRI vs LAKRU @ LAKHAN MISTRI AND ANR	PRATAP SHARMA CHANDRASEKHAR SHARMA	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH
48.	SA/335/2017	4	NARAYAN PANDIT AND ORS vs KISHAN PANDIT AND ORS	JITENDRA PRASAD SINGH ARVIND KUMAR PANDEY RANA VIKRAM SINGH	GOPAL KUMAR JHA
49.	SA/353/2017	4	BISHESHWAR KUMAR SINGH @ VISHWAR KUMAR vs MUNNA YADAV AND ANR	RANJAN KUMAR DUBEY SANGEETA SHARMA PARTH GAURAV RAKESH CHANDRA	
50.	SA/356/2017 SA	2	SUBIR KUMAR vs KAMAL ARA @ KAMAR ARA AND ORS	UTSAV KUMAR KUMAR VIKRAM MRIGENDRA KUMAR APURVA KUMAR	
51.	SA/359/2017	2	MD. IBRAHIM AND ANR vs BIBI CHULHIYA @ BIWI AJMERI	GOPAL BOHRA GOPAL BOHRA ABHAY KUMAR UPADHYAY	
52.	SA/360/2017	3	GIRIJA RAM AND ORS vs MOSTT. TENTARI DEVI AND ORS	SATYA RANJAN SINHA SEEMA KUMARI	
53.	SA/410/2017	3	JAWAHAR LAL GUPTA vs RAJ KUMAR GUPTA AND ORS	LALIT NARAYAN JHA KRISHNA NAND JHA	NIRAJ KUMAR
54.	SA/411/2017	20	GANGA KEWAT vs BABLU KEWAT AND ORS	SUBODH KUMAR ASHOK KUMAR	MAHESHWAR PRASAD
55.	SA/426/2017	11	SURESH THAKUR vs BAUDHU RAWAT AND ORS	KARTIK KUMAR SINHA RAJESH KUMAR SINHA DHARMENDRA KUMAR SINHA KAMAL KUMAR SINHA RAM NANDAN PD. SINHA	SANJAY KUMAR MISHRA ASHOK KUMAR SANJAY KUMAR MISHRA ASHOK KUMAR SANJAY KUMAR MISHRA ASHOK KUMAR SANJAY KUMAR MISHRA ASHOK KUMAR
56.	SA/429/2017	15	GANESH SAH vs SHIV NARAYAN SAH AND ORS	DR. SHASHI SHEKHAR KISHORE HARENDRA KUMAR TIWARY RANJAN KUMAR DUBEY ASHISH ANAND NAWNIT KUMAR TIWARY	NAGADEO CHOUBEY JITENDRA KISHORE VERMA ABHISHEK ANAND KUMAR GAURAV SHESHADRI KUMARI

FOR HEARING

57.	SA/51/2006 SA	17	MOST.TARAMUNI @ MOST.TARAMUN K vs RAJENDRA OJHA AND ORS	MRITUNJAY KUMAR TIWARY	ASHOK KUMAR SATISH KUMAR UMESHANAND PANDIT MITHILESH KUMAR SINHA

58.	SA/120/2006 SA	3	RAMESH PRASAD AND ORS vs MOST. URMIAL DEVI AND ORS	KAMIL AKHTAR MAHENDRA PRASAD SYED FIROZ RAZA	RAJEEV RANJAN SINHA SUNIL KUMAR YADAV NAVESH NANDAN SUNIL KUMAR SUNIL KUMAR SUSHIL KUMAR RAJEEV RANJAN SINHA
59.	SA/137/2006 SA	6	MD.AKIL AND ANR vs BIBI RABIA KHATOON AND ORS	VIJAY KUMAR VERMA VIJAY KUMAR VERMA NAMRATA MISHRA ARCHANA JHA NARENDAR KUMAR JHA NAMRATA MISHRA	ANAMUL HAQUE MD.RAHMATULLAH MD.RAHMATULLAH
60.	SA/21/2007	9	SADANAND MANDAL vs LUXMI KANT AND ORS	SWAPNIL KUMAR SINGH RANJAN KUMAR DUBEY SWAPNIL KR.SINGH BHOLA PRASAD TARUN PD.MANDAL	AJIT KR. SINGH NO.2 MANOJ KUMAR JHA MANOJ KUMAR JHA
61.	SA/132/2007	11	BHIM SINGH vs DIPAK KUMR SINGH @ INDERJIT KOIRI AND ORS	RADHA MOHAN PANDEY ASHOK KUMAR RINA SINHA NAVIN KUMAR SINHA	PARASHURAM SINGH GIRIDHAR KUMAR SUSHIL KUMAR OJHA SUSHIL KUMAR OJHA PARASHURAM SINGH VIKALP VIKALP NEHA KUMARI VINAY KUMAR SINGH CHANDRA MOHAN SINGH SANDEEP KUMAR MANDAL
62.	SA/167/2009 SA	19	MD. MOIN AND ORS vs MD. MOJAMIL AND ORS	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DHANANJAY KUMAR GUPTA	BRIJ NANDAD PRASAD MD. ZIAUL QUAMAR JANKI NANDAN PRASAD ALOK RANJAN RAJEEV RANJAN MANISH KUMAR SHYAM KISHOR DAS JITENDRA KUMAR GIRI
63.	SA/300/2011 SA	8	BABULAL MALLAH AND ORS vs MOST. DHANESHWARI DEVI AND ORS	RANJAN KUMAR DUBEY RAKESH CHANDRA RAJIV SHANKAR DVIVEDI SANGEETA SHARMA	RAJANI KANT PANDEY

AT 2:15 P.M.

64.	SA/438/2011 SA	8	NALANDA DISTRICT ADVOCATE ASSO vs SRI KRISHNA PD. SINGH AND ORS	AJAY KUMAR RAVI BHATIA SANJAY KUMAR SHARMA BIRENDRA NARAYAN SHARMA JASHAWIR SINGH ARORA	HANS RAJ BAL BHUSHAN CHOUDHARY DINESHWAR PRASAD SINGH
65.	SA/86/2016 SA	9	MD. HASIB vs SUSHILA DEVI AND ORS	ABBAS HAIDER RANJAY KUMAR SINGH RAVISH CHANDRA NIKHAT PERVEEEN	RAVINDRA KUMAR CHOUDHARY ARBIND KUMAR SINGH RAMA NAND PODDAR

AT 2:15 P.M.

FOR ADMISSION III

66.	MJC/2148/2006 CONTEMPT- SJ	5	MANAS BHUJANG BHUSHAN vs THE STATE OF BIHAR, AND ORS	SIYA RAM SHAHI SIYA RAM SHAHI SHALLY KUMARI	SC20 VIKASH KUMAR
67.	MJC/2703/2011 CONTEMPT- SJ	14	PARMESHWAR YADAVN AND ORS vs THE STATE OF BIHAR AND ORS	PRAFULL CHANDRA JHA	LALIT KISHOR AAG1 CHITTRANJAN SINHA (PAAG2)
68.	MJC/4106/2011 CONTEMPT- SJ	3	ANIL KR. RAI vs THE STATE OF BIHAR AND ORS	GAJANAN ARUN GAJENDRA KUMAR SINGH	RAJESH SINGH GP16 KAMESHWAR KUMAR (GP17)

69.	MJC/4107/2011 CONTEMPT- SJ	3	SATYENDRA KR. SHARMA vs THE STATE OF BIHAR AND ORS	GAJANAN ARUN NULL GAJENDRA KUMAR SINGH	ANJANI KUMAR AAG10
70.	MJC/6240/2013 CONTEMPT- SJ	9	VIJAY KUMAR YADAV AND ORS vs THE STATE OF BIHAR AND ORS	DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA	PARTHA SARTHY PARTHA SARTHY (GA11) KINKAR KUMAR (SC9)
71.	MJC/1408/2016 RESTORATION-SJ IA-1/2016 (3025/2016) LIMITATION PETITIO IA-2/2018 (1698/2018) SUBSTITUTION IA-3/2018 (1696/2018) SUBSTITUTION IA-7/2021 () SUBSTITUTION IA-8/2024 () SUBSTITUTION IA-9/2025 () ADDING PARTY	11	RAM PRAVESH MISHRA AND ORS vs RAJ KISHORE CHOUDHARY AND ORS	RANJAN KUMAR DUBEY RANJAN KUMAR DUBEY ARVIND KUMAR VERMA TUSHAR ANAND TUSHAR ANAND ARVIND KUMAR VERMA TUSHAR ANAND ARVIND KUMAR VERMA TUSHAR ANAND ARVIND KUMAR VERMA TUSHAR ANAND ARVIND KUMAR VERMA	NAWNIT KUMAR TIWARY NAZIR ALAM LAXMI NARAYAN DAS UDAY SHANKAR SHARAN SINGH SHAILENDRA KUMAR DWIVEDI SUBROTESWAR DE ARVIND KUMAR VERMA TUSHAR ANAND
72.	MJC/2190/2016 RESTORATION-SJ	3	SURESH MANDAL AND ANR vs MOST. SUMITRA DEVI AND ORS	JASHAWIR SINGH ARORA INDRAJEET SINGH	RANJAN KUMAR DUBEY
73.	MJC/4267/2016 CONTEMPT- SJ	10	SUNIL KUMAR JHA vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERN AND ORS	RAM SAGAR SINGH	AAG15 ASHUTOSH RANJAN PANDEY
74.	MJC/1514/2017 CONTEMPT- SJ	15	SUBALAL SINGH vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN SINGH RAKESH NARAYANSINGH	MD.KHURSHID ALAM (AAG12)
75.	MJC/1574/2017 RESTORATION-SJ IA-1/2018 (8237/2018) MISC	3	BABBAN SINGH AND ORS vs MOSTT. CHAMELI KUER AND ANR	REWTI KANT RAMAN PARTH GAURAV ASHUTOSH KUMAR PANDEY RAHUL KUMAR KUMAR SAURAV ASHUTOSH KUMAR PANDEY PARTH GAURAV RAHUL KUMAR KUMAR SAURAV REWTI KANT RAMAN	
76.	MJC/2724/2018 CONTEMPT- SJ IA-1/2024 () MISC	12	AJEET KUMAR SHAHI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS AND ORS	UDAY KUMAR PARTH GAURAV	MD. KHURSHID ALAM

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 216 (AFTER D.B. IN CHAMBERS CASES)
Mr. Justice Dr. Anshuman

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
No adjournment shall be granted in first 10 cases.						
			FOR HEARING			
1.	SA/263/2005 SA	3	SHAIL KUMARI AND ORS vs RAM CHARITRA KUMAR AND ORS	SAROJ SHANDILYA	RAJESH KUMAR SANJAY KUMAR SINGH SANJAY KUMAR SINGH	
2.	SA/162/2006 SA	3	NAWAL KISHORE AND ORS vs NAGAR PALIKA, SASARAM AND ORS	BAJARANGI LAL		
3.	SA/52/2007 SA	8	SUKDEO OJHA AND ORS vs FULESHWARI KUER AND ORS	R.S.DUIVEDI RAKESH SINGH L.L.PANDEY BHANU PRATAP SINGH SHAILENDRA KUMAR DUIVEDI R.K.DUBEY	RADHA MOHAN PANDEY SATISH KUMAR ASHOK KUMAR SATISH KUMAR	
4.	SA/83/2007 SA	11	SHIVLALA SINGH ALIAS SHIVLAL SINGH vs INDRAJEET SINGH AND ORS	PUSHKAR NARAIN SHAHI JITENDRA KISHORE VERMA	ARVIND KUMAR JHA	
5.	SA/88/2007 SA	8	SMT.KIRAN DEVI vs PARMANAND MANDAL AND ORS	R.S.DUIVEDI SHAILENDRA KUMAR DUIVEDI RANJAN KUMAR DUBEY L.L.PANDEY	MRITUNJAY PRASAD SINGH-2	
6.	SA/179/2007	4	MUNSHI SOREN AND ORS vs SAMAR MURMU AND ORS	RAJIB RANJAN JHA	BRIJ NANDAN PRASAD JANKI NANDAN PRASAD	
7.	SA/247/2007 SA	10	SARIF ANASHARI AND ORS vs SLIM ANSARI AND ORS	CHANDRA KANT	RANJAN KUMAR DUBEY RAKESH CHANDRA R.S.DWIVEDI LAKSHMAN LAL PANDEY R.S.DWIVEDI SHAILENDRA KUMAR DWIVEDY RANJAN KUMAR DUBEY LAKSHMAN LAL PANDEY SANGEETA SHARMA SHAILENDRA KUMAR DWIVEDY PARTH GAURAV SUBHASH CHANDRA MISHRA AMOL RAJ RAJIV SHANKAR DVIVEDI PARTH GAURAV GARGI KUMAR SAURAV ASHWINI SINGH	
8.	SA/253/2007 SA	8	BHAWESH MISHRA vs UDAY KANT JHA	PRABHAS RANJAN SURENDRA KISHORE THAKUR ASHOK KUMAR PRASAD RAVI BHATIA MAKARDHWAJ UPADHYAY KUSHAGRA KUSH	DHIRENDRA NATH JHA ABHAY KUMAR	

9.	SA/166/2008 SA	4	DEOMURTI KUER AND ORS vs DULHIN ABHIRAJI DEVI AND ANR	RAVI SHANKER DWIVEDI L.L. PANDEY RANJAN KUMAR DUBEY SHAILENDRA KUMAR DWIVEDI L.L. PANDEY PARTH GAURAV SANGEETA SHARMA RAKESH CHANDRA	SATISH KUMAR MD.WALIUR RAHMAN GIRIDHAR KUMAR BINOD KUMAR SINGH ANIL KUMAR SINGH
10.	SA/410/2008 SA	10	MANOJ KUMAR @ LAL BABU RAM, AND ORS vs THE STATE OF BIHAR AND ORS	SHYAMESHWAR DAYAL SURENDRA KISHORE THAKUR DAYA SHANKER PRASAD SINHA DAYA SHANKER PRASAD SINHA	
11.	SA/424/2008 SA	1	BAIDYANATH SAH AND ORS vs MURARI SHARAN	NEERAJ KUMAR @ SANIDH RANJANA SINHA RANJANA SINHA	ARVIND KUMAR VERMA
12.	SA/426/2008 SA	3	RAMAN PANDEY AND ORS vs SHAWITRI PANDEY AND ORS	RABINDRA KUMAR CHOUBEY PRASHANT KR.CHOUDHARY PRASHANT KR.CHOUDHARY MINU KUMARI	RAJESH KUMAR MISHRA NALIN VILOCHAN TIWARY SOURENDRA PANDEY VARUN KRISHNA SINGH
13.	SA/467/2008 SA	6	SITLA DEVI vs MOSTT.RUKMINA DEVI AND ORS	ANIL KUMAR ROY	RANG NATH CHOUBEY
14.	SA/5/2010 SA	9	ARUN KUMAR vs MOST. GANGIYA DEVI AND ORS. AND ORS	SUDHIR KUMAR AMISH KUMAR TEJ PRATAP SINGH	PRAMOD KUMAR VERMA DIGVIJAY PRATAP SINGH SANJEEV KUMAR
15.	SA/421/2010 SA	14	MAHENDRA YADAV AND ORS. vs PRABHU YADAV AND ORS.	MADAN MOHAN-1 RANJAN KUMAR SINGH RAJESH KUMAR NIRAJ MADAN MD. WALIUR RAHMAN	PRAVEEN KUMAR
16.	SA/644/2010 SA	14	SANICHAR YADAV AND ORS vs SUNITA DEVI @ SUMANTI DEVI, AND ORS	RAJIB RANJAN JHA DHIRENDRA KUMAR VIBHA SINGH ASHUTOSH SINGH	RANJAN KUMAR JHA SUBHASH KUMAR JHA
17.	SA/72/2011 SA	6	RANJAN KUMAR MISHRA AND ORS vs RAM NANDI DEVI AND ORS	DRONACHARYA ARBIND KUMAR MISHRA DRONACHARYA	SUSHIL KUMAR OJHA SUSHIL KUMAR OJHA ASHOK KUMAR ASHOK KUMAR
18.	SA/221/2011 SA	11	BUNDI CHAUDHARY vs PHULWA DEVI AND ORS	SURENDRA KISHORE THAKUR ABBAS HAIDER RANJAY KUMAR SINGH KRISHNA DEO RAJ	NIKHAT PERVEEEN PANKAJ KUMAR
19.	SA/418/2011 SA	3	VIJAY KUMAR PD. vs SRI KAILASH CHANDRA	JITENDRA KISHORE VERMA	SURAJ NARAIN YADAV MUKUND MOHAN JHA
20.	SA/466/2011 SA	9	SAKIL AHMAD AND ORS vs CHHOTE MIYA @ CHHOTE AHMAD AND O	KAUSHAL KISHORE MISHRA	ANIL CHANDRA
21.	SA/171/2012 SA	9	VIVEKANAND PATHAK vs VINAYANAND PATHAK AND ORS	SHAMBHU SHARAN SINGH ASHOK KUMAR PRASHANT KASHYAP USHA KUMARI-1	SURENDRA MISHRA
22.	SA/409/2012 SA	8	DULESHWARI DEVI vs SRI PASI AND ORS. AND ORS	MD. WALIUR RAHMAN SUSHANT PRAVEER	ANIL KUMAR ROY
23.	SA/479/2012 SA	5	JYOTISH KUMAR JHA @ JYOTISH JHA vs PAWAN KUMAR JHA AND ORS	VIJAY ANAND DHANANJAYA NATH TIWARI DIWAKAR UPADHYAYA	GOPAL KUMAR JHA

24.	SA/343/2013 SA	24	VIJAY PRASAD GUPTA vs DHANLAL SAO AND ORS. AND ORS	DINESH KUMAR SAROJ KUMAR	SHRISHTI RANI SURENDRA KISHORE THAKUR GAJENDRA KUMAR SINGH RAMANUJ TIWARY JAINENDRA KUMAR KUNWAR DIGVIJAY SINGH GAJANAN ARUN BISHWAJEET PANDEY BINOY KUMAR SINHA 1
25.	SA/37/2014 CONVE.FROM C.W.J. SA	12	KAPILDEO PASWAN vs PUNAM KUMARI AND ANR.	RANJAN KUMAR DUBEY RAKESH CHANDRA SANGEETA SHARMA	SITA RAM YADAV

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 111 (AT 10:30 A.M.)
Mr. Justice R. P. Mishra

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. MISC./76847/2025 21(b), R.BAIL-1	2	MUKESH KUMAR @ KARIYA vs THE STATE OF BIHAR	RAMADHAR SHEKHAR KIRAN KUMARI	PARMANAND PRASAD	
2.	CR. MISC./77288/2025 80,3(5), R.BAIL-1 Same ps: CR. MISC/77609/2025	1	MUNIYA DEVI vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	SURENDRA KUMAR	
3.	CR. MISC./77609/2025 80,3(5) R.BAIL-1 Same ps: CR. MISC/77288/2025	1	KULDEEP YADAV @ KULDEEP PASWAN vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	SURENDRA KUMAR	
4.	CR. MISC./77672/2025 140(1)(3),3(5) R.BAIL-1	1	SHIV KUMAR KEWAT vs THE STATE OF BIHAR	DEVENDRA PRASAD SINGH ANAND RAJ	RAM BILASH ROY RAMAN	
5.	CR. MISC./77675/2025 126(2),115(2),109 R.BAIL-1	1	RAGHVENDRA KUMAR SINGH @ R.K SINGH AND ANR vs THE STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA SAVITESH KUMAR KAMAL KISHORE SINHA	CHANDRA BHUSHAN PRASAD	
6.	CR. MISC./77676/2025 8(b),18(b),20(b)(R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	RAMCHANDRA SAHNI	
7.	CR. MISC./77677/2025 8C,21C,25,29 R.BAIL-1	1	SANJEET SHARMA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	SHARDA KUMARI	
8.	CR. MISC./77679/2025 366(A),34 R.BAIL-1	1	MILAN KUMAR PASWAN @ MILAN PASWAN vs THE STATE OF BIHAR AND ANR	JYOTI RANJAN JHA SHRISHTI RANI	SANJAY KUMAR SHARMA	
9.	CR. MISC./77683/2025 80(2),3(5), R.BAIL-1	1	ABHIJIT SINGH @ BITTU SINGH vs THE STATE OF BIHAR	NIRAJ KUMAR SHARMA	RAJENDRA SINGH	
10.	CR. MISC./77685/2025 191(1),191(3),190 R.BAIL-1	1	MD. SAJJAD @ MD. SAJJAD ANSARI AND ANR vs THE STATE OF BIHAR	MD. NAJMUL HODDA AYUSHI CHOUDHARY	GAURI SHANKAR GUPTA	
11.	CR. MISC./77688/2025 126(2),115(2),109 R.BAIL-1	1	RAHUL SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR SHARMA	UMESH LAL VERMA	
12.	CR. MISC./77689/2025 392, R.BAIL-1	1	ROHIT KUMAR @ ROHIT RAY @ KALLU vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	NAND KISHORE PRASAD	
13.	CR. MISC./77695/2025 137(2),96 R.BAIL-1	1	CHHOTU KUMAR SAV @ CHOTU KUMAR SAV vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	RAMCHANDRA SAHNI	
14.	CR. MISC./77698/2025 103(1),3(5), R.BAIL-1	1	RANJAN BHUIYAN @ MUKHIYA BHUIYAN @ MUCHIYA BHUIYAN @ RANJAN KUMAR vs THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	SYED EHTESHAMUDDIN	
15.	CR. MISC./77700/2025 21(c), R.BAIL-1	1	PREMKISHORE BHARTI vs THE STATE OF BIHAR	BUDHILAL YADAV	ZAINUL ABEDIN	
16.	CR. MISC./77702/2025 363,366(A), R.BAIL-1	1	VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	SHYAM KUMAR SINGH	
17.	CR. MISC./77704/2025 304B,201,34, R.BAIL-1	1	RAHUL RAI @ RAHUL KUMAR AND ANR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	RANA RANDHIR SINGH	
18.	CR. MISC./77705/2025 80,238,61(1), R.BAIL-1	1	SMT. ANSHU KUMARI vs THE STATE OF BIHAR	DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI DHANANJAY KASHYAP	DILIP KUMAR NO. 1	
19.	CR. MISC./77711/2025 25(1-b)a,26,35 R.BAIL-1	1	SUMAN KUMAR @ SUMAN YADAV @ SUMAN KUMAR YADAV vs THE STATE OF BIHAR	BALKRISHNA MISHRA KARUNA KANT JHA	BINOD KUMAR	

20.	CR. MISC./77712/2025 109(2),61(2),3(5) R.BAIL-1	1	DEBASIS JHA @ DABASIS KUMAR @ BRAMHA JHA vs THE STATE OF BIHAR AND ANR	SATYA NARAYAN YADAV RAM JIBAN PD. SINGH	RITA VERMA RITWIK THAKUR VAISHNAVI SINGH PRANSHU

FOR ADMISSION - FRESH CASES III

21.	CR. MISC./78255/2025 30(a), R.BAIL-1	1	ARBIND RAVIDAS AND ANR vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	NAND KISHORE PRASAD
22.	CR. MISC./78525/2025 30(a) R.BAIL-1	1	BITTU KUMAR @ BITU KUMAR vs THE STATE OF BIHAR	BHIM KUMAR YADAV	ABHAY KUMAR
23.	CR. MISC./78547/2025 30(a), R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	ANANT KUMAR PANDEY ASHOK KUMAR SINGH	SANGEETA SHARMA
24.	CR. MISC./78550/2025 126(2),115(2),109 R.BAIL-1	1	SYED ARSHAD ALI @ SAIYED ARSAD ALI vs THE STATE OF BIHAR	MD. SHAMIMUL HODA ANUJ KUMAR	KANHIYA KISHOR
25.	CR. MISC./78551/2025 30(a),41, R.BAIL-1	1	SALIT KUMAR @ SALIT KUMAR PASWAN vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	LAKSHMI KANT SHARMA
26.	CR. MISC./78566/2025 30(a) R.BAIL-1	1	RAJKUMAR vs THE STATE OF BIHAR	JOGENDRA PRASAD	MD. NAZIR ANSARI
27.	CR. MISC./78572/2025 274,275 R.BAIL-1	1	MUKESH SAHANI vs THE STATE OF BIHAR	RAJESH KUMAR	MD. NAZIR ANSARI
28.	CR. MISC./78574/2025 30(a),32(3) R.BAIL-1	1	AMAN KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR MAGAN KUMAR RAVI SHANKAR KUMAR DILIP KUMAR	ASHA DEVI
29.	CR. MISC./78576/2025 30(a) R.BAIL-1	1	AMAR KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK SADANAND PRASAD DEO	YOGENDRA KUMAR
30.	CR. MISC./78587/2025 30(a),30(c), R.BAIL-1	1	NEMAN KUMAR vs THE STATE OF BIHAR	NALIN KUMAR	RAM NARESH RAY
31.	CR. MISC./78589/2025 30(a) R.BAIL-1	1	ROHIT KUMAR @ MUNNA MANDAL vs THE STATE OF BIHAR	RATNAKAR JHA SHASHI SHEKHAR	RENUKA RATNAKAR (APP 125)
32.	CR. MISC./78592/2025 274,275, R.BAIL-1	1	DIPENDRA KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH UDESHYA KUMAR YADAV GAGAN DEO YADAV RAJESH KUMAR VINOD KUMAR	KANHIYA KISHOR
33.	CR. MISC./78595/2025 303(2),317(2) R.BAIL-1	1	JAYSAN KUMAR vs THE STATE OF BIHAR	HEMANT KUMAR	ABHAY KUMAR
34.	CR. MISC./78605/2025 30(a), R.BAIL-1	1	RAMESHWAR RAM @ RAMESWAR RAM vs THE STATE OF BIHAR	SANJEET KUMAR SINGH	SHAILENDRA KUMAR
35.	CR. MISC./78607/2025 30(a) R.BAIL-1	1	GUDDU MISHRA @ MUKESH RANJAN MISHRA vs THE STATE OF BIHAR	ANIKET SINGH	RENUKA RATNAKAR(APP125)
36.	CR. MISC./78657/2025 30(a),56(b),32(3) R.BAIL-1 Same ps: CR. MISC/78945/2025	1	DUNGRA RAM @ DURGA RAM vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA	GAURI SHANKAR GUPTA
37.	CR. MISC./78667/2025 30(a),41, R.BAIL-1	1	SONU KUMAR SINGH @ SONU KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	AKBAR ALI
38.	CR. MISC./78677/2025 30(a) R.BAIL-1	1	SANJAY KUMAR vs THE STATE OF BIHAR	AMRIT ABHIJAT AMRIT ABHIJAT SANJAY SINGH	BISHWESHWAR RAM
39.	CR. MISC./78679/2025 30(a), R.BAIL-1	1	CHANDAN KUMAR GUPTA vs THE STATE OF BIHAR	PIYUSH KUMAR PANDEY ADITI SHAHI KUMARI PRIYA	DR. KUMAR UDAY PRATAP
40.	CR. MISC./78681/2025 30(a), R.BAIL-1	1	CHANDRAMANI KUMAR YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	LAKSHMI KANT SHARMA
41.	CR. MISC./78682/2025 30(a),32(3), R.BAIL-1	1	JASA RAM vs THE STATE OF BIHAR	RAUSHAN RAJ SITESH KASHYAP	PUSHPA SINHA.1

42.	CR. MISC./78683/2025 30(a), R.BAIL-1	1	DINKAR KUMAR AND ANR vs THE STATE OF BIHAR	RAGHAW KUMAR DEWANAND TIWARI AMRESH KUMAR SINHA	ANAND KISHORE CHOUDHARY
43.	CR. MISC./78696/2025 103(1),3(5), R.BAIL-1	1	BADRI MANJHI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	SURENDRA PRASAD SINGH
44.	CR. MISC./78720/2025 30(a) R.BAIL-1	1	BRAJESH RAI @ NANHKI RAI @ NANKI RAI @ BRIJESH RAY vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	SHYAM BIHARI SINGH
45.	CR. MISC./78722/2025 30(a) R.BAIL-1	1	GOPAL YADAV vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	RITA VERMA
46.	CR. MISC./78751/2025 30(a) R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	YOGENDRA KUMAR SINGH
47.	CR. MISC./78753/2025 30(a) R.BAIL-1	1	AKHILESH KUMAR AND ANR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI HIMANSHU RANJAN	RENUKA RATNAKAR (APP.125)
48.	CR. MISC./78758/2025 30(a),32(3) R.BAIL-1	1	RAMANJI KUMAR RAI @ RAMANJEE KUMAR RAI vs THE STATE OF BIHAR	RAJEEV RANJAN RAM PRAWESH KUMAR	MD. NAZIR ANSARI
49.	CR. MISC./78764/2025 30(a), R.BAIL-1	1	RAJ KUMAR MANJHI vs THE STATE OF BIHAR	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH	KUMAR VEERENDRA NARAYAN
50.	CR. MISC./78770/2025 30(a),32(3) R.BAIL-1	1	DEEPLAL MANJHI AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA CHHATHU YADAV	LALAN KUMAR
51.	CR. MISC./78771/2025 30(a), R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	SANJAY KUMAR PANDEY
52.	CR. MISC./78774/2025 30(a),32(3), R.BAIL-1	1	PRAMOD KUMAR AND ANR vs THE STATE OF BIHAR	SANJEET KUMAR ADITYA DEV PRANAV RANJAN	NAND KISHORE PRASAD
53.	CR. MISC./78783/2025 30(a) R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	ASHAD MD. SOBAN ASGHAR	PARMANAND KUMAR
54.	CR. MISC./78796/2025 30(a) R.BAIL-1	1	HAIDAR KHAN vs THE STATE OF BIHAR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	BINOD KUMAR
55.	CR. MISC./78806/2025 274,275, R.BAIL-1	1	RAMESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT	NAND KISHORE PRASAD
56.	CR. MISC./78809/2025 30(a), R.BAIL-1	1	DILIP KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR SANJEET KUMAR	ABHAY KUMAR
57.	CR. MISC./78824/2025 30(a), R.BAIL-1	1	SHRI RAMSEWAK SAH @ RAMSEWAK SAH @ RAM SEWAK SAHU vs THE STATE OF BIHAR	PIYUSH KUMAR PANDEY ADITI SHAHI KUMARI PRIYA	MD. ANZARUL HAQUE SAHARA
58.	CR. MISC./78826/2025 30(a) R.BAIL-1	1	BINDESHWARI RAI @ BINDESHWARI RAY vs THE STATE OF BIHAR	ASHAD MD. SOBAN ASGHAR	MANOJ KUMAR
59.	CR. MISC./78831/2025 30(a), R.BAIL-1	1	RAVIRANJAN NUT @ RAVIRANJAN KUMAR NUT vs THE STATE OF BIHAR	SANJEET KUMAR SINGH	ANAND KISHORE CHOUDHARY
60.	CR. MISC./78841/2025 30(a) R.BAIL-1	1	SAGAR KUMAR YADAV AND ANR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	BISHWESHWAR RAM
61.	CR. MISC./78848/2025 30(a), R.BAIL-1	1	YOGENDRA NUT @ YOGENDRA NUTT vs THE STATE OF BIHAR	SANJEET KUMAR SINGH	ANAND KISHORE CHOUDHARY
62.	CR. MISC./78854/2025 30(a),32,41, R.BAIL-1	1	SRI RAM KUMAR @ SRI RAM KUMAR YADAV vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKITA KUMARI PRABHAT KUMAR SINGH	RAMESH CHANDRA
63.	CR. MISC./78858/2025 274,275, R.BAIL-1	1	RAJ KUMAR SAHNI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	KANHAIYA KISHORE (APP.100)
64.	CR. MISC./78859/2025 30(a) R.BAIL-1	1	SACHCHIDANAND SINGH @ SACHIDANAND SINGH vs THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR	INDU KUMARI SRIVASTAVA

65.	CR. MISC./78862/2025 30(a),30(c),30(d) R.BAIL-1	1	YOGENDRA SAO vs THE STATE OF BIHAR	MUKUL KUMARI	UMANATH MISHRA
66.	CR. MISC./78865/2025 30(a),41(1) R.BAIL-1	1	MUKESH RAY vs THE STATE OF BIHAR	SANTOSH KUMAR ARVIND KUMAR SINHA	RAM ANURAG SINGH
67.	CR. MISC./78867/2025 30(a),32(3), R.BAIL-1	1	SANDIP KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH SRISTI KUMARI PRIYA	BISHWESHWAR RAM
68.	CR. MISC./78872/2025 30(a) R.BAIL-1	1	KISTURA RAM vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA	GAURI SHANKAR GUPTA
69.	CR. MISC./78876/2025 317(5), R.BAIL-1	1	RAKESH YADAV vs THE STATE OF BIHAR	DEEPANKAR RAJ	AKBAR ALI
70.	CR. MISC./78880/2025 30(a) R.BAIL-1	1	RAMU KUMAR vs THE STATE OF BIHAR	SYED ASGHER NAJMI ASHUTOSH KUMAR MISHRA RAVI BHUSHAN	SUCHETA YADAV
71.	CR. MISC./78886/2025 30(a),33,34 R.BAIL-1	1	MUNNA MAHATO @ MUNNA KUMAR MAHATO vs THE STATE OF BIHAR	ASHOK KUMAR	BHARAT LAL
72.	CR. MISC./78889/2025 274,275,3(5) R.BAIL-1	1	RITIK KUMAR YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	SUCHETA YADAV
73.	CR. MISC./78897/2025 30(A) R.BAIL-1	1	NITISH KUMAR vs THE STATE OF BIHAR	MD SHADAB ALAM WAZDI ERAM SHAHI	MRITUNJAY KUMAR NIRALA
74.	CR. MISC./78909/2025 30(a) R.BAIL-1	1	GOPAL SAHANI vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	RABINDRA KUMAR
75.	CR. MISC./78911/2025 30(a), R.BAIL-1	1	BRAJESH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR ASHISH KUMAR PALIT	SURENDRA KUMAR
76.	CR. MISC./78914/2025 274,275,317(5) R.BAIL-1	1	CHHOTU SAHNI vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	MANOJ KUMAR
77.	CR. MISC./78920/2025 30(a) R.BAIL-1	1	SALAM SIDDIKI vs THE STATE OF BIHAR	MD. ANWAR	UMESHANAND PANDIT
78.	CR. MISC./78921/2025 30(a) R.BAIL-1	1	NISHANT KUMAR AND ANR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	PARMANAND PRASAD
79.	CR. MISC./78938/2025 317(5) R.BAIL-1	1	PRAMOD KUMAR AND ORS vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	MD. IFTEKHAR MAHMOOD
80.	CR. MISC./78945/2025 30(a),56(b),32(3) R.BAIL-1 Same ps: CR. MISC/78657/2025	1	RAKESH JAT vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA	GAURI SHANKAR GUPTA

FOR ORDERS (ON OFFICE NOTES-III) - TIED UP

81.	CR. APP (SJ)/313/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	KAJAL DEVI vs THE STATE OF BIHAR AND ANR	SHIVNANDAN BHARTI PINTU KUMAR PATEL	SADANAND PASWAN
82.	CR. APP (SJ)/1391/2025 U/S 14(A)(2) OF S SC/ST ACT (RB)	3	ABHAY KUMAR SINGH @ ABHAY KUMAR vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH	BINAY KRISHNA RAVINDRA KR SINHA NO.2
83.	CR. APP (SJ)/2104/2025 JUVENILE JUSTICE J.J. ACT	3	CHANDRIKA MUKHIYA vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA SAGAR KUMAR	VINOD SHANKER MODI BINAY KRISHNA (SPP)
84.	CR. APP (SJ)/2566/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	2	GANESH MISTRI @ GANESH SHARMA vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	SADANAND PASWAN
85.	CR. APP (SJ)/2755/2025 U/S 14A(2) OF SC/ SC/ST ACT (RB)	3	GRIDHAR YADAV @ GIRDHAR YADAV @ GIRIDHAR YADAV vs THE STATE OF BIHAR AND ANR	SHADAB AKHTER MD. FAHAR IMRAN PRAVEEN KUMAR	SADANAND PASWAN
86.	CR. APP (SJ)/2841/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB)	3	HAPPY KUMAR @ RAJKUMAR vs THE STATE OF BIHAR AND ANR	BRAJESH KUMAR SINGH ADITYA KUMAR PANDEY PRAGYA BHARTI	SADANAND PASWAN

87.	CR. APP (SJ)/3039/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB)	3	TUNTUN PASI vs THE STATE OF BIHAR AND ANR	BRIJ NANDAD PRASAD	USHA KUMARI 1
88.	CR. APP (SJ)/3287/2025 U/S 14(A)(2) OF S SC/ST ACT (RB)	3	VIKASH KUMAR @ VIVEK MUSKAN vs THE STATE OF BIHAR AND ANR	DEOVIND KUMAR SINGH UTPAL KANT ANURADHA KUMARI DHARMESH KUMAR CHAUBEY	USHA KUMARI 1
89.	CR. APP (SJ)/3374/2025 U/S 14 A (2) SC/S SC/ST ACT (RB)	3	DHARMENDRA RAJBHAR @ DHARMENDRA RAI AND ANR vs THE STATE OF BIHAR AND ANR	OM PRAKASH UPADHYAY MANOJ KUMAR SINGH	BINAY KRISHNA
90.	CR. APP (SJ)/3462/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	AYODHYA MAHTO vs THE STATE OF BIHAR AND ANR	RABINDRA PRASAD SINGH	USHA KUMARI 1

FOR ORDERS (ON OFFICE NOTES) - III

91.	CR. APP (SJ)/2898/2025 U/S 14(A)(2) OF S SC/ST ACT (RB)	5	SHYAMA KUMAR@ SHYAM KUMAR vs THE STATE OF BIHAR AND ANR	MANI BHUSHAN KUMAR	USHA KUMARI 1
92.	CR. APP (SJ)/3298/2025 U/S 14(A)(2) OF S SC/ST ACT (RB)	3	NARAYAN SINGH @ NARAINA vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PRANSHU	USHA KUMARI 1
93.	CR. APP (SJ)/3704/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB)	2	KRISHNA KUMAR SAHU @ SRI KRISHNA SAHU vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR PRAKASH KUMAR	BINAY KRISHNA
94.	CR. APP (SJ)/3823/2025 U/S 14 A (2) SC/S SC/ST ACT (RB)	2	ARBAZ HUSSAIN @ MD. ARWAZ @ MD. ARWAZ HUSSAIN vs THE STATE OF BIHAR AND ANR	MD ATAUL HAQUE	USHA KUMARI 1
95.	CR. APP (SJ)/4032/2025 U/S 14A(2) OF SC/ SC/ST ACT (RB)	2	BITTU KUMAR vs THE STATE OF BIHAR AND ANR	PARAS NATH	BINAY KRISHNA
96.	CR. APP (SJ)/4046/2025 U/S 14 A (2) SC/S SC/ST ACT (RB) Same ps: CR. APP (SJ)/3746/2025	2	SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	SUNIL PRASAD SINGH	USHA KUMARI 1

FOR ADMISSION III

97.	CR. APP (SJ)/3891/2025 U/S 14A(2) OF SC/ SC/ST ACT (RB)	2	RAM LAL DAS vs THE STATE OF BIHAR AND ANR	SATISH KUMAR SINGH	USHA KUMARI 1
98.	CR. APP (SJ)/3978/2025 U/S 14(A)(2) OF S SC/ST ACT (RB)	2	SANDEEP KUMAR @ SANDEEP KUMAR VERMA vs THE STATE OF BIHAR AND ANR	SURYA NARAYAN SAH	BINAY KRISHNA KUMAR KAMAL NAYAN
99.	CR. APP (SJ)/4531/2025 U/S 14 A (2) SC/S SC/ST ACT (RB)	1	ABHIMANYU PASWAN vs THE STATE OF BIHAR AND ANR	DHARMENDRA KUMAR SINGH	USHA KUMARI 1
100.	CR. APP (SJ)/4541/2025 U/S - 14 A (2) SC SC/ST ACT (RB)	1	PRINCE KUMAR SAHANI @ PRINCE KUMAR vs THE STATE OF BIHAR AND ANR	KUNDAN RATHORE ALIAS KUNDAN KUMAR	BINAY KRISHNA HEMANT KUMAR SHARAN SURAJ KUMAR TIWARI
101.	CR. APP (SJ)/4564/2025 U/S 14 A (2) SC/S SC/ST ACT (RB)	1	AMIT KUMAR @ BHOKRAN YADAV @ BHOKRAN vs THE STATE OF BIHAR AND ANR	ARVIND PRASAD SINGH	BINAY KRISHNA
102.	CR. APP (SJ)/4569/2025 U/S 14A(2) OF SC/ SC/ST ACT (RB)	1	GAYATRI DEVI vs THE STATE OF BIHAR AND ANR	SHEO NANDAN PRASAD DINESH KUMAR	USHA KUMARI 1

MATTER -1

103.	CR. APP (SJ)/1448/2023 14A(2) SC/ST ACT SC/ST ACT (RB)	5	MD MERAJ @ AJAY vs THE STATE OF BIHAR AND ANR	RINA SINHA DHIRENDRA PRASAD SINHA	USHA KUMARI 1
104.	CR. APP (SJ)/2512/2025 U/S - 14 A (2) SC SC/ST ACT (RB)	4	BITTU KUMAR vs THE STATE OF BIHAR AND ANR	AMIT ANAND	BINAY KRISHNA

105.	CR. APP (SJ)/2521/2025 u/s 14A(2) SC/ST SC/ST ACT (RB)	5	MANISH KUMAR @ MONU vs THE STATE OF BIHAR AND ANR	RAJNISH KUMAR SINGH ANIL KUMAR	SADANAND PASWAN
106.	CR. APP (SJ)/3199/2025 U/S 14 A (2) SC/S SC/ST ACT (RB)	3	AMAN SAHANI @ KARU SAHANI vs THE STATE OF BIHAR AND ANR	KRISHNA PRABHAT MAHENDRA THAKUR	BINAY KRISHNA
107.	CR. APP (SJ)/3746/2025 U/S 14A (2) OF SC SC/ST ACT (RB) Same ps: CR. APP (SJ)/4046/2025	3	RAJ MOHIT KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR	USHA KUMARI 1 VIJAY SHANKAR SHRIVASTAVA NISHA VERMA RITESH KUMAR SINHA ANKITA NISHA
108.	CR. APP (SJ)/3748/2025 U/S 14A(2) SC/ST SC/ST ACT (RB)	3	MADAN RAM vs THE STATE OF BIHAR AND ANR	PRABHAT KUMAR SINGH PHOOL JAHAN	SADANAND PASWAN
109.	CR. APP (SJ)/3895/2025 u/s 14A(2) SC/ST SC/ST ACT (RB)	3	RAMASHISH YADAV @ AASHISH KUMAR @ TIGER @ ASHISH KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH SWATI PARMAR	BINAY KRISHNA
110.	CR. APP (SJ)/3915/2025 U/S 14A(2) SC/ST SC/ST ACT (RB)	3	RAJ KUMAR MAHTO @ BHUSHAN MAHTO AND ANR vs THE STATE OF BIHAR AND ANR	SHAILENDRA KUMAR JHA	USHA KUMARI 1 MINAKSHI KUMARI MUNNA RAJ MUNISH KUMAR SHITANSHU SHEKHAR KUMAR GAURAV KUMAR SUDHANSHU SHEKHAR KUMAR ADARSH KUMAR SRIKANT SHARMA
111.	CR. APP (SJ)/3930/2025 U/S 14(A)(2) OF S SC/ST ACT (RB)	3	SHIV JEE SINGH @ BABUA SINGH @ BABUA JEE vs THE STATE OF BIHAR AND ANR	SHIV PRATAP KUMARI SHALINI MRITYUNJAY KUMAR AJIT KUMAR	SADANAND PASWAN VIVEK KUMAR KAMAL KISHOR KUMAR AJAY KUMAR PRASAD DEEPAK KUMAR

FOR ADMISSION IV

112.	CR. MISC./44841/2025 272,273,328,307,3 R.BAIL-1 Same ps: CR. MISC/73624/2025	5	SONU KUMAR GIRI @ SONU GIRI vs THE STATE OF BIHAR	ALOK KUMAR ALOK VAKIL KUMAR RANJIT KUMAR THAKUR	MD. NAZIR ANSARI
113.	CR. MISC./51521/2025 30(a) R.BAIL-1	4	ASHISH KUMAR vs THE STATE OF BIHAR	POOJA PRASAD BINOD KUMAR SINHA	SHAHEEN BEGUM
114.	CR. MISC./58214/2025 30(a), R.BAIL-1	3	RAJENDRA DHARI @ RAJENDRA RAM vs THE STATE OF BIHAR	RITESH KUMAR SINHA NISHA VERMA VIJAY SHANKAR SHRIVASTAVA PRAVIN KUMAR ANKITA	MANOJ KUMAR
115.	CR. MISC./58239/2025 30(a),32(2), R.BAIL-1	3	SIMRANJIT SINGH vs THE STATE OF BIHAR	ANISH KUMAR	SYED MOJIBUR RAHMAN
116.	CR. MISC./58327/2025 30)a),32(2),41(1) R.BAIL-1	3	AMARJEET KUMAR AND ORS vs THE STATE OF BIHAR	NIRANJAN PARIHAR ANISH KUMAR ANISH KUMAR ANISH KUMAR	BISHWESHWAR RAM
117.	CR. MISC./58857/2025 30(a), R.BAIL-1	3	ARJUN KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	AWADHESH KUMAR SINGH
118.	CR. MISC./58878/2025 30A R.BAIL-1	3	PATWARI RAI @ PATWARI RAY vs THE STATE OF BIHAR	PRAMOD KUMAR PRASAD	MADHURA NAND JHA
119.	CR. MISC./59835/2025 30(a), R.BAIL-1	3	DHARMENDRA YADAV vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA	MD. NAZIR ANSARI
120.	CR. MISC./59882/2025 8,20(b),22(a), R.BAIL-1	3	RUPESH KUMAR CHOUDHARY @ RUPESH KUMAR CHAUDHARI vs THE STATE OF BIHAR	ARUN KUMAR	TAPESHWAR SHARMA
121.	CR. MISC./60135/2025 30(a),41 R.BAIL-1	3	ASHIQ KUMAR @ AASHIK KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	RENUKA RATNAKAR(APP125)

122.	CR. MISC./61097/2025 30A,33,41(i) R.BAIL-1	3	RIKI PATEL @ RINKI PATEL vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	MD. NAZIR ANSARI
123.	CR. MISC./61311/2025 30(a) R.BAIL-1	2	DILIP RAI @ DEELIP RAI vs THE STATE OF BIHAR	RANJAN KUMAR	INDU KUMARI SRIVASTAVA
124.	CR. MISC./64033/2025 30(a) R.BAIL-1	3	ANIL PATIDAR @ ANIL RAM AND ANR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	MUKESH KUMAR SINGH
125.	CR. MISC./65577/2025 47A R.BAIL-1	3	DILIP CHAKRAWARTI @ DILIP CHAKARAVARTI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	RAM PRIYA SHARAN SINGH
126.	CR. MISC./67224/2025 30(a) R.BAIL-1	2	SUBHASH YADAV @ SUBASH YADAV vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	VEENA KUMARI JAISWAL
127.	CR. MISC./68084/2025 30(A),30(C),32(ii R.BAIL-1	3	SIYARAM MANJHI @ SIYA RAM MANJHI vs THE STATE OF BIHAR	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH	SHAHABUDDIN AZEEM @ S. AZEEM
128.	CR. MISC./68811/2025 30(a), R.BAIL-1	2	NIJAMUDDIN ANSARI vs THE STATE OF BIHAR	RAMAKANT SINGH	ASHA KUMARI
129.	CR. MISC./68831/2025 30(a), R.BAIL-1	3	GUDDU SAHANI @ GUDDU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR SHARMA	KUMAR RANJIT RANJAN
130.	CR. MISC./68882/2025 30(a),32(i),32(ii R.BAIL-1	3	RANJAN KUMAR YADAV @ RANJAN KUMAR @ RANJAY KUMAR YADAV vs THE STATE OF BIHAR	PARTH GAURAV ASHUTOSH KUMAR PANDEY	MD. MUSHTAQUE ALAM
131.	CR. MISC./69132/2025 318(4),338,336(3) R.BAIL-1	3	SURENDRA DAS @ SRI SURENDRA DAS vs THE STATE OF BIHAR	SHYAM KISHORE ANSHUL AARYAN EASHITA RAJ SHREYANSHU KUMAR	DAMODAR PRASAD TIWARY
132.	CR. MISC./70829/2025 317(5), R.BAIL-1	2	VIKASH RAI vs THE STATE OF BIHAR	PRAMOD KUMAR	KHURSHID ANWAR
133.	CR. MISC./71108/2025 30(a) R.BAIL-1	2	JAGDEV SAH @ JAGDEV KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR YADAV ANISH KUMAR	BISHWESHWAR RAM
134.	CR. MISC./71320/2025 30(a),30(b), R.BAIL-1	2	UMESH RAY @ UMESH RAI vs THE STATE OF BIHAR	SAMIR KUMAR SAURAV SINGH ANIMESH KUMAR SINGH	BHARAT LAL
135.	CR. MISC./71668/2025 30(a) R.BAIL-1	2	GOPAL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	SHAHEEN BEGUM
136.	CR. MISC./71710/2025 317(2), R.BAIL-1	2	RAJEEV KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	UMESHANAND PANDIT
137.	CR. MISC./73363/2025 30(a) R.BAIL-1	2	VIMAL RAI vs THE STATE OF BIHAR	RAKESH BIHARI SINGH BHAVESH KUMAR SAH ARCHNA AANAND	AJAY KUMAR NO. 2
138.	CR. MISC./73624/2025 272,273,328,307,3 R.BAIL-1 Same ps: CR. MISC/44841/2025	2	RAJEEV KUMAR vs THE STATE OF BIHAR	CHETNA JITENDRA KUMAR	GULNAR BEGUM
139.	CR. MISC./75004/2025 126(2),115(2),118 R.BAIL-1	2	ABHINAV SINGH @ ABHINAV KUMAR @ DHANJI @ DHANJI SINGH vs THE STATE OF BIHAR	NARENDRA KUMAR HARENDRA KUMAR SINGH	ARUN KUMAR SHASHIKANT SURENDRA KUMAR MISHRA

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 112 (AT 10:30 A.M.)
Mr. Justice Ramesh Chand Malviya

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	C.R./74/2017	5	NEERAJ KUMAR @ NEERAJ KUMAR SAWARN AND ORS vs RAM RATTAN BHAGAT AND ORS	NIRAJ KUMAR	SANTOSH KUMAR SINGH SOMYA SANKI SOMYA JANKI SANTOSH KUMAR SINGH SOMYA JANKI SANTOSH KUMAR SINGH SOMYA JANKI SANTOSH KUMAR SINGH	
2.	C.R./173/2017 CV REVISION	3	MOST. PARWATI DEVI vs NILU SHARMA AND ORS	RATNAKAR AMBASTHA RAJENDRA PRASAD SAH	SANJAY SINHA MD FAZLE KARIM SHASHI SAURABH PUJA KUMARI RAM SEVAK CHOUDHARY SHASHI SAURABH PUJA KUMARI RAM SEVAK CHOUDHARY MD FAZLE KARIM SANJAY SINHA	
3.	C.R./175/2017	3	KAUSHAL THAKUR AND ORS vs CHANDESHWAR THAKUR AND ORS	SANJEET KUMAR SINGH MRITUNJAY KUMAR	VAIDEHI RAMAN PRASAD SINGH RAJAN ASHUTOSH RANJAN	
4.	C.R./219/2017	5	SRI 108 SHYAMAJEE vs SRI SHYAM YADAV AND ANR	RAMESH JHA		
5.	C.R./223/2017 CONVERTED FROM (C	9	BILAKSHAN MANDAL vs SIROMANI DEVI AND ORS	INDESHWARI PRASAD MANDAL		
			FOR ORDERS (ON PETITIONS)			
6.	C.R./185/2018 CV REVISION IA-1/2023 ()	4	BRIJNANDAN SINGH AND ANR vs MAHENDRA KUMAR SINGH AND ORS	PARTH GAURAV RAKESH CHANDRA SANGEETA SHARMA	PRAMOD KUMAR	
7.	C.R./72/2022 IA-1/2023 ()	4	M/S RAGHUBAR SINGH vs THE STATE OF BIHAR THROUGH THE SECRETARY, AND ORS	MANISH SAHAY ANIL KUMAR SINHA	AJAY (GA 5)	
			FOR ADMISSION			
8.	C.R./265/2016 CV REVISION IA-1/2018 (7909/2018) STAY OF PROCEEDING	17	PREM SHANKAR MISHRA vs SMT. RENU MISHRA	RANJAN KUMAR DUBEY SANGEETA SHARMA RAKESH CHANDRA SHALINI	ALOK KUMAR SINHA	
9.	C.R./269/2016 CV REVISION IA-1/2016 (8689/2016) LIMITATION PETITIO IA-2/2017 (646/2017) MISC IA-3/2018 (7172/2018) MISC	28	THE STATE OF BIHAR, THROUGH RAM EQBAL SAH vs M/S DAYANAND PRD SINHA AND COM	DINESH MAHARAJ R.B.PD.YADAV (AAG11)	LAL BABU SINGH	
10.	C.R./273/2016 CV REVISION IA-1/2016 (8764/2016) LIMITATION PETITIO	46	THE STATE OF BIHAR AND ORS vs SRI YOGENDRA SINGH	NARESH PRASAD VIKASH KUMAR (SC11)	NITYANAND MISHRA SANTOSH KUMAR	
11.	C.R./105/2017 IA-1/2022 () STAY OF PROCEEDING	19	VINOD KUMAR CHAURASIA @ BINOD KUMAR CHAURASIA vs RAGHUNATH PRASAD KESARI AND ORS	AMIT KUMAR ANAND	UMESH PRASAD MRITYUNJAY KUMAR UPENDRA PRASAD II	
12.	C.R./115/2017 IA-1/2017 (4674/2017) LIMITATION PETITIO	10	VIJETA CONSTRUCTION LTD. vs THE STATE OF BIHAR AND ORS	SHREE GANESH PRIYA GUPTA	RAJ BALLABH PRASAD YADAV(AAG11)	

13.	C.R./116/2017 IA-1/2017 (4701/2017) LIMITATION PETITIO	5	M/S S. S. CONSTRUCTION, PROPRIETOR SRI SHYAM KISHORE RAI vs THE STATE OF BIHAR AND ORS	DUDH NATH SINGH	SAJID SALIM KHAN
14.	C.R./117/2017 IA-1/2017 (4700/2017) LIMITATION PETITIO	5	M/S S. S. CONSTRUCTION, PROPRIETOR SRI SHYAM KISHORE RAI vs THE STATE OF BIHAR AND ORS	DUDH NATH SINGH	SAJID SALIM KHAN
15.	C.R./233/2017 CV REVISION IA-1/2019 () LIMITATION PETITIO	10	THE STATE OF BIHAR AND ORS vs BHAIBHAW CONSTRUCTION PRIVATE LIMITED	UDAY SHANKAR SHARAN SINGH	SARVESHWAR TIWARY
16.	C.R./111/2018 CV REVISION	18	RAJNANDAN YADAV AND ORS vs SUNIL KUMAR AND ORS	MANOJ KUMAR RAVI BHATIA	ANIL KUMAR SINGH
17.	C.R./24/2019 IA-1/2019 () STAY OF PROCEEDING IA-2/2019 () LIMITATION PETITIO IA-3/2025 () EARLY HEARING	50	THE STATE OF BIHAR AND ORS vs M/S DAYANAND PRASAD SINHA AND COMPANY	RAVI BHARDWAJ (AC TO GA 13) AMIT PRAKASH (GA 13)	LAL BABU SINGH
18.	C.R./101/2019	5	RAMSAGAR YADAV @ SAGAR PRASAD AND ORS vs BHOLA YADAV AND ANR	BHUBNESHWAR PRASAD SARBOTTAM KUMAR SARKAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA MANOJ KUMAR GUPTA AMRIT ABHIJAT
19.	C.R./135/2019	16	M/S BHARTI CONSTRUCTION vs THE STATE OF BIHAR AND ORS	ANJANI KUMAR JHA	AMIT PRAKASH (GA13)
20.	C.R./208/2019	9	SRINIWAS SINGH vs SRI CHANDRADEV SINGH	PRABHAT RANJAN SINGH PRABEEN KUMAR SINGH	AMRENDRA KUMAR
21.	C.R./41/2022	15	M/S VISHWANATH SINGH VINAY vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA SURAJ KUMAR	UDAY SHANKAR SHARAN SINGH (GP19) PARTH GAURAV PALLAVI PANDEY
22.	C.R./54/2022	6	DINESH SAHNI AND ORS vs SHIV NARAYAN SAHANI AND ORS	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	KUMAR SHANU RISHAV RANJAN AMRIT KUMAR
23.	C.R./48/2023	9	MD. KALIMUDDIN @ KALIMUDDIN AHMAD vs MD. NAZMUL HASSAN	PRABHAT RANJAN SINGH	KUNDAN KUMAR OJHA ZEESHAN ANJUM NAVNEET PRABHAKAR TRIBINDH KUMAR
24.	C.R./123/2023 CV REVISION	2	ISHWAR SAH @ ESHWAR PRASAD vs NARAIN SAH AND ORS	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	
25.	C.R./129/2023 CIVIL REVISION CV REVISION	3	DHIRAJ KUMAR @ DHIRAJ KUMAR SINGH AND ORS vs SUKANT SINGH	ASHOK KUMAR GARG AMBUJ NAYAN CHAUBEY DINESHWAR PANDEY	
26.	C.R./134/2023 CV REVISION	4	MD. PERWEZ AND ANR vs NIKHAT REYAZ AND ORS	RAJ SHEKHAR	

FOR HEARING

27.	C.R./103/2012 CV REVISION	35	DURGA DEVI vs ABINASH PD. SINGH AND ORS	SHAILENDRA KUMAR SINGH	LOKESH KUMAR J.S.ARORA KAMESHWAR PD.GUPTA (GP10) SUNIL KUMAR SHARMA MOHIT AGARWAL

AFTER THE ABOVE OR AT 12:30 P.M. WHICHEVER IS EARLIER.

FOR HEARING -I

28.	SA/168/1992 SA	3	ALI IMAM vs SULTAN AHMAD	JITENDRA PANDEY	
29.	SA/174/1992 SA	4	MAHABIR PRASAD vs DHANMUNIYA DEVI AND ORS	SATYA DEO KUMAR	YOGENDRA PD.SINHA 1 NIRMAL KR.SINHA 3 ARUN KUMAR

With 29.1	SA/175/1992 SA	6	VIJAY KUMAR SINGH AND ANR vs MOSTT. DHANMUNIYA DEVI AND ORS	SATYADEO KUMAR	YOGENDRA PD.SINHA 1 NIRMAL KUMAR SINHA-3 NIRMAL KR.SINHA 3
30.	SA/279/1992 SA	4	RAMDEO SINGH AND ORS vs BINDESHWARI SINGH AND ORS	HARENDRA NARAIN SINHA REKHA PRASAD	ADITYA NARAIN SINGH SANGEETA SHARMA PARTH GAURAV UMESH KUMAR SINGH
31.	SA/423/1992 SA	3	SURESH PASWAN AND ORS vs SMT. SIYA DEVI AND ORS	KAMLA PRASAD	SATYENDRA KR.SINHA ARBIND KR.SINGH
32.	SA/451/1992 SA	4	RAM BHAJAN RAI AND ORS vs BUNI LAL RAI AND ORS	RAM NARAYAN SINGH KUMAR UDAY SINGH	

AT 2:15 P.M.

FOR ORDERS (ON OFFICE NOTES) - II

33.	FA/41/2006 FA	24	SUNIL KUMAR CHAUDHARY AND ORS vs BIRENDRA CHAUDHARY AND ORS	SHYAM DEO PD.SINGH SATISH KUMAR NAND KISHORE PD.SINHA KALYAN SHANKAR SMITA KUMARI	ANIL KUMAR CHOUDHARY PRABHAT KUMAR DIPAK
34.	FA/72/2007 FA	5	STATE OF BIHAR THROUGH THE COL vs SMT.GEETA DEVI	H.S.SUNDARAM JC-GA4 GAUTAM BOSE (AAG8)	VIJAY KUMAR
35.	FA/85/2007 FA	6	STATE OF BIHAR vs SMT.SHANTI DEVI	GOPAL KRISHNA JC-GP16	SHASHI BHUSHAN SINGH
36.	FA/142/2012 FA	13	SHRIKANT YADAV AND ORS. vs BASHISHTHA NARAYAN TIWARY AND ORS.	AMBUJ NAYAN CHAUBEY GOPAL SWAROOP DUBEY RITU PRIYDERSHINY SIDDHARTH HARSH SRI ASHOK KUMAR GARG	RANG NATH CHOUBEY NIRAJ KUMAR
37.	FA/188/2012 FA	9	RADHIKA DEVI AND ORS. AND ORS vs SANTOSH CHAUDHARY AND ANR. AND ANR	MRIGENDRA KUMAR KUSUM KUMARI	SANTOSH CHANDRA BHASKAR SUNIL KUMAR DUBEY KRITYA NAND JHA UMESH KUMAR ROY DIMPAL KUMARI

FOR ORDERS (ON PETITIONS) - II

38.	FA/191/2008 FA IA-5/2025 () MISC	19	ANITA MANDILWAR AND ORS vs SUSHIL CHANDRA MANDILWAR	VEENA RAVI PRASAD VISHAL SAURABH VISHAL SAURABH AJOY KUMAR CHAKRABORTY KRISHNA MURARI RAWT AJOY KUMAR CHAKRABORTY KRISHNA MURARI RAWT	DR. BINOD KUMAR JHA ACHAL KUMAR SINHA
39.	FA/155/2013 FA IA-3/2025 () STAY OF PROCEEDING	8	BALESHWAR PRASAD AND ORS. AND ORS vs BINOD KUMAR PRASAD AND ORS. AND ORS	RAGHAV PRASAD	
40.	FA/177/2013 FA IA-2/2025 () MISC	2	SMT. RAM DULARI DEVI vs SMT. TARA DEVI AND ORS.	RAKESH KUMAR CHANDRAM RAJIV PRASHANT	KUMAR GAURAV RATAN KUMAR KUMAR

FOR HEARING -II

41.	FA/228/2010 FA	8	BANKEY BIHARI PANDEY AND ANR vs PRAHLAD PANDEY AND ORS	RAMASHISH	DRONACHARYA
42.	FA/230/2010 FA	11	THE STATE OF BIHAR AND ORS vs AWADHESH SINGH	UDAY BHAN SINGH NEERAJ KR (AC TO SC22)	PRAVEEN KUMAR TRIBHUWAN NARAYAN BRAJESH SAHAY KETAN DAYAL
43.	FA/15/2011 FA	9	RAMESHWAR THAKUR AND ORS vs SAHDEO SAH AND ORS	PRAVIN KUMAR	RAJIV SHANKAR DVIVEDI RANJAN KR.DUBEY RAKESH CHANDRA SANGEETA SHARMA

44.	FA/17/2011 FA	11	RAM SAGAR SINGH vs SATYENDRA NARAYAN SINGH @ LORIK SINGH AND ANR	CHANDRA MOHAN SINGH BAL BHUSHAN CHOUDHARY	VIJAY KR.SINHA PRAKASH MAHTO S.K.BHATNAGAR SAMIR KUMAR SINHA DEVI DAS SRIVASTAVA
45.	FA/29/2011	17	VINDA SINGH ALIAS VRINDA SINGH AND ORS vs GAYA NATH SINGH	MANOJ KUMAR SINGH SANJAY KUMAR VINOD SHANKER MODI RAHUL NATH	MD. ATAUL HAQUE
46.	FA/33/2011 FA	5	SHAILESH KUMAR AND ORS. vs ANIL KUMAR SINHA AND ORS.	SUSHANTA KUMAR DAS	PRAVIN CHANDRA PRASAD BIJENDRA KUMAR SINGH
47.	FA/34/2011 FA	30	RAM NARAYAN RENU AND ORS. vs DR. HARI NARAYAN PRASAD SINGH	PRAMOD KUMAR BIMAL KUMAR DATTA RITESH KUMAR	SUNIL KUMAR SATYAPAL NAROTTAM SUNIL KUMAR ARUN KUMAR SINHA SUNIL KUMAR SUNIL KUMAR RAVI SHANKAR DILIP KUMAR
48.	FA/50/2011 FA	16	MOSTT. PRAMILA KUNWAR vs GOPAL GIRI AND ANR.	NEERAJ KUMAR ANISH CHANDRA SINHA SHIVNANDAN BHARTI PINTU KUMAR PATEL	ARVIND KR.PANDEY ANITA RAGHAVENDRA PRABHAT KUMAR DIPAK ABHISHEK
49.	FA/63/2011 FA	5	SMT. SUSHEELA JAISWAL AND ORS vs PAPPU PRASAD	RAKESH CHANDRA RANJAN KUMAR DUBEY RAJIV SHANKAR DVIVEDI SANGEETA SHARMA	ASHOK KUMAR MANISH KUMAR SURENDRA PRASAD SINGH SHRI NANDAN PRASAD SINGH
50.	FA/65/2011 FA	3	PAPPU PRASAD vs SANJEEV JAISWAL AND ANR	ASHOK KUMAR NAVESH NANDAN SURENDRA PRASAD SINGH	RAJIV SHANKAR DVIVEDI RAKESH CHANDRA RANJAN KR.DUBEY /SANGEETA SHARMA
51.	FA/79/2011 FA	18	SURESH RAM vs DEONANDAN PD.	NAVENDU KUMAR ANIL KUMAR DWIVEDI	ANIL KUMAR DWIVEDI ANIL KUMAR DWIVEDI NAVENDU KUMAR SUNIL KUMAR TIWARI
52.	FA/220/2011 FA	25	KUMAR NAGENDRA AND ANR vs RANG LAL PRASAD @ RANG LAL CHAIN, AND ORS	SANJEET KUMAR	ABBAS HAIDER RANJAY KUMAR SINGH

Thursday the 20th November 2025

CENTENARY BUILDING

Court No. 203 (AT 10:30 A.M.)

Mr. Justice S. B. P. Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1. All urgent mentioning shall be made on Monday at 3.00 P.M. only. 2. In view of bail cases in 2nd half and the large list of 1st half (C. Misc. cases), the list is shortened for convenience of Hon'ble court. The rest of cases are kept in consolidated list and will come up in chronological order as per direction.						
			FOR ORDERS (ON OFFICE NOTES)			
1.	C.MISC./1836/2018 CIV.WRIT ARISING F	18	RAJESH KUMAR SINGH vs RAJESH KUMAR SINGH (TRANSPOSED TO PETITIONER) AND ORS	BHUBNESHWAR PRASAD SARBOTTAM KUMAR SARKAR AMARENDRA NATH VERMA KIRTI RANJAN SURBHI BHUSHAN	ANIL KUMAR BIMAL KUMAR JHA FATEH BAHADUR SINGH NISHANT RANJAN SURBHI BHUSHAN	
It's ana case C.Misc. 253/2018 listed for admission						
2.	C.MISC./955/2024 CIV.WRIT ARISING F	1	DINESH KUMAR SINHA vs USHA SINHA AND ORS	NARESH CHANDRA VERMA NATRAJ VERMA SACHINA		
3.	C.MISC./316/2025 Converted from CW CIV.WRIT ARISING F	1	RAJA RAM MEHTA vs MANJU DEVI	SUNIL KUMAR SINGH NAGENDRA UPADHYAY	VIJAY PRAKASH BHARGAVA RABI BHUSHAN PRASAD NO. 1 RAJESH KUMAR SHARMA SWASTIKA	
4.	C.MISC./681/2025 CIV.WRIT ARISING F	1	MD. EQBAL @ AQUBAL ANSARI AND ORS vs ABDUL AZIZ AND ORS	HRIDAYAL KUMAR		
5.	C.MISC./832/2025 CIV.WRIT ARISING F	1	ASHISH CHANDRA YADAV @ SATYENDRA YADAV vs SMT. MALA SINHA	RANJAN KUMAR DUBEY KUMAR GAURAV NAWNIT KUMAR TIWARY	KUMARI SHUBHAM SHASHANK CHANDRA VATSAL VERMA NITISH KUMAR	
6.	C.MISC./1891/2017 CIV.WRIT ARISING F	8	JINNAT PRAVEEN @ JINAT PRAVEEN @ JEENAT PRAVEEN vs BIBIKAHKASHAN PRAWEEN AND ORS	FAKHRUDDIN ALI AHMAD PRAMOD KUMAR YADAV MD. AMIR HODA		
7.	C.MISC./483/2019 CIV.WRIT ARISING F	6	MOST. DEVKALI DEVI AND ANR vs MOST. SUSHILA DEVI AND ORS	RANJEET KUMAR KUNDAN KUMAR	AJAY KUMAR TIWARY	
8.	C.MISC./465/2022 CIV.WRIT ARISING F	9	SYED AFZAL AHMAD RIZVI vs SAMIMA KHATUN AND ORS	RAM BALI JHA	RAJ KUMAR PASWAN AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH	
9.	C.MISC./308/2023 CIV.WRIT ARISING F	7	HDFC BANK LTD. vs SRI GAJENDRA MOHAN MISHRA AND ORS	GIRIJISH KUMAR	DHIRENDRA KUMAR UJJWAL KUMAR MISHRA	
10.	C.MISC./373/2023 CIV.WRIT ARISING F	15	ANJANI KUMAR SINHA AND ANR vs MOST. PUSPA SINGH AND ORS	DAYANAND SINGH DHARMESH ANAND DHANANJAY KASHYAP NAGADEO CHOUBEY	PURUSHOTAM SHARMA RISHI SINHA PUSHKAR PUSHP ARCHITA RANI SHYAM KISHORE RAVI PRAKASH	

11.	C.MISC./413/2023 CIV.WRIT ARISING F	4	NARAYAN SAH vs BIBI SAKINA KHATOON AND ORS	NISHANT KUMAR SINHA ARVIND KUMAR RANJEETA SINHA TARUN KUMAR SHEKHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI PUSHPENDRA KUMAR SINGH DIVYA BHARTI DIVYA BHARTI PUSHPENDRA KUMAR SINGH PUSHPENDRA KUMAR SINGH DIVYA BHARTI PUSHPENDRA KUMAR SINGH
12.	C.MISC./515/2023 CIV.WRIT ARISING F	9	KUMARI VIJAYA LAXMI @ VIJAYALAXMI KUMARI vs SUNIL KUMAR SINGH AND ORS	VIJAY ANAND	MADHU PRASUN RENU KUMARI MADHU PRASUN RENU KUMARI RENU KUMARI MADHU PRASUN
13.	C.MISC./87/2024 CIV.WRIT ARISING F	2	ANITA SINHA, AND ORS vs SHUSHMA KUMARI AND ANR	MANOJ KUMAR RAVI BHATIA ABHISHEK KUMAR	

FOR ORDERS (ON PETITIONS)

14.	C.MISC./816/2023 CIV.WRIT ARISING F IA-1/2025 () ADDING PARTY	7	SURESH SINGH @ SURESH KUMAR SINGH AND ORS vs SURENDRA SINGH	SUNIL KUMAR YADAV	SUNIL KUMAR PANKAJ KUMAR RAJESH KUMAR ARVIND KUMAR
With 14.1	C.MISC./814/2023 IA- 1/2025 ADDING PARTY	7	SURESH SINGH @ SURESH KUMAR SINGH AND ORS vs SURENDRA SINGH	SUNIL KUMAR YADAV	SUNIL KUMAR ADITYA KUMAR PANDEY RAJESH KUMAR ARVIND KUMAR

FOR ADMISSION

15.	C.MISC./253/2018 CIV.WRIT ARISING F IA-1/2018 (2139/2018) STAY OF PROCEEDING	12	KISHORI SHAH AND ORS vs RAJESH KUMAR, AND ORS	MAHENDRA THAKUR MANOJ KUMAR RAVI BHATIA HIMANSHU SHEKHAR RAKESH KUMAR RAVI BHATIA	NATRAJ VERMA ARUN KUMAR LAL NARESH CHANDRA VERMA SACHINA
16.	C.MISC./558/2023 Converted From (C CONV. FR.C.R. (U/S	2	AYODHYA SINGH vs MOSMAT BALRAJO KUER AND ORS	SUNIL KUMAR SINGH	
17.	C.MISC./707/2025 CIV.WRIT ARISING F	3	SHRI SHANKAR PRASAD SINGH AND ANR vs PAWAN KUMAR SINGH	MANINI JAISWAL MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY	MRIGENDRA KUMAR MAYANK BILOCHAN
18.	C.MISC./1423/2017 CIV.WRIT ARISING F	6	SANJAY KUMAR PRASAD SINGH AND ORS vs SURENDRA PRASAD SINGH AND ORS	ARBIND KUMAR SINGH PRATIVA KUMARI	BHUBNESHWAR PRASAD SARBOTTAM KUMAR SARKAR
19.	C.MISC./1672/2017 CIV.WRIT ARISING F	7	UPENDRA KUMAR SHARMA vs RAM JANAM RAI, AND ORS	MANOJ KUMAR RAVI BHATIA RAKESH KUMAR	PRABHAKAR SINGH KUMAR KASHYAP MAYANK MOHAN PRANAV BHASKAR RITIKA KUMARI PRABHAKAR SINGH
20.	C.MISC./537/2019 CIV.WRIT ARISING F	25	DILIP KUMAR SINGH vs MOST. MADHUMAYEE SINGH AND ORS	JITENDRA KISHORE VERMA SURENDRA KISHORE VERMA ANJANI KUMAR ANNU SHREE	SANJAY KUMAR SINGH ABHAY KUMAR PANDEY SHILPI KESHRI SURYAJIT PRAKASH CHANDRA SHEKHAR KUMAR SINGH AKANKSHA VERMA SANJAY KUMAR LOVELY KUMARI PARIJAT SAURAV

With 20.1	C.MISC./609/2024 CIV.WRIT ARISING F	10	DILIP KUMAR SINGH vs DEVESH SINGH AND ORS	JITENDRA KISHORE VERMA ANJANI KUMAR RAVI RAJ ABHISHEK KUMAR SRIVASTAVA SHREYASH GOYAL AKANKSHA VERMA	SHILPI KESHRI CHANDRA SHEKHAR KUMAR SINGH SHRISHTI RANI SURYAJIT PRAKASH SAKET TIWARY SANJAY KUMAR LOVELY KUMARI SAKET TIWARY
21.	C.MISC./1179/2019 CIV.WRIT ARISING F	16	SRIDHAR CHETAN vs THE STATE OF BIHAR THROUGH THE SECRETARY LAW DEPT. AND ANR	ARCHANA SINHA @ ARCHANA SHAHI ALOK KUMAR @ ALOK KR SHAHI	PRASHANT PRATAP (GP2) DEEPAK KUMAR DR. MS.MEETA MOHINI MADHURESH SINGH NEERAJ KUMAR
22.	C.MISC./340/2022 CIV.WRIT ARISING F	6	JALDHAR GOSWAMI vs JHAGRU GOSSAIN AND ORS	PRABHAT RANJAN SINGH	KAMAL KUMAR SINHA KARTIK KUMAR SINHA KAMAL KUMAR SINHA KARTIK KUMAR SINHA
23.	C.MISC./894/2022 CIV.WRIT ARISING F IA-1/2024 () MISC	9	SHIV SHANKAR DUBEY AND ANR vs SUSHMA DEVI AND ORS	SIDDHARTH HARSH SHADWAL HARSH SHIVANAND SINGH	ASHOK KUMAR GARG DINESHWAR PANDEY SHASHANK SHEKHAR DUBEY AMBUJ NAYAN CHAUBEY
24.	C.MISC./198/2023 CIV.WRIT ARISING F	1	ANSAR AHMAD vs FEYAZ AHMAD AND ORS	BAIDYA NATH THAKUR PRAMOD KUMAR PRASAD SINGH	
25.	C.MISC./404/2023 CIV.WRIT ARISING F IA-1/2024 () MISC IA-2/2025 () MISC	8	SHAILESH KUMAR @RAJU AND ORS vs THE ESTATE OF LATE BANGALI SINGH AND ORS	RADHA MOHAN PANDEY CHANDRASHEKHAR VERMA	RAVI BHATIA MANOJ KUMAR ABHISHEK KUMAR DHANENDRA CHAUBEY DHANANJAY MISHRA
26.	C.MISC./590/2023 CIV.WRIT ARISING F	7	JUGUL PRASAD @ YUGUL PRASAD vs PATO DEVI, AND ORS	RANJAN KUMAR DUBEY	ASHWINI SINGH KUMAR SAURAV GARGI PARTH GAURAV
27.	C.MISC./733/2023 CIV.WRIT ARISING F	7	BIHARI RAI vs UMESH KUMAR SHARMA	DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA	DHANANJAY KUMAR KRITI PANDEY RAJ LAKSHMI KUMUD RANJAN RAJNISH KUMAR
28.	C.MISC./942/2023 CIV.WRIT ARISING F	2	RAJENDRA SINGH @ RAJENDRA PD. SINGH vs THE STATE OF BIHAR AND ANR	NIRMAL KUMAR	MD. KHURSHID ALAM (AAG 12)
29.	C.MISC./951/2023 CIV.WRIT ARISING F	4	SHEIKH MOHAMMAD NASIM @ MOHAMMAD NASIM AND ORS vs SHEIKH SHAGIR ALAM	WASI AKHTAR JAVED ASLAM SABA ASHFAQUE	
With 29.1	C.MISC./1008/2024 Converted From (C.CIV.WRIT ARISING F	6	SHEIKH MOHAMMAD NASIM @ MOHAMMAD NASIM AND ORS vs SHEIKH SHAGIR ALAM	GHULAM RABBANI WASI AKHTAR	SHAILENDRA KUMAR DWIVEDI ANJALI KUMARI
30.	C.MISC./987/2023 CIV.WRIT ARISING F	6	KUMAR KRISHNA PRAKASH @ SHYAM GOEL @ SHYAM SUNDAR GOEL vs SHAMBHU GOEL	SURAJ SAMDARSHI ROHIT SINGH AVINASH SHEKHAR VIJAY SHANKER TIWARI	NAVIN PRASAD SINGH NARAYAN SINGH DIWAKAR PRASAD SINGH
31.	C.MISC./1062/2023 CIV.WRIT ARISING F	11	YOGENDRA PRASAD AND ORS vs JAWALA SINGH AND ORS	MADHURI KUMARI BIKAS KUMAR SHARMA ABNEESH KUMAR	RAMA SHANKAR GAUTAM ARINJAY KUMAR MD DANISH QUAMAR
32.	C.MISC./1064/2023 CIV.WRIT ARISING F	6	BIDYARTHI RAI AND ORS vs RAM NARAYAN BHAGAT	SHAILENDRA KUMAR DWIVEDI	NAGENDRA RAI NAVIN NIKUNJ KOSHALENDRA RAI
33.	C.MISC./1090/2023 CIV.WRIT ARISING F	5	HEMANT NARAYAN LAL vs SMT. POONAM DEVI	MANOJ KUMAR RAVI BHATIA KUSHAGRA KUSH	SANTOSH KUMAR DEEPAK
34.	C.MISC./1099/2023 CIV.WRIT ARISING F	4	YOGENDRA SINGH AND ORS vs HARBANSH SINGH AND ORS	MANOJ KUMAR KUSHAGRA KUSH RAKESH KUMAR RAVI BHATIA KUSHAGRA KUSH HIMANSHU SHEKHAR	SANJAY KUMAR

35.	C.MISC./1233/2023 CIV.WRIT ARISING F	6	PIKESH KUMAR AND ORS vs RANJIT PAL AND ORS	ASHOK KUMAR BIBHUTI NARAYAN	BINOD KUMAR SINHA SURAJ NARAIN YADAV NIKHILESH KUMAR BINOD KUMAR SINHA NIKHILESH KUMAR ASHOK KUMAR BINOD KUMAR SINHA NIKHILESH KUMAR ASHOK KUMAR BINOD KUMAR SINHA NIKHILESH KUMAR ASHOK KUMAR BINOD KUMAR SINHA NIKHILESH KUMAR ASHOK KUMAR BINOD KUMAR SINHA NIKHILESH KUMAR ASHOK KUMAR BINOD KUMAR SINHA NIKHILESH KUMAR ASHOK KUMAR
36.	C.MISC./1272/2024 CIV.WRIT ARISING F	1	SANJIT RAJ vs VARSHA KUMARI	SANJAY KUMAR PANDEY	
37.	C.MISC./294/2025 CIV.WRIT ARISING F	1	LOHRA YADAV @ LOHAR YADAV, AND ANR vs AKAL DEVI AND ORS	SANJEET KUMAR UJJAWAL BHUSHAN ADITYA DEV	
38.	C.MISC./324/2025 CIV.WRIT ARISING F	3	M/S N.R CONSTRUCTION PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	NAND KISHORE SINGH MADHURI KUMARI JITENDRA KUMAR	STANDING COUNSEL (11) SANJEEV KUMAR
With 38.1	C.MISC./1221/2025 CIV.WRIT ARISING F	3	THE STATE OF BIHAR AND ANR vs M/S N.R. CONSTRUCTION PVT. LTD.	SUSHANT PRAVEER (AC TO SC 09)	NAND KISHORE SINGH JITENDRA KUMAR APURV YASH
39.	C.MISC./799/2025 CIV.WRIT ARISING F	1	SULEKHA MISHRA AND ORS vs ASHIRWAD @ SUSHIL KUMAR JHA AND ANR	RITESH KUMAR VINOD SHANKER MODI PRAMOD KUMAR DHIRENDRA KUMAR MANOJ KUMAR SINGH	
40.	C.MISC./839/2025 CIV.WRIT ARISING F	1	PRATIMA GUPTA AND ORS vs MOST. SANDHYA DEVI	RAKESH KUMAR SONI MUKESH KUMAR JHA	
41.	C.MISC./888/2025 CIV.WRIT ARISING F	1	SHAMBHU PRASAD SINHA @ SHAMBHU PRASAD vs SANJAY KUMAR	CHANDRA KANT RASHMI SRIVASTAVA SUDHANSHU PRAKASH RAVI BHUSHAN BHARAT NAVIN KUMAR	
42.	C.MISC./935/2025 CIV.WRIT ARISING F	1	SANTOSH KUMAR SINGH vs DHANANJAY SINGH @ DHANANJAY KUMAR SINGH AND ORS	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	
43.	C.MISC./940/2025 CIV.WRIT ARISING F	1	GUDDU SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, PANCHAYATI RAJ DEPARTMENT AND ORS	RAJNISH SHANDILYA	GOVERNMENT PLEADER (19) RAVI RANJAN
44.	C.MISC./950/2025 CIV.WRIT ARISING F	1	RAM UDAR CHAUDHARY AND ANR vs RAM KUMAR JHA AND ORS	BAIDYA NATH THAKUR	
45.	C.MISC./1013/2025 CIV.WRIT ARISING F	5	NEERAJ KUMAR AND ANR vs ANUP KUMAR	ABHAY KUMAR	MANOJ KUMAR SINHA
46.	C.MISC./1025/2025 CIV.WRIT ARISING F	1	BIBI RUBAIDA @ MARIYAM @BIBI JUBAIDA AND ANR vs ANIL KUMAR DAS AND ORS	PRABHAT RANJAN SINGH SHAILENDRA KUMAR SINGH	
47.	C.MISC./1101/2025 CIV.WRIT ARISING F	1	RAM SUNDER PRASAD MAHTO vs RAM CHANDRA PRASAD MAHTO AND ORS	ABHAY KUMAR CHANDAN KUMAR JHA	
48.	C.MISC./1104/2025 CIV.WRIT ARISING F	1	RAJESH KUMAR vs SHYAMA DEVI @ SAMA DEVI	PRIYAM KUMARI SURENDRA KISHORE THAKUR SUBODH KUMAR	

49.	C.MISC./1165/2025 Converted from M. CIV.WRIT ARISING F	2	RAHUL KUMAR vs POONAM KUMARI	SHASHI BHUSHAN KUMAR MANGLAM VIKASH KUMAR SINGH	
50.	C.MISC./1307/2025 CIV.WRIT ARISING F	2	BIHAR STATE WAREHOUSING CORPORATION vs PUSHPHEERA INFRASTRUCTURE PVT. LTD.	MITHILESH KUMAR RAI VANDANA KISHORE	KUNAL TIWARY ANIKET SINGH

(AT 2.15 P.M.)
(U/S 406, 420, 467, 468, 471 I.P.C. SPECIAL DRIVE)
FOR ADMISSION -I

51.	CR. MISC./51034/2025 420,406,409,34 A.BAIL	2	SUNITA DEVI AND ORS vs THE STATE OF BIHAR	RAJU KUMAR SINGH DRISHTI MOHAN	NIRMALA KUMARI
52.	CR. MISC./56181/2025 316(2),316(5),318 A.BAIL	4	CHANDRAMANI PRASAD SINHA @ CHANDRAMANI PRASAD SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH	PARMANAND KUMAR
53.	CR. MISC./57898/2025 338,336(3),316(2) A.BAIL	2	RADHEY SHYAM THAKUR vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH PURUSHOTTAM KUMAR ARINJAY KUMAR RITWIK THAKUR	ZAINUL ABEDIN
54.	CR. MISC./58216/2025 338,336,3(5), A.BAIL	2	MD. SAMIULLAH AND ORS vs THE STATE OF BIHAR	WASI AKHTAR RANANJAY KUMAR	SHYAMESHWAR DAYAL ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY
55.	CR. MISC./58395/2025 323,420,406, A.BAIL	2	RUPESH KUMAR vs THE STATE OF BIHAR AND ANR	DHIRDYUTI KUMAR VERMA KUNDAN KUMAR MD. HUZAIFA	SHARDA KUMARI RAM PRAWESH KUMAR
56.	CR. MISC./58456/2025 420,467,468,471,4 A.BAIL	3	MANI BHUSHAN PANDEY AND ANR vs THE STATE OF BIHAR AND ANR	NIDHI ANAND SURUCHI ANAND	TARUN PRASAD MANDAL YOGESH KUMAR MOHIT SHRIWASTAVA
57.	CR. MISC./59797/2025 420,406,417 A.BAIL	3	ASHOK PRASAD vs THE STATE OF BIHAR AND ANR	RAVI KUMAR MITALI	UMESH LAL VERMA
58.	CR. MISC./60303/2025 323,341,327,447,3 A.BAIL	2	MAHESH THAKUR vs THE STATE OF BIHAR AND ANR	KRISHNA KANT SINGH	GANESH PRASAD SINGH ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY
59.	CR. MISC./60343/2025 420,467,468,120B A.BAIL	3	KANHAIYA KUMAR vs THE STATE OF BIHAR	SAURAV SINGH SAMIR KUMAR	MD. MUSHTAQUE ALAM
60.	CR. MISC./60525/2025 316(2),318(4),319 A.BAIL	2	SHIV KUMARI AND ANR vs THE STATE OF BIHAR	MILI KUMARI	NAND KISHORE PRASAD PARITOSH PARIMAL INDU KUMARI SRIVASTAVA
61.	CR. MISC./60563/2025 126(2),115(2),308 A.BAIL	2	AJAY KUMAR SAHNI AND ORS vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	MUKESH KUMAR SINGH CHHAYA KIRTI SAKET ANAND
62.	CR. MISC./60601/2025 406,420, A.BAIL	2	RAJENDRA SWARNKAR @ RAJENDRA PRASAD SWARNKAR vs THE STATE OF BIHAR AND ANR	DILKASH KHAN PRAVIN KUMAR ZEBA AKHTAR	ANISH CHANDRA
63.	CR. MISC./60636/2025 420,467,468,471,1 A.BAIL	2	DIGVIJAY NARAYAN vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	CHANDRA BHUSHAN PRASAD
64.	CR. MISC./60644/2025 406,419,420,421,4 A.BAIL	2	NAGENDRA PRASAD KESHRI AND ANR vs THE STATE OF BIHAR AND ANR	SWARNA ROY RICHA RAJIV SINGH	SANJAY KUMAR AVINASH KUMAR
65.	CR. MISC./60933/2025 420,406,323,354B A.BAIL	2	RAMESH RAM @ RAMESH KUMAR vs THE STATE OF BIHAR AND ANR	JAI PRAKASH SINGH ARTI KUMARI	NAGENDRA PRASAD

66.	CR. MISC./60939/2025 420,468,471 A.BAIL	2	RAJEEV KUMAR vs THE STATE OF BIHAR	ANUPAM BAHADUR SAURAV KUMAR VERMA SUNNY KUMAR RIYA PAN PIYUSH KUMAR SAROJ KUMAR SHARMA VIKASH KUMAR	HUMAYOU AHMAD KHAN
67.	CR. MISC./60955/2025 405,406, A.BAIL	2	BHIM SINGH vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA	MD. MUSHTAQUE ALAM
68.	CR. MISC./61141/2025 406,420,468,469,4 A.BAIL	2	PARSURAM SINGH vs THE STATE OF BIHAR AND ANR	UDAY KUMAR SHAMBHU KUMAR SINGH	JHARKHANDI UPADHYAY SANTOSH KUMAR KRITI KUMARI
69.	CR. MISC./61172/2025 406,420,120B A.BAIL	2	MD. SARWAR ALAM @ SARWAR ALAM vs THE STATE OF BIHAR AND ANR	RAMESH KUMAR SINGH	MD. MATLOOB RAB BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY
70.	CR. MISC./61185/2025 319(2),318(4),338 A.BAIL	2	PRITAM RAJ vs THE STATE OF BIHAR	BIDHU RANJAN	BISHWESHWAR RAM
71.	CR. MISC./61390/2025 420,323,504,406 A.BAIL	2	SMRITI DEVI vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR SANJU SINGH	ASHOK KUMAR SINGH VISHWA RANJAN CHOUDHARY
72.	CR. MISC./61802/2025 318(4),316(2),340 A.BAIL	2	SANJAY KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	SHAILENDRA KUMAR AJIT KUMAR SINHA ZEBA AKHTAR AJIT KUMAR SINHA
73.	CR. MISC./61822/2025 406,409,34 A.BAIL	3	MANTU YADAV vs THE STATE OF BIHAR	MADHURENDRA KUMAR	RAM BILASH ROY RAMAN
74.	CR. MISC./61886/2025 406,420,504,120B A.BAIL	2	MANOJ KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND PANDEY SATISH KUMAR	RAJIV NAYAN
75.	CR. MISC./61920/2025 409,420,467,468,4 A.BAIL	2	KAMESHWAR SINGH vs THE STATE OF BIHAR	SUDHIR KUMAR	MURLI DHAR

(AT 3.00 P.M.)

FOR HEARING -II

76.	TEST CASE/6/2022 it is her one and	6	IN THE GOODS OF LATE GEETA DEVI vs XXXX	PRABHAT RANJAN SINGH	AJAY KUMAR TIWARI

FOR ORDER II

77.	TEST SUIT/3/2009	12	ASHOK BIHARI SHARAN vs MADAN MOHAN SHARAN AND ANR.	DHIRENDRA NARAIN MALLIK DHIRENDRA NARAIN MALLIK RABINDRA MOHAN PRASAD NEEL MONI	R K P SINGH NAVIN KUMAR BAL BHUSHAN CHOUDHARY SHASHI BHUSHAN SINGH MD.WALIUR RAHMAN SUDHIR KUMAR SINGH BINOD KUMAR SINGH SANJAY KUMAR SINGH ASHOK KUMAR SINHA SUDHIR KR. SINGH MANISH KISHORE MANOJ KR. AMBASTHA UDAY PRATAP SINGH PRAVEEN KR. SINHA PRAVEEN KUMAR RAKESH KUMAR SRIVASTAVA RANJAN KUMAR SINHA SEEMA RAJU KUMAR SINGH DHARMENDRA KUMAR SINHA

With 77.1	TEST SUIT/1/2013	11	DINESH BIHARI SHARAN vs ASHOK BIHARI SHARAN	SUDHIR KUMAR SINGH DHARMENDRA KUMAR SINHA RAJU KUMAR SINGH	D.N. MALIK SHASHI BHUSHAN SINGH ASHOK KUMAR SINHA RAVINDRA MOHAN PD. PRAVEEN KUMAR RANAJEE ARBIND MANOJ KUMAR AMBASHTA RAJ KISHORE PRASAD SINGH BAL BHUSHAN CHOUDHARY L.N.DAS MANOJ KUMAR AMBASTHA
78.	TEST CASE/2/2020	11	IN THE GOODS OF LATE BASUDEO SAO vs X	NARESH PRASAD PUSHPA KUMARI	KIRAN KUMAR GUPTA NEEL MONI GOPAL PRASAD SINHA MITHILESH KR. ARYA
79.	TEST CASE/7/2022	7	IN THE GOODS OF LATE SUKUMARI YADAV ALIAS SUKUMARI DEVI, vs XXX	SUSHANTA KUMAR DAS SANGHA MITRA GHOSH ABBAS HAIDER RANJAY KUMAR SINGH WASI MOHAMMAD EESHA	
80.	TEST CASE/12/2022 test case	5	IN THE GOODS OF WILL LATE RAMPATI DEVI, WIFE OF LATE RAMLAKHAN PRASAD, vs XXXX	GOPAL GOVIND MISHRA	DHARMESH KUMAR SHRIVASTAVA AJAY KUMAR SINGH SATISH KUMAR SINHA
81.	TEST CASE/10/2023	2	IN THE GOODS OF LATE HIRA SINGH vs XXXXXXX	NARESH PRASAD PUSHPA KUMARI MITHILESH KUMAR ARYA	
82.	TEST CASE/13/2024	4	IN THE GOODS OF LATE AWADH KUMAR JHA, vs XXXX	ALOK KUMAR PRANAV KUMAR	
83.	TEST CASE/10/2025	2	IN THE GOODS OF LATE SURESH JHA SON OF LATE SUKHDEO JHA vs XXXXXXXXXXXX	NEEL MONI VINOD JOSEPH SEBASTIAN PANKAJ KUMAR	KUNDAN KUMAR PRIYAJEET PANDEY MEGHA

Thursday the 20th November 2025

CENTENARY BUILDING

Court No. 204 (AT 10:30 A.M.)

Mr. Justice Ashok Kumar Pandey

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks

Notice :- No adjournment shall be granted in 'Part Heard' matters.

TO BE MENTIONED

1.	FA/164/1980 FA	14	BIJAY NANDAN PRASAD AND ORS vs KAILASH LAL AND ORS	KUMAR SIDHESHWAR PD.SINGH DR. ANAND KUMAR P.N.BARIAR DHANESH SHANKAR VIDYARTHI	YOGESH CHANDRA VERMA AMLA KANT CHOUDHARY UDAY CHOUDHARY UDAY PRASAD SINGH UDAY PRASAD SINGH UDAY PRASAD SINGH RAJESH KUMAR SINHA ANISHA SINHA PRIYANKA SINGH ANUJ KUMAR RAVI KANT KUMAR AVIJEET KUMAR RAHUL	

FOR ORDERS (ON OFFICE NOTES)

2.	FA/90/1975 FA	15	RAM DEI DEVI vs JANAKI SHARAN GUPTA AND ORS	FANISH SINGH AKSHEY LAL PANDIT SHASHI BHUSHAN SINGH CHANDESHWAR JHA RATNAKAR PANDEY SHAILENDRA PD.MISHRA KAUSHAL KISHORE	MAHESH PD.2 NAWAL KISHORE SHARMA RAVI RANJAN NAND KISHORE SINGH SATYA NAND SHUKLA BIPIN BIHARI SINHA NAGENDRA RAI NAVIN NIKUNJ KOSHALENDRA RAI	
3.	FA/45/1976	14	MD. LUQMAN vs MD.NISAR AHMAD AND ANR	HARENDRA PD. AHSAN SHAHABUDDIN	RADHEY SHYAM A.K.ROY	
4.	FA/649/1976	4	BINDESHWARI SINGH AND ORS vs SHARDANAND SHARMA AND ORS	RAMANUGRAH PD. SINGH SATYENDRA KUMAR SINHA JYOTI VIDYA SMITA SHREEYASH KALYAN SHANKAR NIRAJ KUMAR SHARMA	K.K.MISHRA YOGENDRA KUMAR SINGH NITU KUMARI RATNESHWAR PRASAD ANMOL RATAN AVINASH	
5.	FA/122/1978 FA	25	SATISH KUMAR @ SATYENDRA PRASAD SRIVASTAVA AND ORS. vs JAGDISH PD SRIVASTAVA AND ORS	AHMAD HUSSAIN USHA BASHANT NAWNIT KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA BABAN ROY	BADYA NATH PD. NO. 1 RATAN KUMAR SINHA	

Restored (M.J.C. No. 4812/2010)

FOR ORDERS (ON PETITIONS)

6.	FA/746/1978 FA IA-5/2013 (3308/2013) MISC IA-9/2023 () IA-10/2024 () SUBSTITUTION IA-11/2024 () SUBSTITUTION IA-12/2024 () MISC IA-13/2024 () LIMITATION PETITIO	23	GIRIJA DEVI AND ORS vs SHEO SINGH AND ORS	K. K. GHOSE ARCHANA MEENAKSHEE KALYAN KUMAR GHOSE ASHOK KUMAR VERMA SHANTANU BHATTACHARJEE ARUN ASHIS SENGUPTA ABHIJIT SINHA RAJNI KANT JHA PRISU SNEHIL	RAJ KUMAR PRASAD DEO RAJ KUMAR PRASAD KUBER PATHAK ASHOK KUMAR RAMJEE PRASAD BRAJESH KUMAR ASHOK KUMAR BABAN KUMAR	

7.	FA/945/1979 FA IA-14/2025 () INTERVENOR PETITIO IA-15/2025 () MISC IA-16/2025 () SUBSTITUTION IA-17/2025 () MISC IA-18/2025 () SUBSTITUTION IA-19/2025 () MISC IA-20/2025 () EXPUNGE IA-21/2025 () LIMITATION PETITIO IA-22/2025 () MISC IA-23/2025 () SUBSTITUTION IA-24/2025 () LIMITATION PETITIO IA-25/2025 () LIMITATION PETITIO IA-26/2025 () SUBSTITUTION IA-27/2025 () SUBSTITUTION IA-28/2025 () LIMITATION PETITIO IA-29/2025 () SUBSTITUTION IA-30/2025 () SUBSTITUTION IA-31/2025 () LIMITATION PETITIO IA-32/2025 () SUBSTITUTION IA-33/2025 () EXPUNGE IA-34/2025 () EXPUNGE IA-35/2025 () LIMITATION PETITIO IA-36/2025 () LIMITATION PETITIO IA-37/2025 () MISC IA-38/2025 () EXPUNGE IA-39/2025 () MISC	11	KRISHNA DEVI, AND ORS vs SHANKAR SINGH AND ORS	BAIDYA NATH PD. 1 PARMESHWAR PRASAD MANOJ KUMAR SINHA MANOJ KUMAR SINHA	MRITUNJAY PD. SINGH NIRMAL KUMAR SINHA-3 ARUN KUMAR M.P.SINGH CHANDRA KANT SUDHANSHU PRAKASH
8.	FA/106/1980 IA-4/2023 () IA-5/2025 () SUBSTITUTION IA-6/2025 () INJUNCTION	6	RAM GULAM CHAUDHARY AND ORS vs NAVEEN CHOUDHARY AND ORS	ASHUTOSH JHA RADHA MADHAV ANIL KUMAR CHOUDHARY RAM KUMAR SHARMA SADA NAND RAY	RAVI RANJAN AJAY KUMAR SHARMA AJAY KUMAR SHARMA SIDDHARTH HARSH SHADWAL HARSH

9.	FA/775/1980 FA IA-6/2010 (10619/2010) STAY OF PROCEEDING IA-8/2013 (641/2013) MISC IA-9/2013 (681/2013) MISC IA-10/2013 (950/2013) MODIFICATION IA-11/2021 () SUBSTITUTION IA-12/2022 () SUBSTITUTION IA-13/2022 () SUBSTITUTION IA-14/2023 ()	5	CHANDRIKA TIWARY AND ORS vs SHREE RAMJANKI AND SHREE HANUMAN	MADHAV ROY AKHILESHWAR KUMAR KANTI JHA RABINDRA NATH TIWARI RAKESH KUMAR JHA ABHISHEK KAUSHIK	NAND KISHORE PD.SINHA ARUN KUMAR GANPATI TRIVEDI AJAY KUMAR MATHUR GUPTESHWAR PRASAD BINOD KUMAR-3 SWATI MISHRA
10.	FA/322/1983 FA IA-19/2018 (6938/2018) MISC IA-20/2019 () MISC IA-21/2022 () MISC IA-23/2023 ()	20	SMT. SAVITA DEVI @ SAVITA SINGH AND ORS. vs NAWAL KISHORE SINGH AND ORS	PRADEEP NARAIN KUMAR PRADEEP NARAIN KUMAR VAIDEHI RAMAN PRASAD SINGH PARTH GAURAV KUMAR SAURAV	MAHESH PD. ARVIND KUMAR AJAY KUMAR SINGH MD. WALIUR RAHMAN SURENDRA KUMAR MISHRA KUMAR RAJEEV BINAY KUMAR SINGH SUNIL KUMAR SINGH JIWAN PRAKASH SINHA CHANDRA SHEKHAR SINGH BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR MANOJ KUMAR ABHISHEK KUMAR KUSHAGRA KUSH RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA

(After the above or at 12.15 P.M., whichever is earlier.)

FOR HEARING

11.	FA/629/1979 FA	24	SRIMATI KUSUM DEVI HARNANDIKA vs TRIVENI DEVI BOHRA AND ORS	O.P.AGRAWAL PURNENDU KUMAR RAVI BHATIA MANOJ KUMAR	T.N.MAITIN SANJAY KUMAR MISHRA O.P.GHOSH S.H.KAZMI PASHUPATI NATH JHA NILANJAN CHATTERJEE ABHIMANYU VATSA RAJEEV KUMAR SINHA
(Part Heard) With 11.1	FA/635/1979 FA	17	SRIMATI SITA DEVI HARNANDIKA vs SRI JIWAN RAM BOHRA AND ORS	O.P.AGRAWAL MANOJ KUMAR PURNENDU KUMAR RAVI BHATIA	T.N.MAITIN S.H.KAZMI SANJAY KUMAR MISHRA P.N.JHA O.P.GHOSH RAM SUHAWAN SINGH PAWAN KUMAR JOSHI
With 11.2	FA/637/1979 FA	16	SANJAY KUMAR HALWAI AND ORS vs TRIVENI DEVI BOHRA AND ORS	D. NR. SINHA MANOJ KUMAR	T.N.MAITIN SANJAY KUMAR MISHRA ASHOK KUMAR MANISH KUMAR MISHRA
With 11.3	FA/638/1979 FA	21	NEHA KUMARI AND ORS vs TRIVENI DEVI BOHRA AND ORS	O.P.AGRAWAL RAVI BHATIA MANOJ KUMAR	T.N.MAITIN AMIT BHUSHAN S.H.KAZMI MANOJ KUMAR RAJEEV KUMAR SINHA O.P.GHOSE SANJAY KUMAR MISHRA P.N.JHA
With 11.4	FA/640/1979 FA	18	SRIMATI MEERA DEVI vs SRI JIWAN RAM BOHRA AND ORS	O.P.AGRAWAL MANOJ KUMAR RAVI BHATIA	T.N.MAITIN P.N.JHA SANJAY KUMAR MISHRA S.H.KAZMI O.P.GHOSE SANJAY KUMAR MISHRA

12.	FA/785/1979 FA	31	SAMBHU SARAN DUBEY AND ORS vs AMRESH DUBEY AND ORS	S. S. DWIVEDI RANJAN KUMAR DUBEY SANGEETA SHARMA RAKESH CHANDRA J.P. SINGH	SHYAMESHWAR DAYAL DEEPAK DAYAL SHYAMESHWAR DAYAL BINAY KANT MANI TRIPATHI AJAY KUMAR MISHRA SHAILENDRA KUMAR DWIVEDI RAS BIHARI THAKUR ANIL KR.RAI
(Part Heard)					
13.	FA/542/1991 FA	36	APURBA VERMA ALIAS APURVA VERMA vs SMT. PRATIBHA SINGH AND ORS	BIPIN KUMAR SINHA BIPIN KUMAR SINHA SUJEET KR.SINHA JITENDRA KISHORE VERMA SHREYASH GOYAL ABHISHEK KUMAR SRIVASTAVA RAVI RAJ	VIVEKA NAND PATHAK BINOD KUMAR YAGENDRA MISHRA ANJANI KUMAR ARVIND KUMAR JHA RAVI SHANKAR DWIVEDI ABHISHEK ANAND UMESH KUMAR SINGH SHAMBHU SHARAN SINGH SHAMBHU SHARAN SINGH KUMARI VANDANA UMA KANT TIWARY SWATI MISHRA
(Part Heard)					

MATTER -1

14.	FA/524/1981 FA	19	RAM ASHRAY TIWARY AND ORS vs JHAMAN MANJHI AND ORS	S.S.DWIVEDI B.S.TIWARY SANGEETA SHARMA SHAILENDRA KUMAR DWIVEDI RANJAN KUMAR DUBEY SHAILENDRA KUMAR DWIVEDI R.S.DWIVEDY VIJAY KR.SINHA -1 P.C.GUPTA ABHAY KANT DUBEY R.S.DWIVEDY	JAGARNATH SINGH RAKESH CHANDRA B.K.M.TRIPATHY NAWNIT KUMAR TIWARY

MATTER -2

15.	FA/664/1976 FA	13	GANESH PRASAD AND ORS vs ANAND KISHORE PRASAD AND ORS	BAIDYA NATH PD. NO.1 VIJAY SHANKAR SHRIVASTAVA	SHYAM KISHORE PD. PANKAJ KUMAR DAS RAMASHISH ASHWINI KUMAR SINGH SUNIL SINGH
16.	FA/241/1978	15	BINDESHWARI MANDAL @ BINDESHWARI PD. MANDAL, AND ORS vs SRI JAGESHWAR PD. JAISWAL, AND ORS	SADANAND ROY SHIVA NANDAN RAY RADHA RAMAN VERMA AJAY KUMAR SINGH	HARISHANKAR ANJANA BHAGAT ANIL JAISWAL
17.	FA/744/1978 FA	12	CHANDRESHWAR SAH, AND ORS vs SMT. BINA DEVI, AND ORS	AVINASH KR. SHARMA	MADAN PD.SINGH GOPAL CHANDRA PD. HARENDRA PRASAD SINGH SATYENDRA KUMAR ARVIND KUMAR PANDEY JITENDRA PRASAD SINGH MANOJ KUMAR MANOJ PRABHAT KUMAR DIPAK JITENDRA PRASAD SINGH
18.	FA/806/1978 FA	15	GEETA DEVI AND ORS vs SABITRI DEVI AND ORS	B. PD. GUPTA ASHOK KUMAR KRISHNA KANT TIWARI VINOD SHANKER MODI K. JHA D. P. GUPTA BINDESHWAR PRASAD SINGH	S.N.VISHWAKARMA

Restored (M.J.C. No. 2982/2009)

19.	FA/401/1979 FA	24	NAGINA YADAV AND ORS vs DEONANLAN YADAV AND ORS	NARESH PD. RAM ANUJ PRASAD SINGH ASHOK KUMAR ASHOK KUMAR LALA DEOKI NANDAN PD. PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH	BABAN SHARMA MITHLESH PRASAD SINGH GAJENDRA KUMAR SINGH RAJESH KUMAR PANDEY -1 PRABHAT KUMAR -2 GAJANAN ARUN ARVIND AZAD RAKESH RANJAN
20.	FA/51/1980 FA	2	WAZIRUDDIN AND ANR vs SAGHIR ALI	PARMESHWAR PD.	RAGHIB AHSAN FAROOQUE MOAZZAM
21.	FA/152/1980 FA	2	PERMANAND THAKUR AND ORS vs MOHAN THAKUR @ MOHAN PD. AND ANR	SHEO KR.OJHA A.K.SINGH CHAUHAN RAM NARAYAN SINGH KUMAR UDAY SINGH DEVENDRA PD. SHEO KUMAR SINGH VISHWANATH PD.	JAGDISH PANDEY
22.	FA/405/1980 FA	14	BINOD KUMAR SINGH vs ANANDI PD. SINGH, AND ORS	VIJESHWAR NARAYAN SINHA SHAMBHU PRASAD SINGH MANOJ KUMAR NO.-1 UPENDRA PRASAD SINHA	RIPUDAMAN PD. SINHA SUBHASH CHANDRA DUBEY VINOD SHANKER MODI KAMAL KISHORE SINGH RAJNI KANT SINGH MANISH KUMAR SANDEEP KUMAR
23.	FA/406/1980 FA	4	RAMDEO SINGH vs DIN DAYAL SINGH AND ORS	HARE KRISHNA KUMAR RANA ISHWAR CHANDRA	MADAN MOHAN ARUN KUMAR LAL NARESH CHANDRA VERMA
24.	FA/408/1980 FA	15	BASUNDHRA KUMARI AND ORS vs KAMLA DEVI AND ORS	VIJAY KUMAR SINHA S.K.DWIVEDI RANJAN KUMAR DUBEY KAUSHAL KISHORE MISHRA SAHDEO SINGH VIJAY KR. SINHA R.S.DWIVEDI SHANTI PRATAP SATISH AWADHESH KR. PANDEY	SHANTI PRATAP SHASHI NATH JHA S.SANYAL SHASHI NATH JHA VIKRAM SINGH ARVIND KR. SINGH SHATISH KR. AGRAWAL SHASHI NATH JHA
25.	FA/486/1980 FA	17	KAPILDEO MISHRA ANDORS. vs KEWAL DUBEY AND ORS	YADU BANSH GIRI VIKAS RATAN BHARTI MRITUNJAY PRASAD SINGH SUMIT KUMAR SRIVASTAVA	SHEO NARAYAN SINGH BARMMESHWAR TIWARY RAGHAV PRASAD CHANDRA SHEKHAR
26.	FA/502/1980 FA	8	MOSTT. JIVRANI DEVI AND ORS vs RAJA MAHTO	ARUN BIHARI MATHUR ANSHAY BAHADUR MATHUR SEEMA ALI KHAN ANSHAY BAHADUR MATHUR	KAMLA PD. RAI NAWAL KISHORE SHARMA SATISH KR. SHARMA
27.	FA/768/1980 FA	14	SRI RAMJATAN SINHA vs RAGHUVANSH SINGH AND ORS	BALRAM SHARMA GAJENDRA KUMAR SINGH GAJANAN ARUN ARUN KUMAR SINGH	RAMESH SINGH RAMJEE PD. SHAMBHU SHARAN SINGH MUKESH KUMAR
28.	FA/804/1980 FA	6	RAM LAKHAN DUSADH AND ANR vs DATULI DEVI AND ORS	R.K.SHARMA RAMASHISH MRIGENDRA KUMAR SANTOSH KUMAR PANDEY	SIDHENDRA NARAYAN SINGH MRIGENDRA KUMAR SIDHENDRA NARAYAN SINGH BIRENDRA SINGH
29.	FA/216/1981 FA	12	SIDHESHWAR SINGH AND ORS vs TAPESHWAR SINGH AND ORS	M. P. SINHA MR. NAWAL KISHORE SHARMA A. KR. SINGH 4	BANWARI SHARMA

30.	FA/252/1981 FA	22	SRI GAJENDRA PRASAD SINGH AND ANR vs SHRI KAMLESHWARI SAHNI AND ORS	PASHUPATI NATH JHA AMISH KUMAR SHIVENDRA KUMAR SINHA SANTOSH SINGH SANTOSH SINGH	UDAY CHAND PRASAD NIRMAL KUMAR NIRMAL KR. MANOJ KUMAR AISHWARYA SHREE
31.	FA/340/1981 FA	5	GEETA GUPTA AND ORS vs SRI DEOKI NANDAN CHOUDHARY AND ANR	ARUN BIHARI MATHUR ANSHAY BAHADUR MATHUR BINDESHWARI PD.BHAGAT	UPENDRA PD. VERMA /MRS.VEENA KRI.JAISWAL UPENDRA PRASAD RANI PRASAD
32.	FA/278/1982 FA	34	RAM LAKHAN SINGH AND ORS vs SRI RABINDRA PRASAD AND ORS	RAM NATH SHARMA BHUPENDRA KUMAR VERMA SHRIDEO MISHRA ASHOK KR.MISHRA CHANDRA SHEKHAR SINGH DINESHWAR PRASAD SINGH RANJAN KUMAR DUBEY	ARUN KR. ARUN KUMUD KANT THAKUR ACHINTYA ANAND NITYANAND MISHRA KAMALKISHORE SINGH RAM PRAWESH KUMAR ARUN KUMAR ARUN VINOD KUMAR SIYARAM PANDEY RAMESH KR. CHOUDHARY ALOK ABHINAV ABHAY KUMAR SUSHMITA MISHRA LOKESH KUMAR VISHAL KUMAR
33.	FA/434/1982 FA	10	PRABHAWATI DEVI AND ORS vs RAM PARIKHA SAH AND ORS	AJAY CHANDRA , DWARIKA SINGH DWARIKA SINGH SATISH CHANDRA SURYA	SUSHIL CHANDRA SINHA
34.	FA/553/1982 FA	3	NAND KISHORE PRASAD ALIAS SRI NAND KISHORE PRASAD AND ORS vs ANAND KISHORE PRASAD AND ORS	J.P.SINHA S.K.SINHA	R.AHSAN Y.P.GUPTA S.R.HAQUE KHURSHID AHMAD SIDDIQUI
35.	FA/18/1983 FA	3	MESCO (MULTI ENGINEERING AND SCIENTIFIC CORPORATION, ENGINEERS AND CONTRACTOR AND ORS vs THE UNION OF INDIA, NEW DELHI THROUGH THE SECRETARY, AND ANR	PASHUPATI NATH JHA CHITTARANJAN SINHA-1	G.BOSE R.B. OJHA SHYAM BIHARI SINGH
36.	FA/208/1983 FA	6	RAM NUJ SHARMA AND ANR vs SITA RAM SINGH AND ORS	LALIT KISHORE	PUSHKAR NARAIN SHAHI BINOD KUMAR SANJAY KUMAR UMA SHANKAR PD. SINGH
37.	FA/360/1983 FA	6	SUDAMA YADAV, AND ORS vs SATYANARAIN RAUT AND ANR	UDAY SHANKAR SHARAN SINGH UDAY SHANKAR SHARAN SINGH	VIJAY KUMAR PRASAD
38.	FA/500/1983 FA	3	SHIWAN MAHTO vs GANAURI MAHATO AND ORS	BINAY KUMAR R.K.SINGH	MAHESH PD N.2 A.K.SINGH
39.	FA/527/1984 FA	12	ARVIND KUMAR SINGH AND ANR vs KAMESHWAR SINGH AND ANR	G.S.PD. ASHOK KUMAR CHUNNU KUMAR ELEVATED TO THE BENCH ARVIND KUMAR VAIDEHI RAMAN PRASAD SINGH	B.N.MISHRA BASHISHTHA NARAYAN MISHRA
40.	FA/80/1985	14	MOST.KESHRI DEVI vs LAXMI DEVI	BINOD KR.ROY	MR.SURYA BHUSAN PD.SING
41.	FA/63/1986 FA	4	MD. NASIM UDDIN AND ORS vs THE STATE OF BIHAR,	PASUPATI PD. SINHA SYED FIROZ REZA	A.G. J.D.SINGH (GP1) AWANISH NANDAN SINHA (GP21)

42.	FA/91/1986 FA	2	UNION OF INDIA vs SHRI BHUBNESHWAR LAL DAS AND ORS	AWADH BIHARI OJHA ANIL SINGH J.P.KARN - MAURYA VIJAY CHANDRA SATYENDRA KUMAR JHA	B.K.JHA - S.C.JHA

FOR HEARING -I

43.	SA/184/1996 SA	3	RAMDEO PRASAD AND ORS vs LALLAN KUMAR SINGH AND ORS	DEOTA CHARAN DUBEY	GOPAL TIWARI
44.	SA/233/1996 SA	2	NATHUNI SHARMA vs SMT.HAJARI DEVI AND ORS	LALAN KUMAR VERMA A.K.MISHRA RAJESH RANJAN	NILAM KUMARI KUMAR VISHOKA NAND
45.	SA/286/1996 SA	12	HARIHAR PRASAD SHARMA vs MATHURA SAH AND ORS	RAVI SHANKAR PRASAD SHASHI SHEKHAR SUJEET KUMAR SINHA	AKHILESHWAR KR.SHRIVASTAB AKHILESHWAR KUMAR SHRIVASTVA
46.	SA/325/1996 SA	6	GIRIDHAR MANDAL AND ORS vs SMT. SARITA DEVI AND ORS	NIRAJ KUMAR SINHA	RANJIT NARAYAN S.M. MISHRA DHANANJAY KUMAR GUPTA
47.	SA/73/1997 SA	1	RITU DAS AND ORS vs MANBHAWAN MAHRA AND ANR	RAJIB RANJAN JHA	RANJEET KUMAR DAS NO.2
48.	SA/80/1997	10	KAMALA DEVI vs SHARDA DEVI AND ORS	G.P.BIMAL GITA VERMA ANISH CHANDRA SINHA SANGHA MITRA GHOSH KRISHNA MURARI RAWT SUNIL PATHAK	KASHI NATH CHOUDHARY N.K.AGRAWAL MANOJ KUMAR SINHA MADHURI KUMARI RAY SAURABH NATH
49.	SA/135/1997 SA	17	SONAJHARI KUER AND ORS vs BABULI AHIR AND ORS	RAMA KANT SINGH MADAN PRASAD SINGH JAGANNATH PRASAD	SUNIL KUMAR-II NARBADESHWAR PD.SINHA SUNIL KUMAR-II PRAMOD KUMAR SINGH MANTESH KUMAR
50.	SA/136/1997	12	CHAIRMAN, DISTRICT BOARD, vs TARA DEVI AND ANR	MANOJ KUMAR 1 SHRI NANDAN PRASAD SINGH	UMA KANT PRASAD
51.	SA/261/1997 SA	3	BIBI SAMIDAN ALIAS BIBI SAMIDA, vs MD. NARUL KHAN AND ORS	RAVI SHANKER DWIVEDI SHAMBHU SHARAN SINGH SHALINI RANJAN KUMAR DUBEY RAKESH CHANDRA VIVEKA NAND PATHAK UMESH KUMAR SINGH RAJESH DUBEY SANGEETA SHARMA	MUKUL PRASAD BRIJ KISHOR MISHRA BASHISHTHA NARAYAN MISHRA MITHILESH TIWARY RAJESH KUMAR SACHIDA NAND RAI
52.	SA/327/1997 SA	5	SANICHARI DEVI vs AZHARUL ISLAM	JITENDRA PRASAD SINGH ABHISHEK	RAJIV RANJAN RAJEEV KUMAR SINHA RAMADHAR SINGH

(AT 2.15 P.M.)

FOR ADMISSION

53.	CR. APP (SJ)/5440/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	JITENDRA RAI @ JAGDEO RAI @ JAGDEV RAI AND ORS vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR MD. MOBASSAR ALI	USHA KUMARI 1
54.	CR. APP (SJ)/2549/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	SRIRAM KUMAR @ SHREERAM KUMAR vs THE STATE OF BIHAR AND ANR	VISHAL VIKRAM RANA MISHA BHARTI ZEESHAN KHAN	USHA KUMARI 1 DWIJ RAJ
55.	CR. APP (SJ)/2553/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	MD. WASIK AND ANR vs THE STATE OF BIHAR AND ANR	KUMAR RAVISH SANJAY KUMAR SHARMA ROHIT KUMAR KUMAR RAVISH	SADANAND PASWAN MD. NAUSHAD UZZOHA

56.	CR. APP (SJ)/2564/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	APLESH KUMAR YADAV vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA SUMIT KUMAR PRASOON KUMAR SURAJ KUMAR	SADANAND PASWAN ARUN MD. ANWAR
57.	CR. APP (SJ)/2565/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	GALIB SADAN vs THE STATE OF BIHAR AND ANR	RAJ KUMAR CHITRA DWIVEDI PRATIK KUMAR	SADANAND PASWAN
58.	CR. APP (SJ)/2620/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	3	NANDAN KUMAR vs THE STATE OF BIHAR AND ANR	SUDHA VIVEK RAJ	USHA KUMARI 1 SAKET KUMAR PRAKASH CHANDRA
59.	CR. APP (SJ)/2665/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	2	ANIL KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH MUKUL JEE	USHA KUMARI 1 SANJAY KR. SINHA
60.	CR. APP (SJ)/2671/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	OM KUMAR @ DIGGAN KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SHEO NANDAN PRASAD SWETA BURNWAL	BINAY KRISHNA
61.	CR. APP (SJ)/2686/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	RAVINDRA BHAGAT @ BAUNA AND ANR vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SUNIL KUMAR	SADANAND PASWAN MRITYUNJAY KUMAR
62.	CR. APP (SJ)/2714/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	3	SONU SINGH @ SONU KUMAR @ KARAN KUMAR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR PANDEY KUMARI PALLAVI	BINAY KRISHNA SHWETANK MONI KUMARI SATISH KUMAR SINHA
63.	CR. APP (SJ)/2765/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	SHAILESH YADAV @ SHAILESH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	KUMAR LALIT SIDHENDRA NARAYAN SINGH	SADANAND PASWAN BIRENDRA KUMAR
64.	CR. APP (SJ)/2800/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	DHANIK LAL SAHU @ DHANIK LAL AND ANR vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA PRAKASH KUMAR CHAUDHARY PREM KUMAR THAKUR	USHA KUMARI 1 ASHOK KUMAR @ ASHOK KARN BIMAL KUMAR
65.	CR. APP (SJ)/2835/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	PRAMOD KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	BALESHWAR KAMAT KUMAR UDAY BHANU ROY ANKIT KUMAR	BINAY KRISHNA
66.	CR. APP (SJ)/2839/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	PAYAL DEVI @ PAYAL KUMARI AND ORS vs THE STATE OF BIHAR AND ANR	UDAY KUMAR RAHUL KUMAR	BINAY KRISHNA GANESH PRASAD YADAV
67.	CR. APP (SJ)/2960/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	2	RAVI KUMAR @ RAVI RAJBHAR AND ORS vs THE STATE OF BIHAR AND ANR	ARUN KUMAR GUPTA	USHA KUMARI 1
68.	CR. APP (SJ)/3017/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	3	SUJIT KUMAR @ SUJIT KUMAR PANDEY @ TINKU PANDEY vs THE STATE OF BIHAR AND ANR	KESHAB RAJ JAI RAM SINGH	BINAY KRISHNA SWATI KUMARI RANI SHASHI BHARTI BIJAY BHUSHAN PRASAD
69.	CR. APP (SJ)/3025/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	3	MANJU DEVI vs THE STATE OF BIHAR AND ANR	SATISH CHANDRA PRITI SINGH	SADANAND PASWAN Y. MADHAVI AJAY KUMAR
70.	CR. APP (SJ)/3026/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	2	SITARAM SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ALKA SINGH BINOD KUMAR SINGH	SADANAND PASWAN VIJAY SHANKAR SHRIVASTAVA
71.	CR. APP (SJ)/3151/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	DINESH BIND @ DINESH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH	SADANAND PASWAN MONI KUMARI SHWETANK
72.	CR. APP (SJ)/3155/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	2	MOHAN JI JHA AND ORS vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	SADANAND PASWAN MANOJ KUMAR PANDEY KUMARI PALLAVI
73.	CR. APP (SJ)/3161/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	BHUSHAN YADAV vs THE STATE OF BIHAR AND ANR	BRIJ MOHAN DAS AKHILESH KUMAR PANDEY	SADANAND PASWAN SWATI PARMAR ARVIND KUMAR SINGH
74.	CR. APP (SJ)/3260/2025 u/s 14A(2) SC/ST SC/ST ACT (AB)	1	PANKAJ SHARMA @ PANKAJ KUMAR SHARMA vs THE STATE OF BIHAR AND ANR	VARUN KUMAR ARABIND NATH PANDEY	USHA KUMARI 1 RANJEETA SINHA KIRAN KUMARI SHARMA VIJAY KUMAR AMIT RANJAN

75.	CR. APP (SJ)/3290/2025 U/S 14A (2) OF SC SC/ST ACT (AB)	3	SOMAN SAH AND ANR vs THE STATE OF BIHAR AND ANR	VIRENDRA KUMAR MD. SHADAB ALAM WAZDI	SADANAND PASWAN DIVYA BHARTI PUSHPENDRA KUMAR SINGH
76.	CR. APP (SJ)/3372/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	2	REWATI PATHAK @ REWATI RAMAN PATHAK AND ANR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINGH	USHA KUMARI 1
77.	CR. APP (SJ)/3382/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	MD. SHAMIM @ MD. SHAMIM UDDIN AND ORS vs THE STATE OF BIHAR AND ANR	RANA HASON HOMA YUNUS	BINAY KRISHNA BINOD KUMAR SINHA ASHOK KUMAR

Thursday the 20th November 2025
CENTENARY BUILDING
Court No. 213 (AT 10:30 A.M.)
Mr. Justice Alok Kumar Sinha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CWJC/18771/2025 SELECTION , UNIV.	1	BIPUL KUMAR vs THE BIHAR STATE UNIVERSITY SERVICE COMMISSION AND ORS	DR. BIPIN CHANDRA	GOVERNMENT ADVOCATE (08) BINDHYACHAL RAI	
			FOR ADMISSION - FRESH CASES			
2.	CWJC/18746/2025 TRANSFER, UNIV./CO	1	SANJAY KUMAR vs THE BABASAHEB BHIM RAO AMBEDKAR BIHAR UNIVERSITY AND ORS	PRASHANT KUMAR	BINDHYACHAL RAI	
3.	CWJC/18767/2025 SALARY, SCHOOL SER	1	ARVIND CHOUDHARY @ ARVIND KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	VIJAY ANAND KAUSHAL KUMAR ROOP KISHAN SARITA KUMARI	GOVERNMENT PLEADER (22)	
4.	CWJC/18781/2025 SELECTION , SCHOO	1	NEHA KUMARI vs THE STATE OF BIHAR AND ORS	DHIRAJ KUMAR SINGH RAHIL FIRDAUSH	ADDL. ADVOCATE GENERAL (12) SANJAY PANDEY	
			FOR ADMISSION			
5.	CWJC/15379/2015 REM/DIS/TER, UNIV. IA-1/2015 (9565/2015) MISC IA-2/2016 (2808/2016) MODIFICATION IA-3/2024 () MISC	48	SATYA PRAKASH vs THE UNION OF INDIA AND ORS	AMIT PRAKASH KUMAR MANISH RAJESH RANJAN SANJEEV KUMAR	BHARAT BHUSHAN ALOK KUMAR AGRAWAL DR.PUNAM KUMARI SINGH (CGC) S.D SANJAY (ADDL. SOC. GEN.) AWADH BIHARI OJHA SUSHILA AGRAWAL NITESH KUMAR	
(AT 2:15 P.M.)						
6.	CWJC/17887/2015 SELECTION , SCHOO	8	CHANDRASHEKHAR PRASAD KUNWAR vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHRIVASTAVA KRISHNA KANT SINGH	GP22- G.P. OJHA UMESH KUMAR MISHRA BIJAY PRAKASH SINGH	
(AT 03:30 P.M.)						
7.	CWJC/15709/2016 REM/DIS/TER, SCHOO	10	LALLAN KISHORE AROHI vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR SINGH SHAKIB AYAZ UMA KANT MISHRA	PRABHAKAR JHA- GP27	
(AT 2:15 P.M.)						
8.	CWJC/7505/2015 SELECTION , UNIV.	3	PANKAJ KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA RAJESH KUMAR SINHA	AJEET KUMAR INDRADEO PRASAD SC-27	
9.	CWJC/14057/2016 SALARY, SCHOOL SER IA-1/2024 () SUBSTITUTION	12	BABUA NAND SINGH AND ORS vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	SUBHASH CHANDRA MISHRA-SC16	
10.	CWJC/18179/2016 SALARY, UNIV./COLL IA-1/2024 () SUBSTITUTION	12	PRATIMA DEVI, vs THE T. M. BHAGALPUR UNIVERSITY AND ORS	PURUSHOTTAM KUMAR JHA SWETA KUMARI AVANINDRA KUMAR JHA SANDHYA MISHRA JITENDRA ACHARYA ANAND KUMAR TIWARI BISHWASH VIJETA	SMT. SHILPA SINGH- GA12 SUBODH KUMAR JHA ASHHAR MUSTAFA RAJENDRA KUMAR GIRI RITESH KUMAR	
11.	CWJC/4453/2017 PAY SCALES , SCHOO IA-1/2025 () MISC	7	MD. MUSLIM vs THE STATE OF BIHAR AND ORS	BINAY KUMAR MD. NAJMUL HODDA	ASHUTOSH RANJAN PANDEY-AAG15 DR. ANAND KUMAR	
12.	CWJC/11780/2017 OTHERS, SCHOOL SER	4	RAJESH RAY vs THE STATE OF BIHAR AND ORS	SATYENDRA KUMAR SINGH JITENDRA KUMAR	SMT. BINITA SINGH-SC28	

13.	CWJC/11816/2017 SELECTION , SCHOO IA-1/2019 () MISC	5	DEO BANSH PANDIT vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR PANDIT	S.C.MISHRA -SC16 SATYAM SHIVAM SUNDARAM
14.	CWJC/11829/2017 DISCP.PROC., SCHOO	5	FAROOQUE ALAM vs THE STATE OF BIHAR AND ORS	RATANAKAR JHA	MADANJEET KUMAR-GP20
15.	CWJC/11860/2017 OTHERS, SCHOOL SER	4	KANCHNA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	RISHIKESH OJHA OM PRAKASH PANDEY	JITENDRA KUMAR RAY - SC13 ABHINAV SRIVASTAVA GIRIJISH KUMAR
16.	CWJC/11907/2017 OTHERS, SCHOOL SER	4	SABITA MEHTA AND ORS vs THE STATE OF BIHAR AND ORS	RISHIKESH OJHA	MADHAW PRASAD YADAV - GP23 GIRIJISH KUMAR
17.	CWJC/11946/2017 SELECTION , SCHOO	4	TARANNUM PRAVEEN vs THE STATE OF BIHAR AND ORS	RATAN KUMAR	SMT. SHILPA SINGH -GA12 SATISH CHANDRA MISHRA MD. NURUL HODA
18.	CWJC/11950/2017 OTHERS, SCHOOL SER	2	SMT. SHIV KUMARI DEVI AND ORS vs THE STATE OF BIHAR AND ORS	RISHIKESH OJHA	S.C.MISHRA -SC16 ABHINAV SRIVASTAVA GIRIJISH KUMAR
19.	CWJC/12014/2017 SELECTION , SCHOO	3	SHARMILA KUMARI vs THE STATE OF BIHAR AND ORS	VASUDEO RAM NISHA SINGH SANJAY KUMAR	SMT. SHILPA SINGH-GA12
20.	CWJC/12208/2017 SALARY, UNIV./COLL	4	DR. BINA VERMA AND ORS vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN UJJAWAL BHUSHAN KUSHAGRA RAJ	SMT. SHILPA SINGH -GA12 NAGENDRA KUMAR SINGH RITESH KUMAR BINDHYACHAL RAI
21.	CWJC/12232/2017 SELECTION , SCHOO	4	NAVIN KUMAR vs THE STATE OF BIHAR AND ORS	NARESH PRASAD PUSHPA KUMARI	JITENDRA KUMAR RAY - SC13
22.	CWJC/12275/2017 PROMOTION , UNIV.	3	GUNJAN JHA vs THE STATE OF BIHAR AND ORS	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM	A.R.PANDEY -AAG15 RITESH KUMAR
23.	CWJC/12278/2017 REM/DIS/TER, SCHOO IA-1/2017 (7301/2017) MISC	5	VIJAY KUMAR vs THE STATE OF BIHAR AND ORS	PRAVEEN KUMAR KUMARI SEEMA SINGH RAKESH BIHARI SHARAN	KAMESHWAR KUMAR -GP17 PRABHAT KUMAR DIPAK
24.	CWJC/12452/2017 SENIORITY , SCHOO	4	KUMAR ANIL SINGH AND ORS vs THE STATE OF BIHAR AND ORS	AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA SWETA KUMARI ABHISHEK ANAND	ASHUTOSH RANJAN PANDEY-AAG15
25.	CWJC/12572/2017 OTHERS, UNIV./COLL	3	BINAY KUMAR SINGH vs THE CHANCELLOR OF UNIVERSITIES, BIHAR AND ORS	PRAMOD KUMAR SINGH UMA KANT PRASAD	RAJENDRA KUMAR GIRI SANTOSH KUMAR JHA SHASHI BHUSHAN KUMAR MRITUNJAY KUMAR ANIL SINGH BRAJ NANDAN KUMAR TIWARY RAJIV RANJAN KR. PANDEY
26.	CWJC/12577/2017 OTHERS, SCHOOL SER IA-1/2018 (2717/2018) MISC	3	DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR MOUAR RAJ KRISHAN JHA HARISH KUMAR	SMT. BINITA SINGH-SC28
27.	CWJC/12753/2017 OTHERS, SCHOOL SER	3	RINKI vs THE STATE OF BIHAR AND ORS	SATISH KUMAR SINHA	S.C.MISHRA -SC16
28.	CWJC/12818/2017 OTHERS, SCHOOL SER	3	SUBHASH PRASAD SINGH vs THE CHAIRMAN, BIHAR SCHOOL EXAMINATION BOARD AND ORS	PRAVEEN KUMAR NIHAR NANDAN AMBASTA	SMT. BINITA SINGH-SC28 GYAN SHANKAR LALIT KISHORE
29.	CWJC/12881/2017 REM/DIS/TER, SCHOO	3	KUMARI INDRAKAL SINHA vs THE STATE OF BIHAR AND ORS	VASANT VIKAS SRI KRISHNA RANJAN	MADHAW PRASAD YADAV - GP23
With 29.1	CWJC/15542/2019 SELECTION , SCHOO	3	MEENA KUMARI vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR LALJI KUMAR RAKESH	PRABHAKAR JHA (GP27)

With 29.2	CWJC/15542/2019 SELECTION , SCHOO	3	MEENA KUMARI vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR LALJI KUMAR RAKESH	PRABHAKAR JHA (GP27)
30.	CWJC/12949/2017 SELECTION , UNIV.	6	DR. UJJAWAL vs BIHAR PUBLIC SERVICE COMMISSION AND ORS	RAJESH PRASAD CHOUDHARY	SANJAY PANDEY
31.	CWJC/12960/2017 SELECTION , UNIV.	3	DR. ALIZA CHAKRAWARTI AND ORS vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR	SMT. BINITA SINGH -SC28 SANJAY PANDEY
32.	CWJC/13036/2017 SALARY, SCHOOL SER	3	SHEO KUMAR SHUKLA vs THE UNION OF INDIA AND ANR	DHANESHWAR PRASAD GUPTA	S.D SANJAY ADDL. SOC. GEN. GAURAV KUMAR JHA SUSHMITA MISHRA ANSHAY BAHDUR MATHUR (CGC) KUMAR DHIRENDRA PRATAP SINGH
33.	CWJC/13210/2017 PAY SCALES , UNIV.	4	ISHWARI RAY AND ORS vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	MADHAW PRASAD YADAV - GP23 PRABHAT KUMAR VERMA KINKAR KUMAR
34.	CWJC/13536/2017 SELECTION , SCHOO	5	ARUN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KAUSHAL KUMAR SINGH	MADHAW PD. YADAV-GP23 RAKESH RANJAN
With 34.1	MJC/2644/2018 CONTEMPT- SJ	5	ARUN KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, BIHAR, PATNA, NAMELY R. K AND ORS	ASHOK KUMAR NIRAJ KUMAR	SMT. SHILPA SINGH - GA 12 RAKESH RANJAN
35.	CWJC/14771/2017 SALARY, UNIV./COLL	4	MUKESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	DEWENDRA NARAYAN SINGH SANTOSH KUMAR AJIT KUMAR	SMT. SHILPA SINGH -GA12 NAGENDRA KUMAR SINGH RITESH KUMAR BINDHYACHAL RAI
36.	CWJC/14902/2017 SALARY, UNIV./COLL	3	MD. FAROOQUE vs THE STATE OF BIHAR AND ORS	JAVED ASLAM NAJEEB AHMAD THAKUR BRAJESH SINGH	ASHUTOSH RANJAN PANDEY-AAG15 GYAN SHANKAR PARTHA SARTHY LALIT KISHORE
37.	CWJC/15468/2017 SELECTION , SCHOO	2	VIKRAM KUMAR vs THE STATE OF BIHAR AND ORS	PODDAR SURESH GANDHI SURESH KUMAR	MADANJIT KUMAR-GP20
38.	CWJC/15510/2017 PROMOTION , SCHOO IA-1/2017 (8400/2017) MISC	11	VIVEKANAND PATHAK vs THE STATE OF BIHAR AND ORS	MURARI PRASAD SINHA ASHOK KUMAR YADAV	ASHUTOSH RANJAN PANDEY-AAG15 SATYAM SHIVAM SUNDARAM SUSHIL KUMAR JHA BINOD KUMAR RAM NIWAS PRASAD
39.	CWJC/18086/2017 SELECTION , UNIV.	2	BRAJ KISHOR SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	SHALLY KUMARI ANJANI KUMAR MISHRA	ARCHANA MEENAKSHEE - GP6
40.	CWJC/18091/2017 ALLOW./LTC , SCHOO	2	NARENDRA KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ORS	BIBHAKAR TIWARY SUSHIL KUMAR SINGH	SMT.SHILPA SINGH -GA12
41.	CWJC/18144/2017 PROMOTION , SCHOO	3	SRI NIWAS SINGH vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH SHYAMA KANT SINGH ARJUN PRASAD KUNWAR	S.C.MISHRA -SC16
42.	CWJC/18297/2017 OTHERS, SCHOOL SER	2	KRISHNA PRAJAPATI vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR DUBEY	P.K.VERMA -AAG3
43.	CWJC/18300/2017 OTHERS, SCHOOL SER	2	LAL DEV SINGH vs THE STATE OF BIHAR AND ORS	KRISHNA KANT SINGH ANIL KUMAR SINHA	MADANJEET KUMAR -GP20 SANJEEV KUMAR MRITUNJAY UPADHYAY
44.	CWJC/18315/2017 PROMOTION , SCHOO	2	SATISH CHANDRA vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR NIRANJAN KUMAR	M. PD. YADAW-GP23

45.	CWJC/18330/2017 PROMOTION , UNIV.	2	MOHAN KUMAR LAL vs THE CHANCELLOR OF UNIVERSITIES OF BIHAR AND ORS	SUNIL KUMAR SINGH RANVIJAY SINGH	RAJENDRA KUMAR GIRI NAGENDRA KUMAR SINGH BINDHYACHAL RAI
46.	CWJC/18387/2017 REM/DIS/TER, SCHOO	2	KRISHNA KUMAR YADAV vs THE STATE OF BIHAR AND ORS	DIWAKAR PRASAD SINGH	S.C.MISHRA -SC16
47.	CWJC/18400/2017 PROMOTION , SCHOO	2	RAM PRAMOD JHA vs THE STATE OF BIHAR AND ORS	ATUL CHANDRA	KAMESHWAR KUMAR-GP17 SUNIL KUMAR KARN
48.	CWJC/18429/2017 OTHERS, SCHOOL SER	1	AJAY KUMAR JHA vs THE STATE OF BIHAR AND ORS	VAGISHA PRAGYA VACAKNAVI	MADHAW PRASAD YADAV - GP23 SHIV KUMAR
49.	CWJC/18438/2017 PROMOTION , SCHOO	1	SHIV MANGAL SINGH vs THE STATE OF BIHAR AND ORS	ARBIND KUMAR	MADHAW PRASAD YADAV - GP23 ARUN KUMAR ARUN
50.	CWJC/18439/2017 SELECTION , SCHOO	2	FAIYAZ AHMED AND ORS vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	S. C. MISHRA - SC16
51.	CWJC/18471/2017 SENIORITY , SCHOO	2	MD. ASHRAF ALI AND ANR vs THE STATE OF BIHAR AND ORS	DILIP KUMAR ROY	A.R.PANDEY -AAG15 MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE
52.	CWJC/18532/2017 SELECTION , UNIV.	3	MRITYUNJAY KUMAR THAKUR AND ORS vs THE LALIT NARAYAN MITHILA UNIVERSITY AND ORS	BINODANAND MISHRA	MD. NADIM SERAJ BINDHYACHAL RAI
53.	CWJC/18541/2017 SELECTION , SCHOO	3	RAJ KUMAR MUKHIA vs THE STATE OF BIHAR AND ORS	KRIPA NAND JHA	KAMESHWAR KUMAR -GP17
54.	CWJC/18551/2017 OTHERS, SCHOOL SER	2	SURESH PAWAN vs THE STATE OF BIHAR AND ORS	RAM KUMAR SINGH	MADHAW PRASAD YADAV - GP23
55.	CWJC/18592/2017 SALARY, UNIV./COLL IA-2/2023 ()	23	RAKESH KUMAR SINGH vs MAGADH UNIVERSITY, BODH GAYA, THROUGH ITS REGISTRAR AND ORS	SANJAY KUMAR VERMA	ASHUTOSH RANJAN PANDEY -AAG15 ARABIND NATH PANDEY RAJENDRA KUMAR GIRI RANA VIKRAM SINGH AJAY RAKESH KUMAR SAMRENDRA PANKAJ KUMAR SINGH
56.	CWJC/18628/2017 REM/DIS/TER, SCHOO	2	NITISH KUMAR vs THE STATE OF BIHAR AND ORS	KUMAR KAMAL NAYAN VIVEK ANAND AMRITESH	SMT. BINITA SINGH -SC28
57.	CWJC/18683/2017 PROMOTION , SCHOO	2	MD. JAMALUDDIN ANSARI vs THE STATE OF BIHAR AND ORS	MD. NAZIR ANSARI MOHAMMED ABU HAIDAR	PRABHAKAR JHA -GP27
58.	CWJC/18715/2017 OTHERS, SCHOOL SER	6	DIWAKAR JHA @ DIWAKAR AND ORS vs THE STATE OF BIHAR AND ORS	AMALENDU SHEKHAR THAKUR RAM PRAWESH KUMAR	MADANJEET KUMAR -GP20
59.	CWJC/18752/2017 OTHERS, SCHOOL SER IA-1/2022 () AMENDMENT	1	SHIVJEE RAI vs THE STATE OF BIHAR AND ORS	SIDDHARTH HARSH	S.C. MISHRA - SC-16
60.	CWJC/18755/2017 SALARY, SCHOOL SER	4	VIJAY KUMAR vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR	A.R.PANDEY -AAG15 GIRIJISH KUMAR
61.	CWJC/18770/2017 REM/DIS/TER, SCHOO	4	MD. GHUFRAN SABIR vs THE STATE OF BIHAR AND ORS	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM	JITENDRA KUMAR ROY NO-1 -SC13 BISHWAJEET SINGH KUNDAN KUMAR SINGH
62.	CWJC/18785/2017 SELECTION , SCHOO	2	UMESH KUMAR vs THE STATE OF BIHAR AND ORS	KRIPA NAND JHA	S.C. MISHRA - SC-16
63.	CWJC/18809/2017 SELECTION , SCHOO	2	RAMAKANT CHAURASIYA vs THE STATE OF BIHAR AND ORS	AJAY NANDAN SAHAY RAJNISH KUMAR MISHRA	SMT.SHILPA SINGH -GA12 VIJAY KUMAR
64.	CWJC/18824/2017 OTHERS, SCHOOL SER	2	RANDHIR BHARTI vs THE STATE OF BIHAR AND ORS	MRITUNJAY PRASAD SINGH	PRABHAKAR JHA -GP27 GIRIJISH KUMAR

65.	CWJC/18825/2017 OTHERS, SCHOOL SER	2	KIRAN DEVI vs THE STATE OF BIHAR AND ORS	RAJ BANSH DUBEY PRAMOD KUMAR	SMT. BINITA SINGH -SC28
66.	CWJC/18826/2017 SELECTION , SCHOO	2	BIBHA KUMARI vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR RITESH KUMAR	PRABHAKAR JHA -GP27
67.	CWJC/18836/2017 SELECTION , SCHOO	2	DR. ANJANI KUMARI vs THE STATE OF BIHAR AND ORS	AMIT KUMAR ANAND	KAMESHWAR KUMAR -GP17 SATYABIR BHARTI LALIT KISHORE SATYAM SHIVAM SUNDARAM
68.	CWJC/18934/2017 DISCP.PROC., SCHOO	2	MAHENDRA RAVIDAS vs THE STATE OF BIHAR AND ORS	ANIL KUMAR MAHARAJ RANA ISHWAR CHANDRA	M. PRASAD YADAV - GP23
69.	CWJC/18942/2017 REM/DIS/TER, SCHOO	3	AMIT KUMAR vs THE STATE OF BIHAR AND ORS	SUBODH KUMAR BARNWAL SANJAY KUMAR SHAMBHU SHARAN SINGH	MADHAW PRASAD YADAV - GP23
70.	CWJC/18947/2017 SELECTION , SCHOO	3	NAJAMA KHATOON vs THE SECRETARY, SANCHALAN SAMITI AND ORS	RANJIT KUMAR YADAV SUJIT KUMAR	J.K.RONY -1 -SC13
71.	CWJC/18977/2017 OTHERS, SCHOOL SER	1	MANOJ KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH PARMESHWAR VISHWAKARMA AMBRISH RAHUL	ASHUTOSH RANJAN PANDEY -AAG15
72.	CWJC/19082/2017 SALARY, UNIV./COLL	8	DR. SMT. SHEELA KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	NAMRATA MISHRA CHHOTE LAL MISHRA	S.C.MISHRA -SC16 AWADHESH PRASAD SINHA (SC16) RAJENDRA KUMAR GIRI BINAY KUMAR SINGH
73.	CWJC/19089/2017 REM/DIS/TER, SCHOO	2	PUNAM KUMARI vs THE STATE OF BIHAR AND ORS	AMRESH KUMAR SINHA PAWAN KUMAR ARYA	SMT. SHILPA SINGH -GA-12
74.	CWJC/19100/2017 OTHERS, SCHOOL SER	2	SRI KANT RAM AND ORS vs THE STATE OF BIHAR AND ORS	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM	MADHAW PRASAD YADAV - GP23 GIRIJISH KUMAR
75.	CWJC/19127/2017 OTHERS, SCHOOL SER	2	NEELAM DEVI vs THE STATE OF BIHAR AND ORS	RAVI BHUSHAN VERMA	SMT.BINITA SINGH -SC28
76.	CWJC/19135/2017 SELECTION , SCHOO IA-1/2023 ()	2	MAHESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	AJIT RANJAN KUMAR	SMT.SHILPA SINGH -GA12
77.	CWJC/19151/2017 SELECTION , SCHOO	2	RANJU DEVI vs THE PRINCIPAL SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR AND ORS	SANJAY PRASAD	A.R.PANDEY -AAG15 KRIPA NAND JHA
78.	CWJC/19250/2017 SELECTION , UNIV. IA-1/2018 (8715/2018) MISC	10	SHANTANU SAURABH AND ORS vs BIHAR PUBLIC SERVICE COMMISSION AND ORS	VAIDEHI RAMAN PRASAD SINGH RAJAN MRITYUNJAY KUMAR	SANJAY PANDEY VIKAS RATAN BHARTI SANJEEV KUMAR RAKESH KUMAR SINGH
79.	CWJC/19312/2017 OTHERS, SCHOOL SER	2	SANJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SHASHI KUMAR RANJAY KUMAR SINGH	GIRIJISH KUMAR
80.	CWJC/19319/2017 OTHERS, UNIV./COLL	2	SHREE RAM SINGH vs THE STATE OF BIHAR AND ORS	BINAY KUMAR SINGH KUMAR RAJEEV REMY KUMARI	M.P. YADAV- GP23 RAJENDRA KUMAR GIRI ARABIND NATH PANDEY PANKAJ KUMAR SINGH
81.	CWJC/19331/2017 OTHERS, SCHOOL SER	2	KISHORE KUMAR vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR KARANDEEP KUMAR	JITENDRA KR. ROY NO-1-SC13
82.	CWJC/19353/2017 RGL.AD-HOC., UNIV. IA-1/2018 (3339/2018) INTERVENOR PETITIO IA-2/2018 (9507/2018) MODIFICATION IA-3/2019 () INTERVENOR PETITIO	2	RAJU RAM AND ORS vs THE STATE OF BIHAR AND ORS	RAJIB RANJAN JHA DINESH KUMAR SHRI NATH PATHAK KRISHNA NARAYAN JHA	SMT.SHILPA SINGH- GA12 RAJENDRA KUMAR GIRI ARABIND NATH PANDEY PANKAJ KUMAR SINGH

83.	CWJC/19371/2017 SELECTION , SCHOO	2	SRI RAM PRASAD vs THE STATE OF BIHAR AND ORS	MAYA SHANKAR MISHRA NAGENDRA UPADHYAY	MADANJEET KUMAR- GP20
84.	CWJC/19401/2017 SELECTION , SCHOO	2	NARENDRA KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR	SMT.SHILPA SINGH -GA12 SUNIL KUMAR SINGH SUNIL KUMAR SINGH
85.	CWJC/52/2018 SELECTION , UNIV.	17	RAJ KUMAR MANDAL vs THE DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY AND ORS	ARJUN KUMAR ALOK KUMAR	ARVIND UJJWAL CHANDRA MOHAN SINGH 0 DEVENDER KUMAR SINHA CHANDRA MOHAN SINGH
86.	CWJC/113/2018 DISCP.PROC., UNIV.	15	DR. ADITYA RAJ vs THE UNION OF INDIA AND ORS	ALOK KUMAR SINHA APURVA KUMAR INDRAJEET BHUSHAN	S.D SANJAY ADDL. SOC. GEN. RAJESH KUMAR VERMA NARESH DIKSHIT UMA SHANKAR VERMA SATYABIR BHARTI
87.	CWJC/567/2018 RGL.AD-HOC., UNIV. IA-1/2019 () MISC IA-2/2021 () SUBSTITUTION	8	SAIFULLAH DEORAJI AND ORS vs THE STATE OF BIHAR AND ORS	NITESH KUMAR BHARAT BHUSHAN ANAND VARDHAN MOHAMMED ABU HAIDAR VIKRANT BALLAV SHARAN AKSHITA SHARMA	MADANJIT KUMAR- GP20 VIKAS RATAN BHARTI SANJEEV KUMAR VIVEKA NAND SINGH
88.	CWJC/1083/2018 COMP.GRND. , SCHOO IA-1/2023 ()	10	TEJ PRAKASH NARAYAN vs THE STATE OF BIHAR AND ORS	MADHURI LATA RANDHIR KUMAR	KAMESHWAR KUMAR -GP17 NIKESH KUMAR
89.	CWJC/1543/2018 REM/DIS/TER, UNIV.	4	PANKAJ KUMAR AND ANR vs THE CHANCELLOR OF UNIVERSITIES OF BIHAR AND ORS	ABHINAV SRIVASTAVA UJJAWAL BHUSHAN RAUSHAN	RAJENDRA KUMAR GIRI SHAILENDRA KUMAR SINGH
With 89.1	CWJC/1891/2018 REM/DIS/TER, UNIV.	4	HARSH VARDHAN DIXIT vs THE CHANCELLOR OF UNIVERSITY OF BIHAR AND ORS	ABHINAV SRIVASTAVA UJJAWAL BHUSHAN RAUSHAN	RAJENDRA KUMAR GIRI REKHA PRASAD SHAILENDRA KUMAR SINGH
With 89.2	CWJC/1896/2018 REM/DIS/TER, UNIV.	4	PRAMOD KUMAR AND ANR vs THE CHANCELLOR OF UNIVERSITIES OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN UJJAWAL BHUSHAN	RAJENDRA KUMAR GIRI SHAILENDRA KUMAR SINGH REKHA PRASAD
With 89.3	CWJC/1906/2018 REM/DIS/TER, UNIV.	4	MD. QUAMAR AHSAN AND ANR vs THE CHANCELLOR OF UNIVERSITIES OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN UJJAWAL BHUSHAN	RAJENDRA KUMAR GIRI SHAILENDRA KUMAR SINGH ASHHAR MUSTAFA
With 89.4	CWJC/2047/2018 RGL.AD-HOC., UNIV.	4	DR. MITHILESH KUMAR YADAV vs THE CHANCELLOR OF UNIVERSITIES OF BIHAR AND ORS	ABHINAV SRIVASTAVA UJJAWAL BHUSHAN RAUSHAN	RAJENDRA KUMAR GIRI SHAILENDRA KUMAR SINGH ASHHAR MUSTAFA
90.	CWJC/1611/2018 CONTIN.SER , UNIV.	17	QASEEMUDDIN HAIDER vs THE UNION OF INDIA AND ORS	SYED FIROZ RAZA	S.D SANJAY ADDL. SOC. GEN. KANAK VERMA
91.	CWJC/1658/2018 SELECTION , SCHOO	12	PRAVIN KUMAR VERMA vs THE STATE OF BIHAR AND ORS	KANTI JHA SMITA PRASAD MADHAV ROY RABINDRA NATH TIWARI RAKESH KUMAR JHA	A.R. PANDEY- AAG15
92.	CWJC/1819/2018 SALARY, UNIV./COLL	9	DR. NAWAL PRASAD vs THE STATE OF BIHAR AND ORS	NILANJAN CHATTERJEE GOURANGA CHATTERJEE	SMT.SHILPA SINGH -GA12 SHAILENDRA KUMAR SINGH ASHHAR MUSTAFA AMIT KUMAR JHA
93.	CWJC/2071/2018 SELECTION , UNIV.	11	VIBHA PANDEY vs THE B. N. MANDAL UNIVERSITY, LALU NAGAR AND ORS	SHRI PRAKASH SRIVASTAVA RAJEEV RANJAN SANTOSH BHARTI APURVA KUMAR	SMT. BINITA SINGH-SC28 RITESH KUMAR SANJAY PANDEY AMARENDRA NATH VERMA
94.	CWJC/2314/2018 OTHERS, SCHOOL SER	13	CHANCHALA KUMARI @ MUNNI DEVI vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA ANIL KUMAR	MADANJIT KUMAR-GP20 SANJEEV KUMAR BIPIN BIHARI SINGH

95.	CWJC/2675/2018 SELECTION , SCHOO	14	ASHOK KUMAR BAITHA vs THE STATE OF BIHAR AND ORS	NARESH PRASAD	MADHAW PRASAD YADAV - GP23 RANJAN KUMAR SRIVASTAVA RAKESH KUMAR SATYESHWAR PRASAD ARVIND KUMAR (SPL. PP. VIGILANCE) ANIL SINGH
96.	CWJC/3080/2018 SALARY, SCHOOL SER IA-1/2024 () MISC	5	JAGDEO BHINDWAR vs THE CHIEF SECRETARY, GOVT. OF BIHAR AND ORS	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA	ASHUTOSH RANJAN PANDEY-AAG15
97.	CWJC/3898/2018 OTHERS, SCHOOL SER	10	AMOD KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RANA BHUPENDRA NARAYAN SINGH SATYAM SHIVAM SUNDARAM	PRABHAKAR JHA -GP27 HANS LAL KUMAR SANDHYA KUMARI SINHA GYAN SHANKAR LALIT KISHORE ARUN KUMAR
98.	CWJC/3926/2018 SALARY, UNIV./COLL	7	KUMARI VINEETA AND ORS vs THE TILKA MANJHI BHAGALPUR UNIVERSITY AND ORS	AVANINDRA KUMAR JHA ABHISHEK ANAND AVANINDRA KUMAR JHA	SHAILENDRA KUMAR SINGH AMIT KUMAR JHA ASHHAR MUSTAFA RANJAN KUMAR SINHA SEEMA SUBHASH KUMAR MISHRA
99.	CWJC/4329/2018 REM/DIS/TER, SCHOO	8	KUMOD PRASAD SINGH vs THE STATE OF BIHAR AND ORS	ANIL KUMAR MUKUND ANIRUDH PANDEY PURNENDU KESHAV RANJIT KUMAR SINGH	M. PD. YADAV- GP23 SHAMBHU SHARAN SINGH
100.	CWJC/8273/2018 SALARY, UNIV./COLL	7	INDU DUTT JHA vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY	PRABHAKAR JHA- GP27 AWADHESH PRASAD SINHA BINAY KUMAR SINGH

Thursday the 20th November 2025

CENTENARY BUILDING

Court No. 110 (AT 10:30 A.M.)

Mr. Justice Ajit Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks

Urgent mentioning of cases related to Education Service (year 2019-21) will be made on every Monday at 10:30 A.M.

Urgent mentioning of cases related to Retirement Benefits will be made on every Thursday at 10:30 A.M.

FOR ORDERS (ON OFFICE NOTES) -I

1.	CWJC/18390/2021 POST RETIRE, SCHOO	3	RAMJEE SHARMA vs THE STATE OF BIHAR AND ORS	MD. ANISUR RAHMAN JAY PRAKASH SINGH SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR AMIT KUMAR	ANURADHA SINGH (SC21) KAUSHLENDRA KUMAR SINHA APURV HARSH	
2.	CWJC/15643/2025 POST RETIRE, UNIV.	1	KUNJ BIHARI OJHA vs THE STATE OF BIHAR AND ORS	SURENDRA MISHRA RACHNA KUMARI RAJIV RANJAN PANDEY	STANDING COUNSEL 18 DR. ANAND KUMAR	

FOR ADMISSION - FRESH CASES

3.	CWJC/18790/2025 SALARY, SCHOOL SER	1	RAMASHISH PASWAN vs THE STATE OF BIHAR AND ORS	GANESH PRASAD SINGH	GOVERNMENT PLEADER (27)	
4.	CWJC/18791/2025 PAY SCALES , SCHOO	1	VISHWAMOHAN BHASKAR vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	GOVERNMENT PLEADER (18)	
5.	CWJC/18792/2025 PROMOTION , SCHOO	1	RAKESH KUMAR TOOFAN, vs THE STATE OF BIHAR AND ORS	RAMA KANT SINGH	GOVERNMENT PLEADER (06)	
6.	CWJC/18798/2025 OTHERS, SCHOOL SER	1	ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	PRAKASH CHANDRA	GOVERNMENT ADVOCATE (03)	

FOR ADMISSION - FRESH CASES I

7.	CWJC/12426/2025 POST RETIRE, UNIV.	1	RAVINDRA KESHAO vs THE VICE CHANCELLOR, MAGADH UNIVERSITY, BODH GAYA AND ORS	SANJAY KUMAR RAM KISHUN PRASAD	SIDDHARTHA PRASAD	
8.	CWJC/12434/2025 POST RETIRE, BOARD	1	SMT. BUCHIYA DEVI vs THE STATE OF BIHAR AND ORS	HARI SHANKAR ROY SHASHI PRIYA	GOVERNMENT PLEADER (20) PRASOON SINHA RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY	
9.	CWJC/12440/2025 POST RETIRE, NON G	1	RAMBALI SAH @ RAMVALI SAH vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR PRAMOD KUMAR SINGH MD. MOBASSAR ALI	GOVERNMENT PLEADER (02) PRASHANT PRATAP	
10.	CWJC/12468/2025 POST RETIRE, NON G	1	BINOD SINGH vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN PRIYESHI BHUSHAN UJJAWAL BHUSHAN	STANDING COUNSEL (11) RITIKA RANI	
11.	CWJC/12470/2025 POST RETIRE, GAZET	1	KUMAR SUMITRA NANDAN SINGH vs THE STATE OF BIHAR AND ORS	HARSHVARDHAN SHIVSUNDARAM	ADDITIONAL ADVOCATE GENERAL (3) BINDHYACHAL RAI	
12.	CWJC/12486/2025 POST RETIRE, NON G	1	SUDHIR KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SUNIL KUMAR	ADDL. ADVOCATE GENERAL (12) PRABHAT RANJAN	
13.	CWJC/12528/2025 POST RETIRE, NON G	1	ANANDI PRASAD YADAV vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN SINGH	GOVERNMENT PLEADER (14)	

14.	CWJC/12582/2025 POST RETIRE, BOARD	1	VIJOY PRAKASH vs THE NEW INDIAN ASSURANCE CO. LTD., AND ORS	SHANTI PRATAP SURENDRA KUMAR	DURGESH KUMAR SINGH
15.	CWJC/12591/2025 POST RETIRE, SCHOO	1	MD. AFZAUL HAQUE AND ORS vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR UMESH PRASAD	GOVERNMENT ADVOCATE (8) MD. ASLAM ANSARI
16.	CWJC/12612/2025 POST RETIRE, GAZET	1	REKHA DEVI vs THE STATE OF BIHAR AND ORS	NIRBHAY PRASHANT	GOVERNMENT ADVOCATE (08) NIVEDITA NIRVIKAR
17.	CWJC/12613/2025 POST RETIRE, OTHER	1	SUDAMI DEVI vs THE UNION OF INDIA AND ORS	PARAS NATH MUKESH KUMAR	ADDITIONAL SOLICITOR GENERAL
18.	CWJC/12665/2025 POST RETIRE, BANK	1	RABINDRA NATH SHUKLA vs THE UTTAR BIHAR GRAMIN BANK AND ORS	ALOK KUMAR PRANAV KUMAR	PRABHAKAR JHA SURESH PD SINGH NO.1
19.	CWJC/12678/2025 POST RETIRE, HEALT	1	RANI PRIYA vs THE STATE OF BIHAR AND ORS	MALLIKA MAZUMDAR DILKASH KHAN RAJNISH KUMAR ZEBA AKHTAR	STANDING COUNSEL (25) RAM KINKER CHOUBEY
20.	CWJC/12706/2025 POST RETIRE, BOARD	1	MOST. KUNTI DEVI vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED AND ORS	VIJAY KUMAR DEVENDRA KUMAR KUBER PATHAK SUSHMA KUMARI	VIVEK PRASAD ANAND KUMAR OJHA
21.	CWJC/12754/2025 POST RETIRE, HEALT	1	HIRA KANT PATHAK vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA MRINAL MOHAN MUKUL PRASOON KUMAR SURAJ KUMAR	GOVERNMENT PLEADER (14) CHAITANYA SWAROOP
22.	CWJC/12755/2025 POST RETIRE, NON G	1	RAGHU NATH SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	RABINDRA PRASAD SINGH	GOVERNMENT PLEADER (14) ARUN KUMAR ARUN
23.	CWJC/12764/2025 POST RETIRE, BANK	1	KANTI DEVI vs THE ZONAL MANAGER, STATE BANK OF INDIA, AND ORS	KUMAR RAJEEV ABHISHEK KUMAR	SANJIV KUMAR. RAM YASH SINGH KAUSHALESH CHOUDHARY
24.	CWJC/12774/2025 POST RETIRE, GAZET	1	SANTOSH KUMAR MANMOHAN vs THE STATE OF BIHAR AND ORS	UMESH KUMAR TAHSIN NAYYAR SIDDIQUI ROY BIRENDRA ABHISHEK ANAND SRISTY PATEL SHUBHANKAR RAJ	STANDING COUNSEL (25) RAJ NANDAN PRASAD
25.	CWJC/12797/2025 POST RETIRE, SCHOO	1	KHALID HUSSAIN vs THE STATE OF BIHAR AND ORS	ANJALI KUMARI MAJID MAHBOOB KHAN ASIF KALIM REKHA KUMARI	ADDL. ADVOCATE GENERAL (09) RAJ NANDAN PRASAD
26.	CWJC/12828/2025 POST RETIRE, BOARD	1	MD IBRAHIM vs THE STATE OF BIHAR AND ORS	BIMLESH KUMAR JHA RITIKA JHA	STANDING COUNSEL (06) PRABHAT KUMAR VERMA DR. ANAND KUMAR
27.	CWJC/12854/2025 POST RETIRE, NON G	1	SHAMBHU PANDEY vs THE STATE OF BIHAR AND ORS	SHYAM SUNDAR KUMAR	GOVERNMENT PLEADER (20) DR. ANAND KUMAR
28.	CWJC/12863/2025 POST RETIRE, BOARD	1	RAJAN KUMAR SINGH @ RAJAN SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR CHAKRAVARTI MANISH KUMAR	STANDING COUNSEL (18) PAWAN KUMAR BRAJESH VERMA BRAJESH VERMA BRAJESH VERMA
29.	CWJC/12866/2025 POST RETIRE, NON G	1	NAZBUN NISHA BEGUM @ NAJBUN NISHA BEGUM vs THE STATE OF BIHAR AND ORS	MD. NAJMUL HODDA SHWETA	STANDING COUNSEL (12)
30.	CWJC/13053/2025 POST RETIRE, POLIC	1	USHA DEVI vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SANJEEB KUMAR SANJU BHASKAR SANDILYA	GOVERNMENT PLEADER (23)
31.	CWJC/13063/2025 POST RETIRE, POLIC	1	MD. ANSAR KHAN vs THE STATE OF BIHAR AND ORS	DINESH PRASAD VERMA VIVEK KUNWAR	GOVERNMENT ADVOCATE (9) BINOD KUMAR LABH
32.	CWJC/13094/2025 POST RETIRE, NON G	1	LALA KUMAR AMAR SINHA vs THE STATE OF BIHAR AND ORS	MUKUL PRASAD RAKESH KUMAR MISHRA	STANDING COUNSEL (18)

33.	CWJC/13106/2025 POST RETIRE, NON G	1	MRS ASHA JHA @ ASHA DEVI vs THE STATE OF BIHAR AND ORS	SHISHIR SHWETANK SUDARSHAN AMAN VIJAY ATULYA ANAND	GOVERNMENT PLEADER (03) VIVEK ANAND KUMAR MRITUNJAY KUMAR
34.	CWJC/13140/2025 POST RETIRE, UNIV.	1	SMT. PAPIYA DAS vs THE TILKA MANJHI BHAGALPUR UNIVERSITY AND ORS	NEERAJ KUMAR SINGH RADHA RAMAN VERMA	STANDING COUNSEL (21) ASHHAR MUSTAFA
35.	CWJC/13143/2025 POST RETIRE, NON G	1	RASHMI PANDEY vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA RABINDRA KUMAR AMRESH KUMAR	ADDITIONAL ADVOCATE GENERAL (3) NIVEDITA NIRVIKAR
36.	CWJC/13203/2025 POST RETIRE, POLIC	1	JAGNARAYAN RAM vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINHA DEEPAK KUMAR	GOVERNMENT PLEADER (25)
37.	CWJC/13213/2025 POST RETIRE, SCHOO	1	SAILENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINHA TRIPURARI NATH AMBASTHA	STANDING COUNSEL (26) RAM KINKER CHOUBEY
38.	CWJC/13214/2025 POST RETIRE, GAZET	1	AKHILESH KUMAR vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR SINGH	GOVERNMENT ADVOCATE (11) RAJ NANDAN PRASAD
39.	CWJC/13224/2025 POST RETIRE, NON G	1	RAJNI DEVI, vs THE STATE OF BIHAR AND ORS	SHIVAM DEEKSHA SINGH MRITUNJAY KUMAR AMIT ANAND	ADDITIONAL ADVOCATE GENERAL (4)
40.	CWJC/13235/2025 POST RETIRE, SCHOO	1	CHANDRA BHUSHAN PRASAD SINGH vs THE STATE OF BIHAR AND ORS	AMRESH KR. VERMA	STANDING COUNSEL (24) RAM KINKER CHOUBEY
41.	CWJC/13321/2025 POST RETIRE, NON G	1	YASHODA DEVI @ MAYA DEVI vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	GOVERNMENT PLEADER (18) CHAITANYA SWAROOP RAKESH KUMAR SINGH ABBAS HAIDER WASI MOHAMMAD ABBAS HAIDER
42.	CWJC/13329/2025 POST RETIRE, NON G	1	MANI LAL vs THE STATE OF BIHAR AND ORS	AKASH KUMAR MISHRA ANIL KUMAR	GOVERNMENT PLEADER (17)
43.	CWJC/13417/2025 POST RETIRE, BOARD	1	ANAND KISHOR PRASAD SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR MISHRA ASHOK KUMAR	STANDING COUNSEL (03) DR. ANAND KUMAR SANJAY KUMAR SANJAY KUMAR
44.	CWJC/13456/2025 POST RETIRE, NON G	1	ASHA GUPTA vs THE STATE OF BIHAR AND ORS	LAL BAHADUR SINGH DHANESHWAR PRASAD GUPTA ASHOK KUMAR	STANDING COUNSEL (26)
45.	CWJC/13458/2025 POST RETIRE, GAZET	1	RAM SWARATH RAI vs THE STATE OF BIHAR AND ORS	RAJENDRA KUMAR JAIN	GOVERNMENT PLEADER (7) RITIKA RANI
46.	CWJC/13465/2025 POST RETIRE, HEALT	1	ANIL KUMAR vs THE STATE OF BIHAR AND ORS	HARENDRA KUMAR TIWARY	GOVERNMENT ADVOCATE (8)
47.	CWJC/13485/2025 POST RETIRE, OTHER	1	MD. WASIM UDDIN vs THE STATE OF BIHAR AND ORS	NAZIR ALAM	GOVERNMENT PLEADER (13) RAM YASH SINGH LALIT KISHORE GIRIJISH KUMAR
48.	CWJC/13555/2025 POST RETIRE, BOARD	1	MUKESH KUMAR YADAV vs THE STATE OF BIHAR AND ORS	MRS. RAJ RASHMI SINHA RAJA PRASAD	GOVERNMENT PLEADER (04) DR. ALOK KUMAR SINHA
49.	CWJC/13604/2025 POST RETIRE, NON G	1	SHAMBHU PASWAN vs THE STATE OF BIHAR AND ORS	GOPAL GOVIND MISHRA	GOVERNMENT ADVOCATE (2) DR. ANAND KUMAR
50.	CWJC/13613/2025 POST RETIRE, BOARD	1	INDU DEVI vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA	ADDITIONAL ADVOCATE GENERAL (12) PRINCE KUMAR MISHRA
51.	CWJC/13759/2025 POST RETIRE, NON G	1	NAVIN KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	SAKET KUMAR SAKET KUMAR	ADDL. ADVOCATE GENERAL 13 RAJ NANDAN PRASAD

52.	CWJC/13836/2025 POST RETIRE, BOARD	1	ANANT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	ADDL. ADVOCATE GENERAL 04 VIVEK PRASAD RAM YASH SINGH SHASHANK CHANDRA
53.	CWJC/13911/2025 POST RETIRE, NON G	1	RAJ BALLAM RAM vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR	GOVERNMENT PLEADER (11)
54.	CWJC/13923/2025 POST RETIRE, NON G	1	NITU DEVI vs THE STATE OF BIHAR AND ORS	MILIND RAJ DIXIT SANJAY KUMAR CHAUBEY MUNNA PD DIXIT (M.P. DIXIT) PUNIT RANJAN DIXIT	GOVERNMENT PLEADER 03 ARUN KUMAR ARUN
55.	CWJC/13949/2025 POST RETIRE, SCHOO	1	VIDYA DEVI vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT ADVOCATE (10) PRABHAT RANJAN
56.	CWJC/13996/2025 POST RETIRE, NON G	1	SHAILENDRA KUMAR TIWARI vs THE STATE OF BIHAR AND ORS	GURIYA NISHA	GOVERNMENT PLEADER 23 RITIKA RANI
57.	CWJC/14035/2025 POST RETIRE, GAZET	1	SURESH RAM vs THE STATE OF BIHAR AND ORS	SARVESHWAR TIWARY	STANDING COUNSEL 18
58.	CWJC/14068/2025 POST RETIRE, SCHOO	1	SHITANSHU KUMAR SRIVASTAVA vs THE STATE OF BIHAR AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	GOVERNMENT PLEADER (03) PRASHANT SINHA
59.	CWJC/14082/2025 POST RETIRE, UNIV.	1	RAMESH MALLIK vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL (23) BINDHYACHAL RAI
60.	CWJC/14086/2025 POST RETIRE, SCHOO	1	SUNITA KUMARI vs THE STATE OF BIHAR AND ORS	NALIN KUMAR	STANDING COUNSEL (08)
61.	CWJC/14087/2025 POST RETIRE, UNIV.	1	DINESH CHANDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA SHASHI PRAKASH SINHA	GOVERNMENT ADVOCATE 07 SIDDHARTHA PRASAD SRIRAM KRISHNA
62.	CWJC/14097/2025 POST RETIRE, GAZET	1	BIRENDRA PRASAD VERMA vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR RAJANI KUMARI	GOVERNMENT PLEADER (27) PRABHAT RANJAN
63.	CWJC/14121/2025 POST RETIRE, NON G	1	HRIDAY NARAYAN vs THE STATE OF BIHAR AND ORS	PRAFULL CHANDRA THAKUR MADHUMALA KUMARI	GOVERNMENT ADVOCATE (11) BINOD KUMAR LABH
64.	CWJC/14122/2025 POST RETIRE, SCHOO	1	ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR RAVI KUMAR PANDEY	GOVERNMENT ADVOCATE (11) ARUN KUMAR ARUN
65.	CWJC/14135/2025 POST RETIRE, GAZET	1	SHARDA KUMARI vs THE STATE OF BIHAR AND ORS	GAUTAM SHAH RAJEEV KUMAR	GOVERNMENT ADVOCATE (10) RAM YASH SINGH
66.	CWJC/14152/2025 POST RETIRE, SCHOO	1	BINA DEVI vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA ROHIT RANJAN SURAJ KUMAR PRASOON KUMAR MRINAL MOHAN MUKUL	STANDING COUNSEL (06) PRABHAT RANJAN
67.	CWJC/14204/2025 POST RETIRE, GAZET	1	DR. BIJOY KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	RANA HASON HOMA YUNUS	STANDING COUNSEL (15) BINDHYACHAL RAI
68.	CWJC/14262/2025 POST RETIRE, BANK	1	PRABHU NARAYAN VIDYARTHI vs THE UNION OF INDIA AND ORS	JAI PRAKASH SINGH	ADDITIONAL SOLICITOR GENERAL SURESH PD SINGH NO.1 VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA

69.	CWJC/14275/2025 POST RETIRE, UNIV.	1	SURESH CHANDRA SHARMA, AND ORS vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SINGH	STANDING COUNSEL 01 ASHHAR MUSTAFA DR. ANAND KUMAR
70.	CWJC/14293/2025 POST RETIRE, H.C.	1	POONAM OJHA @ POONAM OJHA DUBEY vs PATNA HIGH COURT, PATNA AND ORS	HRISHIKESH	KALYAN SHANKAR
71.	CWJC/14347/2025 Retirement Benefi POST RETIRE, OTHER	1	BHUNESHWAR PASWAN vs THE UNION OF INDIA AND ORS	ABHISHEK RAJ KASHYAP SIYA RAM SHAHI	ADDITIONAL SOLICITOR GENERAL PARMANAND PRASAD
72.	CWJC/14361/2025 POST RETIRE, POLIC	1	SUGANTI DEVI vs THE STATE OF BIHAR AND ORS	VYAS KUMAR MISHRA	GOVERNMENT PLEADER (10)
73.	CWJC/14367/2025 POST RETIRE, UNIV.	1	ANJU SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	GOVERNMENT ADVOCATE (07) RAJESH PRASAD CHOUDHARY
74.	CWJC/14378/2025 POST RETIRE, BANK	1	DHANANJAY KUMAR vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH	GOVERNMENT PLEADER (18) RAJESH PRASAD CHOUDHARY
75.	CWJC/14379/2025 POST RETIRE, NON G	1	TAPESHWAR MAHTO vs THE STATE OF BIHAR AND ORS	BINDESHWAR PRASAD SINGH	STANDING COUNSEL (10) RITIKA RANI KUMAR HARSHVARDHAN
76.	CWJC/14474/2025 POST RETIRE, BOARD	1	SHISHIR KUMAR GHOSH vs THE STATE OF BIHAR AND ORS	SURENDRA KUMAR SHANTI PRATAP SHAILENDRA KUMAR	ADDL. ADVOCATE GENERAL 09 P.K SHAHI SATYABIR BHARTI
77.	CWJC/14547/2025 POST RETIRE, UNIV.	1	SHEO KUMAR CHAUDHARY, AND ORS vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH SUNIL KUMAR SINGH	GOVERNMENT ADVOCATE 10 RAJESH PRASAD CHOUDHARY ABHINAY RAJ ABHINAY RAJ ABHINAY RAJ ABHINAY RAJ
78.	CWJC/14569/2025 POST RETIRE, SCHOO	1	RAM VILAS PASWAN vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH GYANENDRA KUMAR DIWAKAR	STANDING COUNSEL (11) RITIKA RANI
79.	CWJC/14579/2025 POST RETIRE, POLIC	1	GULSAN PARWEEN vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR	GOVERNMENT PLEADER 04
80.	CWJC/14628/2025 POST RETIRE, UNIV.	1	BAGISH KANT JHA AND ORS vs THE STATE OF BIHAR AND ORS	BAIDYA NATH THAKUR	GOVERNMENT ADVOCATE (8)
81.	CWJC/14637/2025 POST RETIRE, UNIV.	1	AMAR NATH JHA vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA JHA 3	GOVERNMENT PLEADER (25) BINAY KUMAR SINGH
82.	CWJC/14686/2025 POST RETIRE, NON G	1	AMRENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA SURYA KANT MISHRA BAM BAHADUR JHA	GOVERNMENT PLEADER (23) BINDHYACHAL RAI
83.	CWJC/14730/2025 POST RETIRE, NON G	1	TARKESHWAR SINGH vs THE STATE OF BIHAR AND ORS	RANA SANJAY KUMAR SINGH	STANDING COUNSEL (18) RAJ NANDAN PRASAD
84.	CWJC/14778/2025 POST RETIRE, POLIC	1	GUDDI DEVI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR TIWARY NIRBHAY PRASHANT	STANDING COUNSEL (1)
85.	CWJC/14832/2025 POST RETIRE, NON G	1	VIJAY KUMAR vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ	GOVERNMENT PLEADER (26)
86.	CWJC/14866/2025 POST RETIRE, SCHOO	1	NIDHI BHARGAVA vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR	STANDING COUNSEL (10) NIVEDITA NIRVIKAR
87.	CWJC/14867/2025 POST RETIRE, BOARD	1	LAXMAN vs SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED, AND ORS	NAZIR ALAM	VIVEK PRASAD DHARMESHWAR MISHRA

88.	CWJC/14898/2025 POST RETIRE, NON G	1	LAKSHMAN MOCHI vs THE STATE OF BIHAR AND ORS	BIJAY KUMAR PANDEY AJAY KUMAR	GOVERNMENT PLEADER (17) PRASOON SINHA RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY
89.	CWJC/14944/2025 POST RETIRE, BANK	1	THE CHAIRMAN, DAKSHIN BIHAR GRAMIN BANK vs THE UNION OF INDIA AND ORS	RANJEET KUMAR PANDEY RAJESH KUMAR	ADDITIONAL SOLICITOR GENERAL ARVIND KUMAR
90.	CWJC/14964/2025 POST RETIRE, UNIV.	1	SMT. RENUKA DEVI vs THE TILKA MANJHI BHAGALPUR UNIVERSITY AND ORS	NEERAJ KUMAR SINGH RADHA RAMAN VERMA	GOVERNMENT PLEADER (26) ASHHAR MUSTAFA
91.	CWJC/15008/2025 POST RETIRE, NON G	1	NARENDRA NATH TIWARI AND ORS vs THE STATE OF BIHAR AND ORS	PRAGATI SINGH AWADHESH KUMAR MISHRA SHIVANI MISHRA SHASHANK SHEKHAR	GOVERNMENT PLEADER (13)
92.	CWJC/15012/2025 POST RETIRE, NON G	1	NARAYAN MISHRA vs THE STATE OF BIHAR AND ORS	SWETA RAJ	STANDING COUNSEL (24) NIVEDITA NIRVIKAR
93.	CWJC/15158/2025 POST RETIRE, NON G	1	AWADHESH SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF COOPERATIVE, GOVERNMENT OF BIHAR AND ORS	SUNIL KUMAR PATHAK	ADDITIONAL ADVOCATE GENERAL (5) MITHILESH KUMAR RAI
94.	CWJC/15172/2025 POST RETIRE, NON G	1	KUMKUM DEVI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR VERMA ABHISHEK KUMAR	GOVERNMENT ADVOCATE (7)
95.	CWJC/15214/2025 POST RETIRE, SCHOO	1	VIRESH PRASAD SINGH vs THE STATE OF BIHAR AND ORS	KARANDEEP KUMAR	ADDITIONAL ADVOCATE GENERAL (5)
96.	CWJC/15276/2025 POST RETIRE, OTHER	1	CHATTO RAM vs THE UNION OF INDIA AND ORS	AMRITANSHU RAJ KUMAR SATYAM UJJWAL ASHUTOSH	ADDITIONAL SOLICITOR GENERAL RAKESH KUMAR SINGH SATYENDRA KUMAR
97.	CWJC/15278/2025 POST RETIRE, NON G	1	SURENDRA JHA vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO 13 ROHIT KUMAR	STANDING COUNSEL (10) RITIKA RANI
98.	CWJC/15298/2025 POST RETIRE, UNIV.	1	NAND KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY	GOVERNMENT PLEADER (23) BINAY KUMAR SINGH
99.	CWJC/15305/2025 POST RETIRE, POLIC	1	DEVENDRA CHOUDHARY vs THE STATE OF BIHAR AND ORS	GAURI SHANKAR THAKUR	GOVERNMENT PLEADER (10) CHAITANYA SWAROOP
100.	CWJC/15327/2025 POST RETIRE, POLIC	1	MANTI DEVI vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KASHYAP PRAFULL CHANDRA THAKUR	GOVERNMENT PLEADER (6)
101.	CWJC/15341/2025 POST RETIRE, GAZET	1	SRI DEVENDRA PRASAD SHRIVASTAVA vs THE STATE OF BIHAR AND ORS	SAPTASHWA SINGH CHANDAN JHA PRAVEEN KUMAR VIKASH KUMAR	STANDING COUNSEL (11) PRABHAT RANJAN
102.	CWJC/15366/2025 POST RETIRE, UNIV.	1	SHYAM JEE JHA AND ORS vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY	GOVERNMENT PLEADER (24) BINAY KUMAR SINGH
103.	CWJC/15381/2025 POST RETIRE, HEALT	1	MALTI DEOKULIAR AND ORS vs THE STATE OF BIHAR AND ORS	ASHISH RANJAN ANKITA KUMARI	GOVERNMENT ADVOCATE (03) BINOD KUMAR LABH AMISH KUMAR
104.	CWJC/15427/2025 POST RETIRE, GAZET	1	SANJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR	GOVERNMENT ADVOCATE (02)
105.	CWJC/15428/2025 POST RETIRE, GAZET	1	BHAGWAN SHARMA vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR	ADDL. ADVOCATE GENERAL (13)
106.	CWJC/15460/2025 POST RETIRE, HEALT	1	ANIL KUMAR TRIPATHI vs THE STATE OF BIHAR AND ORS	KULANAND JHA RAKESH KUMAR TIWARY	ADDITIONAL ADVOCATE GENERAL (12) NIVEDITA NIRVIKAR

107.	CWJC/15479/2025 POST RETIRE, POLIC	1	BINDESHWARI PANDEY vs THE STATE OF BIHAR AND ORS	ARYA ACHINT AMARSHAKTI SHASHANK SHEKHAR	STANDING COUNSEL (10) RAJ NANDAN PRASAD
108.	CWJC/15482/2025 POST RETIRE, HEALT	1	RADHA KUMARI vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR	ADDL. ADVOCATE GENERAL (12) CHAITANYA SWAROOP
109.	CWJC/15538/2025 POST RETIRE, NON G	1	JAGANNATH PRASAD SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT PLEADER (19) VIVEK ANAND KUMAR
110.	CWJC/15583/2025 POST RETIRE, POLIC	1	JITENDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR	GOVERNMENT PLEADER (24) DR. ANAND KUMAR
111.	CWJC/15760/2025 POST RETIRE, OTHER	1	PUTUL DEVI vs THE UNION OF INDIA AND ORS	SUNIL KUMAR SINGH NO.10 RAKESH KUMAR RANJAN	ADDITIONAL SOLICITOR GENERAL BINOD BIHARI SINHA KAUSHALESH CHOUDHARY KAUSHALESH CHOUDHARY

(AT 2:15 P.M.)

FOR ADMISSION -I

112.	CWJC/14367/2022 POST RETIRE, OTHER	1	RUBY KUMARI @ MUNNI KUMARI AND ANR vs UNION OF INDIA AND ORS	ABHINAV KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL PRASHANT KR. KANAK VERMA
113.	CWJC/11689/2024 POST RETIRE, HEALT IA-1/2024 () INTERVENOR PETITIO	3	AMLA PRASAD SHARMA vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH SHYAMA KANT SINGH SHIV SAGER SHARMA	GOVERNMENT PLEADER 3
With 113.1	CWJC/4495/2025 POST RETIRE, HEALT	2	NITU KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	SHIV SAGER SHARMA VINTI KUMARI DR. ASHOK KUMAR SHARMA NISHANT KAMAL	GOVERNMENT PLEADER (17)
114.	CWJC/15603/2024 POST RETIRE, SCHOO	2	CHANDR BHAN TIWARI @ CHANDRABHAN TIWARI AND ORS vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA VATSAL VERMA	GOVERNMENT ADVOCATE (13) BINOD KUMAR LABH
115.	CWJC/6367/2025 POST RETIRE, SCHOO	3	GYANWATI KUMARI vs THE STATE OF BIHAR AND ORS	PRAKASH CHANDRA JHA BINOD KUMAR MISHRA	STANDING COUNSEL (23)
(F/W PERSONAL APPEARANCE)					
116.	CWJC/10091/2025 POST RETIRE, UNIV.	4	SUMITRA DEVI vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR ARADHANA KUMARI	GOVERNMENT PLEADER (02) BINDHYACHAL RAI RITESH KUMAR
117.	CWJC/16011/2025 POST RETIRE, SCHOO	1	RAMAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR MALLICK UGRANATH MALLIK	GOVERNMENT PLEADER (06)
118.	CWJC/16209/2025 POST RETIRE, SCHOO	1	KAUSHALYA DEVI vs THE STATE OF BIHAR AND ORS	RANJEET TIWARY CHANDRA BHUSHAN UPADHYAY	STANDING COUNSEL (28) BINOD KUMAR LABH
119.	CWJC/16910/2025 POST RETIRE, UNIV.	2	DR DEVENDRA KUMAR vs THE STATE OF BIHAR AND ORS	PRATIK KUMAR SINHA	GOVERNMENT PLEADER (13) SIDDHARTHA PRASAD RANA VIKRAM SINGH MD. FAIZ AHMAD
120.	CWJC/17035/2025 POST RETIRE, NON G	1	KAUSHAL KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	DHANESH SHANKAR VIDYARTHI SURESH PRASAD	GOVERNMENT PLEADER (6) BINOD KUMAR LABH
121.	CWJC/17366/2025 POST RETIRE, NON G	1	MD. YUNUSH vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA ANKITA RITESH KUMAR SINHA	STANDING COUNSEL 23 BINDHYACHAL RAI

MATTER -1

122.	CWJC/18501/2018 POST RETIRE, NON G	16	HARENDRA NARAYAN MISHRA vs THE STATE OF BIHAR AND ORS	SIYARAM PANDEY BIR SINGH DEWESH KUMAR PANDEY	ARVIND UJJWAL- SC4 RAJ NANDAN PRASAD

123.	CWJC/21037/2018 POST RETIRE, NON G IA-1/2025 () SUBSTITUTION	18 KANTI DEVI vs THE STATE OF BIHAR AND ORS	MUNNA PRASAD SINGH UMESH KUMAR VERMA SUNIL KUMAR PATHAK	MD.RAISUL HAQUE -SC10 NIVEDITA NIRVIKAR
124.	CWJC/6075/2021 POST RETIRE, NON G	16 KAMAL KUMAR SINGH, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY AND ORS	ASHUTOSH SINGH INDRA MOHAN KUMAR	LALIT KISHORE (AG) SIDDHARTH HARSH BINDHYACHAL RAI SURYADEO YADAV (AAG 9)
125.	CWJC/6526/2021 POST RETIRE, NON G	21 VINAY KUMAR vs THE STATE OF BIHAR, AND ORS	KISHORE KUMAR THAKUR RAJESH KUMAR BRAJ KISHORE SINGH	KUMARI AMRITA (GP 3)
126.	CWJC/8679/2021 service Matter POST RETIRE, NON G	9 RAJNI MOHAN TIWARI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PANDEY MANOJ KUMAR	LALIT KISHORE (AG) AJAY KUMAR RASTOGI AAG 10 SARVESH KUMAR SINGH AAG 13
127.	CWJC/10104/2021 POST RETIRE, BOARD	12 CHANDRAMAULI AGRAWAL, vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA BAM BAHADUR JHA	LALIT KISHORE (AG) KINKAR KUMAR SC 9 GYAN SHANKAR
With 127.1	CWJC/13877/2021 POST RETIRE, BOARD	10 RAM DULAR CHAUDHARY vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA SURYA KANT MISHRA SANTOSH KUMAR JHA	RAJIV ROY (GP1) GYAN SHANKAR
128.	CWJC/13334/2021 POST RETIRE, NON G IA-1/2023 ()	15 SANJAY KUMAR PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SATYENDRA KUMAR BHATNAGAR	LALIT KISHORE (AG) GYAN PRAKASH OJHA SARVA DEO SINGH SANJAY PRAKASH VERMA
129.	CWJC/13384/2021 POST RETIRE, SCHOO	16 SMT. ASHA KUMARI vs THE STATE OF BIHAR AND ORS	RITESH KUMAR SHYAM SUNDAR KUMAR	LALIT KISHORE (AG) DR. ANAND KUMAR KAMESHWAR KUMAR
130.	CWJC/15196/2021 SALARY, UNIV./COLL IA-1/2025 () MODIFICATION	4 OMPRAKASH MAHASETH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, AND ORS	SHASHI BHUSHAN SINGH	MADHAW PD. YADAW (GP23) MD. NADIM SERAJ AMARENDRA KUMAR SANTOSH KUMAR
131.	CWJC/16810/2021 POST RETIRE, UNIV. IA-1/2024 () AMENDMENT IA-2/2025 () SUBSTITUTION	17 SANTOSH CHAUDHARY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	PRANAV KUMAR JHA SUBODH KUMAR JHA	JITENDRA KR. ROY 1 (SC13) MD. NADIM SERAJ BINDHYACHAL RAI SUNIL KUMAR KARN
132.	CWJC/20004/2021 POST RETIRE, SCHOO	7 SHIKHA KUMARI vs THE STATE OF BIHAR THROUGH DIRECTOR, AND ORS	SHASHI BHUSHAN SINGH SANJAY KUMAR RASHMI KUMARI DAMINI VISHNU MANJALI	PRABHAKAR JHA (GP27) NITYANAND MISHRA
133.	CWJC/20152/2021 REM/DIS/TER, SCHOO	3 ABHIMANYU PRASAD SINGH vs THE STATE OF BIHAR AND ORS	BAJARANGI LAL RAMA KANT SINGH	SUBHASH CHANDRA MISHRA (SC16)
134.	CWJC/667/2022 POST RETIRE, SCHOO IA-1/2022 () SUBSTITUTION	3 DAMODAR DATTA MISHRA vs THE STATE OF BIHAR AND ORS	CHANDRA MOHAN SINGH	SMT. SHILPA SINGH (GA12) VIVEKANAND KUMAR
135.	CWJC/5584/2022 POST RETIRE, UNIV. IA-2/2025 () AMENDMENT	12 DR. SUNIL KUMAR VERMA vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY DIWAKAR SONU KUMAR YADAV	MADHAW PRASAD YADAW (GP23) SANJEEV KUMAR RITESH KUMAR VIVEKA NAND SINGH VIVEKA NAND SINGH ASHHAR MUSTAFA BINDHYACHAL RAI LAKMESH MARVIND
136.	CWJC/6642/2022 POST RETIRE, BOARD	10 AJAY KUMAR PRASAD vs THE BIHAR STATE POWER (HOLDING) COMPANY LTD. AND ORS	BINOD KUMAR SINHA	VINAY KIRTI SINGH KUNAL TIWARY
137.	CWJC/8566/2022 POST RETIRE, UNIV.	3 SUSHILA DEVI vs THE STATE OF BIHAR AND ORS	UGRANATH MALLIK	KAMESHWAR KUMAR (GP17) OM PRAKASH KUMAR

138.	CWJC/9935/2022 POST RETIRE, SCHOO	4	MAHESHWAR PRASAD YADAV vs THE STATE OF BIHAR AND ORS	UMA SHANKAR SINGH SUNIL KUMAR YADAV	MADANJEET KUMAR (GP20) UMA SHANKAR SINGH VIVEK ANAND KUMAR
139.	CWJC/12208/2022 POST RETIRE, UNIV.	4	DR RAJIV KUMAR SINHA AND ORS vs THE UNION OF INDIA AND ORS	PURUSHOTTAM KUMAR DAS	ADDITIONAL SOLICITOR GENERAL ASHHAR MUSTAFA ANSHAY BAHADUR MATHUR DR. ANAND KUMAR
140.	CWJC/14181/2022 POST RETIRE, UNIV.	9	DR. RAJESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	KAMESHWAR KUMAR (GP 17) AWADHESH PD. SINHA BINAY KUMAR SINGH
141.	CWJC/14682/2022 POST RETIRE, UNIV.	7	DR. SHREE RAM PADMADEO vs THE PATNA UNIVERSITY, AND ORS	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA NARENDRA KUMAR SINHA JITENDRA ACHARYA ANAND KUMAR TIWARI	RAJENDRA KUMAR GIRI RAKESH KUMAR SINGH
142.	CWJC/15969/2022 POST RETIRE, UNIV.	4	RAMESH JHA vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY	SUBHASH CHANDRA MISHRA (SC 16) BINAY KUMAR SINGH
143.	CWJC/18514/2022 POST RETIRE, POLIC	13	MANJU DEVI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR POOJA KUMARI NITYANAND MISHRA ABHISHEK MISHRA	P.K. VERMA (AAG3) NIVEDITA NIRVIKAR ARVIND KUMAR (SPL. P.P. VIGILANCE) ANIL SINGH
144.	CWJC/731/2023 POST RETIRE, SCHOO	5	PAVAN DEVI vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA ANUPAM BAHADUR VIKASH KUMAR	MADHAV PRASAD YADAV (GP 23)
145.	CWJC/1330/2023 POST RETIRE, NON G	4	PACHUS PANDIT vs THE STATE OF BIHAR AND ORS	SURENDRA MISHRA	RAGHWENDRA KUMAR (SC22)
146.	CWJC/2276/2023 POST RETIRE, NON G	6	KUMKUM DEVI vs THE STATE OF BIHAR AND ORS	MALLIKA MAZUMDAR DILKASH KHAN	MD. NADIM SERAJ (GP 5) RAM YASH SINGH
147.	CWJC/4388/2023 POST RETIRE, BOARD IA-1/2024 () AMENDMENT	10	NUNU SINGH vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO 13 PRITI KUMARI ROHIT KUMAR	ABBAS HAIDER (SC6) RAM YASH SINGH VINAY KIRTI SINGH KUNAL TIWARY
148.	CWJC/4439/2023 POST RETIRE, UNIV. IA-1/2025 () AMENDMENT	7	MURLIDHAR PATHAK vs THE STATE OF BIHAR, AND ORS	SWATI MISHRA UMA KANT TIWARY	JITENDRA KUMAR ROY I (SC 13) BINAY KUMAR SINGH
149.	CWJC/4441/2023 POST RETIRE, HEALT	7	RAM PUKARI DEVI vs THE STATE OF BIHAR AND ORS	TANUJA KUMARI MISHRA MUKUND MOHAN JHA	NAGENDRA PRASAD YADAV (SC 23) ARUN KUMAR ARUN
150.	CWJC/4816/2023 POST RETIRE, POLIC	6	SURANJAN DEVI vs THE STATE OF BIHAR AND ORS	GHANSHYAM SHARMA SHASHI SAURABH PUJA KUMARI	P.K. VERMA (AAG3) RAJ NANDAN PRASAD
151.	CWJC/5288/2023 POST RETIRE, UNIV.	15	PARSHURAM SINGH vs THE STATE OF BIHAR AND ORS	VYAS KUMAR MISHRA ANIRUDH KUMAR VERMA	PRABHAKAR JHA (GP27) PRATIK KUMAR SINHA OM PRAKASH KUMAR
152.	CWJC/5331/2023 POST RETIRE, UNIV.	3	RAM KRISHNA SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ANIL KUMAR NO.1 RAM BISHUN PRASAD	SMT. BINITA SINGH (SC28) RANA VIKRAM SINGH SIDDHARTHA PRASAD HARSH SINGH
153.	CWJC/5423/2023 POST RETIRE, UNIV.	3	ABHAY KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ORS	ANIL KUMAR NO.1 SONAM KUMARI RAM BISHUN PRASAD	KAMESHWAR KUMAR (GP 17) SIDDHARTHA PRASAD HARSH SINGH
154.	CWJC/5429/2023 POST RETIRE, SCHOO	4	SAVITRI SHARMA vs THE STATE OF BIHAR AND ORS	PRATAP SHARMA	SMT. BINITA SINGH (SC 28) PRABHAT RANJAN
155.	CWJC/5968/2023 POST RETIRE, SCHOO	5	RAM NARAYAN MEHATA vs THE STATE OF BIHAR AND ORS	PRATAP SHARMA	SUBHASH CHANDRA MISHRA (SC16) RITIKA RANI

156.	CWJC/6072/2023 POST RETIRE, BOARD IA-1/2023 () ADDING PARTY IA-2/2023 ()	17	UMESH KUMAR YADAVENDU AND ORS vs THE STATE OF BIHAR AND ORS	SHALLY KUMARI SIYA RAM SHAHI RAKESH KUMAR AKANKSHA MALVIYA PRAMOD KUMAR SINHA	KINKAR KUMAR (SC 9) RABINDRA KUMAR PRIYADARSHI MRITUNJAY KUMAR
157.	CWJC/6266/2023 POST RETIRE, NON G	13	BANARSI RAM vs THE STATE OF BIHAR AND ORS	TRIBHUWAN NARAYAN	RISHI RAJ SINHA (SC 19) CHAITANYA SWAROOP
158.	CWJC/6773/2023 POST RETIRE, OTHER	3	NILAM JHA vs THE UNION OF INDIA AND ORS	BIMLESH KUMAR JHA	ADDITIONAL SOLICITOR GENERAL KANAK VERMA
159.	CWJC/6949/2023 POST RETIRE, UNIV.	11	SHAMBHU NATH VERMA vs THE STATE OF BIHAR AND ORS	VYAS KUMAR MISHRA	MADANJEET KUMAR (GP20) SIDDHARTHA PRASAD MD. FAIZ AHMAD
160.	CWJC/7874/2023 POST RETIRE, BOARD IA-1/2024 () AMENDMENT	11	SURESH PRASAD SAH vs THE STATE OF BIHAR AND ORS	VISHWAMBHAR PRASAD	SUBHASH PD. SINGH (GA3) DR. ANAND KUMAR
161.	CWJC/8605/2023 POST RETIRE, NON G	3	SNOKANTA SINHA @ SNOW KANTA SINHA vs THE STATE OF BIHAR AND ORS	LALAN KUMAR SINGH AMIT ANAND VIDYA SAGAR	S. RAZA AHMAD (AAG5) NIVEDITA NIRVIKAR
162.	CWJC/8622/2023 POST RETIRE, GAZET	3	SHAKTI SAMANT vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINHA PRAVIN KUMAR DILKASH KHAN	M. NASRUL HUDA KHAN (SC 1) RAM KINKER CHOUBEY SANJAY PANDEY
163.	CWJC/8806/2023 POST RETIRE, HEALT	3	BIRENDRA KUMAR vs THE STATE OF BIHAR AND ORS	AJOY KUMAR CHAKRABORTY KRISHNA MURARI RAWT	S.D. YADAV (AAG9)
164.	CWJC/8822/2023 POST RETIRE, UNIV.	4	DR. SHYAM BABU ROY vs THE PATLIPUTRA UNIVERSITY AND ORS	SANJAY KUMAR SARVA DEO SINGH	RANA VIKRAM SINGH SANJAY KUMAR OM PRAKASH KUMAR
165.	CWJC/8831/2023 POST RETIRE, UNIV.	3	DR. ANIL KUMAR vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY	KAMESHWAR KUMAR (GP17) RITESH KUMAR SANJEEV KUMAR ARABIND NATH PANDEY BINDHYACHAL RAI VISHWAJEET KUMAR MISHRA
166.	CWJC/9338/2023 POST RETIRE, UNIV. IA-1/2025 () SUBSTITUTION	3	INDRAWATI DEVI vs THE STATE OF BIHAR AND ORS	ADITYA NATH PANDEY VINOD KUMAR THAKUR	KAMESHWAR KUMAR (GP17) DR. ANAND KUMAR RAJESH PRASAD CHOUDHARY
167.	CWJC/9363/2023 POST RETIRE, HEALT	3	MRIDULA SAHAY vs THE STATE OF BIHAR AND ORS	MRITUNJAY KUMAR ROSHAN MISHRA SAROJANAND KUMAR	NAGENDRA PD. YADAV (SC23) NIVEDITA NIRVIKAR
168.	CWJC/9402/2023 POST RETIRE, UNIV.	5	DEVENDRA RAY vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR	PRABHAKAR JHA (GP 27) MD. NADIM SERAJ RANA VIKRAM SINGH BINDHYACHAL RAI RAJIV RANJAN KR. PANDEY SIDDHARTHA PRASAD
169.	CWJC/9777/2023 POST RETIRE, GAZET	4	AMRENDRA KUMAR SINHA vs THE STATE OF BIHAR AND ORS	ROHAN VERMA PRASHANT SINHA	P.K. VERMA (AAG3) ARUN KUMAR ARUN ANUKRITI JAIPURIYAR
170.	CWJC/10147/2023 POST RETIRE, UNIV.	10	(DR.) SHYAMANAND JHA vs KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY, AND ORS	DURGA NAND JHA RASHMI KIRAN SUPRIYA KUMARI	MADHAW PRASAD YADAW (GP 23) BINAY KUMAR SINGH
171.	CWJC/10197/2023 POST RETIRE, UNIV.	3	KAMLA NAND JHA vs THE STATE OF BIHAR AND ORS	SURYAKANT KUMAR	SUBHASH CHANDRA MISHRA (SC16) S.D. SANJAY MD. NADIM SERAJ IQBAL ASIF NIAZI
172.	CWJC/10224/2023 POST RETIRE, BANK	3	RESHMI DEVI vs THE REGIONAL MANAGER OF UCO BANK, AND ORS	BINDESWARI SINGH CHANDRA BHUSHAN SINGH	RANJEET KUMAR PANDEY ANJANI KUMAR MISHRA

173.	CWJC/10523/2023 POST RETIRE, SCHOO IA-1/2025 () AMENDMENT	2	MR. JAY GOPAL RAM vs STATE OF BIHAR AND ORS	PRITAM KUMAR GOPAL KRISHNA PRASAD RANG NATH PANDEY VIVEKANAND VIVEK	JITENDRA KR. ROY 1 (SC13)
174.	CWJC/10982/2023 POST RETIRE, UNIV.	8	DAYAKANT JHA vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR CHOUDHARY SUSHMITA KUMARI	KAMESHWAR KUMAR (GP17) BINAY KUMAR SINGH
175.	CWJC/11374/2023 POST RETIRE, SCHOO	3	MD. TAHIR HUSSAIN vs THE STATE OF BIHAR AND ORS	DHIRENDRA KUMAR JHA	KAMESHWAR KUMAR (GP 17) SHAHZAD HASSAN KHAN
176.	CWJC/11865/2023 POST RETIRE, UNIV.	9	DR. YOGENDRA PRASAD SHARMA vs THE STATE OF BIHAR AND ORS	ARUN KUMAR ARUN JITENDRA KUMAR SAGAR	PRABHAKAR JHA (GP27) ASHHAR MUSTAFA RITESH KUMAR
177.	CWJC/11876/2023 POST RETIRE, NON G	8	RAMAYAN SINGH vs THE STATE OF BIHAR AND ORS	DHANESHWAR PRASAD GUPTA	SHEO SHANKAR PRASAD (SC8)
178.	CWJC/12052/2023 POST RETIRE, BOARD	11	MOHAMMAD AZIZ vs THE STATE OF BIHAR AND ORS	ABU NASAR	YOGENDRA PRASAD SINHA (AAG 7) ASHOK KUMAR PRINCE KUMAR MISHRA
179.	CWJC/12067/2023 POST RETIRE, SCHOO IA-1/2024 () AMENDMENT	13	MODI DILIP KUMAR vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR CHOUDHARY SIDDHARTH ADITYA AJAY KUMAR SINGH SIDDHARTH ADITYA	SMT. BINITA SINGH (SC 28) RAJ NANDAN PRASAD CHAITANYA SWAROOP
180.	CWJC/12253/2023 POST RETIRE, BOARD	5	VINAY MEHTAR @ BINOY MEHTAR vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR	YOGENDRA PD. SINHA (AAG7) RAJANI KANT SINGH KESHAB RAJ KESHAB RAJ KESHAB RAJ KESHAB RAJ KESHAB RAJ
181.	CWJC/12273/2023 POST RETIRE, SCHOO	3	BHAGWAN PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SHIVENDRA PRASAD NAWAL KISHOR SINGH	SMT. BINITA SINGH (SC28)
182.	CWJC/12680/2023 POST RETIRE, NON G	11	RITA DEVI vs THE STATE OF BIHAR AND ORS	SHIV KUMAR SAHJANAND SHARMA	SHEO SHANKAR PRASAD (SC8) RAM YASH SINGH
183.	CWJC/12922/2023 POST RETIRE, UNIV.	6	GEETA SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	MADHAW PRASAD YADAW (GP 23) SANJEEV KUMAR VIVEKA NAND SINGH
184.	CWJC/13093/2023 POST RETIRE, HEALT	7	DR. AZIZUR RAHMAN vs THE STATE OF BIHAR AND ORS	FAKHRUDDIN ALI AHMAD MD. AMIR HODA	AJAY BEHARI SINHA (GA 8) RAM KINKER CHOUBEY
185.	CWJC/13221/2023 POST RETIRE, BOARD	7	NAGENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA KUMARI SHUBHAM VATSAL VERMA PRANAV RANJAN	SARVESH KUMAR SINGH (AAG 13)
186.	CWJC/13568/2023 POST RETIRE, NON G	7	SHASHI BHUSHAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RISHI RAJ RAMAN PRASHANT SINHA ASHOK KUMAR VARMA	SARVESH KUMAR SINGH (AAG 13) RAM KINKER CHOUBEY
187.	CWJC/14170/2023 POST RETIRE, NON G	7	PRITHVI SINGH vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR SUNIL PRASAD	VIKASH KUMAR (SC11) SANJAY KUMAR PANDEY VIVEK ANAND KUMAR
188.	CWJC/14324/2023 POST RETIRE, NON G	9	SUNITA DEVI vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR TIWARY	S. RAZA AHMAD (AAG5) RAM KINKER CHOUBEY
189.	CWJC/14414/2023 POST RETIRE, UNIV. IA-1/2024 () AMENDMENT	7	RAGHUNATH JHA vs THE STATE OF BIHAR AND ORS	NIRAJ KUMAR KUNDAN KUMAR OJHA NAVNEET PRABHAKAR	JITENDRA KR. ROY 1 (SC13) ASHHAR MUSTAFA RITESH KUMAR
190.	CWJC/14657/2023 POST RETIRE, NON G	8	ARVIND KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	ARYAN SINGH GAJENDRA KUMAR SINGH	KAMESHWAR PD. GUPTA (GP10)

191.	CWJC/14673/2023 POST RETIRE, OTHER	7	UJJWAL KUMAR DUBEY vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY MADAN KUMAR ABHISHEK KUMAR	P.K. VERMA (AAG3) RAJ NANDAN PRASAD
192.	CWJC/14864/2023 POST RETIRE, NON G	8	MANORANJAN PRASAD SRIVASTAVA AND ORS vs THE STATE OF BIHAR AND ORS	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD ARVIND KUMAR VERMA	YOGENDRA PD. SINHA (AAG7) S. M. EHTESHAM
193.	CWJC/15860/2023 POST RETIRE, HEALT	7	RAM CHANDRA KHAN vs THE STATE OF BIHAR AND ORS	RANJIT JHA RAHUL JHA AMRENDRA KUMAR PRANAV KUMAR JHA	PANKAJ KUMAR (SC 12)
194.	CWJC/15982/2023 POST RETIRE, UNIV.	2	LAKSHMAN PRASAD vs THE DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY PUSA SAMASTIPUR AND ORS	ABHAY KUMAR	ADDITIONAL SOLICITOR GENERAL CHANDRA MOHAN SINGH RAJESH KUMAR VIJAY SHANKAR UPADHYAY
195.	CWJC/16005/2023 POST RETIRE, UNIV.	6	PRADEEP NARAIN SINGH vs THE STATE OF BIHAR AND ORS	SHUBH NARAIN SINGH	JITENDRA KR. ROY 1 (SC13) SANJEEV KUMAR SHYAM SUNDAR KUMAR DHANANJAY KUMAR PANDEY MRITUNJAY KUMAR BINDHYACHAL RAI NARENDRA KUMAR SINHA NARENDRA KUMAR SINHA
196.	CWJC/16283/2023 POST RETIRE, UNIV.	5	DR. CHANDRA MOHAN JHA vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY	KAMESHWAR KUMAR (GP17) BINAY KUMAR SINGH
197.	CWJC/16319/2023 POST RETIRE, NON G	5	PANDE ANJALIBEN vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA	ANJANI KUMAR (AAG 4) BINOD KUMAR LABH
198.	CWJC/16342/2023 POST RETIRE, BOARD	6	MUNDRIKA SAHU AND ORS vs THE STATE OF BIHAR AND ORS	ARCHANA SINHA @ ARCHANA SHAHI SWARNA ROY	SUBHASH PRASAD SINGH (GA 3) RAM YASH SINGH PAWAN KUMAR
199.	CWJC/16755/2023 POST RETIRE, SCHOO	5	SHEO NARAYAN PANDIT @ SHIV NARAYAN PANDIT vs THE STATE OF BIHAR AND ORS	RABI BHUSHAN PRASAD NO. 1 VIJAY PRAKASH BHARGAVA	SMT. ARCHANA MEENAKSHEE (GP 6) PRABHAT RANJAN BINOD BIHARI SINHA APURV HARSH
200.	CWJC/16778/2023 POST RETIRE, NON G	8	RAMSEN PRASAD SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR BIPIN KUMAR	VIVEK PRASAD (GP 7) BINDHYACHAL RAI
201.	CWJC/17162/2023 POST RETIRE, UNIV.	5	BADRI PRASAD SINGH vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR NIRANJAN KUMAR RAM MURTI	SAJID SALIM KHAN (SC25) ASHHAR MUSTAFA
202.	CWJC/17291/2023 POST RETIRE, BOARD	7	MD. SALIM AHMAD vs THE STATE OF BIHAR AND ORS	RAMA KANT SINGH	YOGENDRA PRASAD SINGH (AAG 7) PRASOON SINHA RANJEET KUMAR PANDEY
203.	CWJC/17428/2023 POST RETIRE, NON G	7	RAJ KUMAR PRASAD vs THE STATE OF BIHAR AND ORS	BINIT KUMAR	SUBHASH CHANDRA MISHRA (SC 16) RAM KINKAR CHOUBEY ANUP KUMAR SINHA VIBHUTI RANJAN NISHANT
204.	CWJC/17471/2023 POST RETIRE, HEALT	5	NAGENDRA KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH SANTOSH KUMAR ABHINAV SHANDILYA	SYED IQBAL AHMAD (SC20) RAJ NANDAN PRASAD
205.	CWJC/17482/2023 POST RETIRE, UNIV.	6	PROF. RAMANUJ PASWAN(RTD.) vs THE STATE OF BIHAR AND ORS	KUMARI RASHMI SURESH PD SINGH NO.1 ARBIND KUMAR SHRIVASTAVA ADITYA RAJ	AJAY (GA 5) RITESH KUMAR SHASHI BHUSHAN SINGH ANIL SINGH AJAY
206.	CWJC/17712/2023 POST RETIRE, NON G	8	WASI AKHTAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	VIVEK PRASAD (GP 7) RITIKA RANI

207.	CWJC/17919/2023 POST RETIRE, SCHOO	4	SHAILENDRA KUMAR THAKUR vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	PRABHAKAR JHA (GP 27) CHAITANYA SWAROOP
208.	CWJC/18189/2023 POST RETIRE, UNIV.	4	RUNJAY KUMAR vs THE STATE OF BIHAR AND ORS	RAJIV KUMAR SINGH ANUJ KUMAR	SMT. BINITA SINGH (SC 28) RITESH KUMAR DR. ANAND KUMAR
209.	CWJC/18286/2023 POST RETIRE, BOARD	5	PRABHA KRISHNA MISHRA vs THE STATE OF BIHAR AND ORS	ANJANI KUMAR JHA PUJA KUMARI	STANDING COUNSEL (23) SATYAM SHIVAM SUNDARAM RITIKA RANI
210.	CWJC/18432/2023 POST RETIRE, UNIV.	4	BISWA MOHAN KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDL. ADVOCATE GENERAL (4) SANJEEV KUMAR ZAKI HAIDER
211.	CWJC/18632/2023 POST RETIRE, BOARD	4	BASO DEVI vs THE PATNA MUNICIPAL CORPORATION, AND ORS	VIJAY KUMAR SINGH	PRASOON SINHA RANJEET KUMAR PANDEY
212.	CWJC/536/2024 POST RETIRE, UNIV.	2	SANJAY MISHRA vs THE STATE OF BIHAR AND ORS	RAMESH JHA	STANDING COUNSEL 11 RITESH KUMAR
213.	CWJC/1367/2024 POST RETIRE, UNIV.	2	SURESH CHAUDHARI vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH SANTOSH KUMAR ABHINAV SHANDILYA	GOVERNMENT PLEADER 6 SANJEEV KUMAR INDRAJESH KUMAR ARCHANA MEENAKSHEE
214.	CWJC/1380/2024 POST RETIRE, BOARD	3	SHYAM BIHARI SINGH vs THE STATE OF BIHAR AND ORS	GAJENDRA KUMAR JHA	GOVERNMENT ADVOCATE (5) DR. ANAND KUMAR
215.	CWJC/1820/2024 POST RETIRE, BOARD	3	ENAMUL HAQUE AND ORS vs THE ANUGRAHA NARAYAN SINHA INSTITUTE OF SOCIAL STUDIES AND ORS	RAVI BHARDWAJ	SUMIT KUMAR
216.	CWJC/2284/2024 POST RETIRE, BOARD	2	BANGALI vs THE PATNA MUNICIPAL CORPORATION AND ORS	VIJAY KUMAR SINGH	PRASOON SINHA RANJEET KUMAR PANDEY
217.	CWJC/2376/2024 POST RETIRE, UNIV.	3	DR CHANDRA BHUSHAN LAL DAS vs THE STATE OF BIHAR AND ORS	INDRAJESH KUMAR	GOVERNMENT PLEADER (17) MD. NADIM SERAJ RAKESH KUMAR SAMRENDRA BINDHYACHAL RAI SHASHI BHUSHAN SINGH ANIL SINGH AJAY RITESH KUMAR
218.	CWJC/2420/2024 POST RETIRE, UNIV.	2	JAYNARAYAN BHAGAT vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT ADVOCATE (8) SANJEEV KUMAR VIVEKA NAND SINGH
219.	CWJC/2538/2024 POST RETIRE, POLIC IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () MODIFICATION	3	SUMANT KUMAR GHOSH vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR ABHISHEK KUMAR BIPIN KUMAR	GOVERNMENT PLEADER (11) ARUN KUMAR ARUN
220.	CWJC/2616/2024 POST RETIRE, BOARD	2	SUNIL KUMAR vs THE STATE OF BIHAR AND ORS	SUNIL PRASAD BAJARANGI LAL RAJESH KUMAR	GOVERNMENT ADVOCATE (2) ASHOK KUMAR
221.	CWJC/3114/2024 POST RETIRE, NON G	5	AMRENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RAJA RAM MISHRA RAJ KUMAR	GOVERNMENT ADVOCATE 5 RAM KINKER CHOUBEY
222.	CWJC/4724/2024 POST RETIRE, NON G	2	SACHCHIDA NAND SINGH @ SACHIDANAND SINGH vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA NITISH KUMAR ASHUTOSH KUMAR SHASHANK SHEKHAR	STANDING COUNSEL 25 BINOD BIHARI SINHA NIVEDITA NIRVIKAR AMARJEET CHOUDHARY ANIRUDH PRASAD SINHA
223.	CWJC/4733/2024 POST RETIRE, BOARD	2	IRFAN AHMED KHAN vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION AND ORS	RAJ KUMAR MISHRA	SHAILENDRA KUMAR SINGH

224.	CWJC/4936/2024 POST RETIRE, SCHOO	3	GEETA DEVI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR BIPIN KUMAR	GOVERNMENT PLEADER 3 CHAITANYA SWAROOP
225.	CWJC/5119/2024 POST RETIRE, NON G	3	DEVANAND RAM vs THE STATE OF BIHAR AND ORS	SHASHIKANT SURENDRA KUMAR MISHRA	GOVERNMENT PLEADER 13
226.	CWJC/5348/2024 POST RETIRE, HEALT	2	PARMILA DEVI vs THE STATE OF BIHAR AND ORS	KUMARI ANJALI	STANDING COUNSEL 01
227.	CWJC/6011/2024 POST RETIRE, SCHOO	3	SATYAVATI KUMARI DEVI vs THE STATE OF BIHAR AND ORS	LAKMESH MARVIND AVINASH KUMAR	ADDL. ADVOCATE GENERAL (13) CHAITANYA SWAROOP
228.	CWJC/6331/2024 POST RETIRE, HEALT	2	DR ANIRUDH SINGH @ ANIRUDH SINGH vs THE STATE OF BIHAR AND ORS	RAVISH MISHRA	ADDITIONAL ADVOCATE GENERAL (3) ARUN KUMAR ARUN
229.	CWJC/6405/2024 POST RETIRE, NON G	2	MITHILESH PRASAD vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH	GOVERNMENT ADVOCATE (2)
230.	CWJC/6752/2024 POST RETIRE, NON G	2	DEODEEP SINGH vs THE STATE OF BIHAR AND ORS	CHANDRA MOHAN SINGH SANDEEP KUMAR MANDAL	ADDL. ADVOCATE GENERAL (7) RAJ NANDAN PRASAD NEERAJ RAJ DR. BINOD KUMAR JHA DEVENDRA PRASAD
231.	CWJC/7429/2024 POST RETIRE, UNIV.	2	DAMODAR TIWARI vs THE STATE OF BIHAR AND ORS	SHUBH NARAIN SINGH RICHA KUMARI PRIYARANJAN SINGH	GOVERNMENT PLEADER 10 BINDHYACHAL RAI RAVINDER KUMAR SHARMA
232.	CWJC/7996/2024 POST RETIRE, NON G	3	SARVJEET KUMAR @ SARBJEET KUMAR vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINHA	STANDING COUNSEL 3
233.	CWJC/8441/2024 POST RETIRE, SCHOO	3	PUSHPA KUMARI vs THE STATE OF BIHAR AND ORS	AMARENDRA KUMAR	ADVOCATE GENERAL RITIKA RANI
234.	CWJC/8867/2024 POST RETIRE, UNIV.	3	BIMAL DEVI vs THE STATE OF BIHAR AND ORS	UMESH KUMAR VERMA LALAN KUMAR SINGH	GOVERNMENT PLEADER 13 RITESH KUMAR ANIL SINGH AJAY
235.	CWJC/9264/2024 POST RETIRE, OTHER	2	SWETA KUMARI vs THE UNION OF INDIA AND ORS	SUPRIYA KUMARI ANKITA ROY SHIWANI KUMARI	ADDITIONAL SOLICITOR GENERAL SATYENDRA KUMAR JHA AWADHESH KUMAR PANDEY
236.	CWJC/9546/2024 POST RETIRE, GAZET	2	RAJENDRA PRASAD RAM vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	ADDL. ADVOCATE GENERAL (5) RAM KINKER CHOUBEY
237.	CWJC/9851/2024 POST RETIRE, UNIV.	4	RATI KANT MISHRA vs THE STATE OF BIHAR AND ORS	DINESHWAR TIWARY RAJ KUMAR	GOVERNMENT ADVOCATE (10) BINAY KUMAR SINGH
238.	CWJC/9875/2024 POST RETIRE, HEALT	2	VISHAL KUMAR vs THE STATE OF BIHAR AND ORS	DILIP KUMAR RAM LAKHAN PRASAD SINGH KIRAN KUMARI	STANDING COUNSEL (6) PRABHAT RANJAN
239.	CWJC/9889/2024 POST RETIRE, OTHER	2	JANKI DEVI vs THE STATE OF BIHAR AND ORS	GYANAND ROY	GOVERNMENT PLEADER (11) RAJ NANDAN PRASAD
240.	CWJC/10336/2024 POST RETIRE, UNIV.	2	RAJ KUMARI KARN vs THE STATE OF BIHAR AND ORS	DHIRENDRA NARAIN MALLIK SHASHI BHUSHAN KUMAR	GOVERNMENT PLEADER 5 RITESH KUMAR RAKESH KUMAR SAMRENDRA ANIL SINGH RAJU GIRI AJAY MAURYA VIJAY CHANDRA
241.	CWJC/10442/2024 POST RETIRE, UNIV.	2	BIBI AESA vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA ARPIT ANAND PUSHKAR BHARADWAJ RAUSHAN	ADVOCATE GENERAL RITESH KUMAR

242.	CWJC/10495/2024 POST RETIRE, BANK	2	MD. HELAL AKHTAR vs DAKSHIN BIHAR GRAMIN BANK AND ORS	S.M. DANISH MANSOOR ADIL ABBAS ASFAR IMAM HARSH VARDHAN RAJU GIRI	MAHESH NARAYAN PARBAT MRITUNJAY KUMAR DR. PANKAJ
243.	CWJC/10725/2024 POST RETIRE, UNIV.	2	BADRUL HODA vs THE STATE OF BIHAR AND ORS	NAJMUL HODA ABHINAV SHANDILYA VIJAY KUMAR SINGH	GOVERNMENT PLEADER 5 AMITABH SOHAN
244.	CWJC/10818/2024 POST RETIRE, POLIC	2	USHA DEVI vs THE STATE OF BIHAR AND ORS	GAJENDRA PRATAP SINGH RAM SHANKAR PRASAD	STANDING COUNSEL 23 RITIKA RANI
245.	CWJC/11159/2024 POST RETIRE, GAZET	4	SUNITA ROY vs THE STATE OF BIHAR AND ORS	APURVA KUMAR SANTOSH BHARTI AVINASH CHANDRA	ADDL. ADVOCATE GENERAL 4 S. M. EHTESHAM ARUN KUMAR ARUN
246.	CWJC/11804/2024 POST RETIRE, OTHER	2	AJOY KUMAR VERMA vs THE UNION OF INDIA AND ORS	SANJAY KUMAR MISHRA ASHOK KUMAR	ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN SARITA BAJAJ HARENDRA PRASAD SINGH ANAND KUMAR OJHA
247.	CWJC/11988/2024 POST RETIRE, POLIC	2	ARUNA DEVI vs THE STATE OF BIHAR AND ORS	SURESH PRASAD SAH @ BARANWAL PREM CHAND YADAV	STANDING COUNSEL 25
248.	CWJC/12666/2024 POST RETIRE, NON G IA-1/2025 () MISC	4	KAMAL KISHORE PRASAD SINGH vs THE STATE OF BIHAR AND ORS	RABINDRA KUMAR	STANDING COUNSEL 23 RAM KINKER CHOUBEY
249.	CWJC/12736/2024 POST RETIRE, BANK	2	TEJ PRATAP SINGH vs THE BIHAR STATE COOPERATIVE LAND DEVELOPMENT BANK LIMITED AND ORS	ABHAY SHANKAR SINGH BARUN KUMAR SINGH AKSHANSH SHANKER AMIT KUMAR MISHRA	RAJESH PRASAD CHOUDHARY
250.	CWJC/13151/2024 POST RETIRE, UNIV.	6	BIRENDRA KUMAR MISHRA vs THE JAI PRAKASH UNIVERSITY AND ORS	AVANINDRA KUMAR JHA RAM NARESH JHA BISHWASH VIJETA ANAND KUMAR TIWARI PURUSHOTTAM KUMAR JHA	GOVERNMENT ADVOCATE 11 BINDHYACHAL RAI BAJARANGI LAL
251.	CWJC/13327/2024 POST RETIRE, BOARD	2	AJAY KUMAR DAS vs THE STATE OF BIHAR AND ORS	MOHIT AGARWAL JAYA SONAM VIKASH KHANNA	GOVERNMENT PLEADER (12) SHAILENDRA KUMAR SINGH
252.	CWJC/13393/2024 POST RETIRE, NON G	2	AMRENDRA JHA vs THE STATE OF BIHAR AND ORS	AMRENDRA KUMAR	STANDING COUNSEL (16) RITIKA RANI
253.	CWJC/13467/2024 POST RETIRE, UNIV.	3	POONAM DEVI vs THE STATE OF BIHAR AND ORS	UGRANATH MALLIK	GOVERNMENT PLEADER 19 BINAY KUMAR SINGH
254.	CWJC/13540/2024 POST RETIRE, NON G	2	RAM AYODHYA RAM vs THE STATE OF BIHAR. AND ORS	RASHMI JHA	GOVERNMENT ADVOCATE (5)
255.	CWJC/14182/2024 POST RETIRE, HEALT IA-1/2025 () MISC	2	DR. (SMT.) NILU BALA vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH AMRESH KUMAR SINHA	ADVOCATE GENERAL
256.	CWJC/14265/2024 POST RETIRE, HEALT	2	GANESH MAHTO vs THE STATE OF BIHAR AND ORS	BIPIN KUMAR VANSHIKA NUPUR	ADVOCATE GENERAL CHAITANYA SWAROOP
257.	CWJC/14281/2024 POST RETIRE, UNIV.	2	BIJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	GOVERNMENT PLEADER (2) SIDDHARTHA PRASAD PRAKRITITA SHARMA
258.	CWJC/14284/2024 POST RETIRE, UNIV.	2	VIJAY KUMAR SINHA vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	ADDL. ADVOCATE GENERAL (13) SIDDHARTHA PRASAD PANKAJ KUMAR SINGH

259.	CWJC/14310/2024 POST RETIRE, UNIV.	2	BIR KISHORE SINGH vs THE STATE OF BIHAR AND ORS	ARJUN PRASAD PODDAR SURESH GANDHI	STANDING COUNSEL (6) RITESH KUMAR ANIL SINGH AJAY
260.	CWJC/14386/2024 POST RETIRE, UNIV.	2	RAMESHWAR SINGH vs THE STATE OF BIHAR AND ORS	AASTHA ANANYA SANJEEV RANJAN	GOVERNMENT PLEADER 12 RAJESH PRASAD CHOUDHARY
261.	CWJC/14397/2024 POST RETIRE, SCHOO	2	SURENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RANA ISHWAR CHANDRA	ADDL. ADVOCATE GENERAL (12) VIVEK ANAND KUMAR
262.	CWJC/14420/2024 POST RETIRE, NON G	2	KESHAR PASWAN vs THE STATE OF BIHAR AND ORS	BIJENDRA KUMAR PRAVINA KUMARI	GOVERNMENT ADVOCATE 13 RAM YASH SINGH
263.	CWJC/14519/2024 POST RETIRE, NON G	2	ARJUN PRASAD vs THE STATE OF BIHAR AND ORS	RAKESH PRABHAT	GOVERNMENT PLEADER (22) RAJ NANDAN PRASAD
264.	CWJC/14558/2024 POST RETIRE, NON G	2	RESHMA DEVI vs THE STATE OF BIHAR AND ORS	RAMA KANT SINGH SWATI PARMAR	GOVERNMENT PLEADER 2 RAM KINKER CHOUBEY
265.	CWJC/14579/2024 POST RETIRE, BOARD	2	MOSTT. REKHA DEVI, vs THE STATE OF BIHAR AND ORS	RANJAY KUMAR SINGH	ADDL. ADVOCATE GENERAL (13) PRASOON SINHA RANJEET KUMAR PANDEY
266.	CWJC/14614/2024 POST RETIRE, BOARD	2	SMT. SHEELA DEVI vs THE UNION OF INDIA AND ORS	FUL MAN SINGH RABINDRA KUMAR	PRABHAKAR TEKRIWAL SANJAY KUMAR
267.	CWJC/14797/2024 POST RETIRE, UNIV.	2	SUNIL KUMAR SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDITIONAL ADVOCATE GENERAL (5) SIDDHARTHA PRASAD MANINI JAISWAL
268.	CWJC/14801/2024 POST RETIRE, UNIV.	2	DR ARUN KUMAR SINGH @ ARUN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	VIPIN KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL (7) RITIKA RANI PRASHANT SINHA
269.	CWJC/14884/2024 POST RETIRE, SCHOO	3	NUTAN KUMARI vs THE STATE OF BIHAR, AND ORS	ARUN KUMAR	STANDING COUNSEL (15) DR. ANAND KUMAR
270.	CWJC/14885/2024 POST RETIRE, NON G	2	RANDHIR DAS vs THE STATE OF BIHAR. AND ORS	ANJU JHA BHAVENDRA JHA	GOVERNMENT PLEADER (3) CHAITANYA SWAROOP
271.	CWJC/14942/2024 POST RETIRE, BOARD	2	SYED MOHAMMAD FAIZ vs THE STATE OF BIHAR AND ORS	SYED FIROZ RAZA HASNAIN HAIDER AZHAR HUSSAIN	GOVERNMENT ADVOCATE (3) MD. ANJUM AKHTER
272.	CWJC/15024/2024 POST RETIRE, GAZET	2	PREM KUMAR vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR ARTI KUMARI UPENDRA PRATAP SINGH	GOVERNMENT PLEADER 14
273.	CWJC/15082/2024 POST RETIRE, GAZET	3	RAJ KUMAR SINGH vs THE STATE OF BIHAR ADDITIONAL CHIEF SECRETARY FINANCE DEPARTMENT AND ORS	BRAJESH KUMAR TIWARI SACHINDRA KUMAR TIWARY	GOVERNMENT PLEADER (24)
274.	CWJC/15087/2024 POST RETIRE, NON G	2	ANJANI KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR MISHRA	GOVERNMENT ADVOCATE (11) VIVEK ANAND KUMAR
275.	CWJC/15244/2024 POST RETIRE, BOARD	2	UPENDRA KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA BAM BAHADUR JHA	GOVERNMENT PLEADER 4 SATYAM SHIVAM SUNDARAM
276.	CWJC/15352/2024 POST RETIRE, BOARD	2	ASHOK KUMAR SINGH vs BIHAR STATE CO-OPERATIVE MARKETING UNION LTD. AND ORS	MOHAMMED ABU HAIDAR MOHAMMAD ABU SHAJAR	VIKAS KUMAR
277.	CWJC/15646/2024 POST RETIRE, NON G	2	NAMO NATH JHA vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT ADVOCATE (3) BINDHYACHAL RAI
278.	CWJC/16064/2024 POST RETIRE, NON G	2	RAM BACHAN SHARMA vs THE STATE OF BIHAR AND ORS	AMIT ANAND LALAN KUMAR SINGH	GOVERNMENT ADVOCATE (2) RAJ NANDAN PRASAD

279.	CWJC/16123/2024 POST RETIRE, BANK	2	RAMESH KUMAR PANDEY vs DAKSHIN BIHAR GRAMIN BANK AND ORS	SUPRAGYA AMAN PRIYADARSHI	PRASHANT SINHA SURESH PD SINGH NO.1 KUMARI RASHMI DR. ALOK KUMAR SINHA
280.	CWJC/16263/2024 POST RETIRE, OTHER	2	SHILA DEVI vs THE UNION OF INDIA AND ORS	SATISH CHANDRA	ADDITIONAL SOLICITOR GENERAL BINDHYACHAL RAI RAM TUJABH SINGH
281.	CWJC/16280/2024 POST RETIRE, BOARD	2	SUDAN @ SUDAN MIYAN @ SHREE SUDHAN MIYAN vs THE STATE OF BIHAR AND ORS	RAMA KANT SINGH SWATI PARMAR	GOVERNMENT ADVOCATE (07) PRASOON SINHA RANJEET KUMAR PANDEY
282.	CWJC/16306/2024 POST RETIRE, GAZET	2	RAMANAND VERMA vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR	GOVERNMENT PLEADER (2) ARUN KUMAR ARUN
283.	CWJC/16316/2024 POST RETIRE, HEALT	2	SHEOKANT CHAUDHARY vs THE STATE OF BIHAR AND ORS	SHIV KUMAR	GOVERNMENT ADVOCATE (10) BINDHYACHAL RAI
284.	CWJC/16430/2024 POST RETIRE, NON G	2	SUMITRA DEVI vs THE STATE OF BIHAR AND ORS	SURENDRA MISHRA RAJIV RANJAN PANDEY	STANDING COUNSEL (25) RAM KINKER CHOUBEY
285.	CWJC/16441/2024 POST RETIRE, NON G	3	ARBIND KUMAR vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR SINGH PRABHAT KUMAR SINGH GANESH PRASAD SINGH	STANDING COUNSEL (18)
286.	CWJC/16600/2024 POST RETIRE, HEALT	2	MOHARI DEVI vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR PRASAD RAKESH KUMAR JHA	GOVERNMENT PLEADER 25 BINOD KUMAR LABH
287.	CWJC/16601/2024 POST RETIRE, UNIV.	2	SHASHI PRABHA RAI vs THE UNION OF INDIA AND ORS	RAJEEV RANJAN	ADDITIONAL SOLICITOR GENERAL ARJUN KUMAR VIJAY SHANKAR UPADHYAY ROHIT RAJ
288.	CWJC/16834/2024 POST RETIRE, NON G	2	ASHOK KUMAR RAI vs THE STATE OF BIHAR AND ORS	SURENDRA MISHRA DINESHWAR MISHRA RACHNA SHUKLA	GOVERNMENT PLEADER (10)
289.	CWJC/16850/2024 POST RETIRE, NON G	2	ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PANDEY SUSHEN KUMAR KESHRI	GOVERNMENT ADVOCATE (2) BINOD KUMAR LABH
290.	CWJC/16883/2024 POST RETIRE, NON G	2	ASHA DEVI AND ANR vs THE STATE OF BIHAR AND ORS	KRISHNA MURARI RAWT AJOY KUMAR CHAKRABORTY SYED MASOOD MANZAR AHSAN MD. MOKHTAR ANSARI	ADDITIONAL ADVOCATE GENERAL (4) BINOD KUMAR LABH SANJIV KUMAR. APURV HARSH
291.	CWJC/16979/2024 POST RETIRE, OTHER	2	NISHA SRIWASTVA vs THE UNION OF INDIA AND ORS	PRITISH KUMAR LAL	ADDITIONAL SOLICITOR GENERAL MUKESH KUMAR
292.	CWJC/17002/2024 POST RETIRE, GAZET	2	MUNISHRAWA SHREE vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	GOVERNMENT PLEADER 05 RAM KINKER CHOUBEY
293.	CWJC/17379/2024 POST RETIRE, BOARD	2	SAMI KHATOON@ SAMI @ SAMIMA MEHTRANI vs THE STATE OF BIHAR AND ANR	ASHUTOSH KUMAR JHA	STANDING COUNSEL (20) ANWAR KARIM ASHOK KUMAR
294.	CWJC/17421/2024 POST RETIRE, NON G	3	ARCHANA KUMARI vs THE STATE OF BIHAR AND ORS	ONKAR KUMAR NAWAL KISHOR SINGH	ADDL. ADVOCATE GENERAL 05 ARUN KUMAR ARUN
295.	CWJC/17730/2024 POST RETIRE, SCHOO	2	PAWAN KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	RITESH KUMAR PRAMOD KUMAR DHIRENDRA KUMAR	STANDING COUNSEL (12) PRABHAT RANJAN
296.	CWJC/17972/2024 POST RETIRE, NON G IA-1/2025 () MISC	2	LALAN SINGH vs THE STATE OF BIHAR AND ORS	MADHURI KUMARI BIKAS KUMAR SHARMA ABNEESH KUMAR	GOVERNMENT PLEADER (3) PIYUSH LALL

297.	CWJC/18259/2024 POST RETIRE, SCHOO	2	MD. SHAHABUDDIN vs THE STATE OF BIHAR AND ORS	UJJAWAL KUMAR SINGH ARVIND KUMAR SINHA	STANDING COUNSEL (20) RAM KINKER CHOUBEY
298.	CWJC/18285/2024 POST RETIRE, UNIV.	2	DR. RATISH CHANDRA JHA vs THE KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY AND ORS	BISHWASH VIJETA RAM NARESH JHA NARENDRA KUMAR SINHA PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA JITENDRA ACHARYA	STANDING COUNSEL 03 BINAY KUMAR SINGH
299.	CWJC/18344/2024 POST RETIRE, NON G	2	MD. ANWARUL HAQUE ANSARI vs THE STATE OF BIHAR, AND ORS	ONKAR NATH MUKESH KUMAR PANDEY	GOVERNMENT PLEADER (10) PRABHAT RANJAN
300.	CWJC/18596/2024 POST RETIRE, UNIV.	2	PROF. (DR.) KAMALA KUMARI UPADHYAY vs THE MAGADH UNIVERSITY, BODH GAYA, AND ORS	RAJESH KUMAR MISHRA	RAM KINKER CHOUBEY SIDDHARTHA PRASAD MD. FAIZ AHMAD
301.	CWJC/18610/2024 POST RETIRE, HEALT	2	RAMBILAS SINGH @ RAM BELASH SINGH AND ANR vs THE STATE OF BIHAR AND ORS	JAY PRAKASH SINGH	STANDING COUNSEL (5) KUMAR MANISH
302.	CWJC/18627/2024 POST RETIRE, HEALT	2	DR SUBHAS CHANDRA RAI vs THE STATE OF BIHAR AND ORS	SATYA RANJAN SINHA SEEMA KUMARI DHANANJAY KUMAR	GOVERNMENT PLEADER (6)
303.	CWJC/18646/2024 POST RETIRE, SCHOO	3	GEETA PATHAK vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY ANURANJAN PATEL ABHISHEK KUMAR	STANDING COUNSEL (10) RITIKA RANI
304.	CWJC/18650/2024 POST RETIRE, BOARD	2	SHAILENDRA KUMAR vs THE UNION OF INDIA AND ORS	MAJID MAHBOOB KHAN	ADDITIONAL SOLICITOR GENERAL
305.	CWJC/18659/2024 POST RETIRE, UNIV. IA-1/2025 () AMENDMENT	2	RAM SWARATHTHAKUR @ MATWALA vs THE LALIT NARAYAN MITHILA UNIVERSITY, AND ORS	AKSHANSH ANKIT UJJWAL KUMAR JYOTI KUMAR SINHA BRISKETU SHARAN PANDEY IBRAT ADNAN	GOVERNMENT PLEADER (26) BINDHYACHAL RAI RAJIV RANJAN KR. PANDEY RANJAN KUMAR SINHA SURYA NILAMBARI
306.	CWJC/18742/2024 POST RETIRE, NON G	2	UDAY NATH JHA vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA SURYA KANT MISHRA	GOVERNMENT ADVOCATE 13 RITIKA RANI
307.	CWJC/18805/2024 POST RETIRE, UNIV.	2	RITA LAL vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR MISHRA	GOVERNMENT PLEADER 19 VIVEK ANAND KUMAR SHAILENDRA KUMAR SINGH VIJAY SHANKAR UPADHYAY RAJENDRA LAL DAS
308.	CWJC/18883/2024 POST RETIRE, GAZET	2	MD. SHAFIQUE AND ORS vs THE STATE OF BIHAR AND ORS	SHANTANU KUMAR SATISH KUMAR GIRI	STANDING COUNSEL (6) SANJAY PANDEY
309.	CWJC/19146/2024 POST RETIRE, NON G	2	JAGDEV MANDAL vs THE STATE OF BIHAR AND ORS	PRABHAKAR THAKUR SHANKAR KUMAR THAKUR	STANDING COUNSEL (24)
310.	CWJC/19224/2024 POST RETIRE, UNIV.	2	JAWAHAR LAL ROY vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA PRASHANT KUMAR DWIVEDI	STANDING COUNSEL (24) RITESH KUMAR RAKESH KUMAR SAMRENDRA AJAY ADITI SHARMA
311.	CWJC/19321/2024 POST RETIRE, POLIC	2	SANDHYA RANI vs THE STATE OF BIHAR AND ORS	RAHUL KUMAR SINGH MUKUL PRAKASH PRAMOD KUMAR SINGH	STANDING COUNSEL 07 ADDITIONAL SOLICITOR GENERAL PUNAM KUMARI SINGH KUMAR ALOK (SC 7)
312.	CWJC/19434/2024 POST RETIRE, NON G	2	PREMLAL PASWAN vs THE STATE OF BIHAR AND ORS	SURENDRA KISHORE THAKUR ASHUTOSH KUMAR Y. MADHAVI SUBODH KUMAR MANJEET KUMAR ROY	STANDING COUNSEL 21 PRABHAT RANJAN

313.	CWJC/19442/2024 POST RETIRE, NON G	2	KALYAN BHATTACHARYA vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR AISHWARYA SHREE	GOVERNMENT PLEADER (3) PIYUSH LALL
314.	CWJC/19476/2024 POST RETIRE, SCHOO	2	MINAKSHI KUMARI vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR ANKITA ROY	GOVERNMENT PLEADER 19
315.	CWJC/19560/2024 POST RETIRE, UNIV.	2	SMT SHIROMANI DEVI vs THE TILKA MANJHI BHAGALPUR UNIVERSITY AND ORS	RADHA RAMAN VERMA NEERAJ KUMAR SINGH	GOVERNMENT PLEADER (27) ASHHAR MUSTAFA
316.	CWJC/19594/2024 POST RETIRE, NON G	2	AFSANA ALEEM KHANM vs THE STATE OF BIHAR AND ORS	SHAHABUDDIN AZEEM @ S. AZEEM DEO NARAYAN PRASAD	STANDING COUNSEL (16) RAM KINKER CHOUBEY
317.	CWJC/19599/2024 POST RETIRE, SCHOO	2	UMESH SHARMA vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR AMIR ALAM	STANDING COUNSEL (4) BINOD KUMAR LABH
318.	CWJC/19635/2024 POST RETIRE, NON G	2	ANIL KUMAR CHANCHAL vs THE STATE OF BIHAR AND ORS	CHANDRA BHUSHAN VERMA	GOVERNMENT PLEADER (17) BINOD KUMAR LABH SANJIV KUMAR. RAKESH KUMAR SINGH
319.	CWJC/19640/2024 POST RETIRE, OTHER	2	SHIV NATH SINGH vs THE UNION OF INDIA THROUGH, THE DIRECTORATE GENERAL (DG) BORDER SECURITY FORCE (BSF) AND ORS	AMIT KUMAR RAKESH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL PARUL PRASAD DEEPAK KUMAR
320.	CWJC/19663/2024 POST RETIRE, NON G	2	HARESHWAR BIHARI SRIVASTAVA vs THE STATE OF BIHAR AND ORS	NARENDRA KUMAR AKASH AMBUJ	STANDING COUNSEL (25) CHAITANYA SWAROOP
321.	CWJC/37/2025 POST RETIRE, BANK	2	RAM ASHRAY BHAKTA vs THE UTTAR BIHAR GRAMIN BANK AND ORS	RAM NARESH SINGH	PRABHAKAR JHA
322.	CWJC/61/2025 POST RETIRE, GAZET	2	ANAND KISHORE MISHRA vs THE STATE OF BIHAR AND ORS	PRABHU NATH PATHAK	STANDING COUNSEL (18) NIVEDITA NIRVIKAR
323.	CWJC/206/2025 POST RETIRE, BOARD	2	SMT ANITA DEVI vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR RAI BIPIN KUMAR	ADDITIONAL ADVOCATE GENERAL (9) KUMAR SHANU
324.	CWJC/232/2025 POST RETIRE, UNIV.	2	PROF.(DR) RAMDAS PRASAD vs THE PATLIPUTRA UNIVERSITY AND ORS	NARENDRA KUMAR SINHA PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA ALOK KUMAR JITENDRA ACHARYA NISHIKANT ANAND KUMAR TIWARI	STANDING COUNSEL (20) SIDDHARTHA PRASAD RANA VIKRAM SINGH MD. FAIZ AHMAD
325.	CWJC/235/2025 POST RETIRE, NON G	3	SATYENDRA KUMAR vs THE STATE OF BIHAR AND ORS	DHIRENDRA KUMAR SINHA YASHPAL YADAV	GOVERNMENT ADVOCATE (7) RAJ NANDAN PRASAD
326.	CWJC/248/2025 POST RETIRE, NON G	2	SURENDRA RAM vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KARNA RAVINDRA KUMAR SINGH	STANDING COUNSEL (1)
327.	CWJC/261/2025 POST RETIRE, SCHOO	2	NATHUNI PRASAD SINGH AND ORS vs THE STATE OF BIHAR AND ORS	Y. MADHAVI SANJAY KUMAR ROONA PRATIYUSH KUMAR	ADDITIONAL ADVOCATE GENERAL (9) PRABHAT RANJAN
With 327.1	CWJC/262/2025 POST RETIRE, NON G	2	NARENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR Y. MADHAVI ROONA PRATIYUSH KUMAR	ADDITIONAL ADVOCATE GENERAL (13) RAM YASH SINGH
With 327.2	CWJC/4174/2025 POST RETIRE, OTHER	2	UPENDRA KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ROONA SANJAY KUMAR PRATIYUSH KUMAR MITA KUMARI	ADDITIONAL ADVOCATE GENERAL (04) RITIKA RANI

328.	CWJC/377/2025 POST RETIRE, NON G	2	JAISHANKAR PRASAD URAON @ JAI SHANKAR PD. URAON vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, AND ORS	SHYAM SUNDAR KUMAR SHIW KUMAR PRABHAKAR	STANDING COUNSEL (22) DR. ANAND KUMAR
329.	CWJC/435/2025 POST RETIRE, POLIC	2	RAVINDRA NATH THAKUR vs THE STATE OF BIHAR AND ORS	SANJIV SHARAN ADITYA KUMAR	GOVERNMENT PLEADER (14) RITIKA RANI
330.	CWJC/461/2025 POST RETIRE, UNIV.	2	LEELA KUMARI @ LILA KUMARI vs THE STATE OF BIHAR AND ORS	PRATIK KUMAR SINHA VIKASH KUMAR	STANDING COUNSEL (28) SIDDHARTHA PRASAD NISHI NATH OJHA SUNIT KUMAR
331.	CWJC/483/2025 POST RETIRE, SCHOO	2	VINA DEVI vs THE STATE OF BIHAR AND ORS	ANJANI KUMAR JHA PUJA KUMARI	ADDL. ADVOCATE GENERAL (03) RAM YASH SINGH
332.	CWJC/510/2025 POST RETIRE, UNIV.	2	ASHOK KUMAR JHA vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR JHA	GOVERNMENT PLEADER (02) BINAY KUMAR SINGH
333.	CWJC/525/2025 POST RETIRE, UNIV.	2	HRIDAY PRAKASH GUPTA vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	STANDING COUNSEL (16) RAJESH PRASAD CHOUDHARY
334.	CWJC/561/2025 POST RETIRE, POLIC	2	GEETA DEVI vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR GIRI	GOVERNMENT PLEADER (06)
335.	CWJC/603/2025 POST RETIRE, HEALT	2	RAM BACHAN TIWARI vs THE STATE OF BIHAR AND ORS	MAYURI KAMLESHWAR PANDEY PRAVEEN KUMAR	GOVERNMENT ADVOCATE (07)
336.	CWJC/661/2025 POST RETIRE, BANK	2	SHAILA DEVI vs THE BIHAR STATE CO-OPERATIVE BANK LTD. AND ORS	JAI PRABHAT KISHORE	PRASHANT SINHA PRASHANT KUMAR RAJODAY SATYJEET
337.	CWJC/668/2025 POST RETIRE, BOARD	2	LAKHIYA DEVI vs THE STATE OF BIHAR AND ORS	UMESH PRASAD AVINASH RAJ	GOVERNMENT ADVOCATE (03)
338.	CWJC/702/2025 POST RETIRE, GAZET	2	VINAY KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SOMNATH BHARDWAJ BABAN KUMAR	GOVERNMENT ADVOCATE (13) BINOD KUMAR LABH
339.	CWJC/787/2025 POST RETIRE, BANK	2	RASHMI KUMARI GUPTA vs THE UNION OF INDIA AND ORS	SHEKHAR KUMAR SINGH BUDDHI LAL YADAV	ADDITIONAL SOLICITOR GENERAL AMIT PRAKASH VIVEK KR. RAMADHAR SHEKHAR ARVIND KUMAR SURENDRA KUMAR MISHRA
340.	CWJC/797/2025 POST RETIRE, NON G	3	SALOMAN MURMU vs THE STATE OF BIHAR AND ORS	DIWAKAR PRASAD SINGH HEMANT KUMAR SHARAN	GOVERNMENT PLEADER (13) CHAITANYA SWAROOP
341.	CWJC/833/2025 POST RETIRE, NON G	2	BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	TEJ NARAYAN SINGH HARSH KUMAR SINGH MINU KUMARI	STANDING COUNSEL (22) NIVEDITA NIRVIKAR
342.	CWJC/862/2025 POST RETIRE, UNIV.	2	DR. SHESH NATH UPADHYAY AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SANJEEV KUMAR	STANDING COUNSEL (11) PRABHAT RANJAN
343.	CWJC/899/2025 POST RETIRE, UNIV.	2	RAMA KANT RAM vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR SINGH	ADDL. ADVOCATE GENERAL (09) VIJAY SHANKAR UPADHYAY SHAILENDRA KUMAR SINGH
344.	CWJC/957/2025 POST RETIRE, POLIC	2	AKHILESHWAR KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	PRAKASH CHANDRA PRADEEP KUMAR VERMA	GOVERNMENT PLEADER (20) PRABHAT RANJAN
345.	CWJC/985/2025 POST RETIRE, POLIC	2	SURESH PRASAD VERMA vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR MARUTI KUMARI	STANDING COUNSEL (28) DR. ANAND KUMAR
346.	CWJC/1075/2025 POST RETIRE, UNIV.	2	DR. PREMCHANDRA YADAV vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY PRAGYA SINHA ANURANJAN PATEL	STANDING COUNSEL (13) BINDHYACHAL RAI BAJARANGI LAL

347.	CWJC/1094/2025 POST RETIRE, UNIV.	2	AJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AJATSHATRU	STANDING COUNSEL (23) VIVEK ANAND KUMAR
348.	CWJC/1176/2025 POST RETIRE, NON G	2	RAJ KUMARI DEVI vs THE STATE OF BIHAR AND ORS	PRITHVI NATH MISHRA	GOVERNMENT ADVOCATE (03)
349.	CWJC/1190/2025 POST RETIRE, UNIV.	2	PROF. RAM BILAS KUMAR vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY ANURANJAN PATEL ABHISHEK KUMAR	GOVERNMENT ADVOCATE (9) BINDHYACHAL RAI INDRAJESH KUMAR BAJARANGI LAL
350.	CWJC/1191/2025 POST RETIRE, NON G	2	SARYUG PRASAD SHARMA vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR PANKAJ KUMAR RANJEET KUMAR	STANDING COUNSEL (21) RAM YASH SINGH
351.	CWJC/1193/2025 POST RETIRE, NON G	2	RAM BHAJU SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR PANKAJ KUMAR RANJEET KUMAR	STANDING COUNSEL (22) ARUN KUMAR ARUN
352.	CWJC/1195/2025 POST RETIRE, POLIC	2	DHANANJAY JHA vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD MARUTI KUMARI SANGIV KUMAR	STANDING COUNSEL (26) DR. ANAND KUMAR MANOJ KUMAR AMBASTHA
353.	CWJC/1197/2025 POST RETIRE, POLIC	2	RAMESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRAKASH CHANDRA PRADEEP KUMAR VERMA	GOVERNMENT PLEADER (19) BINDHYACHAL RAI
354.	CWJC/1203/2025 POST RETIRE, NON G	2	SRIKANT SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR PANKAJ KUMAR RANJEET KUMAR	STANDING COUNSEL (20) RAM KINKER CHOUBEY
355.	CWJC/1216/2025 POST RETIRE, NON G	2	RAMSHRESTH RAY vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR PANKAJ KUMAR RANJEET KUMAR	STANDING COUNSEL (18) PRABHAT RANJAN
356.	CWJC/1267/2025 POST RETIRE, GAZET	3	PRADEEP KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	VINAY RANJAN ABHISHEK TEERTHANKAR	GOVERNMENT PLEADER (17)
357.	CWJC/1274/2025 POST RETIRE, NON G	2	CHANDESHWAR PRASAD vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL (28) CHAITANYA SWAROOP
358.	CWJC/1354/2025 POST RETIRE, NON G	2	REKHA DEVI vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	STANDING COUNSEL (11)
359.	CWJC/1378/2025 POST RETIRE, GAZET	2	SHIV NANDAN SINGH vs THE STATE OF BIHAR AND ORS	ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH ANSHUL AARYAN	STANDING COUNSEL 26 BINOD KUMAR LABH MANOJ KUMAR AMBASTHA
360.	CWJC/1399/2025 POST RETIRE, OTHER	2	HARENDRA PRASSAD SINGH vs THE UNION OF INDIA AND ORS	GOPAL GOVIND MISHRA	ADDITIONAL SOLICITOR GENERAL SAVITA SINGH
361.	CWJC/1490/2025 POST RETIRE, NON G	2	SANTOSH KUMAR vs THE ACCOUNTANT GENERAL (A AND E) AND ORS	KUMAR CHANDRA SHEKHAR GOPAL JHA VEERMANI KUMAR BLITZ KUMAR SUDHANSHU	GOVERNMENT PLEADER (05) DR. ANAND KUMAR
362.	CWJC/1695/2025 POST RETIRE, NON G	2	CHUNCHUN KUMAR vs THE STATE OF BIHAR AND ORS	DR. KISLAY MANOJ KUMAR	GOVERNMENT ADVOCATE (03) RAJ NANDAN PRASAD
363.	CWJC/1753/2025 POST RETIRE, SCHOO	2	CHANDRASEN PRASAD SINHA vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	GOVERNMENT PLEADER (19) RAM YASH SINGH
364.	CWJC/1766/2025 POST RETIRE, SCHOO	2	SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY PRASAD	STANDING COUNSEL (20)
365.	CWJC/1786/2025 POST RETIRE, NON G	2	ISHWAR CHANDRA PRASAD SINGH @ ISHWAR CHANDRA SINGH vs THE STATE OF BIHAR AND ORS	SHASHANK SHEKHAR SHASHANK CHANDRA CHITRAGUPTA ASHUTOSH KUMAR	GOVERNMENT ADVOCATE (7)
366.	CWJC/1797/2025 POST RETIRE, BANK	2	ASHOK KUMAR CHOUBEY vs THE CENTRAL BANK OF INDIA AND ORS	PRAVINA KUMARI BIJENDRA KUMAR NUTAN KUMARI	SUNIL KUMAR NO.III AJIT KUMAR SINHA

367.	CWJC/1813/2025 POST RETIRE, OTHER	2	RAJMUNA DEVI vs THE UNION OF INDIA AND ORS	RAJU KUMAR SINGH PRAVEEN KUMAR	ADDITIONAL SOLICITOR GENERAL SATYENDRA KUMAR JHA RAKESH KUMAR SINGH APURV HARSH
368.	CWJC/1950/2025 POST RETIRE, UNIV.	2	SAMIT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	PARTH GAURAV ADITYA PRATAP KUMAR SAURAV GOVIND RAJ SHAHI MANOGYA SINGH RAHUL KUMAR PRAVEER	ADDITIONAL ADVOCATE GENERAL (13) ASHHAR MUSTAFA HANSRAJ
369.	CWJC/1951/2025 POST RETIRE, GAZET	2	VISHWANATH SAH vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ JAYANT SINGH	STANDING COUNSEL (09) DR. ANAND KUMAR SUNIL KUMAR MANDAL
370.	CWJC/1987/2025 POST RETIRE, SCHOO	2	JIRA DEVI vs THE STATE OF BIHAR AND ORS	PARTH SARTHY	GOVERNMENT PLEADER (11) BINOD KUMAR LABH
371.	CWJC/2006/2025 POST RETIRE, UNIV.	2	UPANAND DAS vs THE TILKA MANJHI BHAGALPUR UNIVERSITY, AND ORS	DIWAKAR UPADHYAYA	ASHHAR MUSTAFA
372.	CWJC/2045/2025 POST RETIRE, UNIV.	2	SMT. KESHWAR BEGUM vs THE STATE OF BIHAR AND ORS	APURV HARSH MANU TRIPURARI ASTITVA HRITIK ANAND MITESH KUMAR RAGHU RAJ PRATAP	GOVERNMENT PLEADER (5) SIDDHARTHA PRASAD OM PRAKASH KUMAR
373.	CWJC/2064/2025 POST RETIRE, BOARD IA-1/2025 () SUBSTITUTION	2	GANGIYA DEVI vs THE UNION OF INDIA AND ORS	BINOD KUMAR SINHA RAJESH KUMAR SHISHIR KUMAR SHISHIR	ADDITIONAL SOLICITOR GENERAL PRABHAT KUMAR VERMA K N SINGH(A.S.G) SATYENDRA KUMAR JHA
374.	CWJC/2099/2025 POST RETIRE, POLIC	2	BIMLA DEVI @ BIMLA KUNWAR vs THE STATE OF BIHAR AND ORS	KAMAL KISHOR KUMAR DEEPAK KUMAR AJAY KUMAR PRASAD	STANDING COUNSEL (26) ARUN KUMAR ARUN MANOJ KUMAR AMBASTHA
375.	CWJC/2152/2025 POST RETIRE, NON G	2	RAM PRAWESH SHARMA @ RAM PRAVESH SHARMA vs THE PATNA MUNICIPAL CORPORATION, AND ORS	AWADHESH KUMAR PANDEY RAVI BHUSHAN ABHISHEK KUMAR VERMA	PRASOON SINHA RANJEET KUMAR PANDEY
376.	CWJC/2153/2025 POST RETIRE, NON G	2	ARJUN SHARMA vs THE STATE OF BIHAR AND ORS	KOUSHLENDRA NARAYAN SUSHIL KUMAR SINGH	STANDING COUNSEL (15) ARUN KUMAR ARUN
377.	CWJC/2154/2025 POST RETIRE, GAZET	2	SHIB SHANKAR PRASAD vs THE STATE OF BIHAR AND ORS	RAJIV KUMAR SINGH	STANDING COUNSEL (08) RAM YASH SINGH ARVIND KUMAR (SPL. P.P. VIGILANCE) ANIL SINGH
378.	CWJC/2174/2025 POST RETIRE, BOARD	2	GIRIJA DEVI vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA SURYA KANT MISHRA	ADDITIONAL ADVOCATE GENERAL (9) GYAN SHANKAR
379.	CWJC/2268/2025 POST RETIRE, BOARD	2	RAGHUNANDAN MANI TRIPATHI vs THE STATE OF BIHAR AND ORS	BINAY KANT MANI TRIPATHI AJITA	STANDING COUNSEL (1) SATYAM SHIVAM SUNDARAM
380.	CWJC/2295/2025 POST RETIRE, NON G	2	KIRAN KUMARI vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR SINHA RAJESH RANJAN DEVESH SHANKARAN	STANDING COUNSEL (13)
381.	CWJC/2310/2025 POST RETIRE, UNIV.	2	DR. NISHAT FATMA vs THE STATE OF BIHAR AND ORS	RAM JIBAN PD. SINGH	GOVERNMENT PLEADER (06) ARUN KUMAR ARUN SIDDHARTHA PRASAD GIRISH PANDEY LOKESH KUMAR SINGH
382.	CWJC/2348/2025 POST RETIRE, BOARD	2	MANOJ KUMAR SUMAN @ SAROJ KUMAR SUMAN @ MANOJ KUMAR vs CHANDRAPURA THERMAL POWER STATION DAMODAR VALLEY CORPORATION AND ORS	MD. SHAHNAWAZ ALI	ADDITIONAL SOLICITOR GENERAL SANJAY PRAKASH VERMA

383.	CWJC/2409/2025 POST RETIRE, UNIV.	2	MURARI SINGH @ MURARI PRASAD SINGH vs THE STATE OF BIHAR AND ORS	ABHAY SHANKAR SINGH AKSHANSH SHANKER BARUN KUMAR SINGH	GOVERNMENT PLEADER (26) BINDHYACHAL RAI
384.	CWJC/2458/2025 POST RETIRE, POLIC	2	AHMARI KHATOON vs THE STATE OF BIHAR AND ORS	HEMANT KUMAR KARAN JAYANT KUMAR KARN JAY KARAN SUJEET KUMAR	GOVERNMENT PLEADER (3) RITIKA RANI
385.	CWJC/2525/2025 POST RETIRE, GAZET	2	NAGENDRA SINGH vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH KISHORE KUMAR PRASAD	GOVERNMENT PLEADER (7) PRABHAT RANJAN
386.	CWJC/2531/2025 POST RETIRE, SCHOO	2	SURITH SHARMA vs THE STATE OF BIHAR AND ORS	GHANSHYAM SHARMA PUJA KUMARI SHASHI SAURABH	GOVERNMENT PLEADER (12)
387.	CWJC/2537/2025 POST RETIRE, NON G	2	ACHYUTA NAND SAHAY vs THE STATE OF BIHAR AND ORS	SACHIN KUMAR SURESH KUMAR MISHRA	STANDING COUNSEL (21) RAJ NANDAN PRASAD
388.	CWJC/2539/2025 POST RETIRE, NON G	2	AWADH KISHORE PRASAD vs THE STATE OF BIHAR AND ORS	SUBODH CHANDRA JHA	GOVERNMENT PLEADER (18)
389.	CWJC/2579/2025 POST RETIRE, SCHOO	2	RAVINDRA PRASAD vs THE STATE OF BIHAR AND ORS	SHIV SHANKAR PRASAD YADAV AMRITAM SHANKAR YADAV GOPAL KRISHNA	GOVERNMENT PLEADER (25) CHAITANYA SWAROOP
390.	CWJC/2588/2025 POST RETIRE, NON G	2	BALDHAR PRASAD VERMA vs THE STATE OF BIHAR AND ORS	GHANSHYAM SHARMA PUJA KUMARI SHASHI SAURABH	GOVERNMENT PLEADER (11)
391.	CWJC/2603/2025 POST RETIRE, HEALT	2	MEENA DEVI vs THE STATE OF BIHAR AND ORS	SHASHANK SHEKHAR SHASHANK CHANDRA ASHUTOSH KUMAR PRAWEEN KUMAR CHITRAGUPTA	GOVERNMENT PLEADER (17) BINOD BIHARI SINHA NIVEDITA NIRVIKAR RAKESH KUMAR SINGH
392.	CWJC/2710/2025 POST RETIRE, UNIV.	2	S. ZAYAUDDIN AHMAD vs THE STATE OF BIHAR AND ORS	ABHAY SHANKAR SINGH AKSHANSH SHANKER BARUN KUMAR SINGH	GOVERNMENT PLEADER (27) BINDHYACHAL RAI
393.	CWJC/2765/2025 POST RETIRE, NON G	2	HARENDER KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KUMARI ANJALI	GOVERNMENT PLEADER 18 RAJESH PRASAD CHOUDHARY BIMAL KISHOR SINGH BIMAL KISHOR SINGH RAJESH PRASAD CHOUDHARY BIMAL KISHOR SINGH RAJESH PRASAD CHOUDHARY BIMAL KISHOR SINGH RAJESH PRASAD CHOUDHARY BIMAL KISHOR SINGH RAJESH PRASAD CHOUDHARY BIMAL KISHOR SINGH RAJESH PRASAD CHOUDHARY
394.	CWJC/2770/2025 POST RETIRE, UNIV.	2	MD. ASDULLAH @ MD. ASADULLAH vs THE STATE OF BIHAR AND ORS	ABHAY SHANKAR SINGH AKSHANSH SHANKER BARUN KUMAR SINGH	STANDING COUNSEL BINDHYACHAL RAI
395.	CWJC/2780/2025 POST RETIRE, NON G	2	TEJ NARAYAN RAY vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR CHANDRA BHUSHAN ABHIRUP	STANDING COUNSEL (1) ARUN KUMAR ARUN
396.	CWJC/2792/2025 POST RETIRE, NON G	2	PARMANAND SINHA vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA	STANDING COUNSEL 04 RITIKA RANI
397.	CWJC/2829/2025 POST RETIRE, GAZET	3	KRISHNDEO DAS vs THE STATE OF BIHAR AND ORS	ARUN KUMAR NO. 1	GOVERNMENT ADVOCATE 02

398.	CWJC/2899/2025 POST RETIRE, OTHER	2	LALMANI DEVI vs THE UNION OF INDIA AND ORS	SANJEEV KUMAR RANJIT KUMAR	ADDITIONAL SOLICITOR GENERAL NISHI NATH OJHA AJAY KUMAR SINGH RAKESH KUMAR NO.1
399.	CWJC/2926/2025 POST RETIRE, UNIV.	2	SAMUNDAR DEVI vs THE STATE OF BIHAR AND ORS	PRATYUSH PRATAP SINGH RAVINDRA KUMAR SHUKLA MANISH JHA RITU RAJ SHUKLA	STANDING COUNSEL (01) SHAILENDRA KUMAR SINGH SRIRAM KRISHNA
400.	CWJC/2928/2025 POST RETIRE, UNIV.	2	AJIT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAJENDRA NATH SINHA	STANDING COUNSEL (21) SIDDHARTHA PRASAD PRAKRITITA SHARMA
401.	CWJC/2937/2025 POST RETIRE, HEALT	2	MADAN MOHAN SHARMA vs THE STATE OF BIHAR AND ORS	ARYAN SINGH GAJENDRA KUMAR SINGH	GOVERNMENT PLEADER (07)
402.	CWJC/3081/2025 POST RETIRE, NON G	2	SARVESH KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH SHYAMA KANT SINGH	STANDING COUNSEL (28) RAM YASH SINGH
403.	CWJC/3106/2025 POST RETIRE, SCHOO	2	PRABHA DEVI vs THE STATE OF BIHAR AND ORS	PRAVINA KUMARI BIJENDRA KUMAR	GOVERNMENT ADVOCATE (13) CHAITANYA SWAROOP SHAMBHU NATH
404.	CWJC/3122/2025 POST RETIRE, BOARD	2	RAJ KUMARI DEVI vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA VATSAL VERMA ASHUTOSH KUMAR	GOVERNMENT PLEADER (11) PRASOON SINHA RANJEET KUMAR PANDEY
405.	CWJC/3143/2025 POST RETIRE, NON G IA-1/2025 () INTERVENOR PETITIO	2	PYARE SAH vs THE STATE OF BIHAR AND ORS	RAVI SHANKAR BHOLA KUMAR	STANDING COUNSEL (15) CHAITANYA SWAROOP MRITUNJAY KUMAR SHILPI SINGH ASHISH KUMAR SINHA ABHAS CHANDRA RAVI KUMAR PANDEY
406.	CWJC/3180/2025 POST RETIRE, UNIV.	2	UPENDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI	GOVERNMENT PLEADER (12) BINDHYACHAL RAI SUNIL KUMAR KARN
407.	CWJC/3182/2025 POST RETIRE, NON G	2	ANITA DEVI vs THE STATE OF BIHAR AND ORS	NAVNEET JHA BIMALESH KUMAR AJIT KUMAR OJHA DEEP SHEKHAR URVASHI BHARTI MRITUNJAY KUMAR ABHIMANYU KUMAR	ADDL. ADVOCATE GENERAL (09) VIVEK ANAND KUMAR
408.	CWJC/3328/2025 POST RETIRE, OTHER	2	RAM CHANDRA MAHTO @ RAM CHANDRA PRASAD vs THE UNION OF INDIA AND ORS	BINOD KUMAR SINGH SHREE KANT PRASAD	ADDITIONAL SOLICITOR GENERAL ARVIND KUMAR
409.	CWJC/3336/2025 POST RETIRE, POLIC	2	BINOD PRASAD SINGH vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH PRABHOJOT SINGH RUSHALI	STANDING COUNSEL (9) VIVEK ANAND KUMAR
410.	CWJC/3354/2025 POST RETIRE, BOARD	2	INDRAJEET KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE ADDL. CHIEF SECRETARY, AND ORS	BRIJ BIHARI TIWARY	STANDING COUNSEL (15) KUMAR VIKRAM
411.	CWJC/3451/2025 POST RETIRE, GAZET	2	ASHUTOSH KUMAR vs THE STATE OF BIHAR AND ORS	RAMADHAR SHEKHAR DHARAM SHILA KUMARI	ADDL. ADVOCATE GENERAL (04)
412.	CWJC/3464/2025 POST RETIRE, NON G	2	SURESH CHANDRA SHRIVASTAV vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT PLEADER (26) RITIKA RANI
413.	CWJC/3471/2025 POST RETIRE, UNIV.	2	DR. POONAM SHARMA vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI SHREYASHI RAJ	GOVERNMENT PLEADER 23 BINDHYACHAL RAI SUNIL KUMAR KARN
414.	CWJC/3482/2025 POST RETIRE, SCHOO	2	BABU LAL SINGH vs THE STATE OF BIHAR AND ORS	RITESH KUMAR PRAMOD KUMAR DHIRENDRA KUMAR	ADDL. ADVOCATE GENERAL 07 RAM YASH SINGH

415.	CWJC/3569/2025 POST RETIRE, BOARD	2	KUSHESHWAR RAY vs THE STATE OF BIHAR AND ANR	ASHUTOSH KUMAR JHA	STANDING COUNSEL (6)
416.	CWJC/3590/2025 POST RETIRE, GAZET	2	SRI JAI KISHORE DUTTA AND ORS vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR KARN RAJESH KUMAR	GOVERNMENT PLEADER (16) NIVEDITA NIRVIKAR RAKESH KUMAR SINGH
417.	CWJC/3639/2025 POST RETIRE, NON G	2	SONE LAL DAS vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDITIONAL ADVOCATE GENERAL (12) RAM YASH SINGH
418.	CWJC/3657/2025 POST RETIRE, NON G	2	SUDHA SINGH vs THE STATE OF BIHAR AND ORS	ANKIT SATYAM SHIVAM SUNDARAM	STANDING COUNSEL (11)
419.	CWJC/3690/2025 POST RETIRE, NON G	2	MAHENDRA SINGH vs THE STATE OF BIHAR AND ORS	ALKA SINGH KUMARI CHANDNA	GOVERNMENT PLEADER (16)
420.	CWJC/3750/2025 POST RETIRE, NON G	2	LAKHINDRA SAH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT PLEADER (25) CHAITANYA SWAROOP
421.	CWJC/3773/2025 POST RETIRE, SCHOO	3	THE PRINCIPAL, DELHI PUBLIC SCHOOL vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN ANSH PRASAD	STANDING COUNSEL (25)
422.	CWJC/3779/2025 POST RETIRE, UNIV.	2	MITHILESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	AMBRISH KUMAR JHA SMT. SHASHI PRIYA PATHAK	STANDING COUNSEL (4) ASHHAR MUSTAFA
423.	CWJC/3781/2025 POST RETIRE, HEALT	2	HEMANT KUMAR vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINHA ASHOK KUMAR	STANDING COUNSEL (12) GIRIJISH KUMAR
424.	CWJC/3798/2025 POST RETIRE, GAZET	2	TASLIMA KAUSAR @ TASNIM KAUSAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR MAHENDRA THAKUR	GOVERNMENT PLEADER (24) DR. ANAND KUMAR
425.	CWJC/3807/2025 POST RETIRE, GAZET	2	PUSHPA SINGH AND ORS vs THE STATE OF BIHAR AND ORS	PRABHU NATH PATHAK PRABHUNATH PATHAK PRABHUNATH PATHAK PRABHUNATH PATHAK	STANDING COUNSEL (7) NIVEDITA NIRVIKAR KUMAR ALOK (SC 7)
426.	CWJC/3847/2025 POST RETIRE, NON G	2	ASHOK PRASAD vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR	STANDING COUNSEL (07) KUMAR ALOK (SC 7)
427.	CWJC/3856/2025 POST RETIRE, GAZET	2	BALBHADRA KUMAR SHAHI vs THE STATE OF BIHAR AND ORS	SHUBHESH PANDEY VINIT KUMAR AMIT KUMAR MISHRA	GOVERNMENT PLEADER (20) RITIKA RANI
428.	CWJC/3867/2025 POST RETIRE, NON G	2	SHAILENDRA NATH SINGH vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR ABHIRUP	ADDITIONAL ADVOCATE GENERAL (7) ARUN KUMAR ARUN
429.	CWJC/3876/2025 POST RETIRE, GAZET IA-1/2025 () MISC	2	PUSHPA SINHA AND ANR vs THE STATE OF BIHAR AND ORS	SHAISHAV KUMAR	ADDITIONAL ADVOCATE GENERAL (12) VIVEK ANAND KUMAR
430.	CWJC/3894/2025 POST RETIRE, BOARD	2	VIJAY KUMAR @ VIJAY KUMAR CHAUDHARY vs THE STATE OF BIHAR AND ORS	ASHUTOSH KUMAR MISHRA ACHYUT KUMAR SYED ASGHER NAJMI	STANDING COUNSEL (6) VIVEK PRASAD
431.	CWJC/3913/2025 POST RETIRE, SCHOO	2	SMT SUNITA GUPTA vs THE STATE OF BIHAR AND ORS	PRABHOJOT SINGH RUSHALI UDAY KUMAR MAHTO	STANDING COUNSEL (24) BINOD KUMAR LABH
432.	CWJC/3960/2025 POST RETIRE, POLIC	2	SRI BADRI NATH SHARMA vs THE STATE OF BIHAR AND ORS	PRAVEEN KUMAR KUMARI SEEMA SINGH ANJU KUMARI SINHA	ADDITIONAL ADVOCATE GENERAL (12) PRABHAT RANJAN
433.	CWJC/3963/2025 POST RETIRE, SCHOO	2	KANTI DEVI vs THE STATE OF BIHAR AND ORS	GHANSHYAM SHARMA PUJA KUMARI SHASHI SAURABH	STANDING COUNSEL (12)
434.	CWJC/3986/2025 POST RETIRE, SCHOO	2	KUMARI CHANDRAVATI vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY ANURANJAN PATEL PRAGYA SINHA	GOVERNMENT PLEADER (11) RAM YASH SINGH

435.	CWJC/4015/2025 POST RETIRE, UNIV.	2	DR. MANI KANT SINHA vs THE STATE OF BIHAR AND ORS	BHRIGU NATH OJHA BRAHMANAND PANDEY AWADHESH KUMAR PANDEY	GOVERNMENT ADVOCATE (8) SIDDHARTHA PRASAD DR. ANAND KUMAR MANINI JAISWAL
436.	CWJC/4018/2025 POST RETIRE, SCHOO	2	BISHWANATH PASWAN vs THE STATE OF BIHAR AND ORS	GAJENDRA KUMAR ARVIND KUMAR	STANDING COUNSEL (26) RITIKA RANI MANOJ KUMAR AMBASTHA
437.	CWJC/4062/2025 POST RETIRE, BOARD	2	UMA LAL DAS vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA	STANDING COUNSEL (5) PRINCE KUMAR MISHRA KUMAR MANISH
438.	CWJC/4080/2025 POST RETIRE, BOARD	2	SHAKUNTALA DEVI vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA	GOVERNMENT PLEADER (03) PRINCE KUMAR MISHRA
439.	CWJC/4094/2025 POST RETIRE, SCHOO	2	MOHAMMAD HASNAIN vs THE STATE OF BIHAR AND ORS	BINIT KUMAR	STANDING COUNSEL (10) RAJ NANDAN PRASAD
440.	CWJC/4113/2025 POST RETIRE, BOARD	2	RAMESH LAL DAS vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA	STANDING COUNSEL (06) PRINCE KUMAR MISHRA
441.	CWJC/4173/2025 POST RETIRE, NON G	2	AWADHESH SINGH vs THE STATE OF BIHAR AND ORS	ALKA SINGH KUMARI CHANDNA	GOVERNMENT PLEADER (17)
442.	CWJC/4178/2025 POST RETIRE, BOARD	2	RAMAGYA BHAGAT vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA	STANDING COUNSEL (7) PRINCE KUMAR MISHRA KUMAR ALOK (SC 7)
443.	CWJC/4180/2025 POST RETIRE, UNIV.	2	RANJIT KUMAR vs THE STATE OF BIHAR AND ORS	ABHISHEK JAY RAM PRASAD	GOVERNMENT PLEADER (02) ASHHAR MUSTAFA VIVEK ANAND KUMAR
444.	CWJC/4187/2025 POST RETIRE, NON G	2	YUGESH SINGH vs THE STATE OF BIHAR AND ORS	AMARENDRA KUMAR SINGH KUMARI CHANDNA ALKA SINGH	GOVERNMENT PLEADER (18)
445.	CWJC/4196/2025 POST RETIRE, NON G	2	SHAMBHU DUBEY vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	ADDITIONAL ADVOCATE GENERAL (9) RAJ NANDAN PRASAD
446.	CWJC/4198/2025 POST RETIRE, BOARD	2	ANJANI KUMAR JALPURIYAR vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA	GOVERNMENT PLEADER (05) PRINCE KUMAR MISHRA
447.	CWJC/4199/2025 POST RETIRE, BOARD	2	RAMESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA	GOVERNMENT PLEADER (06) PRINCE KUMAR MISHRA
448.	CWJC/4219/2025 POST RETIRE, NON G	2	SHIV DUSAD @ SHIV PRASAD PASWAN vs THE STATE OF BIHAR AND ORS	MUKUL KUMARI	GOVERNMENT PLEADER (20)
449.	CWJC/4261/2025 POST RETIRE, UNIV.	2	SUBODH KUMAR TIWARI vs THE VICE CHANCELLOR, MAGADH UNIVERSITY, BODH GAYA AND ANR	BRAJ BHUSHAN MISHRA SAURAV KUMAR SUMAN	SIDDHARTHA PRASAD PANKAJ KUMAR SINGH
450.	CWJC/4326/2025 POST RETIRE, UNIV.	2	REKHA SAHAY vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH SANTOSH KUMAR ABHINAV SHANDILYA	GOVERNMENT ADVOCATE (9) RANA VIKRAM SINGH SIDDHARTHA PRASAD AMITABH SOHAN
451.	CWJC/4355/2025 POST RETIRE, SCHOO	2	DINESH KUMAR SAH vs THE STATE OF BIHAR AND ORS	GANESH PRASAD SINGH	GOVERNMENT PLEADER (07)
452.	CWJC/4356/2025 POST RETIRE, UNIV.	3	SHYAM SUNDAR PRASAD vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR	STANDING COUNSEL (28) ASHHAR MUSTAFA HANSRAJ
453.	CWJC/4358/2025 POST RETIRE, BOARD	2	INDRA NAND THAKUR AND ORS vs THE STATE OF BIHAR AND ORS	BAIDYA NATH THAKUR PRABHAKAR THAKUR SHANKAR KUMAR THAKUR	GOVERNMENT PLEADER (5) GYAN SHANKAR
454.	CWJC/4436/2025 POST RETIRE, BOARD	2	GAURIKANT JHA vs THE BIHAR STATE, AND ORS	ABHAY KUMAR	BINOD KUMAR LABH SHAILENDRA KUMAR SINGH PRASHANT SINHA

455.	CWJC/4438/2025 POST RETIRE, BOARD	2	RAM KUMAR OJHA vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR JHA	STANDING COUNSEL (08) PRINCE KUMAR MISHRA
456.	CWJC/4446/2025 POST RETIRE, UNIV.	2	DHARMSHEELA KUMARI vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR	STANDING COUNSEL (3) BINDHYACHAL RAI APURVA KUMAR
457.	CWJC/4447/2025 POST RETIRE, BOARD	2	BHARAT JEE TIWARY vs BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION AND ORS	DEEPAK SAHAY JAMUAR UTKARSHINI JAMUAR	SHAILENDRA KUMAR SINGH MUJTABAUL HAQUE
458.	CWJC/4462/2025 POST RETIRE, SCHOO	2	MD. NAUSHAD ALAM vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA ALOK ANAND	ADDL. ADVOCATE GENERAL (4) RAM KINKER CHOUBEY
459.	CWJC/4469/2025 POST RETIRE, GAZET	2	BALESHWAR PASWAN vs THE STATE OF BIHAR AND ORS	SWAPNIL KUMAR SINGH SHUBHAM RAJ	GOVERNMENT PLEADER (22) RAM KINKER CHOUBEY
460.	CWJC/4512/2025 POST RETIRE, NON G	2	AHILYA DEVI vs THE STATE OF BIHAR AND ORS	MANORANJAN KUMAR AKSHANSH ANKIT PRAKASH KUMAR	ADDL. ADVOCATE GENERAL (12) RITIKA RANI
461.	CWJC/4547/2025 POST RETIRE, NON G	2	AWADHESH KUMAR vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR MOUAR RAJ KRISHNA JHA	ADDITIONAL ADVOCATE GENERAL (5) RAM YASH SINGH
462.	CWJC/4645/2025 POST RETIRE, UNIV.	2	DEVANAND SINGH vs THE STATE OF BIHAR AND ORS	ANIL KUMAR NO.1 SONAM KUMARI	STANDING COUNSEL (15) SIDDHARTHA PRASAD RANA VIKRAM SINGH MANINI JAISWAL
463.	CWJC/4680/2025 POST RETIRE, NON G	2	BINOD KUMAR vs THE STATE OF BIHAR AND ORS	RAJ KUMAR SARVOTTAM KUMAR ROHIT KUMAR	GOVERNMENT PLEADER (11)
464.	CWJC/4808/2025 POST RETIRE, UNIV.	2	NITU SINGH AND ANR vs THE STATE OF BIHAR AND ORS	SATISH KUMAR SHREE KANT PANDEY	ADDITIONAL ADVOCATE GENERAL (12) SHAILENDRA KUMAR SINGH
465.	CWJC/4810/2025 POST RETIRE, NON G	2	PUNAM DEVI vs THE STATE OF BIHAR AND ORS	SUBODH KUMAR BARNWAL	ADDL. ADVOCATE GENERAL (07) ARUN KUMAR ARUN
466.	CWJC/4822/2025 POST RETIRE, NON G	2	JEEVAN CHANDRA RAY vs THE STATE OF BIHAR AND ORS	BHOLA PRASAD INDRAJEET KUMAR	STANDING COUNSEL 13
467.	CWJC/4830/2025 POST RETIRE, GAZET	2	KAMLESH PRASAD vs THE STATE OF BIHAR AND ORS	RAJ KUMAR MISHRA	STANDING COUNSEL (28) CHAITANYA SWAROOP
468.	CWJC/4909/2025 POST RETIRE, SCHOO	2	PRATIBHA KUMARI @ PRATIBHA SINGH vs THE STATE OF BIHAR AND ORS	ARBIND KUMAR	GOVERNMENT PLEADER (25) DR. ANAND KUMAR
469.	CWJC/4934/2025 POST RETIRE, BANK	2	KAMESHWAR SINGH vs CANARA BANK AND ORS	JAI KISHOR PODDAR	RAJAN GHOSHRAVE SIDDHARTH HARSH RAHUL SINGH
470.	CWJC/4968/2025 POST RETIRE, NON G IA-1/2025 () MODIFICATION	2	RAJESHWAR TIWARI AND ANR vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT PLEADER (20)
471.	CWJC/5094/2025 POST RETIRE, HEALT	2	SHASHI SHEKHAR SINGH vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA ANISHA SINHA	ADDITIONAL ADVOCATE GENERAL (13) RITIKA RANI
472.	CWJC/5097/2025 POST RETIRE, NON G	2	CHHOTE LAL PRASAD vs THE STATE OF BIHAR AND ORS	BABU NANDAN PRASAD	STANDING COUNSEL (11)
473.	CWJC/5123/2025 POST RETIRE, NON G	2	DEV NARAYAN THAKUR vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR JHA	GOVERNMENT PLEADER (10) ARUN KUMAR ARUN
474.	CWJC/5125/2025 POST RETIRE, BOARD	2	PRAMOD OJHA vs THE STATE OF BIHAR AND ORS	BINAY KANT MANI TRIPATHI AJITA	GOVERNMENT ADVOCATE (10) S.S.SUNDRAM
475.	CWJC/5135/2025 POST RETIRE, NON G	2	DHRUV NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SUNIL KUMAR	GOVERNMENT PLEADER (07) RAM KINKER CHOUBEY

476.	CWJC/5197/2025 POST RETIRE, NON G	2	RAM PARVESH THAKUR vs THE STATE OF BIHAR AND ORS	MD. ANISUR RAHMAN MD. KHALID ANWAR	GOVERNMENT PLEADER (5)
477.	CWJC/5206/2025 POST RETIRE, SCHOO	2	RAMDEV SINGH vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	STANDING COUNSEL (25)
478.	CWJC/5264/2025 POST RETIRE, SCHOO	2	BINAY KUMAR SINHA vs THE STATE OF BIHAR AND ORS	AKHILESH KUMAR SINHA	STANDING COUNSEL (23) NIVEDITA NIRVIKAR
479.	CWJC/5435/2025 POST RETIRE, SCHOO	2	NARAYAN PASWAN vs THE STATE OF BIHAR AND ORS	HARSHIT GRIYAGHEY SANJAY KUMAR GRIYAGHEY ANKIT GRIYAGHEY SWATANTRA SAURABH	ADDITIONAL ADVOCATE GENERAL (05) BINOD KUMAR LABH
480.	CWJC/5548/2025 POST RETIRE, NON G	2	PAWAN KUMAR JHA AND ORS vs THE STATE OF BIHAR AND ORS	RABI BHUSHAN PRASAD NO. 1 VIJAY PRAKASH BHARGAVA	GOVERNMENT ADVOCATE (03)
481.	CWJC/5589/2025 POST RETIRE, BANK	2	KRISHNA KUMAR PD CHAUDHARY vs CENTRAL BANK OF INDIA AND ANR	MADHURI KUMARI BIKAS KUMAR SHARMA ABNEESH KUMAR	AJIT KUMAR SINHA
482.	CWJC/5597/2025 POST RETIRE, POLIC	2	AVINASH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RANJIT KUMAR SINGH	GOVERNMENT ADVOCATE (10) VIVEK ANAND KUMAR
483.	CWJC/5688/2025 POST RETIRE, POLIC	2	SHIV KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SANJEEB KUMAR SANJU BHASKAR SANDILYA	STANDING COUNSEL (15) RAJ NANDAN PRASAD
484.	CWJC/5773/2025 POST RETIRE, NON G	2	RUBY KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	RAVI NANDAN ASHWINI KUMAR UPADHYAY	STANDING COUNSEL (26) VIVEK ANAND KUMAR MANOJ KUMAR AMBASTHA
485.	CWJC/5806/2025 POST RETIRE, BOARD	2	JITU PRASAD vs THE STATE OF BIHAR AND ORS	BIMLESH KUMAR JHA SANJAY SINGH	ADDL. ADVOCATE GENERAL (09)
486.	CWJC/5874/2025 POST RETIRE, NON G	2	KISHORI RAUT vs THE STATE OF BIHAR AND ORS	DR. ALOK KUMAR SINHA MRS. RAJ RASHMI SINHA RAJA PRASAD	GOVERNMENT PLEADER (27) NIVEDITA NIRVIKAR
487.	CWJC/5877/2025 POST RETIRE, NON G	2	SMT. BACCHI DEVI vs BIHAR STATE FOOD AND CIVIL SUPPLY CORPORATION LTD. AND ORS	SANJEET KUMAR PRANAV RANJAN UJJAWAL BHUSHAN	SHAILENDRA KUMAR SINGH
488.	CWJC/5907/2025 POST RETIRE, NON G IA-1/2025 () INTERVENOR PETITIO	2	BABY DEVI vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH PINKI KUMARI SHYAMLI KUMARI RASHMI	ADDL. ADVOCATE GENERAL (09) CHANDRA BHUSHAN UPADHYAY RANJEET TIWARY
489.	CWJC/5954/2025 POST RETIRE, NON G	2	MD. JAKIR vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR ARADHNA KAMAL	ADDITIONAL ADVOCATE GENERAL (7) SANJIV KUMAR. RAJ NANDAN PRASAD RAKESH KUMAR SINGH
490.	CWJC/6036/2025 POST RETIRE, NON G	2	LALJEE PRASAD NANDI vs THE STATE OF BIHAR AND ORS	MRITUNJAY PRASAD SINGH	STANDING COUNSEL (3)
491.	CWJC/6103/2025 POST RETIRE, BOARD	2	SAVITA KUMARI vs THE STATE OF BIHAR AND ORS	ANJAN SINGH	ADDITIONAL ADVOCATE GENERAL (9) KARUNA NATH SAHAY
492.	CWJC/6109/2025 POST RETIRE, NON G	2	SHASHIKANT DUBEY @ SHASHIKANT CHAUBEY vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR YUGAL KISHORE	GOVERNMENT PLEADER (23)
493.	CWJC/6124/2025 POST RETIRE, GAZET	2	DEVENDRA SINGH vs THE STATE OF BIHAR AND ORS	VAIDEHI RAMAN PRASAD SINGH RAJAN	GOVERNMENT PLEADER (5) RITIKA RANI
494.	CWJC/6159/2025 POST RETIRE, SCHOO	2	JAHAN ARA vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR JHA	ADDITIONAL ADVOCATE GENERAL (4) BINDHYACHAL RAI

495.	CWJC/6241/2025 POST RETIRE, HEALT	2	DASRATH PRASAD @ DASHRATH PRASAD vs THE STATE OF BIHAR AND ORS	JATA SHANKAR JHA SURAJ NARAIN YADAV SWETA KUMARI MASOOM ALAM CHANDRA MOHAN	ADVOCATE GENERAL PRABHAT RANJAN
496.	CWJC/6285/2025 POST RETIRE, UNIV.	2	PROF RAJESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY ANURANJAN PATEL ABHISHEK KUMAR PRAGYA SINHA	STANDING COUNSEL (25) RAKESH KUMAR SAMRENDRA BINDHYACHAL RAI NARENDRA KUMAR SINHA NARENDRA KUMAR SINHA NARENDRA KUMAR SINHA
497.	CWJC/6286/2025 POST RETIRE, GAZET	2	UPENDRA SAFI vs THE STATE OF BIHAR AND ORS	PRABHU NATH PATHAK	STANDING COUNSEL (03) ARUN KUMAR ARUN
498.	CWJC/6306/2025 POST RETIRE, NON G	2	RAM SURESH SINGH vs THE ACCOUNTANT GENERAL BIHAR AND ORS	BIRENDRA KUMAR SINGH	PRABHAT RANJAN MRITUNJAY KUMAR
499.	CWJC/6347/2025 POST RETIRE, NON G	2	SMT. SHABIHA PERWEE @ SABEHA PRAVEEN vs THE STATE OF BIHAR AND ORS	SHANTANU KUMAR AASHISH KUMAR SNEHA RAJ	GOVERNMENT PLEADER (10) ARUN KUMAR ARUN SATYA VRAT
500.	CWJC/6404/2025 POST RETIRE, NON G	2	SEEMA SINHA vs THE STATE OF BIHAR AND ORS	MANINDRA KISHORE SINGH SIYARAM PANDEY SANTOSH KUMAR JHA	ADDL. ADVOCATE GENERAL (13) ARUN KUMAR ARUN
501.	CWJC/6562/2025 POST RETIRE, GAZET	2	JAIRAM PAL vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	STANDING COUNSEL (24) VIVEK ANAND KUMAR
502.	CWJC/6643/2025 POST RETIRE, BOARD	2	ASHOK KUMAR @ ASHOKA KUMAR vs THE DIRECTOR OF BIHAR STATE HOUSING BOARD AND ORS	SWARNA ROY RICHA RAJIV SINGH KOMAL SHUBHAM SHANKAR	PAWAN KUMAR DR. ALOK KUMAR SINHA
503.	CWJC/6651/2025 POST RETIRE, UNIV.	2	ABADHESH KUMAR vs THE STATE OF BIHAR AND ORS	ALOK RANJAN ARUN KUMAR BHAGAT	GOVERNMENT ADVOCATE (9) BINDHYACHAL RAI
504.	CWJC/6678/2025 POST RETIRE, UNIV.	2	BIPUL KUMAR MANDAL vs BIHAR AGRICULTURAL UNIVERSITY AND ORS	RAJAN MRITYUNJAY KUMAR ADARSH	VIJAY SHANKAR UPADHYAY SHAILENDRA KUMAR SINGH SITA RAM YADAV
505.	CWJC/6722/2025 POST RETIRE, BOARD	2	KUNTI DEVI vs THE STATE OF BIHAR AND ORS	ARYA ACHINT SHASHI PRIYA AMARSHAKTI SHASHANK SHEKHAR	GOVERNMENT ADVOCATE (09) ASHOK KUMAR RAJ NANDAN PRASAD
506.	CWJC/6764/2025 POST RETIRE, NON G	2	BISHNU KANT JHA vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA SURYA KANT MISHRA BAM BAHADUR JHA	GOVERNMENT PLEADER (18) VIJAY KUMAR
507.	CWJC/6774/2025 POST RETIRE, POLIC	2	MITHILESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SANGIV KUMAR NIRMALA KUMARI RANVIR SINGH	STANDING COUNSEL (24)
508.	CWJC/6846/2025 POST RETIRE, SCHOO	2	SUSHMA JAISWAL vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR SINGH RAJNISH RANJAN	GOVERNMENT ADVOCATE (11) RAJ NANDAN PRASAD
509.	CWJC/6857/2025 POST RETIRE, NON G	2	MD ILIYAS vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR DHANANJAY KUMAR GUPTA DHANDEV KUMAR ATUL KUMAR	GOVERNMENT ADVOCATE (3) RAM KINKER CHOUBEY
510.	CWJC/6892/2025 POST RETIRE, SCHOO	2	KRIPA NATH MISHRA vs THE STATE OF BIHAR AND ORS	RATANAKAR JHA	STANDING COUNSEL (25)
511.	CWJC/6894/2025 POST RETIRE, NON G	2	RAVINDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	MADAN PRASAD SINGH NO.2 DHARMENDRA KUMAR RAJU	GOVERNMENT PLEADER (17)
512.	CWJC/6922/2025 POST RETIRE, HEALT	2	LALITA DEVI vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA	STANDING COUNSEL (15)

513.	CWJC/7109/2025 POST RETIRE, UNIV.	2	JEEBESHWAR PRATIHAST vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY	STANDING COUNSEL (12) BINAY KUMAR SINGH
514.	CWJC/7516/2025 POST RETIRE, POLIC	2	RABINDRA PRASAD SINGH @ RAVINDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	VINAY RANJAN PRASHANT SHEKHAR	ADDITIONAL ADVOCATE GENERAL (4)
515.	CWJC/7561/2025 POST RETIRE, HEALT	2	BINDESHWAR NAYAK vs THE STATE OF BIHAR AND ORS	SHIVANI MISHRA AWADHESH KUMAR MISHRA MRITUNJAY KUMAR PRAGATI SINGH SHASHANK SHEKHAR	STANDING COUNSEL (16) CHAITANYA SWAROOP
516.	CWJC/8317/2025 POST RETIRE, OTHER	2	RAMNA NAND JHA vs THE STATE OF BIHAR AND ORS	SHIV KUMAR	GOVERNMENT PLEADER (4)
With 516.1	CWJC/2599/2025 POST RETIRE, NON G	2	BASANT LAL vs THE STATE OF BIHAR AND ORS	SHIV KUMAR	STANDING COUNSEL (05) KUMAR MANISH
517.	CWJC/8327/2025 POST RETIRE, SCHOO	2	SANJAY KUMAR SHRIVASTAVA vs THE STATE OF BIHAR AND ORS	SHAMBHU SHANKAR THAKUR ARUN KUMAR ARVIND KUMAR	STANDING COUNSEL (11)
518.	CWJC/8437/2025 POST RETIRE, POLIC	2	RAJESH BHENGRA vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR	STANDING COUNSEL 20 BINOD KUMAR LABH
519.	CWJC/8619/2025 POST RETIRE, HEALT IA-1/2025 () MISC	2	SHYAM SHANKAR vs THE STATE OF BIHAR AND ORS	GOPAL KRISHNA NISHANT MAYANK RAJ ANJANI KUMAR SINHA	STANDING COUNSEL 28
520.	CWJC/9074/2025 POST RETIRE, GAZET	2	CHANDAN KUMAR vs THE STATE OF BIHAR AND ORS	ANUPA NAND JHA	GOVERNMENT ADVOCATE (5) RAJ NANDAN PRASAD
521.	CWJC/9985/2025 POST RETIRE, BOARD	2	UMA NATH TIWARY vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR OJHA VED PRAKASH CHANDAN	GOVERNMENT PLEADER (04) RAM YASH SINGH ASHOK KUMAR
522.	CWJC/10543/2025 POST RETIRE, NON G	2	NILAM DEVI vs THE STATE OF BIHAR AND ORS	BRAJESH TIWARY ASHOK KUMAR SINGH SWETA SINGH MAYANK MANI MAYANK MANI	GOVERNMENT PLEADER (04)
523.	CWJC/11204/2025 POST RETIRE, NON G	2	SANJULA DEVI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINHA HANSIKA	ADDL. ADVOCATE GENERAL (05) CHAITANYA SWAROOP
524.	CWJC/13312/2025 POST RETIRE, NON G	2	BIRENDRA KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA RABINDRA KUMAR AMRESH KUMAR	ADDL. ADVOCATE GENERAL (04) RITIKA RANI

FOR HEARING -I

525.	CWJC/3436/2013 POST RETIRE, OTHER	19	THE CHIEF EXECUTIVE OFFICER vs THE UNION OF INDIA AND ORS	AMARENDRA NATH VERMA DHIRANJAN KUMAR SINHA	N. A. SHAMSI A.S.G. RAVINDER KUMAR SHARMA (CGC) S.D.SANJAY (ASGI) RAJ BALLABH PRASAD YADAV MUNNA PD DIXIT (M.P. DIXIT) JITENDRA KUMAR SANJAY KUMAR CHAUBEY RAVINDER KUMAR SHARMA RABINDRA KUMAR PRIYADARSHI
526.	CWJC/6587/2016 POST RETIRE, UNIV.	17	BISHWA NAND SINGH vs THE STATE OF BIHAR AND ORS	JAI KISHOR PODDAR AVINAV KUMAR BIMLENDU SHEKHER THAKUR PARITOSH PARIMAL GAURAW KUMAR ARMOGHAN MUMTAZ	ASHOK KUMAR KESARI-AAG11 MD.KHURSHID ALAM (AAG12) SAROJ KUMAR HANSRAJ NAGENDRA KUMAR SINGH MD. KHURSHID ALAM MRIGENDRA KUMAR

527.	CWJC/15849/2019 POST RETIRE, NON G	10	SANJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	BAM BAHADUR JHA SUSHIL KUMAR JHA SANTOSH KUMAR JHA	ANJANI KUMAR (AAG4)
528.	CWJC/16273/2019 POST RETIRE, NON G	1	VIBHAT KUMAR GARG vs THE STATE OF BIHAR AND ORS	UMA KANT TIWARY	MD.KHURSHID ALAM (AAG12)
529.	CWJC/20390/2019 POST RETIRE, NON G	7	RANDHIR KUMAR SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH SANTOSH KUMAR	KAMESHWAR PD. GUPTA (GP10) AMAR NATH SINGH KUMAR PRIYA RANJAN BINOD KUMAR LABH

(AT 3:45 P.M.)

FOR ADMISSION II

530.	CWJC/15864/2023 POST RETIRE, BOARD	8	DEVENDRA KUMAR vs THE STATE OF BIHAR AND ORS	AWADHESH PRASAD SINHA SANJAY KUMAR PANDEY KUMAR MRITUNJAY NARAIN	GYAN PRAKASH OJHA (GA7) GANPATI TRIVEDI SHEKHAR SINGH
531.	CWJC/8321/2024 POST RETIRE, NON G	3	MAHENDRA PRASAD vs THE STATE OF BIHAR AND ORS	SATYA RANJAN SINHA SEEMA KUMARI SIMRAN KUMARI DHANANJAY KUMAR	GOVERNMENT PLEADER (13) RAM KINKER CHOUBEY NARESH DIKSHIT (SPL. P.P. MINES)
532.	CWJC/1624/2025 POST RETIRE, HEALT	2	MANOHAR THAKUR vs THE STATE OF BIHAR AND ORS	HRISHIKESH CHANDRAMAULI KUMAR	GOVERNMENT PLEADER (26)
533.	CWJC/3549/2025 POST RETIRE, SCHOO	3	GIRJA DEVI vs THE STATE OF BIHAR AND ORS	KUMAR VISHOKA NAND JYOTI KUMARI BINITA KUMARI	GOVERNMENT ADVOCATE (02)

Thursday the 20th November 2025
MAIN BUILDING
Court No. 28 (AT 12:00 NOON)
The Joint Registrar Judicial Lawazima

MISCELLANEOUS

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	MJC/122/2023 RESTORATION-SJ	1	JAGDISH SINGH AND ANR vs RANJEET KUMAR AND ANR	RAJEEV KUMAR SINGH BINOD KUMAR SINHA		
2.	MJC/922/2023 restoration matte RESTORATION-SJ	1	RAM BINOD CHOUDHARY vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR CHANDRAM	ANJANI KUMAR (AAG 4)	
3.	MJC/1923/2023 RESTORATION-SJ	1	UDAY SHANKAR SHARAN SINGH vs THE STATE OF BIHAR AND ORS	KRISHNA KUMAR SINGH	MD. KHURSHID ALAM (AAG 12)	
4.	MJC/889/2024 Restoration Matte RESTORATION-SJ	1	SURAJDEO SINGH vs RAM JANAM RAJBANSHI AND ANR	BINOY KUMAR SINHA 1		
5.	MJC/3489/2024 RESTORATION-SJ	1	DIVYA SRIVASTAVA vs VIVEK PRIYADARSHI	RAJESH KUMAR SINGH		
6.	MJC/4123/2024 RESTORATION-SJ	1	SAMSUDAULLAH @ SAMSUDAULLA SIDDIQUI vs SALAUDDIN MIAN, AND ORS	ARIF DAULA SIDDIQUIE		
7.	MJC/4566/2024 CONTEMPT- SJ	1	RACHANA KUMARI vs THE STATE OF BIHAR, AND ORS	KRISHNA MURARI	GOVERNMENT PLEADER 11 PRINCE KUMAR MISHRA KUNDAN KUMAR MD. HUZAIFA SUDHANSHU BHUSHAN	
8.	SA/370/2025 SA	1	JITENDRA MAHTO vs MOST. ASHA DEVI, AND ORS	NARENDRA KUMAR SHEELA PANDEY DEEPTI PANDEY KAMLA KANT PANDEY AKASH AMBUJ ANUSHKA KUMARI		
9.	SA/386/2025 SA	1	PRADEEP KUMAR vs NARENDRA KUMAR AND ORS	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR		
10.	SA/392/2025 SA	1	RAMADHAR RAI vs SATYENDRA RAI AND ORS	KUMAR SAMEER SITESH KASHYAP SANJEEV KUMAR		
11.	SA/393/2025 Second Appeal SA	1	RAMSHRAYA YADAV AND ORS vs THE STATE OF BIHAR AND ANR	RANG NATH CHOUBEY		
12.	SA/394/2025 SA	1	KAPILDEO MAHTO AND ORS vs KUSHUM DEVI AND ORS	SATISH KUMAR PANDEY ABHIJEET KUMAR		
13.	MA/428/2025 MA (DB) FAMILY COU	1	AJAY KUMAR SINGH vs RUCHI SINGH	PANKAJ KUMAR SINGH ARVIND KUMAR SINHA UJJAWAL KUMAR SINGH		
14.	MA/510/2025 M.A. VALUE ADDED T	1	M/S DARCL LOGISTICS LTD. vs THE STATE OF BIHAR THROUGH THE COMMISSIONER OF COMMERCIAL TAXES, BIHAR AND ORS	ALOK KUMAR ARUN KUMAR	STANDING COUNSEL 11	
15.	MA/568/2025 Misc Appeal M.A. CENTRAL EXCIS	1	COMMISSIONER OF CENTRAL EXCISE vs M/S. GANGOTRI IRON AND STEEL CO. LIMITED	ANSHUMAN SINGH RANJAY KUMAR		
16.	MA/601/2025 MA OTHERS	1	SANDEEP CHOUDHARY vs ZULFEKAR ALI	NISHANT KUMAR SINHA ARVIND KUMAR MD. WALIUR RAHMAN		
17.	MA/710/2025 MACT ACT	1	SITARAM SAH AND ANR vs RAMANAND PASWAN AND ANR	BRIJ BIHARI TIWARY		

18.	MA/711/2025 MA RCT	1	TETARI DEVI AND ORS vs UNION OF INDIA, THROUGH ITS GENERAL MANAGER, E.C. RAILWAY, HAJIPUR AND ORS	PRAVIN KUMAR GUPTA	ADDITIONAL SOLICITOR GENERAL SARITA BAJAJ
19.	MA/794/2025 CONVERTED FROM CR MA OTHERS	1	SUDAMA JEE UPDHAYAY AND ORS vs AKHILESH RAI AND ANR	SACHIN KUMAR ANJALI TULSYAN	
20.	MA/801/2025 MACT ACT	1	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE COMPALY LTD. vs LAKHIYA DEVI AND ANR	SANJAY SINGH BIMLESH KUMAR JHA	
21.	MA/802/2025 MA RCT	1	NIRAJ VISHWAKRAMA @ NIRAJ VISHWKARMA vs UNION OF INDIA, THROUGH THE GENERAL MANAGER, EAST CENTRAL RAILWAY,	ADITYA DEV	ADDITIONAL SOLICITOR GENERAL
22.	MA/808/2025 MA (DB) FAMILY COU	1	SANA AZIM AND ORS vs MD. FASHI-UL-HAQUE	ARYAN SINHA BASHEER FAIZI AMIT KUMAR SINGH SHIVAM RAJ MD. ABU TALHA MAYANK SINGH	
23.	MA/889/2025 MA OTHERS	1	JAICHAND SINGH AND ORS vs SHIVJI SINGH AND ORS	SUDHIR KUMAR	
24.	L.P.A/1047/2025 LPA	1	THE STATE OF BIHAR AND ORS vs RATNESH KUMAR	MANOJ KUMAR (AC TO GP 4) MANISH KUMAR (GP 4)	
25.	L.P.A/1048/2025 LPA	1	BINU DEVI vs THE STATE OF BIHAR AND ORS	RAM PRAVESH NATH TIWARI	GOVERNMENT PLEADER (24)
26.	L.P.A/1050/2025 LPA	1	ASHOK KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ANURAG SAURAV ANKESH BIBHU ABHISHEK KUMAR PRITY KUMARI SHARDA RAJE SINGH	STANDING COUNSEL (25)
27.	L.P.A/1051/2025 LPA	1	RAMNATH SINGH vs THE MANAGING DIRECTOR, SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	ROHIT MISHRA	STANDING COUNSEL (1) VIVEK PRASAD KUNAL TIWARY
28.	L.P.A/1053/2025 LPA	1	DEEPAK KUMAR PRASAD vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY ABHISHEK KUMAR RAHUL RANJAN PRAGYA SINHA	STANDING COUNSEL (20)
29.	L.P.A/1055/2025 LPA	1	CENTRAL BOARD OF SECONDARY EDUCATION AND ORS vs EKLAVYA EDUCATIONAL COMPLEX AND ANR	VINAY KRISHNA TRIPTHY	
30.	MJC/1971/2025 CONTEMPT- SJ	1	LAXMI DEVI AND ANR vs SRI KAILASH CHANDRA MINA, THE OFFICIAL LIQUIDATOR, HIGH COURT, PATNA	MOHAMMED ABU HAIDAR	
31.	MJC/2144/2025 CONTEMPT PETITION CONTEMPT- SJ	1	SANJAY PRASAD SINGH AND ORS vs THE STATE OF BIHAR THROUGH SHRI DIPAK KUMAR SINGH PRINCIPAL SECRETARY AND ORS	ALKA SINGH SHIVAM SINGH	ADVOCATE GENERAL 9
32.	MJC/2146/2025 CONTEMPT- SJ	1	VEENA DEVI vs THE STATE OF BIHAR THROUGH DR. S. SIDHARTH, THE ADDITIONAL CHIEF SECRETARY, EDUCATION DEPARTMENT AND ORS	MANOJ KUMAR MANOJ	GOVERNMENT PLEADER 17 BINDHYACHAL RAI SUNIL KUMAR KARN
33.	MJC/2248/2025 CONTEMPT- SJ	1	RAKESH KUMAR vs THE STATE OF BIHAR AND ORS	MD. HELAL AHMAD	GOVERNMENT ADVOCATE 23

34.	MJC/2471/2025 MODIFICATION- SJ	1	UMESH SINGH @ UMESH KUMAR AND ORS vs THE STATE OF BIHAR THROUGH DISTRICT MAGISTRATE, ROHTAS AT SASARAM AND ORS	BRIJ NANDAD PRASAD	STANDING COUNSEL 25
35.	MJC/2543/2025 CONTEMPT- SJ	1	MAHENDRA NARAYAN DUTT vs THE STATE OF BIHAR AND ORS	SAMIR KUMAR SINHA	GOVERNMENT PLEADER 4 BINDHYACHAL RAI
36.	MJC/2672/2025 CONTEMPT- DB	1	VINOD KUMAR SINHA vs THE STATE OF BIHAR THROUGH DR. ADITYA PRAKASH, THE DISTRICT MAGISTRATE, AND ORS	RAKESH KUMAR SHRIVASTAVA PRATEEK	ADDITIONAL ADVOCATE GENERAL 3
37.	MJC/2849/2025 CONTEMPT- SJ	1	DHARNIDHAR JHA vs THE STATE OF BIHAR THROUGH MR. ANAND KISHORE, THE PRINCIPAL SECRETARY, FINANCE DEPARTMENT AND ORS	KUMAR LALIT SIDHENDRA NARAYAN SINGH	ADDITIONAL ADVOCATE GENERAL 13 DR. ANAND KUMAR DR. ANAND KUMAR
38.	MJC/3071/2025 CONTEMPT- SJ	1	BADARE ALAM vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR UTKARSHINI JAMUAR	GOVERNMENT PLEADER 12
39.	MJC/3075/2025 CONTEMPT- SJ	1	RAJESH KUMAR GUPTA vs THE STATE OF BIHAR THROUGH ARVIND KUMAR CHAUDHARY, PRINCIPAL SECRETARY, HOME DEPARTMENT AND ORS	ALOK CHAUBEY NAGADEO CHOUBEY AMARESH KUMAR SINHA	STANDING COUNSEL 28
40.	MJC/3171/2025 CONTEMPT- SJ	1	ANIL KUMAR @ ANIL KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	DIWAKAR PRASAD SINGH	GOVERNMENT PLEADER 14
41.	MJC/3173/2025 CONTEMPT- SJ	1	BRAJ KISHOR PANJIYARA vs THE STATE OF BIHAR, THROUGH THE SRI LOKESH KUMAR SINGH, THE PRINCIPAL SECRETARY AND ORS	RAJIVE RANJAN SINGH	GOVERNMENT PLEADER 27
42.	MJC/3175/2025 CONTEMPT- SJ	1	EQBAL AHMED JAMSHED vs SRI PRATYAY AMRIT, THE CHIEF SECRETARY, STATE OF BIHAR, OLD SECRETARIAT AND ORS	MANI MADHUKAR	ADDITIONAL ADVOCATE GENERAL 4
43.	MJC/3271/2025 Contempt Matter CONTEMPT- SJ	1	NIRMALA DEVI vs THE STATE OF BIHAR REPRESENTED THROUGH THE PRATYAYA AMRIT CHIEF SECRETARY GOVT. OF BIHAR AND ORS	TILAK SAO	GOVERNMENT PLEADER 23
44.	MJC/3273/2025 CONTEMPT MATTER CONTEMPT- SJ	1	AWADH BIHARI SINGH vs THE STATE OF BIHAR AND ORS	UDAY BHAN SINGH KUMARI SHREYA	GOVERNMENT PLEADER 23
45.	MJC/3277/2025 CONTEMPT- SJ	1	KAPIL MUNI RAY vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR TIWARY	ADDITIONAL ADVOCATE GENERAL 12
46.	MJC/3343/2025 CONTEMPT- SJ	1	RAJ KRISHNA JHA vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR MOUAR RAM SAGAR SINGH VIJAY KUMAR @ VIJAY KR. SINGH	STANDING COUNSEL 6
47.	MJC/3372/2025 CONTEMPT- SJ	1	RABIA ANJUM AND ANR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY AND ORS	RITU RAJ SHUKLA RAVINDRA KUMAR SHUKLA PRATYUSH PRATAP SINGH	PRASOON SINHA
48.	MJC/3374/2025 CONTEMPT- SJ	1	MD. RAHMATULLAH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EDUCATION DEPARTMENT AND ORS	MD. SHAHNAWAZ ALI	GOVERNMENT PLEADER 27 MD. ASLAM ANSARI

49.	MJC/3375/2025 CONTEMPT- SJ	1	RANJAN KUMAR SINGH AND ORS vs THE STATE OF BIHAR THROUGH SHRI PRATYAYA AMRIT, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	AISHWARYA SHREE ABHISHEK KUMAR	GOVERNMENT PLEADER 4 SANJAY PANDEY
50.	MJC/3428/2025 CONTEMPT- SJ	1	KAMLESH KUMAR RAI AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EDCUATION DEPARTMENT, GOVERNMENT OF BIHAR AND ORS	ANKIT AMAN KUMAR SATYAM SHIVAM SUNDARAM	GOVERNMENT PLEADER 27 RAJESH PRASAD CHOUDHARY
51.	MJC/3431/2025 CONTEMPT- SJ	1	SATYAJIT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	MUKUL KUMARI	ADDITIONAL ADVOCATE GENERAL 4
52.	MJC/3433/2025 MJC RESTORATION-SJ	1	SALAUDDIN vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	NOUMAAN AHMAD RANANJAY KUMAR ARIF DAULA SIDDIQUIE	STANDING COUNSEL 13
53.	MJC/3435/2025 RESTORATION-SJ	1	M/S MOTIPUR ZAMINDARI COMPANY LTD. vs THE STATE OF BIHAR AND ORS	AIMAN HASSAN SABA ASHFAQUE ASHAR AKHTAR	ADVOCATE GENERAL SHAILENDRA KUMAR SINGH
54.	MJC/3450/2025 CONTEMPT MATTER CONTEMPT- SJ	1	DHANRAJ SINGH AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, PANCHAYATI RAJ DEPARTMENT AND ORS	PRAMOD KUMAR CHAKRAVARTI MANISH KUMAR	STANDING COUNSEL 3
55.	MJC/3472/2025 CONTEMPT- SJ	1	VIJAY KUMAR MEHTA vs THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY, EDUCATION DEPARTMENT AND ORS	SHASHI BHUSHAN SINGH SHAILESH KUMAR RITESH RANJAN	GOVERNMENT PLEADER 10 SIDDHARTHA PRASAD
56.	MJC/3501/2025 RESTORATION-SJ	1	SHIVKANT SINGH vs THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF REVENUE AND LAND REFORM, AND ORS	AKLAVYA CHANDAN KUMAR	GOVERNMENT PLEADER 19
57.	MJC/3502/2025 RESTORATION-SJ	1	SHIVKANT SINGH vs THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF REVENUE AND LAND REFORM, AND ORS	AKLAVYA CHANDAN KUMAR	GOVERNMENT PLEADER 19
58.	MJC/3503/2025 RESTORATION-SJ	1	SHIVKANT SINGH vs THE STATE OF BIHAR AND ORS	AKLAVYA CHANDAN KUMAR	GOVERNMENT PLEADER 19
59.	MJC/3525/2025 CONTEMPT- SJ	1	SMT. SAVITRI DEVI AND ORS vs QUAZWALICHAK MOSQUE AND ANR	ARADHANA KUMARI VIKAS KUMAR	
60.	MJC/3526/2025 CONTEMPT- SJ	1	SADANAND SINGH vs DR. SANJAY KUMAR, THE VICE CHANCELLOR, MUNGER UNIVERSITY AND ORS	SATYA RANJAN SINHA SEEMA KUMARI SHAMBHU SINHA	DR. ANAND KUMAR
61.	MJC/3527/2025 Contempt Matter CONTEMPT- SJ	1	RAGHVENDRA KUMAR THAKUR AND ANR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	GOVERNMENT PLEADER 23
62.	MJC/3528/2025 CONTEMPT- SJ	1	MD. RAZI AHMAD AND ORS vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	GOVERNMENT PLEADER 7
63.	MJC/3531/2025 CONTEMPT- DB	1	RAMJEE SINGH AND COMPANY vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, WATER RESOURCE DEPARTMENT AND ORS	RIYA GIRI SUMIT KUMAR JHA PRATIK RAJ	ADVOCATE GENERAL
64.	MJC/3534/2025 RESTORATION-SJ	1	RAGHAV PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, EAST CHAMPARAN AND ORS	PRAMOD KUMAR VERMA	STANDING COUNSEL 10

65.	MJC/3572/2025 MODIFICATION- SJ	1	RAVINDRA KUMAR SHARMA vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HEALTH AND ORS	SHAILESH KUMAR	STANDING COUNSEL 16
66.	MJC/3577/2025 CONTEMPT- SJ	1	MERAJUDDIN AHMAD vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, LAND REFORMS DEPARTMENT AND ORS	FAKHRUDDIN ALI AHMAD PRAKASH KUMAR MD TAUQUEER AZHAR ASIF IQBAL MD REYAJ	STANDING COUNSEL 25
67.	MJC/3579/2025 MODIFICATION- SJ	1	MANISH CHANDRA AGARWAL vs THE STATE OF BIHAR THROUGH THE PRINCIAPL SECRETARY, HOME DEPARTMENT AND ORS	SHANTANU KUMAR SINGH MADHAV KUMAR JHA SUSHANT PRATAP SINGH	GOVERNMENT PLEADER 19
68.	MJC/3583/2025 TRANSFER	1	PAMMI DEVI @ PAMMI KUMARI vs YASHASVI KUMAR	SANTOSH KUMAR	
69.	CR. APP (SJ)/4491/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	1	BHOLA MANDAL AND ANR vs THE STATE OF BIHAR AND ANR	DR. MANOJ KUMAR KSHEM SHARMA VASUNDHARA KUMARI	BINAY KRISHNA
70.	CR. APP (SJ)/4492/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	1	BOLU KUNWAR @ BHOLU KUMAR @ SUBINDRA KUNWAR @ SUBIN KUMAR vs THE STATE OF BIHAR AND ANR	RAGHWENDRA PRATAP SINGH	SADANAND PASWAN AJAY KUMAR TIWARY
71.	CR. APP (SJ)/4495/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB)	1	TEJO YADAV vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR	SADANAND PASWAN
72.	CR. APP (SJ)/4496/2025 AGAINST CONVICTIO CR. APP (SJ) AGAIN	1	SANTOSH KUMAR @ SANTOSH KUMAR YADAV @ SANTOSH YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP MEENA SINGH	ANITA KUMARI SINGH
73.	CR. APP (SJ)/4497/2025 U/S 14(A)(2) OF S SC/ST ACT (RB)	1	NAND KUMAR @ GORKHA @ GORKA vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH AYUSHI GUPTA SHYAMLI KUMARI	BINAY KRISHNA
74.	CR. APP (SJ)/4498/2025 JUVENILE JUSTICE J.J. ACT	1	MEENA DEVI vs THE STATE OF BIHAR AND ANR	ARCHANA JHA ANAMIKA KUMARI	RAMCHANDRA SINGH

Thursday the 20th November 2025
MAIN BUILDING
Court No. 28 (AT 12:30 P.M.)

The Joint Registrar Judicial Lawazima Defective Cases Cause List

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			CIVIL DEFECTIVE CASES			
1.	TN/24829/2025 CWJC DISCP.PROC., GAZET	1	SHREE RAM RAI vs THE UNION OF INDIA AND ORS	BIJAY PRAKASH SINGH		
2.	TN/24869/2025 CWJC Sales Tax GST/SALES TAX ACT/	1	M/S RAJEEV KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ABHINAV KUMAR		
3.	TN/24880/2025 CWJC E.C.ACT	1	NITYANAND YADAV vs THE STATE OF BIHAR AND ORS	MRIGENDRA KUMAR		
4.	TN/25007/2025 CWJC PROMOTION , NON G	1	MD. SHAFI ALAM vs THE STATE OF BIHAR AND ORS	BANDANA SINGH		
5.	TN/25154/2025 CWJC Tread and Commece OTHER MISC. MATTER	1	M/S LAVANYA INFRA DEVELOPERS PVT. LTD. vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR		
			CRIMINAL DEFECTIVE CASES			
6.	TN/83943/2025 CR. MISC. 482 A.BAIL	1	JUNAID KHAN vs THE STATE OF BIHAR	SUBHASH KUMAR		
7.	TN/84411/2025 CR. MISC. 438 A.BAIL	1	SRIRAM MAHTO AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK		

Thursday the 20th November 2025
Provisional List

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. MISC./76763/2025 126(2),115(2),109 A.BAIL	1	DHIRAJ KUMAR AND ORS vs THE STATE OF BIHAR	SHASHI DHAR JHA	NIRMALA KUMARI	
2.	CR. MISC./76775/2025 191(2),191(3),190 A.BAIL Same ps: CR. MISC/76910/2025	1	PANKAJ SINGH @ PANKAJ KUMAR AND ORS vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	ANIL KUMAR	
3.	CR. MISC./76776/2025 317(2) A.BAIL	1	MISTER @ MD. MISTAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	INDU KUMARI SRIVASTAVA	
4.	CR. MISC./76780/2025 137(2),87,3(5) A.BAIL	1	MD. SAHSAD ALAM @ MD. SAHJAD ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	BRAJENDRA NATH PANDEY	
5.	CR. MISC./76782/2025 379, A.BAIL	1	SHYAM SUNDER RAM vs THE STATE OF BIHAR	SANJAY KUMAR	DR. INDIWAR KUMARI	
6.	CR. MISC./76783/2025 126(2),115(2),121 A.BAIL	1	RAJMANTI KUMARI vs THE STATE OF BIHAR	ABHAY KUMAR SINGH AKASH KUMAR MISHRA	NARSINGH TANTI	
7.	CR. MISC./76785/2025 126(2),115(2),118 A.BAIL	1	PINTU YADAV @ PINTU KUMAR AND ANR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	SATYA NAND SHUKLA	
8.	CR. MISC./76788/2025 25(9),27 A.BAIL	1	AVINASH YADAV @ AVINASH KUMAR @ AVINASH KUMAR YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	RITA VERMA	
9.	CR. MISC./76791/2025 126(2),115(2),117 A.BAIL	1	FARUKH QURAISHI AND ORS vs THE STATE OF BIHAR	YUGAL KISHORE	SATYA NAND SHUKLA	
10.	CR. MISC./76793/2025 420,406,120B,467, A.BAIL	1	MD. SALIM @ MD. SALIM AFZAL vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MOHAMMAD SUFYAN	
11.	CR. MISC./76801/2025 329(3),338,336(3) A.BAIL Same ps: CR. MISC/77188/2025	1	SUNNY KUMAR @ MUKESH KUMAR @ MUKESH MAHTO vs THE STATE OF BIHAR	BIRENDRA KUMAR	RAJ BALLABH SINGH ANAND KISHORE CHOUDHARY	
12.	CR. MISC./76813/2025 191(2),190,115(2) A.BAIL	1	RANJEET SAWARNKAR AND ANR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN NUTAN JHA	SHYAM KUMAR SINGH	
13.	CR. MISC./76818/2025 126(2),115(2),109 A.BAIL	1	ATUL ANJAN @ PHULO vs THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR MILI KUMARI	ANISH CHANDRA	
14.	CR. MISC./76826/2025 329(3),126(2),115 A.BAIL	1	THAKUR RAM vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR ASHISH KUMAR PALIT	LALAN KUMAR	
15.	CR. MISC./76829/2025 316(2),318(4),338 A.BAIL	1	ZAKIR HUSSAIN vs THE STATE OF BIHAR	NAFISU ZZOHA ALIZA AKRAM KHAN SOMESH KUMAR	HARENDRA PRASAD	
16.	CR. MISC./76831/2025 105,3(5), A.BAIL	1	BISHNU DEO MAHTO AND ORS vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	MURLI DHAR	
17.	CR. MISC./76832/2025 316,318,338,336,3 A.BAIL	1	RADHA DEVI @ PARAM DEVI vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR ASHISH KUMAR PALIT	LALAN KUMAR MUNISH KUMAR MINAKSHI KUMARI SRIKANT SHARMA MUNNA RAJ SUDHANSHU SHEKHAR KUMAR SHITANSHU SHEKHAR KUMAR ANSHU KISKU	
18.	CR. MISC./76835/2025 363,366 A.BAIL	1	ASHOK KUMAR CHAUDHARY vs THE STATE OF BIHAR	DIMPAL KUMARI	MADHURI LATA	

19.	CR. MISC./76844/2025 191(2),192,190,29 A.BAIL	1	KAYYUM MIYAN @ KYUM MIYAN AND ORS vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA	SATYA NAND SHUKLA AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI
20.	CR. MISC./76850/2025 338,336(3),340(2) A.BAIL	1	AKANKSHA SAHNI @ AKANKSHA SAHANI @ AKANKASHA SAHANI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA ROUSHAN SINHA SANTOSH KUMAR	PARMESHWAR MEHTA
21.	CR. MISC./76856/2025 126(2),115(2),109 A.BAIL	1	RAJENDRA SHAVRNKAR @ RAJENDRA SWARNKAR vs THE STATE OF BIHAR	ARVIND KUMAR	NARENDRA KUMAR SINGH
22.	CR. MISC./76861/2025 349 A.BAIL	1	FOKRA SINGH @ SAROJ KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	AHMAD ALI
23.	CR. MISC./76862/2025 137(2),96,126(2), A.BAIL	1	RAJU MUKHIYA AND ORS vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR GUPTA DHANANJAY KUMAR	VINOD SHANKER MODI KUMARI AKANKSHA RAI SARVESH KASHYAP
24.	CR. MISC./76863/2025 147,148,149,341,3 A.BAIL	1	KALAWATI DEVI AND ORS vs THE STATE OF BIHAR	UDAY KUMAR	RAJESH KUMAR
25.	CR. MISC./76869/2025 354B,341,323,379, A.BAIL	1	SANJO DEVI AND ORS vs THE STATE OF BIHAR AND ANR	BUDHILAL YADAV RUPESH KUMAR SINGH	ABHAY KUMAR ROY
26.	CR. MISC./76894/2025 406,420,457,323,1 A.BAIL	1	AKASH SINGH vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR SINGH NEERAJ KUMAR SINGH	MITHLESH KUMAR KHARE
27.	CR. MISC./76900/2025 341,323,307,504,5 A.BAIL	1	AMAN KUMAR @ AMAN YADAV @ PRADEEP SINGH vs THE STATE OF BIHAR	SARVAN KUMAR ABHISHEK KUMAR	CHANDRA SEN PRASAD SINGH
28.	CR. MISC./76910/2025 191(2),191(3),190 A.BAIL Same ps: CR. MISC/76775/2025	1	RADHE RADHE AND ORS vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	TARUN PRASAD MANDAL
29.	CR. MISC./76912/2025 189(2),126(2),115 A.BAIL	1	SUKHAL RAM @ SANOJ RAM vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR MILI KUMARI MUKUL KUMAR UTSAV KUMAR	SHYAMESHWAR DAYAL
30.	CR. MISC./76915/2025 80,3(5) A.BAIL	1	LAXMI DEVI @ RESHMI DEVI AND ANR vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	JITENDRA KUMAR SINGH
31.	CR. MISC./76917/2025 137(2),140(3),61(A.BAIL	1	GAURAV KUMAR vs THE STATE OF BIHAR	SUDHANSHU SHEKHAR	CHANDRA BHUSHAN PRASAD
32.	CR. MISC./76920/2025 126(2),115,352,35 A.BAIL	1	GIRDHARI KUMAR vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA AAYUSH RANJAN	BRAJENDRA NATH PANDEY KUMAR BINODE BARIAR RANANJAY KUMAR SUBHASH KUMAR SINHA
33.	CR. MISC./76924/2025 420,406,120B,341, A.BAIL	1	MD. NAWAB @ MD. NABAB AND ORS vs THE STATE OF BIHAR AND ANR	VIRENDRA KUMAR	MOHAMMED ARIF SURESH PRASAD BHAKTA
34.	CR. MISC./76927/2025 127(2),115(2),126 A.BAIL	1	SUDHIR KUMAR AND ORS vs THE STATE OF BIHAR	MRIGENDRA KUMAR MAYANK BILOCHAN	PAWAN KUMAR CHAURASIA
35.	CR. MISC./76935/2025 191(2),191(3),190 A.BAIL	1	MURAD ALAM @ MURAD ALAM ANSARI AND ORS vs THE STATE OF BIHAR	ZAKI HAIDER	RAM PRIYA SHARAN SINGH
36.	CR. MISC./76945/2025 126(2),115(2),118 A.BAIL	1	NEMTULLAH KHAN @ SONI AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RENU KUMARI
37.	CR. MISC./76947/2025 147,148,149,341,3 A.BAIL	1	BIJENDRA MEHTA AND ORS vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	RAJ BALLABH SINGH
38.	CR. MISC./76954/2025 25(1-B)a,26,35, A.BAIL	1	ANURAG KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	RAJENDRA PRASAD NAT

39.	CR. MISC./76955/2025 126(2),115(2),84, A.BAIL	1	ADITYA KUMAR @ BITTU vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA ROUSHAN SINHA SANTOSH KUMAR	UPENDRA KUMAR
40.	CR. MISC./76958/2025 341,323,325,308,4 A.BAIL	1	ASHOK SAH AND ORS vs THE STATE OF BIHAR	UMESH KUMAR SINGH SHOBHNA SHREYA MUKESH KUMAR	KUMAR RANJIT RANJAN
41.	CR. MISC./76960/2025 25(1-A),25(1-AA), A.BAIL	1	PURAN YADAV vs THE STATE OF BIHAR	KUMAR RAJDEEP SAROJ KUMAR CHOUDHARY	MOHAMMAD SUFYAN
42.	CR. MISC./76965/2025 137(2),96, A.BAIL	1	ANJALI KUMARI vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR TIWARY JIGYASA RIDHI KUMARI	NAND KISHORE PRASAD
43.	CR. MISC./76966/2025 190,191(3),126(2) A.BAIL	1	MANSOOR ANSARI @ MANSOOR AND ORS vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SHYAMA RANI AJAY KUMAR PANDEY AJAY KUMAR PANDEY	RITA VERMA
44.	CR. MISC./76971/2025 323,341,504,353,3 A.BAIL	1	BIPIN KUMAR vs THE STATE OF BIHAR	ASHAD	DR. AJEET KUMAR
45.	CR. MISC./76994/2025 126(2),115(2),109 A.BAIL	1	RAHAMATULLAH vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	RENU KUMARI RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR
46.	CR. MISC./76996/2025 25(1-B)(A),26,35, A.BAIL	1	MD. ARMAN vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	SATYENDRA PRASAD
47.	CR. MISC./77003/2025 126(2),115(2),109 A.BAIL	1	AJMUL KHATUN AND ORS vs THE STATE OF BIHAR	MADHAV KUMAR	NITYA NAND TIWARY MRITYUNJAY KUMAR UMESH PRASAD
48.	CR. MISC./77009/2025 341,323,324,354,3 A.BAIL	1	JIMIRI MUKHIYA AND ANR vs THE STATE OF BIHAR	SHATRUGHNA PANDEY SURESH MUKHIYA SHUBHAM ATUL ANAND	CHANDRA SEN PRASAD SINGH
49.	CR. MISC./77026/2025 191(2),126(2),115 A.BAIL	1	ABHISHEK KUMAR @ ABHISHEK KUMAR YADAV vs THE STATE OF BIHAR	PRASHANT KUMAR NETAN CHOUHAN MADHUKAR MOHAN	ANISH CHANDRA
50.	CR. MISC./77039/2025 394 A.BAIL	1	NIRDAUS NAT vs THE STATE OF BIHAR	DHIRENDRA PRASAD SINHA LALESHWAR PRASAD SINGH RISHAN KUMAR	SUMAN KUMARI SINGH
51.	CR. MISC./77040/2025 126(2),115(2),118 A.BAIL	1	RAMBACHAN RAM AND ORS vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI AJAY KUMAR PATHAK MILIND KUMAR MISHRA MILIND KUMAR MISHRA MILIND KUMAR MISHRA MILIND KUMAR MISHRA MILIND KUMAR MISHRA MILIND KUMAR MISHRA MILIND KUMAR MISHRA MILIND KUMAR MISHRA MILIND KUMAR MISHRA MILIND KUMAR MISHRA	RENUKA RATNAKAR (APP 125)
52.	CR. MISC./77048/2025 126(2),115(2),118 A.BAIL	1	RISHI KUMAR @ RISHIKESH KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	MD. MATLOOB RAB

53.	CR. MISC./77180/2025 191(2),191(3),190 A.BAIL	1	BIMLA DEVI AND ORS vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ SATISH KUMAR SINGH SATISH KUMAR SINGH SATISH KUMAR SINGH	ASHOK KUMAR SINGH
54.	CR. MISC./77183/2025 341,323,324,307,4 A.BAIL	1	AMARJEET PASWAN vs THE STATE OF BIHAR	HARI KISHORE THAKUR	PRAMOD KUMAR PANDEY
55.	CR. MISC./77188/2025 329(3),338,336(3) A.BAIL Same ps: CR. MISC/76801/2025	1	KUNDAN KUMAR @ ASHOK KUMAR AND ORS vs THE STATE OF BIHAR	BIRENDRA KUMAR	PUSHPA SINHA ANAND KISHORE CHOUDHARY
56.	CR. MISC./77192/2025 115(2),126(2),109 A.BAIL	1	JITENDRA YADAV @ JITENDRA PRASAD vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	KHURSHID ANWAR
57.	CR. MISC./77195/2025 191(2),190,126(2) A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	SAKET KUMAR	ZAINUL ABEDIN
58.	CR. MISC./77199/2025 80,61(2),3(5) A.BAIL	1	RABINDRA CHAUDHARY @ RAVINDRA KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	UMESHANAND PANDIT
59.	CR. MISC./77200/2025 147,148,149,341,3 A.BAIL	1	MD. WAKIL @ WAKIL ALAM @ SHAKIL ANSARI vs THE STATE OF BIHAR	ARYAN SINGH MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	RAJENDRA PRASAD NAT
60.	CR. MISC./77208/2025 126(2),115(2),118 A.BAIL	1	DEVENDRA SHARMA AND ANR vs THE STATE OF BIHAR	KUMARI ANUPAM	SYED MOJIBUR RAHMAN
61.	CR. MISC./77212/2025 308,109, A.BAIL	1	SACHIDANAND SINGH @ SACHETANAND SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	BHANU PRATAP SINGH
62.	CR. MISC./77216/2025 120(B),341,323,30 A.BAIL	1	SHAIL DEVI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	TARUN PRASAD MANDAL
63.	CR. MISC./77218/2025 191(1),191(2),126 A.BAIL	1	BIKRAM CHAUDHARY AND ORS vs THE STATE OF BIHAR	AJAY KUMAR SINHA VARSHA VERMA	JAI NARAIN THAKUR
64.	CR. MISC./77220/2025 452,382,324,307, A.BAIL	1	RAJ KAPOOR YADAV vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY MAHENDRA PRATAP NAGENDRA UPADHYAY	AJAY KUMAR JHA
65.	CR. MISC./77222/2025 309(4) A.BAIL	1	RAVINDRA MUKHIYA vs THE STATE OF BIHAR	BHIM KUMAR YADAV	UMA SHANKAR PRASAD SINGH
66.	CR. MISC./77223/2025 191(2),190,126(2) A.BAIL	1	RITA DEVI @ LAGANI KUMARI AND ORS vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA SHUBHAM KUMAR	HUMAYOU AHMAD KHAN
67.	CR. MISC./77224/2025 126(2),115(2),117 A.BAIL	1	RAJO SHARMA AND ORS vs THE STATE OF BIHAR	SANJEEV KUMAR	BINOD KUMAR
68.	CR. MISC./77226/2025 126(2),115(2),74, A.BAIL	1	VINDESHWAR SINGH @ VINDESHWAR PRASAD AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY RIDHI KUMARI	BHARAT LAL
69.	CR. MISC./77228/2025 318(4),338,336(3) A.BAIL	1	TARKESHWAR SINGH AND ORS vs THE STATE OF BIHAR	SACHIN KUMAR SURESH KUMAR MISHRA BAIDYA NATH THAKUR	RAM PRIYA SHARAN SINGH GYAN SHANKAR RAKESH KUMAR SINGH RANJEET KUMAR MISHRA
70.	CR. MISC./77243/2025 147,148,149,323,5 A.BAIL	1	DHARAMDEO MAHTO @ DHARAMDEO KUMAR MAHTO AND ANR vs THE STATE OF BIHAR	DIGVIJAY NARAYAN SINGH	NAND KISHORE PRASAD
71.	CR. MISC./77253/2025 126(2),127(2),115 A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	SUMAN KUMARI SINGH
72.	CR. MISC./77255/2025 191(2),190,126(2) A.BAIL	1	NAGENDRA MAURYA @ NAGENDRA KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY AVINASH KUMAR RAHUL SINGH RABINDRA KUMAR RAVI RANJAN KUMAR	AMITESH KUMAR
73.	CR. MISC./77290/2025 126(2),115(2),117 A.BAIL	1	MD. AJAJUL HAQUE @ AJAJUL @AJAJUL HAQUE AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	UPENDRA KUMAR DEO PRAKASH SINGH NISHU KUMARI ABHISHEK KUMAR

74.	CR. MISC./77299/2025 126(2),115(2),352 A.BAIL	1	CHUNCHUN KUMAR SAH @ CHUNCHUN SAH vs THE STATE OF BIHAR	PRITISH KUMAR LAL	MD. MUSHTAQUE ALAM
75.	CR. MISC./77303/2025 126(2),118,109,35 A.BAIL	1	SUMAN KUMAR vs THE STATE OF BIHAR	DWIJ RAJ DEEPMALA KUMARI	NAND KISHORE PRASAD
76.	CR. MISC./77311/2025 126(2),115(2),118 A.BAIL	1	ARVIND KUMAR MAHTO @ ARVIND KUMAR @ RAMESH KUMAR MAHATO @ ARVIND KUMAR MAHATO AND ORS vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	SANJAY KUMAR TIWARY SUBHASH KUMAR SATYENDRA PRASAD SINGH YASH RAJ
77.	CR. MISC./77336/2025 191(1),191(2)(3), A.BAIL	1	KARAN KUMAR @ KARAN YADAV vs THE STATE OF BIHAR	RAJEEV NAYAN	BHARAT BHUSHAN
78.	CR. MISC./77348/2025 126(2),115(2),118 A.BAIL	1	JAUHAR ALI @ SAMPAT AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	SANJAY KUMAR SINGH VIJAY SHANKAR SHRIVASTAVA ANKITA MEERA KUMARI
79.	CR. MISC./77356/2025 303(2),132,3(5), A.BAIL	1	SAMINA KHATOON @ ASMINA KHATOON AND ORS vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR BHARTI NITU KUMARI	PRANAV KUMAR NARESH DIKSHIT NARESH DIKSHIT
80.	CR. MISC./77608/2025 3(5),137(2),140(3 A.BAIL	1	VIRENDRA RAY AND ANR vs THE STATE OF BIHAR	YUGAL KISHORE	PAWAN KUMAR CHAURASIA DHANANJAY KUMAR TIWARY
81.	CR. MISC./77611/2025 341,323,324,307,5 A.BAIL	1	RAMESHWAR YADAV AND ORS vs THE STATE OF BIHAR	DEWANAND TIWARI RAGHAW KUMAR	AWADHESH KUMAR SINGH
82.	CR. MISC./77616/2025 115(2),126(2),109 A.BAIL	1	UMESH KUMAR SINGH @ UMESH PRASAD @ UMESH KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR	BHARAT BHUSHAN
83.	CR. MISC./77617/2025 126(2),115(2),109 A.BAIL	1	BANTI BIND vs THE STATE OF BIHAR	ASHOK KUMAR	ZAINUL ABEDIN
84.	CR. MISC./77618/2025 126(2),115(2),117 A.BAIL	1	BABLU YADAV AND ANR vs THE STATE OF BIHAR	SATYA PRAKASH	ANANT KUMAR 1
85.	CR. MISC./77619/2025 126(2),115(2),109 A.BAIL	1	HARERAM YADAV vs THE STATE OF BIHAR	NAFISU ZZOHA MD NEMATULLAH	MADHURA NAND JHA
86.	CR. MISC./77620/2025 504,506, A.BAIL	1	PRINCE KUMAR @ PRINCE GAURAV @ PRINCE GAURAUV vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MOHAMMED ARIF
87.	CR. MISC./77625/2025 96,352,351(1),3(5 A.BAIL	1	SHAMBHU RAI AND ANR vs THE STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA ANKITA	RINA SINHA
88.	CR. MISC./77626/2025 126(2),115(2),118 A.BAIL	1	MD. SABBIR vs THE STATE OF BIHAR	SUDHIR KUMAR MISHRA	LALAN KUMAR
89.	CR. MISC./77638/2025 126(2),115(2),118 A.BAIL	1	RAHUL KUMAR @ RAHUL KUMAR YADAV @ RAHUL K YADAV AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR MANU KUMAR	MD. SHAKIR AHMAD
90.	CR. MISC./77640/2025 307,467,468,411,3 A.BAIL	1	BASANT KUMAR vs THE STATE OF BIHAR	PATLA KUMARI AKHOURI VIPIN BIHARI SHRIVASTAVA	SHYAMESHWAR DAYAL
91.	CR. MISC./77644/2025 126(2),115(2),118 A.BAIL	1	HAJARI SINGH AND ORS vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	MADHURI LATA
92.	CR. MISC./77653/2025 191(2),191(3),190 A.BAIL	1	RAMESH KUMAR @ RAMESH YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	MD. MATLOOB RAB
93.	CR. MISC./77656/2025 316(2),319(2),318 A.BAIL	1	KIRAN SINGH vs THE STATE OF BIHAR	SHUBHAM KUMAR NISHANT CHOUDHARY SURAJ KUMAR GUPTA	LAKSHMI KANT SHARMA
94.	CR. MISC./77658/2025 126(2),115(2),308 A.BAIL	1	SANTOSH YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN ANKIT KUMAR JHA	SUNIL KUMAR PANDEY

95.	CR. MISC./77659/2025 147,149,341,323,4 A.BAIL	1	MOHAMMAD SHAHBAZ @ CHOTU vs THE STATE OF BIHAR	SHADAB AKHTER PRAVEEN KUMAR SHAHNAWAZ KHAN MD. FAHAR IMRAN	UDAY PRATAP SINGH
96.	CR. MISC./77665/2025 406,409,420,467,4 A.BAIL	1	KARMVEER KUMAR vs THE STATE OF BIHAR AND ANR	DINKAR KUMAR AJIT KUMAR	MADHURI LATA
97.	CR. MISC./77668/2025 137(2),96,3(5) A.BAIL	1	RUBY DEVI AND ORS vs THE STATE OF BIHAR	PANKAJ KUMAR RANJEET KUMAR	ARUN KUMAR PANDEY
98.	CR. MISC./77671/2025 126(2),115(2),303 A.BAIL	1	SANJEET MAHTO @ ASHUTOSH KUMAR vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR SHUBHAM KUMAR AKSHAY TRIPATHI	RAM BILASH ROY RAMAN
99.	CR. MISC./77673/2025 126(2),115(2),109 A.BAIL	1	PRAMOD KUMAR YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	ANIL KUMAR